COURT NO. 01
DIVISION BENCH- I
HON'BLE THE CHIEF JUSTICE
HON'BLE MR.JUSTICE TUSHAR RAO GEDELA

NOTE 1: NO PASSOVER WILL BE GIVEN IN THE FIRST FIVE CASES IN SUPPLEMENTARY LIST”

NOTE 2: ALL COUNSEL APPEARING THROUGH VC ARE REQUESTED TO MAINTAIN A PROPER DECORUM WHILE APPEARING THROUGH VIRTUAL MODE, I.E., ENSURE THE VIDEO IS ON WHEN THE MATTER IS TAKEN UP, APPEAR IN COURT ATTIRE AND WITHOUT ANY BACKGROUND NOISE/ DISTURBANCE.
NOTE 3: COUNSELS ARE ALSO REQUIRED TO PUT THE ITEM NUMBER BESIDES THEIR NAME.

NOTE 4: COUNSEL SHALL ALSO REFRAIN FROM APPEARING WHILE IN A MOVING VEHICLE OR FROM A PUBLIC PLACE.
NOTE 5: COUNSELS JOINING VC SHOULD WRITE THEIR APPEARANCE IN CHATBOX AND UNMUTE THEMSELVES ONLY WHEN THEIR MATTER IS CALLED UP, SO THAT THE COURT PROCEEDINGS IN PROGRESS ARE NOT DISRUPTED.
NOTE 6: COUNSELS JOINING VC THROUGH MOBILE PHONES ARE REQUESTED TO TAKE SUFFICIENT MEASURES SO AS NOT TO CAUSE ANY DISTURBANCE WHILE JOINING OR OTHERWISE IN THE WORKING OF COURT PROCEEDINGS.

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MEETING NO. 25125678824

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
TOP OF THE BOARD				
1	LPA-1184/2024 CM APPL. 71099/2024 CM APPL. 71101/2024 CM APPL. 71102/2024 CM APPL. 71103/2024 CM APPL. 10817/2025	WRESTLING FEDERATION OF INDIA THROUGH ITS PRESIDENT MR. SANJAY SINGH V/s UNION OF INDIA THROUGH SECRETARY MINISTRY OF YOUTH AFFAIRS AND SPORTS & ORS.	HEMANT PHALPHER	
		OTHER DETAILS OF ADVOCATES: HEMANT RAJ PHALPHER(HEMANT@PHALPHER.COM)(9810870982)(PETITIONER) UOI(UOIDHC@GMAIL.COM)(0)(RESPONDENT) OLYMPIC(IOA@OLYMPIC.IND.IN)(0)(RESPONDENT) VINESH (VINESHPHOGAT1994@GMAIL.COM)(0)(RESPONDENT)		

		WRESTLER BAJRANG PUNIA (WRESTLERBAJRANG@GMAIL.COM)(0)(RESPONDENT) HEMANT RAJ PHALPHER(HEMANT@PHALPHER.COM)(9810870982)(PETITIONER) UOI(UOIDHC@GMAIL.COM)(0)(RESPONDENT) LOA(IOA@OLYMPIC.IND.IN)(0)(RESPONDENT) VINESH PHOGAT(VINESHPHOGAT1994@GMAIL.COM)(0)(RESPONDENT) SOOOFIMALIK(SOOOFIMALIK1992@GMAIL.COM)(0)(RESPONDENT) SURUBATTA(SURUBATTA@GMAIL.COM)(0)(RESPONDENT) WRESTLERBAJRANG(WRESTLERBAJRANG@GMAIL.COM)(0)(RESPONDENT)		
2	W.P.(C)-6005/2024	DELHI HIGH COURT BAR ASSOCIATION & ANR. V/s UNION OF INDIA & ORS.	AMIT CHOUDHARY	
		OTHER DETAILS OF ADVOCATES: NITESH MEHRA, SIDDHARTH TRIPATHY (SIDDHARTH.R.TRIPATHY@GMAIL.COM)(9910057586)(PETITIONER) ANU BAGAI(ANU@BAGAI)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT)		
3	W.P.(C)-8049/2024 CM APPL. 33093/2024 CM APPL. 49251/2024	UETA INC & ORS. V/s UNION OF INDIA & ORS.	KARMA DORJEE, ANJANA GOSAIN, KARMA DORJEE, KHAITAN & CO., J. SAGAR ASSOCIATES	
		OTHER DETAILS OF ADVOCATES: KARMA DORDJEED AND VARUN SATIYA(KARDMADORDJEEOFFICE@GMAIL.COM)(8800179492)(PETITIONER) DIG VIJAY RAI(DIGVIJAYRAI@REDIFFMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) KARMA DORJEE (CARDORJEE@GMAIL.COM)(8800179492)(PETITIONER) KHAITAN & CO. (COURTCLERK.DEL@KHAITANCO.COM)(9811182853)(RESPONDENT) ()()(RESPONDENT)		
4	W.P.(C)-11376/2024 CM APPL. 47223/2024	LUFTHANSA CARGO AG V/s ASSISTANT COMMISSIONER OF INCOME TAX & ORS.	MANNAT WARAICH	
		OTHER DETAILS OF ADVOCATES: MANNAT WARAICH AND AJINKYA TIWARI()(9871706348)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT)		
5	W.P.(C)-1308/2025 CM APPL. 6489/2025	PUNJAB AND SIND BANK V/s ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE 19 1 DELHI & ORS.	ANANYA KAPOOR	
		OTHER DETAILS OF ADVOCATES: SALIL KAPOOR, SANAT KAPOOR, ANANYA KAPOOR, SHIVAM YADAV, TARUN KAPOOR(SUMIT@SALILKAPOOR.CO, UTKARSA@SALILKAPOOR.CO)(9910629894)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT)		
FRESH MATTERS & APPLICATIONS				
6	W.P.(C)-2401/2025 CM APPL. 11315/2025 CM APPL. 11316/2025 CM APPL. 11317/2025 CM APPL. 11318/2025	M S SUPRATIK HOSPITALI PVT LTD FORMERLY M S SUPRATIK STOCK SECURITIES PVT LTD V/s CENTRAL BOARD OF DIRECT TAXES ORS	SHUBHI SRIVASTAVA	
		OTHER DETAILS OF ADVOCATES: SHUBHI SRIVASTAVA(ADV.SHUBHISRIVASTAVA@GMAIL.COM)(7838609688)(PETITIONER) INCOME TAX, CBDT(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, CHAIRMANCBDT@NIC.IN)(0)(RESPONDENT)		
FOR ADMISSION				
7	W.P.(C)-17958/2024 WITH W.P.(C) 17968/2024	NORTEL NETWORKS INDIA PRIVATE LIMITED V/s DEPUTY COMMISSIONER OF INCOME TAX & ANR.	KAMAL SAWHNEY	
		OTHER DETAILS OF ADVOCATES: KAMAL SAWHNEY(SANJAY1.SHARMA@LUMIERELP.COM)(9999971690)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT)		
8	W.P.(C)-17968/2024	NORTEL NETWORKS INDIA PRIVATE LIMITED V/s DEPUTY COMMISSIONER OF INCOME TAX, CIRCLE-16-1, NEW DELHI	KAMAL SAWHNEY	
		OTHER DETAILS OF ADVOCATES: KAMAL SAWHNEY(SANJAY1.SHARMA@LUMIERELP.COM)(9999971690)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT)		

9	W.P.(C)-1290/2025 CM APPL. 6383/2025	JSW ENERGY LIMITED & ANR. V/s UNION OF INDIA & ANR.	AGARWAL LAW ASSOCIATES	
		OTHER DETAILS OF ADVOCATES: RISHI AGARWALA(RISHI@AGLAW.IN)(9810188705)(PETITIONER) SECY MOC, MOC, NOM AUTHORITY(SECY.MOC@NIC.IN, NA.MOC@NIC.IN, NOMAUTHORITY.MOC@NIC.IN)(0)(RESPONDENT) COAL BLOCK(COALBLOCK@MSTCINDIA.CO.IN)(0)(RESPONDENT)		
10	W.P.(C)-2226/2025 CM APPL. 10434/2025	DR. PRATUL SHARMA V/s COMMISSIONER OF INCOME TAX AND ORS	SUBHASH CHANDRA LOCHAKIA	
		OTHER DETAILS OF ADVOCATES: U.K.RAI(UMESHKUMARRAI211@GMAIL.COM)(9810739266)(PETITIONER) U.K.RAI(UMESHKUMARRAI211@GMAIL.COM)(9810739266)(PETITIONER) V BHARATRAM, UNION OF INDIA, INCOMETAX(VBHARATRAM@GMAIL.COM, UOIDHC@GMAIL.COM, DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT) INCOME TAX, UNION OF INDIA, BHARATRAM(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, UOIDHC@GMAIL.COM, VBHARATRAM@GMAIL.COM)(1123384193)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
11	EFA(OS) (COMM)-22/2023 WITH FAO(OS) (COMM) 120/2023	UNION OF INDIA V/s M/S GLOBE CIVIL PROJECTS PVT. LTD	VINEET DHANDA	
		OTHER DETAILS OF ADVOCATES:		
12	FAO(OS) (COMM)-120/2023 CM APPL. 30709/2023 CM APPL. 30710/2023	UNION OF INDIA V/s M/S GLOBE CIVIL PROJECTS PVT. LTD.	VINEET DHANDA	
		OTHER DETAILS OF ADVOCATES: VINEET DHANDA(DHANDA.ASSOCIATES5000@GMAIL.COM)(9811013810)(PETITIONER) AK GOEL(AKGOEL@HLLHITES.COM)(8860299990)(PETITIONER) VINEET DHANDA(DHANDA.ASSOCIATES5000@GMAIL.COM)(9811013810)(PETITIONER) GLOBE CIVIL(GLOBECIVIL@GMAIL.COM)()(RESPONDENT) GLOBE(GLOBECIVIL@GMAIL.COM)()(RESPONDENT)		
13	ITA-256/2024 CM APPL. 26299/2024 CM APPL. 26300/2024	PRINCIPAL COMMISSIONER OF INCOME TAX 1 V/s M/S BAKERS CIRCLE INDIA PRIVATE LIMITED	PRASHANT MEHARCHANDANI	
		OTHER DETAILS OF ADVOCATES: PRASHANT MEHARCHANDANI & AKSHAT SINGH(CONTACT.PMALAW@GMAIL.COM)(8968786937)(PETITIONER) INCOME TAX(DELHI.CIT1@INCOMETAX.GOV.IN)()(PETITIONER) BAKER(ACCOUNTS1@BAKERSCIRCLE.CO.IN)()(RESPONDENT)		
14	ITA-5/2025	AMERICAN EXPRESS BANKING CORPORATION (INDIA BRANCH) V/s ASSISTANT DIRECTOR OF INCOME TAX, CIRCLE 1(1), INTERNATIONAL TAXATION, NEW DELHI	NAGESWAR RAO D.D.	
		OTHER DETAILS OF ADVOCATES: ANSHIKA AGARWAL()(9540688574)(PETITIONER)		
15	LPA-290/2024 CM APPL. 21491/2024	NATIONAL TESTING AGENCY V/s OM PRAKASH VERMA & ANR.	APOORV KURUP, ANSHUMAN SHARMA	
		OTHER DETAILS OF ADVOCATES: APOORV KURUP(OFFICE@AKURUP.COM)(8800185864)(PETITIONER) OM PRAKASH(OMP80405@GMAIL.COM)()(RESPONDENT) UNIVERSITY GRANTS(LEGAL-CELL@UGC.GOV.IN)()(RESPONDENT) ANSHUMAN SHARMA (ANSHUMAN0602@GMAIL.COM)(9910207302)(RESPONDENT)		
16	W.P.(C)-2941/2012 WITH W.P.(C) 6330/2021	SPICE JET LTD V/s UNION OF INDIA AND ANR	LINK LEGAL, AMIT KHEMKA, KARUNA KR MALALIK, MANISH DHIR, SIDDHARTH	
		OTHER DETAILS OF ADVOCATES: MANISH DHIR(MANISH.DHIR1@GMAIL.COM)(9654978446)(PETITIONER) SIDDHARTH (MAIL@CHAMBERSOFSIDDHARTH.COM)(7838537008)(RESPONDENT)		

17	W.P.(C)-6330/2021 CM APPL. 19949/2021 WITH W.P.(C) 2941/2012	LG ELECTRONIC INDIA PRIVATE LIMITED V/s UNION OF INDIA AND OTHER	RISHI KUMAR AWSTHI, SIDDHARTH	
		OTHER DETAILS OF ADVOCATES: LG ELECTRONIC INDIA PRIVATE LIMITED (SERVICEINDIA@LGE.COM)(18001809898)(RESPONDENT) LG ELECTRONIC INDIA PRIVATE LIMITED (SERVICEINDIA@LGE.COM)(18001809898)(RESPONDENT) KESHAV MOHAN(ADV.KESHAV.MOHAN@GMAIL.COM)(8527606415)(PETITIONER) RISHIAWSTHI(ANISHKUMARPATEL@YMAIL.COM)(96439643226)(PETITIONER) UNION OF INDIA AND OTHER (MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(PETITIONER) UNION OF INDIA AND OTHER (MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(PETITIONER) RODC LEGAL(RODC.LEGAL@EPFINDIA.GOV.IN)()(RESPONDENT) MOHAMMAD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) SIDDHARTH (MAIL@CHAMBERSOFSIDDHARTH.COM)(7838537008)(RESPONDENT)		
18	W.P.(C)-9898/2019	SOCIAL ACTION FORUM FOR MANAV ADHIKAR (SAFMA) V/s GOVT. OF NCT OF DELHI AND ORS.	DR. CHARU WALIK KHANNA, ADITI GUPTA	
		OTHER DETAILS OF ADVOCATES: DR. CHARU WALIK KHANNA()(9999767180)(PETITIONER)		
19	W.P.(C)-9453/2022 CM APPL. 28233/2022 CM APPL. 28234/2022 CM APPL. 24523/2023 CM APPL. 24529/2023 CM APPL. 55184/2023 CM APPL. 28630/2024 CM APPL. 45154/2024 WITH W.P.(C) 13145/2023 W.P.(C) 10686/2023	KUSUM SEHGAL V/s HERITAGE CONSERVATION COMMITTEE & ORS.	M QAYAM-UD-DIN, RASHMI JAIN, JAYANT TRIPATHI, RASHMI JAIN	
		OTHER DETAILS OF ADVOCATES: M. QAYAM-UD-DIN()(9811030056)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) M. QAYAM-UD-DIN(ADVOCATEQAYAMSAA)(9811030056)(PETITIONER) INDIAN NATIONAL TRUST FOR ART AND CULTURE HERITAE(INTACH@INTACH.ORG)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) M.QUYAM-UD-DIN(ADVOCATEQAYAMSAAB@GMAIL.COM)(9811030056)(PETITIONER) INTACH(INTACH@INTACH.ORG, STANDINGCOUNSEL@GMAIL.COM, UOIDHC@GMAIL.COM)(9868250806)(RESPONDENT) CLOMCDHQ(CLOMCDHQ@GMAIL.COM, MEMBERSECYHCC@GMAIL.COM)(1124619593)(RESPONDENT) M QAYAM UD DIN(ADVOCATEQAYAMSAAB@GMAIL.COM)(9811030056)(PETITIONER) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) INTACH(INTACH@INTACH.ORG)()(RESPONDENT) UOI(UOIDHC@GMAIL.COM)()(RESPONDENT) CLO MCD(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) MEMBERSECYHCC(MEMBERSECYHCC@GMAIL.COM)()(RESPONDENT) RASHMI JAIN(ADVOCATEKAJAL02@GMAIL.COM)(9268495137)(PETITIONER) MCD, INTACH, QAYAM UD DIN(CLOMCHDQ@GMAIL.COM, INTACH@INTACH.ORG, ADVOCATEQAYAMSAAB@GMAIL.COM)()(RESPONDENT) MEMBER SECY HCC, SANTOSH KUMAR TRIPATHI, UNION OF INDIA(MEMBERSECYHCC@GMAIL.COM, STANDINGCOUNSELGNCTD@GMAIL.COM, UOIDHC@GMAIL.COM)()(RESPONDENT) JAYANT TRIPATHI(TRIPATHI.JAYANT@GMAIL.COM)()(RESPONDENT) RASHMI JAIN(ADVOCATEKAJAL02@GMAIL.COM)(9268495137)(PETITIONER) SANTOSH KUMAR TRIPATHI, QAYAM UD DIN(STANDINGCOUNSELGNCTD@GMAIL.COM, ADVOCATEQAYAMSAAB@GMAIL.COM)(9868250806)(RESPONDENT) INTACH, MCD, MEMBER SECY HCC(INTACH@INTACH.ORG, CLOMCDHQ@GMAIL.COM, MEMBERSECYHCC@GMAIL.COM)(0)(RESPONDENT) UNION OF INDIA, JAYANT TRIPATHI(UOIDHC@GMAIL.COM, TRIPATHI.JAYANT@GMAIL.COM)(0)(RESPONDENT) JAYANT TRIPATHI(TRIPATHI.JAYANT@GMAIL.COM)(9891871186)(RESPONDENT) RASHMI JAIN (RASHMIJAIN.ADV@GMAIL.COM)(9268495137)(RESPONDENT)		

20	W.P.(C)-10686/2023 CM APPL. 41447/2023	KUSUM SEHGAL V/s MUNICIPAL CORPORATION OF DELHI & ORS.	M QAYAM, CHETANYA SINGH	
		OTHER DETAILS OF ADVOCATES: M. QAYAM-UD-DIN(ADVOCATEQAYAMSAAB@GMAIL;.COM)(9811030056)(PETITIONER) MUNCIPAL CORP[ORATION OF DELHI(CLOMCDHQ@GMAIL.COM, STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) CHETANYA SINGH(CHETANYA@CRLEGAL.IN)(9810388850)(RESPONDENT)		
21	W.P.(C)-13145/2023 CM APPL. 51913/2023 CM APPL. 51914/2023 CM APPL. 51915/2023	KUSUM SEHGAL V/s MUNICIPAL CORPORATION OF DELHI & ORS.	M QAYAM-UD-DIN	
		OTHER DETAILS OF ADVOCATES:		
22	W.P.(C)-3807/2024 CM APPL. 15652/2024	PCI LIMITED V/s ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE 19(1), DELHI & ANR.	ANANYA KAPOOR	
		OTHER DETAILS OF ADVOCATES: SALIL KAPOOR, SANAT KAPOOR, ANANYA KAPOOR, SUMIT LALCHANDANI, UTKARSA KUMAR GUPT(SUMIT@SALILKAPOOR.COM)(9810868180)(PETITIONER) ASSISTANT COMMISSIONER OF INCOME TAX , CIRCLE 19(1)(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)()(RESPONDENT)		
23	W.P.(C)-5839/2024	BOSCH LIMITED V/s UNION OF INDIA THROUGH MINISTRY OF SCIENCE AND TECHNOLOGY	KUNAL VERMA	
		OTHER DETAILS OF ADVOCATES: KUNAL VERMA(OFFICEOFKUNALVERMA@GMAIL.COM)(9818128882)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT)		
24	W.P.(C)-7357/2024	INDUSTRIA CHIMICA ADRIATICA (ICA) , V/s UNION OF INDIA & ORS.	GAUTAM KHURANA	
		OTHER DETAILS OF ADVOCATES: BHARAT KHURANA(OFFICE@INDIALAWOFFICES.COM)(9667395761)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, CIT.JUDICIAL.DELHI@INCOMETAX.GOV.IN)()(RESPONDENT)		
25	W.P.(C)-10536/2024 CM APPL. 43319/2024	SHEFALI NATH GUPTA V/s UNION OF INDIA & ORS.	KUNAL VERMA	
		OTHER DETAILS OF ADVOCATES: KUNAL VERMA(OFFICEOFKUNALVERMA@GMAIL.COM)(9818128882)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT)		
26	W.P.(C)-11353/2024 CM APPL. 47000/2024 WITH W.P.(C) 11354/2024	M/S DANIELI CORUS BV V/s ASSISTANT COMMISSIONER OF INCOME TAX, CIRCLE INT. TAX 1(2)(2)NEW DELHI	SHAANTANU JAIN	
		OTHER DETAILS OF ADVOCATES: GAUTAM JAIN(DSLEGAL2018@GMAIL.COM)(9999888495)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT)		
27	W.P.(C)-11354/2024 CM APPL. 47064/2024	M/S DANIELI CORUS BV V/s ASSISTANT COMMISSIONER OF INCOME TAX, CIRCLE INT. TAX 1(2)(2)	SHAANTANU JAIN	
		OTHER DETAILS OF ADVOCATES: GAUTAM JAIN ANDDEEPANSHUJAIN AND SHAANTANU JAIN(DSLEGAL2018@GMAIL.COM)(9999888495)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT)		

28	W.P.(C)-12270/2024 CM APPL. 51012/2024 CM APPL. 51013/2024	PAHARPUR COOLING TOWERS LIMITED V/s UNION OF INDIA & ORS.	DIVYAKANT LAHOTI, ROHIT KUMAR SINGH, SUMIT SINGH BENIPAL	
		OTHER DETAILS OF ADVOCATES: DIVYAKANT LAHOTI(DIVYAKANT@LAHOTIADVOCATES.COM)(9868541200)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) INDIAN OIL CORPORATION LIMITED(KGWALANI2INDIANOIL.IN, MANMOHANKALRA@HOTMAIL.COM, PRASHANT.SHARMA@TEN.COM)(0)(RESPONDENT) HAMON COOLING SYSTEMS PRIVATE LLIMITED(TAX@HAMOINDIA.COM)(0)(RESPONDENT) ROHIT KUMAR SINGH(BIHARIROHIT@GMAIL.COM)(9868250545)(RESPONDENT) SUMIT SINGH BENIPAL(NIRBHAYSINGH105@GMAIL.COM)(9650610540)(PETITIONER)		
29	W.P.(C)-12980/2024 CM APPL. 54101/2024	MK JAIN HUF V/s INCOME TAX OFFICER WARD 44(1) DELHI & ORS.	VED KUMAR JAIN	
		OTHER DETAILS OF ADVOCATES: VED JAIN(JAINVED@GMAIL.COM)(9312502333)(PETITIONER) INCOME TAX(DELHI.ITO44.1@INCOMETAX.GOV.IN, DELHI.ITO.HQ.PCCIT.NEAC@INCOMETAX.GOV.IN)(0)(RESPONDENT) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, CIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT)		
30	W.P.(C)-13095/2024 CM APPL. 54732/2024	MEENAKSHI BINDLISH V/s INCOME TAX OFFICER WARD 54(1),DELHI	ISHAN GARG	
		OTHER DETAILS OF ADVOCATES: ISHAN GARG(ADV.ISHANGARG@YAHOO.COM)(9999049958)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT)		
31	W.P.(C)-13736/2024 CM APPL. 57506/2024	RAGHAV ENGINEERS THROUGH ITS PARTNER RAJESH KUMAR GUPTA V/s INCOME TAX OFFICER CIRCLE 61(1) NEW DELHI	GAURAV GUPTA	
		OTHER DETAILS OF ADVOCATES: GAURAV GUPTA, DEEPANSHU SAINI, JASKRIT SINGH(GGUPTA.ADV@GMAIL.COM)(9811013940)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT)		
32	W.P.(C)-14293/2024 CM APPL. 59812/2024	SKV INFRATECH PRIVATE LIMITED THROUGH ITS DIRECTOR VARUN GARG V/s ASSISTANT COMMISSIONER OF INCOME TAX, CIRCLE 22(2), DELHI & ORS.	PALLAVI GUPTA	
		OTHER DETAILS OF ADVOCATES: PALLAVI GUPTA(SHIVANSH.BANSAL@LOCHANCO.COM)(9920626348)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, DELHI.DCIT22.2@INCOMETAX.GOV.IN)(0)(RESPONDENT) INCOME TAX(SAMADHAN.FACELESS.ASSESSMENT@INCOMETAX.GOV.IN)(0)(RESPONDENT)		
33	W.P.(C)-15849/2024 CM APPL. 66543/2024	RAJ PAL SINGH V/s UNION OF INDIA & ANR.	GAURAV GUPTA	
		OTHER DETAILS OF ADVOCATES: GAURAV GUPTA(GGUPTA.ADV@GMAIL.COM)(9811013940)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, DELHI.ITO34.5@INCOMETAX.GOV.IN)(0)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
34	W.P.(C)-16518/2024 CM APPL. 69824/2024	MS LEA ASSOCIATES SOUTH ASIA PRIVATE LIMITED V/s UNION OF INDIA	RAJIV RANJAN RAJ	
		OTHER DETAILS OF ADVOCATES: R & R LEGAL(RAJIVRRAI@YAHOO.CO.IN)(9971127009)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
35	W.P.(C)-16669/2024 CM APPL. 70475/2024	CENTRE FOR YOUTH CULTURE LAW AND ENVIRONMENT AND ORS V/s NATIONAL HIGHWAY AUTHORITY OF INDIA & ORS.	PARAS TYAGI	
		OTHER DETAILS OF ADVOCATES: PARAS TYAGI(REACHCYCLE@GMAIL.COM)(9811499729)(PETITIONER) NHAI, VIJAY KUMAR DEV, K.S. JAYACHANDRAN(CHAIRMAN@NHAI.ORG, CSDELHI@NIC.IN, CEODPGSENV.DELHI@DELHI.GOV.IN)(0)(RESPONDENT)		

		CEO DPG SENV, NAVEEN AGGARWAL, VCDDA(CEODPGSENV.DELHI@DELHI.GOV.IN, DCSW@NIC.IN, VCDDA@DDA.ORG.IN)(0)(RESPONDENT) SANTOSH KUMAR TRIPATHI, DDA(STANDINGCOUNSELGNCTD@GMAIL.COM, DDACHAMBERHC@DDA.ORG.IN)(9868250806)(RESPONDENT) SK OFFICE(ADVSKOFFICE@GMAIL.COM)(0)(RESPONDENT)		
36	W.P.(C)-16676/2024 CM APPL. 70536/2024 WITH W.P.(C) 1037/2025	UDAI COLD STORAGE AND ICE PLANT PVT. LTD. V/s GOVT. OF NCT OF DELHI	GAURAV KUMAR	
		OTHER DETAILS OF ADVOCATES: GAURAV KUMAR(ADVGAURAVRAJJJ@GMAIL.COM)(8149262945)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
37	W.P.(C)-1037/2025 CM APPL. 5133/2025	UDAI COLD STORAGE AND ICE PLANT PVT LTD V/s GOVT OF NCT OF DELHI	SHISBA CHAWLA	
		OTHER DETAILS OF ADVOCATES: FUZAIL KHAN , SHISBA CHAWLA, GAURAV KUMAR(LAWYERMFK@GMAIL.COM)(9818331923)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
38	W.P.(C)-16768/2024 CM APPL. 70952/2024	BALAJI MEDICAL AND DIAGNOSTIC RESEARCH CENTRE V/s DEPUTY COMMISSIONER OF INCOME TAX & ANR.	NEERAJ KUMAR JAIN	
		OTHER DETAILS OF ADVOCATES: VINAY VAISH(NEERAJ-TAX@VAISHLAW.COM)(9810148853)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, DELHI.DCIT13.1@INCOMETAX.GOV.IN)(0)(RESPONDENT) INCOME TAX(DELHI.DCIT.EXMPT1.1@INCOMETAX.GOV.IN)(0)(RESPONDENT)		
39	W.P.(C)-17066/2024 CM APPL. 72418/2024	KUNDAN RICE MILLS LIMITED V/s DEPUTY COMMISSIONER OF INCOME TAX & ANR.	ROHIT JAIN	
		OTHER DETAILS OF ADVOCATES: VINAY VAISH(ROHIT-TAX@VAISHLAW.COM)(1142492525)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT)		
40	W.P.(C)-17819/2024 CM APPL. 75845/2024 WITH W.P.(C) 17820/2024	DAG PRIVATE LIMITED V/s DEPUTY COMMISSIONER OF INCOME TAX CIRCLE 18 DELHI	PARITOSH JAIN	
		OTHER DETAILS OF ADVOCATES: AJA LEGAL(AJALEGALS@GMAIL.COM)(1142747204)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT)		
41	W.P.(C)-17820/2024 CM APPL. 75847/2024	DAG PRIVATE LIMITED V/s DEPUTY COMMISSIONER OF INCOME TAX CIRCLE 18 DELHI	PARITOSH JAIN	
		OTHER DETAILS OF ADVOCATES: AJA LEGAL(AJALEGALS@GMAIL.COM)(1142747204)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT)		
42	W.P.(C)-17923/2024 CM APPL. 76256/2024	PHILIPS INDIA LIMITED V/s UNION OF INDIA & ORS.	J. SAGAR ASSOCIATES, TARUN JOHRI, KHAITAN & CO., RADHALAKSHMI R	
		OTHER DETAILS OF ADVOCATES: J. SAGAR ASSOCIATES(PPT@JSALAW.COM, MOHIT.SHARMA@JSALAW.COM)(9810172127)(PETITIONER) UNION OF INDIA, HLL HITES, BRIJ SENGAL(UOIDHC@GMAIL.COM, CEO@HLLHITES.COM, BRIJ.SENGAR@SIEMENS-HEALTHINEERS.COM)(1123384193)(RESPONDENT) TARUN JOHRI(GIRISH1985_UTT@YAHOO.CO.IN)(9818430743)(RESPONDENT) KHAITAN & CO. (COURTCLERK.DEL@KHAITANCO.COM)(9811182853)(PETITIONER) RADHALAKSHMI R(RADHALAKSHMIADV@GMAIL.COM)(9654611805)(PETITIONER)		
43	W.P.(C)-266/2025 CM APPL. 1317/2025	HOLITECH INDIA PVT LTD V/s ASSISTANT COMMISSIONER OF INCOME TAX AND ORS	SULALIT SINGH SISODIA	
		OTHER DETAILS OF ADVOCATES: S S SISODIA & CO.(SSSISODIALAWOFFICE@GMAIL.COM)(9313771073)(PETITIONER) INCOME TAX, UNION OF INDIA(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) INCOME TAX(DELHI.CIT.JUDICIAL@INCOMETAX.GOV.IN)(0)(RESPONDENT)		

44	W.P.(C)-452/2025 CM APPL. 2146/2025	KAVITA MEHRA V/s ASSISTANTCOMMISSIONER OF INCOME TAX CIRCLE 22 (2) DELHI	ANANYA KAPOOR	
		OTHER DETAILS OF ADVOCATES: SALIL KAPOOR, ANANYA KAPOOR, TARUN CHANANA(ANANYA@SALILKAPOOR.CO)(9910629894)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT)		
45	W.P.(C)-790/2025 CM APPL. 3893/2025 WITH W.P.(C) 794/2025 W.P.(C) 810/2025	JAGTAR SINGH V/s MUNICIPAL CORPORATION OF DELHI	ARUN KUMAR BATTA	
		OTHER DETAILS OF ADVOCATES: ARUN BATTA(ARUNBATTA@GMAIL.COM, ABDUL.VAHID704@GMAIL.COM)(9810064103)(PETITIONER) MCD(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT)		
46	W.P.(C)-794/2025 CM APPL. 3914/2025	ABHAY KUMAR SINGH V/s MUNICIPAL CORPORATION OF DELHI	ARUN KUMAR BATTA	
		OTHER DETAILS OF ADVOCATES: ARUN BATTA/ INDIRA MARLA/ ROHAN SHARMA(ARUNBATTA@GMAIL.COM, ABDUL.VAHID704@GMAIL.COM)(9810064103)(PETITIONER) MCD(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT)		
47	W.P.(C)-810/2025 CM APPL. 3983/2025	M/S MONTY V/s MUNICIPAL CORPORATION OF DELHI	ARUN KUMAR BATTA	
		OTHER DETAILS OF ADVOCATES: ARUN BATTA, INDIRA MARLA, ROHAN SHARMA, RANJAN AHUJA, ABDUL VAHID(ARUNBATTA@GMAIL.COM, ABDUL.VAHID704@GMAIL.COM)(9810064103)(PETITIONER) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT)		
48	W.P.(C)-1799/2025 CM APPL. 8665/2025	INTIME VINCOM PVT LTD V/s GAIL INDIA LIMITED	MANBHAR MITTAL	
		OTHER DETAILS OF ADVOCATES: RAJEEV AGGARWAL, ANKIT GUPTA, MAYANK KAMRA(GRAVITAS LEGAL)(ANKIT.GUPTA@GRAVITASLEGAL.CO.IN)(9953030485)(PETITIONER) GAIL, MAHESH AGARWAL, PURNIMA(CS@GAIL.CO.IN, MAHESH.AGARWAL@GAIL.CO.IN, ADVPURNIMA111@GMAIL.COM)(0)(RESPONDENT) NEETIKA BAJAJ, S DEEEP MAHAPATRA(ADVOCATENEETIKABAJAJ@GMAIL.COM, SDEEPMAHAPATRA@GMAIL.COM)(0)(RESPONDENT) ANISH(ANISHCHAWLA89@GMAIL.COM)(0)(RESPONDENT)		
FOR COMPLIANCE				
49	W.P.(C)-5188/2014(Disposed off case)	SARVESH V/s ALL INDIA INSTITUTE OF MEDICAL SCIENCES & ORS.	ASHOK AGARWAL, PRABHSAHAY KAUR, SATVIK VERMA, MRINALINI SEN GUPTA	
		OTHER DETAILS OF ADVOCATES:		
50	CM APPL. 8735/2025 In W.P.(C)-189/2024(Disposed off case)	MAHESH KUMAR V/s GOVT OF NCT OF DELHI AND ORS	NIKHIL BHARDWAJ, PIYUSH GUPTA, PIYUSH GUPTA	
		OTHER DETAILS OF ADVOCATES: NIKHIL BHARDWAJ()(9910052133)(PETITIONER) NIKHIL BHARDWAJ()(9910052133)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) SANGEETA BHARTI(SANGEETABHARTI@GMAIL.COM)()(RESPONDENT) BUSINESS MANAGER(RISHAB@RRJASSOCIATE.COM)()(RESPONDENT) DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)(8960896896)(RESPONDENT) DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)(8960896896)(RESPONDENT) DELHI FIRE SERVICE(DIRECTOR.DLFIRE@NIC.IN)()(RESPONDENT) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) PIYUSH GUPTA(GUPTAPIYUSH@LIVE.COM)(9818020868)(RESPONDENT)		

		SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(0)(RESPONDENT) PIYUSH GUPTA(GUPTAPIYUSH@LIVE.COM)(9818020868)(RESPONDENT)		
51	W.P.(C)-12399/2024(Disposed off case) WITH W.P.(C) 12400/2024	MANPOWER GROUP SERVICES INDIA PRIVATE LIMITED V/s DEPUTY COMMISSIONER OF INCOME TAX TDS CIRCLE-75 1 & ORS.	ISHITA FARSAIYA	
		OTHER DETAILS OF ADVOCATES:		
52	W.P.(C)-12400/2024(Disposed off case)	MANPOWER GROUP SERVICES INDIA PRIVATE LIMITED V/s INCOME TAX OFFICER, INTERNATIONAL WARD 2 2 1, NEW DELHI & ORS.	ISHITA FARSAIYA	
		OTHER DETAILS OF ADVOCATES:		

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HON'BLE MR. JUSTICE VIBHU BAKHRU
HON'BLE MR. JUSTICE TEJAS KARIA

[NOTE: IN CASE ANY ASSISTANCE REGARDING VIRTUAL HEARING IS REQUIRED,, PLEASE CONTACT, MS.MRIDULA SHARMA(PH 9650908783) COURT MASTER TO HON'BLE MR.JUSTICE VIBHU BAKHRU]

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FOR ADMISSION				
1	W.P.(C)-506/2025 CM APPL. 2347/2025	BACHCHU SINGH & ANR. V/s MUNICIPAL CORPORATION OF DELHI & ORS.	MOHD FAISAL	
		OTHER DETAILS OF ADVOCATES: MOHD. FAISAL(FAISALMOHD007@GMAIL.COM)(9711017506)(PETITIONER) MCD, UOI(CLOMCDHQ@GMAIL.COM, UOIDHC@GMAIL.COM)(0)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
2	CONT.APP.(C)-1/2025 CM APPL. 1105/2025	SH SANJAY GARG SECRETARY ICAR AND ANR V/s IARI STENOGRAPHER S WELFARE ASSOCIATION	PRAVEEN SWARUP	
		OTHER DETAILS OF ADVOCATES: PRAVEEN SWARUP(SWARUPPRAVEEN@GMAIL.COM)(9818289938)(PETITIONER) VINAY(VINAYRATNAKAR@GMAIL.COM)(0)(RESPONDENT)		
3	LPA-65/2014 WITH LPA 759/2014	NTPC LTD V/s M P TIWARI AND ORS	RAJESH GUPTA, D P CHATURVEDI, SUBHASISH BHOWMICK, OM PRAKASH GUPTA	
		OTHER DETAILS OF ADVOCATES: OM PRAKASH GUPTA(OPGUPTA1952@YAHOO.COM)(9971036133)(PETITIONER)		
4	LPA-759/2014	MP TIWARI V/s UNION OF INDIA & ORS	DP CHATURVEDI, SUBHASISH BHOWMICK, OM PRAKASH GUPTA	
		OTHER DETAILS OF ADVOCATES: OM PRAKASH GUPTA(OPGUPTA1952@YAHOO.COM)(9971036133)(PETITIONER)		
5	LPA-514/2019 CM APPL. 54741/2019	ARTI RANI V/s NORTH DELHI MUNICIPAL CORPORATION	CHETAN LOKUR, GARIMA PRASHAD	
		OTHER DETAILS OF ADVOCATES: CHETAN LOKUR()(9654925400)(PETITIONER) CHETAN LOKUR()(9654925400)(PETITIONER) GARIMA PRASHAD(WPC.LAWFIRM@GMAIL.COM)(9810717325)(PETITIONER)		
6	W.P.(C)-9358/2015	JAGVATI DEVI & ORS V/s UNION OF INDIA & ORS	ANUJ KUMAR GARG & ASSOCIATES, YEESHU JAIN, JYOTI TYAGI, SATYAKAM, SIDDHARTH PANDA	
		OTHER DETAILS OF ADVOCATES: SIDDHARTH PANDA(SIDDHARTHPANDAASSO@GMAIL.COM)(9891488088)(RESPONDENT)		

7	W.P.(C)-485/2016	RISHI PAL SINGH VERMA V/s GOVT OF NCT OF DELHI AND ORS	VISHAL MAAN, ARUSH BHANDARI, MANIKA TRIPATHY, SIDDHARTH PANDA	
		OTHER DETAILS OF ADVOCATES: MANIKA TRIPATHY(TRIPATHYMANIKA@GMAIL.COM)(9811831835)(RESPONDENT) SIDDHARTH PANDA(SIDDHARTHPANDAASSO@GMAIL.COM)(9891488088)(RESPONDENT)		
8	W.P.(C)-5162/2016	BALJEET SINGH & ORS V/s GOVT. OF NCT OF DELHI & ORS	VISHAL MAAN, MANISHA AGARWAL NARAIN	
		OTHER DETAILS OF ADVOCATES:		
9	W.P.(C)-10607/2016 CM APPL. 41643/2016 CM APPL. 25705/2017	THE KHATTAR COOPERATIVE GROUP HOUSING SOCIETY LTD. V/s B.B. KHATTAR & ANR	RAKESH GARG, J.K. CHAWLA, V.K. TANDON, AKSHAY BHARDWAJ	
		OTHER DETAILS OF ADVOCATES: AKSHAY BHARDWAJ(BHARDWAJLAWFIRMS@GMAIL.COM)(9810056596)(PETITIONER)		
10	W.P.(C)-3905/2017	INDIRA BAHUGUNA AND ORS V/s LT GOVERNOR OF DELHI AND ORS	SUNIL MUND AND R K TIWARY, MANIKA TRIPATHY PANDEY, SHOBIT DIMRI, PRAVEEN SURI, SIDDHARTH PANDA	
		OTHER DETAILS OF ADVOCATES: MANIKA TRIPATHY(TRIPATHYMANIKA@GMAIL.COM)(9811831835)(RESPONDENT) SHOBIT DIMRI(SHOBIT.DIMRI25@GMAIL.COM)(9643671884)(PETITIONER) SHOBIT DIMRI(SHOBIT.DIMRI25@GMAIL.COM)(9643671884)(PETITIONER) PRAVEEN SURI(PRAVEENSURI73@GMAIL.COM)(9899528188)(PETITIONER) SIDDHARTH PANDA(SIDDHARTHPANDAASSO@GMAIL.COM)(9891488088)(RESPONDENT)		
11	W.P.(C)-7193/2018	AGNELLO DSOUZA AND ANR. V/s REGISTRAR F CO-OPERATIVE SOCIETIES AND ORS.	DEVVRAR AND RIZWAN, MALVIKA KAPILA	
		OTHER DETAILS OF ADVOCATES: DEVVRAR AND RIZWAN()(9811818730)(PETITIONER) MALVIKA KAPILA(MALVIKAKAPILA84@GMAIL.COM)(9810400283)(RESPONDENT)		
12	W.P.(C)-11721/2018 CM APPL. 3433/2020 WITH W.P.(C) 11723/2018	GODAVARI CORPORATION PVT. LTD. AND ORS. V/s EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED AND ORS.	SAKET SIKRI, VIKALP MUDGAL, ASA LEGAL SERVICES LLP, DHAVAL MEHROTRA, KHAITAN KHAITAN, R P AGRAWAL & CO, ADITYA MADAN & ASSOCIATES, K V GIRISH	
		OTHER DETAILS OF ADVOCATES: SAKET SIKRI()(9311331807)(PETITIONER) VIKALP MUDGAL()(9311331807)(PETITIONER)		
13	W.P.(C)-11723/2018 CM APPL. 3434/2020 CM APPL. 49664/2022 CM APPL. 65704/2024	ZENITH BIRLA (INDIA) LTD. V/s EDELWEISS ASSET RECONSTRUCATION COMPANY LIMITED AND ORS.	ANJU JAIN, HITESH SACHAR, ASA LEGAL SERVICES LLP, DHAVAL MEHROTRA, KHAITAN & KHAITAN, R P AGRAWAL & CO, ADITYA MADAN & ASSOCIATES, K V GIRISH	
		OTHER DETAILS OF ADVOCATES: ANJU JAIN()(9891966005)(PETITIONER) ANJU JAIN()(9891966005)(PETITIONER) ANUJ JAIN(CANPISCE@GMAIL.COM, NITESHACHAR@GMAIL.COM)(9891966005)(PETITIONER) VIJAY(VIJAYKADVOCATE@GMAIL.COM, ADVOCATEANKURGOEL@GMAIL.COM, OFFICE@RPALAW.ORG)()(RESPONDENT) SARASWAT BANK(CUSTOMERSUPPORT@SARASWATBANK.COM, INFO@BIRLAINTERNATIONAL.NET)()(RESPONDENT) UCO BANK(CUSTOMERCARE.CALCUTTA@UCOBANK.CO.IN, HELPDESK@SBICAPTRUSTEE.COM)()(RESPONDENT) DESAI ASSOCIATES(HR@DESAIASSOCIATES.IN)()(RESPONDENT) ASA(ASA@ASALEGAL.IN, DELHI@KHAITANCO.COM, USHASINGHANDASSOCIATES@GMAIL.COM)()(RESPONDENT) INNOVATUSLAW(CONTACT@INNOVATUSLAW.IN, AAKASH@INNOVATUSLAW.IN, CARE@PNB.CO.IN)()(RESPONDENT) ANJU JAIN(HITESHSACHAR@GMAIL.COM, CANPISCE@GMAIL.COM)(9891966005)(PETITIONER) ASA LEGAL(ASA@ASALEGAL.IN, DELHI@KHAITANCO.COM,)(0)(RESPONDENT)		

14	W.P.(C)-11327/2019 CM APPL. 46621/2019 CM APPL. 3960/2020 CM APPL. 31962/2023	THE ALL FAITH COOPERATIVE GROUP HOUSING SOCIETY LTD THROUGH ITS SECRETARY V/s REGISTRAR COOPERATIVE SOCIETIES & ORS	VIVEK KUMAR TANDON, SAMEER VASHISHT	
		OTHER DETAILS OF ADVOCATES: VIVEK KUMAR TANDON()(9811363057)(PETITIONER) VIVEK KUMAR TANDON()(7905252958)(PETITIONER) SAMEER VASHISHT(SAMEER.VASHISHT@GMAIL.COM)(9818280821)(RESPONDENT)		
15	W.P.(C)-10920/2021 CM APPL. 33663/2021	JAMIA COOPERATIVE BANK LTD. V/s GOVT. OF NCT OF DELHI & ORS.	M. TARIQUE SIDDIQUI	
		OTHER DETAILS OF ADVOCATES: M. TARIQUE SIDDIQUI(TARIQUE379@GMAIL.COM)(9811202991)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) RAKESH KUMAR DAHIYA(DAPNABAZAR@YAHOO.COM)(9289055456)(RESPONDENT) SYED MOHD. NOORULLAH()(9810124977)(RESPONDENT) ASSISTANT REGISTRAR(GULSHAN.AHUJA32@GOV.IN)()(RESPONDENT)		
16	W.P.(C)-11804/2022	PAVITRA KUMAR & ANR. V/s LAND ACQUISITION COLLECTOR, NORTH WEST & ORS.	RAJESH GUPTA	
		OTHER DETAILS OF ADVOCATES: M.C. VERMA(RAJESHGUPTA_ADVOCATE@HOTMAIL.COM)(9810087071)(PETITIONER) DDA(DDACHAMBERHC@YAHOO.COM)(8950510963)(RESPONDENT) YEESHU JAIN(YEESHUJAIN@YAHOO.CO.IN)()(RESPONDENT)		
17	W.P.(C)-12549/2023 CM APPL. 49488/2023	VIKRAM SACHDEVA & ANR. V/s UNION BANK OF INDIA & ANR.	NAVIN KUMAR	
		OTHER DETAILS OF ADVOCATES: INDUS LEGAL(INDUSLEGAL.NK@GMAIL.COM)(9643052049)(PETITIONER) OP GAGGAR(OPGAGGAR@GMAIL.COM)()(RESPONDENT) UNION BANK OF INDIA(ARBDELHI@UNIONBANKOFINDIA.COM, CRESTEXPORTS@GMAIL.COM)(1123312899)(RESPONDENT)		
18	W.P.(C)-6843/2024 CM APPL. 28524/2024 CM APPL. 28525/2024 WITH W.P.(C) 6845/2024	PANNA LAL KAPOOR SINCE DECEASED THROUGH LEGAL REPRESENTATIVE PARVEEN KAPOOR V/s REGISTRAR OF COOPERATIVE SOCIETIES & ORS.	RAHUL MALHOTRA	
		OTHER DETAILS OF ADVOCATES: RAHUL MALHOTRA()(9899218215)(PETITIONER)		
19	W.P.(C)-6845/2024 CM APPL. 28529/2024 CM APPL. 28530/2024 WITH W.P.(C) 6843/2024	PAWAN KAPOOR V/s REGISTRAR OF COOPERATIVE SOCITIES & ORS.	RAHUL MALHOTRA	
		OTHER DETAILS OF ADVOCATES: RAHUL MALHOTRA(RAHULMALHOTRA@GMAIL.COM)(9899218215)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
20	W.P.(C)-13215/2024 CM APPL. 55161/2024 CM APPL. 55162/2024	LALITA SHARMA V/s UNION OF INDIA AND ANR	AZAD CHANDRAPRAKASH GAUTAM	
		OTHER DETAILS OF ADVOCATES: DINESH KUMAR BHATI(LEGALSANGYAN@GMAIL.COM)(9871775488)(PETITIONER) UNION OF INDIA, IIFL HOME FINANCE LTD.(MOINDHETER@GMAIL.COM, RSECY@NIC.IN, UOIDHC@GMAIL.COM, RENCHYFRILL.COM)(0)(RESPONDENT) IF HOUSING(COMPLIANCE@IFHOUSINGFINANCE.COM)(0)(RESPONDENT)		
21	W.P.(C)-83/2025	SUBHALAXMI V/s THE REGISTRAR CO-OP SOCIETIES GNCT OF DELHI AT NEW DELHI & ORS.	MUKUL BHIMANI	
		OTHER DETAILS OF ADVOCATES: UNILEGAL SOLUTIONS(MUKUL.BHIMANI@UNILEGALSOLUTIONS.COM)(9810543151)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		

22	**W.P.(C)-567/2025**	**MR ANIL V/s NEW DELHI MUNICIPAL COUNCIL & ORS.**	**JAI SHANKAR**	
		OTHER DETAILS OF ADVOCATES: JAI SHANKAR & NANDITA RAO(JAI.25.KPUC@GMAIL.COM)(7838096941)(PETITIONER) SANTOSH KUMAR TRIPATHI, NDMC, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, LAW.DEPTT.NDMC@GMAIL.COM, UOIDHC@GMAIL.COM)(9868250806)(RESPONDENT) HANDOO AND HANDOO, AYUSH THAKUR(MAIL@HANDOOANDHANDOO.COM, AYUSH24THAKUR@GMAIL.COM)(0)(RESPONDENT)		
LAND ACQUISITION MATTERS(ANMM)				
23	**W.P.(C)-9324/2018 CM APPL. 36048/2018**	**R. C. SAINI V/s GOVT. OF NCT OF DELHI AND ORS.**	**ITI SHARMA**	
		OTHER DETAILS OF ADVOCATES: ITI SHARMA()(9810550018)(PETITIONER)		

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HON'BLE MR. JUSTICE HARISH VAIDYANATHAN SHANKAR

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FOR ADMISSION				
1	CO.APP.-24/2024 CM APPL. 52811/2024 CM APPL. 52813/2024 CM APPL. 57638/2024 CM APPL. 57639/2024	TRIVENI FARIDABAD ALLOTTEE ASSOCIATION V/s TRIVENI INFRASTRUCTURE DEVELOPMENT CO. LTD. (COMPANY IN LIQUIDATION)	NATASHA GARG	
		OTHER DETAILS OF ADVOCATES: NATTA SINGH GARG()(9654998650)(PETITIONER) TRIVENI INFRASTRUCTURE DEVELOPMENT CO LTD(OL.DELHI@MCA.GOV.IN)(0)(RESPONDENT) NATTASHA GARG(NATASHAGARG13@GMAIL.COM)(9654998650)(PETITIONER) MCA(OL.DELHI@MCA.GOV.IN)(0)(RESPONDENT) TCPHARYANA(TCPHARYANA7@GMAIL.COM)(0)(RESPONDENT) CIERCO(CICERO@CICEROFIRM.IN)(0)(RESPONDENT)		
2	RFA(COMM)-286/2023 CM APPL. 62818/2023	SUNIL GOENKA PROPRIETOR NAV JYOTI METALS V/s M/S DEHRA METAL TECH PRIVATE LIMITED	BIPIN KUMAR, AJAY KUMAR CHOPRA	
		OTHER DETAILS OF ADVOCATES: AJAY KUMAR CHOPRA(AKCHOPRA_ADV@YAHOO.IN)(9811104015)(RESPONDENT)		
3	W.P.(C)-1086/2025	MS MOHIT ENTERPRISES V/s COMMISSIONER OF STATE GST AND VAT DEPARTMENT OF TRADE AND TAXES DELHI	SIDDARTH MALHOTRA	
		OTHER DETAILS OF ADVOCATES: SIDDARTH MALHOTRA(ADVSIDDARTHMALHOTRA@GMAIL.COM)(9899929323)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
4	W.P.(C)-1145/2025 CM APPL. 5621/2025	NAEEM AKHTAR KHAN PROPRIETOR SUPER TYRE HOUSE V/s COMMISSIONER OF DELHI GOODS AND SERVICE TAX & ANR.	RAJESH MAHNA	
		OTHER DETAILS OF ADVOCATES: IMPACT LAW FIRM(RAJESHMAHNA@YAHOO.CO.IN)(7373900606)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
5	W.P.(C)-1443/2025 CM APPL. 7016/2025	M/S CHIPSAN AVIATION PVT. LTD. V/s COMMISSIONER OF CENTRAL GST,DELHISOUTH COMMISSIONERATE AND OTHERS	K N JAYASANKAR	
		OTHER DETAILS OF ADVOCATES: K.N. JAYASANKAR, T.T. BIJU, DASAN P.A. & K. SURYANARAYANAN(ADV.KNJAYASANKAR@REDIFFAMAIL.COM)(9810781705)(PETITIONER) SANTOSH KUMAR TRIPATHI, CGST DELHI SOUTH, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, CGSTDELHISOUTH@GOV.IN, UOIDHC@GMAIL.COM)(9868250806)(RESPONDENT)		

6	W.P.(C)-1581/2025 CM APPL. 7746/2025	MS. GARIMA SETH V/s DEPARTMENT OF TRADE AND TAXES THROUGH ITS COMMISSIONER & ANR.	MAMTA	
		OTHER DETAILS OF ADVOCATES: MAMTA SHARMA(MAMTASHARMAADVSC@GMAIL.COM)(9971002686)(PETITIONER) SANTOSH KUMAR TRIPATHI, GST DELHI EAST(STANDINGCOUNSELGNCTD@GMAIL.COM, GSTDELHIEAST.LEGAL@GMAIL.COM)(9868250806)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
7	FAO (COMM)-147/2023 CM APPL. 36111/2023	SUNGLOW CAPITAL SERVICES LIMITED V/s RAM AVTAR JINDAL (SINCE DECEASED) THR LRS	GAURAV KUMAR	
		OTHER DETAILS OF ADVOCATES: KUNDAN(KUNDANK741@GMAIL.COM)(7982172695)(PETITIONER) FIDES AND FIDUCIA LAW FIRM(KUNDANK741@GMAIL.COM)(9999720412)(PETITIONER) FIDES AND FIDUCIA LAW FIRM(R.GAURAVSINGH@GMAIL.COM)(9999720412)(PETITIONER) JINDALTUBES(JINDALTUBES1970@GMAIL.COM)()(RESPONDENT) JINDAL(JINDALTUBES1970@GMAIL.COM)()(RESPONDENT) JINDAL(JINDALTUBES1970@GMAIL.COM)(9810033420)(RESPONDENT)		
8	FAO (COMM)-64/2024 CM APPL. 21419/2024 CM APPL. 21421/2024	ICEBERG FOODS LIMITED V/s PACT CLOSURE SYSTEMS INTERNATIONAL (I) PVT. LTD	VISHAL CHAUDHARY, NINAD DOGRA	
		OTHER DETAILS OF ADVOCATES: NINAD DOGRA(NINAD.DOGRA@GMAIL.COM)(9990090052)(RESPONDENT)		
9	FAO (COMM)-188/2024	M/S INTEC CAPITAL LTD V/s FRONTLINE RETAIL INDIA PVT LTD THROUGH ITS DIRECTOR & ORS.	POOJA CHAUDHRY	
		OTHER DETAILS OF ADVOCATES: H K & ASSOCIATES(HKA.DELHI@GMAIL.COM)(9818038911)(PETITIONER) DINESH(DINESH.NEGI@INTECCAPITAL.COM)(0)(PETITIONER) H K & ASSOCIATES(HK.DELHI@GMAIL.COM)(9818038911)(PETITIONER) DINESH(DINESH.NEGI@INTECCAPITAL.COM)(0)(PETITIONER) FRONTLINE RATAIL AND PVT LTD(VINAY_GIRDHAR@YAHOO.CO.IN, HIMANSHI@FGRONTLINE.CO.IN)(9811998639)(RESPONDENT) VINAY(VINAY_GIRDHAR@YAHOO.CO.IN, HIMANSHI@FGRONTLINE.CO.IN)(9811998639)(RESPONDENT)		
10	FAO(OS) (COMM)-144/2018 CM APPL. 35812/2022 CM APPL. 52757/2024	SOUTH DELHI MUNCIPAL CORPORATION V/s MSV INTERNATIONAL INC	SANDEEP BAJAJ, ROHIT KUMAR GOEL, VIKAS CHOPRA	
		OTHER DETAILS OF ADVOCATES: SANDEEP BAJAJ()(8800718260)(PETITIONER) ROHIT GOEL (ROHITGOEL1975@GMAIL.COM)(9312248785)(RESPONDENT) PUJA KALRA (PUJAKALRA09@GMAIL.COM)(0)(RESPONDENT) ROHIT GOEL(YOGENDER.SINGH306@GMAIL.COM)(9312248785)(PETITIONER) CLOM(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) VIKAS CHOPRA(VIKASCHOPRAADVOCATE@GMAIL.COM)(9212036118)(PETITIONER) VIKAS CHOPRA(VIKASCHOPRAADVOCATE@GMAIL.COM)(9212036118)(PETITIONER)		
11	FAO(OS) (COMM)-81/2023	ELECON ENGINEERING COMPANY LTD V/s THE INDURE PRIVATE LIMITED & ANR.	SANJEEV KUMAR SHARMA	
		OTHER DETAILS OF ADVOCATES: SANJEEV KUMAR SHARMA (SANJEEV@DSLAWOFFICES.IN)(8826114343)(PETITIONER) SANJEEV KUMAR SHARMA , RAJIV DALAL(SANJEEV@DSLAWOFFICES.IN)(8826114343)(PETITIONER) SANJEEV KUMAR SHARMA(ROHITKRAO21@GMAIL.COM)()(PETITIONER) YAISMAIL(YAISMAIL@INDURE.COM)()(RESPONDENT) YAISMAIL(YAISMAIL@INDURE.COM)()(RESPONDENT) YAISMAIL(YAISMAIL@INDURE.COM)()(RESPONDENT)		
12	FAO(OS) (COMM)-195/2023	M/S CREST EDUCATION (P) LTD V/s M/S CL EDUCATE LIMITED	AGARWAL LAW ASSOCIATES	
		OTHER DETAILS OF ADVOCATES: SHRUTI ARORA(SHRUTI.ARORA@AGLAW.IN)(7838575844)(PETITIONER) CL EDUCATE LIMITED(NIKHIL.MAHAJAN@CAREERLAUNCHER.COM)()(RESPONDENT)		

13	ITA-501/2023 CM APPL. 45550/2023	COMMISSIONER OF INCOME TAX (EXEMPTIONS) DELHI V/s ALL INDIA FOOTBALL FEDERATION	ABHISHEK, HITESH SACHAR	
		OTHER DETAILS OF ADVOCATES: HITESH SACHAR(CANPISCE@GMAIL.COM)(9891966005)(RESPONDENT)		
14	ITA-539/2023 WITH ITA 554/2023	COMMISSIONER OF INCOME TAX (INTERNATIONAL TAXATION)-2 V/s JOHN WILEY AND SONS INC.	SANJAY KUMAR	
		OTHER DETAILS OF ADVOCATES: SANJAY KUMAR, EASH KADIAN (ADVSKRMISHRA@GMAIL.COM)(9871645985)(PETITIONER) INCOME TAX(DELHI.CIT.IT2@INCOMETAX.GOV.IN)()(PETITIONER) JOHN WILEY (DHAWADHWA@DELOITTE.COM)()(RESPONDENT)		
15	ITA-554/2023	COMMISSIONER OF INCOME TAX (INTERNATIONAL TAXATION)-2 V/s JOHN WILEY AND SONS, INC.	SANJAY KUMAR	
		OTHER DETAILS OF ADVOCATES: INCOME TAX(DELHI.CIT.IT2@INCOMETAX.GOV.IN)()(PETITIONER) SANJAY KUMAR & EASHA KADIAN(ADVSKRMISHRA@GMAIL.COM)(9871645985)(PETITIONER) JOHN WILEY & SONS(DHAWADHWA@DELOITTE.COM)()(RESPONDENT)		
16	ITA-631/2023 CM APPL. 59551/2023	PRINCIPAL COMMISSIONER OF INCOME TAX CENTRAL-3 DELHI V/s M/S TODAY HOTELS (ANDHRA) PVT. LTD.	ABHISHEK	
		OTHER DETAILS OF ADVOCATES:		
17	MISC. APPEAL(PMLA)-4/2025	M/S KRBL LTD V/s DEPUTY DIRECTOR, ENFORCEMENT DEPARTMENT	SHADMAN AHMED SIDDIQUI	
		OTHER DETAILS OF ADVOCATES:		
18	RFA(COMM)-69/2023	DREAMY CAKES AND BAKERY PRODUCTS PRIVATE LIMITED V/s DARSHNA GUPTA & ORS.	SUMAN MALHOTRA	
		OTHER DETAILS OF ADVOCATES: SAVITA MALHOTRA & SUMAN MALHOTRA(MNMADVOCATES@GMAIL.COM)(9810349698)(PETITIONER) DISHANT SHARMA(DISHANTSHARMA01@YAHOO.CO.IN)()(RESPONDENT)		
19	RFA(COMM)-115/2023 WITH RFA(COMM) 129/2023	SMT. KUNTA DEVI V/s SH.RAVI GUPTA	AWIJIT PALIWAL	
		OTHER DETAILS OF ADVOCATES: GAURI SHANKER MATHUR(AWIJIT.PALIWAL@GMAIL.COM)(8007969433)(PETITIONER) PAWAN RELEY(PAWANRELEY@GMAIL.COM)()(RESPONDENT)		
20	RFA(COMM)-129/2023 CM APPL. 33207/2023	RAVI GUPTA V/s KUNTA DEVI	PAWAN RELEY, AWIJIT PALIWAL	
		OTHER DETAILS OF ADVOCATES: PAWAN RELEY & AKSHAY LODHI()(844343516)(PETITIONER) RAVI GUPTA()(9211612120)(PETITIONER) KUNTA DEVI(LEGAL_GM1968@YAHOO.CO.IN)(8130424402)(RESPONDENT) AWIJIT PALIWAL(AWIJIT.PALIWAL@GMAIL.COM)(8007969433)(RESPONDENT)		
21	RFA(COMM)-182/2023	PLANET ADVERTISING PRIVATE LIMITED V/s MS AMBIENCE PVT LTD ANDORS & ORS.	V.K MISRA, RISHABH TOMAR	
		OTHER DETAILS OF ADVOCATES: RISHABH TOMAR(RISHABH.TOMAR666@GMAIL.COM)(8800615621)(RESPONDENT)		
22	RFA(COMM)-32/2024 CM APPL. 6944/2024	M/S VIMAL PLAST INDIA PVT. LTD. V/s M/S M. D. GRAPHICSPVT. LTD.	ANKUR BANSAL	
		OTHER DETAILS OF ADVOCATES:		
23	W.P.(C)-7305/2013 WITH W.P.(C) 2937/2020	NEHRU PLACE HOTELS & REAL ESTATES PVT LTD & ANR V/s SOUTH DELHI MUNICIPAL CORPORATION & ORS	R.K. MODI, SUNITA OJHA, VIKAS MISHRA	
		OTHER DETAILS OF ADVOCATES: SUNITA OJHA(SUNIETA.OJHA@GMAIL.COM)(8800237326)(RESPONDENT) VIKAS MISHRA(VIKAS.ADVOCA@GMAIL.COM)(9717496266)(PETITIONER)		

24	W.P.(C)-2937/2020 CM APPL. 10195/2020	NEHRU PLACE HOTEL & ORS V/s SOUTH DELHI MUNICIPAL CORPORATION & ORS	FAJENDER AGARWAL, SUNITA OJHA, VIKAS MISHRA	
		OTHER DETAILS OF ADVOCATES: FAJENDER AGARWAL()(991145544)(PETITIONER) SUNITA OJHA(SUNIETA.OJHA@GMAIL.COM)(8800237326)(RESPONDENT) VIKAS MISHRA(VIKAS.ADVOCA@GMAIL.COM)(9717496266)(PETITIONER)		
25	W.P.(C)-187/2020	KULDIP CHAND KOHLI V/s COMMISSIONER,DELHI GODS&SERVICE TAX(DELHI) & ANR.	RUCHIR BHATIA	
		OTHER DETAILS OF ADVOCATES: RUCHIR BHATIA(BHATIARUCHIR@GMAIL.COM)(9810371417)(PETITIONER)		
26	W.P.(C)-4826/2021 CM APPL. 14862/2021 CM APPL. 17474/2021 CM APPL. 51725/2023	INDERJIT MEHTA CONSTRUCTIONS PVT. LTD. & ORS. V/s INCOME TAX DEPARTMENT & ANR.	PRAVEEN CHAUHAN, PRAVEEN CHAUHAN, VIKRAM PRADEEP	
		OTHER DETAILS OF ADVOCATES: PRAVEEN CHAUHAN(PRAVEENCHAUHAN65@GMAIL.COM)(9810008847)(PETITIONER) THE DEPUTY DIRECTOR OF INCOME TAX (INV.),(ASHEESH@AILE.IN)()(PETITIONER) INCOME TAX DEPARTMENT (ASHEESH@AILE.IN)()(PETITIONER) THE DEPUTY DIRECTOR OF INCOME TAX (INV.),(ASHEESH@AILE.IN)()(PETITIONER) INCOME TAX DEPARTMENT (ASHEESH@AILE.IN)()(PETITIONER) THE DEPUTY DIRECTOR OF INCOME TAX (INV.),(ASHEESH@AILE.IN)()(PETITIONER) INCOME TAX DEPARTMENT (ASHEESH@AILE.IN)()(PETITIONER) ASHOK K MANCHANDA(ASHOKKMANCHANDA19@GMAIL.COM)()(RESPONDENT) DELHI DCIT JUDICIAL(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT) PRAVEEN CHAUHAN (PRAVEENCHAUHAN65@GMAIL.COM)()(PETITIONER) INB(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)()(RESPONDENT) PRAVEEN CHAUHAN(PRAVEENCHAUHAN65@GMAIL.COM)()(PETITIONER) ZOHEB HOSSAIN(HOSSAINZOHEB@GMAIL.COM)()(RESPONDENT) VIKRAM PRADEEP(VIKRAMPRADEEP.ILS@GMAIL.COM)(8826257100)(PETITIONER)		
27	W.P.(C)-4935/2021	SAI AQUA FRESH V/s COMMISSIONER OF STATE GOODS AND SERVICE TAX DELHI & ANR.	RAJESH MAHNA	
		OTHER DETAILS OF ADVOCATES: SAI AQUA FRESH(INFO@SAIAQUAFRESH.COM)(9910119774)(RESPONDENT) SAI AQUA FRESH(INFO@SAIAQUAFRESH.COM)(9910119774)(RESPONDENT) RAJESH MAHNA(VIKRAMKAKAR@YAHOO.COM)(9873239009)(PETITIONER) AVATO WARD 51(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(PETITIONER) COMMISSIONER OF STATE GOODS AND SERVICE TAX DELHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(PETITIONER) AVATO WARD 51(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(PETITIONER) COMMISSIONER OF STATE GOODS AND SERVICE TAX DELHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(PETITIONER) SUNIL SAHA(STANDINGCOUNSELGNCTD@GMAIL.COM)(9911999547)(RESPONDENT)		
28	W.P.(C)-14008/2021 WITH W.P.(C) 134/2022	SANJAY VARSHNEYA V/s PRINCIPAL COMMISSIONER OF INCOME TAX DELHI-20 & ORS.	BHAVNESH SAINI	
		OTHER DETAILS OF ADVOCATES: BHANNESH SAINI(B.SAINI1959@GMAIL.COM)(9910662473)(PETITIONER) DELHI DCIT JUDICIAL(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT)		
29	W.P.(C)-134/2022	SUNNY CHEMICALS PVT. LTD. V/s PRINCIPAL COMMISSIONER OF INCOME TAX DELHI-7 & ORS.	BHAVNESH SAINI	
		OTHER DETAILS OF ADVOCATES: BHAVNEHS SAINI(B.SAINI1959@GMAIL.COM)(9910662473)(PETITIONER) DELHI DCIT JUDICIAL(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT)		
30	W.P.(C)-4442/2022	NEHA SETH V/s ASSISTANT COMMISSIONER OF INCOME TAX, CIRCLE INT TAX, 3(1), (2), DELHI & ORS.	AMOL SINHA	
		OTHER DETAILS OF ADVOCATES: AMOL SINHA AND ASHVINI KUMAR(AMILSINHA.ASSOCIATES@GMAIL.COM)(9910847958)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9999971690)(RESPONDENT)		

31	W.P.(C)-5706/2022	DAYA CHARITABLE TRUST V/s DEPUTY COMMISSIONER OF INCOME TAX & ORS.	KAVITA JHA	
		OTHER DETAILS OF ADVOCATES: VINAY VAISH AND KAVITA JHA(KAVITA@VAISHLAW.COM)(9818174307)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9999971690)(RESPONDENT) DEPUTY COMMISSIONER OF INCOME TAX(DELHI.DCIT.CEN20@INCOMETAX.GOV.IN)(9812228721)(RESPONDENT) CIT JUDICIAL DELHI(CIT.JUDICIAL.DELHI@INCOMETAX.GOV.IN)(9812228721)(RESPONDENT)		
32	W.P.(C)-14870/2022	MANJIMA KHANDELWAL V/s INCOME TAX OFFICER & ORS.	DEBESH PANDA	
		OTHER DETAILS OF ADVOCATES: DEBESH PANDA(MAIL@ADPCHAMBERS.IN)(9873547805)(PETITIONER) SANTOSH AGARWAL AND SARITA AGARWAL(SANTOSH.AGARWAL1@GMAIL.COM, MONIKASARIN@GMAIL.COM)()(RESPONDENT) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT) ASHISH SARIN(ASHSARIN@GMAIL.COM)()(RESPONDENT)		
33	W.P.(C)-2666/2023 WITH W.P.(C) 4935/2023	LEMON ELECTRONICS PRIVATE LIMITED V/s ASSISTANT COMMISSIONER OF INCOME TAX & ORS.	NIKHIL GUPTA, SHAILENDERA KISHORE SINGH	
		OTHER DETAILS OF ADVOCATES: NIKHIL GUPTA(NIKHIL.GUPTA@ADINALEGAL.COM)(9891950868)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) SHAILENDERA KISHORE SINGH(SHAILENDERAINCOMETAX@GMAIL.COM)(8800652576)(RESPONDENT)		
34	W.P.(C)-4935/2023	LEMON ELECTRONICS PRIVATE LIMITED V/s UNION OF INDIA & ORS.	NIKHIL GUPTA, SHAILENDERA KISHORE SINGH	
		OTHER DETAILS OF ADVOCATES: NIKHIL GUPTA(NIKHIL.GUPTA@ADINALEGAL.COM)(989195086)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) SHAILENDERA KISHORE SINGH(SHAILENDERAINCOMETAX@GMAIL.COM)(8800652576)(RESPONDENT)		
35	W.P.(C)-4695/2023 CM APPL. 18090/2023 WITH W.P.(C) 14441/2023 W.P.(C) 5114/2023	SINGH AND SINGH LAW FIRM LLP V/s OFFICE OF THE COMMISSIONER, CGST AUDIT I	TANMAYA MEHTA	
		OTHER DETAILS OF ADVOCATES: TANMAYA MEHTA(TANMAYMEHTA@GMAIL.COM)(9999255931)(PETITIONER) SATISH KUMAR(SATISHLAW@YAHOO.COM)()(RESPONDENT)		
36	W.P.(C)-14441/2023 WITH W.P.(C) 4695/2023	SINGH AND SINGH LAW FIRM LLP V/s OFFICE OF THE DEPUTY COMMISSIONER DIVISION NEHRU PLACE GST DELHI EAST COMMISSIONERATE	TANMAYA MEHTA	
		OTHER DETAILS OF ADVOCATES: TANMAYA MEHTA(TANMAYMEHTA@GMAIL.COM)(9999255931)(PETITIONER) OFFICE OF DEPUTY COMMISSIONER(MAZIDKHAN.IRS@GOV.IN)()(RESPONDENT)		
37	W.P.(C)-5114/2023 CM APPL. 20013/2023	LEMON ELECTRONICS PRIVATE LIMITED V/s UNION OF INDIA & ORS.	NIKHIL GUPTA	
		OTHER DETAILS OF ADVOCATES: NIKHIL GUPTA(NIKHIL.GUPTA@ADINALEGAL.COM)(989195086)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT)		
38	W.P.(C)-6347/2023	M/S JINDAL FOODS & ANR. V/s UNION OF INDIA & ORS.	SIDDHARTH SHARMA	
		OTHER DETAILS OF ADVOCATES: SIDDHARTH SHARMA(SIDSHARMA.ADV@GMAIL.COM)(9899025007)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM, LEGAL.CGSTDELHISOUTH@GOV.IN, LEGALSTDELHI3@GMAIL.COM)()(RESPONDENT) DELHI NORTH(DELHINORTH-LEGAL@GOV.IN, LEGAL.CGSTDELHISOUTH@GOV.IN)()(RESPONDENT)		

39	W.P.(C)-7935/2023 CM APPL. 30591/2023	VSS PACKAGING PRIVATE LIMITED V/s ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE 25(1), DELHI & ORS.	RAJEEV AHUJA	
		OTHER DETAILS OF ADVOCATES: RAJEEV AHUJA(RAJEEVAHUJA@AHUJALEGAL.COM)(8826216341)(PETITIONER) CENTRAL BOARD OF DIRECT TAXES(CHAIRMANCBDT@NIC.IN)()(RESPONDENT) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT)		
40	W.P.(C)-12309/2023	ANIL KUMAR JAIN PROPRIETOR PUKHRAJ EXIM SOLUTION V/s UNION OF INDIA & ORS.	AKSHAY SINGH	
		OTHER DETAILS OF ADVOCATES: PRABHAT KUMAR(OFFICE@RKSLAW.IN)(9312315121)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT)		
41	W.P.(C)-15798/2023 WITH W.P.(C) 15815/2023	GREEN DELHI BQS LIMITED V/s DEPUTY COMMISSIONER CGST DIVISION, NARAINA, GST SOUTH DELHI COMMISSIONERATE	YOGENDRA ALDAK	
		OTHER DETAILS OF ADVOCATES: V. LAKSHMIKUMARAN (CHARANYA.1@LAKSHMISRI.COM, KARAN.SACHDEV@LAKSHMISRI.COM)(9560712505)(PETITIONER) SHASHANK SHARMA(SHASHANK_SHARMA1@OUTLOOK.COM)()(RESPONDENT)		
42	W.P.(C)-15815/2023	JINDAL STAINLESS LIMITED (EARLIER KNOWN AS JSL MEDIA LIMITED) V/s SUPERINTENDENT R-99 CGST DIVISION KIRTI NAGAR	YOGENDRA ALDAK	
		OTHER DETAILS OF ADVOCATES: V. LAKSHMIKUMARAN (CHARANYA.1@LAKSHMISRI.COM, KARAN.SACHDEV@LAKSHMISRI.COM)(9560712505)(PETITIONER) SHUBHAM TYAGI(SHUBHAMTYAGICBIC@GMAIL.COM)()(RESPONDENT)		
43	W.P.(C)-3606/2024 CM APPL. 14811/2024	M/S INNOVATIVE METALS V/s UNION OF INDIA & ORS.	BHARAT GUPTA	
		OTHER DETAILS OF ADVOCATES: HEMANT KOTHARI AND BHARAT GUPTA(BHARAT@BHARATG.CO)(9013534938)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) DEPUTY COMMISSIONER CGST WAZIPUR DIVISION CGST DELHI(LEGALSTDELHI3@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT)		
44	W.P.(C)-4186/2024	M/S RISING INDIA OVERSEAS V/s UNION OF INDIA & ANR.	SAMEER SIDHAR	
		OTHER DETAILS OF ADVOCATES: SAMEER SIDHAR(SAMEER.SIDHAR@METROPOLITIANLEGAL.IN)(9444446565)(PETITIONER) ASSISTANT COMMISSIONER CENTRAL GOODS AND SERVICE TAX(DELHINORTH-LEGAL@GOV.IN)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM, UMESHD.C049201@GOV.IN)()(RESPONDENT)		
45	W.P.(C)-8265/2024 CM APPL. 33993/2024	M/S H.R. BUILDERS V/s COMMISSIONER OF CENTRAL GOODS AND SERVICES TAX,DELHI WEST COMMISSIONERATE & ORS.	HEMLATA RAWAT, ADITYA SINGLA	
		OTHER DETAILS OF ADVOCATES: PUNEET AGARWAL AND HEMLATA RAWAT AND YUVRAJ SINGH(PUNEET@ALALEGAL.IN)(9891898911)(PETITIONER) SONU BHATNAGAR(BHATNAGARSONU@GMAIL.COM)()(RESPONDENT) ADITYA SINGLA(ADITYA_SINGLA@HOTMAIL.COM)(9818601006)(RESPONDENT)		
46	W.P.(C)-12852/2024	SHRI SHYAM ENTERPRISES V/s SALES TAX OFFICER CLASS II / AVATO WARD 84 & ANR.	NITIN GULATI	
		OTHER DETAILS OF ADVOCATES: NITIN GULATI(NIT.GULATI@YAHOO.COM)(9313133000)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		

47	W.P.(C)-14270/2024 CM APPL. 59756/2024 WITH W.P.(C) 14288/2024	INDIA RETAILS AND HOSPITALITY PRIVATE LIMITED V/s SALES TAX OFFICER CLASS II AVATO WARD 101 ZONE 9 DELHI & ANR.	ABHISHEK GARG	
		OTHER DETAILS OF ADVOCATES: ABHISHEK GARG(ABHISHEK@AGSLEGAL.COM)(9056299999)(PETITIONER) SANTOSH KUMAR TRIPATHI, GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM, SCSERVICESGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
48	W.P.(C)-14288/2024 CM APPL. 59797/2024	INDIA RETAILS AND HOSPITALITY PRIVATE LIMITED V/s SALES TAX OFFICER CLASS II AVATO WARD 101 ZONE 9 DELHI & ANR.	ABHISHEK GARG	
		OTHER DETAILS OF ADVOCATES: ABHISHEK GARG(ABHISHEK@AGSLEGAL.COM)(9056299999)(PETITIONER) SANTOSH KUMAR TRIPATHI, GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM, SCSERVICESGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
49	W.P.(C)-15604/2024	MS. NIDHI SETH PROP. M/S NIDHI ENTERPRISES V/s COMMISSIONER CGST NORTH & ORS.	DEEPAK GAUR, MAMTA, SIDDHANT PRAKASH MALIK	
		OTHER DETAILS OF ADVOCATES: VINAY MISHRA & ASSOCIATES(REMEDIUM09@GMAIL.COM)(9910973311)(PETITIONER) RAVI BHOLA, DELHI NORTH LEGAL, GST DELHI EAST(BHOLARAVI99@GMAIL.COM, DELHINORTH-LEGAL@GOV.IN, GSTDELHIEAST.LEGAL@GMAIL.COM)(0)(RESPONDENT) SHAMSER ALI(ALISHAMSHER321@GMAIL.COM)(0)(RESPONDENT) MAMTA (KAUSHIKMAMTA7@GMAIL.COM)(9971002686)(PETITIONER) SIDDHANT PRAKASH MALIK(SIDDHANTMALIK1794@GMAIL.COM)(9555778834)(PETITIONER)		
50	W.P.(C)-15910/2024	NAMMO INDIA PVT LTD V/s COMMISSIONER CENTRAL GST DELHI EAST & ANR.	RUCHIR BHATIA	
		OTHER DETAILS OF ADVOCATES: RUCHIR BHATIA(BHATIARUCHIR@GMAIL.COM, DALIP210@GMAIL.COM)(9810371417)(PETITIONER) GST DELHI EAST(GSTDELHIEAST.LEGAL@GMAIL.COM)(0)(RESPONDENT)		
51	W.P.(C)-17601/2024 CM APPL. 74886/2024	NITENDER THAKUR V/s ASSISTANT SALES TAX OFFICER DELHI AND ANR	AYUSH SHARMA	
		OTHER DETAILS OF ADVOCATES: PAWANSHREE AGRAWAL(PAWANSHREE.ADV@GMAIL.COM)(9873802102)(PETITIONER) SANTOSH KUMAR TRIPATHI, BANWARI LAL MEENA(STANDINGCOUNSELGNCTD@GMAIL.COM, BANWARILAL.MEENA43@GOV.IN)(9868250806)(RESPONDENT)		
FOR DISPOSAL				
52	ITA-165/2020 CM APPL. 8157/2020	THE PR. COMMISSIONER OF INCOME TAX-09 V/s WEL INTERTRADE (P) LTD.	RUCHIR BHATIA, PRAKASH KUMAR, SIDHANT KUMAR	
		OTHER DETAILS OF ADVOCATES: RUCHIR BHATIA(BHATIARUCHIR@GMAIL.COM)(9810371417)(PETITIONER) PRAKASH KUMAR(PRAKASHKUMAR0809@GMAIL.COM)(9811212920)(RESPONDENT) SIDHANT KUMAR(SIDHANT@SIDHANTKUMAR.NET)(9873047772)(PETITIONER)		
FOR FINAL DISPOSAL				
53	W.P.(C)-138/2023 WITH W.P.(C) 139/2023 W.P.(C) 154/2023	JAYANTI REAL ESTATE DEVELOPERS PRIVATE LIMITED V/s INCOME TAX OFFICER WARD 13(3) NEW DELHI & ANR.	KAVITA JHA	
		OTHER DETAILS OF ADVOCATES: VINAY VAISH (KAVITA@VAISHLAW.COM)()(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)()(RESPONDENT)		
54	W.P.(C)-139/2023	JAYANTI REAL ESTATE DEVELOPERS PRIVATE LIMITED V/s INCOME TAX OFFICER WARD 13(3) NEW DELHI & ANR.	KAVITA JHA	
		OTHER DETAILS OF ADVOCATES: VINAY VAISH (KAVITA@VAISHLAW.COM)()(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)()(RESPONDENT)		

55	W.P.(C)-154/2023	JAYANTI REAL ESTATE DEVELOPERS PRIVATE LIMITED V/s INCOME TAX OFFICER WARD 13(3) NEW DELHI & ANR.	KAVITA JHA	
		OTHER DETAILS OF ADVOCATES: VINAY VAISH(KAVITA@VAISHLAW.COM)(9818174307)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9999971690)(RESPONDENT)		
PART-HEARD MATTER(END OF THE BOARD)				
56	FAO(OS) (COMM)-210/2023	MMTC LIMITED V/s AUST GRAIN EXPORTS PTY LTD	PRAVEEN KUMAR JAIN, SANJAY BANSAL	
		OTHER DETAILS OF ADVOCATES: MMTC LTD(MMTC2MMTCLIMTED.COM)(9677024039)(PETITIONER) PRAVEEN KUMAR JAIN(PKJ@LAWYER.COM)(9871278525)(PETITIONER) AUST GRAIN EXPORTS PTY LTD(EXPORTS@AUSTGRAIN.COM)()(RESPONDENT) ASHUTOSH(ASHUTOSH.KUMAR@MMTCLIMITED.COM)()(RESPONDENT) AYUSHI BANSAL(AYUSHI449@GMAIL.COM)()(RESPONDENT) ACHAL MEENA(ACHALMEENA@MMTCLIMITED.COM)()(RESPONDENT) SANJAY BANSAL(GKBCO@HOTMAIL.COM)(9811079974)(RESPONDENT)		
57	W.P.(C)-12107/2023 CM APPL. 47534/2023 WITH W.P.(C) 12108/2023 W.P.(C) 12376/2023 W.P.(C) 15221/2024	DINESH JINDAL V/s ASSISTANT COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE 20, DELHI & ORS.	VED KUMAR JAIN	
		OTHER DETAILS OF ADVOCATES: VED JAIN(LITIGATION@VJALEGAL.COM)()(PETITIONER) INCOMETAX(DELHI.CIT.JUDICIAL@INCOMETAX.GOV.IN)()(RESPONDENT) UOI(UOIDHC@GMAIL.COM)()(RESPONDENT) INCOMETAX(CIT.JUDICIAL.DELHI@INCOMETAX.GOV.IN)()(RESPONDENT) INCOMETAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)()(RESPONDENT)		
58	W.P.(C)-12108/2023 CM APPL. 47536/2023	DINESH JINDAL V/s ASSISTANT COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE 20, DELHI & ORS.	VED KUMAR JAIN	
		OTHER DETAILS OF ADVOCATES: VED JAIN(LITIGATION@VJALEGAL.COM)()(PETITIONER) UOI(UOIDHC@GMAIL.COM)()(RESPONDENT) INCOMETAX(DELHI.CIT.JUDICIAL@INCOMETAX.GOV.IN)()(RESPONDENT) INCOMETAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)()(RESPONDENT) INCOMETAX(CIT.JUDICIAL.DELHI@INCOMETAX.GOV.IN)()(RESPONDENT) UOI(UOIDHC@GMAIL.COM)()(RESPONDENT)		
59	W.P.(C)-12376/2023 CM APPL. 48837/2023	DINESH JINDAL V/s ASSISTANT COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE 20, DELHI & ORS.	VED KUMAR JAIN	
		OTHER DETAILS OF ADVOCATES: VED JAIN(LITIGATION@VJALEGAL.COM)(7327094333)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, DELHI.DCIT.CEN20@INCOMETAX.GOV.IN)()(RESPONDENT) INCOME TAX(CIT.JUDICIAL.DELHI@INCOMETAX.GOV.IN, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
60	W.P.(C)-15221/2024 CM APPL. 63974/2024	DINESH JINDAL V/s ASSISTANT COMMISSIONER OF INCOME TAX CENTRAL CIRCLE 20 DELHI & ORS.	VED KUMAR JAIN	
		OTHER DETAILS OF ADVOCATES: VED JAIN(JAINVED@GMAIL.COM)(9312502333)(PETITIONER) VED JAIN(JAINVED@GMAIL.COM)(9312502333)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, CIT.JUDICIAL@DELHI@INCOMETAX.GOV.IN)(0)(RESPONDENT) INCOME TAX(DELHI.ITO.HQ.PCCIT.NEAC@INCOMETAX.GOV.IN, DELHI.DCIT.CEN20@INCOMETAX.GOV.IN)(0)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		

LOW TAX EFFECT(REGULAR MATTERS)				
61	**ITA-1130/2008 WITH ITA 648/2007**	**COMMISSIONER OF INCOME TAX V/s GURCHARAN SINGH**	**PREM LATA BANSAL**	
		OTHER DETAILS OF ADVOCATES:		
END OF THE BOARD MATTERS				
62	**LPA-560/2019 CM APPL. 39027/2019**	**SUBH NARAYAN SAH V/s NEW DELHI MUNICIPAL COUNCIL & ANR**	**MEGHNA DE**	
		OTHER DETAILS OF ADVOCATES: MEGHNA DE()(9811142757)(PETITIONER)		
63	**W.P.(C)-1446/2022 WITH W.P.(C) 1939/2022**	**NISHIT CAPINVEST PVT. LTD. V/s ASSISTANT COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE-13**	**RAVI PRATAP MALL**	
		OTHER DETAILS OF ADVOCATES: RAVI PRATAP MALL(RAVIPRATAP@HOTMAIL.COM)(9911916758)(PETITIONER) DELHI DCIT INCOMETAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT)		
64	**W.P.(C)-1939/2022**	**NISHIT CAPINVEST PVT LTD. V/s M/S ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE 13, DELHI**	**RAVI PRATAP MALL**	
		OTHER DETAILS OF ADVOCATES: RAVI PRATAP MALL(RAVIPRATAP@HOTMAIL.COM)(9911916758)(PETITIONER) DELHI DCIT INCOMETAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT)		
65	**W.P.(C)-643/2023**	**GE ENGINE SERVICES LLC V/s INCOME TAX OFFICER**	**DEEPAK CHOPRA AZB & PARTNERS**	
		OTHER DETAILS OF ADVOCATES: DEEPAK CHOPRA(GIRISH.KANDPAL@AZBPARTNERS.COM)(9911821403)(PETITIONER) DCIT JUDICIAL(DELHI.DCIT.JUDICIAL.HC@GMAIL.COM)()(RESPONDENT)		

COURT NO. 42
DIVISION BENCH-IV
HON'BLE MS.JUSTICE REKHA PALLI
HON'BLE MS.JUSTICE RENU BHATNAGAR

NOTE: SUPPLEMENTARY PASS OVER MATTERS SHALL BE TAKEN UP IMMEDIATELY AFTER THE SUPPLEMENTARY LIST IS OVER.

NOTE: " MATRIMONIAL MATTERS LISTED IN THE ADVANCE CAUSELIST, IF NOT TAKEN UP EARLIER, WILL BE TAKEN UP AT 03:30 P.M. EXCEPT FRIDAY."

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anand.pinani@dhc.nic.in

dhc.court2102@gmail.com

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FOR ADMISSION				
1	FAO(OS)-7/2023 CM APPL. 4826/2023 CM APPL. 59596/2023	NITISH SRIVASTAVA V/s AJAY SRIVASTAVA & ORS.	GURMEET BINDRA, YOG VERDHAN, YOG VERDHAN	
		OTHER DETAILS OF ADVOCATES: GBA LAW OFFICES(GURMEET@GBALAWOFFICES.COM)()(PETITIONER) YOGVERDHAN(YOGVERDHAN@YAHOO.CO.IN)()(RESPONDENT) SUDHA(SUDHA.SAROOP@HOTMAIL.COM)()(RESPONDENT) YOG VERDHAN(YOGVERDHAN@YAHOO.CO.IN)(9811253295)(PETITIONER) GURMEET(GURMEET@GBALAWOFFICES.COM)()(RESPONDENT) MACPROCEEDNG(MACPROCEEDINGS@GMAIL.COM)()(RESPONDENT) YOG VERDHAN(YOGVERDHAN@YAHOO.CO.IN)(9811253295)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
2	CONT.CAS(C)-203/2025	SUMAN SANKAR BHUNIA V/s DEBARATI BHUNIA CHAKRABORTY	SUMAN SANKAR BHUNIA	
		OTHER DETAILS OF ADVOCATES: SUMAN SANKAR BHUNIA(BHUNIA.SUMAN@GMAIL.COM)(7076757718)(PETITIONER) DEBARATI (DEBARATI.EARTH@GMAIL.COM)(0)(RESPONDENT) BHATI ASSOCIATES(BHATIASSOCIATES@GMAIL.COM)(0)(RESPONDENT)		
3	MAT.APP.(F.C.)-279/2024 CM APPL. 48675/2024 CM APPL. 48676/2024 CM APPL. 58539/2024 WITH CONT.CAS(C) 203/2025	DEBARATI BHUNIA CHAKRABORTY V/s SUMAN SANKAR BHUNIA	NIPUN KATYAL, CHITRANGDA RASTRAVARA	
		OTHER DETAILS OF ADVOCATES: ANIL CO(ANILCO040@GMAIL.COM)(0)(PETITIONER) SUMAN SANKAR BHUNIA(BHUNIA.SUMAN@GMAIL.COM)(0)(RESPONDENT) SHREYA SINGHAL(SHREYASINGHAL91@GMAIL.COM)(0)(RESPONDENT)		
4	FAO (COMM)-225/2024 CM APPL. 67728/2024	M/S ROMSONS MEDSOURCE V/s M/S DOWELL SURGICALS PVT LTD	PUSHPENDRA SINGH BHADORIYA	
		OTHER DETAILS OF ADVOCATES:		

5	FAO(OS)-39/2017 CM APPL. 5273/2017 CM APPL. 47536/2017 CM APPL. 6984/2019 CM APPL. 74835/2024	M/S NATIONAL HIGHWAYS AUTHORITY OF INDIA V/s M/S LIMAK-SOMA (JV)	M V KINI, LAW FIRM, KARMA DORJEE, SANTOSH KUMAR KUMAR, KARMA DORJEE	
		OTHER DETAILS OF ADVOCATES: KARMA DORJEE()(9818977573)(PETITIONER) KARMA DORJEE (CARDORJEE@GMAIL.COM)(8800179492)(RESPONDENT) SANTOSH KUMAR KUMAR(SANTKAM@GMAIL.COM)(9818309301)(PETITIONER)		
6	FAO(OS)-77/2022 CM APPL. 37885/2022 CM APPL. 21067/2023	RANDHIR HEBBAR V/s CONVERGYTICS SOLUTIONS PVT LTD	BRIJESH KUMAR SINGH, ANIRUDH WADHWA	
		OTHER DETAILS OF ADVOCATES: AMIT ANAND & BRIJESH KUMAR SINGH(ADVBRIJESHKUMARSINGH@GMAIL.COM)()(PETITIONER) AMIT ANAND & BRIJESH KUMAR SINGH(ADVBRIJESHKUMARSINGH@GMAIL.COM)()(PETITIONER) LINKEDIN CORPORATION(LINKEDIN_SUPPORT@CS.LINKDIN.COM)(6506873600)(RESPONDENT) LINKEDIN CORPORATION(LINKEDIN_SUPPORT@CS.LINKDIN.COM)(6506873600)(RESPONDENT) SANJEEV(SANJEEV@CONVERGYTICS.NET)(9967535152)(RESPONDENT) SANTOSH VITHAL RAO(SANTOSH@CONVERYTICS.NET)(2892422488)(RESPONDENT) SANJEEV(SANJEEV@CONVERGYTICS.NET)(9967535152)(RESPONDENT) BRIJESH KUMAR SINGH(ADVBRIJESHKUMARSINGH@GMAIL.COM)(7982542729)(PETITIONER) ANIRUDH(ANIRUDH@WADHWACHAMBERS.COM)()(RESPONDENT) WADHWA LAW CHAMBERS(ANIRUDH@WADHWACHAMBERS.COM)(9910612299)(RESPONDENT) BRIJESH KUMAR SINGH(ADVBRIJESHKUMARSINGH@GMAIL.COM)()(RESPONDENT)		
7	FAO(OS)-183/2024 CM APPL. 76031/2024	OMESH MISRA MEMORIAL CHARITABLE TRUST V/s MS. MANEESHA TYAGI & ORS.	ZAHID ALI	
		OTHER DETAILS OF ADVOCATES:		
8	FAO(OS) (COMM)-153/2024	M/S SYNERGY CONSULTANTS V/s M/S T.D. WILLIAMSON INDIA PVT LTD	SANDEEP BISHT, ANURADHA DUTT	
		OTHER DETAILS OF ADVOCATES: SANDEEP BISHT, YATI RANJAN & RKP(RKP@RKPANDASSOCIATES.IN)(9891982555)(PETITIONER) SAMYAK(SAMYAK.SAHANI@TDWILLIANMSON.COM)(0)(RESPONDENT) ANURADHA DUTT(ADMIN@DMD.LAW)(9910044138)(RESPONDENT)		
9	LPA-583/2023 CM APPL. 40842/2023 CM APPL. 40843/2023 WITH LPA 588/2023 LPA 657/2023	PARSVNATH DEVELOPERS LIMITED V/s NORTH DELHI METRO MALL PVT LTD & ORS.	KNM & PARTNERS, LAW OFFICES, PRADYUMNA SHARMA, TARUN JOHRI	
		OTHER DETAILS OF ADVOCATES: DEEPTANSHU JAIN , VIAY NAIR(MSHARMA@KNM.IN)(9871189295)(PETITIONER) VRMETROPOLITAN(COMPLIANCE@VRMETROPOLITAN.COM)()(RESPONDENT) CLO MCD(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) PUSHKAR SOOD(PUSHKARSOOD03@GMAIL.COM)()(RESPONDENT) G NARAYAN OFFICE(G.NARAYANOFFICE@GMAIL.COM)()(RESPONDENT) SKSAKHUJA(SKSAKHUJA@GMAIL.COM)()(RESPONDENT) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) PRADYUMNA SHARMA(PRADYUMNA.SHARMA@AZBPARTNERS.COM)(9560689316)(RESPONDENT) TARUN JOHRI(GIRISH1985_UTT@YAHOO.CO.IN)(9818430743)(RESPONDENT)		
10	LPA-588/2023 CM APPL. 41711/2023 CM APPL. 41712/2023	LA TROPICANA RESIDENT ASSOCIATION REGD V/s NORTH DELHI METRO MALL PVT LTD & ORS.	SANDEEP BHURARIA, TARUN JOHRI	
		OTHER DETAILS OF ADVOCATES: MONISH SURENDRAM, PARIJAT, SANDEEP BHURARIA(MONISH.SURENDRAN@ZEUS.FIRM.IN)(9717371601)(PETITIONER) SKSAKHUJA@GMAIL.COM, G.NARAYANOFFICE@GMAIL.COM, PUSHKARSOOD03@GMAIL.COM(SKSAKHUJA@GMAIL.COM, G.NARAYANOFFICE@GMAIL.COM, PUSHKARSOOD03@GMAIL.COM)()(RESPONDENT) TARUN JOHRI(GIRISH1985_UTT@YAHOO.CO.IN)(9818430743)(RESPONDENT)		

11	LPA-657/2023 CM APPL. 50202/2023 CM APPL. 50203/2023 CM APPL. 50205/2023 WITH LPA 588/2023	LA TROPICANA RESIDENT ASSOCIATION REGD V/s NORTH DELHI METRO MALL PVT LTD & ORS.	SANDEEP BHURARIA, TARUN JOHRI	
		OTHER DETAILS OF ADVOCATES: MONISH SURENDRAN(MONISH.SURENDRAN@ZEUS.FIRM.IN)(9717371601)(PETITIONER) NORTH DELHI METRO MALL PVT LTD AND ORS.(COMPLIANCE@VRMETROPOLITAN.COM, SKSAKHUJA@GMAIL.COM, SECRETARIAL@PARSVNATH.COM,)()(RESPONDENT) TARUN JOHRI(GIRISH1985_UTT@YAHOO.CO.IN)(9818430743)(RESPONDENT)		
12	RFA(COMM)-229/2024 CM APPL. 33936/2024	SADDAM HUSSAIN V/s RAM AVATAR AGGARWAL & ORS.	VIKAS PATNI JAIN, UJJWAL GOEL	
		OTHER DETAILS OF ADVOCATES: VIKAS JAIN(VIKASJAIN.LLB@GMAIL.COM)(9911331276)(PETITIONER) UJJWAL GOEL(ADVUJJWALGOEL@GMAIL.COM)(8930554347)(RESPONDENT)		
13	RFA(COMM)-280/2024 CM APPL. 41282/2024 CM APPL. 41284/2024	DELHI URBAN SHELTER IMPROVEMENT BOARD V/s RAM RAJ TIWARI PROPRIETOR OF ANMOL ENTERPRISES	VINAY RATHI, NISHANT KUMAR GUPTA	
		OTHER DETAILS OF ADVOCATES: NISHANT KUMAR GUPTA(ADVOCATENISHANT1990@GMAIL.COM)(8920477365)(PETITIONER)		
14	RFA(COMM)-370/2024 CM APPL. 52178/2024	SATISH BANSAL V/s M/S RAI ENGINEERS AND ORS	VIDIT GUPTA	
		OTHER DETAILS OF ADVOCATES: VIDIT GUPTA(A445DEFCOL@GMAIL.COM)(9910995511)(PETITIONER) VIDIT GUPTA(A445DEFCOL@GMAIL.COM)(9910995511)(PETITIONER) SATISH BANSAL(MR.MSEBANSAL@REDIFFMAIL.COM)(0)(PETITIONER) RAI ENGINEERS()(9717799854)(RESPONDENT) RAM PRASAD()(9717799853)(RESPONDENT) ENGINEERS(RAIENGINEERS@REDIFFMAIL.COM)(0)(RESPONDENT)		
15	RFA(COMM)-462/2024	R K YADAV V/s ANIL SHARMA	AKSHAY VERMA	
		OTHER DETAILS OF ADVOCATES: AKSHAY VERMA & ASSOCIATES(ADVOCATESUPREMECOURT@YAHOO.CO.IN)(9899944696)(PETITIONER) ANIL(KRISHNA.ANILSHARMA09@YAHOO.IN)(0)(RESPONDENT)		
16	RFA(COMM)-474/2024 CM APPL. 66317/2024 CM APPL. 66318/2024 CM APPL. 66320/2024	RANJANA BHASIN V/s M/S AMRIT SEAIR EXPRESS PVT. LTD & ORS.	RAGHAVENDRA MOHAN BAJAJ	
		OTHER DETAILS OF ADVOCATES:		
17	RFA(OS)-132/2014	VIRTUS DORDERECHT B.V. V/s VIKRAM BHARGAVA (SINCE DECEASED) THROUGH LR LATE MRS. MADHURI BHARGAV & ORS	JURISPERITUS LAW OFFICES, NANCY ROY, MANHARJIT SINGH, AKSHAY BHANDARI, ASHISH MOHAN, MOHIT KUMAR, B K SOOD & ASSO, RAGHU TANDON, VSA LEGAL, TAPAN KUMAR JHA, B K SOOD, SAMARTH CHOWDHARY, AJIT SINGH, ASHISH KUMAR	
		OTHER DETAILS OF ADVOCATES: B K SOOD(BIPIN8715@GMAIL.COM)(9810550624)(PETITIONER) SAMARTH CHOWDHARY(SAMARTHCHOWDHARY04@GMAIL.COM)(8390032099)(PETITIONER) AJIT SINGH(AJITSINGH8881@GMAIL.COM)(9990525091)(RESPONDENT) ASHISH KUMAR(CC_DELHI@SNGPARTNERS.IN)(9953253678)(PETITIONER)		
FOR FINAL HEARING				
18	RFA(OS)-50/2018	ORIENTAL INSURANCE COMPANY LIMITED & ANR V/s CENTRAL WAREHOUSING CORPORATION	VISHNU MEHRA, MANOJ K SRIVASTWA, APOORV SARVARIA	
		OTHER DETAILS OF ADVOCATES: VISHNU MEHRA()(9811059674)(PETITIONER) APOORV SARVARIA(SARVARIA@GMAIL.COM)(8527291395)(PETITIONER)		

END OF THE BOARD MATTERS				
19	**FAO(OS) (COMM)-162/2022** **CM APPL. 29276/2022**	**KONKAN RAILWAY CORPORATION LTD.** **V/s SMS INFRASTRUCTURE LTD.**	**KESHAV RANJAN**	
		OTHER DETAILS OF ADVOCATES: **KESHAV(KRANI9519@GMAIL.COM)(9899355615)(PETITIONER)** **MANISH SINHA(MANISH.SINHA@SMSI.CO.IN)()(RESPONDENT)** **CLA(CLA.ANURAJ@KRCL.CO.IN)()(RESPONDENT)** **DY(DYCETREASI@GMAIL.COM)()(RESPONDENT)** **SMS INFRASTRUCTURE()(9422102540)(RESPONDENT)** **KARAN(KARANJAWAL@KARANJAWALA.IN)()(RESPONDENT)** **BHAGALIA(BHAGALIA_K@HOTMAIL.COM)()(RESPONDENT)**		
FOR FINAL HEARING (CONNECTED)				
20	**RFA(OS)-16/2014** **CM APPL. 5738/2019** **WITH RFA(OS) 17/2014** **RFA(OS) 18/2014** **RFA(OS) 19/2014** **RFA(OS) 20/2014** **RFA(OS) 22/2014**	**MANJEET KAUR & ORS** **V/s MANJIT SINGH & ANR**	**RICHA KAPOOR, ANOJ KR PADHY, A K PADHY, PUNEET JAIN, VOX JURIS, CHARUL SARIN**	
		OTHER DETAILS OF ADVOCATES: **ANOJ KR PADHY()(9968299978)(PETITIONER)** **CHARUL SARIN(CHARUL@SARINASSOCIATES.COM)(9810206581)(RESPONDENT)**		
21	**RFA(OS)-17/2014** **CM APPL. 5740/2019**	**MANJEET KAUR & ORS** **V/s SUKHDEV SINGH & ANR**	**RICHA KAPOOR, ANOJ KR PADHY, A K PADHY, PUNEET JAIN, VOX JURIS, CHARUL SARIN**	
		OTHER DETAILS OF ADVOCATES: **ANOJ KR PADHY()(9968299978)(PETITIONER)** **CHARUL SARIN(CHARUL@SARINASSOCIATES.COM)(9810206581)(RESPONDENT)**		
22	**RFA(OS)-18/2014** **CM APPL. 5741/2019**	**MANJEET KAUR & ORS** **V/s SUKHDEV SINGH & ANR**	**RICHA KAPOOR, ANOJ KR PADHY, A K PADHY, PUNEET JAIN, VOX JURIS, CHARUL SARIN**	
		OTHER DETAILS OF ADVOCATES: **ANOJ KR PADHY()(9968299978)(PETITIONER)** **CHARUL SARIN(CHARUL@SARINASSOCIATES.COM)(9810206581)(RESPONDENT)**		
23	**RFA(OS)-19/2014** **CM APPL. 5744/2019**	**MANJEET KAUR & ORS** **V/s MANJIT SINGH & ANR**	**RICHA KAPOOR, ANOJ KR PADHY, A K PADHY, PUNEET JAIN, VOX JURIS, CHARUL SARIN**	
		OTHER DETAILS OF ADVOCATES: **ANOJ KR PADHY()(9968299978)(PETITIONER)** **CHARUL SARIN(CHARUL@SARINASSOCIATES.COM)(9810206581)(RESPONDENT)**		
24	**RFA(OS)-20/2014** **CM APPL. 5748/2019**	**MANJEET KAUR & ORS** **V/s SUKHDEV SINGH & ANR**	**RICHA KAPOOR, ANOJ KR PADHY, A K PADHY, PUNEET JAIN, VOX JURIS, CHARUL SARIN**	
		OTHER DETAILS OF ADVOCATES: **ANOJ KR PADHY()(9968299978)(PETITIONER)** **CHARUL SARIN(CHARUL@SARINASSOCIATES.COM)(9810206581)(RESPONDENT)**		
25	**RFA(OS)-22/2014** **CM APPL. 5749/2019**	**MANJEET KAUR & ORS** **V/s MANJIT SINGH & ANR**	**RICHA KAPOOR, MAOJ KR PADHY, A K PADHY, PUNEET JAIN, VOX JURIS, CHARUL SARIN**	
		OTHER DETAILS OF ADVOCATES: **MAOJ KR PADHY()(9968299978)(PETITIONER)** **CHARUL SARIN(CHARUL@SARINASSOCIATES.COM)(9810206581)(RESPONDENT)**		
FRESH MATTERS & APPLICATIONS				
26	**MAT.APP.(F.C.)-82/2025** **CM APPL. 11105/2025** **CM APPL. 11107/2025**	**PRIYANKA DATTA** **V/s LT. COL. PUSHPINDER SINGH**	**ABHISHEK RAJ SHARMA, RAVINDER SINGH**	
		OTHER DETAILS OF ADVOCATES: **J K NAYYAR (JKNAYYAR2000@YAHOO.CO.UK)(9810653868)(PETITIONER)** **ARMY(ARMY1984@GMAIL.COM)(0)(RESPONDENT)** **RAVINDER SINGH(ADV.RAVSINGH@GMAIL.COM)(9811614545)(RESPONDENT)**		

FOR ADMISSION				
27	**MAT.APP.(F.C.)-371/2024** **CM APPL. 66879/2024**	**GUNJAN KAKKAR** **V/s RIJUL KALA**	**SAMEER NANDWANI**	
		OTHER DETAILS OF ADVOCATES: **SAMEER NANDWANI(APEXLAW@HOTMAIL.COM)(9810528802)(PETITIONER)** **RISHABH(RISHABHBNSL@GMAIL.COM)(0)(RESPONDENT)**		
AFTER NOTICE MISC. MATTERS				
28	**CM APPL. 47314/2023** **CM APPL. 46430/2024** **In MAT.APP.(F.C.)-127/2014(Disposed off case)**	**AB** **V/s CD**	**VIKAS UPADHYAY, SUSHIL KUMAR PANDEY, SHIKHA SAPRA, SANJAY KUMAR VISEN, REKHA AGGARWAL**	
		OTHER DETAILS OF ADVOCATES: **VIKAS UPADHYAY(UPADHYAYVIKAS@GMAIL.COM)(9910368399)(PETITIONER)** **CHAUDHARY(CHAUDHARYLAWOFFICES@GMAIL.COM)()(RESPONDENT)** **REKHA AGGARWAL(REKHAAGGARWAL.ADVOCATE@GMAIL.COM)(9810816918)(RESPONDENT)**		
29	**MAT.APP.(F.C.)-98/2023** **CM APPL. 19261/2023** **CM APPL. 19263/2023**	**NIKUNJ JAIN** **V/s ANAMIKA JAIN**	**ASHISH BATRA**	
		OTHER DETAILS OF ADVOCATES: **ASHISH BATRA (ASHISH_44@HOTMAIL.COM)(9871423261)(PETITIONER)** **ANAMIKA JAIN(ANAMIKA.JAIN1986@GMAIL.COM)()(RESPONDENT)**		
30	**MAT.APP.(F.C.)-295/2023**	**RAHUL CHOUDHARY** **V/s SHALU**	**VANSHI PRUTHI, PREETI YADAV**	
		OTHER DETAILS OF ADVOCATES: **RAHUL()(9599157025)(PETITIONER)** **SHIVANI PRUTHI(SPRU8TIHI82@GMAIL.COM)(9911317013)(PETITIONER)** **SHALU(SHALUCHAPRANA523@GMAIL.COM)()(RESPONDENT)** **PREETI YADAV(PREETIYADAV1985@GMAIL.COM)(9891329922)(PETITIONER)**		
31	**MAT.APP.(F.C.)-39/2024**	**AJAY KUMAR JHA** **V/s SMT. ARCHANA**	**ANIL VYAS**	
		OTHER DETAILS OF ADVOCATES: **HANEEF MOHAD & ASSOCIATES(HANEEFMDADV97@GMAIL.COM)(9818238292)(PETITIONER)** **ARCHNA(ADRAIREARCHANA.JHA@GMAIL.COM)()(RESPONDENT)**		
FOR FINAL HEARING				
32	**MAT.APP.(F.C.)-96/2019** **CM APPL. 14685/2019**	**MUKESH DAYAMA** **V/s PRIYA DAYAMA**	**YUDHVIR SINGH CHAUHAN, HARISH**	
		OTHER DETAILS OF ADVOCATES: **YUDHVIR SINGH CHAUHAN()(9810153709)(PETITIONER)** **HARISH (HARISH.LEGAL123@GMAIL.COM)(9891783436)(RESPONDENT)**		

COURT NO. 33
HON'BLE MS.JUSTICE PRATHIBA M. SINGH
HON'BLE MR.JUSTICE DHARMESH SHARMA

[NOTE: IN CASE ANY ASSISTANCE REGARDING VIRTUAL HEARING IS REQUIRED, PLEASE CONTACT, MS. SAPHALTA BHATI (MOB:-7428238686) COURT MASTER TO HON'BLE MS. JUSTICE PRATHIBA M. SINGH.]

NOTE: ALL THE COUNSELS/LITIGANTS ARE INFORMED THAT W.E.F 3RD FEBRUARY, 2025, THE COURT SHALL TAKE UP THE MATTERS IN THE FOLLOWING MANNER.

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1. **ON MONDAY, TUESDAY AND FRIDAY, THE COURT SHALL TAKE UP THE SUPPLEMENTARY LIST OF THE CRIMINAL SIDE AND CIVIL/TAX SIDE AT 10.30 A.M. THEREAFTER, ADVANCE LIST MATTERS OF CRIMINAL SIDE SHALL BE TAKEN UP.**

2. **ON WEDNESDAY AND THURSDAY, THE COURT SHALL TAKE UP THE SUPPLEMENTARY LIST OF THE CRIMINAL SIDE AND CIVIL/TAX SIDE AT 10.30 A.M. THEREAFTER, ADVANCE LIST MATTERS OF CIVIL/TAX SIDE SHALL BE TAKEN UP.**

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faisal.zaki@dhc.nic.in

NOTE: Counsels and Litigants may send their apperances through the following link/form. This form shall be available during Court hearing days from 09:00 A.M – 04:30 P.M..

https://forms.gle/LszUZHy9YMBfTrAu7

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
TOP OF THE BOARD/ PART-HEARD				
1	CRL.A.-434/2024 CRL.M.(BAIL) 2171/2024 WITH CRL.A. 720/2024	ANIL KUMAR VATS V/s STATE OF NCT OF DELHI	ABHISHEK VARMA	
		OTHER DETAILS OF ADVOCATES: ABHISHEK VARMA(ADVOCATE.ABHISHEKVARMA@GMAIL.COM)(9891312312)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) ABHISHEK VARMA (ADVOCATE.ABHISHEKVARMA@GMAIL.COM)(9891312312)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(DWARKA SOUTH-64/2016) BAIL APPLN. 1443/2017 FILED BY ANIL KUMAR VATS @ CHOTI (DISPOSED ON : 2018-01-09) W.P.(CRL) 1417/2017 FILED BY SATYA PRAKASH (DISPOSED ON : 2017-05-11) BAIL APPLN. 2078/2018 FILED BY ANIL KUMAR VATS @ CHOTI (DISPOSED ON : 2019-04-30) BAIL APPLN. 1684/2020 FILED BY ANIL KUMAR VATS @ CHOTI (DISPOSED ON : 2020-09-18) BAIL APPLN. 1940/2023 FILED BY ANIL KUMAR VATS @ CHOTI (DISPOSED ON : 2023-09-15) CRL.A. 720/2024 FILED BY SATYA PRAKASH (D. OF HEARING : 2025-03-04) P.S.-FIR NO. :(DWARKA SOUTH-64/2016)
2	CRL.A.-720/2024	SATYA PRAKASH V/s THE STATE OF NCT OF DELHI & ORS.	KUSHAL KUMAR, PRADEEP YADAV, SAMEER CHANDRA	
		OTHER DETAILS OF ADVOCATES: KUSHAL KUMAR(KUSHALKUMAR@ERUDITELEGAL.ASIA)(9958724670)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) PRADEEP YADAV(YPRADEEP993@GMAIL.COM)(8700020768)(PETITIONER) PRADEEP YADAV(YPRADEEP993@GMAIL.COM)(8700020768)(RESPONDENT) SAMEER CHANDRA(SAMEERCHANDRAADVOCATE@GMAIL.COM)(9810395160)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(DWARKA SOUTH-64/2016) BAIL APPLN. 1443/2017 FILED BY ANIL KUMAR VATS @ CHOTI (DISPOSED ON : 2018-01-09) W.P.(CRL) 1417/2017 FILED BY SATYA PRAKASH (DISPOSED ON : 2017-05-11) BAIL APPLN. 2078/2018 FILED BY ANIL KUMAR VATS @ CHOTI (DISPOSED ON : 2019-04-30) BAIL APPLN. 1684/2020 FILED BY ANIL KUMAR VATS @ CHOTI (DISPOSED ON : 2020-09-18) BAIL APPLN. 1940/2023 FILED BY ANIL KUMAR VATS @ CHOTI (DISPOSED ON : 2023-09-15) CRL.A. 434/2024 FILED BY ANIL KUMAR VATS (D. OF HEARING : 2025-03-04) P.S.-FIR NO. :(DWARKA SOUTH-64/2016)
TOP OF THE BOARD(CONNECTED MATTERS)/ PART-HEARD MATTERS				
3	CRL.M.C.-3683/2018 CRL.M.A. 28560/2018 WITH CRL.REF. 1/2019 CRL.M.C. 2143/2019 W.P.(CRL) 1186/2019 W.P.(CRL) 1209/2019 W.P.(CRL) 1864/2019 W.P.(CRL) 202/2019 W.P.(CRL) 2044/2019 W.P.(CRL) 2561/2019 W.P.(CRL) 2668/2019 W.P.(CRL) 272/2019 W.P.(CRL) 3232/2019 W.P.(CRL) 3237/2019 W.P.(CRL) 3553/2018 CRL.REV.P. 227/2020 W.P.(CRL) 3811/2018 W.P.(CRL) 74/2020 W.P.(CRL) 285/2020 W.P.(CRL) 738/2020 W.P.(CRL) 1543/2020 W.P.(CRL) 1932/2020 W.P.(CRL) 2178/2020 W.P.(CRL) 161/2021	SH. NARINDER KUMAR V/s CENTRAL BUREAU OF INVESTIGATION	D.P. GUPTA	

	W.P.(CRL) 1733/2022			
		OTHER DETAILS OF ADVOCATES: D.P. GUPTA()(9953065545)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-10-A-2006) W.P.(CRL) 147/2013 FILED BY RAMAN KUMAR VIJ & ANR. (DISPOSED ON : 2013-01-30) W.P.(CRL) 1880/2013 FILED BY HARVINDER SINGH (DISPOSED ON : 2013-11-13) CRL.M.C. 3341/2018 FILED BY KARAMVIR SINGH (DISPOSED ON : 2019-12-12) CRL.M.C. 3523/2018 FILED BY NITESH KUMAR VIJ & ANR. (DISPOSED ON : 2019-12-12) W.P.(CRL) 646/2023 FILED BY KARAMVIR SINGH & ANR. (D. OF HEARING : 2025-03-04) P.S.-FIR NO. :(CBI-10-A-2006)
4	W.P.(CRL)-3553/2018 CRL.M.A. 47765/2018 CRL.M.A. 3748/2020	JAGJEET SINGH DAGAR V/s CENTRAL BUREAU OF INVESTIGATION	SWEETY CHAUHAN, ANUJ CHAUHAN	
		OTHER DETAILS OF ADVOCATES: SWEETY CHAUHAN()(9711116212)(PETITIONER) ANUJ CHAUHAN()(9711116212)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-EOU-1-2006-E-0019) CRL.A. 687/2023 FILED BY VIJAY KUMAR AGARWAL (D. OF HEARING : 2025-01-07) CRL.A. 683/2023 FILED BY MANOJ KUMAR PANSARI (D. OF HEARING : 2025-01-07) CRL.A. 665/2023 FILED BY RAKESH KUMAR SHARMA (D. OF HEARING : 2025-01-07) CRL.A. 659/2023 FILED BY JAGJEET SINGH DAGAR (D. OF HEARING : 2025-01-07) P.S.-FIR NO. :(CBI-EOU-1-2006-E-0019)
5	W.P.(CRL)-3811/2018 CRL.M.A. 49831/2018	MASHKOOR AHMAD & ANR. V/s CENTRAL BUREAU OF INVESTIGATION	ANUJ CHAUHAN	
		OTHER DETAILS OF ADVOCATES: ANUJ CHAUHAN()(9711116212)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-2/2003) CRL.M.C. 2357/2012 FILED BY EQUIPMENT CONDUCTORS & CABLE LTD. & ANR. (DISPOSED ON : 2012-07-18) P.S.-FIR NO. :(CBI-2/2003)
6	CRL.M.C.-2143/2019 WITH CRL.M.C. 3683/2018	KRISHAN KUMAR V/s CENTRAL BUREAU OF INVESTIGATION	ANUJ CHAUHAN	
		OTHER DETAILS OF ADVOCATES: ANUJ CHAUHAN()(9711116212)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-18-E-2005) CRL.REV.P. 382/2012 FILED BY KULDEEP SINGH (DISPOSED ON : 2012-07-20) W.P.(CRL) 1061/2012 FILED BY KRISHAN KUMAR (DISPOSED ON : 2012-08-03) W.P.(CRL) 1606/2012 FILED BY PRAVEEN KUMAR JAIN (DISPOSED ON : 2012-11-16) CRL.M.C. 57/2013 FILED BY RAJESH AGGARWAL (DISPOSED ON : 2013-01-09) P.S.-FIR NO. :(CBI-18-E-2005)

7	CRL.REF.-1/2019 WITH W.P.(CRL) 3237/2019 W.P.(CRL) 984/2019 W.P.(CRL) 1209/2019 W.P.(CRL) 2561/2019 W.P.(CRL) 2668/2019 W.P.(CRL) 52/2019 W.P.(CRL) 202/2019 W.P.(CRL) 2044/2019 W.P.(CRL) 272/2019 W.P.(CRL) 2285/2019 W.P.(CRL) 3232/2019 W.P.(CRL) 1519/2019 W.P.(CRL) 3449/2019 W.P.(CRL) 1441/2019 W.P.(CRL) 3450/2019 W.P.(CRL) 1186/2019 W.P.(CRL) 3232/2019 W.P.(CRL) 1864/2019 W.P.(CRL) 1733/2022	COURT ON ITS OWN MOTION V/s STATE	THR. REFERENCE, SIDDHARTHA YADAV (AMICUS CURIE)	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-220-2011-E-0007) CRL.M.C. 798/2014 FILED BY M RAMADOSS (DISPOSED ON : 2014-08-28) CRL.M.C. 839/2015 FILED BY V HARSHA VARDHAN (DISPOSED ON : 2015-03-03) P.S.-FIR NO. :(CBI-220-2011-E-0007)
8	W.P.(CRL)-1186/2019	S. SUBRAMANYAN V/s CENTRAL BUREAU OF INVESTIGATION	ANUJ CHAUHAN	
		OTHER DETAILS OF ADVOCATES: ANUJ CHAUHAN()(9711116212)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-16-S-2006) CRL.M.C. 3335/2011 FILED BY PAWAN KUAMR SHARMA & ORS. (DISPOSED ON : 2019-04-09) CRL.M.C. 3410/2019 FILED BY SUSHIL KUMAR SHARMA (DISPOSED ON : 2019-12-12) CRL.A. 285/2023 FILED BY RAKESH KUMAR GIROTRA (D. OF HEARING : 2023-09-18) CRL.A. 284/2023 FILED BY PAWAN KUMAR SHARMA (D. OF HEARING : 2023-05-16) CRL.A. 327/2023 FILED BY SHRI CHAND (D. OF HEARING : 2023-05-16) CRL.A. 348/2023 FILED BY MADHUR BHARDWAJ (D. OF HEARING : 2025-02-21) W.P.(CRL) 561/2023 FILED BY SHRI CHAND (DISPOSED ON : 2023-02-24) CRL.A. 359/2023 FILED BY SUSHIL KUMAR SHARMA (D. OF HEARING : 2023-05-31) CRL.A. 357/2023 FILED BY HARJEET SINGH ARORA (D. OF HEARING : 2025-02-06) CRL.A. 365/2023 FILED BY S SUBRAMANYAN (D. OF HEARING : 2023-05-16) CRL.A. 364/2023 FILED BY ANNA WANKHEDE (D. OF HEARING : 2023-05-31) CRL.A. 717/2023 FILED BY ROHIT KUMAR SAXENA (D. OF HEARING : 2023-11-02) CRL.A. 604/2023 FILED BY SHRI CHAND (D. OF HEARING : 2023-11-02) P.S.-FIR NO. :(CBI-16-S-2006)

9	W.P.(CRL)-1209/2019	AKHAND PRATAP SINGH V/s THE CENTRAL BUREAU OF INVESTIGATION	V. MADHUKAR	
		OTHER DETAILS OF ADVOCATES: V. MADHUKAR()(9999637973)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-2-A-2005) CRL.M.C. 3380/2011 FILED BY AKHAND PRATAP SINGH (DISPOSED ON : 2011-11-01) CRL.M.C. 3361/2013 FILED BY AKHAND PRATAP SINGH (DISPOSED ON : 2014-07-22) CRL.M.C. 3659/2014 FILED BY AKHAND PRATAP SINGH (DISPOSED ON : 2015-12-22) CRL.M.C. 4022/2014 FILED BY JAVA SINGH (DISPOSED ON : 2023-12-11) CRL.M.C. 2766/2015 FILED BY JUHIE SINGH (DISPOSED ON : 2023-12-11) CRL.M.C. 1412/2015 FILED BY SOCIAL ENGINEERING THROUGH EDUCATION AND RESEARCH TRUST (DISPOSED ON : 2018-08-28) CRL.A. 65/2016 FILED BY ANIL DHAWAN (D. OF HEARING : 2030-01-26) CRL.A. 351/2016 FILED BY RAM CHANDER (D. OF HEARING : 2016-04-05) CRL.A. 353/2016 FILED BY HARBHAJAN YADAV (D. OF HEARING : 2016-04-05) CRL.A. 376/2016 FILED BY ANIL DHAWAN (D. OF HEARING : 2030-01-26) CRL.M.C. 5264/2017 FILED BY AKHAND PRATAP SINGH (DISPOSED ON : 2019-03-15) CRL.M.C. 5288/2018 FILED BY PAYAL BANSAL (DISPOSED ON : 2023-05-24) CRL.M.C. 2021/2019 FILED BY SOCIAL ENGINEERING THROUGH EDUCATION & RESEARCH TRUST (SEER) (DISPOSED ON : 2019-07-15) CRL.L.P. 148/2024 FILED BY CENTRAL BUREAU OF INVESTIGATION (D. OF HEARING : 2025-05-21) P.S.-FIR NO. :(CBI-2-A-2005)
10	W.P.(CRL)-1864/2019 CRL.M.A. 30763/2019	P.K. GIROTRA V/s CENTRAL BUREAU OF INVESTIGATION	DR. SUSHIL KUMAR GUPTA	
		OTHER DETAILS OF ADVOCATES: DR. SUSHIL KUMAR GUPTA()(9811397124)(PETITIONER)		
11	W.P.(CRL)-202/2019 CRL.M.A. 1424/2019	MAHINDER SINGH V/s CENTRAL BUREAU OF INVESTIGATION	ANUJ CHAUHAN	
		OTHER DETAILS OF ADVOCATES: ANUJ CHAUHAN()(9711116212)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-BD1-2005-E-0012) W.P.(CRL) 205/2014 FILED BY PADAM DUTT SHARMA (DISPOSED ON : 2015-04-24) W.P.(CRL) 1003/2014 FILED BY ASHOK KUMAR GUPTA (D. OF HEARING : 2025-03-17) CRL.M.C. 3380/2018 FILED BY VEER SINGH RAJOURA (DISPOSED ON : 2019-12-12) CRL.L.P. 597/2023 FILED BY CENTRAL BUREAU OF INVESTIGATION (D. OF HEARING : 2025-05-19) P.S.-FIR NO. :(CBI-BD1-2005-E-0012)
12	W.P.(CRL)-2044/2019 CRL.M.A. 32021/2019	RAKESH KUMAR SRIVASTAVA V/s CENTRAL BUREAU OF INVESTIGATION	DR. SUSHIL KUMAR GUPTA	
		OTHER DETAILS OF ADVOCATES: DR. SUSHIL KUMAR GUPTA()(9811397124)(PETITIONER)		P.S.-FIR NO. :(CBI-8/S/2006)

13	W.P.(CRL)-2561/2019 CRL.M.A. 35635/2019 CRL.M.A. 3750/2020	P.K. THIRWANI V/s CENTRAL BUREAU OF INVESTIGATION	ANUJ CHAUHAN	
		OTHER DETAILS OF ADVOCATES: ANUJ CHAUHAN()(9711116212)(PETITIONER) ANUJ CHAUHAN()(9711116212)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-1/2006) P.S.-FIR NO. :(CBI-1/2006)
14	W.P.(CRL)-2668/2019	U.S. BHATNAGAR V/s CENTRAL BUREAU OF INVESTIGATION	ANUJ CHAUHAN	
		OTHER DETAILS OF ADVOCATES: ANUJ CHAUHAN()(9711116212)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-BD1-2005-E-0016) CRL.L.P. 127/2022 FILED BY CENTRAL BUREAU OF INVESTIGATION (D. OF HEARING : 2025-07-07) CRL.A. 367/2021 FILED BY UDAY SHANKAR BHATNAGAR (D. OF HEARING : 2021-12-03) CRL.A. 370/2021 FILED BY NARAYAN DIWAKAR (D. OF HEARING : 2021-12-01) CRL.M.C. 2146/2024 FILED BY VIJENDER SOLANKI (D. OF HEARING : 2025-03-07) P.S.-FIR NO. :(CBI-BD1-2005-E-0016)
15	W.P.(CRL)-272/2019 CRL.M.A. 1873/2019 CRL.M.A. 43116/2019 CRL.M.A. 3216/2020	KARAMVIR SINGH V/s CENTRAL BUREAU OF INVESTIGATION	ANUJ CHAUHAN	
		OTHER DETAILS OF ADVOCATES: ANUJ CHAUHAN()(9711116212)(PETITIONER) ANUJ CHAUHAN()(9711116212)(PETITIONER) ANUJ CHAUHAN()(9711116212)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-12-S-2005) CRL.REV.P. 327/2019 FILED BY R K SRIVASTAVA (DISPOSED ON : 2022-05-02) W.P.(CRL) 54/2020 FILED BY SHRI CHAND (DISPOSED ON : 2020-01-09) W.P.(CRL) 1240/2021 FILED BY SHRI CHAND (DISPOSED ON : 2021-09-03) CRL.A. 271/2021 FILED BY SHRI CHAND (D. OF HEARING : 2023-02-23) CRL.A. 287/2021 FILED BY R K SRIVASTAVA (D. OF HEARING : 2023-02-23) CRL.A. 274/2021 FILED BY KARAMVIR SINGH (D. OF HEARING : 2023-02-23) P.S.-FIR NO. :(CBI-12-S-2005)
16	W.P.(CRL)-3232/2019 CRL.M.A. 40582/2019 CRL.M.A. 15963/2024	RAJIV KUMAR DOGRA V/s CENTRAL BUREAU OF INVESTIGATION	PIYUSH SHARMA	
		OTHER DETAILS OF ADVOCATES: PIYUSH SHARMA()(9810613750)(PETITIONER) PIYUSH SHARMA(SHARMA.PIYUSH819@GMAIL.COM)(9810613750)(PETITIONER) PIYUSH(SHARMA.PIYUSH819@GMAIL.COM)(9810613750)(RESPONDENT) DLA(DLACBIDHC@GMAIL.COM)()(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-219-2015-E-0009) CRL.M.C. 1503/2017 FILED BY SUDHIR KUMAR (DISPOSED ON : 2019-09-30) CRL.REV.P. 1113/2019 FILED BY SUDHIR KUMAR (DISPOSED ON : 2023-02-15) CRL.REV.P. 816/2022 FILED BY NITIN KUMAR ARORA (THROUGH PAIROKAR) (DISPOSED ON : 2024-11-14) P.S.-FIR NO. :(CBI-219-2015-E-0009)
17	W.P.(CRL)-3237/2019 CRL.M.A. 40599/2019	PYARE LAL & ANR V/s CENTRAL BUREAU OF INVESTIGATION	K.G MISHRA	
		OTHER DETAILS OF ADVOCATES: K.G MISHRA()(9278774948)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-219-2012-E-0003) W.P.(CRL) 1494/2014 FILED BY HEMA SAINI (DISPOSED ON : 2014-12-11)

				CRL.A. 406/2021 FILED BY RAVI KUMAR BHARTI (D. OF HEARING : 2030-01-26) CRL.A. 407/2021 FILED BY UDAY PAL SINGH (D. OF HEARING : 2022-06-03) CRL.A. 1/2022 FILED BY S.C.PATHAK (D. OF HEARING : 2025-05-07) P.S.-FIR NO. :(CBI-219-2012-E-0003)
18	CRL.REV.P.-227/2020 CRL.M.A. 5580/2020	SHRI VINOD KUMAR ASOL V/s CENTRAL BUREAU OF INVESTIGATION	HARSH K. SHARMA	Listing Remarks: PART-HEARD MATTERS
		OTHER DETAILS OF ADVOCATES: HARSH K. SHARMA()(9971595083)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-DAI-2015-A-0029) CRL.REV.P. 313/2020 FILED BY V. AJAY KUMAR (D. OF HEARING : 2025-03-27) CRL.REV.P. 314/2020 FILED BY V. AJAY KUMAR (D. OF HEARING : 2025-03-27) CRL.REV.P. 188/2020 FILED BY BHUPENDRA SINGH (D. OF HEARING : 2025-03-27) CRL.REV.P. 189/2020 FILED BY BAHADUR SINGH BISHT (D. OF HEARING : 2025-03-27) CRL.M.C. 4910/2023 FILED BY VINOD KUMAR ASOL (D. OF HEARING : 2025-03-27) CRL.M.C. 9221/2023 FILED BY VIJAY NIRMAN COMPANY PVT LTD THROUGH ITS AUTHORISED REPRESENTATIVE (DISPOSED ON : 2024-05-24) CRL.M.C. 2506/2024 FILED BY NAMBURI KRISHNA RAO (D. OF HEARING : 2025-03-27) P.S.-FIR NO. :(CBI-DAI-2015-A-0029)
19	W.P.(CRL)-1543/2020	RAMAN VERMA V/s CENTRAL BUREAU INVESTIGATION	ANAND	
		OTHER DETAILS OF ADVOCATES: ANAND(ANANDY738@GMAIL.COM)(9582025769)(PETITIONER) ANANYA DE , AKSHAY KUMAR (ANANYA16DE@GMAIL.COM)(9711116212)(PETITIONER) RIPU DAMAN (RIPUDAMAN.BHARDWAJ@GMAIL.COM)(9818030700)(RESPONDENT)		P.S.-FIR NO. :(CBI-RC-BD1/2005/E/0008-BS &FC)
20	W.P.(CRL)-1932/2020 CRL.M.A. 16080/2020	ASHWANI SHARMA V/s CBI	IKSHVAAKU MARWAH	
		OTHER DETAILS OF ADVOCATES: IKSHVAAKU MARWAH(IKSHVAAKU_MARWAH@HOTMAIL.COM)(9999030777)(PETITIONER) IKSHVAAKUMARWAH(IKSHVAAKU_MARWAH@HOTMAIL.COM)(9999030777)(PETITIONER) ANUPAM SHARMA(ANUPAMSHARMAADVOCATE@HOTMAIL.COM)(9810009734)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-15(S)/2006/SCU-1/CBI/SCR-1/NEW) CRL.A. 598/2020 FILED BY ASHWANI SHARMA (D. OF HEARING : 2020-12-15) P.S.-FIR NO. :(CBI-15(S)/2006/SCU-1/CBI/SCR-1/NEW)
21	W.P.(CRL)-2178/2020 CRL.M.A. 17889/2020	JAI PRAKASH AGRAWAL V/s UNION OF INDIA THROUGH ITS SECRETARY & ORS.	DR. N. PRADEEP SHRAMA	
		OTHER DETAILS OF ADVOCATES: JAI PRAKASH AGRAWAL(NPRADEEPSHARMA30@GMAIL.COM)(9899696333)(RESPONDENT) DR. N.SHRAMA(NPRADEEPSHARMA30@GMAIL.COM)(9899696333)(PETITIONER) HARSH K. SHARMA(PROSOLLAWINC@GMAIL.COM)(9899696333)(PETITIONER) UNION OF INDIA THROUGH ITS SECRETARY(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(PETITIONER) CENTRAL BUREAU OF INVESTIGATION THROUGH ITS STANDING COUNSEL(GROVERADVOCATE@REDIFFMAIL.COM)(9811089646)(PETITIONER) MINISTRY OF HOME AFFAIRS THROUGH ITS SECRETARY(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(PETITIONER) GROVER(GROVERADVOCATE@GMAIL.COM)(9811089646)(RESPONDENT) MOHD MUQEEM (MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT)		P.S.-FIR NO. :(CBI-DAI-2018-A-0013)

22	W.P.(CRL)-285/2020 CRL.M.A. 2121/2020	PADAM DUTT SHARMA V/s CENTRAL BUREAU OF INVESTIGATION	ANUJ CHAUHAN	
		OTHER DETAILS OF ADVOCATES: ANUJ CHAUHAN()(9711116212)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-15-S-2006) CRL.M.C. 3336/2011 FILED BY RAMESH CHAND BANSAL (DISPOSED ON : 2022-03-30) CRL.A. 657/2020 FILED BY PADAM DUTT SHARMA (D. OF HEARING : 2020-12-24) CRL.A. 632/2020 FILED BY R K SRIVASTAVA (D. OF HEARING : 2020-12-16) CRL.A. 602/2020 FILED BY MAYANK GOSWAMI THROUGH PAIROKAR VANDANA GOSWANI (D. OF HEARING : 2020-12-15) P.S.-FIR NO. :(CBI-15-S-2006)
23	W.P.(CRL)-738/2020 CRL.M.A. 5578/2020	YOGI RAJ V/s UNION OF INDIA & ANR	ANUJ CHAUHAN	
		OTHER DETAILS OF ADVOCATES: ANUJ CHAUHAN()(9711116212)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-1-2006) CRL.M.C. 2350/2012 FILED BY SUBHASH CHANDRA GUPTA (DISPOSED ON : 2012-07-18) W.P.(CRL) 546/2013 FILED BY SUBHASH CHANDRA GUPTA (DISPOSED ON : 2013-04-16) W.P.(CRL) 1872/2014 FILED BY KULDEEP GOEL (DISPOSED ON : 2019-11-29) W.P.(CRL) 328/2019 FILED BY NIRANJAN SINGH (DISPOSED ON : 2020-02-28) P.S.-FIR NO. :(CBI-1-2006)
24	W.P.(CRL)-74/2020 CRL.M.A. 455/2020 CRL.M.A. 8853/2020	PADAM DUTT SHARMA & ANR. V/s C.B.I.	HITENDER KR.NAHATA, HITENDRA KR. NAHATA	
		OTHER DETAILS OF ADVOCATES: HITENDER KR.NAHATA()(9910290400)(PETITIONER) HITENDRA KR. NAHATA & ANUJ R. YADAV(NAHAT.COMPANY@GMAIL.COM)(9910290400)(PETITIONER) HITENDRA NAHATA(HITENDRANAHATA@GMAIL.COM)(9910290400)(PETITIONER) ANUPAM SHARMA(ANUPAMSHAMAADVOCATE@HOTMAIL.COM)(9810009734)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-8-A-2006) CRL.A. 651/2020 FILED BY JYOTI ARORA (D. OF HEARING : 2020-12-23) CRL.REV.P. 495/2019 FILED BY CENTRAL BUREAU OF INVESTIGATION (DISPOSED ON : 2022-11-15) CRL.M.C. 1653/2019 FILED BY RAJIV GUPTA (DISPOSED ON : 2022-11-16) CRL.M.C. 1699/2020 FILED BY MADAN MOHAN SHARMA & ANR. (DISPOSED ON : 2020-09-11) P.S.-FIR NO. :(CBI-8-A-2006)
25	W.P.(CRL)-161/2021 CRL.M.A. 1324/2021 CRL.M.A. 1325/2021	SHRI NAMBURI KRISHNA RAO V/s 1. UNION OF INDIA THROUGH ITS SECRETARY & ORS.	HARSH SHARMA	
		OTHER DETAILS OF ADVOCATES: SHRI NAMBURI KRISHNA RAO(PROSOLLAWINC@GMAIL.COM)(9810064070)(RESPONDENT) SHRI NAMBURI KRISHNA RAO(PROSOLLAWINC@GMAIL.COM)(9810064070)(RESPONDENT) SHRI NAMBURI KRISHNA RAO(PROSOLLAWINC@GMAIL.COM)(9810064070)(RESPONDENT) PROSOLL LAW INC.(PROSOLLAWINC@GMAIL.COM)(9810064070)(PETITIONER) 3. MINISTRY OF HOME AFFAIRS, THROUGH ITS LEGAL REPRESENTATIVES(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(PETITIONER) 2. CENTRAL BUREAU OF INVESTIGATION, THROUGH ITS LEGAL REPRESENTATIVE(GROVERADVOCATE@REDIFFMAIL.COM)(9811089646)(PETITIONER) 3. MINISTRY OF HOME AFFAIRS, THROUGH ITS LEGAL REPRESENTATIVES(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(PETITIONER) 2. CENTRAL BUREAU OF INVESTIGATION, THROUGH ITS LEGAL REPRESENTATIVE(GROVERADVOCATE@REDIFFMAIL.COM)(9811089646)(PETITIONER)		

		1. UNION OF INDIA THROUGH ITS SECRETARY(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(PETITIONER) 2. CENTRAL BUREAU OF INVESTIGATION, THROUGH ITS LEGAL REPRESENTATIVE(GROVERADVOCATE@REDIFFMAIL.COM)(9811089646)(PETITIONER) 3. MINISTRY OF HOME AFFAIRS, THROUGH ITS LEGAL REPRESENTATIVES(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(PETITIONER) 1. UNION OF INDIA THROUGH ITS SECRETARY(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(PETITIONER) 1. UNION OF INDIA THROUGH ITS SECRETARY(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(PETITIONER) MOHD. MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) ANIL GROVER(GROVERADVOCATE@REDIFFMAIL.COM)(9811089646)(RESPONDENT)		
26	W.P.(CRL)-1733/2022 CRL.M.A. 15118/2022 CRL.M.A. 15635/2023	R.P.S PANWAR V/s UNION OF INDIA & ANR.	ADITYA MISHRA, SUDARSHAN RAJAN	
		OTHER DETAILS OF ADVOCATES: ADITYA MISHRA(ADITYAMISHRAA10@GMAIL.COM)(9650372901)(PETITIONER) UOI(UOIDHC@GMAIL.COM)()(RESPONDENT) ASTHA KAUSHIK (ADVOCATE.ASTHAKAUSHIK@GMAIL.COM)(9582365646)(PETITIONER) UOI (UOIDHC@GMAIL.COM)()(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-1-A-2003) CRL.M.C. 407/2018 FILED BY G P AGARWAL (DISPOSED ON : 2024-09-10) CRL.M.C. 3821/2018 FILED BY R P S PANWAR & ORS (DISPOSED ON : 2019-02-27) CRL.M.C. 2960/2019 FILED BY CBI (D. OF HEARING : 2025-03-18) CRL.A. 248/2023 FILED BY GYAN PRAKASH AGGARWAL (D. OF HEARING : 2025-03-18) CRL.A. 122/2023 FILED BY LAXMI DEVI PANWAR (D. OF HEARING : 2025-03-18) CRL.A. 100/2023 FILED BY DINESH KUMAR PANWAR (D. OF HEARING : 2025-03-18) CRL.A. 413/2023 FILED BY R.P.S. PANWAR (D. OF HEARING : 2025-03-18) P.S.-FIR NO. :(CBI-1-A-2003)
27	W.P.(CRL)-646/2023 WITH W.P.(CRL) 2954/2023	KARAMVIR SINGH & ANR. V/s CENTRAL BUREAU OF INVESTIGATION	ANANYA DE, ANUJ CHAUHAN	
		OTHER DETAILS OF ADVOCATES: ANANYA (ANANAYA16DE@GMAIL.COM)(9953787794)(PETITIONER) CBI (DLACBIDHC@GMAIL.COM)()(RESPONDENT) ANUJ CHAUHAN(ANUJCHAUHAN1188@GMAIL.COM)(9711116212)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-10-A-2006) W.P.(CRL) 147/2013 FILED BY RAMAN KUMAR VIJ & ANR. (DISPOSED ON : 2013-01-30) W.P.(CRL) 1880/2013 FILED BY HARVINDER SINGH (DISPOSED ON : 2013-11-13) CRL.M.C. 3683/2018 FILED BY SH. NARINDER KUMAR (D. OF HEARING : 2025-03-04) CRL.M.C. 3341/2018 FILED BY KARAMVIR SINGH (DISPOSED ON : 2019-12-12) CRL.M.C. 3523/2018 FILED BY NITESH KUMAR VIJ & ANR. (DISPOSED ON : 2019-12-12) P.S.-FIR NO. :(CBI-10-A-2006)
28	W.P.(CRL)-2954/2023	KRISHAN KUMAR V/s CENTRAL BUREAU OF INVETIGATION	ANAND	
		OTHER DETAILS OF ADVOCATES: ANUJ CHAUHAN (ANUJCHAUHAN1188@GMAIL.COM)(9711116212)(PETITIONER) CBI (DLACBIDHC@GMAIL.COM)()(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-EOU-I-2006-E-0016) CRL.REV.P. 26/2024 FILED BY RAJESH KUMAR SRIVASTAVA (D. OF HEARING : 2025-04-14) P.S.-FIR NO. :(CBI-EOU-I-2006-E-0016)

COURT NO. 33
DIVISION BENCH- V
HON'BLE MS.JUSTICE PRATHIBA M. SINGH
HON'BLE MR.JUSTICE RAJNEESH KUMAR GUPTA

[NOTE: IN CASE ANY ASSISTANCE REGARDING VIRTUAL HEARING IS REQUIRED, PLEASE CONTACT, MS. SAPHALTA BHATI (MOB:-7428238686) COURT MASTER TO HON'BLE MS. JUSTICE PRATHIBA M. SINGH.]

NOTE: ALL THE COUNSELS/LITIGANTS ARE INFORMED THAT W.E.F 3RD FEBRUARY, 2025, THE COURT SHALL TAKE UP THE MATTERS IN THE FOLLOWING MANNER.

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3. ON MONDAY, TUESDAY AND FRIDAY, THE COURT SHALL TAKE UP THE SUPPLEMENTARY LIST OF THE CRIMINAL SIDE AND CIVIL/TAX SIDE AT 10.30 A.M. THEREAFTER, ADVANCE LIST MATTERS OF CRIMINAL SIDE SHALL BE TAKEN UP.

4. ON WEDNESDAY AND THURSDAY, THE COURT SHALL TAKE UP THE SUPPLEMENTARY LIST OF THE CRIMINAL SIDE AND CIVIL/TAX SIDE AT 10.30 A.M. THEREAFTER, ADVANCE LIST MATTERS OF CIVIL/TAX SIDE SHALL BE TAKEN UP.

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NOTE: Counsels and Litigants may send their apperances through the following link/form. This form shall be available during Court hearing days from 09:00 A.M – 04:30 P.M..

https://forms.gle/LszUZHy9YMBfTrAu7

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SUSPENSION OF SENTENCE				
1	CRL.M.(BAIL) 361/2025 In CRL.A.-837/2024	JAG PRASAD V/s STATE (NCT OF DELHI)	MADHAV KHURANA (DHCLSC), ANU NARULA	
		OTHER DETAILS OF ADVOCATES: NISHANK TYAGI (ADVOCATENISHANK@GMAIL.COM)(9899950072)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) NISHANK TYAGI (ADVOCATENISHANK@GMAIL.COM)(9899950072)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(KARAWAL NAGAR-346/2016) BAIL APPLN. 877/2017 FILED BY JAG PRASAD (DISPOSED ON : 2017-05-11) BAIL APPLN. 621/2019 FILED BY JAG PRASAD (DISPOSED ON : 2019-10-17) BAIL APPLN. 2228/2023 FILED BY JAG PRASAD (DISPOSED ON : 2023-09-11) BAIL APPLN. 3863/2023 FILED BY JAG PRASAD (DISPOSED ON : 2023-11-30) BAIL APPLN. 604/2024 FILED BY JAG PRASAD (DISPOSED ON : 2024-02-19) P.S.-FIR NO. :(KARAWAL NAGAR-346/2016)
2	CRL.M.(BAIL) 1830/2024 CRL.M.(BAIL) 265/2025 In CRL.A.-1028/2024	JASWINDER SHARMA @ SONU V/s STATE GOVT. OF NCT OF DELHI	RAJDIPA BEHURA (DHCLSC), ABHINAV BAJAJ	
		OTHER DETAILS OF ADVOCATES: RAJDIPA BEHURA(RAJDIPABEHURA@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) ALOK TRIPATHI (SAKSHAMOJHA.ADVOCATE@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(SAGAR PUR-13/2024)
AFTER NOTICE MISC. MATTERS				
3	CRL.A.-449/2002 WITH CRL.A. 532/2002 CRL.A. 504/2002	RAJESH TEWARI V/s THE NCT OF DELHI	NEELAM GROVER, RAVINDER, CHADHA, ASHA TEWARI	
		OTHER DETAILS OF ADVOCATES: WITHOUT GENERATE ()()() ASHA TEWARI(TIWARIASHA348@GMAIL.COM)(9810128673)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(GOKULPURI-782/1998) CRL.A. 504/2002 FILED BY NITIN SHARMA @ BABLOO (D. OF HEARING : 2025-03-04) CRL.A. 532/2002 FILED BY UMESH SHARMA (D. OF HEARING : 2025-03-04) P.S.-FIR NO. :(GOKULPURI-782/1998)
4	CRL.A.-504/2002 WITH W.P.(C) 532/2002	NITIN SHARMA @ BABLOO V/s STATE N.C.T. OF DELHI	T.K.TEWARI, RAVINDER, CHADHA, RAVI PARTAP SINGH BHATTI, LOKESH KUMAR SHARMA	
		OTHER DETAILS OF ADVOCATES: WITHOUT GENERATE ()()(PETITIONER) RAVI PARTAP SINGH BHATTI(RPSBHATTI37@GMAIL.COM)(9810568180)(PETITIONER) LOKESH KUMAR SHARMA(ADVOCATELOKESHSHARMA1974@GMAIL.COM)(9810314245)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(GOKULPURI-782/1998) CRL.A. 449/2002 FILED BY RAJESH TEWARI (D. OF HEARING : 2025-03-04) CRL.A. 532/2002 FILED BY UMESH SHARMA (D. OF HEARING : 2025-03-04) P.S.-FIR NO. :(GOKULPURI-782/1998)
5	CRL.A.-532/2002 WITH CRL.A. 540./2002	UMESH SHARMA V/s STATE (NCT OF DELHI)	R.K.TEWARI, RAVINDER CHADHA, JAIL NO. 2 SUMEET VERMA, HARSH PRABHAKAR	
		OTHER DETAILS OF ADVOCATES: WITHOUT GENERATE ()()(PETITIONER) WITHOUT GENERATE ()()(PETITIONER) WITHOUT GENERATE ()()(PETITIONER) HARSH PRABHAKAR(HARSHPRABHAKAR.ADVOCATE@GMAIL.COM)(9999309014)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(GOKULPURI-782/1998) CRL.A. 504/2002 FILED BY NITIN SHARMA @ BABLOO (D. OF HEARING : 2025-03-04) CRL.A. 449/2002 FILED BY RAJESH TEWARI (D. OF HEARING : 2025-03-04)

				P.S.-FIR NO. :(GOKULPURI-782/1998)
6	CRL.A.-586/2002	NARENDER KUMAR & ORS. V/s STATE OF DELHI	RAJEEV G. NASEEM, AKSHAY BIPIN, RAVINDER CHADHA, ANURAG K ANDLEY	
		OTHER DETAILS OF ADVOCATES: WITHOUT GENERATE ()()(PETITIONER) WITHOUT GENERATE ()()(PETITIONER) ANURAG K ANDLEY(ANURAGANDLEY93@GMAIL.COM)(9654419650)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(VASANT KUNJ NORTH-335/1998) CRL.M.C. 3181/2001 FILED BY PANKAJ & PADAM (DISPOSED ON : 2001-10-03) CRL.M.C. 3270/2000 FILED BY SMT.BIMLA (DISPOSED ON : 2001-03-21) P.S.-FIR NO. :(VASANT KUNJ NORTH-335/1998)
7	CRL.A.-991/2002	SANJAY V/s STATE	MAHAJAN, AKSHAY BIPIN, ADITYA VIKRAM(DHCLSC), MANIKA TRIPATHY (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: WITHOUT GENERATE ()()(PETITIONER) WITHOUT GENERATE ()()(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(S.P. BADLI-271/1996) CRL.A. 687/2002 FILED BY CHIRA SINGH (DISPOSED ON : 2024-07-16) P.S.-FIR NO. :(S.P. BADLI-271/1996)
8	CRL.A.-1178/2019 WITH CRL.A. 158/2020 CRL.A. 1338/2019	SMT. ALKA RAI V/s CENTRAL BUREAU OF INVESTIGATION & ORS.	MUKESH KALIA, MANISH SHANKER	
		OTHER DETAILS OF ADVOCATES: MUKESH KALIA()(9716168390)(PETITIONER) MANISH SHANKER(MSSRIVASTAVADV@GMAIL.COM)(9810577026)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-8-S-2006) CRL.M.C. 4842/2013 FILED BY PREM PRAKASH@ MUNNA BAJRANGI (DISPOSED ON : 2013-11-20) CRL.M.C. 25/2014 FILED BY PREM PRAKASH SINGH @ MUNNA BAJRANGI (DISPOSED ON : 2015-07-13) CRL.M.C. 2031/2014 FILED BY PRATIBHA AMBEDKAR (DISPOSED ON : 2014-04-29) CRL.M.C. 2248/2014 FILED BY STATE OF U P (DISPOSED ON : 2014-05-09) CRL.M.C. 2249/2014 FILED BY STATE OF U P (DISPOSED ON : 2014-05-09) BAIL APPLN. 1933/2014 FILED BY MOKHTAR ANSARI (DISPOSED ON : 2014-09-02) BAIL APPLN. 887/2015 FILED BY SANJEEV MAHESHWARI (DISPOSED ON : 2016-02-19) BAIL APPLN. 1862/2016 FILED BY PREM PRAKASH SINGH @ MUNNA BAJRANGI (DISPOSED ON : 2016-09-09) BAIL APPLN. 359/2017 FILED BY PREM PRAKASH SINGH @ MUNNA BAJRANGI (DISPOSED ON : 2017-03-01) CRL.M.C. 689/2017 FILED BY ELECTION COMMISSION OF INDIA (DISPOSED ON : 2017-03-10) CRL.M.C. 5718/2018 FILED BY SHRI CHAND (DISPOSED ON : 2019-05-23) CRL.A. 1338/2019 FILED BY CENTRAL BUREAU OF INVESTIGATION (D. OF HEARING : 2025-03-04) CRL.A. 158/2020 FILED BY STATE OF U.P. (D. OF HEARING : 2025-03-04) P.S.-FIR NO. :(CBI-8-S-2006)

9	CRL.A.-1338/2019 WITH CRL.A. 1178/2019	CENTRAL BUREAU OF INVESTIGATION V/s AZAZ @ AZAZ - UL - HAQ & ORS.	SUSHIL KUMAR DUBEY, K.S. SINGH, MANISH SHANKER	
		OTHER DETAILS OF ADVOCATES: MANISH SHANKER(MSSRIVASTAVADV@GMAIL.COM)(9810577026)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-8-S-2006) CRL.M.C. 4842/2013 FILED BY PREM PRAKASH@ MUNNA BAJRANGI (DISPOSED ON : 2013-11-20) CRL.M.C. 25/2014 FILED BY PREM PRAKASH SINGH @ MUNNA BAJRANGI (DISPOSED ON : 2015-07-13) CRL.M.C. 2031/2014 FILED BY PRATIBHA AMBEDKAR (DISPOSED ON : 2014-04-29) CRL.M.C. 2248/2014 FILED BY STATE OF U P (DISPOSED ON : 2014-05-09) CRL.M.C. 2249/2014 FILED BY STATE OF U P (DISPOSED ON : 2014-05-09) BAIL APPLN. 1933/2014 FILED BY MOKHTAR ANSARI (DISPOSED ON : 2014-09-02) BAIL APPLN. 887/2015 FILED BY SANJEEV MAHESHWARI (DISPOSED ON : 2016-02-19) BAIL APPLN. 1862/2016 FILED BY PREM PRAKASH SINGH @ MUNNA BAJRANGI (DISPOSED ON : 2016-09-09) BAIL APPLN. 359/2017 FILED BY PREM PRAKASH SINGH @ MUNNA BAJRANGI (DISPOSED ON : 2017-03-01) CRL.M.C. 689/2017 FILED BY ELECTION COMMISSION OF INDIA (DISPOSED ON : 2017-03-10) CRL.M.C. 5718/2018 FILED BY SHRI CHAND (DISPOSED ON : 2019-05-23) CRL.A. 1178/2019 FILED BY SMT. ALKA RAI (D. OF HEARING : 2025-03-04) CRL.A. 158/2020 FILED BY STATE OF U.P. (D. OF HEARING : 2025-03-04) P.S.-FIR NO. :(CBI-8-S-2006)
10	CRL.A.-158/2020 WITH CRL.A. 1338/2019	STATE OF U.P. V/s AZAZ @ AZAZ-UL-HAQ & ORS.	ANIL MITTAL, SUSHIL KUMAR GUPTA, MANISH SHANKER	
		OTHER DETAILS OF ADVOCATES: SUSHIL KUMAR GUPTA(DRSUSHILGUPTA2004@GMAIL.COM)(9811397124)(RESPONDENT) MANISH SHANKER(MSSRIVASTAVADV@GMAIL.COM)(9810577026)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-8-S-2006) CRL.M.C. 4842/2013 FILED BY PREM PRAKASH@ MUNNA BAJRANGI (DISPOSED ON : 2013-11-20) CRL.M.C. 25/2014 FILED BY PREM PRAKASH SINGH @ MUNNA BAJRANGI (DISPOSED ON : 2015-07-13) CRL.M.C. 2031/2014 FILED BY PRATIBHA AMBEDKAR (DISPOSED ON : 2014-04-29) CRL.M.C. 2248/2014 FILED BY STATE OF U P (DISPOSED ON : 2014-05-09) CRL.M.C. 2249/2014 FILED BY STATE OF U P (DISPOSED ON : 2014-05-09) BAIL APPLN. 1933/2014 FILED BY MOKHTAR ANSARI (DISPOSED ON : 2014-09-02) BAIL APPLN. 887/2015 FILED BY SANJEEV MAHESHWARI (DISPOSED ON : 2016-02-19) BAIL APPLN. 1862/2016 FILED BY PREM PRAKASH SINGH @ MUNNA BAJRANGI (DISPOSED ON : 2016-09-09) BAIL APPLN. 359/2017 FILED BY PREM PRAKASH SINGH @ MUNNA BAJRANGI (DISPOSED ON : 2017-03-01)

				CRL.M.C. 689/2017 FILED BY ELECTION COMMISSION OF INDIA (DISPOSED ON : 2017-03-10) CRL.M.C. 5718/2018 FILED BY SHRI CHAND (DISPOSED ON : 2019-05-23) CRL.A. 1338/2019 FILED BY CENTRAL BUREAU OF INVESTIGATION (D. OF HEARING : 2025-03-04) CRL.A. 1178/2019 FILED BY SMT. ALKA RAI (D. OF HEARING : 2025-03-04) P.S.-FIR NO. :(CBI-8-S-2006)
11	CRL.L.P.-216/2021	STATE NCT OF DELHI V/s INDER PAL	RAJNI GUPTA	
		OTHER DETAILS OF ADVOCATES: RAJNI GUPTA(RAJNIGUPTA3@GMAIL.COM)(9871216664)(PETITIONER)		P.S.-FIR NO. :(GOVIND PURI-636/2012)
12	CRL.L.P.-440/2023 CRL.M.A. 23335/2023	STATE V/s DEEPAK@PAPPU	TARANG SRIVASTAVA, ANJALI NEHRA	
		OTHER DETAILS OF ADVOCATES: TARANG SRIVASTAVA (SRIVASTAVATARANG@YAHOO.CO.IN)(9810874158)(PETITIONER) ANJALI NEHRA(NEHRA.ANJALI@GMAIL.COM)(7303139022)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(KRISHNA NAGAR-309/2014) BAIL APPLN. 2454/2020 FILED BY DEEPAK @ PAPPU (DISPOSED ON : 2020-09-01) P.S.-FIR NO. :(KRISHNA NAGAR-309/2014)
FOR ADMISSION				
13	W.P.(CRL)-4061/2024	GANGA KUMARI V/s STATE OF NCT OF DELHI	VIRENDRA SINGH	
		OTHER DETAILS OF ADVOCATES: VIRENDRA SINGH(ADVOCATEVSINGH016@GMAIOL.COM)(8588865322)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(S.P. BADLI-720/2023)
14	W.P.(CRL)-522/2025	BHAGWAN DAS V/s THE STATE GOVT. OF NCT OF DELHI AND ORS.	NAVEEN KUMAR	
		OTHER DETAILS OF ADVOCATES: SUSHIL KR. JIAN(SUSHILJAIN2107@GMAIL.COM)(8851977464)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(OKHLA INDUSTRIAL AREA-116/2025)
15	W.P.(CRL)-599/2025	DILRAJ SINGH V/s THE STATE GOVT. OF NCT OF DELHI AND ORS.	KRISHAN KUMAR	
		OTHER DETAILS OF ADVOCATES: KRISHAN KUMAR(ADVKUMARKRISHAN@GMAIL.COM)(9810068578)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		
16	W.P.(C)-1856/2025 CM APPL. 8857/2025 CM APPL. 8858/2025	EXXONMOBIL ASIA PACIFIC PTE LTD V/s UNION OF INDIA & ORS.	YOGENDRA ALDAK	
		OTHER DETAILS OF ADVOCATES: V. LAKSHMIKUMARAN, L. BADRI NARAYANAN , CHARANYA LAKSHMIKUMARAN, AGRIM ARORA(CHARANYA.1@LAKSHMISRI.COM, AGRIM.ARORA@LAKSHMISRI.COM)(9560712505)(PETITIONER) AASTHA, UNION OF INDIA, AKG(AASTHA@TPM.IN, UOIDHC@GMAIL.COM AKG@TPM.IN)(1123384193)(RESPONDENT)		

AFTER NOTICE MISC. MATTERS				
17	**W.P.(C)-1199/2016 WITH W.P.(C) 1564/2017**	**GENERAL TRADERS V/s THE PRINCIPAL COMMISSIONER OF CUSTOMS & ANR.**	**PRIYADARSHI MANISH, SAMEER JAIN, ARUN KUMAR, ANUSHREE NARAIN**	
		OTHER DETAILS OF ADVOCATES: ANUSHREE NARAIN(ANUSHREENARAIN@GMAIL.COM)(9910014337)(RESPONDENT)		
18	**W.P.(C)-1564/2017**	**SANCHI INTERNATIONAL V/s THE PRINCIPAL COMMISSIONER OF CUSTOMS ICD, TUGHLAKABAD, NEW DELHI & ORS.**	**PRIYADARSHI MANISH, ARUN KUMAR, RAJESH HADDA**	
		OTHER DETAILS OF ADVOCATES: ARUN KUMAR(ARUNADVOCATE68@GMAIL.COM)(9868161005)(PETITIONER) RAJESH HADDA(RAJESH.HADDA@GMAIL.COM)(9873334206)(PETITIONER)		
19	**SERTA-24/2018**	**ITC LTD V/s COMMISSIONER SERVICE TAX -DELHI**	**RAJAN NARAIN, ADITYA SINGLA**	
		OTHER DETAILS OF ADVOCATES: RAJAN NARAIN(RAJANNARAINADV@GMAIL.COM)(9818719977)(PETITIONER) ADITYA SINGLA(ADITYA_SINGLA@HOTMAIL.COM)(9818601006)(RESPONDENT)		
20	**CUSAA-196/2019 CM APPL. 30929/2019**	**A.T.MAIDEEN V/s COMMISSIONER OF CUSTOMS (PREVENTIVE) NEW CUSTOMS HOUSE, NEW DELHI**	**SHUBHANKAR JHA**	
		OTHER DETAILS OF ADVOCATES: SHUBHANKAR JHA(SHUBHANKAR.JHA@GMAIL.COM)(9999233551)(PETITIONER)		
21	**W.P.(C)-7116/2019**	**M/S DART AIR SERVICES PVT. LTD V/s COMMISSIONER OF CUSTOMS (AIRPORT AND GENERAL)**	**RAKESH CHITKARA, SONU BHATNAGAR, BIRAJA KANTA MAHAPATRA, VIJAY CHANDRA JOSHI**	
		OTHER DETAILS OF ADVOCATES: RAKESH CHITKARA()(8750764300)(PETITIONER) BIRAJA KANTA MAHAPATRA(BIRAJAMAHAPATRA@GMAIL.COM)(9810935526)(PETITIONER) VIJAY CHANDRA JOSHI(ADVOCATEVIJAYJOSHI@GMAIL.COM)(9873677817)(RESPONDENT)		
22	**W.P.(C)-15550/2022 CM APPL. 48343/2022**	**THE BANK OF NOVA SCOTIA V/s PRINCIPAL COMMISSIONER OF CUSTOMS & ORS.**	**UDIT JAIN, SONU BHATNAGAR**	
		OTHER DETAILS OF ADVOCATES: KUMAR VISALAKSH(UDITJAIN@ELP-IN.COM)(9811419024)(PETITIONER) SONU BHATNAGAR(BHATNAGARSONU@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) SONU BHATNAGAR(BHATNAGARSONU@GMAIL.COM)(9810134678)(RESPONDENT)		
23	**W.P.(C)-16913/2022**	**M/S AXOR GOLD TRADING FZE V/s COMMISSIONER OF CUSTOMS**	**RAHUL RAHEJA**	
		OTHER DETAILS OF ADVOCATES: RAHUL RAHEJA(RAHEJASLAWFIRM@GMAIL.COM)(9811216445)(PETITIONER) HARPREET (HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)(9811253531)(RESPONDENT)		
24	**SERTA-2/2023 CM APPL. 61518/2024**	**PRINCIPAL COMMISSIONER CGST AND CENTRAL EXCICSE V/s M/S ORIENTAL INSURANCE COMPANY LTD**	**ANURAG OJHA, YOGENDRA ALDAK, YOGENDRA ALDAK**	
		OTHER DETAILS OF ADVOCATES: ANURAG OJHA(ANURAGDULAW@GMAIL.COM)(8860069704)(PETITIONER) M/S ORIENTAL INSURANCE COMPANY(CSD@ORIENTALINSURANCE.CO.IN)()(RESPONDENT) ANURAG OJHA(ANURAGOJHA0502@GMAIL.COM)(0)(PETITIONER) V LAKSHMI KUMARAN , L BADRI NARYANAN(CHARANYA.1@LAKSHMISRI.COM)(8010333998)(RESPONDENT) YOGENDRA ALDAK(YOGENDRANLIU@GMAIL.COM)(8010333998)(RESPONDENT)		

COURT NO. 04
DIVISION BENCH-VI
HON'BLE MR.JUSTICE NAVIN CHAWLA
HON'BLE MS.JUSTICE SHALINDER KAUR

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NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

rajesh.malhotra@dhc.nic.in

akhil.saxena@dhc.nic.in

All counsels are requested to send their appearance through this form.

https://forms.gle/k1o4ruPqPt5hgFQJ9

This form shall be available on all court hearing days from 10:00 AM to 05:00 PM.
Counsels are requested to fill this form only once.
The first submission shall be treated as final.

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FOR ADMISSION				
1	W.P.(C)-12769/2024 CM APPL. 53189/2024	UNION OF INDIA V/s LT COL MUKUL DEV	AAKANKSHA KAUL	
		OTHER DETAILS OF ADVOCATES: AAKANKSHA KAUL(AAKANKSHAKAUL154@GMAIL.COM, UOIDHC@GMAIL.COM)(9818131566)(PETITIONER) DM JURIS CONSULTANCTS(INFO@DMJURISCONSULTANTS.COM)(0)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
2	FAO (COMM)-180/2024 CM APPL. 53374/2024	M S GUFIC PRIVATE LIMITED & ANR. V/s M S DR. REDDY S LABORATORIES LTD.	ABHISHEK CHANDRA MISHRA	
		OTHER DETAILS OF ADVOCATES: ABHISHEK CHANDRA MISHRA(MAIL@LAWOFFICEOFABHISHEKCHANDRAMISHRA.COM)(9871161549)(PETITIONER) ABISHEK CHANDRA MISHRA(MAIL@LAWOFFICEOFABHISHEKCHANDRAMISHRA.COM)(9871161549)(PETITIONER) S PHILIP(SPHILIP@RNAIP.COM)(0)(RESPONDENT) SOJHA(SOJHA@RNAIP.COM)(0)(RESPONDENT) RNAMA(RNAMAILS@RNAIP.COM)(0)(RESPONDENT)		
3	FAO(OS) (COMM)-32/2023 CM APPL. 7368/2023	KRBL LIMITED V/s VIKRAM ROLLER FLOUR MILLS LIMITED	S K BANSAL	
		OTHER DETAILS OF ADVOCATES: S K BANSAL(LEGAL@UNITEDWORLD.CO.IN)(7417478967)(PETITIONER) MOHAN LAL MANGLA(MOHANLALMANGLA@YAHOO.CO.IN)()(RESPONDENT)		

4	W.P.(C)-4166/2020 CM APPL. 31774/2021	PRAMOD KUMAR KAUSHIK (AGED ABOUT 55 YEARS) V/s UNION OF INDIA THROUGH & ORS.	RAKESH KUMAR SHUKLA	
		OTHER DETAILS OF ADVOCATES: R.K. SHUKLA(GAGANCHAWLA32@GMAIL.COM)(9811607101)(PETITIONER) RAKESH SHUKLA(RKSHUKLARKSHUKLA@GMAIL.COM)(9711373820)(PETITIONER) MANISH MOHAN(MANISHMOHAN.CGSC.460DHC@GMAIL.COM)(9999910115)(RESPONDENT) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) RISHIRMEENA(RISHIRMEENA@GMAIL.COM)(9999910115)(RESPONDENT) R.K. SHUKLA(RKSHUKLARKSHUKLA366@GMAIL.COM)(9811607101)(PETITIONER) MANISH MOHAN(MANISHMOHAN.CGSC460DHC@GMAIL.COM)()(RESPONDENT)		
5	W.P.(C)-5430/2021 CM APPL. 16840/2021	KARAN SINGH V/s UNION OF INDIA & ORS.	ANUJ AGGARWAL, ANUJ AGGARWAL	
		OTHER DETAILS OF ADVOCATES: ANUJ AGGARWAL(ANUJAGGADV@GMAIL.COM)(9891363718)(PETITIONER) MOHD. MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT)		
6	W.P.(C)-5970/2021 WITH W.P.(C) 14846/2021	INSPECTOR GENERAL MAHENDER SINGH V/s UNION OF INDIA AND ORS.	ANKUR CHHIBBER	
		OTHER DETAILS OF ADVOCATES: ANKUR CHHIBBER (ANKURCHHIBBER@GMAIL.COM)(9810082847)(PETITIONER) MOHD MUQEEM (MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT)		
7	W.P.(C)-14846/2021	BHUPAT SINGH CHAUHAN V/s UNION OF INDIA AND ORS.	ANKUR CHHIBBER	
		OTHER DETAILS OF ADVOCATES: ANKUR CHHIBBER(ANKURCHHIBBER@GMAIL.COM)(9810082847)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT)		
8	W.P.(C)-6492/2021	ADESH KUMAR V/s UNION OF INDIA & ORS.	KRISHAN KUMAR SHARMA	
		OTHER DETAILS OF ADVOCATES: KRISHAN SHARMA(KKSHARMAADVOCATE@GMAIL.COM)(9818140429)(PETITIONER) K K SHARMA AND CO.(KKSHARMAADVOCATE@GMAIL.COM)(9818140429)(PETITIONER) MOHAMMAD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT)		
9	W.P.(C)-6915/2021	NEERAJ KUMAR V/s UNION OF INDIA AND ORS.	ANKUR CHHIBBER	
		OTHER DETAILS OF ADVOCATES: ANKUR CHHIBBER(ANKURCHHIBBER@GMAIL.COM)(9810082847)(PETITIONER) ANKURCHHIBBER(ANKURCHHIBBER@GMAIL.COM)(9810082847)(PETITIONER) MOHAMMAD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT)		
10	W.P.(C)-7564/2021 CM APPL. 23679/2021 CM APPL. 31825/2021	SAMUEL KAMALESAN V/s UNION OF INDIA	ABISHEK JEBARAJ, ABISHEK JEBARAJ, RIPUDAMAN SINGH BHARDWAJ	
		OTHER DETAILS OF ADVOCATES: ABISHEK JEBARAJ AND SRISHTI AGNIHOTRI(NUPUR@ISAACANDJACOB.COM)(9096063439)(PETITIONER) ABISHEKJEBARAJ(ABISHEKJ88@GMAIL.COM)(9096063439)(PETITIONER) MOHAMMAD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) RIPU DAMAN BHARDWAJ()(9818030700)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) AUPUR (NUPUR@ISAACANDJACOB.COM)()(RESPONDENT)		
11	W.P.(C)-12391/2022	RAJENDER PRASAD V/s UNION OF INDIA & ORS.	SAAHILA LAMBA	
		OTHER DETAILS OF ADVOCATES: SAAHILA LAMBA(SAAHILALAMBA@GMAIL.COM)(9818153010)(PETITIONER) SAAHILA LAMBA(SAAHILALAMBA@GMAIL.COM)(9818153010)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		

12	W.P.(C)-12966/2022	CHANDRA PAL SINGH V/s UNION OF INDIA & ORS.	MANOJ K SRIVASTWA	
		OTHER DETAILS OF ADVOCATES: MANOJ K. SRIVASTWA(ABHIJEETYAADAV08@GMAIL.COM)(9810807673)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
13	W.P.(C)-14341/2022 CM APPL. 16818/2024	KONARI SATYANARAYANA V/s UNION OF INDIA AND ANR	A SATYANARAYANA RAO	
		OTHER DETAILS OF ADVOCATES: A S RAO()(9891433020)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) A.S. RAO(SONIA.ANUPAM33@GMAIL.COM)(9891433020)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM, UOI@GMAIL.COM)(1123384193)(RESPONDENT)		
14	W.P.(C)-15637/2022 CM APPL. 48687/2022 CM APPL. 62026/2023	MR. SHIV SINGH V/s CENTRAL INDUSTRIAL SECURITY FORCE, THROUGH INSPECTOR GENERAL & ANR.	BABU MALAYIL, NEERAJ	
		OTHER DETAILS OF ADVOCATES: BABU MALAYIL AND DINESH KUMAR(MALAYILB5@GMAIL.COM)(9868256243)(PETITIONER) MR.SHIV SINGH (SHIVSINGHAK8@GMAIL.COM)(9574768864)(PETITIONER) BAHU MALAYIL AND DINESH KUMAR(MALAILB5@GMAIL.COM)(9868256243)(PETITIONER) IGNCR(IGNCR@CISF.GOV.IN)()(RESPONDENT) CENTRAL INDUSTRIAL SECURITY FORCE (IGNCR@CISF.GOV.IN)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) CENTRAL INDUSTRIAL SECURITY FORECE (IGNCR@CISF.GOV.IN)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) NEERAJ(NEERAJINDIA@HOTMAIL.COM)(9811075937)(PETITIONER) RUDRA(ATTORNEY.RUDRA@GMAIL.COM)()(RESPONDENT) MALAYIL BABU(MALAYILB5@GMAIL.COM)()(RESPONDENT)		
15	W.P.(C)-714/2023	CHAMAN SINGH V/s UNION OF INDIA AND ORS	ANKUR CHHIBBER	
		OTHER DETAILS OF ADVOCATES: ANKUR CHHIBBER (ANKURCHHIBER@GMAIL.COM)(9870082847)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT)		
16	W.P.(C)-11123/2023 CM APPL. 43178/2023	VED PRAKASH V/s UNION OF INDIA & ORS.	SUMIT TETERWAL	
		OTHER DETAILS OF ADVOCATES: SUMIT TETERWAL AND RAJKUMAR MAURYA(SUMIT.TETERWAL@GMAIL.COM)(9636661144)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) INSPECTOR GENERAL (CR.SSBDEL@NIC.IN)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT)		
17	W.P.(C)-11668/2023	INDIAN EX BORDERMEN MOVEMENT AND OTHERS V/s UNION OF INDIA AND OTHERS	RICHA OJHA	
		OTHER DETAILS OF ADVOCATES: RICHA OJHA(OJHAARICHAA@GMAIL.COM)(8826789442)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT)		
18	W.P.(C)-12382/2023 CM APPL. 48862/2023	MR. ANOOP KUMAR SINGH V/s UNION OF INDIA & ORS.	RAVI KRISHAN CHANDNA	
		OTHER DETAILS OF ADVOCATES: RAVI KRISHAN CHANDNA(RAVIKRISHANCHANDNA@GMAIL.COM)(9711752002)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT)		
19	W.P.(C)-13404/2023	EX CH EA (R) ARUN DHAMA V/s UNION OF INDIA AND ORS.	RAMNIWAS	
		OTHER DETAILS OF ADVOCATES: VED PRAKASH(SHAHIL48401@GMAIL.COM)(7015481687)(PETITIONER)		

		UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
20	W.P.(C)-133/2024	COL J S RATHORE V/s UNION OF INDIA THROUGH & ORS.	SUDHANSHU SHEKHAR PANDEY, ADITYA VIKRAM SINGH	
		OTHER DETAILS OF ADVOCATES: S S PANDEY AND ASSOCIATES()(9968319917)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) ADITYA VIKRAM SINGH(AVSRATHORE@GMAIL.COM)(9668838077)(PETITIONER)		
21	W.P.(C)-10633/2024	DR ANIRUDDHA NARAYAN MALPANI V/s THE UNION OF INDIA & ANR.	MOHINI PRIYA	
		OTHER DETAILS OF ADVOCATES: MOHINI PRIYA(PRIYA.MOHINI@GMAIL.COM)(9818155965)(PETITIONER) UNION OF INDIA (UOIDHC@GMAIL.COM, NITIZMURDIA@INDIRAIVF.COM)(0)(RESPONDENT)		
22	W.P.(C)-14456/2024 CM APPL. 60603/2024	LT. COL. SAMIR KUMAR SINGH V/s UNION OF INDIA & ORS.	ANKUR MALIK	
		OTHER DETAILS OF ADVOCATES: ANKUR MALIK(ADVANKURMALIK01@GMAIL.COM)(9560219810)(PETITIONER) UNION OF INDIA, PCDAOSECTT PUNE(UOIDHC@GMAIL.COM, PCDAOSECTTPUNE.DAD@HUB.NIC.IN)(1123384193)(RESPONDENT)		
FOR FINAL HEARING				
23	W.P.(C)-5808/2017	SHRI RAKESH RAMAN V/s UNION OF INDIA & ORS	TINU BAJWA, VIKAS MAHAJAN, NIDHI RAMAN, ANKUR CHHIBBER	
		OTHER DETAILS OF ADVOCATES:		
24	W.P.(C)-4672/2021	EX-CPL MITHILESH KUMAR V/s UNION OF INDIA AND ORS	DURGESH KUMAR SHARMA	
		OTHER DETAILS OF ADVOCATES: DURGESH KUMAR SHARMA(SAIODHAN1978@GMAIL.COM)(9896475614)(PETITIONER) MOHAMMAD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT)		
25	W.P.(C)-15944/2022	VINOD LAXMINARAYAN THAKUR V/s UNION OF INDIA AND ORS	ANSHUMAN MEHROTRA	
		OTHER DETAILS OF ADVOCATES: ANSHUMAN MEHROTRA(ADVANSHUMANMEHROTRA@GMAIL.COM)(9582597616)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
PART-HEARD MATTERS				
26	W.P.(C)-7381/2024	MAJ GEN H DHARMARAJAN, PVSM AVSM, SM VSM (RETD.) V/s UNION OF INDIA & ORS.	SUDHANSHU SHEKHAR PANDEY, DHRUV DWIVEDI	
		OTHER DETAILS OF ADVOCATES: S S PANDEY(SSPANDEYASSOCIATES@GMAIL.COM)(9968319917)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) DHRUV DWIVEDI(DHRUV.DWIVEDI@GMAIL.COM)(9999653945)(PETITIONER)		
PART-HEARD MATTERS(CONNECTED)				
27	CRL.A.-184/2022 WITH CRL.A. 223/2022 CRL.A. 233/2022 CRL.A. 271/2022 CRL.A. 296/2022 CRL.A. 600/2022 CRL.A. 677/2022 CRL.A. 1149/2024	SHARJEEL IMAM V/s THE STATE OF NCT OF DELHI	AHMAD IBRAHIM	Listing Remarks: AT 03:00 PM
		OTHER DETAILS OF ADVOCATES: TALIB MUSTAF(TALIB.HULU17@GMAIL.COM)(7747995781)(PETITIONER) AHMAD IBRAHIM(AHMADIBRAHIMLAW@GMAIL.COM)(7747995781)(PETITIONER) TALIB MUSTAFA(TALIB.HNLU17@GMAIL.COM)()(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) TALIB HULU(TAMLAW.KIARTIK)()(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CRIME AND RAILWAY-59/2020) CRL.REV.P. 379/2020 FILED BY TASLEEM AHMED & ORS. (D. OF HEARING : 2025-04-29) BAIL APPLN. 3764/2020 FILED BY ASIF IQBAL

		KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)	TANHA (DISPOSED ON : 2020-12-03) CRL.M.C. 2119/2020 FILED BY STATE (DISPOSED ON : 2021-03-23) BAIL APPLN. 2725/2020 FILED BY FAIZAN KHAN (DISPOSED ON : 2020-10-23) CRL.A. 328/2020 FILED BY KHALID (DISPOSED ON : 2020-06-24) W.P.(CRL) 725/2020 FILED BY MOHAMMED DANISH & ORS (DISPOSED ON : 2020-03-13) W.P.(CRL) 948/2020 FILED BY DEVANGANA KALITA (DISPOSED ON : 2020-07-03) BAIL APPLN. 2150/2020 FILED BY NATASHA NARWAL (DISPOSED ON : 2020-09-01) BAIL APPLN. 2690/2020 FILED BY ASIF IQBAL TANHA (DISPOSED ON : 2020-09-16) CRL.M.C. 1704/2020 FILED BY SHADAB AHMAD (DISPOSED ON : 2020-08-25) W.P.(CRL) 1292/2020 FILED BY ASIF IQBAL TANHA (THROUGH PAIROKAR) (D. OF HEARING : 2025-02-28) W.P.(CRL) 1347/2020 FILED BY SHIFA- UR REHMAN (DISPOSED ON : 2021-05-07) CRL.M.C. 1697/2020 FILED BY KHALID (DISPOSED ON : 2020-09-01) W.P.(CRL) 363/2021 FILED BY GULFISHA FATIMA (DISPOSED ON : 2021-05-03) CRL.A. 82/2021 FILED BY NATASHA NARWAL (DISPOSED ON : 2021-06-15) CRL.A. 39/2021 FILED BY ASIF IQBAL TANHA (DISPOSED ON : 2021-06-15) CRL.A. 90/2021 FILED BY DEVANGANA KALITA (DISPOSED ON : 2021-06-15) W.P.(CRL) 991/2021 FILED BY GULFISHA FATIMA (DISPOSED ON : 2021-07-09) W.P.(CRL) 1314/2021 FILED BY TAHIR HUSSAIN (DISPOSED ON : 2023-03-21) W.P.(CRL) 2233/2021 FILED BY SALEEM MALIK ALIAS MUNNA (DISPOSED ON : 2021-10-31) CRL.A. 211/2022 FILED BY GULFISHA FATIMA (D. OF HEARING : 2025-03-04) CRL.A. 233/2022 FILED BY MOHD SALEEM KHAN (D. OF HEARING : 2025-03-04) CRL.A. 223/2022 FILED BY MEERAN HAIDER (DISPOSED ON : 2024-09-06) CRL.A. 210/2022 FILED BY ABDUL KHALID SAIFI @KHALID SAIFI (D. OF HEARING : 2025-03-04) CRL.A. 296/2022 FILED BY STATE (D. OF HEARING : 2025-04-17) CRL.A. 173/2022 FILED BY UMAR KHALID (DISPOSED ON : 2022-10-18) CRL.A. 271/2022 FILED BY SHIFA UR REHMAN (D. OF HEARING : 2025-03-04) CRL.A. 600/2022 FILED BY SHADAB AHMED (D. OF HEARING : 2025-04-08) CRL.A. 552/2022 FILED BY SALIM MALIK @ MUNNA (DISPOSED ON : 2024-04-22) CRL.A. 677/2022 FILED BY ATHAR KHAN (D. OF HEARING : 2025-03-04) W.P.(CRL) 3372/2023 FILED BY DEVANGANA KALITA (D. OF HEARING : 2025-04-23) W.P.(CRL) 3373/2023 FILED BY DEVANGANA KALITA (D. OF HEARING : 2025-04-23) CRL.A. 115/2024 FILED BY THE STATE (NCT OF DELHI) (DISPOSED ON : 2024-02-07) CRL.A. 631/2024 FILED BY UMAR KHALID (D. OF HEARING : 2025-03-04) CRL.A. 997/2024 FILED BY MOHD SALEEM

				KHAN (DISPOSED ON : 2024-10-25) CRL.A. 1149/2024 FILED BY MEERAN HAIDER (THROUGH PAIROKAR) (D. OF HEARING : 2025-03-04) CRL.A. 1184/2024 FILED BY SALIM MALIK (DISPOSED ON : 2024-12-20) CRL.A. 1207/2024 FILED BY TASLEEM AHMED (D. OF HEARING : 2025-03-20) P.S.-FIR NO. :(CRIME AND RAILWAY-59/2020)
28	CRL.A.-233/2022 CRL.M.(BAIL) 620/2022 CRL.M.A. 29808/2023	MOHD SALEEM KHAN V/s STATE (GOVT. OF NCT OF DELHI)	MUJEEB UR REHMAN, GAUTAM KHAZANCHI, GAUTAM KHAZANCHI	Listing Remarks: AT 03:00 PM
		OTHER DETAILS OF ADVOCATES: MUJEEB UR REHMAN(LAWYERSINACTION@GMAIL.COM)(8826257565)(PETITIONER) STATE (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) GAUTAM KHAZANCHI(GAUTAMKHAZANCHI@GMAIL.COM)(9891201050)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CRIME AND RAILWAY-59/2020) CRL.REV.P. 379/2020 FILED BY TASLEEM AHMED & ORS. (D. OF HEARING : 2025-04-29) BAIL APPLN. 3764/2020 FILED BY ASIF IQBAL TANHA (DISPOSED ON : 2020-12-03) CRL.M.C. 2119/2020 FILED BY STATE (DISPOSED ON : 2021-03-23) BAIL APPLN. 2725/2020 FILED BY FAIZAN KHAN (DISPOSED ON : 2020-10-23) CRL.A. 328/2020 FILED BY KHALID (DISPOSED ON : 2020-06-24) W.P.(CRL) 725/2020 FILED BY MOHAMMED DANISH & ORS (DISPOSED ON : 2020-03-13) W.P.(CRL) 948/2020 FILED BY DEVANGANA KALITA (DISPOSED ON : 2020-07-03) BAIL APPLN. 2150/2020 FILED BY NATASHA NARWAL (DISPOSED ON : 2020-09-01) BAIL APPLN. 2690/2020 FILED BY ASIF IQBAL TANHA (DISPOSED ON : 2020-09-16) CRL.M.C. 1704/2020 FILED BY SHADAB AHMAD (DISPOSED ON : 2020-08-25) W.P.(CRL) 1292/2020 FILED BY ASIF IQBAL TANHA (THROUGH PAIROKAR) (D. OF HEARING : 2025-02-28) W.P.(CRL) 1347/2020 FILED BY SHIFA- UR REHMAN (DISPOSED ON : 2021-05-07) CRL.M.C. 1697/2020 FILED BY KHALID (DISPOSED ON : 2020-09-01) W.P.(CRL) 363/2021 FILED BY GULFISHA FATIMA (DISPOSED ON : 2021-05-03) CRL.A. 82/2021 FILED BY NATASHA NARWAL (DISPOSED ON : 2021-06-15) CRL.A. 39/2021 FILED BY ASIF IQBAL TANHA (DISPOSED ON : 2021-06-15) CRL.A. 90/2021 FILED BY DEVANGANA KALITA (DISPOSED ON : 2021-06-15) W.P.(CRL) 991/2021 FILED BY GULFISHA FATIMA (DISPOSED ON : 2021-07-09) W.P.(CRL) 1314/2021 FILED BY TAHIR HUSSAIN (DISPOSED ON : 2023-03-21) W.P.(CRL) 2233/2021 FILED BY SALEEM MALIK ALIAS MUNNA (DISPOSED ON : 2021-10-31) CRL.A. 211/2022 FILED BY GULFISHA FATIMA (D. OF HEARING : 2025-03-04) CRL.A. 223/2022 FILED BY MEERAN HAIDER (DISPOSED ON : 2024-09-06) CRL.A. 184/2022 FILED BY SHARJEEL IMAM (D. OF HEARING : 2025-03-04) CRL.A. 210/2022 FILED BY ABDUL KHALID SAIFI @KHALID SAIFI (D. OF HEARING : 2025-03-04) CRL.A. 296/2022 FILED BY STATE (D. OF

				HEARING : 2025-04-17) CRL.A. 173/2022 FILED BY UMAR KHALID (DISPOSED ON : 2022-10-18) CRL.A. 271/2022 FILED BY SHIFA UR REHMAN (D. OF HEARING : 2025-03-04) CRL.A. 600/2022 FILED BY SHADAB AHMED (D. OF HEARING : 2025-04-08) CRL.A. 552/2022 FILED BY SALIM MALIK @ MUNNA (DISPOSED ON : 2024-04-22) CRL.A. 677/2022 FILED BY ATHAR KHAN (D. OF HEARING : 2025-03-04) W.P.(CRL) 3372/2023 FILED BY DEVANGANA KALITA (D. OF HEARING : 2025-04-23) W.P.(CRL) 3373/2023 FILED BY DEVANGANA KALITA (D. OF HEARING : 2025-04-23) CRL.A. 115/2024 FILED BY THE STATE (NCT OF DELHI) (DISPOSED ON : 2024-02-07) CRL.A. 631/2024 FILED BY UMAR KHALID (D. OF HEARING : 2025-03-04) CRL.A. 997/2024 FILED BY MOHD SALEEM KHAN (DISPOSED ON : 2024-10-25) CRL.A. 1149/2024 FILED BY MEERAN HAIDER (THROUGH PAIROKAR) (D. OF HEARING : 2025-03-04) CRL.A. 1184/2024 FILED BY SALIM MALIK (DISPOSED ON : 2024-12-20) CRL.A. 1207/2024 FILED BY TASLEEM AHMED (D. OF HEARING : 2025-03-20) P.S.-FIR NO. :(CRIME AND RAILWAY-59/2020)
29	CRL.A.-271/2022 WITH CRL.A. 522/2022	SHIFA UR REHMAN V/s STATE OF NATIONAL CAPITAL TERRITORY PS CRIME BRANCH BEING INVESTIGATED BY SPECIAL CELL	PRAKASH PRIYADARSHI, BILAL ANWAR KHAN	Listing Remarks: AT 03:00 PM
		OTHER DETAILS OF ADVOCATES: PRAKASH PANDEY(PRAKASHPANDEY19@GMAIL.COM)()(PETITIONER) S.N.QURESHI(ADV.SAQUIBQURESHI@GMAIL.COM)(9717061985)(PETITIONER) S.N.QURESHI(SAQUIBQURESHI@GMAIL.COM)(9717061985)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) BILAL ANWAR KHAN(CHAMBERS.BILAL@GMAIL.COM)(9811003756)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CRIME AND RAILWAY-59/2020) CRL.REV.P. 379/2020 FILED BY TASLEEM AHMED & ORS. (D. OF HEARING : 2025-04-29) BAIL APPLN. 3764/2020 FILED BY ASIF IQBAL TANHA (DISPOSED ON : 2020-12-03) CRL.M.C. 2119/2020 FILED BY STATE (DISPOSED ON : 2021-03-23) BAIL APPLN. 2725/2020 FILED BY FAIZAN KHAN (DISPOSED ON : 2020-10-23) CRL.A. 328/2020 FILED BY KHALID (DISPOSED ON : 2020-06-24) W.P.(CRL) 725/2020 FILED BY MOHAMMED DANISH & ORS (DISPOSED ON : 2020-03-13) W.P.(CRL) 948/2020 FILED BY DEVANGANA KALITA (DISPOSED ON : 2020-07-03) BAIL APPLN. 2150/2020 FILED BY NATASHA NARWAL (DISPOSED ON : 2020-09-01) BAIL APPLN. 2690/2020 FILED BY ASIF IQBAL TANHA (DISPOSED ON : 2020-09-16) CRL.M.C. 1704/2020 FILED BY SHADAB AHMAD (DISPOSED ON : 2020-08-25) W.P.(CRL) 1292/2020 FILED BY ASIF IQBAL TANHA (THROUGH PAIROKAR) (D. OF HEARING : 2025-02-28) W.P.(CRL) 1347/2020 FILED BY SHIFA- UR REHMAN (DISPOSED ON : 2021-05-07) CRL.M.C. 1697/2020 FILED BY KHALID (DISPOSED ON : 2020-09-01) W.P.(CRL) 363/2021 FILED BY GULFISHA FATIMA (DISPOSED ON : 2021-05-03) CRL.A. 82/2021 FILED BY NATASHA NARWAL

				(DISPOSED ON : 2021-06-15) CRL.A. 39/2021 FILED BY ASIF IQBAL TANHA (DISPOSED ON : 2021-06-15) CRL.A. 90/2021 FILED BY DEVANGANA KALITA (DISPOSED ON : 2021-06-15) W.P.(CRL) 991/2021 FILED BY GULFISHA FATIMA (DISPOSED ON : 2021-07-09) W.P.(CRL) 1314/2021 FILED BY TAHIR HUSSAIN (DISPOSED ON : 2023-03-21) W.P.(CRL) 2233/2021 FILED BY SALEEM MALIK ALIAS MUNNA (DISPOSED ON : 2021-10-31) CRL.A. 211/2022 FILED BY GULFISHA FATIMA (D. OF HEARING : 2025-03-04) CRL.A. 233/2022 FILED BY MOHD SALEEM KHAN (D. OF HEARING : 2025-03-04) CRL.A. 223/2022 FILED BY MEERAN HAIDER (DISPOSED ON : 2024-09-06) CRL.A. 184/2022 FILED BY SHARJEEL IMAM (D. OF HEARING : 2025-03-04) CRL.A. 210/2022 FILED BY ABDUL KHALID SAIFI @KHALID SAIFI (D. OF HEARING : 2025-03-04) CRL.A. 296/2022 FILED BY STATE (D. OF HEARING : 2025-04-17) CRL.A. 173/2022 FILED BY UMAR KHALID (DISPOSED ON : 2022-10-18) CRL.A. 600/2022 FILED BY SHADAB AHMED (D. OF HEARING : 2025-04-08) CRL.A. 552/2022 FILED BY SALIM MALIK @ MUNNA (DISPOSED ON : 2024-04-22) CRL.A. 677/2022 FILED BY ATHAR KHAN (D. OF HEARING : 2025-03-04) W.P.(CRL) 3372/2023 FILED BY DEVANGANA KALITA (D. OF HEARING : 2025-04-23) W.P.(CRL) 3373/2023 FILED BY DEVANGANA KALITA (D. OF HEARING : 2025-04-23) CRL.A. 115/2024 FILED BY THE STATE (NCT OF DELHI) (DISPOSED ON : 2024-02-07) CRL.A. 631/2024 FILED BY UMAR KHALID (D. OF HEARING : 2025-03-04) CRL.A. 997/2024 FILED BY MOHD SALEEM KHAN (DISPOSED ON : 2024-10-25) CRL.A. 1149/2024 FILED BY MEERAN HAIDER (THROUGH PAIROKAR) (D. OF HEARING : 2025-03-04) CRL.A. 1184/2024 FILED BY SALIM MALIK (DISPOSED ON : 2024-12-20) CRL.A. 1207/2024 FILED BY TASLEEM AHMED (D. OF HEARING : 2025-03-20) P.S.-FIR NO. :(CRIME AND RAILWAY-59/2020)
30	CRL.A.-677/2022 WITH CRL.A. 631/2024	ATHAR KHAN V/s STATE OF NCT OF DELHI	ARJUN DEWAN	Listing Remarks: AT 03:00 PM
		OTHER DETAILS OF ADVOCATES: ARJUN DEWAN (ARJUN.DEWAN85@GMAIL.COM)(9810700027)(PETITIONER) VARISHA SHARMA(VARISHASHARMA15@GMAIL.COM)()(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CRIME AND RAILWAY-59/2020) CRL.REV.P. 379/2020 FILED BY TASLEEM AHMED & ORS. (D. OF HEARING : 2025-04-29) BAIL APPLN. 3764/2020 FILED BY ASIF IQBAL TANHA (DISPOSED ON : 2020-12-03) CRL.M.C. 2119/2020 FILED BY STATE (DISPOSED ON : 2021-03-23) BAIL APPLN. 2725/2020 FILED BY FAIZAN KHAN (DISPOSED ON : 2020-10-23) CRL.A. 328/2020 FILED BY KHALID (DISPOSED ON : 2020-06-24)

			W.P.(CRL) 725/2020 FILED BY MOHAMMED DANISH & ORS (DISPOSED ON : 2020-03-13) **W.P.(CRL) 948/2020 FILED BY DEVANGANA KALITA (DISPOSED ON : 2020-07-03)** **BAIL APPLN. 2150/2020 FILED BY NATASHA NARWAL (DISPOSED ON : 2020-09-01)** **BAIL APPLN. 2690/2020 FILED BY ASIF IQBAL TANHA (DISPOSED ON : 2020-09-16)** **CRL.M.C. 1704/2020 FILED BY SHADAB AHMAD (DISPOSED ON : 2020-08-25)** **W.P.(CRL) 1292/2020 FILED BY ASIF IQBAL TANHA (THROUGH PAIROKAR) (D. OF HEARING : 2025-02-28)** **W.P.(CRL) 1347/2020 FILED BY SHIFA- UR REHMAN (DISPOSED ON : 2021-05-07)** **CRL.M.C. 1697/2020 FILED BY KHALID (DISPOSED ON : 2020-09-01)** **W.P.(CRL) 363/2021 FILED BY GULFISHA FATIMA (DISPOSED ON : 2021-05-03)** **CRL.A. 82/2021 FILED BY NATASHA NARWAL (DISPOSED ON : 2021-06-15)** **CRL.A. 39/2021 FILED BY ASIF IQBAL TANHA (DISPOSED ON : 2021-06-15)** **CRL.A. 90/2021 FILED BY DEVANGANA KALITA (DISPOSED ON : 2021-06-15)** **W.P.(CRL) 991/2021 FILED BY GULFISHA FATIMA (DISPOSED ON : 2021-07-09)** **W.P.(CRL) 1314/2021 FILED BY TAHIR HUSSAIN (DISPOSED ON : 2023-03-21)** **W.P.(CRL) 2233/2021 FILED BY SALEEM MALIK ALIAS MUNNA (DISPOSED ON : 2021-10-31)** **CRL.A. 211/2022 FILED BY GULFISHA FATIMA (D. OF HEARING : 2025-03-04)** **CRL.A. 233/2022 FILED BY MOHD SALEEM KHAN (D. OF HEARING : 2025-03-04)** **CRL.A. 223/2022 FILED BY MEERAN HAIDER (DISPOSED ON : 2024-09-06)** **CRL.A. 184/2022 FILED BY SHARJEEL IMAM (D. OF HEARING : 2025-03-04)** **CRL.A. 210/2022 FILED BY ABDUL KHALID SAIFI @KHALID SAIFI (D. OF HEARING : 2025-03-04)** **CRL.A. 296/2022 FILED BY STATE (D. OF HEARING : 2025-04-17)** **CRL.A. 173/2022 FILED BY UMAR KHALID (DISPOSED ON : 2022-10-18)** **CRL.A. 271/2022 FILED BY SHIFA UR REHMAN (D. OF HEARING : 2025-03-04)** **CRL.A. 600/2022 FILED BY SHADAB AHMED (D. OF HEARING : 2025-04-08)** **CRL.A. 552/2022 FILED BY SALIM MALIK @ MUNNA (DISPOSED ON : 2024-04-22)** **W.P.(CRL) 3372/2023 FILED BY DEVANGANA KALITA (D. OF HEARING : 2025-04-23)** **W.P.(CRL) 3373/2023 FILED BY DEVANGANA KALITA (D. OF HEARING : 2025-04-23)** **CRL.A. 115/2024 FILED BY THE STATE (NCT OF DELHI) (DISPOSED ON : 2024-02-07)** **CRL.A. 631/2024 FILED BY UMAR KHALID (D. OF HEARING : 2025-03-04)** **CRL.A. 997/2024 FILED BY MOHD SALEEM KHAN (DISPOSED ON : 2024-10-25)** **CRL.A. 1149/2024 FILED BY MEERAN HAIDER (THROUGH PAIROKAR) (D. OF HEARING : 2025-03-04)** **CRL.A. 1184/2024 FILED BY SALIM MALIK (DISPOSED ON : 2024-12-20)** **CRL.A. 1207/2024 FILED BY TASLEEM AHMED**

				(D. OF HEARING : 2025-03-20) **P.S.-FIR NO. :(CRIME AND RAILWAY-59/2020)**
31	**CRL.A.-1149/2024**	**MEERAN HAIDER (THROUGH PAIROKAR)** **V/s STATE GOVT. OF NCT OF DELHI**	**FARAZ MAQBOOL**	**Listing Remarks:** **AT 03:00 PM**
		OTHER DETAILS OF ADVOCATES: **FARAZ MAQBOOL(MAQBOOLFARAZ@GMAIL.COM)(9811752710)(PETITIONER)** **KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)**		**OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CRIME AND RAILWAY-59/2020)** **CRL.REV.P. 379/2020 FILED BY TASLEEM AHMED & ORS. (D. OF HEARING : 2025-04-29)** **BAIL APPLN. 3764/2020 FILED BY ASIF IQBAL TANHA (DISPOSED ON : 2020-12-03)** **CRL.M.C. 2119/2020 FILED BY STATE (DISPOSED ON : 2021-03-23)** **BAIL APPLN. 2725/2020 FILED BY FAIZAN KHAN (DISPOSED ON : 2020-10-23)** **CRL.A. 328/2020 FILED BY KHALID (DISPOSED ON : 2020-06-24)** **W.P.(CRL) 725/2020 FILED BY MOHAMMED DANISH & ORS (DISPOSED ON : 2020-03-13)** **W.P.(CRL) 948/2020 FILED BY DEVANGANA KALITA (DISPOSED ON : 2020-07-03)** **BAIL APPLN. 2150/2020 FILED BY NATASHA NARWAL (DISPOSED ON : 2020-09-01)** **BAIL APPLN. 2690/2020 FILED BY ASIF IQBAL TANHA (DISPOSED ON : 2020-09-16)** **CRL.M.C. 1704/2020 FILED BY SHADAB AHMAD (DISPOSED ON : 2020-08-25)** **W.P.(CRL) 1292/2020 FILED BY ASIF IQBAL TANHA (THROUGH PAIROKAR) (D. OF HEARING : 2025-02-28)** **W.P.(CRL) 1347/2020 FILED BY SHIFA- UR REHMAN (DISPOSED ON : 2021-05-07)** **CRL.M.C. 1697/2020 FILED BY KHALID (DISPOSED ON : 2020-09-01)** **W.P.(CRL) 363/2021 FILED BY GULFISHA FATIMA (DISPOSED ON : 2021-05-03)** **CRL.A. 82/2021 FILED BY NATASHA NARWAL (DISPOSED ON : 2021-06-15)** **CRL.A. 39/2021 FILED BY ASIF IQBAL TANHA (DISPOSED ON : 2021-06-15)** **CRL.A. 90/2021 FILED BY DEVANGANA KALITA (DISPOSED ON : 2021-06-15)** **W.P.(CRL) 991/2021 FILED BY GULFISHA FATIMA (DISPOSED ON : 2021-07-09)** **W.P.(CRL) 1314/2021 FILED BY TAHIR HUSSAIN (DISPOSED ON : 2023-03-21)** **W.P.(CRL) 2233/2021 FILED BY SALEEM MALIK ALIAS MUNNA (DISPOSED ON : 2021-10-31)** **CRL.A. 211/2022 FILED BY GULFISHA FATIMA (D. OF HEARING : 2025-03-04)** **CRL.A. 233/2022 FILED BY MOHD SALEEM KHAN (D. OF HEARING : 2025-03-04)** **CRL.A. 223/2022 FILED BY MEERAN HAIDER (DISPOSED ON : 2024-09-06)** **CRL.A. 184/2022 FILED BY SHARJEEL IMAM (D. OF HEARING : 2025-03-04)** **CRL.A. 210/2022 FILED BY ABDUL KHALID SAIFI @KHALID SAIFI (D. OF HEARING : 2025-03-04)** **CRL.A. 296/2022 FILED BY STATE (D. OF HEARING : 2025-04-17)** **CRL.A. 173/2022 FILED BY UMAR KHALID (DISPOSED ON : 2022-10-18)** **CRL.A. 271/2022 FILED BY SHIFA UR REHMAN (D. OF HEARING : 2025-03-04)**

				CRL.A. 600/2022 FILED BY SHADAB AHMED (D. OF HEARING : 2025-04-08) **CRL.A. 552/2022 FILED BY SALIM MALIK @ MUNNA (DISPOSED ON : 2024-04-22)** **CRL.A. 677/2022 FILED BY ATHAR KHAN (D. OF HEARING : 2025-03-04)** **W.P.(CRL) 3372/2023 FILED BY DEVANGANA KALITA (D. OF HEARING : 2025-04-23)** **W.P.(CRL) 3373/2023 FILED BY DEVANGANA KALITA (D. OF HEARING : 2025-04-23)** **CRL.A. 115/2024 FILED BY THE STATE (NCT OF DELHI) (DISPOSED ON : 2024-02-07)** **CRL.A. 631/2024 FILED BY UMAR KHALID (D. OF HEARING : 2025-03-04)** **CRL.A. 997/2024 FILED BY MOHD SALEEM KHAN (DISPOSED ON : 2024-10-25)** **CRL.A. 1184/2024 FILED BY SALIM MALIK (DISPOSED ON : 2024-12-20)** **CRL.A. 1207/2024 FILED BY TASLEEM AHMED (D. OF HEARING : 2025-03-20)** **P.S.-FIR NO. :(CRIME AND RAILWAY-59/2020)**
32	**CRL.A.-210/2022** **CRL.M.A. 12338/2023** **CRL.M.A. 13472/2023** **WITH CRL.A. 184/2022** **CRL.A. 296/2022** **CRL.A. 600/2022** **CRL.A. 677/2022** **CRL.A. 211/2022** **CRL.A. 233/2022** **CRL.A. 271/2022**	**ABDUL KHALID SAIFI @KHALID SAIFI** **V/s STATE**	**PRAAVITA KASHYAP, DHRUV PANDE, CHINMAY KANOJIA**	**Listing Remarks:** **AT 03:00 PM**
		OTHER DETAILS OF ADVOCATES: **RAJAT KUMAR(RAJATK05@GMAIL.COM)(9868869900)(PETITIONER)** **PRAAVITA(PRAAVITA@GMAIL.COM)(9868869900)(PETITIONER)** **KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)** **RAJAT NAIR(OFFICE.RAJATNAIR@GMAIL.COM)()(PETITIONER)** **RAJAT(RAJAT05@GMAIL.COM)()(RESPONDENT)** **KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)** **RAJAT KUMAR (RAJATK05@GMAIL.COM)()(PETITIONER)** **KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)**		**OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CRIME AND RAILWAY-59/2020)** **CRL.REV.P. 379/2020 FILED BY TASLEEM AHMED & ORS. (D. OF HEARING : 2025-04-29)** **BAIL APPLN. 3764/2020 FILED BY ASIF IQBAL TANHA (DISPOSED ON : 2020-12-03)** **CRL.M.C. 2119/2020 FILED BY STATE (DISPOSED ON : 2021-03-23)** **BAIL APPLN. 2725/2020 FILED BY FAIZAN KHAN (DISPOSED ON : 2020-10-23)** **CRL.A. 328/2020 FILED BY KHALID (DISPOSED ON : 2020-06-24)** **W.P.(CRL) 725/2020 FILED BY MOHAMMED DANISH & ORS (DISPOSED ON : 2020-03-13)** **W.P.(CRL) 948/2020 FILED BY DEVANGANA KALITA (DISPOSED ON : 2020-07-03)** **BAIL APPLN. 2150/2020 FILED BY NATASHA NARWAL (DISPOSED ON : 2020-09-01)** **BAIL APPLN. 2690/2020 FILED BY ASIF IQBAL TANHA (DISPOSED ON : 2020-09-16)** **CRL.M.C. 1704/2020 FILED BY SHADAB AHMAD (DISPOSED ON : 2020-08-25)** **W.P.(CRL) 1292/2020 FILED BY ASIF IQBAL TANHA (THROUGH PAIROKAR) (D. OF HEARING : 2025-02-28)** **W.P.(CRL) 1347/2020 FILED BY SHIFA- UR REHMAN (DISPOSED ON : 2021-05-07)** **CRL.M.C. 1697/2020 FILED BY KHALID (DISPOSED ON : 2020-09-01)** **W.P.(CRL) 363/2021 FILED BY GULFISHA FATIMA (DISPOSED ON : 2021-05-03)** **CRL.A. 82/2021 FILED BY NATASHA NARWAL (DISPOSED ON : 2021-06-15)** **CRL.A. 39/2021 FILED BY ASIF IQBAL TANHA (DISPOSED ON : 2021-06-15)**

				CRL.A. 90/2021 FILED BY DEVANGANA KALITA (DISPOSED ON : 2021-06-15) **W.P.(CRL) 991/2021 FILED BY GULFISHA FATIMA (DISPOSED ON : 2021-07-09)** **W.P.(CRL) 1314/2021 FILED BY TAHIR HUSSAIN (DISPOSED ON : 2023-03-21)** **W.P.(CRL) 2233/2021 FILED BY SALEEM MALIK ALIAS MUNNA (DISPOSED ON : 2021-10-31)** **CRL.A. 211/2022 FILED BY GULFISHA FATIMA (D. OF HEARING : 2025-03-04)** **CRL.A. 233/2022 FILED BY MOHD SALEEM KHAN (D. OF HEARING : 2025-03-04)** **CRL.A. 223/2022 FILED BY MEERAN HAIDER (DISPOSED ON : 2024-09-06)** **CRL.A. 184/2022 FILED BY SHARJEEL IMAM (D. OF HEARING : 2025-03-04)** **CRL.A. 296/2022 FILED BY STATE (D. OF HEARING : 2025-04-17)** **CRL.A. 173/2022 FILED BY UMAR KHALID (DISPOSED ON : 2022-10-18)** **CRL.A. 271/2022 FILED BY SHIFA UR REHMAN (D. OF HEARING : 2025-03-04)** **CRL.A. 600/2022 FILED BY SHADAB AHMED (D. OF HEARING : 2025-04-08)** **CRL.A. 552/2022 FILED BY SALIM MALIK @ MUNNA (DISPOSED ON : 2024-04-22)** **CRL.A. 677/2022 FILED BY ATHAR KHAN (D. OF HEARING : 2025-03-04)** **W.P.(CRL) 3372/2023 FILED BY DEVANGANA KALITA (D. OF HEARING : 2025-04-23)** **W.P.(CRL) 3373/2023 FILED BY DEVANGANA KALITA (D. OF HEARING : 2025-04-23)** **CRL.A. 115/2024 FILED BY THE STATE (NCT OF DELHI) (DISPOSED ON : 2024-02-07)** **CRL.A. 631/2024 FILED BY UMAR KHALID (D. OF HEARING : 2025-03-04)** **CRL.A. 997/2024 FILED BY MOHD SALEEM KHAN (DISPOSED ON : 2024-10-25)** **CRL.A. 1149/2024 FILED BY MEERAN HAIDER (THROUGH PAIROKAR) (D. OF HEARING : 2025-03-04)** **CRL.A. 1184/2024 FILED BY SALIM MALIK (DISPOSED ON : 2024-12-20)** **CRL.A. 1207/2024 FILED BY TASLEEM AHMED (D. OF HEARING : 2025-03-20)** **P.S.-FIR NO. :(CRIME AND RAILWAY-59/2020)**
33	**CRL.A.-211/2022** **CRL.M.A. 13479/2023**	**GULFISHA FATIMA** **V/s STATE GOVT OF NCT OF DELHI**	**SARIM NAVED**	**Listing Remarks:** **AT 03:00 PM**
		OTHER DETAILS OF ADVOCATES: **SARIM NAVED(SARIM.NAVED@GMAIL.OCM)(9999821341)(PETITIONER)** **KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)** **SARIM NAVED (OFFICE@SARIMNAVED.COM)()(PETITIONER)** **KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)**		**OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CRIME AND RAILWAY-59/2020)** **CRL.REV.P. 379/2020 FILED BY TASLEEM AHMED & ORS. (D. OF HEARING : 2025-04-29)** **BAIL APPLN. 3764/2020 FILED BY ASIF IQBAL TANHA (DISPOSED ON : 2020-12-03)** **CRL.M.C. 2119/2020 FILED BY STATE (DISPOSED ON : 2021-03-23)** **BAIL APPLN. 2725/2020 FILED BY FAIZAN KHAN (DISPOSED ON : 2020-10-23)** **CRL.A. 328/2020 FILED BY KHALID (DISPOSED ON : 2020-06-24)** **W.P.(CRL) 725/2020 FILED BY MOHAMMED DANISH & ORS (DISPOSED ON : 2020-03-13)** **W.P.(CRL) 948/2020 FILED BY DEVANGANA KALITA (DISPOSED ON : 2020-07-03)**

			BAIL APPLN. 2150/2020 FILED BY NATASHA NARWAL (DISPOSED ON : 2020-09-01) **BAIL APPLN. 2690/2020 FILED BY ASIF IQBAL TANHA (DISPOSED ON : 2020-09-16)** **CRL.M.C. 1704/2020 FILED BY SHADAB AHMAD (DISPOSED ON : 2020-08-25)** **W.P.(CRL) 1292/2020 FILED BY ASIF IQBAL TANHA (THROUGH PAIROKAR) (D. OF HEARING : 2025-02-28)** **W.P.(CRL) 1347/2020 FILED BY SHIFA- UR REHMAN (DISPOSED ON : 2021-05-07)** **CRL.M.C. 1697/2020 FILED BY KHALID (DISPOSED ON : 2020-09-01)** **W.P.(CRL) 363/2021 FILED BY GULFISHA FATIMA (DISPOSED ON : 2021-05-03)** **CRL.A. 82/2021 FILED BY NATASHA NARWAL (DISPOSED ON : 2021-06-15)** **CRL.A. 39/2021 FILED BY ASIF IQBAL TANHA (DISPOSED ON : 2021-06-15)** **CRL.A. 90/2021 FILED BY DEVANGANA KALITA (DISPOSED ON : 2021-06-15)** **W.P.(CRL) 991/2021 FILED BY GULFISHA FATIMA (DISPOSED ON : 2021-07-09)** **W.P.(CRL) 1314/2021 FILED BY TAHIR HUSSAIN (DISPOSED ON : 2023-03-21)** **W.P.(CRL) 2233/2021 FILED BY SALEEM MALIK ALIAS MUNNA (DISPOSED ON : 2021-10-31)** **CRL.A. 233/2022 FILED BY MOHD SALEEM KHAN (D. OF HEARING : 2025-03-04)** **CRL.A. 223/2022 FILED BY MEERAN HAIDER (DISPOSED ON : 2024-09-06)** **CRL.A. 184/2022 FILED BY SHARJEEL IMAM (D. OF HEARING : 2025-03-04)** **CRL.A. 210/2022 FILED BY ABDUL KHALID SAIFI @KHALID SAIFI (D. OF HEARING : 2025-03-04)** **CRL.A. 296/2022 FILED BY STATE (D. OF HEARING : 2025-04-17)** **CRL.A. 173/2022 FILED BY UMAR KHALID (DISPOSED ON : 2022-10-18)** **CRL.A. 271/2022 FILED BY SHIFA UR REHMAN (D. OF HEARING : 2025-03-04)** **CRL.A. 600/2022 FILED BY SHADAB AHMED (D. OF HEARING : 2025-04-08)** **CRL.A. 552/2022 FILED BY SALIM MALIK @ MUNNA (DISPOSED ON : 2024-04-22)** **CRL.A. 677/2022 FILED BY ATHAR KHAN (D. OF HEARING : 2025-03-04)** **W.P.(CRL) 3372/2023 FILED BY DEVANGANA KALITA (D. OF HEARING : 2025-04-23)** **W.P.(CRL) 3373/2023 FILED BY DEVANGANA KALITA (D. OF HEARING : 2025-04-23)** **CRL.A. 115/2024 FILED BY THE STATE (NCT OF DELHI) (DISPOSED ON : 2024-02-07)** **CRL.A. 631/2024 FILED BY UMAR KHALID (D. OF HEARING : 2025-03-04)** **CRL.A. 997/2024 FILED BY MOHD SALEEM KHAN (DISPOSED ON : 2024-10-25)** **CRL.A. 1149/2024 FILED BY MEERAN HAIDER (THROUGH PAIROKAR) (D. OF HEARING : 2025-03-04)** **CRL.A. 1184/2024 FILED BY SALIM MALIK (DISPOSED ON : 2024-12-20)** **CRL.A. 1207/2024 FILED BY TASLEEM AHMED (D. OF HEARING : 2025-03-20)** **P.S.-FIR NO. :(CRIME AND RAILWAY-59/2020)**

34	**CRL.A.-631/2024**	**UMAR KHALID** **V/s STATE (GOVT OF NCT OF DELHI)**	**SAHIL GHAI**	**Listing Remarks:** **AT 03:00 PM**
		OTHER DETAILS OF ADVOCATES: **SAHIL GHAI(ADVOCATE.SAHILGHAI@GMAIL.COM)(9818335779)(PETITIONER)** **KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)**		**OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CRIME AND RAILWAY-59/2020)** **CRL.REV.P. 379/2020 FILED BY TASLEEM AHMED & ORS. (D. OF HEARING : 2025-04-29)** **BAIL APPLN. 3764/2020 FILED BY ASIF IQBAL TANHA (DISPOSED ON : 2020-12-03)** **CRL.M.C. 2119/2020 FILED BY STATE (DISPOSED ON : 2021-03-23)** **BAIL APPLN. 2725/2020 FILED BY FAIZAN KHAN (DISPOSED ON : 2020-10-23)** **CRL.A. 328/2020 FILED BY KHALID (DISPOSED ON : 2020-06-24)** **W.P.(CRL) 725/2020 FILED BY MOHAMMED DANISH & ORS (DISPOSED ON : 2020-03-13)** **W.P.(CRL) 948/2020 FILED BY DEVANGANA KALITA (DISPOSED ON : 2020-07-03)** **BAIL APPLN. 2150/2020 FILED BY NATASHA NARWAL (DISPOSED ON : 2020-09-01)** **BAIL APPLN. 2690/2020 FILED BY ASIF IQBAL TANHA (DISPOSED ON : 2020-09-16)** **CRL.M.C. 1704/2020 FILED BY SHADAB AHMAD (DISPOSED ON : 2020-08-25)** **W.P.(CRL) 1292/2020 FILED BY ASIF IQBAL TANHA (THROUGH PAIROKAR) (D. OF HEARING : 2025-02-28)** **W.P.(CRL) 1347/2020 FILED BY SHIFA- UR REHMAN (DISPOSED ON : 2021-05-07)** **CRL.M.C. 1697/2020 FILED BY KHALID (DISPOSED ON : 2020-09-01)** **W.P.(CRL) 363/2021 FILED BY GULFISHA FATIMA (DISPOSED ON : 2021-05-03)** **CRL.A. 82/2021 FILED BY NATASHA NARWAL (DISPOSED ON : 2021-06-15)** **CRL.A. 39/2021 FILED BY ASIF IQBAL TANHA (DISPOSED ON : 2021-06-15)** **CRL.A. 90/2021 FILED BY DEVANGANA KALITA (DISPOSED ON : 2021-06-15)** **W.P.(CRL) 991/2021 FILED BY GULFISHA FATIMA (DISPOSED ON : 2021-07-09)** **W.P.(CRL) 1314/2021 FILED BY TAHIR HUSSAIN (DISPOSED ON : 2023-03-21)** **W.P.(CRL) 2233/2021 FILED BY SALEEM MALIK ALIAS MUNNA (DISPOSED ON : 2021-10-31)** **CRL.A. 211/2022 FILED BY GULFISHA FATIMA (D. OF HEARING : 2025-03-04)** **CRL.A. 233/2022 FILED BY MOHD SALEEM KHAN (D. OF HEARING : 2025-03-04)** **CRL.A. 223/2022 FILED BY MEERAN HAIDER (DISPOSED ON : 2024-09-06)** **CRL.A. 184/2022 FILED BY SHARJEEL IMAM (D. OF HEARING : 2025-03-04)** **CRL.A. 210/2022 FILED BY ABDUL KHALID SAIFI @KHALID SAIFI (D. OF HEARING : 2025-03-04)** **CRL.A. 296/2022 FILED BY STATE (D. OF HEARING : 2025-04-17)** **CRL.A. 173/2022 FILED BY UMAR KHALID (DISPOSED ON : 2022-10-18)** **CRL.A. 271/2022 FILED BY SHIFA UR REHMAN (D. OF HEARING : 2025-03-04)** **CRL.A. 600/2022 FILED BY SHADAB AHMED (D. OF HEARING : 2025-04-08)** **CRL.A. 552/2022 FILED BY SALIM MALIK @ MUNNA (DISPOSED ON : 2024-04-22)**

			CRL.A. 677/2022 FILED BY ATHAR KHAN (D. OF HEARING : 2025-03-04) **W.P.(CRL) 3372/2023 FILED BY DEVANGANA KALITA (D. OF HEARING : 2025-04-23)** **W.P.(CRL) 3373/2023 FILED BY DEVANGANA KALITA (D. OF HEARING : 2025-04-23)** **CRL.A. 115/2024 FILED BY THE STATE (NCT OF DELHI) (DISPOSED ON : 2024-02-07)** **CRL.A. 997/2024 FILED BY MOHD SALEEM KHAN (DISPOSED ON : 2024-10-25)** **CRL.A. 1149/2024 FILED BY MEERAN HAIDER (THROUGH PAIROKAR) (D. OF HEARING : 2025-03-04)** **CRL.A. 1184/2024 FILED BY SALIM MALIK (DISPOSED ON : 2024-12-20)** **CRL.A. 1207/2024 FILED BY TASLEEM AHMED (D. OF HEARING : 2025-03-20)** **P.S.-FIR NO. :(CRIME AND RAILWAY-59/2020)**

END OF THE BOARD MATTERS				
35	**FAO(OS) (COMM)-268/2022** **CM APPL. 18933/2023** **WITH FAO(OS) (COMM) 303/2022**	**TV TODAY NETWORK LIMITED** **V/s NEWS LAUNDRY MEDIA PRIVATE LIMITED AND ORS**	**HRISHIKESH BARUAH, APOORVA JAIN, MAMTA RANI, BANI DIKSHIT**	
		OTHER DETAILS OF ADVOCATES: **KUMAR(ADVKSHITIJSINGH@GMAIL.COM)(9958387755)(PETITIONER)** **KUMAR(ADVKSHITIJSINGH@GMAIL.COM)(9958387755)(PETITIONER)** **RADHIKA GUPTA (HRISHIKESH@HBARUAH.COM)(9810671087)(PETITIONER)** **AYUSH TIWARI(AYUSH@NEWSLAUNDRY.COM)()(RESPONDENT)** **PRASHANT(PRASHANT@NEWSLAUNDRY.COM)()(RESPONDENT)** **TWITTE(SUPPORT@TWITTER.COM)()(RESPONDENT)** **HRIDAYESH JOSHI(HRIDAYESH@NEWSLAUNDRY.COM)()(RESPONDENT)** **ATUL(ATUL@NEWSLAUNDRY.COM)()(RESPONDENT)** **TWITTER(GRIEVANCE-OFFICER-IN@TWITTER.COM)()(RESPONDENT)** **ABHINANDAN(ABHIMDANSEKHRI@NEWSLAUNDY.COM)()(RESPONDENT)** **FACEBOOK(FBGOINDIA@FB.COM)()(RESPONDENT)** **MAMTA INTTLADVOCARE(MAMTA@INTTLADVOCARE.COM)()(RESPONDENT)** **FBGO INDIA(FBGOINDIA@FB.COM)()(RESPONDENT)** **DEEPAK GOGIA (DGOGIA@KNSPARTNERS.COM)()(RESPONDENT)** **NEWS(ABHINANDAN@NEWSLAUNDRY.COM)()(RESPONDENT)** **HRISHIKESH BARUAH / RADHIKA GUPTA , KUMAR KSHITIJ(ADV.NIPUNKATYAL@GMAIL.COM)(9810671087)(RESPONDENT)** **GOOGLE(COPYRIGH@YOUTUBE.COM)()(RESPONDENT)** **MANISHA(MANISH@NEWSLAUNDRY.COM)()(RESPONDENT)** **HRISHKESH BARUAH, RADHIKA GUPTA(HRISHIKESH@HBARUA.COM)(9810671087)(PETITIONER)** **NIPUN KATYAL(ADV.NIPUNKATYAL@GMAIL.COM)()(RESPONDENT)** **BANIDIKSHIT(BANIDIKSHIT.ADVOCATE@GMAIL.COM)()(RESPONDENT)** **MAMTA RANI(LITIGATION@INTTLADVOCARE.COM)(9953738008)(RESPONDENT)** **BANI DIKSHIT(BANIDIKSHIT.ADVOCATE@GMAIL.COM)(9810993368)(RESPONDENT)**		
36	**FAO(OS) (COMM)-303/2022**	**NEWSLAUNDRY MEDIA PVT LTD** **V/s TV TODAY NETWORK LTD AND ORS & ORS**	**NIPUN KATYAL, MAMTA RANI, BANI DIKSHIT**	
		OTHER DETAILS OF ADVOCATES: **NEWS LAUNDRY MEDIA PVT LTD(ABHINANDAN@NEWSLAUNDRY.COM, NEWSLAUNDRY@GMAIL.COM)()(PETITIONER)** **NIPUN KATYAL(ADV.NIPUNKATYAL@GMAIL.COM)(9999346557)(PETITIONER)** **NIPUN KATYAL & BANI DIKSHIT(ADV.NIPUNKATYAL@GMAIL.COM)(9999346557)(PETITIONER)** **T.V. TODAY(NASSER.KABIR@AAJTAK.IN)()(RESPONDENT)** **AYUSH TIWARI(AYUSH@NEWSLAUNDRY.COM)()(RESPONDENT)** **HRIDAYESH JOSHI(HRIDAYESH@NEWSLAUNDRY.COM)()(RESPONDENT)** **ATUL CHAURASIA(ATUL@NEWSLAUNDRY.COM)()(RESPONDENT)** **ABHINANDAN(ABHINANDANSEKHRI@NEWSLAUNDRY.COM)(9811237306)(RESPONDENT)** **PRASHANT SAREEN(PRASHANT@NEWSLAUNDRY.COM)()(RESPONDENT)** **MANISHA PANDE(MANISHA.PANDE1110@GMAIL.COM)()(RESPONDENT)** **GOOGLE LLC(COPYRIGHT@YOUTUBE.COM, IN@GOOGLE.COM)()(RESPONDENT)** **FACEBOOK(FBGOINDIA@FB.COM)()(RESPONDENT)** **ROOPAK KAPOOR(ROOPAK@NEWSLAUDRY.COM)()(RESPONDENT)**		

		AYUSH TIWARI(AYUSH@NEWSLAUNDRY.COM)()(RESPONDENT) T V TODAY NETWORK LTD(NASSER.KABIR@AAJTAK.IN)()(RESPONDENT) ATUL CHAURASIA(ATUL@NEWSLAUNDRY.COM)()(RESPONDENT) MANISHA PANDE(MANISHA@NEWSLAUNDRY.COM)()(RESPONDENT) ABHINANDAN SEKHRI(ABHINANDAN@NEWSLAUNDRY.COM, NEWSLAUNDRY@GMAIL.COM)(9811237306)(RESPONDENT) RAMAN KIRPAL(RAMAN@NEWSLAUNDRY.COM)()(RESPONDENT) GOOGLE LLC(COPYRIGHT@YOUTUBE.COM)()(RESPONDENT) TWITTER IN(GRIENVANCE-OFFICER-IN@TWITTER.COM)()(RESPONDENT) FACEBOOK INC(FBGOINDIA@FB.COM)()(RESPONDENT) PRASHANT SAREEN(PRASHANT@NEWSLAUNDRY.COM)()(RESPONDENT) HRIDAYESH JOSHI(HRIDAYESH@NEWSLAUNDRY.COM)()(RESPONDENT) TWITTER(SUPPORT@TWITTER.COM, GRIEVANCE-OFFICER-IN@TWITTER.COM)()(RESPONDENT) RAMAN KIRPAL(RAMAN@NEWSLAUNDRY.COM)()(RESPONDENT) MAMTA RANI(LITIGATION@INTTLADVOCARE.COM)(9953738008)(RESPONDENT) BANI DIKSHIT(BANIDIKSHIT.ADVOCATE@GMAIL.COM)(9810993368)(PETITIONER)		
37	FAO(OS) (COMM)-56/2023 CM APPL. 15739/2023	PIONEER TRADING CORPORATION & ANR. V/s APOLLO TYRES LIMITED & ANR.	RAHUL CHAUDHRY, BRIJESH C A	
		OTHER DETAILS OF ADVOCATES: RAHUL CHAUDHARY (LITIGATION@RAHULCHAUDHRY.COM)()(PETITIONER) SONDHI(SHRUTTEE.SONDHI@APOLLOTYRES.COM)()(RESPONDENT) CEAT(CUSTOMERCARE@CEAT.COM)()(RESPONDENT) PRAMOD(PRAMOD@THELEGIST.COM)()(RESPONDENT) RAHUL CHAUDHARY(LITIGATION@RAHULCHAUDHRY.COM)()(PETITIONER) REM FRY(REMFRYLITIGATIONS@REMFRY.COM)()(RESPONDENT) PRAMOD(PRAMOD@THELEGIST.COM)()(RESPONDENT) BRIJESH C A(REMFRYLITIGATIONS@REMFRY.COM)(9910460899)(RESPONDENT)		
38	FAO(OS) (COMM)-207/2024 CM APPL. 52733/2024 WITH FAO(OS) (COMM) 208/2024	DABICO AIRPORT SOLUTIONS INDIA PVT LTD & ANR. V/s ITW GSE APS & ORS.	KUSHAL GUPTA, SHIVANG SHARMA	Listing Remarks: AT 03:00 PM
		OTHER DETAILS OF ADVOCATES: SHIVANG SHARMA(SHIVANG.S@ANANDANDANAND.COM)(9999052646)(RESPONDENT)		
39	FAO(OS) (COMM)-208/2024 CM APPL. 52769/2024	MAK CONTROLS AND SYSTEMS PVT. LTD. V/s ITW GSE APS & ORS.	SUDEEP CHATTERJEE, SHIVANG SHARMA	Listing Remarks: AT 03:00 PM
		OTHER DETAILS OF ADVOCATES: BITIKA SHARMA & SUDEEP (BITIKA@SINGHANDSINGH.COM)(9811297159)(PETITIONER) MAK(TVR@MAKCONTROLS.COM)(9982357240)(PETITIONER) ITW(SALES@ITWGSE.COM)(0)(RESPONDENT) DABICO(LEJO.JOSEPH@DABICO.IN)(0)(RESPONDENT) FERNWEH GROUP LLC(HIMANSHU@SAIKRISHNAASSOCIATES.COM)(0)(RESPONDENT) SHIVANG SHARMA(SHIVANG.S@ANANDANDANAND.COM)(9999052646)(RESPONDENT)		

COURT NO. 05
DIVISION BENCH-VII
HON'BLE MR.JUSTICE C.HARI SHANKAR
HON'BLE MR.JUSTICE AJAY DIGPAUL

NOTE 1: Learned Counsel are requested to provide electronic copies of compilations of judgments/written submissions at least 24 hours in advance of the hearing, by way of email to the Court Master [cmpraveenkumar.dhc@gov.in] and Court Master (vikram.224@dhc.nic.in. The compilations should be indexed (alongwith relevant para numbers of judgments specifically mentioned), bookmarked and OCR compatible. They should not be marked or highlighted.

Note 2: Please note that ordinarily no adjournment would be granted in cases which are ripe for hearing.

Note 3: In matters in which there is an earlier order directing the matter to be listed for hearing or for disposal, no adjournment will be granted unless a requested for adjournment is circulated a day in advance to [cmpraveenkumar.dhc@gov.in] and Court Master (vikram.224@dhc.nic.in. or an adjournment slip is filed a day in advance, specifying the ground of adjournment.

NOTE 4: LEARNED COUNSEL ARE REQUESTED TO OBTAIN THE ELECTRONIC COPY OF THE COURT RECORDS IN ADVANCE, TO FACILITATE HEARING.

NOTE 5: REGULAR MATTTERS WILL BE TAKEN UP AS SOON AS THE MISCELLANEOUS BOARD IS OVER.

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FOR ADMISSION				
1	LPA-1174/2024 CM APPL. 70018/2024 CM APPL. 70021/2024 CM APPL. 72960/2024	UNIVERSITY OF DELHI V/s DR ARCHANA VERMA & ORS.	HARDIK RUPAL, PARMANAND GAUR	
		OTHER DETAILS OF ADVOCATES: MOHINDER J S RUPAL(RUPALMOHINDER@GMAIL.COM)(9811151216)(PETITIONER) MOHINDER J S RUPAL(RUPALMOHINDER@GMAIL.COM)(9811151216)(PETITIONER) SINHA ADVOCATE(SINHAADVOCATE@HOTMAIL.COM)(0)(RESPONDENT) UDAY GUPTA (ADVOCATEUDAY@GMAIL.COM)(0)(RESPONDENT) SINHA ADVOCATE(SINHAADVOCATE@HOTMAIL.COM)(0)(RESPONDENT) HARDIK RUPAL RUPAL(HARDIKRUPAL@GMAIL.COM)(0)(RESPONDENT) UDAY GUPTA (ADVOCATEUDAY@GMAIL.COM)(0)(RESPONDENT) MOHINDER J S RUPAL(RUPALMOHINDER@GMAIL.COM)(9811151216)(PETITIONER) UDAY (ADVOCATEUDAY@GMAIL.COM)(0)(RESPONDENT) SINHA ADVOCATE(SINHAADVOCATE@HOTMAIL.COM)(0)(RESPONDENT) MOHINDER RUPAL(RUPALMOHINDER@GMAIL.COM)(0)(RESPONDENT) HARDIK RUPAL(HARDIKRUPAL@GMAIL.COM)(0)(RESPONDENT) AISHWARYA (AISHWARYAMALHOTRA11@GMAIL.COM)(0)(RESPONDENT) PARMANAND GAUR(PARMANANDGAUR@GMAIL.COM)(9312242835)(RESPONDENT)		
2	W.P.(C)-11322/2023 CM APPL. 44003/2023	STAFF SELECTION COMMISSION & ORS. V/s RUBY & ORS.	VIJAY CHANDRA JOSHI	
		OTHER DETAILS OF ADVOCATES:		

AFTER NOTICE MISC. MATTERS				
3	**LPA-570/2024**	**ANOKHE LAL V/s GOVT. OF NCT OF DELHI & ANR.**	**KARTIK SHARMA**	
		OTHER DETAILS OF ADVOCATES: AVNISH(AVNISH@AHLAWATASSOCIATES.IN)(0)(RESPONDENT) SC(SCSERVICESGNCTD@GMAIL.COM)(0)(RESPONDENT)		
4	**LPA-594/2024**	**SHRI SITA RAM AND ORS V/s MUNICIPAL CORPORATION OF DELHI**	**RAJIV AGARWAL**	
		OTHER DETAILS OF ADVOCATES: MCD(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT)		
5	**LPA-749/2024 CM APPL. 44681/2024**	**SUSHEELA DEVI & ORS. V/s UNION OF INDIA & ORS.**	**SUJEET DIWEDI, ANANT KUMAR HAJELAY**	
		OTHER DETAILS OF ADVOCATES: HARSH SHARMA, PRASHANT (HARSHSHARMA1269@GMAIL.COM)(9811558972)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) ANANT KUMAR HAJELAY(ANANTHAJELAY@GMAIL.COM)(9910985431)(RESPONDENT)		
6	**LPA-3/2025 CM APPL. 72/2025 CM APPL. 73/2025 CM APPL. 75/2025**	**THE DIRECTOR CENTRAL GOVERNMENT HEALTH SCHEME (CGHS) & ORS. V/s RAM CHANDER & ORS.**	**SHASHANK BAJPAI**	
		OTHER DETAILS OF ADVOCATES: SHASHANK BAJAPI(ADVOCATESHASHANKBAJPAI@GMAIL.COM)(9891060955)(PETITIONER) VICKY SINGH(SINGH.VICKY.858590@GMAIL.COM)(0)(RESPONDENT) RAJIV(RAJIVAGGI@YAHOO.COM)(0)(RESPONDENT)		
7	**W.P.(C)-4808/2018**	**UNION OF INDIA AND ORS. V/s RAVI SHANKAR KUMAR SINHA**	**DE. ASHWANI BHARADWAJ**	
		OTHER DETAILS OF ADVOCATES: DE. ASHWANI BHARADWAJ()(9810343806)(PETITIONER)		
8	**W.P.(C)-9147/2018**	**ASHOK KUMAR V/s COMMISSIONER OF POLICE AND ORS.**	**M K BHARDWAJ, AVNISH AHLAWAT**	
		OTHER DETAILS OF ADVOCATES: M K BHARDWAJ()(9210951550)(PETITIONER)		
9	**W.P.(C)-7083/2019**	**INDIAN COUNCIL OF AGRICULTURAL RESEARCH V/s SHRI KUL BHUSHAN GUPTA**	**S S LINGWALI**	
		OTHER DETAILS OF ADVOCATES: S S LINGWALI()(9811036187)(PETITIONER)		
10	**W.P.(C)-1385/2021**	**DR ASHISH SINGH THAKUR V/s UNION PUBLIC SERVICE COMMISSION & ORS.**	**AJAY SINGH, ADITYA RANJAN, SM ZULFIQAR ALAM**	
		OTHER DETAILS OF ADVOCATES: DR ASHISH SINGH THAKUR(LAWYERAJAY@GMAIL.COM)(9868909761)(PETITIONER) DR ASHISH SINGH THAKUR(LAWYERAJAY@GMAIL.COM)(9868909761)(PETITIONER) DR ASHISH SINGH THAKUR(LAWYERAJAY@GMAIL.COM)(9868909761)(PETITIONER) DR ASHISH SINGH THAKUR(LAWYERAJAY@GMAIL.COM)(9868909761)(PETITIONER) AJAY SINGH(LAWYERAJAY@GMAIL.COM)(9868909761)(PETITIONER) AJAY KUMAR SINGH AND B N VISHWAKARMA(LAWYERAJAY@GMAIL.COM)(9868909761)(PETITIONER) UNION OF INDIA(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(PETITIONER) HIMANSHU KUMAR RAI(ADITYA.RANJAN5@GMAIL.COM)(99684541266)(PETITIONER) MS KARUNA KUMARI(ANKURCHHIBBER@GMAIL.COM)(9810082847)(PETITIONER) UNION PUBLIC SERVICE COMMISSION THROUGH ITS SECRETARY(NARESHKAUSHIK9@GMAIL.COM)(9811031792)(PETITIONER) UNION OF INDIA(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(PETITIONER) HIMANSHU KUMAR RAI(ADITYA.RANJAN5@GMAIL.COM)(99684541266)(PETITIONER) MS KARUNA KUMARI(ANKURCHHIBBER@GMAIL.COM)(9810082847)(PETITIONER) MS KARUNA KUMARI(ANKURCHHIBBER@GMAIL.COM)(9810082847)(PETITIONER) UNION PUBLIC SERVICE COMMISSION THROUGH ITS SECRETARY(NARESHKAUSHIK9@GMAIL.COM)(9811031792)(PETITIONER) UNION OF INDIA(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(PETITIONER) HIMANSHU KUMAR RAI(ADITYA.RANJAN5@GMAIL.COM)(99684541266)(PETITIONER) MS KARUNA KUMARI(ANKURCHHIBBER@GMAIL.COM)(9810082847)(PETITIONER)		

		UNION PUBLIC SERVICE COMMISSION THROUGH ITS SECRETARY(NARESHKAUSHIK9@GMAIL.COM)(9811031792)(PETITIONER) UNION PUBLIC SERVICE COMMISSION THROUGH ITS SECRETARY(NARESHKAUSHIK9@GMAIL.COM)(9811031792)(PETITIONER) UNION OF INDIA(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(PETITIONER) HIMANSHU KUMAR RAI(ADITYA.RANJAN5@GMAIL.COM)(99684541266)(PETITIONER) MOHAMMAD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) ANKUR CHHIBBER(ANKURCHHIBBER@GMAIL.COM)()(RESPONDENT) ADITYA RANJAN(ADITYA.RANJAN5@GMAIL.COM)()(RESPONDENT) NARESH KAUSHIK(NARESHKAUSHIK9@GMAIL.COM)()(RESPONDENT) ADITYA RANJAN(ADITYA.RANJAN5@GMAIL.COM)(9968454126)(RESPONDENT) SM ZULFIQAR ALAM(ZULFIQAR_ATIA@YAHOO.COM)(9811480141)(RESPONDENT)		
11	W.P.(C)-3170/2021	DILIP VASANTRAO KADAM V/s UNION OF INDIA AND ANR	JYOTI CHATURVEDI	
		OTHER DETAILS OF ADVOCATES: JYOTI CHATURVEDI(JYOTI.CHATURVEDI@REDIFFMAIL.COM)(9540501000)(PETITIONER) PRAVEEN CHATURVEDI(JYOTI.CHATURVEDI@REDIFFMAIL.COM)(9811977100)(PETITIONER) MOHAMMAD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT)		
12	W.P.(C)-12934/2021 CM APPL. 40721/2021	ANAND TEMBULKAR V/s GOVT OF NCT OF DELHI & ORS.	SOURABH AHUJA, SOURABH AHUJA	
		OTHER DETAILS OF ADVOCATES: SOURABH AHUJA(SOURABHAHUJA_75@GMAIL.COM)(9810714492)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
13	W.P.(C)-5752/2022 CM APPL. 17196/2022 WITH W.P.(C) 14112/2022	KENDRIYA VIDYALAYA SANGATHAN V/s RAJESHWAR MAHTO	UPENDRA NATH SINGH	
		OTHER DETAILS OF ADVOCATES:		
14	W.P.(C)-14112/2022 CM APPL. 43120/2022	KENDRIYA VIDYALAYA SANGATHAN V/s SMT. RAMINDER LOTH	UPENDRA NATH SINGH, ANIL KUMAR TRIVEDI	
		OTHER DETAILS OF ADVOCATES: ANIL KUMAR TRIVEDI(ADVOCATEAKTRIVEDI@GMAIL.COM)(9810793387)(PETITIONER)		
15	W.P.(C)-11145/2022	MR R S RATHORE AND OTHERS V/s UNION OF INDIA & ORS.	PRAMOD KUMAR SHARMA	
		OTHER DETAILS OF ADVOCATES:		
16	W.P.(C)-12343/2023 CM APPL. 48620/2023 CM APPL. 56060/2023	UNION OF INDIA & ORS. V/s ARVIND KUMAR MINHAS	ANSHUMAN, KOONAL TANWAR, KOONAL TANWAR	
		OTHER DETAILS OF ADVOCATES: ANSHUMAN(PIYUSH.AHLUWALIA0057@GMAIL.COM)(9818571429)(PETITIONER) KOONAL TANWAR(KOONAL.TANWAR@GMAIL.COM)()(RESPONDENT) MOHD. ZAHID(ZAHID9811750070@GMAIL.COM)(9811750070)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KOONAL TANWAR(KOONALTANWAR@GMAIL.COM)(9716720116)(PETITIONER)		
17	W.P.(C)-13399/2023 CM APPL. 52916/2023 WITH W.P.(C) 7200/2024	UNION OF INDIA & ORS. V/s SHRI GIRIRAJ SHARMA	FARMAN ALI	
		OTHER DETAILS OF ADVOCATES: MR. FARMAN ALI(11FARMAN11@GMAIL.COM)(9469448888)(PETITIONER) SHRI GIRIRAJ SHARMA(SINHAADVOCATE@HOTMAIL.COM)()(RESPONDENT)		
18	W.P.(C)-7200/2024 CM APPL. 30070/2024	UNION OF INDIA & ORS. V/s GIRIRAJ SHARMA	VIJAY CHANDRA JOSHI	
		OTHER DETAILS OF ADVOCATES: VIJAY JOSHI(ADVOCATEVIJAYJOSHI@GMAIL.COM)(9873677817)(PETITIONER) SINHA ADVOCATE(SINHAADVOCATE@HOTMAIL.COM)()(RESPONDENT)		

19	W.P.(C)-1047/2024	SHRI S K GHOSH V/s UNION OF INDIA AND ORS	KUMAR RAJESH SINGH	
		OTHER DETAILS OF ADVOCATES: KUMAR RAJESH SINGH(ADV.KUMARRAJEJSHSINGH@GMAIL.COM)(9811013515)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) DHC SHOPN(DHCSHOPNO2@GMAIL.COM)()(RESPONDENT)		
20	W.P.(C)-7974/2024	KAPTAN SHARMA BHARDWAJ V/s GOVT. OF NCT OF DELHI AND ORS.	MAHESH KUMAR BHARDWAJ	
		OTHER DETAILS OF ADVOCATES: M K BHARDWAJ(MAHESHKB75@GMAIL.COM)(9213781975)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) AVNISH AHLAWAT(AVNISH@AHLAWATASSOCIATES.IN)()(RESPONDENT)		
21	W.P.(C)-8491/2024 CM APPL. 34946/2024	MINISTRY OF EXTERNAL AFFAIRS & ORS. V/s RAJ KUMAR GULERIA AND OTHERS	BHARATHI RAJU	
		OTHER DETAILS OF ADVOCATES: UMESH SHARMA(UMESHHARMA9873891564@GMAIL.COM)(9868895906)(PETITIONER) AMIT SINHA(SINHAADVOCATE@HOTMAIL)(9810673337)(RESPONDENT)		
22	W.P.(C)-8501/2024	MUNICIPAL CORPORATION OF DELHI V/s ANITA KUMARI AND ANR	SOUMITRA CHATTERJEE	
		OTHER DETAILS OF ADVOCATES: SRIPARNA CHATTERJEE()(9999941193)(PETITIONER) SINHA (SINHAADVOCATE@HOTMAIL.COM)()(RESPONDENT) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)()(RESPONDENT)		
23	W.P.(C)-9301/2024	MADHU JOSHI V/s UNION OF INDIA & ANR.	PARAS JOSHI	
		OTHER DETAILS OF ADVOCATES: PARAS JOSHI(ADV.PARASJOSHI@GMAIL.COM)(9899289733)(PETITIONER) PARAS JOSHI(ADV.PARASJOSHI@GMAIL.COM)(9899289733)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT)		
24	W.P.(C)-11759/2024	LATE B.H. AHUJA THROUGH LR USHA AHUJA WIFE V/s UNION OF INDIA & ORS.	RANVIR SINGH	
		OTHER DETAILS OF ADVOCATES: RANVIR SINGH(RSPS99@YAHOO.COM)(9810582123)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT)		
25	W.P.(C)-12350/2024 CM APPL. 51362/2024	DIRECTOR GENERAL OF PRISONS AND ORS V/s VINAY KUMAR	YEESHU JAIN, ANUJ AGGARWAL	
		OTHER DETAILS OF ADVOCATES: YEESHU JAIN(YEESHUJAINASSOCIATES@GMAIL.COM)(9811394417)(PETITIONER) YEESHU JAIN(YEESHUJAIN@YAHOO.CO.IN)(9811394417)(PETITIONER) AJESH LUTHRA(AJESHLUTHRA@REDIFFMAIL.COM)(0)(RESPONDENT) AJESH LUTHRA(AJESHLUTHRA@REDIFFMAIL.COM)(0)(RESPONDENT) AJESH LUTHRA, JATIN(AJESHLUTHRA@REDIFFMAIL.COM, PARASHAR.JATIN89@GMAIL.COM)(0)(RESPONDENT) ANUJ AGGARWAL (ANUJAGGARWALCOMPANY@GMAIL.COM)(9643609510)(RESPONDENT)		
26	W.P.(C)-13870/2024 CM APPL. 58056/2024 CM APPL. 58057/2024	VIJAI PRAKASH SHUKLA V/s UOI & ANR.	R V SINHA	
		OTHER DETAILS OF ADVOCATES: RV SINHA(SHRIYA28@OUTLOOK.COM, SINHAADVOCATE@HOTMAIL.COM)(9868230464)(PETITIONER) UNION OF INDIA, CEXDHPR(UOIDHC@GMAIL.COM, COMMR-CEXJDHPR@NIC.IN, COMMR-CEXJDHPR@NIC.IN)(0)(RESPONDENT)		
27	W.P.(C)-15458/2024 CM APPL. 64875/2024	RAJA SINGH V/s UNION OF INDIA AND ORS	ANMOL MEHTA	
		OTHER DETAILS OF ADVOCATES: ARUN CHAUHAN & ASSOCIATE(ARUNCHAUHAN08@GMAIL.COM)(9650015060)(PETITIONER) UNION OF INDIA, CDA, CGDA(UOIDHC@GMAIL.COM, CDA.IDS@NIC.IN,		

		CGDA@NIC.IN)(1123384193)(RESPONDENT)		
28	W.P.(C)-15541/2024	SH. SHANTILAL P. SOLANKI V/s UNION OF INDIA	VIPUL DIWAKAR	
		OTHER DETAILS OF ADVOCATES: VIPUL DIWAKAR & R. SATHISH(VIPLOVE.DIWAKAR1991@GMAIL.COM)(9950194600)(PETITIONER) RAJAPPA, UNION OF INDIA(ADVOCATERAJAPPA@GMAIL.COM, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
29	W.P.(C)-15581/2024	SMT. KALPANA SHRIVASTAVA V/s UNION OF INDIA	VIPUL DIWAKAR	
		OTHER DETAILS OF ADVOCATES: VIPUL DIWAKAR & R. SATHISH(VIPLOVE.DIWAKAR1991@GMAIL.COM)(9950194600)(PETITIONER) RAJAPPA, UNION OF INDIA(ADVOCATERAJAPPA@GMAIL.COM, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
30	W.P.(C)-15638/2024	SH. MAHESH KUMAR H. MAKWANA V/s UNION OF INDIA AND ORS	VIPUL DIWAKAR	
		OTHER DETAILS OF ADVOCATES: VIPUL DIWAKAR & R. SATHISH(VIPLOVE.DIWAKAR1991@GMAIL.COM)(9950194600)(PETITIONER) RAJAPPA, UNION OF INDIA(ADVOCATERAJAPPA@GMAIL.COM, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
31	W.P.(C)-15879/2024	SH. MAKWANA REVABHAI KARSHANBHAI V/s UNION OF INDIA AND ORS.	VIPUL DIWAKAR	
		OTHER DETAILS OF ADVOCATES: VIPUL DIWAKAR & R. SATHISH(VIPLOVE.DIWAKAR1991@GMAIL.COM)(9950194600)(PETITIONER) RAJAPPA, UNION OF INDIA(ADVOCATERAJAPPA@GMAIL.COM, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
32	W.P.(C)-15882/2024	SH. M.R. PATEL V/s UNION OF INDIA AND ORS	VIPUL DIWAKAR	
		OTHER DETAILS OF ADVOCATES: VIPUL DIWAKAR & R. SATHISH(VIPLOVE.DIWAKAR1991@GMAIL.COM)(9950194600)(PETITIONER) RAJAPPA, UNION OF INDIA(ADVOCATERAJAPPA@GMAIL.COM, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
33	W.P.(C)-15911/2024	SMT. BHAGWATI VALGIRI ATIT V/s UNION OF INDIA AND ORS.	VIPUL DIWAKAR	
		OTHER DETAILS OF ADVOCATES: VIPUL DIWAKAR & R. SATHISH(VIPLOVE.DIWAKAR1991@GMAIL.COM)(9950194600)(PETITIONER) VIPUL DIWAKAR & R. SATHISH(VIPLOVE.DIWAKAR1991@GMAIL.COM)(9950194600)(PETITIONER) RAJAPPA, UNION OF INDIA(ADVOCATERAJAPPA@GMAIL.COM, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) RAJAPPA SRINIVASAN, UNION OF INDIA(ADVOCATERAJAPPA@GMAIL.COM, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
34	W.P.(C)-15944/2024	SH. MANSING K. RATHWA V/s UNION OF INDIA AND ORS.	VIPUL DIWAKAR	
		OTHER DETAILS OF ADVOCATES: VIPUL DIWAKAR & R. SATHISH(VIPLOVE.DIWAKAR1991@GMAIL.COM)(9950194600)(PETITIONER) RAJAPPA, UNION OF INDIA(ADVOCATERAJAPPA@GMAIL.COM, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) RAJAPPA(ADVOCATERAJAPPA@GMAIL.COM)(9810063946)(RESPONDENT)		
35	W.P.(C)-16139/2024	SMT. PREMILABEN JAYESHKUMAR PATEL V/s UNION OF INDIA AND ORS	VIPUL DIWAKAR	
		OTHER DETAILS OF ADVOCATES: VIPUL DIWAKAR & R. SATHISH(VIPLOVE.DIWAKAR1991@GMAIL.COM)(9950194600)(PETITIONER) RAJAPPA, UNION OF INDIA(ADVOCATERAJAPPA@GMAIL.COM, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		

36	W.P.(C)-16167/2024	SH. KHAUSHALBHAI R. SOYANTAR V/s UNION OF INDIA AND ORS.,	VIPUL DIWAKAR	
		OTHER DETAILS OF ADVOCATES: RAJAPPA SRINIVASAV, UOI(ADVOCATERAJAPPA@GMAIL.COM, UOIDHC@GMAIL.COM)(0)(RESPONDENT)		
37	W.P.(C)-16169/2024 CM APPL. 70288/2024	SH. B.K. GOL V/s UNION OF INDIA AND ORS.	VIPUL DIWAKAR, VIVEK SHARMA	
		OTHER DETAILS OF ADVOCATES: VIPUL DIWAKAR, R. SATHISH(VIPLOVE.DIWAKAR1991@GMAIL.COM)(9950194600)(PETITIONER) VIPUL DIWAKAR, R. SATHISH(VIPLOVE.DIWAKAR1991@GMAIL.COM)(9950194600)(PETITIONER) RAJAPPA SRINIVASAV, UOI(ADVOCATERAJAPPA@GMAIL.COM, UOIDHC@GMAIL.COM)(0)(RESPONDENT)		
38	W.P.(C)-1919/2025 CM APPL. 9027/2025	NAR SINGH & ANR. V/s THE DIRECTOR , NCERT AND ANR	SHAFIK AHMED	
		OTHER DETAILS OF ADVOCATES: MANOJ MAKKAR, SHAFIK AHMED(ADVMAKKAR@GMAIL.COM, SHAFIKAHMED338@GMAIL.COM)(9417038350)(PETITIONER) MANISH K SARANM NCERT, RIE AJMER(SARANMANISHKUMAR@GMAIL.COM, DIRECTOR.NCERT@NIC.IN, RIEAJMER@YAHOO.COM)(0)(RESPONDENT) SARAN(SARANMANISHKUMAR@REDIFFMAIL.COM)(9891643652)(RESPONDENT)		
CONNECTED MATTERS (ANMM)				
39	W.P.(C)-12775/2019 WITH W.P.(C) 12781/2019 W.P.(C) 12796/2019 W.P.(C) 12800/2019 W.P.(C) 12801/2019 W.P.(C) 12802/2019	THE CHIEF SECRETARY, GOVT. OF NCT OF DELHI AND ORS. V/s B.P. MAHAUR	VIBHA MAHAJAN SETH, AVNISH AHLAWAT	
		OTHER DETAILS OF ADVOCATES: VIBHA MAHAJAN SETH()(9810702410)(PETITIONER) AVNISH AHLAWAT(AVNISH@AHLAWATASSOCIATES.IN)(9810134741)(PETITIONER)		
40	W.P.(C)-12781/2019	THE CHIEF SECRETARY, GOVT. OF NCT OF DELHI AND ORS. V/s B.P. MAHAUR	VIBHA MAHAJAN SETH, AVNISH AHLAWAT	
		OTHER DETAILS OF ADVOCATES: VIBHA MAHAJAN SETH()(9810702410)(PETITIONER) AVNISH AHLAWAT(AVNISH@AHLAWATASSOCIATES.IN)(9810134741)(PETITIONER)		
41	W.P.(C)-12796/2019	THE CHIEF SECRETARY, GOVT. OF NCT OF DELHI AND ORS. V/s B.P. MAHAUR	VIBHA MAHAJAN SETH, AVNISH AHLAWAT	
		OTHER DETAILS OF ADVOCATES: VIBHA MAHAJAN SETH()(9810702410)(PETITIONER) AVNISH AHLAWAT(AVNISH@AHLAWATASSOCIATES.IN)(9810134741)(PETITIONER)		
42	W.P.(C)-12800/2019	THE CHIEF SECRETARY, GOVT. OF NCT OF DELHI AND ORS. V/s B.P. MAHAUR	VIBHA MAHAJAN SETH, AVNISH AHLAWAT	
		OTHER DETAILS OF ADVOCATES: VIBHA MAHAJAN SETH()(9810702410)(PETITIONER) AVNISH AHLAWAT(AVNISH@AHLAWATASSOCIATES.IN)(9810134741)(PETITIONER)		
43	W.P.(C)-12801/2019	THE CHIEF SECRETARY, GOVT. OF NCT OF DELHI AND ORS. V/s B.P. MAHAUR	VIBHA MAHAJAN SETH, AVNISH AHLAWAT	
		OTHER DETAILS OF ADVOCATES: VIBHA MAHAJAN SETH()(9810702410)(PETITIONER) AVNISH AHLAWAT(AVNISH@AHLAWATASSOCIATES.IN)(9810134741)(PETITIONER)		
44	W.P.(C)-12802/2019	THE CHIEF SECRETARY, GOVT. OF NCT OF DELHI AND ORS. V/s B.P. MAHAUR	VIBHA MAHAJAN SETH, AVNISH AHLAWAT	
		OTHER DETAILS OF ADVOCATES: VIBHA MAHAJAN SETH()(9810702410)(PETITIONER) AVNISH AHLAWAT(AVNISH@AHLAWATASSOCIATES.IN)(9810134741)(PETITIONER)		

END(AFTER NOTICE MATTER)				
45	**W.P.(C)-7720/2020**	**KULDEEP V/s UNION OF INDIA AND ORS**	**MAHESH KUMAR BHARDWAJ**	
		OTHER DETAILS OF ADVOCATES: KULDEEP(KULDEEPIB@YAHOO.COM)(9911509050)(PETITIONER) MAHESHBHARDWAJ(MAHESHKB75@GMAIL.COM)(9958076980)(PETITIONER) KULDEEP (KULDEEPIB@YAHOO.COM)(9911509050)(PETITIONER) M K BHARDWAJ (MAHESHKB75@GMAIL.COM)(9210951550)(PETITIONER) UNION OF INDIA AND ORS(MOHAMMEDMUQEEM@GMAILCOM)(9999864964)(PETITIONER) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT)		
FOR FINAL HEARING				
46	**W.P.(C)-5849/2017**	**ONKARI PRASAD AND ORS V/s UNION OF INDIA AND ORS**	**M K BHARDWAJ**	
		OTHER DETAILS OF ADVOCATES:		
47	**W.P.(C)-12160/2019**	**PRO-RATA PENSIONERS ASSOCIATION (REGD.) V/s DEPARTMENT OF TLELCOMMUNICATIONS AND ORS.**	**M K BHARDWAJ, PIYUSH BERIWAL**	
		OTHER DETAILS OF ADVOCATES: M K BHARDWAJ()(9899129933)(PETITIONER) PIYUSH BERIWAL(BERIWAL.LAWYER@GMAIL.COM)(9910396352)(RESPONDENT)		
48	**W.P.(C)-9998/2023 CM APPL. 38538/2023**	**UNION OF INDIA & ORS. V/s M. P. SINGH & ORS.**	**SUSHIL KUMAR PANDEY**	
		OTHER DETAILS OF ADVOCATES: SUSHIL KUMAR PANDEY(ACJLAW2020@GMAIL.COM, LAWYERSUSHIL.PANDEY@GMAIL.COM)(9873099031)(PETITIONER) MAJEET SINGH(MANJEETSINGHREEN@GMAIL.COM)()(RESPONDENT)		
FOR DISPOSAL				
49	**W.P.(C)-3541/2016**	**UOI AND ORS V/s JASPAL SINGH**	**ARUN BHARDWAJ, RAJAT ANEJA**	
		OTHER DETAILS OF ADVOCATES:		
50	**W.P.(C)-6770/2016 WITH W.P.(C) 6772/2016**	**MANISH KUMAR PINTU AND ORS V/s UNION OF INDIA AND ORS**	**MRITUNJAY KUMAR SINGH, SHWETA BHARTI**	
		OTHER DETAILS OF ADVOCATES: SHWETA BHARTI(SHWETA.BHARTI@HAMMURABISOLOMON.COM)(9811020612)(PETITIONER)		
51	**W.P.(C)-6772/2016**	**NIKHIL KUMAR AND ORS V/s UNION OF INDIA AND ORS**	**MRITUNJAY KUMAR SINGH**	
		OTHER DETAILS OF ADVOCATES:		
52	**W.P.(C)-3642/2017 WITH W.P.(C) 11083/2024**	**J.S. MALHOTRA & ORS V/s DELHI TRANSPORT CORPORATION**	**DR. SUMIT BHARADWAJ, SHASHANK SINGH, DURGESH KUMAR SHARMA**	
		OTHER DETAILS OF ADVOCATES: SHASHANK SINGH(SHASHANKSINGHLEGAL@GMAIL.COM)(9899506150)(PETITIONER) SHASHANK SINGH(SHASHANKSINGHLEGAL@GMAIL.COM)(9899506150)(PETITIONER) DURGESH KUMAR SHARMA(SAIODHAN1978@GMAIL.COM)(8699297728)(PETITIONER)		
53	**W.P.(C)-11083/2024 CM APPL. 45787/2024 CM APPL. 45788/2024 CM APPL. 45789/2024**	**DTC EX-EMPLOYEES WELFARE ASSOCIATION REGISTERED AND ANR V/s DELHI TRANSPORT CORPORATION AND ANR**	**MANJEET SINGH**	
		OTHER DETAILS OF ADVOCATES: MANJEET SINGH REEN(MANJEETSINGHREEN@GMAIL.COM)(9899286492)(PETITIONER) AVNISH AHLAWAT(AVNISH@AHLAWATASSOCIATES.IN)(0)(RESPONDENT)		
54	**W.P.(C)-8708/2023 CM APPL. 32926/2023 CM APPL. 40537/2023 WITH W.P.(C) 13014/2023**	**DSSSB AND ANR. V/s RAHUL SINGH RATHORE**	**AVNISH AHLAWAT, VAIBHAV YADAV, VAIBHAV YADAV**	
		OTHER DETAILS OF ADVOCATES: AVNISH AHLAWAT(AVNISH@AHLAWATASSOCIATES.IN)(9313964463)(PETITIONER)		

		RAGHUVANSHI(RAGHUVANSHI.VYOM@GMAIL.COM)()(RESPONDENT) YUGANSH MITTAL()(9911256665)(PETITIONER) AVNISH AHLAWAT(AVNISH@AHLAWATASSOCIATES.IN)()(PETITIONER) YUGANSH MITTAL()(9911256665)(RESPONDENT) VAIBHAV YADAV(Y.VAIBHAV2207@GMAIL.COM)(9999823306)(RESPONDENT)		
55	W.P.(C)-13014/2023 CM APPL. 51398/2023	GOVT OF NCT OF DELHI AND ORS. V/s KUSUM LATA & ANR.	GAURAV DHINGRA, SHIV KUMAR PANDEY	
		OTHER DETAILS OF ADVOCATES: GAURAV DHINGRA(MCDHINGRA@GMAIL.COM)(9873475990)(PETITIONER) BHAVIK (BHAVIK15215@GMAIL.COM)(8307778707)(RESPONDENT) KUSUM LATA(BANSAINEERAJ121@GMAIL.COM)(9811362769)(RESPONDENT) BASANT KR GAUTAM(ADVBASANTKRGAUTAM@GMAIL.COM)()(RESPONDENT) SHIV KUMAR PANDEY(SKPANDEY@DLA.NET.IN)(9717931119)(RESPONDENT)		
56	W.P.(C)-5095/2024	SH. G.S. DHODI V/s GOVT. OF NCT OF DELHI & ORS.	TILAK DHARI YADAV	
		OTHER DETAILS OF ADVOCATES: SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250602)(PETITIONER) T D YADAV(TDYADAV.ADV@GMAIL.COM)(9899906709)(PETITIONER) GNCTD(SCSERVICESGNCTD@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250602)(RESPONDENT) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)()(RESPONDENT)		
57	W.P.(C)-1108/2025 CM APPL. 5532/2025	GOVT OF NCT OF DELHI AND ANR V/s SOCIETY FOR TEACHERS CAUSE THROUGH ITS SECRETARY AND ORS	YEESHU JAIN	Listing Remarks: AT 2:30PM
		OTHER DETAILS OF ADVOCATES: YEESHU JAIN(YEESHUJAINASSOCIATES@GMAIL.COM)(9811394417)(PETITIONER) R.K.SAINI(RKSAINI6458@GMAIL.COM)(0)(RESPONDENT) ABHISHEK(ADVABHISHEKOFFICE@GMAIL.COM)(0)(RESPONDENT)		
PART-HEARD MATTERS				
58	W.P.(C)-1853/2020 CM APPL. 6507/2020	UNION OF INDIA AND ORS. V/s SH. ANIL VATS	SUSHIL KUMAR PANDEY	
		OTHER DETAILS OF ADVOCATES: SUSHIL KUMAR PANDEY()(9873588234)(PETITIONER)		
END OF THE BOARD/FOR DISPOSAL MATTERS				
59	W.P.(C)-294/2018 WITH W.P.(C) 3305/2020	ALL INDIA INSTITUTE OF MEDICAL SCIENCES V/s DR. RAGHUNATH CHAND ANAND	V.S.R. KRISHNA, AKASH KUMAR SRIVASTAVA	
		OTHER DETAILS OF ADVOCATES: V.S.R. KRISHNA()(9891205519)(PETITIONER) AKASH KUMAR SRIVASTAVA(AKASHSRIVASTAVA753@GMAIL.COM)(8979270703)(RESPONDENT)		
60	W.P.(C)-3305/2020 CM APPL. 11595/2020	ALL INDIA INSTITUTE OF MEDICAL SCIENCES V/s LATE SH VYASNARAIN SINGH THROUGH LR MRS. RAJ KUMARI	VSR KRISHNA	
		OTHER DETAILS OF ADVOCATES: V S R KRISHNA(VSRKRISHNA.ER40@GMAIL.COM)(9891205519)(PETITIONER) PRASHANT RAKESH SINGH(ADVPRASHANTRAKESHSINGH@GMAIL.COM)(9810170811)(RESPONDENT)		

COURT NO. 35
HON'BLE MR.JUSTICE CHANDRA DHARI SINGH

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NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

sumanchawala575@gmail.com

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
BAIL				
1	BAIL APPLN.-1802/2024	LEENA PAULOSE V/s STATE NCT OF DELHI	ANANT SINGH MALIK	Listing Remarks: AT 02:15 PM
		OTHER DETAILS OF ADVOCATES: ANANT MALIK(ANANT@ANANTAMLEGAL.COM)(9999998560)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-208/2021) BAIL APPLN. 1280/2022 FILED BY LEENA PAULOSE (DISPOSED ON : 2022-05-04) W.P.(CRL) 569/2022 FILED BY B. MOHANRAJ (D. OF HEARING : 2025-03-17) BAIL APPLN. 1170/2022 FILED BY B. MOHAN RAJ (DISPOSED ON : 2023-07-11) BAIL APPLN. 1468/2022 FILED BY AVTAR SINGH KOCHAR @DOLLY (DISPOSED ON : 2022-06-22) BAIL APPLN. 655/2022 FILED BY MRS LEENA PAULOSE (DISPOSED ON : 2022-02-23) BAIL APPLN. 500/2022 FILED BY MRS LEENA PAULOSE (DISPOSED ON : 2022-02-16) BAIL APPLN. 3706/2022 FILED BY LEENA PAULOSE (DISPOSED ON : 2023-07-11) BAIL APPLN. 3818/2022 FILED BY PRADEEP RAMDANEE (DISPOSED ON : 2022-12-23) BAIL APPLN. 1130/2023 FILED BY SUNIL KUMAR (DISPOSED ON : 2024-04-02) BAIL APPLN. 1127/2023 FILED BY PINKY IRANI (DISPOSED ON : 2023-10-20) CRL.M.C. 2704/2023 FILED BY JAI PRAKASH SINGHAL (DISPOSED ON : 2023-04-18) W.P.(CRL) 521/2023 FILED BY LEENA PAULOSE (DISPOSED ON : 2024-07-12) W.P.(CRL) 1948/2023 FILED BY PINKY IRANI (D. OF HEARING : 2025-04-17) CRL.M.C. 5013/2023 FILED BY JAI PRAKASH SINGHAL (DISPOSED ON : 2023-10-31) W.P.(CRL) 2937/2023 FILED BY RELIGARE FINVEST LIMITED (D. OF HEARING : 2025-04-24) BAIL APPLN. 1811/2023 FILED BY AVTAR SINGH KOCCHAR @ DOLLY (DISPOSED ON : 2023-11-29) W.P.(CRL) 2715/2023 FILED BY SUKASH CHANDRASHEKHAR @ SUKESH (DISPOSED ON : 2023-09-20) W.P.(CRL) 1807/2024 FILED BY GOVARDHANA RAJU (DISPOSED ON : 2025-01-09) BAIL APPLN. 1855/2024 FILED BY ARUN

				MUTHU (D. OF HEARING : 2025-03-11) BAIL APPLN. 1741/2024 FILED BY PRADEEP RAMDANEE (DISPOSED ON : 2024-05-31) BAIL APPLN. 2734/2024 FILED BY PRAKASH CHAND (D. OF HEARING : 2025-03-24) BAIL APPLN. 3250/2024 FILED BY PRAKASH CHAND (D. OF HEARING : 2025-03-24) BAIL APPLN. 3781/2024 FILED BY SUNDER BORA (D. OF HEARING : 2025-03-06) BAIL APPLN. 4286/2024 FILED BY DEEPAK RAMNANI (D. OF HEARING : 2025-03-05) BAIL APPLN. 4308/2024 FILED BY MAHENDER PRASAD SUNDRIYAL (D. OF HEARING : 2025-03-05) BAIL APPLN. 4441/2024 FILED BY PRADEEP RAMDANEE (D. OF HEARING : 2025-03-05) BAIL APPLN. 4497/2024 FILED BY DHARAM SINGH MEENA (D. OF HEARING : 2025-03-07) BAIL APPLN. 193/2025 FILED BY SUBHASH BATRA (D. OF HEARING : 2025-03-18) BAIL APPLN. 695/2025 FILED BY LAXMI DUTT (D. OF HEARING : 2025-03-05) BAIL APPLN. 881/2025 FILED BY B. MOHANRAJ (D. OF HEARING : 2025-02-28) P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-208/2021)
SUSPENSION OF SENTENCE				
2	**CRL.REV.P.-856/2022 CRL.M.A. 27117/2022 CRL.M.(BAIL) 105/2023**	**PRITHIPAL SINGH V/s STATE OF NCT DELHI**	**PRAMOD KUMAR**	
		OTHER DETAILS OF ADVOCATES: MOHIT SINGH(CHAMBERSOFMOHITSINGH@GMAIL.COM)(9557771674)(PETITIONER) MOHIT SINGH(CHAMBERSOFMOHITSINGH@GMAIL.COM)(9557771674)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) MAYANK (ADVOCATE10@KATYALASSOCIATES.COM)(7505939879)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) MAYANK(ADVOCATE10@KATYALASSOCIATES.COM)()(PETITIONER) MOHIT SINGH(CHAMBERSOFMOHITSINGH@GMAIL.COM)(9557771674)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		**P.S.-FIR NO. :(KOTLA MUBARAKPUR-704/2005)**
AFTER NOTICE MISC. MATTERS				
3	**CRL.A.-37/2012**	**OM PRAKASH V/s STATE THR. CBI**	**M P SINGH, ARUNDHATI KATJU, VIJAY PAL SINGH, AYUSH PURI, RAJDIPA BEHURA**	
		OTHER DETAILS OF ADVOCATES: VIJAY PAL SINGH(VIJAY2004ADV@GMAIL.COM)(9873521626)(PETITIONER) AYUSH PURI(OFFICEAYUSHPURI@GMAIL.COM)(9811439334)(PETITIONER) RAJDIPA BEHURA(RAJDIPABEHURA@GMAIL.COM)(9811533814)(PETITIONER)		**OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-2A/2006) CRL.A. 74/2012 FILED BY ASHUTOSH CHATTERJEE (DISPOSED ON : 2023-08-24) P.S.-FIR NO. :(CBI-2A/2006)**
4	**CRL.L.P.-3/2019**	**STATE V/s RAM NANDAN**	**ASHISH DUTTA**	
		OTHER DETAILS OF ADVOCATES: ASHISH DUTTA()(9811180280)(PETITIONER)		**P.S.-FIR NO. :(AMAN VIHAR-1580/2015)**

5	CRL.L.P.-18/2019	STATE V/s SURBHI VARSHNEY	RAJNI GUPTA	
		OTHER DETAILS OF ADVOCATES: RAJNI GUPTA()(9871216664)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ANTI-CORRUPTION BRANCH-43/2007) W.P.(CRL) 366/2009 FILED BY SURABHI VARSHNEYA (DISPOSED ON : 2009-10-08) W.P.(CRL) 634/2014 FILED BY SURABHI VARSHNEYA (DISPOSED ON : 2016-05-02) P.S.-FIR NO. :(ANTI-CORRUPTION BRANCH-43/2007)
6	CRL.L.P.-382/2019 CRL.M.A. 13214/2019 CRL.M.A. 13215/2019	MS. ORIENTAL BUILDMART EXPORTS PVT LTD. V/s M/S MAAGH CORPORATE SERVICES PVT. LTD & ORS.	SURESH BHARTI	
		OTHER DETAILS OF ADVOCATES: SURESH BHARTI()(9213107534)(PETITIONER)		
7	CRL.L.P.-624/2019 CRL.M.A. 40961/2019	SECURITIES AND EXCHANGE BOARD OF INDIA V/s ASSURED AGRO PARK LIMITED & ORS.	O.P. FAIZI, NISHANT MADAN	
		OTHER DETAILS OF ADVOCATES: O.P. FAIZI()(9810077771)(PETITIONER) NISHANT MADAN(ADV.NISHANTMADAN@GMAIL.COM)(8860611287)(RESPONDENT)		
8	CRL.M.C.-716/2019 CRL.M.A. 34395/2023 CRL.M.A. 34396/2023 CRL.M.A. 34397/2023	DEVAKI DEVI V/s THE STATE (GOVT.OF NCT OF DELHI)	ANAND & NIRMAL MISHRA, SHILPA GOEL, RAJIV KHOSLA	
		OTHER DETAILS OF ADVOCATES: ANAND & NIRMAL MISHRA()(9311131978)(PETITIONER) NIRMAL MISHRA (YOGENDER.SINGH306@GMAIL.COM)(9311131978)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)()(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(PRASAD NAGAR-206/2006) CRL.M.C. 450/2012 FILED BY DEVKI DEVI (DISPOSED ON : 2012-02-06) CRL.M.C. 580/2013 FILED BY ROOP RAM (DISPOSED ON : 2013-02-13) CRL.M.C. 738/2013 FILED BY ROOP RAM (DISPOSED ON : 2013-08-21) P.S.-FIR NO. :(PRASAD NAGAR-206/2006)
9	CRL.M.C.-1224/2019 CRL.M.A. 4776/2019	PRATIBHA GUPTA V/s STATE & ORS	PRASHANT MENDIRATTA, SIMA GULATI	
		OTHER DETAILS OF ADVOCATES: PRASHANT MENDIRATTA()(9811411176)(PETITIONER)		P.S.-FIR NO. :(PUNJABI BAGH-1073/2014)
10	CRL.M.C.-2839/2019 CRL.M.A. 15095/2022	VIKRAM PHOGAT V/s SUMAN	PRADEEP NAWANI, AKANKSHA MISHRA, SANDEEP CHAUDHARY, NIRAJ KUMAR MISHRA	
		OTHER DETAILS OF ADVOCATES: PRADEEP NAWANI()(9910003298)(PETITIONER) AKANKSHA MISHRA(AKANKSHAMISHRA.ADV@GMAIL.COM)(9811193881)(PETITIONER) SANDEEP CHAUDHARY(SANDEEPCHAUDHARY@GMAIL.COM)()(RESPONDENT) NIRAJ KUMAR MISHRA(NIRAJMISHRAADVOCATE@GMAIL.COM)(9312920092)(PETITIONER)		
11	CRL.M.C.-415/2025 CRL.M.A. 1957/2025	ROHIT SINGHAL & ORS. V/s THE STATE NCT OF DELHI & ANR.	ALOK MOTAN	
		OTHER DETAILS OF ADVOCATES: R.N DUBEY (RNDUBEYANDASSOCIATES202@GMAIL.COM)(9811179209)(PETITIONER)		P.S.-FIR NO. :(FARASH BAZAR-305/2019)
12	CRL.REV.P.-73/2022 CRL.M.A. 24053/2023	SANJAY SHARMA V/s GEETA & ANR.	RISHIKA JAIN, ARUSH KHANNA	
		OTHER DETAILS OF ADVOCATES: ARUSH KHANNA(RISHIKAJAIN.2803@GMAIL.COM)(8860069588)(PETITIONER) ARUSH KHANNA (ARUSHK100@GMAIL.COM)(9810280289)(PETITIONER)		

		DK SINGH(DKSINGHFS@GMAIL.COM)()(RESPONDENT)		
13	CRL.REV.P.-287/2022 CRL.M.A. 9294/2022 CRL.M.A. 10367/2022 CRL.M.A. 3740/2023	DEPUTY DIRECTOR OF INCOME TAX (INV.) UNIT 8(1) NEW DELHI V/s STATE OF NCT OF DELHI & ORS.	VIBHOOTI MALHOTRA, VENKETESH MOHAN CHAURASIA	
		OTHER DETAILS OF ADVOCATES: YOGESH KUMAR(YOGESH.K.RKS@GMAIL.COM)()(PETITIONER) STATE(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ADITYA JAIN (ISHANNIMEX907@GMAIL.COM)()(RESPONDENT) SUB DIVISIONAL MAGISTRATE(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) VIBHOOTI MALHOTRA(VIBHOOTIMALHOTRA.LAW@GMAIL.COM)()(PETITIONER) UDIT SHARMA(UDITSHARMARKS@GMAIL.COM)()(PETITIONER) YOGESH KUMAR(YOGESH.K.RKS.@GMAIL.COM)()(PETITIONER) NEELAM SHARMA(NEELAMSHARMA95@GMAIL.COM)()(RESPONDENT) ISHAAN (ISHAANIMPEX907@GMAIL.COM)()(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) VENKETESH CHAURASIA(VENKETESH@GAMIL.COM)(7217817648)(PETITIONER) DELHI.DCIT.JUDICIAL.HC(DELHI.DCIT.JUDICAL.HC@INCOMETAX.GOV.IN)()(RESPONDENT) STATE(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
14	CRL.REV.P.-330/2022	STATE NCT OF DELHI V/s RAM SAGAR & ORS.	RAJNI GUPTA, RAJA PANDA	
		OTHER DETAILS OF ADVOCATES: RAJIN GUPTA(RAJNIGUPTA3@GMAIL.COM)(987126664)(PETITIONER) RAJA PANDA(ADVRAJAPANDA@GMAIL.COM)(9090312033)(RESPONDENT)		P.S.-FIR NO. :(PUL PRAHLADPUR-105/2018)
15	CRL.REV.P.-683/2022	SH VINOD KUMAR V/s THE STATE (GOVT.OF NCT OF DELHI)	PRADEEP KUMAR	
		OTHER DETAILS OF ADVOCATES: PAVAN KUMAR(ASHISHHANUMAN45@GMAIL.COM)()(PETITIONER) PAVAN KUMAR(ASHISHHANUMAN45@GMAIL.COM)()(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(MAYAPURI-125/2009)
16	CRL.REV.P.-808/2022 CRL.M.A. 24740/2022 CRL.M.A. 24741/2022 CRL.M.A. 24742/2022	CENTRAL BUREAU OF INVESTIGATION V/s SITA RAM GUPTA	RIPUDAMAN SINGH BHARDWAJ, ANKIT KHURANA	
		OTHER DETAILS OF ADVOCATES: CBI(DLACBIDHC@GMAIL.COM)()(PETITIONER) ANKIT KHURANA(LAW.KHURANA@GMAIL.COM)(9968068994)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-BD1-2012-E-0001) W.P.(CRL) 2296/2016 FILED BY P K TEWARI & ANR (DISPOSED ON : 2017-11-14) CRL.M.C. 4130/2024 FILED BY P.K. TEWARI (D. OF HEARING : 2025-07-15) CRL.M.C. 4131/2024 FILED BY P.K. TEWARI (D. OF HEARING : 2025-07-15) CRL.M.C. 4132/2024 FILED BY P.K. TEWARI (D. OF HEARING : 2025-07-15) CRL.M.C. 4128/2024 FILED BY P.K. TEWARI (D. OF HEARING : 2025-07-15) CRL.M.C. 4129/2024 FILED BY P.K. TEWARI (D. OF HEARING : 2025-07-15) CRL.M.C. 4126/2024 FILED BY P.K. TEWARI (D. OF HEARING : 2025-07-15) CRL.M.C. 4133/2024 FILED BY P.K. TEWARI (D. OF HEARING : 2025-07-15) CRL.M.C. 4127/2024 FILED BY P.K. TEWARI (D. OF HEARING : 2025-07-15) P.S.-FIR NO. :(CBI-BD1-2012-E-0001)
17	CRL.REV.P.-881/2022 CRL.M.A. 26805/2022	MS. SAHANAZ V/s MR. MOHD. ABID	MANSI SHAMRA	
		OTHER DETAILS OF ADVOCATES: MANSI SHARMA(CHAMBERSOFMANSISHARMA@GMAIL.COM)(9910201722)(PETITIONER)		

18	CRL.REV.P.-125/2023	ANITA KUMARI & ANR. V/s RAM JEEVAN & ANR.	KAILAS UDHAVRAO MORE	
		OTHER DETAILS OF ADVOCATES: KAILASH U. MORE(ADV.KUMORE@REDIFFMAIL.COM)(9403728254)(PETITIONER) SUPRIYA K. MORE(ADV.NDBORADE@REDIFFMAIL.COM)(6635026001)(PETITIONER)		
19	CRL.REV.P.-289/2023	SHIV NATH THAKUR V/s NUTAN THAKUR	SAURABH BALWANI, ATIN CHADHA	
		OTHER DETAILS OF ADVOCATES: BALWANI LAW CHAMBERS(BALWANILAWCHAMBERS@GMAIL.COM)(9958819918)(PETITIONER) NUTAN THAKUR(1310NUTANTHAKUR@GMAIL.COM)()(RESPONDENT) ATIN CHADHA(CHADHA.ATIN@GMAIL.COM)(9999984513)(PETITIONER)		
20	CRL.REV.P.-484/2023 CRL.M.A. 11485/2023	SH. DEBANGSHU MALLICK V/s SMT. POORNIMA MALLICK & ANR.	AMIT KUMAR, SIDDHARTH NARANG	
		OTHER DETAILS OF ADVOCATES: AMIT KUMAR (AMIT195.ADV@GMAIL.COM)(9971210185)(PETITIONER) AJIT SONI (AJITSONI1973@GMAIL.COM)()(RESPONDENT) SIDDHARTH NARANG(ADVOCATEALOK1975@GMAIL.COM)(8505808500)(PETITIONER)		
21	CRL.REV.P.-548/2023	SUNIL @ RAHUL @ SUNIL SANSI V/s STATE NCT OF DELHI	NITIN BANSAL	
		OTHER DETAILS OF ADVOCATES: KUNDAN KUMAR (ADVKUNDANKUMAR12@GMAIL.COM)(9899521200)(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(NIHAL VIHAR-405/2022)
22	CRL.REV.P.-650/2023 CRL.M.A. 15515/2023	SH. ABHAY KR. MISHRA AND ORS. V/s STATE (GNCT OF DELHI)	GAGAN JAGLAN	
		OTHER DETAILS OF ADVOCATES: NITIN AHLAWAT (ATTORNEYNITIN@YAHOO.COM)(9810185881)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(RAJOURI GARDEN-1024/2020)
23	CRL.REV.P.-854/2023 CRL.M.A. 21959/2023 CRL.M.A. 21960/2023	SAURABH WALIA V/s RASHMI WALIA & ANR.	GAURAV CHAUDHRY, ABHISHEK GUPTA, YASH ANAND	
		OTHER DETAILS OF ADVOCATES: PRADEEP KUMAR ARYA(PARYA.ADVOCATE@GMAIL.COM)(9810359511)(PETITIONER) GUDIA(SANDEEPDEDHABCA99@GMAIL.COM)()(RESPONDENT) RASHMI WALIA(RASHMINEGI22@GMAIL.COM)()(RESPONDENT) ABHISHEK GUPTA(ABHISHEKGUPTA2292@GMAIL.COM)(9718062292)(PETITIONER) YASH ANAND (YASHANANDSC2000@YAHOO.COM)(9810255469)(PETITIONER)		
24	CRL.REV.P.-1138/2023 CRL.M.A. 29187/2023	ANJALI CHAUDHARY V/s BRAHAMJEET SINGH & ANR.	KAMAL MOHAN GUPTA	
		OTHER DETAILS OF ADVOCATES: KAMAL MOHAN (KMGVAKIL@GMAIL.COM)(9971800229)(PETITIONER)		
25	CRL.REV.P.-1208/2023 CRL.M.A. 30638/2023 CRL.M.A. 12474/2024	KAPIL GUPTA V/s SMT. JYOTI GUPTA & ORS.	ANIL SHARMA, ALOK SINHA, ALOK SINHA	
		OTHER DETAILS OF ADVOCATES: ANIL SHARMA (ANNISHARMA13@GMAIL.COM)()(PETITIONER) ANIL SHARMA (ANNISHARMA13@GMAIL.COM)()(PETITIONER) SURESH KUMAR (SURESHKUMAR3912@GMAIL.COM)()(RESPONDENT) SURESH KUMAR (SURESHKUMAR3912@GMAIL.COM)()(RESPONDENT) SURESH KUMAR(SURESHKUMAR3912@GMAIL.COM)()(PETITIONER) ALOK SINHA(ADVOCATEALOKSINHA@GMAIL.COM)(9811969215)(RESPONDENT)		
26	CRL.REV.P.-1319/2023 CRL.M.A. 33483/2023	SAFETY ENERGY SOLUTION P. LTD THROUGH ITS DIRECTOR SH. U P.SINGH & ANR. V/s GOPI RAM (SINCE DECEASED) THROUGH ITS LRS. & ORS.	PRATEEK AGGARWAL, ASHIM VACHHER	
		OTHER DETAILS OF ADVOCATES: BD PANDEY(BDPANDEYADVOCATE@GMAILC.OM)(9871321615)(PETITIONER)		

		NAMITA (NAMITAROY11@GMNAIL.COM)()(RESPONDENT) ASHIM VACHHER(ASHIMVACHHER@VACHHERASSOCIATES.COM)(9811023217)(PETITIONER)		
27	CRL.REV.P.-1270/2024 CRL.M.A. 33385/2024	RAJESH KUMAR SRIVASTAVA V/s CENTRAL BUREAU OF INVESTIGATION	SUSHIL KUMAR GUPTA	
		OTHER DETAILS OF ADVOCATES: SUSHIL KUMAR (DRSUSHILGUPTA2004@GMAIL.COM)(9811397124)(PETITIONER) CBI (DLACBIDHC@GMAIL.COM)(0)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-7-S-2006) CRL.REV.P. 955/2019 FILED BY SANDEEP SAHNI (D. OF HEARING : 2025-04-14) CRL.REV.P. 952/2019 FILED BY R.K SRIVASTAVA (D. OF HEARING : 2025-04-14) W.P.(CRL) 1143/2019 FILED BY S P SAXENA (DISPOSED ON : 2020-01-06) W.P.(CRL) 1144/2019 FILED BY S P SAXENA (DISPOSED ON : 2020-01-06) CRL.REV.P. 91/2021 FILED BY RAJAN CHOPRA (D. OF HEARING : 2025-04-15) CRL.REV.P. 1261/2024 FILED BY RAJESH KUMAR SRIVASTAVA (D. OF HEARING : 2025-05-06) CRL.REV.P. 1387/2024 FILED BY LILA KRISHNA SETH (D. OF HEARING : 2025-04-21) P.S.-FIR NO. :(CBI-7-S-2006)
28	W.P.(CRL)-2081/2020 CRL.M.A. 17285/2020 CRL.M.A. 19175/2021	TDI INFRATECH LIMITED V/s GOVERNMENT OF NCT & ANR.	KANIKA AGNIHOTRI, KANIKA AGNIHOTRI, KUBER GIRI, KUBER GIRI	
		OTHER DETAILS OF ADVOCATES: TDI INFRATECH LIMITED(ADMIN@SKVASSOCIATES.COM)()(RESPONDENT) KANIKA AGNIHOTRI()(9810980027)(PETITIONER) KANIKA AGNIHOTRI(ADMIN@SKVASSOCIATES.COM)(9810980027)(PETITIONER) SWASTIKA SINGH(ADVOCATE.SWASTIKSINGH@GMAIL.COM)(9810354101)(PETITIONER) SANJAY LAO(SANJAYLAO14@GMAIL.COM)()(RESPONDENT) SKVASSOCIATES(ADMIN@SKASSOCIATES.COM)()(RESPONDENT) KANIKA AGNIHOTRI(KANIKA.AGNIHOTRISKASSOCIATES.COM)()(RESPONDENT) KUBER GIRI(KUBERGIRI@GMAIL.COM)(9811999978)(RESPONDENT) KUBER GIRI(KUBERGIRI@GMAIL.COM)(9811999978)(RESPONDENT)		P.S.-FIR NO. :(CONNAUGHT PLACE-57/2020)
29	W.P.(CRL)-980/2022 CRL.M.A. 8268/2022 CRL.M.A. 8269/2022 WITH W.P.(CRL) 1096/2022	MEGHNA BHATTER & ANR. V/s STATE NCT OF DELHI & ANR.	NITIN SALUJA	
		OTHER DETAILS OF ADVOCATES: NITIN SALUJA(SALUJA.NITIN6@GMAIL.COM)(9811722485)(PETITIONER) ANUBHAV SINGH(ADVANHUBHAVSINGH@GMAIL.COM)()(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SUDHIR AGARWAL(SUDHIR_AGARWAL@HOTMAIL.COM)()(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(PARLIAMENT STREET-25/2022) W.P.(CRL) 1096/2022 FILED BY ANUBHAV BHATTER (D. OF HEARING : 2025-03-04) P.S.-FIR NO. :(PARLIAMENT STREET-25/2022)
30	W.P.(CRL)-1096/2022 CRL.M.A. 9144/2022 CRL.M.A. 9145/2022 CRL.M.A. 9146/2022 CRL.M.A. 22836/2023	ANUBHAV BHATTER V/s STATE NCT OF DELHI & ANR.	ANURAG K ANDLEY, NITIN SALUJA	
		OTHER DETAILS OF ADVOCATES: ANURAG ANDLEY(ANURAGANDLEY93@GMAIL.COM)(9654419650)(PETITIONER) ANUBHAV SINGH(ADVANUBHAVSINGH@GMAIL.COM)(9821252269)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SUDHIR AGGARWAL(SUDHIR_AGARWAL@HOTMAIL.COM)()(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) NITIN SALUJA(SALUJA.NITIN6@GMAIL.COM)()(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(PARLIAMENT STREET-25/2022) W.P.(CRL) 980/2022 FILED BY MEGHNA BHATTER & ANR. (D. OF HEARING : 2025-03-04) P.S.-FIR NO. :(PARLIAMENT STREET-25/2022)

		STATE(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) NITIN SALUJA , HARSH GATTANI , SIMRAN KHURANA(SALUJA.NITIN6@GMAIL.COM)(9811722485)(PETITIONER) SUDHIR AGARWAL(SUDHIR_AGARWAL@HOTMAIL.COM)()(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)()(RESPONDENT)		
31	W.P.(CRL)-1289/2022	VAIBHAV JALAN V/s UNION OF INDIA & ORS.	ABHISHEK MALHOTRA, RAJESH KUMAR GOGNA, GUDIPATI GAYATRI KASHYAP	
		OTHER DETAILS OF ADVOCATES: ABHISHEK MALHOTRA(AMALHOTRA@TMTLAW.CO.IN)(971124625)(PETITIONER) VAIBHAV JALAN(VAIBHAVJALAN@GMAIL.COM)()(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) STATE BANK OF INDIA(INFO@BHATTALLAW.COM)()(RESPONDENT) ABHISHEK JHA(ABHISHEKJHA@JKMINFRA.COM)()(RESPONDENT) GAURAV JALAN(GAURAV@JKMINFRA.COM)()(RESPONDENT) KNR CONSTRUCTIONS LIMITED(CS@KNRCL.COM)()(RESPONDENT) G R INFRAPROJECTS LTD(CS@GRIFRA.COM)()(RESPONDENT) PRUDENT ARC LIMITED(PRUDENT.ARC@GMAIL.COM)()(RESPONDENT) CANARA BANK(ADVAKROUT@YAHOO.COM)()(RESPONDENT) JKM INFRA PROJECTS LIMITED(ROC@JKMINFFRA.COM)()(RESPONDENT) UNION BANK OF INDIA(SAMARENDRAKRADV@YAHOO.COM)()(RESPONDENT) ENFORCEMENT OF DIRECTORATE(ED_DEL_REV@GMAIL.COM)()(RESPONDENT) RAJESH KUMAR GOGNA(OFFICE@GOGNA.CO.IN)(8174843807)(RESPONDENT) GUDIPATI GAYATRI KASHYAP(KASHYAP.GUDIPATI@GMAIL.COM)(9958832068)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ECONOMIC OFFENCE WING-53/2021) W.P.(CRL) 1538/2022 FILED BY VAIBHAV JALAN (DISPOSED ON : 2022-07-15) W.P.(CRL) 2012/2022 FILED BY VAIBHAV JALAN (DISPOSED ON : 2023-01-27) P.S.-FIR NO. :(ECONOMIC OFFENCE WING-53/2021)
FOR FINAL HEARING				
32	CRL.REV.P.-723/2023	DEEPAK GARG V/s POONAM GARG	MISHIKA SINGH (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: MISHIKA SINGH(ADVMISHIKASINGH@GMAIL.COM)(9810187140)(PETITIONER) MISHIKA SINGH(ADVMISHIKASINGH@GMAIL.COM)(9810187140)(PETITIONER) MISHIKA SINGH(ADVMISHIKASINGH@GMAIL.COM)(9810187140)(PETITIONER)		
33	CRL.REV.P.-1286/2023 CRL.M.A. 32832/2023 WITH CRL.REV.P. 21/2024	AZAM ALI V/s THE STATE & ANR.	JAIDEEP MALIK, MOHIT CHAURASIA	
		OTHER DETAILS OF ADVOCATES: MOHIT CHAURASIA(MOHIT1775@GMAIL.COM)(9910085299)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(PAHARGANJ-18/2021) CRL.M.C. 2887/2021 FILED BY FARMAN ALI (DISPOSED ON : 2021-11-17) CRL.REV.P. 21/2024 FILED BY SHAMSHER KHAN & ORS. (D. OF HEARING : 2025-03-04) P.S.-FIR NO. :(PAHARGANJ-18/2021)
34	CRL.REV.P.-21/2024 CRL.M.A. 299/2024 CRL.M.A. 300/2024	SHAMSHER KHAN & ORS. V/s THE STATE GOVT. OF NCT OF DELHI AND ANR.	JAIDEEP MALIK, MOHIT CHAURASIA	
		OTHER DETAILS OF ADVOCATES: KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) MOHIT CHAURASIA(MOHIT1775@GMAIL.COM)(9910085299)(RESPONDENT) MOHIT CHAURASIA(MOHIT1775@GMAIL.COM)(9910085299)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(PAHARGANJ-18/2021) CRL.M.C. 2887/2021 FILED BY FARMAN ALI (DISPOSED ON : 2021-11-17) CRL.REV.P. 1286/2023 FILED BY AZAM ALI (D. OF HEARING : 2025-03-04) P.S.-FIR NO. :(PAHARGANJ-18/2021)
35	W.P.(CRL)-1951/2022 CRL.M.A. 16929/2022	MANOJ GUPTA V/s THE STATE NCT OF DELHI AND ORS	POOJA CHHABRA, SACHIN DEV SHARMA, KUSHAL NARULA, PHILLIP MASSEY	
		OTHER DETAILS OF ADVOCATES: POOJA CHHABRA(ADV.POOJACHHABRA@GMAIL.COM)(9999197580)(PETITIONER) POOJA CHHABRA(ADV.POOJACHHABRA@GMAIL.COM)(9999197580)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		

		KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SACHIN DEV SHARMA(SACHINDEVSHARMA.ADV@GMAIL.COM)(9911555443)(PETITIONER) KUSHAL NARULA(KUSHNARULA24@GMAIL.COM)(8766209907)(RESPONDENT) PHILLIP MASSEY(ADVOCATE.PHILLIPMASSEY91@GMAIL.COM)(8527866046)(PETITIONER) KUSHAL NARULA(KUSHNARULA24@GMAIL.COM)(8766209907)(RESPONDENT)		
FOR ORDER				
36	**CRL.REV.P.-237/2023**	**CENTRAL BUREAU OF INVESTIGATION V/s MD. YASEEN WANI & ORS.**	**MRIDUL JAIN**	
		OTHER DETAILS OF ADVOCATES: MRIDUL JAIN (ADVOCATEJAINOFFICE@GMAIL.COM)(9810302811)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		**P.S.-FIR NO. :(CBI-SIB-2005-E-0010)**
37	**CRL.REV.P.-1194/2023 CRL.M.A. 30434/2023**	**CENTRAL BUREAU OF INVESTIGATION V/s NEERAJ KUMAR**	**NIKHIL GOEL, TUSHAR AGARWAL**	
		OTHER DETAILS OF ADVOCATES: NIKHIL GOEL (OFFICEOFNIKHILGOEL@GMAIL.COM)(9560776754)(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) TUSHAR AGARWAL(AGARWAL.TUSHAR19@HOTMAIL.COM)(9971374150)(PETITIONER)		**P.S.-FIR NO. :(CBI-DAI-2022-A-0032)**
PART-HEARD MATTERS				
38	**CRL.M.C.-1435/2023 CRL.M.A. 5494/2023 WITH CRL.M.C. 1436/2023 CRL.M.C. 1437/2023 CRL.M.C. 5684/2023 CRL.M.C. 5691/2023**	**ALEXANDER NEUSS V/s STATE (NCT OF DELHI) & ANR.**	**KANIKA KUMAR, TAMRADHWAJ SHARMA**	
		OTHER DETAILS OF ADVOCATES: HSA(WWW.HSALEGAL.COM)(9811743279)(PETITIONER) HSA(WWW.HSALEGAL.COM)(9811743279)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) M/S SCORPION NEWS XIMMUNICATION PVT LTD(SCORPIANNEWS2008@GMAIL.COM)()(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) TAMRADHWAJ SHARMA(TAMRADHWAJ.SHARMA83@GMAIL.COM)(9873641398)(RESPONDENT)		
39	**CRL.M.C.-1436/2023 CRL.M.A. 5497/2023**	**ALEXANDER NEUSS V/s STATE (NCT OF DELHI) & ANR.**	**KANIKA KUMAR, TAMRADHWAJ SHARMA**	
		OTHER DETAILS OF ADVOCATES: HSA(WWW.HSALEGAL.COM)()(RESPONDENT) M/S SNG EXIM PVT LTD(SNGEXIM1995@GMAIL.COM)()(RESPONDENT) TAMRADHWAJ SHARMA(TAMRADHWAJ.SHARMA83@GMAIL.COM)(9873641398)(RESPONDENT)		
40	**CRL.M.C.-1437/2023 CRL.M.A. 5500/2023**	**ALEXANDER NEUSS V/s STATE (NCT OF DELHI) & ANR.**	**KANIKA KUMAR, TAMRADHWAJ SHARMA**	
		OTHER DETAILS OF ADVOCATES: HSA (WWW.HSALEGAL.COM)(9811743279)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) M/S SCORPION NEWS XIMMUNICATION PVT LTD(SCORPIANNEWS2008@GMAIL.COM)()(RESPONDENT) TAMRADHWAJ SHARMA(TAMRADHWAJ.SHARMA83@GMAIL.COM)(9873641398)(RESPONDENT)		
NON-CONTENTIOUS CASES (FOR DIRECTIONS/ORDERS)				
41	**W.P.(CRL)-172/2025 CRL.M.A. 1375/2025**	**DIVIK TANEJA & ANR. V/s GOVT OF NCT OF DELHI & ANR.**	**ABHISHEK SINGH**	
		OTHER DETAILS OF ADVOCATES: SUMIT SAHARAWAT(SUMITSAHARAWAT840@GMAIL.COM)(9634904772)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		**P.S.-FIR NO. :(AMAR COLONY-322/2024)**

COURT NO. 44
HON'BLE MR.JUSTICE SUBRAMONIUM PRASAD

NOTE: IN CASE LEARNED COUNSELS FOR THE PARTIES WISH TO RELY UPON SOME PLEADINGS/DOCUMENTS/SUBMISSIONS/JUDGMENTS, THEY ARE DIRECTED TO FILE THE SAME DURING THE COURT WORKING HOURS ATLEAST A DAY PRIOR TO THE DATE OF LISTING OF SUCH MATTERS. ANY PLEADINGS/DOCUMENTS/SUBMISSIONS/JUDGEMENTS FILED BEYOND THE AFORESAID PRESCRIBED PERIOD SHALL NEITHER BE FORWARDED TO THE COURT NOR BE ENTERTAINED.

NOTE: COUNSEL APPEARING THROUGH VIDEO CONFERENCING ARE REQUESTED TO GIVE THEIR APPERANCES IN THE CHAT BOX ALONGWITH THEIR MOBILE NUMBERS.

TO JOIN VC:

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NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO
pankaj.shukla@dhc.nic.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
PART-HEARD MATTERS				
1	CM APPL. 35954/2024 In W.P.(C)-4951/2024	SAVAN GODIAWALA V/s INSOLVENCY AND BANKRUPTCY BOARD OF INDIA	MANMEET SINGH, MANMEET SINGH	Listing Remarks: AT 10:30 A.M.
		OTHER DETAILS OF ADVOCATES: MANMEET SINGH(YASHVARDHAN.BANDI@SARAFPARTNERS.COM)(8587010491)(PETITIONER) RAJESH (RAJESH.K10@IBBI.GOV.IN, TUHINA.MARDI@IBBI.GOV.IN, LEGAL.PROCEEDINGS@IBBI.GOV.IN)()(RESPONDENT) MANMEET SINGH(ANUGRAH.FREY@CYRILSHROFF.COM)(9899929714)(PETITIONER)		

COURT NO. 41
HON'BLE MS.JUSTICE JYOTI SINGH

NOTE:"SUPPLEMENTARY PASS-OVER SHALL BE TAKEN UP IMMEDIATELY AFTER COMPLETION OF SUPPLEMENTARY LIST."

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
1	CM APPL. 10899/2025 In W.P.(C)-6265/2024	SWATI SINGH V/s JAWAHARLAL NEHRU UNIVERSITY & ORS.	MAAROOF, R VASANTH, IMRAN ALAM SHEIKH	
		OTHER DETAILS OF ADVOCATES: MAAROOF AND ANANT KHAJURIA AND NABIRA FARMAN(CHAMBEROFABHIKCHIMNI@GMAIL.COM)(9645330954)(PETITIONER) MONIKA ARORA(OFFICEADVOMONIKA@GMAIL.COM, SUNILNAROOLA@GMAIL.COM, ADVKHANNA2002@GMAIL.COM)()(RESPONDENT) JNUCSRD SHAILENDRA(JNUCSRD.SHAILENDRA@GMAIL.COM, DEAN_STUDENTS@JNU.AC.IN)()(RESPONDENT) VASANTH RAJASEKARAN(HARSHVARDHAN@DUCK.COM, PROMILKAPUR@GMAIL.COM)(0)(PETITIONER) IMRAN ALAM SHEIKH(IMRANALAM66@GMAIL.COM)(9810263115)(RESPONDENT)		
2	CM APPL. 11708/2025 In W.P.(C)-15517/2024(Disposed off case)	SHUBH RACHNA V/s MUNICIPAL CORPORATION OF DELHI AND ORS	YUDHVIR SINGH CHAUHAN, HINU MAHAJAN	
		OTHER DETAILS OF ADVOCATES: YUDHVIR SINGH CHAUHAN(ADV.ADITYASHARMAHC@GMAIL.COM)(0)(PETITIONER) SANTOSH KUMAR TRIPATHI, RISHAB, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, RISHAB@RRJASSOCIATE.COM, UOIDHC@GMAIL.COM)(9868250806)(RESPONDENT) MCD(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT) YUDHVIR SINGH CHAUHAN(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT)		
3	W.P.(C)-2510/2025 CM APPL. 11867/2025	MANUFACTURERS CO OPERATIVE INDUSTRIAL ESTATE LTD & ANR. V/s THE COMMISSIONER MUNICIPAL CORPORATION OF DELHI & ORS.	RAKESH MUKHIJA	
		OTHER DETAILS OF ADVOCATES: K.K. MUKHIJA & RAKESH MUKHIJA(MUKHIJASOFFICE@GMAIL.COM)(9810387379)(PETITIONER) SANTOSH KUMAR TRIPATHI, MCD, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, CLOMCDHQ@GMAIL.COM, UOIDHC@GMAIL.COM)(9868250806)(RESPONDENT) DSIIDCLC(DSIIDCLC@GMAIL.COM)(0)(RESPONDENT)		

FOR ADMISSION				
4	CM APPL. 6591/2025 In RFA-262/2016(Disposed off case)	ATUL SHARMA V/s RAVINDER KAUR	M B SINGH, MORESHWER PRASAD	
		OTHER DETAILS OF ADVOCATES: M P CHAUDHARY(MPCVHAUDHARY07@GMAIL.COM)(8588826768)(RESPONDENT)		
5	W.P.(C)-11208/2005 WITH W.P.(C) 11226/2005 W.P.(C) 11215/2005 W.P.(C) 11228/2005 W.P.(C) 11211/2005	M.N.VASUDEVA & ANR. V/s N.D.M.C.	MR.SUDHIR NANDRAJOG, MR SACHIN NAWANI, ANJANA GOSAIN, MADHU TEWATIA, VIVEK SOOD, PREET PAL SINGH, SAKSHI POPLI	
		OTHER DETAILS OF ADVOCATES:		
6	W.P.(C)-11211/2005 WITH W.P.(C) 11228/2005 W.P.(C) 11215/2005 W.P.(C) 11226/2005	M/S RAMESH APARTMENTS DELHI P. V/s N.D.M.C.	MR.SUDHIR NANDRAJOG, MR SACHIN NAWANI, MS ANJANA GOSAIN, MADHU TEWATIA, VIVEK SOOD, SAKSHI POPLI, AKHIL SHARMA	
		OTHER DETAILS OF ADVOCATES: AKHIL SHARMA(AKHILSHARMA1@HOTMAIL.COM)(9811333549)(PETITIONER)		
7	W.P.(C)-11215/2005	M/S ASHISH GUPTA & CO. P. LTD. V/s N.D.M.C.	MR.SUDHIR NANDRAJOG, MR SACHIN NAWANI, MS ANJANA GOSAIN, MADHU TEWATIA, VIVEK SOOD, PREET PAL SINGH, SAKSHI POPLI	
		OTHER DETAILS OF ADVOCATES:		
8	W.P.(C)-11226/2005	PRAMOD KUMAR GUPTA V/s N.D.M.C.	MR.SUDHIR NANDRAJOG, MR SACHIN NAWANI, MS ANJANA GOSAIN, MADHU TEWATIA, VIVEK SOOD, PREET PAL SINGH, SAKSHI POPLI	
		OTHER DETAILS OF ADVOCATES:		
9	W.P.(C)-11228/2005	M/S ASHISH GUPTA & CO.P. LTD. V/s N.D.M.C.	MR.SUDHIR NANDRAJOG, MR SACHIN NAWANI, MS ANJANA GOSAIN, MADHU TEWATIA, GAURAV BARATHI, VIVEK SOOD, SAKSHI POPLI	
		OTHER DETAILS OF ADVOCATES:		
10	W.P.(C)-1404/2025 CM APPL. 6823/2025	UTTARAKHAND TRANSPORT CORPORATION V/s DELHI TRANSPORT INFRASTRUCTURE DEVELOPMENT CORPORATION LIMITED & ANR.	DALEEP KUMAR DHAYANI	
		OTHER DETAILS OF ADVOCATES: PRADEEP MISHRA & DALEEP DHYANI(PRADEEPMISRA@YAHOO.COM)(9810252518)(PETITIONER) SANTOSH KUMAR TRIPATHI, RAJESH(STANDINGCOUNSELGNCTD@GMAIL.COM, RAJESHLAWYER@YAHOO.CO.IN)(9868250806)(RESPONDENT) DTIDC, RAJESH(MD.DTIDC@DELHI.GOV.IN, RAJESHLAWYER53@GMAIL.COM)(0)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
11	CM APPL. 37899/2024 In RFA-141/2016	SURENDRA KUMAR V/s HARI OM SHARMA	PIYUSH SHARMA, VINOD KUMAR KHANNA	
		OTHER DETAILS OF ADVOCATES: DURGESH GUPTA (ADV.DURGESHGUPTA@GMAIL.COM)(0)(PETITIONER) VINOD KUMAR KHANNA(VINODKHANNA_24@REDIFFMAIL.COM)(9891081919)(RESPONDENT) VINOD KUMAR KHANNA(VINODKHANNA.ADVOCATE@GMAIL.COM)(9891081919)(RESPONDENT) VINOD KUMAR KHANNA(VINODKHANNA.ADVOCATE@GMAIL.COM)(9891081919)(RESPONDENT)		

12	RFA-987/2018 CM APPL. 51041/2018	RAMESH PARKASH V/s GANGA RAM MAURYA @ VIKAS	RAJENDER YADAV, SACHIN SHARMA	
		OTHER DETAILS OF ADVOCATES: RAJENDER YADAV()(9868506580)(PETITIONER)		
13	CM APPL. 7245/2025 In RFA-442/2019	VIRGOZ OILS & FATS PTE LTD V/s M/S VIJAY SOLVEX LTD & ORS	MANOJ KHANNA, ISHAN SANGHI	
		OTHER DETAILS OF ADVOCATES: MANOJ KHANNA()(9810154813)(PETITIONER) SANGHI AND COMPANY(DELHI@SANGHI.CO)(42175413)(RESPONDENT)		
14	RFA-460/2019 CM APPL. 22948/2019	RAJNI SHARMA V/s MAHARAJ SINGH & ORS	DHANANJAI RANA, T C SHARMA	
		OTHER DETAILS OF ADVOCATES: DHANANJAI RANA()(9958516171)(PETITIONER)		
15	RFA-488/2019 CM APPL. 19902/2022	THE SECRETARY TO GOVERNMENT OF INDIA, M.E.A & ANR V/s M/S DAMCO ENGINEERING PVT LTD	RUCHIR MISHRA, NIVEDITA NAIR	
		OTHER DETAILS OF ADVOCATES: RUCHIR MISHRA()(9968276577)(PETITIONER) ASHA GOPALAN NAIR, NIVEDITA NAIR(NIVEDITANAIR1991@GMAIL.COM)(9810348981)(RESPONDENT) RUCHIR MISHRA(RUCHIRMISHRA79@YAHOO.CO.IN)()(RESPONDENT)		
16	W.P.(C)-5236/2010 CM APPL. 8666/2012 CM APPL. 7162/2016	ALMITRA H.PATEL & ANR. V/s UNION OF INDIA & ORS.	GOPAL JAIN, MANDAKINI SINGH, SHOBHANA TAKIAR, SUMIT PUSHKARNA, SUNIL SATYARTHI, RAJIV BANSAL, RUCHI SINDHWANI, ANIL GROVER, DHRUV TAMTA, ANCHIT SHARMA, VIVEK GOYAL, QUANTUM LEGAL, SANJAY KUMAR PATHAK, JAGRATI SINGH	
		OTHER DETAILS OF ADVOCATES: JAGRATI SINGH(ADVOCATEJAGRATI111@GMAIL.COM)(9250208553)(PETITIONER)		
17	W.P.(C)-2428/2017 CM APPL. 10490/2017 CM APPL. 33260/2022 CM APPL. 10549/2025	NIRMAL SHIKSHA KENDRA V/s NEW DELHI MUNICIPAL COUNCIL	YASHMEET KAUR, AMITABH CHATURVEDI	
		OTHER DETAILS OF ADVOCATES: YASHMEET KAUR()(9810788943)(PETITIONER) ARJUN MITRA(AJMITRA@GMAIL.COM)()(RESPONDENT)		
18	W.P.(C)-3740/2017 CM APPL. 16472/2017	ALL INDIA INSTITUTE OF MEDICAL SCIENCES V/s NEW DELHI MUNICIPAL CORPORATION & ANR	V.S.R. KRISHNA	
		OTHER DETAILS OF ADVOCATES:		
19	W.P.(C)-5852/2018 CM APPL. 22738/2018	LOKESH PARASHAR V/s NEW DELHI MUNICIPAL COUNCIL AND ANR	SAURABH CHADDA	
		OTHER DETAILS OF ADVOCATES: SAURABH CHADDA()(8800152500)(PETITIONER)		
20	W.P.(C)-6009/2018 CM APPL. 23425/2018	RESIDENT WELFARE ASSOCIATION (RWA), V/s STATE (NCT OF DELHI) AND ORS.	SANJAY SEHGAL	
		OTHER DETAILS OF ADVOCATES: SANJAY SEHGAL()(9873479585)(PETITIONER)		
21	W.P.(C)-7362/2019 CM APPL. 30713/2019 CM APPL. 5683/2020 CM APPL. 5684/2020 CM APPL. 11989/2021	M/S HOTEL MARINA AND ANR. V/s NEW DELHI MUNICIPAL COUNCIL	S K MANIKTALA, SUMEET KUMAR MANIKTALA	
		OTHER DETAILS OF ADVOCATES: S K MANIKTALA()(9810993806)(PETITIONER)		

		S K MANIKTALA()(9810993806)(PETITIONER) UDIT MANIKTALA(UDIT@MANIKTALAASSOCIATES.COM)(9999282180)(PETITIONER)		
22	W.P.(C)-11432/2019 CM APPL. 7502/2023	NUSARAT TABASSUM V/s NEW DELHI MUNICIPAL COUNCIL	RAHUL KUMAR	
		OTHER DETAILS OF ADVOCATES: RAHUL KUMAR()(9910849777)(PETITIONER) RAHUL KUMAR(CONTACT@RAHULKUMAR.IN)(9910849777)(PETITIONER) RAHUL KUMAR(CONTACT@RAHULKUMAR.IN)(9910849777)(PETITIONER) NDMC(LAW.DEPTT.NDMC@GMAIL.COM)()(RESPONDENT) NDMC(LAW.DEPTT.NDMC@GMAIL.COM)()(RESPONDENT)		
23	W.P.(C)-13467/2019 CM APPL. 54590/2019 CM APPL. 54591/2019 CM APPL. 20940/2020 CM APPL. 31681/2020 CM APPL. 17661/2022 WITH W.P.(C) 15515/2022	RAJAN DHALL V/s NORTH DELHI MUNICIPAL CORPORATION & ORS.	SANJEET KUMAR, SANJEET, ADITYA RAJ, NAVNEET, GARIMA PRASHAD, ANISH DHINGRA	
		OTHER DETAILS OF ADVOCATES: SANJEET KUMAR()(9810264114)(PETITIONER) SANJEET KUMAR(SANJEETMANDAL34@GMAIL.COM)(9354086702)(PETITIONER) SANJEET(ADVSANJEET1@GMAIL.COM)(9810264114)(PETITIONER) NDMC(CLO-NDMC@MCD.GOV.IN)()(RESPONDENT) DSSIDC(ANU11SALWAN@YAHOO.CO.IN)()(RESPONDENT) ADITYARAJ(ADITYA142@GMAIL.COM)(7073011531)(PETITIONER) SIDHARTH CHOPRA AND ADITYA AWASTHI AND ADITYA RAJ(ADITYA142@GMAIL.COM, ADITYAAWASTHI@GMAIL.COM)(7073011531)(PETITIONER) AJAY ARORA(AJAYARORAMCD@GMAIL.COM)()(RESPONDENT) ANUSALWAN(ANUSALWAN@GMAIL.COM)()(RESPONDENT) KAPIL DUTT(KAPIL DUTTAMCD@GMAIL.COM)()(RESPONDENT) PAWAN BINDRA(PAWANBINDRA@HOTMAIL.COM)()(RESPONDENT) GARIMA(PRASHAD.GARIMA@GMAIL.COM)()(RESPONDENT) RIYA GULATI AND ADITYA AWASTHI(RIYAGULATI900@GMAIL.COM)(9818061471)(PETITIONER) LAKSHAY DHAMIJA(LAKSHAY1608@GMAIL.COM)(9873627270)(RESPONDENT) NORTH DELHI MUNICIPAL CORPORATION (CLO-NDMC@MCD.GOV.IN, RAVINDERCLOMCD@GMAIL.COM)()(RESPONDENT) AJAY ARORA(AJAYARORAMCD@GMAIL.COM)()(RESPONDENT) SOUTH DELHI MUNICIPAL CORPORATION(CLOSDMC@GMAIL.COM)()(RESPONDENT) GARIMA PRASHAD(WPC.LAWFIRM@GMAIL.COM)(9810717325)(RESPONDENT) ANISH DHINGRA(ADVDHINGRA@GMAIL.COM)(9818266660)(RESPONDENT) ANISH DHINGRA(ADVDHINGRA@GMAIL.COM)(9818266660)(RESPONDENT)		
24	W.P.(C)-15515/2022 CM APPL. 48258/2022	SHRI MUKESH SETHI & ANR. V/s MUNICIPAL CORPORATION OF DELHI & ORS.	LAKSHAY DHAMIJA	
		OTHER DETAILS OF ADVOCATES:		
25	W.P.(C)-9824/2020 CM APPL. 31309/2020	KIRAN TANDON V/s SOUTH DELHI MUNICIPAL CORPORATION & ORS.	AGARWAL LAW ASSOCIATES	
		OTHER DETAILS OF ADVOCATES: SHALLY BHASIN(VICTOR.DAS@AGLAW.IN, MADHAVI@AGLAW.IN, SHALLY@AGLAW.IN)(9717453179)(PETITIONER) SDMC(CLOSDMC@GMAIL.COM)(9717788732)(RESPONDENT) AMEET GUPTA(AMEET.GUPTA@HAVELLS.COM, SURJIT@HAVELLS.COM)()(RESPONDENT)		
26	W.P.(C)-10057/2020 CM APPL. 31999/2020 CM APPL. 32000/2020 CM APPL. 20249/2021 CM APPL. 43584/2021	APEX CHAMBER OF COMMERCE AND INDUSTRY OF NCT OF DELHI V/s NORTH DELHI MUNICIPAL CORPORATION & ORS.	VIVEK KUMAR TANDON, SUNITA OJHA	
		OTHER DETAILS OF ADVOCATES: VIVEKTANDON(TANDONADVOCATES@GMAIL.COM)(9810177733)(PETITIONER) VIVEK KUMAR TANDON(VIVEKKUMARTANDON@GMAIL.COM)(9810177733)(PETITIONER)		

		BHAWANA KATARIA(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT) ANUSALWAN(ANUSALWAN@GMAIL.COM)(9811225368)(RESPONDENT) MITTAL SOLICITORS(MITTALSOLICITORS@GMAIL.COM)(9212504099)(RESPONDENT) VIVEKTANDON(TANDONADVOCATES@GMAIL.COM)(9810177733)(PETITIONER) VIVEK KUMAR TANDON AND MANISH CHAUHAN(VIVEKKUMARTANDON@GMAIL.COM)(9810177733)(PETITIONER) ANUJ AGGARWAL(ANUJAGGARWALASCGNCTD@GMAIL.COM)()(RESPONDENT) NORTH DELHI MUNICIPAL CORPORATION(CLO-NDMC@MCD.GOV.IN)()(RESPONDENT) VIVEK KUMAR TANDON(VIVEKKUMARTANDON@GMAIL.COM)(9810277733)(PETITIONER) ANUJ AGGARWAL(ANUJAGGARWALASCGNCTD@GMAIL.COM)()(RESPONDENT) OFFICE346A(OFFICE346A@GMAIL.COM)()(RESPONDENT) NDMC(CLO-NDMC@MCD.NIC.IN)(9212504099)(RESPONDENT) ANUSALWAN(ANUSALWAN@GMAIL.COM)()(RESPONDENT) SUNITA OJHA(SUNIETA.OJHA@GMAIL.COM)(8800237326)(RESPONDENT)		
27	CM APPL. 76558/2024(CM For Restoration) In W.P.(C)-1550/2021(Disposed off case)	BHUPENDRA KUMAR BHARDWAJ V/s EAST DELHI MUNICIPAL CORPORATION & ORS.	ABDHESH CHAUDHARY, PRIYANSHU UPADHYAY, RUNUL RASTOGI	
		OTHER DETAILS OF ADVOCATES: BHUPENDRA KUMAR BHARDWAJ(CHAUDHARYLAWOFFICES@GMAIL.COM)(9810075174)(RESPONDENT) BHUPENDRA KUMAR BHARDWAJ(CHAUDHARYLAWOFFICES@GMAIL.COM)(9810075174)(RESPONDENT) CHAUDHARY LAW OFFICES(CHAUDHARYLAWOFFICES@GMAIL.COM)(41053797)(PETITIONER) PUBLICC GRIEVANCES(PGCDELHI@NIC.IN)(223379900)(RESPONDENT) SUB DIVISIONAL MAGISTRATE(SDMKARAWALNAGAR@GMAIL.COM)(9497703331)(RESPONDENT) EAST DELHI MUNICIPAL CORPORATION(COMMISSIONEREDMC@GMAIL.COM, PATOCLOEDMC@GMAIL.COM)(66667310)(RESPONDENT) DELHI POLICE(CP.SNSHRIVASTAVA)(23746100)(RESPONDENT) PRIYANSHU UPADHYAY()(9667668919)(PETITIONER) HARISH KHINCHI(HARISH.KHINCHI@YAHOO.COM)(0)(RESPONDENT) RUNUL RASTOGI(RUNULRASTOGI@GMAIL.COM)(9899104670)(RESPONDENT)		
28	W.P.(C)-9956/2021 CM APPL. 30716/2021 CM APPL. 30718/2021	NARAINA JAN KALYAN SUDHAR SANGHTHAN V/s UNION OF INDIA & ORS.	MANASHWY JHA, MANASHWY JHA, SAMEER VASHISHT, BHAKTI	
		OTHER DETAILS OF ADVOCATES: NARAINA JAN KALYAN SUDHAR SANGHTHAN(MKGAUTAM55@GMAIL.COM)(9811872302)(RESPONDENT) M.K. GAUTAM(MKGAUTAM55@GMAIL.COM)(9811872302)(PETITIONER) UNION OF INDIA(MOHAMMEDMUQEEM@GMAIL.COM)()(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) JAGJIT SINGH(JAGJITSINGHADVOCATE@YAHOO.CO.IN)(9810034684)(RESPONDENT) DELHI DEVELOPMENT AUTHORITY(ARUNBIRBAL@YAHOO.COM)(9810029802)(RESPONDENT) NORTH MUNICIPAL CORPORATION OF DELHI(GROVERADVOCATE@REDIFFMAIL.COM)(9811089646)(RESPONDENT) SAMEER VASHISHT(SAMEER.VASHISHT@GMAIL.COM)(9818280821)(RESPONDENT) BHAKTI (BHAKTIPASRIJA@GMAIL.COM)(9711354028)(PETITIONER)		
29	W.P.(C)-7267/2022 CM APPL. 22265/2022 CM APPL. 43058/2022 CM APPL. 43086/2022 CM APPL. 59434/2023	KAMLESH VASHISTH V/s 1. NORTH DELHI MUNICIPAL CORPORATION & ORS.	R. K. SAINI	
		OTHER DETAILS OF ADVOCATES: R K SAINI (RKSAINI6458@GMAIL.COM)(9310255162)(PETITIONER) NORTH DELHI MUNICIPAL CORPORATION(CLONDMC@GMAIL.COM, RAVINDERCLOMCD@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) R.K. SAINI(RKSAINI6458@GMAIL.COM)(9310255162)(PETITIONER) VIKAS CHOPRA(CHOPRAANDCOMPANY@GMAIL.COM)()(RESPONDENT)		

		SANTOSH KUMAR TRIPATHI(STANDINGCOUSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) R.K. SAINI(RKSAINI6458@GMAIL.COM)(9310255162)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) VIKAS CHOPRA(CHOPRAANDCOMPANY@GMAIL.COM)()(RESPONDENT) R.K. SAINI(RKSAINI6458@GMAIL.COM)(9310255162)(PETITIONER) NORTH DELHI MUNICIPAL CORPORATION AND ORS.(CLOMCDHQ@GMAIL.COM, STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT)		
30	W.P.(C)-10529/2022 CM APPL. 30399/2022	M/S GDCL SIL FLCL JV V/s RAIL VIKAS NIGAM LIMITED	MOHIT SETH, UDIT SETH	
		OTHER DETAILS OF ADVOCATES: NIKHIL SINGHVI(NIKHILSINGHVI@GMAIL.COM)(8826130600)(PETITIONER) SHRADDHA DESHMUKH(SHRADDHADESHMUKH@GMAIL.COM)(9971428737)(PETITIONER) SETH JC(SETHJC2008@GMAIL.COM)()(RESPONDENT) UDIT SETH(DIVYANSHU.SINGH@SETHLAWCHAMBERS.COM)(8527329662)(PETITIONER)		
31	W.P.(C)-13292/2022 CM APPL. 40297/2022 CM APPL. 40298/2022	MUNICIPAL CORPORATION OF DELHI V/s RITES LIMITED	MADHU TEWATIA, VARDHMAN KAUSHIK	
		OTHER DETAILS OF ADVOCATES: MADHU TEWATIA()(9810058835)(PETITIONER) SHOP N (DHCSHOPNO2@GMAIL.COM)()(RESPONDENT) VARDHMAN KAUSHIK(VARDHMANKAUSHIK@GMAIL.COM)(9899697730)(RESPONDENT)		
32	W.P.(C)-13822/2022 CM APPL. 42298/2022 CM APPL. 42299/2022	B. K. KABRA AND ORS. V/s GOVT. OF NCT OF DELHI AND ORS.	SHIKHA SHARMA, MANISH TANWAR	
		OTHER DETAILS OF ADVOCATES: ABHJMANTRAN LEGAL LLP(ABHIMANTRANLEGAL@GMAIL.COM)(8826456565)(PETITIONER) ABHJMANTRAN LEGAL LLP(ABHIMANTRANLEGAL@GMAIL.COM)(8826456565)(PETITIONER) MS. MEENAKSHI LEKHI(MRS.MLEKHI@SANSAD.NIC.IN, MRS.MLEKHI@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) MANISH TANWAR(MANISH.TANWAR84@GMAIL.COM)(9953993355)(PETITIONER)		
33	W.P.(C)-4653/2023	MCIE BADARPUR INDUSTRIES ASSOCIATION (REGD.) V/s MUNICIPAL CORPORATION OF DELHI AND ORS.	VIPUL GOEL, DINESH KUMAR, SUNITA OJHA, KAPIL SANKHLA	
		OTHER DETAILS OF ADVOCATES: VIPUL GOEL(VIPULGOEL_85@YAHOO.CO.IN)(9810095300)(PETITIONER) SANGEETA BHARTI(SANGEETABHARTI@GMAIL.COM)()(RESPONDENT) CLOMCDHQ(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) PWD(EEEPWDDELHIHML52@GMAIL.COM, DIRM-PWD@DELHI.GOV.IN, ABHIMANYU.LEGAL@GMAIL.COM)()(RESPONDENT) DINESH KUMAR(DINUKUMAR84@GMAIL.COM)(9990755693)(RESPONDENT) SUNITA OJHA(SUNIETA.OJHA@GMAIL.COM)(8800237326)(RESPONDENT) KAPIL SANKHLA(CONTACT@SANKHLA.IN)(9810901009)(RESPONDENT)		
34	W.P.(C)-9410/2023 CM APPL. 35884/2023 CM APPL. 20345/2024 WITH W.P.(C) 9007/2024	NATIONAL MEDICAL FORUM V/s MUNICIPAL CORPORATION OF DELHI & ANR.	BHARAT MALHOTRA, SUNITA OJHA, SUNITA OJHA, BHARAT MALHOTRA	
		OTHER DETAILS OF ADVOCATES: BHARAT MALHOTRA(BHARATMAL2@GMAIL.COM)(8447151507)(PETITIONER) BHARAT MALHOTRA(BHARATMAL2@GMAIL.COM)(847151507)(PETITIONER) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)()(RESPONDENT)		

		MAHINDRA(MAHINDRABSH909@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM, CLOMCDHQ@GMAIL.COM)(9868250806)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) BHARAT MAL(BHARATMAL2@GMAIL.COM)()(PETITIONER) SUNEITA OJHA(OJHASUNIETA@GMAIL.COM)()(RESPONDENT) SUNITA OJHA(SUNIETA.OJHA@GMAIL.COM)(8800237326)(PETITIONER) BHARAT MALHOTRA(BHARATMAL2@GMAIL.COM)(8447151507

36	W.P.(C)-5637/2024 CM APPL. 23247/2024	DR. MRS. KUMUD SHARMA & ANR. V/s MUNICIPAL CORPORATION OF DELHI & ANR.	NITIN GARG, SUNITA OJHA	
		OTHER DETAILS OF ADVOCATES: KNOWLEX LAW ASSOCIATES(NITIN.GARG@KNOWLEX.IN)(9958986363)(PETITIONER) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SUNITA OJHA(SUNIETA.OJHA@GMAIL.COM)(8800237326)(RESPONDENT)		
37	W.P.(C)-8627/2024 CM APPL. 35326/2024 CM APPL. 35327/2024	ANIRUDDHA DESHMUKH V/s MUNICIPAL CORPORATION OF DELHI	ANIRUDDHA SRIKANT DESHMUKH	
		OTHER DETAILS OF ADVOCATES: ANIRUDDHA DESHMUKH(ANIRUDDHA@SMARTH.IN)()(PETITIONER) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM`)()(RESPONDENT)		
38	W.P.(C)-9992/2024	RAKESH KUMAR JEF V/s UNION OF INDIA THROUGH SECRETARY, MINISTRY OF RAILWAYS & ORS.	KRISHNA DEV PANDEY, ASHUTOSH JHA	
		OTHER DETAILS OF ADVOCATES: O P MISHRA(OPMISHRA06.OPM@GMAIL.COM)(9953499696)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) CHAIR PERSON(CHAIRPERSON@NCST.NIC.IN)(0)(RESPONDENT) ASHUTOSH JHA(ADVOCATEASHUTOSH@YAHOO.COM)(9911588191)(PETITIONER)		
39	W.P.(C)-10049/2024 CM APPL. 41064/2024	SURENDER KUMAR V/s DELHI JAL BOARD & ANR.	HARSH RAJPUT, AAKANKSHA KAUL	
		OTHER DETAILS OF ADVOCATES: MAHIPAL SINGH RAJPUT(MAHIPALRAJPUTADV@GMAIL.COM)(9212126925)(PETITIONER) SANGEETA BHARTI(SANGEETABHARTI@GMAIL.COM)(0)(RESPONDENT) AAKANKSHA KAUL(AAKANKSHAKAUL154@GMAIL.COM)(9818131566)(RESPONDENT)		
40	W.P.(C)-12307/2024 CM APPL. 51185/2024	GURPRIT KAUR V/s MCD AND ORS	R V SINHA	
		OTHER DETAILS OF ADVOCATES: R V SINHA(SINHAADVOCATE@HOTMAIL.COM)(23386464)(PETITIONER) MCD(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT)		
41	W.P.(C)-13604/2024 CM APPL. 56938/2024 CM APPL. 56939/2024	HARI DUTT VASHISHT AND ORS V/s MUNICIPAL CORPORATION OF DELHI	ANMOL MEHTA	
		OTHER DETAILS OF ADVOCATES: ANMOL MEHTA(AMOL_SHARMA@SNGPARTNERS.IN, ANMOL_MEHTA@SNGPARTNERS.IN)(9958609042)(PETITIONER) MCD(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT)		
42	W.P.(C)-15224/2024	ANIMAL KEEPER DAIRY AND FARMERS WELFARE SAMITI THROUGH ITS PRESIDENT MANOJ BHATI V/s MUNICIPAL CORPORATION OF DELHI & ORS.	MOHAMMED SHAMIKH	
		OTHER DETAILS OF ADVOCATES: MOHAMMED SHAMIKH(MOHDSHAMIKHADVOCATE@GMAIL.COM)(9999727247)(PETITIONER) PARVINDER CHAUHAN, MCD(PARVINDERCHAUHAN.ADV@GMAIL.COM, CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(0)(RESPONDENT)		
43	W.P.(C)-16486/2024	DR. RAMAN MAHINDRA V/s MUNICIPAL CORPORATION OF DELHI & ORS.	KRITIKA GUPTA, AMIT SETHI	
		OTHER DETAILS OF ADVOCATES: KRITIKA GUPTA(KRITIKA0504@GMAIL.COM)(8826331177)(PETITIONER)		

		ROHIT MAHINDRA, MCD(MAHINDRADENTALCENTRE@HOTMAIL.COM, CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT) AMIT SETHI(SETHI_AMIT_70@YAHOO.COM)(9811050339)(RESPONDENT)		
FOR DIRECTIONS (CONNECTED)				
44	W.P.(C)-3675/2017 CM APPL. 39311/2019 CM APPL. 13834/2021 CM APPL. 36335/2021 WITH W.P.(C) 3707/2017 W.P.(C) 4116/2017 W.P.(C) 7106/2017 W.P.(C) 4118/2017	AVTAR SINGH V/s PUNJABI ACADEMY & ANR	BHARAT BHUSHAN BHATIA, AVNISH AHLAWAT, NAUSHAD AHMED KHAN	Listing Remarks: AT 02:30 PM
		OTHER DETAILS OF ADVOCATES: AVNISH AHLAWAT()(9313964463)(RESPONDENT) BHARATBHATIA(BHARATBHATIA25@YAHOO.CO.IN)(9810155032)(PETITIONER) BHARAT BHUSHAN BHATIA(BHARATBHATIA25@YAHOO.CO.IN)(9810155032)(PETITIONER) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)(9810134741)(RESPONDENT) BHARAT BHUSHAN BHATIA(BHARATBHATIA25@YAHOO.CO.IN)(9810155032)(PETITIONER) ASCGNCTD(ASCGNCTD@GMAIL.COM)()(RESPONDENT) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)(9810134741)(RESPONDENT) NAUSHAD AHMED KHAN(ASCGNCTD@GMAIL.COM)(9868111799)(RESPONDENT)		
45	W.P.(C)-3707/2017 CM APPL. 39293/2019 CM APPL. 13595/2021 CM APPL. 36342/2021	HARINDER KAUR & ORS V/s PUNJABI ACADEMY & ANR	BHARAT BHUSHAN BHATIA, AVNISH AHLAWAT, VARUN MUDGIL, NAUSHAD AHMED KHAN	Listing Remarks: AT 02:30 PM
		OTHER DETAILS OF ADVOCATES: AVNISH AHLAWAT()(9313964463)(RESPONDENT) BHARAT BHUSHAN BHATIA(BHARATBHATIA25@YAHOO.CO.IN)(9810155032)(PETITIONER) BHARATBHATIA(BHARATBHATIA25@YAHOO.CO.IN)(9810155032)(PETITIONER) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)()(RESPONDENT) BHARAT BHUSHAN BHATIA(BHARATBHATIA25@YAHOO.CO.IN)(9810155032)(PETITIONER) ASCGNCTD(ASCGNCTD@GMAIL.COM)()(RESPONDENT) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)(9810134741)(RESPONDENT) VARUN MUDGIL(ADVOCATEVARUNMUDGIL@GMAIL.COM)(9711760086)(PETITIONER) NAUSHAD AHMED KHAN(ASCGNCTD@GMAIL.COM)(9868111799)(RESPONDENT)		
46	W.P.(C)-4116/2017 CM APPL. 38178/2019 CM APPL. 29768/2021 WITH W.P.(C) 4118/2017	JASKINDER KAUR V/s PUNJABI ACADEMY & ANR	BHARAT BHUSHAN BHATIA, AVNISH AHLAWAT, TUSHAR SANNU DAHIYA, MANISHA CHAUHAN, VARUN MUDGIL, NAUSHAD AHMED KHAN	Listing Remarks: AT 02:30 PM
		OTHER DETAILS OF ADVOCATES: AVNISH AHLAWAT()(9313964463)(RESPONDENT) TUSHAR SANNU(ADV.TUSHARSANNU@GMAIL.COM, TUSHARCHAMBERS@GMAIL.COM)(9911991166)(PETITIONER) BHARAT BHATIA(BHARATBHATIA25@YAHOO.CO.IN, NISHTHAGARGLAWYER@GMAIL.COM)()(RESPONDENT) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)(9810134741)(RESPONDENT) MANISHA CHAUHAN(MANISHACHAUHAN2126@GMAIL.COM)(9953710028)(RESPONDENT) VARUN MUDGIL(ADVOCATEVARUNMUDGIL@GMAIL.COM)(9711760086)(PETITIONER) NAUSHAD AHMED KHAN(ASCGNCTD@GMAIL.COM)(9868111799)(RESPONDENT)		
47	W.P.(C)-4118/2017 CM APPL. 49612/2018 CM APPL. 39387/2019 CM APPL. 2791/2021 CM APPL. 29769/2021	SAROJ & ORS V/s PUNABI ACADEMY & ANR	BHARAT BHUSHAN BHATIA, AVNISH AHLAWAT, NISHTHA GARG, TUSHAR SANNU DAHIYA, SANJOY GHOSH, VARUN MUDGIL, NAUSHAD AHMED KHAN	Listing Remarks: AT 02:30 PM
		OTHER DETAILS OF ADVOCATES: BHARAT BHUSHAN BHATIA()(9810155032)(PETITIONER) AVNISH AHLAWAT()(9313964463)(RESPONDENT) NISHTHAGARG(NISHTHAGARGLAWYER@GMAIL.COM)(9958475863)(PETITIONER) NISHTHA GARG(NISHTHAGARGLAWYER@GMAIL.COM)(9958475863)(PETITIONER) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)(9810134741)(RESPONDENT)		

		SANJOY GHOSE(SANJOYCHAMBERS@GMAIL.COM)(9811118889)(RESPONDENT) TUSHAR SANNU(ADV.TUSHARSANNU@GMAIL.COM)(9911991166)(PETITIONER) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)()(RESPONDENT) BHARATI BHATIA(BHARATBHATIA25@YAHOO.CO.IN)()(RESPONDENT) SANJOY CHAMBERS(SANJOYCHAMBERS@GMAIL.COM)()(RESPONDENT) NISHTHA GARG(NISHTHAGARGLAWYER@GMAIL.COM)(9958475863)(PETITIONER) VARUN MUDGIL(ADVOCATEVARUNMUDGIL@GMAIL.COM)(9711760086)(PETITIONER) NAUSHAD AHMED KHAN(ASCGNCTD@GMAIL.COM)(9868111799)(RESPONDENT)		
48	W.P.(C)-7106/2017	TAVINDER KAUR V/s GOVT OF NCT OF DELHI AND ORS	BHARAT BHUSHAN BHATIA, MANISHA CHAUHAN, NAUSHAD AHMED KHAN	Listing Remarks: AT 02:30 PM
		OTHER DETAILS OF ADVOCATES: MANISHA CHAUHAN(MANISHACHAUHAN2126@GMAIL.COM)(9953710028)(RESPONDENT) NAUSHAD AHMED KHAN(ASCGNCTD@GMAIL.COM)(9868111799)(RESPONDENT)		
49	W.P.(C)-3708/2017	PROMILA DEVI & ORS V/s GOVT. OF NCT OF DELHI & ORS	BHARAT BHUSHAN BHATIA, NAUSHAD AHMED KHAN	Listing Remarks: AT 02:30 PM
		OTHER DETAILS OF ADVOCATES: NAUSHAD AHMED KHAN(ASCGNCTD@GMAIL.COM)(9868111799)(RESPONDENT)		
50	W.P.(C)-3709/2017 WITH W.P.(C) 4107/2017 W.P.(C) 7106/2017 W.P.(C) 12909/2018	RANI & ORS V/s PUNJABI ACADEMY AND ORS	BHARAT BHUSHAN BHATIA, NAUSHAD AHMED KHAN	Listing Remarks: AT 02:30 PM
		OTHER DETAILS OF ADVOCATES: NAUSHAD AHMED KHAN(ASCGNCTD@GMAIL.COM)(9868111799)(RESPONDENT)		
51	W.P.(C)-4107/2017	SURESH RANI V/s PUNJABI ACADEMY & ANR	BHARAT BHUSHAN BHATIA, MANISHA CHAUHAN, NAUSHAD AHMED KHAN	Listing Remarks: AT 02:30 PM
		OTHER DETAILS OF ADVOCATES: MANISHA CHAUHAN(MANISHACHAUHAN2126@GMAIL.COM)(9953710028)(RESPONDENT) NAUSHAD AHMED KHAN(ASCGNCTD@GMAIL.COM)(9868111799)(RESPONDENT)		
52	W.P.(C)-12909/2018	RANI & ORS V/s PUNJABI ACADEMY & ANR	BHARAT BHUSHAN BHATIA, NAUSHAD AHMED KHAN	Listing Remarks: AT 02:30 PM
		OTHER DETAILS OF ADVOCATES: BHARAT BHUSHAN BHATIA()(9810155032)(PETITIONER) NAUSHAD AHMED KHAN(ASCGNCTD@GMAIL.COM)(9868111799)(PETITIONER)		
53	W.P.(C)-3710/2017 CM APPL. 36292/2021 CM APPL. 46854/2023	USHA RANI AND ORS V/s GOVT OF NCT OF DELHI AND ORS	BHARAT BHUSHAN BHATIA, NAUSHAD AHMED KHAN	Listing Remarks: AT 02:30 PM
		OTHER DETAILS OF ADVOCATES: BHARAT BHUSHAN BHATIA(BHARATBHATIA25@YAHOO.CO.IN)(9810155032)(PETITIONER) ASCGNCTD(ASCGNCTD@GMAIL.COM)()(RESPONDENT) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)(9810134741)(RESPONDENT) BHARAT BHUSHAN BHATIA(BHARATBHATIA25@YAHOO.CO.IN)(9810155032)(PETITIONER) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.CO.IN)()(RESPONDENT) PUNJABI ACADEMY(INFO@PUNJABIACADMY.COM)()(RESPONDENT) NAUSHAD AHMED KHAN(ASCGNCTD@GMAIL.COM)(9868111799)(RESPONDENT)		
54	W.P.(C)-4110/2017 CM APPL. 39389/2019 CM APPL. 13608/2021 CM APPL. 36295/2021	SANTOSH RANI & ORS V/s PUNJABI ACADEMY & ORS	BHARAT BHUSHAN BHATIA, AVNISH AHLAWAT, SANJOY GHOSE, MANISHA CHAUHAN, NAUSHAD AHMED KHAN	Listing Remarks: AT 02:30 PM
		OTHER DETAILS OF ADVOCATES: AVNISH AHLAWAT()(9313964463)(RESPONDENT) BHARAT BHUSHAN BHATIA(BHARATBHATIA25@YAHOO.CO.IN)(9810155032)(PETITIONER) BHARATBHATIA(BHARATBHATIA25@YAHOO.CO.IN)(9810155032)(PETITIONER) ASCGNCTD(ASCGNCTD@GMAIL.COM)()(RESPONDENT) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)()(RESPONDENT) BHARAT BHUSHAN		

		BHATIA(BHARATBHATIA25@YAHOO.CO.IN)(9810155032)(PETITIONER) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)()(RESPONDENT) ASCG(ASCGNCTD@GMAIL.COM)()(RESPONDENT) MANISHA CHAUHAN(MANISHACHAUHAN2126@GMAIL.COM)(9953710028)(RESPONDENT) NAUSHAD AHMED KHAN(ASCGNCTD@GMAIL.COM)(9868111799)(RESPONDENT)		
55	W.P.(C)-4112/2017 CM APPL. 13517/2021 CM APPL. 36282/2021	HARJEET KAUR AND ORS V/s PUNJABI ACADEMY AND ANR	BHARAT BHUSHAN BHATIA, NAUSHAD AHMED KHAN	Listing Remarks: AT 02:30 PM
		OTHER DETAILS OF ADVOCATES: BHARATBHATIA(BHARATBHATIA25@YAHOO.CO.IN)(9810155032)(PETITIONER) BHARAT BHUSHAN BHATIA(BHARATBHATIA25@YAHOO.CO.IN)(9810155032)(PETITIONER) AVNISH AHLAWAT(AVNISHAHLAWA@YAHOO.COM)()(RESPONDENT) BHARAT BHUSHAN BHATIA(BHARATBHATIA25@YAHOO.CO.IN)(9810155032)(PETITIONER) ASCGNCTD(ASCGNCTD@GMAIL.COM)()(RESPONDENT) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)(9810134741)(RESPONDENT) NAUSHAD AHMED KHAN(ASCGNCTD@GMAIL.COM)(9868111799)(RESPONDENT)		
56	W.P.(C)-4117/2017 CM APPL. 39307/2019 CM APPL. 13824/2021 CM APPL. 36283/2021	NARINDER KUMAR V/s PUNJABI ACADEMY & ANR	BHARAT BHUSHAN BHATIA, AVNISH AHLAWAT, SANJOY GHOSH, MANISHA CHAUHAN, NAUSHAD AHMED KHAN	Listing Remarks: AT 02:30 PM
		OTHER DETAILS OF ADVOCATES: AVNISH AHLAWAT()(9313964463)(RESPONDENT) BHARAT BHUSHAN BHATIA(BHARATBHATIA25@YAHOO.CO.IN)(9810155032)(PETITIONER) BHARATBHATIA(BHARATBHATIA25@YAHOO.CO.IN)(9810155032)(PETITIONER) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)(9810134741)(RESPONDENT) BHARAT BHUSHAN BHATIA(BHARATBHATIA25@YAHOO.CO.IN)(9810155032)(PETITIONER) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)(9810134741)(RESPONDENT) ASCGNCTD(ASCGNCTD@GMAIL.COM)()(RESPONDENT) MANISHA CHAUHAN(MANISHACHAUHAN2126@GMAIL.COM)(9953710028)(RESPONDENT) NAUSHAD AHMED KHAN(ASCGNCTD@GMAIL.COM)(9868111799)(RESPONDENT)		
57	W.P.(C)-4389/2017 CM APPL. 19182/2017 CM APPL. 39300/2019 CM APPL. 13516/2021 CM APPL. 37954/2021 CM APPL. 52599/2023	AMARJEET KAUR AND ORS V/s PUNJABI ACADEMY AND ANR	BHARAT BHUSHAN BHATIA, AVNISH AHLAWAT, MANISHA CHAUHAN, NAUSHAD AHMED KHAN	Listing Remarks: AT 02:30 PM
		OTHER DETAILS OF ADVOCATES: AVNISH AHLAWAT()(9313964463)(RESPONDENT) BHARAT BHUSHAN BHATIA(BHARATBHATIA25@YAHOO.CO.IN)(9810155032)(PETITIONER) BHARATBHATIA(BHARATBHATIA25@YAHOO.CO.IN)(9810155032)(PETITIONER) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)()(RESPONDENT) BHARAT BHUSHAN BHATIA(BHARATBHATIA25@YAHOO.CO.IN)(9810155032)(PETITIONER) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)()(RESPONDENT) ASCGNCTD(ASCGNCTD@GMAIL.COM)()(RESPONDENT) BHARAT BHUSHAN BHATIA (BHARATBHATIA25@YAHOO.CO.IN)(9810155032)(PETITIONER) NAUSHAD (INFONAUSHAD@GMAIL.COM)()(RESPONDENT) PUNJAB ACADEMY(INFO@PUNJABIACADMY.COM)()(RESPONDENT) MCD(COMMISSIONER@MCD.NIC.IN)()(RESPONDENT) AVNISH (AVNISHAHLAWAT@YAHOO.COM)()(RESPONDENT) MANISHA CHAUHAN(MANISHACHAUHAN2126@GMAIL.COM)(9953710028)(RESPONDENT) NAUSHAD AHMED KHAN(ASCGNCTD@GMAIL.COM)(9868111799)(RESPONDENT)		

58	W.P.(C)-4403/2017 CM APPL. 19217/2017 CM APPL. 39310/2019 CM APPL. 52662/2023 WITH W.P.(C) 6672/2017 W.P.(C) 1795/2021	AMRIT KAUR AND ANR V/s PUNJABI ACADEMY AND ANR	BHARAT BHUSHAN BHATIA, AVNISH AHLAWAT, MANISHA CHAUHAN, NAUSHAD AHMED KHAN	Listing Remarks: AT 02:30 PM
		OTHER DETAILS OF ADVOCATES: AVNISH AHLAWAT()(9313964463)(RESPONDENT) BHARAT BHUSHAN BHATIA(BHARATBHATIA25@YAHOO.CO.IN)(9810155032)(PETITIONER) NAUSHAD(INFONAUSHAD@GMAIL.COM)()(RESPONDENT) PUNJABI ACADEMY(INFO@PUNJABIACADMY.COM)()(RESPONDENT) MCD(COMMISSIONER@MCD.NIC.IN)()(RESPONDENT) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)()(RESPONDENT) MANISHA CHAUHAN(MANISHACHAUHAN2126@GMAIL.COM)(9953710028)(RESPONDENT) NAUSHAD AHMED KHAN(ASCGNCTD@GMAIL.COM)(9868111799)(RESPONDENT)		
59	W.P.(C)-6672/2017 CM APPL. 32237/2020 CM APPL. 8172/2021	HARPAL KAUR AND ORS V/s PUNJABI ACADEMY AND ANR	BHARAT BHUSHAN BHATIA, AVNISH AHLAWAT, MANISHA CHAUHAN, NAUSHAD AHMED KHAN	Listing Remarks: AT 02:30 PM
		OTHER DETAILS OF ADVOCATES: BHARAT(BHARATBHATIA25@YAHOO.CO.IN)()(PETITIONER) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)(9810134741)(RESPONDENT) BHARAT BHATIA(BHARATBHATIA25@YAHOO.CO.IN)()(PETITIONER) NAUSHAD AHMED KHAN()(9868111799)(RESPONDENT) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)()(RESPONDENT) NAUSHAD AHMED KHAN(ASCGNCTD@GMAIL.COM)(9868111799)(RESPONDENT)		
60	W.P.(C)-1795/2021 CM APPL. 5167/2021	DARSHNA KUMARI & ORS. V/s PUNJABI ACADEMY & ORS.	BHARAT BHUSHAN BHATIA, NAUSHAD AHMED KHAN	Listing Remarks: AT 02:30 PM
		OTHER DETAILS OF ADVOCATES: BHARATBHATIA(BHARATBHATIA25@YAHOO.CO.IN)(9810155032)(PETITIONER) BHARAT BHUSHAN BHATIA()(9810155032)(PETITIONER) PUNJAB CADERMY(INFO@PUNJABLACADEMY.COM)()(RESPONDENT) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)()(RESPONDENT) NAUSHAD AHMED KHAN(ASCGNCTD@GMAIL.COM)(9868111799)(RESPONDENT)		
61	W.P.(C)-6679/2017 CM APPL. 39388/2019 CM APPL. 37393/2021	ASHA RANI V/s PUNJABI ACADEMY AND ANR	BHARAT BHUSHAN BHATIA, AVNISH AHLAWAT, MANISHA CHAUHAN, NAUSHAD AHMED KHAN	Listing Remarks: AT 02:30 PM
		OTHER DETAILS OF ADVOCATES: AVNISH AHLAWAT()(9313964463)(RESPONDENT) BHARAT BHUSHAN BHATIA(BHARATBHATIA25@YAHOO.CO.IN)(9810155032)(PETITIONER) ASCGNCTD(ASCGNCTD@GMAIL.COM)()(RESPONDENT) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)(9810134741)(RESPONDENT) MANISHA CHAUHAN(MANISHACHAUHAN2126@GMAIL.COM)(9953710028)(RESPONDENT) NAUSHAD AHMED KHAN(ASCGNCTD@GMAIL.COM)(9868111799)(RESPONDENT)		
62	W.P.(C)-7909/2017 CM APPL. 32692/2017 CM APPL. 21313/2019 CM APPL. 32239/2020	ARVINDER KAUR V/s PUNJABI ACADEMY AND ANR	BHARAT BHUSHAN BHATIA, AVNISH AHLAWAT, MANISHA CHAUHAN, NAUSHAD AHMED KHAN	Listing Remarks: AT 02:30 PM
		OTHER DETAILS OF ADVOCATES: BHARAT BHUSHAN BHATIA()(9810155032)(PETITIONER) BHARAT(BHARATBHATIA25@YAHOO.CO.IN)()(PETITIONER) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)(9810134741)(RESPONDENT) MANISHA CHAUHAN(MANISHACHAUHAN2126@GMAIL.COM)(9953710028)(PETITIONER) NAUSHAD AHMED KHAN(ASCGNCTD@GMAIL.COM)(9868111799)(RESPONDENT)		
63	W.P.(C)-9600/2017 CM APPL. 39304/2019	CHANDER KANTA V/s PUNJABI ACADEMY AND ANR	BHARAT BHUSHAN BHATIA, AVNISH AHLAWAT, MANISHA CHAUHAN, NAUSHAD AHMED KHAN	Listing Remarks: AT 02:30 PM
		OTHER DETAILS OF ADVOCATES: AVNISH AHLAWAT()(9313964463)(RESPONDENT) MANISHA CHAUHAN(MANISHACHAUHAN2126@GMAIL.COM)(9953710028)(RESPONDENT)		

		NAUSHAD AHMED KHAN(ASCGNCTD@GMAIL.COM)(9868111799)(PETITIONER)		
64	W.P.(C)-12768/2018 WITH W.P.(C) 12772/2018	SMT. DAVINDER KAUR KALSI V/s PUNJABI ACADEMY AND ANR.	BHARAT BHUSHAN, AVNISH AHLAWAT, NAUSHAD AHMED KHAN	Listing Remarks: AT 02:30 PM
		OTHER DETAILS OF ADVOCATES: BHARAT BHUSHAN()(9810155032)(PETITIONER) AVNISH AHLAWAT(AVNISH@AHLAWATASSOCIATES.IN)(9810134741)(PETITIONER) NAUSHAD AHMED KHAN(ASCGNCTD@GMAIL.COM)(9868111799)(RESPONDENT)		
65	W.P.(C)-12772/2018	SMT. DAVINDER KAUR CHAWLA V/s PUNJABI ACADEMY AND ANR.	BHARAT BHUSHAN, AVNISH AHLAWAT, NAUSHAD AHMED KHAN	Listing Remarks: AT 02:30 PM
		OTHER DETAILS OF ADVOCATES: BHARAT BHUSHAN()(9810155032)(PETITIONER) AVNISH AHLAWAT(AVNISH@AHLAWATASSOCIATES.IN)(9810134741)(PETITIONER) NAUSHAD AHMED KHAN(ASCGNCTD@GMAIL.COM)(9868111799)(RESPONDENT)		
66	W.P.(C)-11706/2021 CM APPL. 36191/2021	HARSH BALA AND ANR V/s GOVT OF NCT OF DELHI AND ORS.	BHARAT BHUSHAN BHATIA, NAUSHAD AHMED KHAN	Listing Remarks: AT 02:30 PM
		OTHER DETAILS OF ADVOCATES: BHARAT BHUSHAN BHATIA(BHARATBHATIA25@YAHOO.CO.IN)(9810155032)(PETITIONER) BALA JI ADVOCATE(ADVBALAJI@YAHOO.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) NAUSHAD AHMED KHAN(ASCGNCTD@GMAIL.COM)(9868111799)(RESPONDENT)		
67	W.P.(C)-11780/2021 CM APPL. 36441/2021	GURSHARAN KAUR AND ANR V/s PUNJABI ACADEMY AND ORS	BHARAT BHUSHAN BHATIA, NAUSHAD AHMED KHAN	Listing Remarks: AT 02:30 PM
		OTHER DETAILS OF ADVOCATES: BHARAT BHUSHAN BHATIA(BHARATBHATIA25@YAHOO.CO.IN)(9810155032)(PETITIONER) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)(9810134741)(RESPONDENT) BAJAJ(ADVBALAJI@YAHOO.COM)()(RESPONDENT) NAUSHAD AHMED KHAN(ASCGNCTD@GMAIL.COM)(9868111799)(RESPONDENT)		
68	W.P.(C)-455/2023 CM APPL. 1774/2023 CM APPL. 52632/2023	RENUKA ARORA AND ORS. V/s UNION OF INDIA AND ORS.	BHARAT BHUSHAN BHATIA, NAUSHAD AHMED KHAN	Listing Remarks: AT 02:30 PM
		OTHER DETAILS OF ADVOCATES: BHARAT BHUSHAN()(9810155032)(PETITIONER) PUNJABI ACADEMY(INFO@PUNJABIACADEMY.COM, AVINASHALAWAT@YAHOO.COM)()(RESPONDENT) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)()(RESPONDENT) BHARAT BHUSHAN BHATIA(BHARATBHATIA25@YAHOO.CO.IN)(9810155032)(PETITIONER) MCD(COMMISSIONER@MCD.NIC.IN)()(RESPONDENT) PUNJABI ACADEMY(INFO@PUNJABIACADMY.COM)()(RESPONDENT) NAUSHAD KHAN(INFONAUSHAD@GMAIL.COM)()(RESPONDENT) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)()(RESPONDENT) NAUSHAD AHMED KHAN(ASCGNCTD@GMAIL.COM)(9868111799)(RESPONDENT)		
69	W.P.(C)-612/2023 CM APPL. 2399/2023	RANJIT KAUR AND ORS. V/s GOVT OF NCT OF DELHI AND ORS	BHARAT BHUSHAN BHATIA, NAUSHAD AHMED KHAN	Listing Remarks: AT 02:30 PM
		OTHER DETAILS OF ADVOCATES: BHARAT BHUSHAN BHATIA()(9810155032)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)()(RESPONDENT) PUNJABI ACADEMY(INFO@PUNJABIACADEMY.COM)()(RESPONDENT) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) NAUSHAD AHMED KHAN(ASCGNCTD@GMAIL.COM)(9868111799)(RESPONDENT)		

70	W.P.(C)-5461/2023 CM APPL. 21341/2023 CM APPL. 21342/2023	SUSHMA KUMARI AND ORS. V/s GOVT. OF NCT DELHI AND ORS	BHARAT BHUSHAN BHATIA, NAUSHAD AHMED KHAN	Listing Remarks: AT 02:30 PM
		OTHER DETAILS OF ADVOCATES: BHARAT BHUSHAN(BHARATBHATIA252@YAHOO.CO.IN)(9810155032)(PETITIONER) BHARAT BHUSHAN BHATIA(BHARATBHATIA25@YAHOO.CO.IN)(9810155032)(PETITIONER) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)()(RESPONDENT) CLOMCDHQ(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) DHCS(DHCSHOPNO2@GMAIL.COM)()(RESPONDENT) NAUSHAD AHMED KHAN(ASCGNCTD@GMAIL.COM)(9868111799)(RESPONDENT)		
71	W.P.(C)-14157/2023 CM APPL. 56018/2023	INDERJEET KAUR AND ANR V/s GOVT OF NCT DELHI AND ORS	BHARAT BHUSHAN BHATIA, NAUSHAD AHMED KHAN	Listing Remarks: AT 02:30 PM
		OTHER DETAILS OF ADVOCATES: BHARAT BHUSHAN BHATIA(BHARATBHATIA25@YAHOO.CO.IN)(9810155032)(PETITIONER) PUNJAB ACADEMY(INFO@PUNJABIACADMY.COM)()(RESPONDENT) AVNISH(AVNISHAHLAWAT@YAHOO.COM)()(RESPONDENT) CLO MCD(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) NAUSHAD AHMED KHAN(ASCGNCTD@GMAIL.COM)(9868111799)(RESPONDENT)		
72	W.P.(C)-15206/2023 WITH W.P.(C) 15220/2023	UMA JUNEJA & ORS. V/s PUNJABI ACADEMY & ORS.	BHARAT BHUSHAN BHATIA, NAUSHAD AHMED KHAN	Listing Remarks: AT 02:30 PM
		OTHER DETAILS OF ADVOCATES: BHARAT BHUSHAN BHATIA(BHARATBHATIA25@YAHOO.CO.IN)(9810155032)(PETITIONER) PUNJABI ACADEMY(INFO@PUNJABIACADEMY.COM, INFONAUSHAD@GMAIL.COM, COMMISSIONER@MCD.NIC.IN)()(RESPONDENT) MCD(CLOMCDQ@GMAIL.COM)()(RESPONDENT) AVNISH ALAWAT(AVNISHALAWAT@YAHOO.COM)()(RESPONDENT) NAUSHAD AHMED KHAN(ASCGNCTD@GMAIL.COM)(9868111799)(RESPONDENT)		
73	W.P.(C)-15220/2023 CM APPL. 60935/2023	SMT REKHA RANI & ANR. V/s PUNJABI ACADEMY & ORS.	BHARAT BHUSHAN BHATIA, NAUSHAD AHMED KHAN	Listing Remarks: AT 02:30 PM
		OTHER DETAILS OF ADVOCATES: BHARAT BHUSHAN (BHARATBHATIA25@YAHOO.CO.IN)(9810155032)(PETITIONER) NAUSHAD AHMED KHAN(ASCGNCTD@GMAIL.COM)(9868111799)(RESPONDENT)		
FOR HEARING				
74	W.P.(C)-1463/2016 CM APPL. 6372/2016	M/S HIMGIRI AUTOMOBILES P LIMITED V/s GNCT OF DELHI AND ANR	C RAJARAM, MANISH DHIR	
		OTHER DETAILS OF ADVOCATES: MANISH DHIR(MANISH.DHIR1@GMAIL.COM)(9654978446)(PETITIONER)		
PART-HEARD MATTERS				
75	CM APPL. 44750/2019 In W.P.(C)-3715/2012(Disposed off case)	BSES RAJDHANI POWER LTD. V/s SUPERINTENDING ENGINEER PROJECTS MCD & ANR.	J.SAGAR, NITESH MEHRA, ANUJ AGGARWAL, NALIN TRIPATHI	
		OTHER DETAILS OF ADVOCATES: J.SAGAR()(9818644755)(PETITIONER)		
FOR CONSIDERATION				
76	CM APPL. 34550/2021 CM APPL. 48805/2024 In RFA-441/2017	MOHD MAJID V/s ZARIFA SHABNAM & ANR	ASHOK MAHAJAN & SUNDER LAL, SHAHID ALI, RAJESH PANDIT	
		OTHER DETAILS OF ADVOCATES: SHAHID ALI, MOHD SADIQ, ANWAR KHALIL, SAMEER TAYYEB(SHAHIDALI.DHC@GMAIL.COM)(9810467730)(RESPONDENT) RAJESH PANDIT ARYA (RAJESHARYAADV@GMAIL.COM)(9871977559)(PETITIONER) SAQUIB ARBAB(SAQUIBARBAB@GMAIL.COM)(0)(RESPONDENT) SHAHIDALI(SHAHIDALI.DHC@GMAIL.COM)(0)(RESPONDENT) RAJESH PANDIT (RAJESHARYAADV@GMAIL.COM)(9871977559)(PETITIONER)		

COURT NO. 43
HON'BLE MR. JUSTICE PRATEEK JALAN

NOTE: "THE COUNSEL AND LITIGANTS ARE REQUESTED TO KEEP THE PDF PAGE NUMBERS OF THEIR RESPECTIVE CASES IN ACCORDANCE WITH THE COURT FILE READY WITH THEM DURING THE HEARING/ARGUMENTS OF THEIR CASES FOR THE CONVENIENCE OF THE HON'BLE COURT AND SMOOTH FUNCTIONING OF THE COURT PROCEEDINGS.

NOTE: "COUNSEL AND LITIGANTS WHO ARE APPEARING THROUGH VIDEO CONFERENCING MODE ARE REQUESTED TO ADHERE TO VIDEO CONFERENCING RULES 2021."

NOTE: "NO MENTIONING WILL BE ENTERTAINED UNLESS REPRESENTED EITHER BY ALL COUNSELS FOR THE PARTIES OR BY ALL THE LITIGANTS AT THE TIME OF MENTIONING."

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sanjoyojha73@gmail.com

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
1	W.P.(C)-1334/2025 CM APPL. 6534/2025 CM APPL. 6535/2025	CHANDRA RANI V/s GOVERNMENT OF NCT OF DELHI AND ORS.	VIVEK KUMAR TANDON	
		OTHER DETAILS OF ADVOCATES: VIVEK KUMAR TANDON(VKTLAWCHAMBERS@GMAIL.COM, VIVEKKUMARTANDON@GMAIL.COM)(9810177733)(PETITIONER) AVNISH AHLAWAT, SARDAR PATEL SCHOOL(AVNISH@AHLAWATASSOCIATIES.IN, SARDARPATELSCHOOL@REDIFFMAIL.COM)(0)(RESPONDENT)		
2	W.P.(C)-1632/2025	DARAKHSHAN SALMAN MOJIZ V/s UNION OF INDIA & ORS.	NEERAJ SHEKHAR	
		OTHER DETAILS OF ADVOCATES:		
FOR ADMISSION				
3	W.P.(C)-1445/2025	BHAGWAN DASS SHARMA V/s CENTRAL WAREHOUSING CORPORATION & ORS.	JAI WADHWA	
		OTHER DETAILS OF ADVOCATES: JAI WADHWA(JAIWADHWA.LAW06@GMAIL.COM)(9599651116)(PETITIONER) WARE HOUSE, GGMPERS, RMDLI(WAREHOUSE@NIC.IN, GGMPERS@CEWACOR.NIC.IN, RMDLI@CEWACOR.NIC.IN)(0)(RESPONDENT) AMRISH GAUTAM, SHABDITA(AMRISH.GAUTAM@CEWACOR.NIC.IN, SINGHSHABDITA@CEWACOR.NIC.IN)(0)(RESPONDENT)		
4	W.P.(C)-1812/2025 CM APPL. 8690/2025	SUSHMA TANWAR V/s GOVT. OF NCT OF DELHI & ORS.	UJWAL GHAI	
		OTHER DETAILS OF ADVOCATES: UJWAL GHAI(UJWALGHAI@GMAIL.COM)(8860151818)(PETITIONER) UJWAL GHAI(UJWALGHAI@GMAIL.COM)(8860151818)(PETITIONER)		

		RAJESH()(9871247117)(RESPONDENT) BAL RAJ()(9811074902)(RESPONDENT) BAL RAJ()(9871247117)(RESPONDENT) SANTOSH KUMAR TRIPATHI, MEHRAULI SDM, BDO SOUTH(STANDINGCOUNSELGNCTD@GMAIL.COM, MEHRAULISDM@NIC.IN, BDOSOUTH@GMAIL.COM)(9868250806)(RESPONDENT) RAJESH()(9811074902)(RESPONDENT) SANTOSH KUMAR TRIPATHI, MEHRAULI SDM, BDO SOUTH(STANDINGCOUNSELGNCTD@GMAIL.COM, MEHRAULISDM@NIC.IN, BDOSOUTH@GMAIL.COM)(9868250806)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
5	W.P.(C)-10025/2005(Disposed off case)	JS TOMAR V/s ORIENTAL BANK OF COMMERCE & OR	RK SAINI, MK DATTA, JAGAT ARORA, A.S.C SOLICITORS, NIKHIL SINGLA, PIYUSH SHARMA, GUNJAN KUMAR, ATUL	Listing Remarks: FINAL DISPOSAL
		OTHER DETAILS OF ADVOCATES: ATUL (ATULCHHIKKARA@GMAIL.COM)(8397019705)(PETITIONER)		
6	W.P.(C)-14437/2006	SUDHIR DHAKA V/s NTPC LTD & ORS	MR. R.K.SAINI, PUNEET TANEJA	
		OTHER DETAILS OF ADVOCATES: WITHOUT GENERATE ()()(PETITIONER)		
7	W.P.(C)-1623/2010 CM APPL. 40887/2024	USHA TALWAR V/s CHAIRPERSON,NDMMC & OTHERS	S.K.SINHA, PIYUSH SHARMA, TARUNVIR SINGH KHEHAR, KANIKA AGNIHOTRI	Listing Remarks: AT 04:00 P.M.
		OTHER DETAILS OF ADVOCATES: PIYUSH SHARMA(SHARMA.PIYUSH819@GMAIL.COM)(9810613750)(PETITIONER) TUSHAR SANNU(ADV.TUSHARSANNU@GMAIL.COM)(0)(RESPONDENT) KANIKA AGNIHOTRI(ADMIN@SKVASSOCIATES.COM)(7669700081)(RESPONDENT)		
8	W.P.(C)-2661/2012 CM APPL. 16016/2019 CM APPL. 31533/2019 CM APPL. 49552/2022 WITH W.P.(C) 6900/2017 W.P.(C) 1816/2021	SUDESH KUMAR BANSAL AND ORS V/s INDIAN INSTITUTE OF TECHNOLOGY	HEMAL SHETH, ARJUN DEWAN, ASHIM VACHHER, ARJUN DEVAN	
		OTHER DETAILS OF ADVOCATES: ARJUN DEWAN()(9810700027)(PETITIONER) ARJUN DEWAN()(9810700027)(PETITIONER) ARJUN DEWAN(ARJUN.DEWAN85@GMAIL.COM)(9810700027)(PETITIONER) AJMITRA(AJMITRA@GMAIL.COM)()(RESPONDENT)		
9	CM APPL. 49359/2022 In W.P.(C)-6900/2017(Disposed off case)	RUPI NARANG AND ORS V/s INDIAN INSTITUTE OF TECHNOLOGY	M D JANGRA, PRATEREK KRISHAN CHADHA, SHIVANSHU BHARDWAJ	
		OTHER DETAILS OF ADVOCATES: PRATEEK K. CHADHA(PRATEEKCHADHA@GMAIL.COM)(9871588144)(PETITIONER) INDIAN INSTITUTE OF TECHNOLOGY (AJMITRA@GMAIL.COM)()(RESPONDENT) SHIVANSHU BHARDWAJ(CONTACT.SHIVANSHUBHARDWAJ@GMAIL.COM)(9958864562)(PETITIONER)		
10	W.P.(C)-1816/2021	RUPI NARANG AND ORS V/s INDIAN INSTITUTE OF TECHNOLOGY ,DELHI	PRATEREK KRISHAN CHADHA, SHIVANSHU BHARDWAJ	
		OTHER DETAILS OF ADVOCATES: PRATEEK K. CHANDHA(PRATEEKCHADHA@GMAIL.COM)(9871588144)(PETITIONER) PRATEEK CHADHA(PRATEEKCHADHA@GMAIL.COM)()(RESPONDENT) SHIVANSHU BHARDWAJ(CONTACT.SHIVANSHUBHARDWAJ@GMAIL.COM)(9958864562)(PETITIONER)		
11	W.P.(C)-8050/2013 CM APPL. 5717/2019 WITH W.P.(C) 1676/2023	BABU LAL KOLI V/s UNITED INDIA INSURANCE CO. LTD	SUBHASH OBEROI, ABHISHEK KUMAR, VIPIN CHANDER BHARTI	
		OTHER DETAILS OF ADVOCATES: SUBHASH OBEROI()(9810083354)(PETITIONER) ABHISHEK KUMAR(ABHISHEKGOLA@GMAIL.COM)(9958789900)(RESPONDENT) VIPIN CHANDER BHARTI(VIPIN_CHANDER10@REDIFFMAIL.COM)(9650587450)(PETITIONER)		

12	W.P.(C)-1676/2023	B L KOLI V/s UNITED INDIA INSURANCE COMPANY LTD & ORS.	SACHIN CHOWHAN	
		OTHER DETAILS OF ADVOCATES: SACHIN CHAUHAN(SACHIN.CHAUHAN30@GMAIL.COM)(9810618584)(PETITIONER) SETH PANKAJ (SETHPANKAJ74@GMAIL.COM)()(RESPONDENT) RONE DELHI (RONEWDELHI1@UILC.CO.IN)()(RESPONDENT)		
13	W.P.(C)-1978/2016	SARVESH AGRAWAL V/s UNION OF INDIA & ANR	ANANYA MISHRA, SANTOSH KRISHNAN, KUSH SHARMA, RAJESH KUMAR GOGNA, GHANSHYAM JOSHI	Listing Remarks: FINAL HEARING
		OTHER DETAILS OF ADVOCATES: RAJESH KUMAR GOGNA(OFFICE@GOGNA.CO.IN)(8174843807)(RESPONDENT) GHANSHYAM JOSHI(GJOSHIASSOCIATES@GMAIL.COM)(9810041237)(PETITIONER)		
14	W.P.(C)-6204/2016	M.P. GUPTA V/s UCO BANK	K.G. MISHRA	
		OTHER DETAILS OF ADVOCATES:		
15	W.P.(C)-11234/2018	SACHIN SRIVASTAVA AND ORS. V/s THE TUBERCULOSIS ASSOCIATION OF INDIA AND ORS.	AMIT CHOUDHARY, SWETAKETU MISHRA, RAJESH KUMAR GOGNA	Listing Remarks: FINAL HEARING
		OTHER DETAILS OF ADVOCATES: AMIT CHOUDHARY()(9891149413)(PETITIONER) RAJESH KUMAR GOGNA(OFFICE@GOGNA.CO.IN)(8174843807)(RESPONDENT)		
16	W.P.(C)-13919/2018 CM APPL. 30332/2019 CM APPL. 3106/2020	ARUN KUMAR JHA & ORS. V/s THE MANAGEMENT OF MAHARAJA AGRASEN MODEL SCHOOL & ANR.	SURYAKANT SINGLA & ADITYA SINGLA, KAMAL GUPTA, PRAMOD GUPTA	
		OTHER DETAILS OF ADVOCATES: SURYAKANT SINGLA & ADITYA SINGLA()(9654554066)(PETITIONER) KAMAL GUPTA()(9810988094)(PETITIONER) KAMAL GUPTA()(9810988094)(RESPONDENT) PRAMOD GUPTA(INDUSLAW@GMAIL.COM)(9810083370)(RESPONDENT)		
17	W.P.(C)-1447/2019	MR. PRASANNAN T. N. V/s STATE OF KERALA AND ORS.	WILLS MATHEWS, S SUNIL, YK BIJU	
		OTHER DETAILS OF ADVOCATES: WILLS MATHEWS()(9810068631)(PETITIONER)		
18	W.P.(C)-3160/2019 CM APPL. 17066/2019 CM APPL. 35198/2019 CM APPL. 58074/2023 CM APPL. 58078/2023 CM APPL. 45827/2024	MANISHA PRIYADARSHINI V/s UNION OF INDIA AND ORS.	PRERNA PRIYADARSHINI	Listing Remarks: FINAL HEARING
		OTHER DETAILS OF ADVOCATES: PRERNA PRIYADARSHINI()(9999196091)(PETITIONER) PRERNA PRIYADARSHINI()(9999196091)(PETITIONER) PRERNA PRIYADARSHINI()(9999196091)(PETITIONER) PRERNA PRIYADARSHINI(PRERNAPRIYADARSHINI20@GMAIL.COM)(9999196091)(PETITIONER) RUPAL (RUPALMOHINDER@GMAIL.COM)()(RESPONDENT) JITENDAR KUMAR (JITENDARJKS9560@GMAIL.COM)()(RESPONDENT) PRERNA PRIYADARSHINI(PRERNAPRIYADARSHINI20@GMAIL.COM)(9999196091)(PETITIONER) SHEFALI(SHEFALID2002@YAHOO.CO.IN)()(RESPONDENT) BSRANA(BSRANA.ADVOCATE@GMAIL.COM)()(RESPONDENT) PRERNA(PRERNAPRIYADARSHINI20@GMAIL.COM)(9999196091)(PETITIONER) RUPAL MOHINDER, JITENDER KUMAR(RUPALMOHINDER@GMAIL.COM, JITENDARJKS9560@GMAIL.COM)(0)(RESPONDENT)		
19	W.P.(C)-4778/2019 CM APPL. 21301/2019 CM APPL. 44190/2023 WITH W.P.(C) 12493/2019	HARJIT SINGH V/s DELHI SIKH GURUDWARA MANAGMENT COMMITTEE	BAHAR U. BARQI, ABINASH KUMAR MISHRA	
		OTHER DETAILS OF ADVOCATES: BAHAR U. BARQI()(9643091056)(PETITIONER)		

		ALIGAND COMPANY(BARQI@ALIGANDCOMPANY.COM)()(RESPONDENT) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)()(RESPONDENT) ABINASH K MISHRA (ABINASHKMISHRA@GMAIL.COM)(9811235958)(RESPONDENT) ABINASH KUMAR MISHRA(ABINASHKMISHRA@GMAIL.COM)(9319272794)(RESPONDENT)		
20	W.P.(C)-12493/2019 CM APPL. 51003/2019 CM APPL. 51004/2019 CM APPL. 44198/2023	HARJIT SINGH V/s DELHI SIKH GURUDWARA MANAGEMENT COMMITTEE AND ORS.	BHAR U. BARQI, ABINASH KUMAR MISHRA	
		OTHER DETAILS OF ADVOCATES: BHAR U. BARQI()(9968401709)(PETITIONER) BARQI ALIGAND COMPANY (BARQI@ALIGANDCOMPANY.COM)()(PETITIONER) ABINASH K MISHRA (ABINASHKMISHRA@GMAIL.COM)(9811235958)(RESPONDENT) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)()(RESPONDENT) ABINASH KUMAR MISHRA(ABINASHKMISHRA@GMAIL.COM)(9319272794)(RESPONDENT)		
21	W.P.(C)-11224/2019	SANCHIT KUMAR V/s DELHI TECHNOLOGICAL UNIVERSITY THROUGH ITS VICE CHANCELLOR AND ORS.	SACHIN CHAUHAN	
		OTHER DETAILS OF ADVOCATES: SACHIN CHAUHAN()(9810618584)(PETITIONER)		
22	W.P.(C)-13783/2019 CM APPL. 55438/2019 CM APPL. 18482/2022	SANTOSH KUMAR GUPTA AND ORS. V/s UNIVERSITY OF DELHI AND ANR.	DR. SURAT SINGH, SOUMYASHREE MISRA	Listing Remarks: FINAL HEARING
		OTHER DETAILS OF ADVOCATES: DR. SURAT SINGH()(9811009460)(PETITIONER) DR. SURAT SINGH AND ASSOCIATES(DRSURATSINGH972@GMAIL.COM)(9319068001)(PETITIONER) M J S RUPAL(MJSRUPAL@HOTMAIL.COM)()(RESPONDENT)		
23	W.P.(C)-12/2020	SUJATA MEHTA (TGT) V/s ARWACHIN BHARTI BHAWAN SENIOR SECONDARY SCHOOL THROUGH ITS MANANGER & ANR	ASHOK AGARWAL, KAMAL GUPTA	
		OTHER DETAILS OF ADVOCATES: ASHOK AGARWAL()(9811101923)(PETITIONER) KAMAL GUPTA(KAMALGUPTAANDCOMPANY@GMAIL.COM)(9810988094)(RESPONDENT)		
24	W.P.(C)-10333/2020	LALITA SEHRAWAT V/s DELHI POLICE PUBLIC SCHOOL & ORS.	MANISH GARG, ANIL KUMAR SINGAL	
		OTHER DETAILS OF ADVOCATES: LALITA SEHRAWAT(SEHRAWAT.LALITA@GMAIL.COM)(9871296921)(PETITIONER) MANISHGARG(MANISHGARGADVOCATE123@GMAIL.COM)(9213415030)(PETITIONER) MANISH GARG & ASSOCIATES(MANISHGARGADVOCATE123@GMAIL.COM)(9213415030)(PETITIONER) DPP SCHOOL, PFED, RUBY MALHOTRA(DPPSCHOOL@GMAIL.COM, PFED2019@GMAIL.COM, RUBY2MALHOTRA@GMAIL.COM)()(RESPONDENT) SOUTH ZONE, NIC(SOUTHZONE23@GMAIL.COM, DIREDU@NIC.IN)()(RESPONDENT) ANIL KUMAR SINGAL(ANILSINGALWPN@YAHOO.COM)(9810160688)(PETITIONER)		
25	W.P.(C)-58/2021	RAJ KUMAR SIROVA V/s UNITED INDIA INSURANCE COMPANY LTD & ORS.	MAJEDAR JANGRA	
		OTHER DETAILS OF ADVOCATES: RAJ KUMAR SIROVA(RKSIROVA@YAHOO.COM)(9880678654)(RESPONDENT) SURESH SHARMA(SURESHSHARMA.ADVOCATE54@GMAIL.COM)(9880678654)(PETITIONER) MAJEDARJANGRA(JANGSMD@GMAIL.COM)(8130839698)(PETITIONER) UNITED INDIA INSURANCE COMPANY LTD(CMD@UIIC.CO.IN)(442852098)(PETITIONER) UNITED INDIA INSURANCE COMPANY LTD(SHAHULHAMEED@UIIC.CO.IN)(8939842021)(PETITIONER) UNITED INDIA INSURANCE COMPANY LTD(SUSMITAMUKHERJEE@UIIC.CO.IN)(44285225275)(PETITIONER) UNITED INDIA INSURANCE COMPANY		

		LTD(SUBODHGIRI@UIIC.CO.IN)(7838008532)(PETITIONER) PANKAJ SETH(SETHPANKAJ74@GMAIL.COM)(9811213768)(RESPONDENT) REGIONAL MANAGER(SUBODHGIRI@UIIC.CO.IN)(7838008532)(RESPONDENT)		
26	W.P.(C)-1353/2021	RAKESH KUMAR V/s THE DIRECTOR OF EDUCATION GOVT OF NCT OF DELHI & ANR.	DEVENDRA KUMAR CHAUBEY, RAHUL SHARMA	
		OTHER DETAILS OF ADVOCATES: RAKESH KUMAR(RAKESHVATS45@GMAIL.COM)(9717488439)(RESPONDENT) RAKESH KUMAR(RAKESHVATS45@GMAIL.COM)(9717488439)(RESPONDENT) D K CHAUBEY(ADV.DEVENDRA09@GMAIL.COM)(9599233265)(PETITIONER) SHAHEED UDHAM SINGH CO ED SEC SCHOOL(SUSSV2013@GMAIL.COM)(9911204001)(PETITIONER) SHAHEED UDHAM SINGH CO ED SEC SCHOOL(SUSSV2013@GMAIL.COM)(9911204001)(PETITIONER) THE DIRECTOR OF EDUCATION GOVT OF NCT OF DELHI(DIREDU@HUB.NIC.IN)(1123890172)(PETITIONER) THE DIRECTOR OF EDUCATION GOVT OF NCT OF DELHI(DIREDU@HUB.NIC.IN)(1123890172)(PETITIONER) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)()(RESPONDENT) SANJEEV KR BHATI(SUSSV2013@GMAIL.COM)(9911204001)(RESPONDENT) SANJEEV KR BHATI()(9911204001)(RESPONDENT) RAHUL SHARMA(DUTTNSHARMA@GMAIL.COM)(9811555971)(PETITIONER)		
27	W.P.(C)-2899/2021 WITH W.P.(C) 12198/2022	ANUSHAA PURI BAKSHI V/s MANAGING COMMITTEE, KALKA PUBLIC SCHOOL, ALAKNANDA & ANR.	INDRANI GHOSH, NAMIT SURI	
		OTHER DETAILS OF ADVOCATES: INDRANIGHOSH(INDRANI.GHOSH9@GMAIL.COM)(9810618813)(PETITIONER) INDRANI GHOSH(INDRANI.GHOSH9@GMAIL.COM)(9810618813)(PETITIONER) KALKAGROUP DELHI(KALKAGROUP.DELHI@YAHOO.COM)()(RESPONDENT) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)()(RESPONDENT) ANJUM EHROTRA(ANJUMEHROTRA2000@YAHOO.COM)()(RESPONDENT) SUNIL SAHA(STANDINGCOUNSELGNCTD@GMAIL.COM)(9911999547)(RESPONDENT) NAMIT SURI(NAMITSURI1990@GMAIL.COM)(9582410211)(RESPONDENT)		
28	W.P.(C)-12198/2022	PRIYANKA PAL V/s GOVERNMENT OF NCT DELHI & ANR.	RAJAT ANEJA, NAMIT SURI	
		OTHER DETAILS OF ADVOCATES: ANEJA AND ANEJA(RANEJA@ANEJAANDANEJA.COM)(1143511991)(PETITIONER) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)(9810134741)(RESPONDENT) KALKA GROUP(KALKAGROUP.DELHI@YAHOO.COM)()(RESPONDENT) NAMIT SURI(NAMITSURI1990@GMAIL.COM)(9582410211)(RESPONDENT)		
29	W.P.(C)-4634/2021	DAV COLLEGE MANAGING COMMITTEE THROUGH ITS GENERAL SECRETARY V/s GOVT. OF NCT OF DELHI & ANR.	ANURAG LAKHOTIA	Listing Remarks: FINAL HEARING
		OTHER DETAILS OF ADVOCATES: ADV ANURAG LAKHOTIA()(9910081392)(PETITIONER) SUNIL SAHA(STANDINGCOUNSELGNCTD@GMAIL.COM)(9911999547)(RESPONDENT)		
30	W.P.(C)-8257/2021	UMA DEVI V/s UNIVERSITY OF DELHI & ANR.	YUDHVIR SINGH CHAUHAN, MANOJ RANJAN SINHA	
		OTHER DETAILS OF ADVOCATES: YUDHVIRCHAUHAN(GAURAVJAINWAL1990@GMAIL.COM)(9810153709)(PETITIONER) YUDHVIR SINGH CHAUHAN(YUDHVIR_LAW@YAHOO.CO.IN, VERMA.YOGENDRA160@GMAIL.COM)(9015236915)(PETITIONER) UNIVERSITY OF DELHI(RUPALMOHIMDER@GMAIL.COM)(9811151216)(RESPONDENT) UNIVERSITY GRANT COMMISSION(OFFICE@AKURUP.COM)(8800678743)(RESPONDENT) MANOJ RANJAN SINHA(MANOJRSINHA@GMAIL.COM)(9811067271)(RESPONDENT)		
31	W.P.(C)-10666/2021 CM APPL. 32899/2021 WITH W.P.(C) 10675/2021 W.P.(C) 11163/2021	MUKANDI LAL V/s CL BHALLA DAYANAND MODEL SCHOOL & ORS.	SERMON RAWAT, SERMON RAWAT	Listing Remarks: FINAL HEARING
		OTHER DETAILS OF ADVOCATES: SERMON RAWAT(SERMON.RAWAT@GMAIL.COM)(9873935601)(PETITIONER)		

		SOUTH DELHI MUNICIPAL CORPORATION(CLOSDMC@GMAIL.COM)()(RESPONDENT) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
32	W.P.(C)-10675/2021 CM APPL. 32920/2021	KANSI NATH SHAH V/s CL BHALLA DAYANAND MODEL SCHOOL & ORS.	SERMON RAWAT, SERMON RAWAT	Listing Remarks: FINAL HEARING
		OTHER DETAILS OF ADVOCATES: SERMON RAWAT(SERMON.RAWAT@GMAIL.COM)(9873935601)(PETITIONER) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
33	W.P.(C)-10921/2021	HARMOHAN KAUR & ANR. V/s GOVERNMENT OF NCT DELHI & ORS.	SANDEEP MISHRA, PRAGNYA ROUTRAY, ARJUN GARG	
		OTHER DETAILS OF ADVOCATES: NIDHI MITTAL AND SANDEEP MISHRA(CONTACTUSRLA@GMAIL.COM)(8447971163)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SARDAR AMAR SINGH SHER-I PUNJAB(1208135AS@GMAIL.COM)()(RESPONDENT) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)()(RESPONDENT) GURU AMAR DAS PUBLIC SCHOOL(GADSCHOOL@GMAIL.COM)()(RESPONDENT) GOVERNEMENT OF NCT OF DELHI(EDUCATIONOFFICERZONE08@GMAIL.COM)()(RESPONDENT) PRAGNYA ROUTRAY(PRAGNYAROUTROY@YAHOO.COM)(9818551955)(RESPONDENT) ARJUN GARG(GARGARJUNA@GMAIL.COM)(9910922635)(RESPONDENT)		
34	W.P.(C)-11952/2021 CM APPL. 36970/2021 CM APPL. 46150/2024 WITH W.P.(C) 11300/2022	CHANDRA SHEKHER KANDAL V/s THE BAR COUNCIL OF INDIA TRUST & ORS.	GHANSHYAM JOSHI, GHANSHYAM JOSHI, PREET PAL SINGH	
		OTHER DETAILS OF ADVOCATES: CHIRAG JOSHI(GJOSHIASSOCIATES@GMAIL.COM)(9810041237)(PETITIONER) B.C.I TRUST PEARL-FIRST(SENSRIMANTOSECY.BCI@GMAIL.COM)(49225000)(RESPONDENT) THE BAR COUNCIL OF INDIA(COURTMATTERS.BCI@GMAIL.COM)(9891199752)(RESPONDENT) THE BAR COUNCIL OF INDIA TRUST(SENSRIMANTOSECY.BCI@GMAIL.COM)(8130577422)(RESPONDENT) G JOSHI ASSOCIATES(GJOSHIASSOCIATES@GMAIL.COM)(0)(PETITIONER) PREET PAL SINGH(CHAMBERPPSINGH@GMAIL.COM)(9958555055)(RESPONDENT) PREET PAL SINGH(CHAMBERPPSINGH@GMAIL.COM)(9958555055)(RESPONDENT)		
35	W.P.(C)-11300/2022	RAJNI KANT SURYAN V/s BAR COUNCIL OF INDIA TRUST & ANR.	YOGENDRA PAL SINGH	
		OTHER DETAILS OF ADVOCATES: HIRANAND GANGWANI (GANGWANI.ADV@GMAIL.COM)(9811081275)(PETITIONER) P P SINGH(CHAMBERPPSINGH@GMAIL.COM)(9958555055)(RESPONDENT)		
36	W.P.(C)-6377/2022 CM APPL. 19266/2022	SONIKA KATYAL & ANR. V/s DIRECTORATE OF EDUCATION & ORS.	AMIT BHATIA	
		OTHER DETAILS OF ADVOCATES: D.P BHATIA AND CO.(DPBHATIA123@GMAIL.COM)(9811191766)(PETITIONER) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)(9810134741)(RESPONDENT)		
37	W.P.(C)-10457/2022	MANAS KUMAR DATTA V/s CONTAINER CORPORATION OF INDIA LIMITED & ANR.	YOGESH KUMAR	
		OTHER DETAILS OF ADVOCATES: SONIKA GILL AND PIYUSH SHARMA(ADVYOGESHSHARMA@YAHOO.CO.IN)(9873937567)(PETITIONER) AYUSHI (AYUSHI@ALUMIN.VIRGINIA.EDU)()(RESPONDENT)		

38	**W.P.(C)-10551/2022**	**SH AVINESH KUMAR SHUKLA V/s THE DELHI INTERNATIONAL PUBLIC SCHOOL, & ANR.**	**PRIYANKA PUGLANI**	**Listing Remarks: FINAL HEARING**
		OTHER DETAILS OF ADVOCATES: ANJUM KUMAR(LESJURIS@GMAIL.COM)(9312288513)(PETITIONER) THE DELHI INTERNATIONAL (DIPS9ROHINI@REDIFFMAIL.COM)()(RESPONDENT) DIRECTORATE OF ENFORCEMENT(DISEDU@NIC.IN)()(RESPONDENT)		
39	**W.P.(C)-11342/2022**	**VINOD KUMAR SHARMA V/s GOVT. OF NCT OF DELHI & ANR.**	**CHANDRA MOHAN JHA**	
		OTHER DETAILS OF ADVOCATES: C M JHA AND DRAKSHA KHAN(ADVOCATECMJHA@GMAIL.COM)(8076244354)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
40	**W.P.(C)-11728/2022**	**SATYENDRA KUMAR V/s MANAGING COMMITTEE OF MAHARAJA AGARSAIN PUBLIC SCHOOL & ANR.**	**SATYENDRA KUMAR, SATYENDRA KUMAR**	
		OTHER DETAILS OF ADVOCATES: SATYA(SK9871142466@GMAIL.COM)(9871142466)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) MANAGING COMMITTEE OF (PRINCIPAL_MAPS.SCH@REDIFFMAIL.COM)()(RESPONDENT) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)()(RESPONDENT) SATYENDRA KUMAR(SK9871142466@GMAIL.COM)(9871142466)(PETITIONER)		
41	**W.P.(C)-13067/2022**	**SHAIL JAIN V/s BGS INTERNATIONAL PUBLIC SCHOOL & ANR.**	**ADITYA SINGH**	
		OTHER DETAILS OF ADVOCATES: ADITYA SINGH(LEX.ADITYA@GMAIL.COM)(9958748585)(PETITIONER) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)()(RESPONDENT) BGS INTERNATIONAL PUBLIC SCHOOL(BGSIPS2003@YAHOO.COM)()(RESPONDENT)		
42	**CM APPL. 40518/2024 In W.P.(C)-14090/2022**	**DR. SILIMA NANDA V/s INDIRA GANDHI NATIONAL OPEN UNIVERSITY**	**SHREEYASH UDAY LALIT, BHARGAV R THALI**	
		OTHER DETAILS OF ADVOCATES: SHREEYASH U. LALIT(OFFICE@LALITCHAMBERS.COM)(9811895363)(PETITIONER) IGNOU(VC@IGNOU.AC.IN)()(RESPONDENT) BHARGAV R. THALI(OFFICE@LALITCHAMBERS.COM)(9811895393)(PETITIONER) ALY MIRZA, (ALY_MIRZA@YAHOO.COM)(0)(RESPONDENT) BHARGAV THALI(BHARGAV@CHAMBERSOFBHARGAVTHALI.COM)(0)(RESPONDENT)		
43	**W.P.(C)-15340/2022 CM APPL. 32637/2023**	**RITU SINGH AND ORS V/s GOVERNMENT OF NCT OF DELHI & ANR.**	**KUMAR UTKARSH, AVNISH AHLAWAT**	
		OTHER DETAILS OF ADVOCATES: ASHOK AGARWAL AND KUMAR UTKARSH(JURISTASHOK@GMAIL.COM, KUMARUTKARSHJI@GMAIL.COM)(9811101923)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) GOVERNMENT OF NCT OF DELHI(DIREDU@NIC.IN, SECLG@NIC.IN)()(RESPONDENT) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)()(RESPONDENT) ASHOK AGARWAL (JURISTASHOK@GMAIL.COM)(9811101923)(PETITIONER) AVNISH AHLAWAT(AVNISH@AHLAWATASSOCIATES.IN)(9810134741)(RESPONDENT)		
44	**CM APPL. 1390/2024 CM APPL. 51150/2024 In W.P.(C)-15588/2022**	**NARENDER KUMAR BHATT V/s SCHOOL MANAGEMENT OF GURU HARKRISHAN PUBLIC SCHOOL FATEH NAGAR, NEW DELHI. & ORS.**	**NIKHIL PALLI, ABINASH KUMAR MISHRA**	
		OTHER DETAILS OF ADVOCATES: NIKHIL PALLI(PALLILAWFIRM@GMAIL.COM)(9811676973)(PETITIONER) GHPSIG(GHPSIG@GMAIL.COM, SAHAYK@GMAIL.COM)()(RESPONDENT)		

		AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)()(RESPONDENT) NIKHIL PALLI & KSHITIJ PAL(PALLILAWFIRM@GMAIL.COM)(9811676973)(PETITIONER) AVNISH AHLAWAT, DU, GHP SIG, YEESHU JAIN(AVNISHAHLAWAT@YAHOO.COM, DIREDU@NIC.IN, GHPSIG@GMAIL.COM, YEESHUJAIN@YAHOO.CO.IN)()(RESPONDENT) ABINASH KUMAR MISHRA(ABHINASHKMISHRA@GMAIL.COM)()(RESPONDENT) ABINASH KUMAR MISHRA(ABINASHKMISHRA@GMAIL.COM)(9319272794)(RESPONDENT)		
45	W.P.(C)-15921/2022 CM APPL. 49540/2022	VED PRAKASH AND ANR V/s UNION OF INDIA & ORS.	SHAHANAWAZ KHAN	
		OTHER DETAILS OF ADVOCATES: K.K.SHARMA(KUMARSANTOSHYADAV1983@GMAIL.COM)(9891246693)(PETITIONER) DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)(8950510963)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
46	W.P.(C)-16281/2022 CM APPL. 50974/2022	LEENA ANAND V/s N. K. BAGRODIA PUBLIC SCHOOL & ORS.	ANUJ AGGARWAL, ATUL JAIN	
		OTHER DETAILS OF ADVOCATES: ANUJ AGGAWAL(ANUJAGGAWALCOMPANY@GMAIL.COM, ANUJAGGARWAL1984@GMAIL.COM)(9891403206)(PETITIONER) N.K. BAGRODIA EDUCATION SOCIETY(NKBAGRODIA_DWARKA@YAHOO.COM)()(RESPONDENT) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)(9810134741)(RESPONDENT) N.K. BAGRODIA PUBLIC SCHOOL(NKBAGRODIA_DWARKA@YAHOO.COM)()(RESPONDENT) ATUL JAIN(ATULJAINADV@GMAIL.COM)(9899201199)(RESPONDENT)		
47	W.P.(C)-16481/2022 CM APPL. 21888/2024 CM APPL. 62317/2024	GURMEET KAUR V/s SS MOTA SINGH SR SEC MODEL SCHOOL AND ORS	AMIT KUMAR, ARANYA MOULICK	
		OTHER DETAILS OF ADVOCATES: AMIT KUMAR(AKMRAJPUT@GMAIL.COM)(8800220251)(PETITIONER) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)()(RESPONDENT) KIRAN BHASIN(KIRAN_BHASIN@HOTMAIL.COM, HK.ANAND@SSMSSCHOOL.COM)()(RESPONDENT) AMIT KUMAR(AKMRAJPUT@GMAIL.COM)(8800220251)(PETITIONER) AVNISH AHLAWAT(AVNISH@AHLAWATASSOCIATES.IN)()(RESPONDENT) GNCTD, ROMY CHACKO(SCSERVICESGNCTD@GMAIL.COM, ROMYCHACKO@REDIFFMAIL.COM)()(RESPONDENT) KIRAN, HK ANAND(KIRAN.BHATIA@SSMSSCHOOL.COM, KIRAN.BHASIN@HOTMAIL.COM, HKANAND@SSMSSCHOOL.COM)()(RESPONDENT) AMIT KUMAR(AKMRAJPUT@GMAIL.COM)(8800220251)(PETITIONER) KIRAN BHATIA(KIRAN.BHATIA@SSMSSCHOOL.COM,)(0)(RESPONDENT) ARANYA MOULICK(ARANYA.MOULICK@MOULICKLAWOFFICE.COM)(8826235642)(RESPONDENT)		
48	W.P.(C)-1999/2023 CM APPL. 7603/2023 CM APPL. 49593/2024	BHARAT SINGH V/s DIVISIONAL COMMISSIONER, GOVT. OF N.C.T. OF DELHI & ANR.	ALOK KUMAR	
		OTHER DETAILS OF ADVOCATES: N.S. DALAL(CHAMBEROFNSDALAL@GMAIL.COM)(9811155424)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) N S DALAL AND NIDHI DALAL()(9811155424)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) MEHAK(ADVMEHAKNAKRA@GMAIL.COM)(0)(RESPONDENT)		
49	W.P.(C)-6821/2023 CM APPL. 26638/2023	PUNEET DAGAR V/s THE PRINCIPAL DISTRICT AND SESSIONS JUDGE (HQS), TIS HAZARI COURTS, DELHI & ANR.	SACHIN CHOWHAN	
		OTHER DETAILS OF ADVOCATES: SACHIN CHAUHAN(SACHIN.CHAUHAN30@GMAIL.COM)(9810618584)(PETITIONER) AVNISH AHLAWAT(AVNISH@AHLAWATASSOCIATES.IN, DJHQSDDC@GMAIL.COM,		

		READERSCJRCCENTRAL@GMAIL.COM)()(RESPONDENT)		
50	W.P.(C)-11100/2023 CM APPL. 43101/2023	ANOOP SINGH & ORS. V/s UNION OF INDIA THROUGH MINISTRY OF CIVIL AVIATION & ORS.	RAHUL SAGAR SAHAY	
		OTHER DETAILS OF ADVOCATES: RAHUL SAGAR SAHAY(RAHUL.SAHAY@SAHAYCHAMBERS.COM, ASSOCIATE@SAHAYCHAMBERS.COM)(9958867445)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM, STANDINGCOUNSELGNCTD@GMAIL.COM, ADVOCATETESINGH@GMAIL.COM)(9868250806)(RESPONDENT) DDA CHAMBER(DDACHAMBERHC@YAHOO.COM, DIGVIJAYRAI@REDIFFMAIL.COM)()(RESPONDENT) SHOBHANA(SHOBHANA_TAKIAR@YAHOO.CO.IN)()(RESPONDENT)		
51	W.P.(C)-11654/2023 CM APPL. 45479/2023 CM APPL. 45480/2023	G.MAHESHWARI V/s UNION OF INDIA & ORS.	ABHISHEK KUMAR	
		OTHER DETAILS OF ADVOCATES: ABHISHEK KUMAR(ADVOCATE.ABHISHEKKUMAR@GMAIL.COM)(9361962423)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT)		
52	W.P.(C)-11822/2023 CM APPL. 46204/2023 CM APPL. 53138/2023	PANKAJ ATTRAY V/s GOVT. OF NCT OF DELHI & ORS.	NARESH KAUSHIK	Listing Remarks: FINAL HEARING
		OTHER DETAILS OF ADVOCATES: NARESH KAUSHIK(NARESHKAUSHIK9@GMAIL.COM)()(PETITIONER) VIKASH (VIKASTUSHIR0028@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) DEPUTY SECRETARY(PSHEALTH@NIC.IN, DYSCCREURYCOMM@GMAIL.COM, MSINGH2010@GMAIL.COM)()(RESPONDENT) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)()(RESPONDENT) NARESH KAUSHIK(NARESHKAUSHIK9@GMAIL.COM)()(PETITIONER) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)()(RESPONDENT) VIKAS TUSHIR(VIKASTUSHIR0028@GMAIL.COM)()(RESPONDENT) PUNEET(PUNEETADV75@GMAIL.COM)()(RESPONDENT)		
53	W.P.(C)-12785/2023	SEEMA RANI V/s SAMARTH SIKSHA SAMITI & ORS.	ABHISHEK KUMAR SINGH, ZAHID HANIEF	
		OTHER DETAILS OF ADVOCATES: ZAHID HANIEF(ZAHIDHANIEF@GMAIL.COM)(7210525656)(PETITIONER)		
54	W.P.(C)-12903/2023	SUDHIR KUMAR V/s JAIN BHARATI MRIGAVATI VIDYALAYA AND ANR	VISHAL CHAUHAN, K S NISHAL	
		OTHER DETAILS OF ADVOCATES: UNIVERSAL LEGAL(UNIVERSALLEGALARENALLP@GMAIL.COM, WWW.UNIVERSALLEGALARENA.COM)(9212172077)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM, JBMVIDYALAYA@YAHOO.CO.IN, INFO@JMV.ORG.IN)()(RESPONDENT) K S NISHAL(ADVOCATEKANWAR@GMAIL.COM)(9953171143)(RESPONDENT)		
55	W.P.(C)-13846/2023 CM APPL. 54682/2023	NAVIN KHANNA V/s SDM/RA (SOUTH) AND ANR.	ANUROOP P.S	
		OTHER DETAILS OF ADVOCATES: DEEPAK KHOSLA(ADV.ANUROOP@GMAIL.COM)(9582818838)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
56	W.P.(C)-14076/2023 CM APPL. 55641/2023	SEEMA GUPTA V/s EAST POINT SCHOOL & ORS.	ANUJ AGGARWAL	
		OTHER DETAILS OF ADVOCATES: ANUJ AGGARWAL(ANUJAGGARWALCOMPANY@GMAIL.COM, ANUJAGGARWAL1984@GMAIL.COM)(9891403206)(PETITIONER) EAST POINT SHCOOL(EASTPOINTSCH@GMAIL.COM, DIREDU@HUB.NIC,		

		DIREDU@NIC.IN)()(RESPONDENT) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)()(RESPONDENT)		
57	W.P.(C)-14641/2023	SH. RAM CHANDER (SINCE DECEASED) THROUGH HIS L.RS. & ORS. V/s GOVT. OF NCT OF DELHI & ANR.	VED PAL RANA	
		OTHER DETAILS OF ADVOCATES: V.P. RANA(VPRANALEGALASSOCIATES@GMAIL.COM)(9811165700)(PETITIONER) SANTOSH KUMAR TRIPATHY(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
58	W.P.(C)-15969/2023 CM APPL. 64255/2023 WITH W.P.(C) 16012/2023	NEHRU SINGH V/s BHAGAT JI MEMORIAL MODEL SENIOR SECONDARY SCHOOL & ORS.	ANUJ AGGARWAL	
		OTHER DETAILS OF ADVOCATES: ANUJ AGGARWAL(ANUJAGGARWALCOMPANY@GMAIL.COM)(9891403206)(PETITIONER) AVNISH AHLAWAT(SCSERVICESGNCTD@GMAIL.COM)()(RESPONDENT) BHAGAT JI MEMORIAL MODEL SENIOR SECONDARY SCHOOL(BMMS.OFFICE@GMAIL.COM)()(RESPONDENT)		
59	W.P.(C)-16012/2023 CM APPL. 64432/2023 CM APPL. 64433/2023	SATISH KUMAR V/s BHAGAT JI MEMORIAL MODEL SENIOR SECONDARY SCHOOL & ORS.	ANUJ AGGARWAL	
		OTHER DETAILS OF ADVOCATES: ANUJ AGGARWAL AND COMPANY(ANUJAGGARWALCOMPANY@GMAIL.COM)(9891403206)(PETITIONER) GOVT OF NCT OF DELHI(DIREDU@HUB.NIC.IN, DIREDU@NIC.IN)()(RESPONDENT) THE STATION HOUSE OFFICER SHO(MHCRALIPUR@GMAIL.COM)()(RESPONDENT) BHAGAT JI MEMORIAL MODEL SENIOR SECONDARY SCHOOL(PRINCIPAL@GMAIL.COM, BMMS.PRINCIPAL@GMAIL.COM, BMMS.OFFICE@GMAIL.COM)()(RESPONDENT) MRS. AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM, SCSERVICESGNCTD@GMAIL.COM)(9810134741)(RESPONDENT)		
60	W.P.(C)-16029/2023	HARPAL SINGH AND ORS V/s GURU HARKISHAN PUBLIC SCHOOL AND ORS	RASHID N AZAM, ABINASH KUMAR MISHRA	
		OTHER DETAILS OF ADVOCATES: RASHID N. AZAM(RAASHIDAAZAM@GMAIL.COM)(9718338448)(PETITIONER) GNCTD STANDING COUNSEL(SCSERVICESGNCTD@GMAIL.COM)()(RESPONDENT) MS. PRABHSAHAY KAUR(SAHAYK@GMAIL.COM)()(RESPONDENT) ABINASH KUMAR MISHRA(ABINASHKMISHRA@GMAIL.COM)()(RESPONDENT) ABINASH KUMAR MISHRA(ABINASHKMISHRA@GMAIL.COM)(9319272794)(RESPONDENT)		
61	W.P.(C)-1322/2024 CM APPL. 5381/2024	DEVENDER KUMAR SHARMA V/s CENTRAL BANK OF INDIA	SANJEEV KUMAR, RAJESH SHARMA	
		OTHER DETAILS OF ADVOCATES: SANJEEV KUMAR(LAWYERSANJEEV@GMAIL.COM)(9971178842)(PETITIONER) SANJEEV KUMAR()(9971178842)(PETITIONER) TUSHAR SINGH(TUSHARSINGH145@GMAIL.COM)()(RESPONDENT) TUSHAR SINGH(TUSHARSINGH145@GMAIL.COM)()(RESPONDENT) CENTRAL BANK OF INDIA(GMHRD@CENTRALBANK.CO.IN)()(RESPONDENT) RAJESH SHARMA(RAJESH270159@GMAIL.COM)(9999822489)(RESPONDENT)		
62	W.P.(C)-10932/2024 CM APPL. 45031/2024 CM APPL. 45032/2024	NEERAJ KUMAR BHARDWAJ V/s PRINCIPAL/HOS, AIR FORCE SENIOR SECONDARY SCHOOL & ORS.	FAISAL MOHAMMED MOIUNDDIN, RASHMI CHOPRA	
		OTHER DETAILS OF ADVOCATES: FAISAL MOHAMMED(FAISALMOHAMMED96.JMI@GMAIL.COM)(8800641448)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) RASHMI CHOPRA(RASHMICHOPRA6897@GMAIL.COM)(9810311218)(RESPONDENT)		

63	W.P.(C)-11449/2024	RAMESH KUMAR & ORS. V/s NEW GREEN FIELD SCHOOL & ANR.	ANUJ AGGARWAL	
		OTHER DETAILS OF ADVOCATES: ANUJ AGGARWAL AND COMPANY(ANUJAGGARWALCOMPANY@GMAIL.COM, ANUJAGGARWAL1984@GMAIL.COM)(9643609510)(PETITIONER) GNCTD (SCSERVICESGNCTD@GMAIL.COM)(0)(RESPONDENT)		
64	W.P.(C)-14889/2024	ANJU MALHOTRA V/s CL BHALLA DAYANAND MODEL SCHOOL, UNDER DAV COLLEGE MANAGING COMMITTEE, & ORS.	SERMON RAWAT	
		OTHER DETAILS OF ADVOCATES: SERMON RAWAT(SERMON.RAWAT@GMAIL.COM)(9873935601)(PETITIONER) CLBDM SCHOOL, NISHA(CLBDMSCHOOL@REDIFFMAIL.COM, DIRECTOR.NISHA@DAVMC.NET.IN)(0)(RESPONDENT) GNCTD, DDE CENTRAL (SCSERVICESGNCTD@GMAIL.COM, DDECENTRALNEWDELHI@GMAIL.COM)(0)(RESPONDENT) ZONE 28, ANURAG(ZONE28CENTRALDISTRICT@GMAIL.COM, ANURAGLAKHOTIA@GMAIL.COM)(0)(RESPONDENT) PRELATA GARG(PRELATAGARG.DAV@GMAIL.COM)(0)(RESPONDENT)		
65	W.P.(C)-17403/2024 CM APPL. 74074/2024	M/S SA INFRASTRUCTURE CONSULTANTS PVT. LTD. V/s NATIONAL HIGHWAY AUTHORITY OF INDIA	SONDHI NARULA DALAL AND ASSOCIATES, NEETICA SHARMA	
		OTHER DETAILS OF ADVOCATES: SANGEETA SONDHI(INFO@SNDLAWYERS.COM)(9953994696)(PETITIONER) SK OFFICE, MV KINI(ADVSKOFFICE@GMAIL.COM, LITIGATION@MVKINI.COM, DELHI@MVKINI.COM)(0)(RESPONDENT) NEETICA SHARMA(DELHI@MVKINI.COM)(9810680998)(PETITIONER)		
66	W.P.(C)-299/2025 CM APPL. 1466/2025	PRAVEEN SINGH V/s GOVERNMENT OF NCT OF DELHI & ANR.	DEEPAK BAJPAI	
		OTHER DETAILS OF ADVOCATES: DEEPAK BAJPAI(DEEPAKBAJPAI@HOTMAIL.COM)(8588833661)(PETITIONER) SANTOSH KUMAR TRIPATHI, DPRGSSH(STANDINGCOUNSELGNCTD@GMAIL.COM, DPRGSSH@GMAIL.COM)(9868250806)(RESPONDENT) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)(0)(RESPONDENT)		
CONNECTED MATTERS (ANMM)				
67	W.P.(C)-2206/2017 WITH W.P.(C) 2380/2017 W.P.(C) 2441/2017 W.P.(C) 2442/2017 W.P.(C) 4832/2017	AKSHAY KUMAR BISWAS V/s AMITY INTERNATIONAL SCHOOL AND ANR	N A SEBASTIAN	
		OTHER DETAILS OF ADVOCATES:		
68	W.P.(C)-2380/2017	BHUDEB CHANDRA TRIPATHY V/s AMITY INTERNATIONAL SCHOOL AND ANR	N A SEBASTIAN, ANUJ AGGARWAL	
		OTHER DETAILS OF ADVOCATES:		
69	W.P.(C)-2441/2017	MONICA V/s AMITY INTERNATIONAL SCHOOL AND ANR	N A SEBASTIAN, ANUJ AGGARWAL	
		OTHER DETAILS OF ADVOCATES:		
70	W.P.(C)-2442/2017	BISWANATH SIL V/s AMITY INTERNATIONAL SCHOOL AND ANR	N A SEBASTIAN, ANUJ AGGARWAL	
		OTHER DETAILS OF ADVOCATES:		
71	W.P.(C)-4832/2017	KAMAL KISHORE RASTOGI V/s AMITY INTERNATIONAL SCHOOL AND ANR	SEBASTIAN AND CO, NAUSHAD AHMED KHAN	
		OTHER DETAILS OF ADVOCATES:		

COURT NO. 29
HON'BLE MR.JUSTICE ANUP JAIRAM BHAMBHANI

NOTE: ALL PETITIONS SEEKING QUASHING OF FIR (ON THE GROUND OF SETTLEMENT / COMPROMISE) IN ADVANCE LIST AND SUPPLEMENTARY LIST WILL BE TAKEN UP AT 02:15 P.M.

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

cmvijaypal.dhc@gov.in

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
BAIL				
1	BAIL APPLN.-4312/2023 WITH BAIL APPLN. 4322/2023	VEENA RANI V/s STATE GOVT. OF NCT OF DELHI	PRADEEP SHEKHAWAT	
		OTHER DETAILS OF ADVOCATES: JYOTI AGGARWAL (JYOTI_26@YAHOO.COM)(9891098309)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(PRASHANT VIHAR-457/2023) BAIL APPLN. 4322/2023 FILED BY RACHIT SACHDEVA (D. OF HEARING : 2025-03-04) P.S.-FIR NO. :(PRASHANT VIHAR-457/2023)
2	BAIL APPLN.-4322/2023	RACHIT SACHDEVA V/s STATE NCT OF DELHI & ANR.	PRADEEP SHEKHAWAT	
		OTHER DETAILS OF ADVOCATES: JYOTI AGGARWAL (JYOTI_26@GMAIL.COM)(9891098309)(PETITIONER) JYOTI AGGARWAL(JYOTI_26@YAHOO.COM)(9891098309)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(PRASHANT VIHAR-457/2023) BAIL APPLN. 4312/2023 FILED BY VEENA RANI (D. OF HEARING : 2025-03-04) P.S.-FIR NO. :(PRASHANT VIHAR-457/2023)
3	BAIL APPLN.-1366/2024 CRL.M.(BAIL) 653/2024	GULAB V/s STATE	ATUL BANDHU	
		OTHER DETAILS OF ADVOCATES: ATUL K BANDHU (ATULBANDHU@GMAIL.COM)(9811608039)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(S.B.DAIRY-400/2020) BAIL APPLN. 24/2022 FILED BY AJAY (DISPOSED ON : 2022-03-02) BAIL APPLN. 1008/2022 FILED BY AMIT (DISPOSED ON : 2022-07-27) BAIL APPLN. 3001/2022 FILED BY GULAB (DISPOSED ON : 2023-08-07) P.S.-FIR NO. :(S.B.DAIRY-400/2020)
4	BAIL APPLN.-2203/2024	DHARAMVEER KUMAR V/s STATE OF NCT OF DELHI & ANR.	DHARMENDER BHAN, KAPIL CHANDNA	
		OTHER DETAILS OF ADVOCATES: DHARMENDRA BHAN(DHARMENDRA.DHARMENDRA@GMAIL.COM)(9971796299)(PETITIONER) KAPIL		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ANAND VIHAR-433/2009) BAIL APPLN. 849/2010 FILED BY MUKESH LAL (DISPOSED ON : 2012-02-17)

		SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) KAPIL CHANDNA(ADVOCATE.KAPILC@GMAIL.COM)(9899011450)(PETITIONER)		CRL.REV.P. 9/2011 FILED BY MUKESH LAL (DISPOSED ON : 2011-02-02) BAIL APPLN. 216/2011 FILED BY SUNIL CHAUHAN (DISPOSED ON : 2011-09-09) BAIL APPLN. 1907/2010 FILED BY DHIRAJ SOLANKI THR. HIS PEROKAR OM PAL (DISPOSED ON : 2010-12-23) BAIL APPLN. 893/2012 FILED BY MUKESH LAL (DISPOSED ON : 2012-06-20) CRL.REV.P. 148/2012 FILED BY CHANDGIRAM (DISPOSED ON : 2012-03-22) BAIL APPLN. 438/2012 FILED BY MUKESH LAL (DISPOSED ON : 2012-03-30) BAIL APPLN. 1871/2012 FILED BY MUKESH LAL (DISPOSED ON : 2012-12-26) CRL.REV.P. 432/2012 FILED BY CHANDGIRAM (DISPOSED ON : 2012-09-18) CRL.REV.P. 613/2012 FILED BY CHANDAGI RAM (DISPOSED ON : 2013-02-08) CRL.REV.P. 421/2012 FILED BY NARENDER CHAUHAN (DISPOSED ON : 2012-08-06) CRL.M.C. 1420/2013 FILED BY NARINDER CHAUHAN (DISPOSED ON : 2013-04-15) CRL.A. 629/2014 FILED BY DHIRAJ SOLANKI (DISPOSED ON : 2019-05-15) CRL.A. 635/2014 FILED BY CHANDGI RAM (DISPOSED ON : 2019-05-15) CRL.A. 562/2014 FILED BY MUKESH LAL (DISPOSED ON : 2019-05-15) CRL.A. 715/2014 FILED BY PRAMOD KUMAR SHARMA (DISPOSED ON : 2019-05-15) CRL.A. 838/2014 FILED BY MANOJ (DISPOSED ON : 2019-05-15) CRL.A. 817/2014 FILED BY NARENDER CHAUHAN (DISPOSED ON : 2019-05-15) CRL.A. 53/2015 FILED BY STATE (GNCT) OF DELHI (DISPOSED ON : 2019-05-15) CRL.L.P. 544/2014 FILED BY STATE (DISPOSED ON : 2014-09-03) W.P.(CRL) 3431/2019 FILED BY MUKESH LAL (DISPOSED ON : 2020-01-08) W.P.(CRL) 318/2020 FILED BY MUKESH LAL (DISPOSED ON : 2020-02-17) CRL.M.C. 335/2024 FILED BY SUNIL R MASIH (D. OF HEARING : 2025-04-08) P.S.-FIR NO. :(ANAND VIHAR-433/2009)
5	BAIL APPLN.-3136/2024	AMIT ARORA V/s STATE NCT OF DELHI	PRASHANT DIWAN, ANANT SINGH MALIK	
		OTHER DETAILS OF ADVOCATES: PRASHANT DIWAN (ADVDIWANS@GMAIL.COM)(9811937371)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ANANT SINGH MALIK(ANANT@ANANTAMLEGAL.COM)(9999998560)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ECONOMIC OFFENCE WING-161/2022) BAIL APPLN. 1050/2024 FILED BY MOHIT GUPTA (DISPOSED ON : 2024-03-22) BAIL APPLN. 459/2024 FILED BY BIBEK SINGH MEHTA (DISPOSED ON : 2024-02-08) CRL.M.C. 2116/2024 FILED BY BIBEK SINGH MEHTA (DISPOSED ON : 2024-05-17) BAIL APPLN. 1623/2024 FILED BY AMIT ARORA (DISPOSED ON : 2024-05-30) CRL.M.C. 5842/2024 FILED BY VIKAS GARG (D. OF HEARING : 2025-03-04) CRL.M.C. 8951/2024 FILED BY MOHIT GUPTA (D. OF HEARING : 2025-07-14) P.S.-FIR NO. :(ECONOMIC OFFENCE WING-161/2022)

6	BAIL APPLN.-3481/2024	RAJ KUMAR V/s STATE OF NCT OF DELHI	PRADEEP SINGH RANA, ASHU KUMAR SHARMA	
		OTHER DETAILS OF ADVOCATES: PRADEEP RANA & ASSOCIATES(RANAPRADEEP1020@GMAIL.COM)(8586877727)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) ASHU KUMAR SHARMA(ASHU819@GMAIL.COM)(7042743504)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NANGLOI-293/2024) BAIL APPLN. 3053/2024 FILED BY DEEPIKA @ DEEPA (DISPOSED ON : 2024-11-11) BAIL APPLN. 3488/2024 FILED BY DEEPIKA @ DEEPA (D. OF HEARING : 2025-04-30) P.S.-FIR NO. :(NANGLOI-293/2024)
7	BAIL APPLN.-3677/2024	ABDUL HAKIM ANSARI V/s THE STATE (NCT OF DELHI)	SAMEER CHANDRA	
		OTHER DETAILS OF ADVOCATES: SAMEER CHANDRA(SAMEERCHANDRAADVOCATE@GMAIL.COM)(9810395160)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(OLD DELHI RAILWAY STATION-73/2018)
8	BAIL APPLN.-4269/2024 WITH BAIL APPLN. 125/2025 BAIL APPLN. 470/2025	SHUBHAM V/s THE STATE NCT OF DELHI	ARVIND	
		OTHER DETAILS OF ADVOCATES: ARVIND VATS(ARVIND.VATS0228@GMAIL.COM)(9999137580)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ADARSH NAGAR-29/2024) BAIL APPLN. 2323/2024 FILED BY RAKESH@ RAJESH (DISPOSED ON : 2024-08-23) BAIL APPLN. 125/2025 FILED BY AMAN@MULLA (D. OF HEARING : 2025-03-04) BAIL APPLN. 470/2025 FILED BY SAHIB @ MOHIN SALMANI (D. OF HEARING : 2025-03-04) P.S.-FIR NO. :(ADARSH NAGAR-29/2024)
9	BAIL APPLN.-125/2025	AMAN@MULLA V/s STATE GOVT. OF NCT OF DELHI	RAHUL GAUR	
		OTHER DETAILS OF ADVOCATES: AKASH KUMAR(URSVAKILASH@GMAIL.COM)(9955597308)(PETITIONER) AKASH KUMAR(URSVAKILASH@GMAIL.COM)(9955597308)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ADARSH NAGAR-29/2024) BAIL APPLN. 2323/2024 FILED BY RAKESH@ RAJESH (DISPOSED ON : 2024-08-23) BAIL APPLN. 4269/2024 FILED BY SHUBHAM (D. OF HEARING : 2025-03-04) BAIL APPLN. 470/2025 FILED BY SAHIB @ MOHIN SALMANI (D. OF HEARING : 2025-03-04) P.S.-FIR NO. :(ADARSH NAGAR-29/2024)
10	BAIL APPLN.-470/2025	SAHIB @ MOHIN SALMANI V/s STATE OF NCT OF DELHI	SHANNU BAGHEL	
		OTHER DETAILS OF ADVOCATES: SHANNU BAGHEL(ADVSHANNUBAGHEL@GMAIL.COM)(9910389196)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ADARSH NAGAR-29/2024) BAIL APPLN. 2323/2024 FILED BY RAKESH@ RAJESH (DISPOSED ON : 2024-08-23) BAIL APPLN. 4269/2024 FILED BY SHUBHAM (D. OF HEARING : 2025-03-04) BAIL APPLN. 125/2025 FILED BY AMAN@MULLA (D. OF HEARING : 2025-03-04) P.S.-FIR NO. :(ADARSH NAGAR-29/2024)

11	BAIL APPLN.-4579/2024 CRL.M.A. 37458/2024 WITH BAIL APPLN. 51/2025	HANUMAN @ PANDIT V/s THE STATE NCT OF DELHI	NAMAN ISSRANI	
		OTHER DETAILS OF ADVOCATES: SUBHASH SOLANKI(BHATI.ABHAY01@GMAIL.COM)(9958586600)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(LAHORI GATE-170/2022) BAIL APPLN. 2529/2022 FILED BY PANKAJ SARASWAT (DISPOSED ON : 2023-06-01) BAIL APPLN. 1223/2024 FILED BY PANKAJ SARASWAT@ GIRDHARI (DISPOSED ON : 2024-07-24) BAIL APPLN. 51/2025 FILED BY SUMIN @ SOMI (D. OF HEARING : 2025-03-04) P.S.-FIR NO. :(LAHORI GATE-170/2022)
12	BAIL APPLN.-51/2025 CRL.M.A. 310/2025	SUMIN @ SOMI V/s THE STATE NCT OF DELHI	NAMAN ISSRANI	
		OTHER DETAILS OF ADVOCATES: SUBHASH SOLANKI (BHATI.BHAY01@GMAIL.COM)(9958586600)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(LAHORI GATE-170/2022) BAIL APPLN. 2529/2022 FILED BY PANKAJ SARASWAT (DISPOSED ON : 2023-06-01) BAIL APPLN. 1223/2024 FILED BY PANKAJ SARASWAT@ GIRDHARI (DISPOSED ON : 2024-07-24) BAIL APPLN. 4579/2024 FILED BY HANUMAN @ PANDIT (D. OF HEARING : 2025-03-04) P.S.-FIR NO. :(LAHORI GATE-170/2022)
13	BAIL APPLN.-35/2025	RAJESH GUPTA V/s STATE GOVT. OF NCT OF DELHI	KAJOL GARG	
		OTHER DETAILS OF ADVOCATES: ADITYA AGARWAL (ADV.NPANWAR@GMAIL.COM)(9818852882)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-106/2022) BAIL APPLN. 1848/2022 FILED BY LENMINTHANG BAITE (DISPOSED ON : 2022-08-04) BAIL APPLN. 8/2024 FILED BY RAJESH GUPTA (DISPOSED ON : 2024-09-05) BAIL APPLN. 63/2025 FILED BY PANKAJ VERMA (D. OF HEARING : 2025-04-08) P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-106/2022)
14	BAIL APPLN.-82/2025	DALIP KUMAR V/s STATE GOVT OF NCT OF DELHI	MAJEDAR JANGRA	
		OTHER DETAILS OF ADVOCATES: M.D JANGRA (JANGSMAD@GMAIL.COM)(8130839698)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(KHYALA-543/2021) BAIL APPLN. 619/2024 FILED BY DALIP KUMAR (DISPOSED ON : 2024-04-24) P.S.-FIR NO. :(KHYALA-543/2021)
PAROLE/FURLOUGH				
15	W.P.(CRL)-419/2025	HEMANT KUMAR V/s STATE OF NCT OF DELHI	ZEESHAN DIWAN (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: SANDEEP KHAIRWAL(DIWAN.ZEESHAN@GMAIL.COM)(9810999490)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ANAND VIHAR-58/2009) CRL.A. 913/2016 FILED BY RAVI KUMAR SINHA (DISPOSED ON : 2017-12-13) CRL.A. 1047/2016 FILED BY SANJAY RANG (DISPOSED ON : 2017-12-13)

				CRL.A. 255/2017 FILED BY HEMANT KUMAR (DISPOSED ON : 2017-12-13) W.P.(CRL) 3062/2023 FILED BY RAVI KUMAR SINHA (DISPOSED ON : 2024-10-28) P.S.-FIR NO. :(ANAND VIHAR-58/2009)
CRIMINAL MISC. MAIN				
16	CRL.M.C.-759/2014 CRL.M.A. 2546/2014 CRL.M.A. 36683/2019	ASHOK KASANA V/s STATE	SURYAKANT SINGLA, AAKASH NAVAL	
		OTHER DETAILS OF ADVOCATES: SURYAKANT SINGLA()(9654554066)(PETITIONER) AAKASH NAVAL(AAKASHNAVAL@NAVALANDASSOCIATES.COM)(9999424323)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SEEMA PURI-206/2010) CRL.M.C. 2546/2019 FILED BY SHYAM SINGH (DISPOSED ON : 2022-12-02) P.S.-FIR NO. :(SEEMA PURI-206/2010)
17	CRL.M.C.-3384/2016	AMIT GAUR V/s RAJIV GAUR & ORS	AMIT SHARMA, J.K.SHARMA, SHAMIM AHMAD KHAN	
		OTHER DETAILS OF ADVOCATES:		
18	CRL.M.C.-5842/2024	VIKAS GARG V/s STATE (NCT OF DELHI) & ANR.	SUSHANT DAHIYA	WITH BAIL APPLN. 3136/2024
		OTHER DETAILS OF ADVOCATES: SANJAY RELAN ()(9818488176)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ECONOMIC OFFENCE WING-161/2022) BAIL APPLN. 1050/2024 FILED BY MOHIT GUPTA (DISPOSED ON : 2024-03-22) BAIL APPLN. 459/2024 FILED BY BIBEK SINGH MEHTA (DISPOSED ON : 2024-02-08) CRL.M.C. 2116/2024 FILED BY BIBEK SINGH MEHTA (DISPOSED ON : 2024-05-17) BAIL APPLN. 1623/2024 FILED BY AMIT ARORA (DISPOSED ON : 2024-05-30) BAIL APPLN. 3136/2024 FILED BY AMIT ARORA (D. OF HEARING : 2025-03-04) CRL.M.C. 8951/2024 FILED BY MOHIT GUPTA (D. OF HEARING : 2025-07-14) P.S.-FIR NO. :(ECONOMIC OFFENCE WING-161/2022)
19	CRL.M.C.-986/2025 CRL.M.A. 4535/2025	SUSHIL KUMAR V/s LATA SHARMA	NASIR AZIZ	
		OTHER DETAILS OF ADVOCATES: NASIR AZIZ(NASIRAZIZANDCOMPANY@GMAIL.COM)(9654426442)(PETITIONER) KANOONCHI(KANOONCHI@GMAIL.COM)(0)(RESPONDENT)		
CRIMINAL APPEALS				
20	CRL.M.A. 5246/2024 In CRL.A.-1204/2014	RAVI KUMAR BHARTI V/s C B I	HARSH K SHARMA, DAHIYA SUKHBIR SINGH	
		OTHER DETAILS OF ADVOCATES: S.S. DAHIYA(SSDAHIYAADVOCATE09@GMAIL.COM)()(PETITIONER) CBI(DLACBIDHC@GMAIL.COM)()(RESPONDENT) DAHIYA SUKHBIR SINGH(SUKHBIRSINGHDAHIYA@YAHOO.CO.IN)(9811543702)(PETITIONER)		P.S.-FIR NO. :(CBI-34-A-2010)
21	CRL.A.-1326/2014	OM PRAKASH CHOPRA V/s STATE	AJIT KUMAR EKKA	Listing Remarks: AT 3:30PM
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ANTI-CORRUPTION BRANCH-2/2011) W.P.(CRL) 3409/2016 FILED BY RAM KARAN PATHAK (DISPOSED ON : 2017-01-10)

				P.S.-FIR NO. :(ANTI-CORRUPTION BRANCH-2/2011)
CRIMINAL LEAVE PETITIONS				
22	CRL.L.P.-140/2024 CRL.M.A. 7482/2024	MAHESH KUMAR GUPTA V/s M/S KARVY REALTY (INDIA) LIMITED	AMARJIT SINGH BEDI	
		OTHER DETAILS OF ADVOCATES: AMARJIT SINGH BEDI(AMARJIT.BEDI@GMAIL.COM)(9818748886)(PETITIONER)		
23	CRL.L.P.-338/2024	DHARAM VEER V/s RAMESH CHAND SOLANKI	UPENDER KUMAR, NAND KISHORE AGGARWAL	
		OTHER DETAILS OF ADVOCATES: UPENDER KUMAR(ADVKUMARUPENDER@GMAIL.COM)(9599664941)(PETITIONER) NAND KISHORE AGGARWAL (ADVNKAGGARWAL@GMAIL.COM)(9818342898)(PETITIONER)		
24	CRL.L.P.-388/2024 CRL.M.A. 23448/2024	SHUBHRA SAXENA V/s SATNAM SINGH	SHOEB SHAKEEL	
		OTHER DETAILS OF ADVOCATES: SHOEB SHAKEEL(ADVSHOEB@GMAIL.COM)(9871424829)(PETITIONER)		
25	CRL.L.P.-457/2024 CRL.M.A. 28253/2024	ASHISH CHHIBER V/s VIJAY DEY	ABHA KULSHRESHTHA	
		OTHER DETAILS OF ADVOCATES: ABHA KULSHRESHTHA (ABHA.ADVOCATE@GMAIL.COM)(9810119813)(PETITIONER)		
26	CRL.L.P.-514/2024 CRL.M.A. 32394/2024	BISHWAS SECURITY SERVICES V/s RISHI KUMAR SHARMA	GAUTAM PAL	
		OTHER DETAILS OF ADVOCATES: GAUTAM PAL (GAUTAMPAL.ADVOCATE@GMAIL.COM)(9810068868)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
27	CRL.L.P.-526/2024 CRL.M.A. 33165/2024	MOHD JAMIL V/s MOHD ILLIYAS	SANDEEP JAIN	
		OTHER DETAILS OF ADVOCATES: SANDEEP JAIN()(9999044200)(PETITIONER)		
28	CRL.L.P.-540/2024	KISHAN ARORA V/s GAURAV DHINGRA	JITENDRA KUMAR	
		OTHER DETAILS OF ADVOCATES: JITENDRA KUMAR (JANDKAKI@GMAIL.COM)(9873543120)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
CRIMINAL REVISION				
29	CRL.REV.P.-37/2025 CRL.M.A. 2891/2025	ANSXXX AND ANR V/s STATE OF NCT OF DELHI AND ANR	TANYA AGARWAL	
		OTHER DETAILS OF ADVOCATES: TANYA AGARWAL(CHAMBERSOFTANYAAGARWAL@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(BHALSWA DAIRY-520/2024)

COURT NO. 30
HON'BLE MR.JUSTICE SANJEEV NARULA

NOTE: "SUPPLEMENTARY PASSED OVER MATTERS WILL BE TAKEN UP JUST AFTER THE SUPPLEMENTARY LIST IS OVER."

[NOTE:1. IN CASE ANY ASSISTANCE REGARDING VIRTUAL HEARING IS REQUIRED, PLEASE CONTACT, MR.NANDAN SINGH(9319815952),COURT MASTER TO HON'BLE MR. JUSTICE SANJEEV NARULA.

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NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

cmnandansingh.dhc@gov.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
BAIL				
1	BAIL APPLN.-2654/2024	SUSHIL KUMAR V/s STATE NCT OF DELHI	SUMEET SINGH SHOKEEN	
		OTHER DETAILS OF ADVOCATES: SUMEET SHOKEEN (SUMEETSHOKEEN@GMAIL.COM)(9891659697)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MODEL TOWN-218/2021) W.P.(CRL) 1067/2021 FILED BY AMIT KUMAR (DISPOSED ON : 2021-06-02) BAIL APPLN. 421/2022 FILED BY SUSHIL KUMAR (DISPOSED ON : 2022-08-31) W.P.(CRL) 2329/2021 FILED BY AMIT KUMAR AND ORS (DISPOSED ON : 2022-04-25) CRL.M.C. 965/2022 FILED BY AMIT KUMAR AND ORS (DISPOSED ON : 2022-03-03) W.P.(CRL) 78/2022 FILED BY PRAVEEN DABAS THROUGH PAROKAR/ REAL BROTHER (DISPOSED ON : 2024-04-25) CRL.M.C. 5844/2022 FILED BY ASHOK DHANKHAD (DISPOSED ON : 2022-12-20) CRL.M.C. 5845/2022 FILED BY AMIT SINGH (DISPOSED ON : 2022-12-20) W.P.(CRL) 3013/2022 FILED BY ASHOK (DISPOSED ON : 2023-05-03) BAIL APPLN. 2661/2023 FILED BY PRAVEEN DABAS THROUGH PAROKAR/ REAL BROTHER (DISPOSED ON : 2023-08-10) BAIL APPLN. 3928/2023 FILED BY SUSHIL KUMAR (DISPOSED ON : 2023-11-22) BAIL APPLN. 998/2024 FILED BY PRAVEEN DABAS (D. OF HEARING : 2025-03-10) BAIL APPLN. 3751/2024 FILED BY JOGINDER @ KALA (D. OF HEARING : 2025-03-07) P.S.-FIR NO. :(MODEL TOWN-218/2021)

2	BAIL APPLN.-3980/2024	RANJIT V/s STATE GOVT. OF NCT OF DELHI AND ORS.	DOLLY SHARMA	
		OTHER DETAILS OF ADVOCATES: DOLLY SHARMA (DOLLYSH29@GMAIL.COM)(9953269424)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(BURARI-79/2018) BAIL APPLN. 2748/2022 FILED BY JAVED ALIAS GORILLA (DISPOSED ON : 2023-09-18) P.S.-FIR NO. :(BURARI-79/2018)
3	BAIL APPLN.-4098/2024 CRL.M.A. 1511/2025	DILBAG SINGH V/s STATE (NCT OF DELHI)	AJAY SINGH BHANDARI, ANIL DUTT SHARMA	
		OTHER DETAILS OF ADVOCATES: MUKESH RAJAWAT(CRIMIALLAWYERMUKESHRAJAWAT@GMAIL.COM)(9991563629)(PETITIONER) MUKESH RAJWAT (CRIMINALLAWYERMUKESHRAJWAT@GMAIL.COM)(8708735354)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ANIL DUTT SHARMA (ANILDUTTSHARMA.ADS.AS@GMAIL.COM)(9211495945)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(LAXMI NAGAR-255/2024)
4	BAIL APPLN.-69/2025	KUNAL V/s STATE GOVT. OF NCT OF DELHI	ASHWANI GAUR	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NARELA-556/2024) BAIL APPLN. 4313/2024 FILED BY KAUSHAL (DISPOSED ON : 2024-11-26) BAIL APPLN. 4318/2024 FILED BY SACHIN @ PATA (DISPOSED ON : 2024-11-26) BAIL APPLN. 4512/2024 FILED BY SAHIL @ SUNNY (DISPOSED ON : 2024-12-09) P.S.-FIR NO. :(NARELA-556/2024)
5	BAIL APPLN.-468/2025	NEERAJ KUMAR @ DEEPAK BHARDWAJ V/s STATE NCT OF DELHI	SHILPA DEWAN	
		OTHER DETAILS OF ADVOCATES: SHIVA HANDA (SHILPADEWAN06@GMAIL.COM)(9971192772)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(ECONOMIC OFFENCE WING-11/2024)
SUSPENSION OF SENTENCE				
6	CRL.M.(BAIL) 1963/2024 In CRL.A.-531/2022	MOHD. IRSHAD V/s STATE (NCT OF DELHI) & ANR.	VINAYAK BHANDARI (DHCLSC), VINAYAK BHANDARI	
		OTHER DETAILS OF ADVOCATES: SACHIN KASHYAP(KASHYAPCOOL26@GMAIL.COM)()(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ABHAS MISHRA(MAIL@ABHASMISHRA.IN)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(RANI BAGH-46/2015) CRL.A. 503/2022 FILED BY MOHD. MURSHID KHAN (D. OF HEARING : 2024-09-17) P.S.-FIR NO. :(RANI BAGH-46/2015)
7	CRL.M.(BAIL) 46/2025 In CRL.A.-25/2025	BABU @ RAHUL V/s THE STATE OF GNCT DELHI	SHASHANK SINGH	
		OTHER DETAILS OF ADVOCATES: SHASHANK SINGH(SHASHANKSINGHLEGAL@GMAIL.COM)(9899506150)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(HARSH VIHAR-288/2015)

8	CRL.A.-45/2025 CRL.M.(BAIL) 85/2025	KAPIL ALIAS KALI V/s THE STATE GOVT OF NCT DELHI	VISHESH WADHWA (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: VW CHAMBERS(VWLAWCHAMBERS@GMAIL.COM)(9891551234)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(RANHOLA-333/2018) BAIL APPLN. 2511/2021 FILED BY RAHUL ALIAS BHALU (DISPOSED ON : 2021-09-21) CRL.A. 92/2025 FILED BY RAHUL @ BHALU (D. OF HEARING : 2025-02-10) P.S.-FIR NO. :(RANHOLA-333/2018)
9	CRL.REV.P.-46/2025 CRL.M.(BAIL) 233/2025	VINOD SHARMA & ORS. V/s STATE O DELHI NCT THROUGH ITS SHO PS KALKAJI & ANR.	SATYA VEER SINGH	
		OTHER DETAILS OF ADVOCATES: RUPESH SINGH(RUPESH.SINGH@GMAIL.COM)(8373936760)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(KALKAJI-418/2009)
FRESH MATTERS & APPLICATIONS				
10	CRL.M.C.-8753/2024	RISHABH JAIN V/s STATE GOVT. OF NCT OF DELHI AND ANR.	MANU BAKSHI	WITH W.P.(CRL)3640/2023
		OTHER DETAILS OF ADVOCATES: FATUM LAW OFFICES(FATUMLAWOFFICES@GMAIL.COM)(9899516810)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ROHINI SOUTH-118/2021) BAIL APPLN. 1520/2021 FILED BY NIKHIL BHATTAL (DISPOSED ON : 2021-07-22) BAIL APPLN. 2837/2021 FILED BY ISHU (DISPOSED ON : 2021-08-16) W.P.(CRL) 3640/2023 FILED BY NIKHIL BHATTAL & ANR. (D. OF HEARING : 2025-03-04) CRL.M.C. 9072/2023 FILED BY RISHABH JAIN (DISPOSED ON : 2024-07-30) P.S.-FIR NO. :(ROHINI SOUTH-118/2021)
11	CRL.M.C.-974/2025 CRL.M.A. 4488/2025 CRL.M.A. 4489/2025	SURENDRA PRASAD SINGH V/s AMIR ALI ANSARI	MANISH KUMAR TIWARI	
		OTHER DETAILS OF ADVOCATES: MANISH KR. TIWARI(ADVTIWARIMANISH@GMAIL.COM)(9971514237)(PETITIONER)		
12	CRL.REV.P.(MAT.)-77/2025 CRL.M.A. 4874/2025 CRL.M.A. 4875/2025	SH. HARJINDER SINGH V/s MS. JYOTI	DILKHUSH KUMAR	
		OTHER DETAILS OF ADVOCATES: RAVINDER KAUR(RAVINDERKAURADV33@GMAIL.COM)(9971697756)(PETITIONER) RAVINDER KAUR(RAVINDERKAURADV333@GMAIL.COM)(9971697756)(PETITIONER)		
13	TR.P.(CRL.)-13/2025 CRL.M.A. 3782/2025	KAPIL MODI V/s STATE AND ORS	KAPIL MODI, ROHIT TANEJA	
		OTHER DETAILS OF ADVOCATES: KAPIL MODI(KAPILMODI@GMAIL.COM)(8826626371)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) ROHIT TANEJA(ROHITTANEJA281996@GMAIL.COM)(9811357794)(PETITIONER)		
FOR ADMISSION				
14	CRL.L.P.-67/2025 CRL.M.A. 3016/2025 CRL.M.A. 3017/2025	JAIDEV V/s THE STATE GOVT. OF NCT, DELHI & ANR.	SOURAV BAJAJ	
		OTHER DETAILS OF ADVOCATES: KAPIL TANWAR(CORPUSLAWASSOCIATES@GMAIL.COM)(8851160007)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		

15	W.P.(CRL)-1729/2023 CRL.M.A. 34847/2024 CRL.M.A. 6349/2025	VISVENDRA SINGH V/s UNION OF INDIA	SATYA PRAKASH YADAV	
		OTHER DETAILS OF ADVOCATES: KUNAL CHAUDHARY(ASTREAPROFESSIONALS@GMAIL.COM)(9899740900)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) SATYA PRAKASH YADAV (ASTREAPROFESSIONALS@GMAIL.COM)(9711046343)(PETITIONER) UNION OF INDIA (UOIDHC@GMAIL.COM)(0)(RESPONDENT) SATYA PRAKASH YADAV(ASTREAPROFESSIONALS@GMAIL.COM)(9711046343)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
16	CRL.A.-269/2017	FENA PRIVATE LTD. V/s RAMJI NARAYAN UTEKAR & ORS.	PRADEEP K.MITTAL, RAKESH RAJ, RAHUL CHAUHAN	
		OTHER DETAILS OF ADVOCATES: RAHUL CHAUHAN(RAHUL.AUALEGAL@GMAIL.COM)(9971891788)(PETITIONER)		
17	CRL.A.-421/2018	RAHUL @ SHIV V/s STATE (NCT OF DELHI)	SURAJ PRAKASH	
		OTHER DETAILS OF ADVOCATES: SURAJ PRAKASH()(9555767373)(PETITIONER)		P.S.-FIR NO. :(NARELA-817/2013)
18	CRL.A.-688/2018 CRL.M.A. 11872/2018	CENTRAL BUREAU OF INVESTIGATION V/s INDERJEET YADAV @ CHOTTE YADAV	SANJEEV BHANDARI	
		OTHER DETAILS OF ADVOCATES: SANJEEV BHANDARI()(9810033444)(PETITIONER)		P.S.-FIR NO. :(CBI-3-S-2005)
19	CRL.A.-911/2018	STATE V/s RANDHIR KUMAR OJHA	KAMNA VOHRA, NAVIN KUMAR	
		OTHER DETAILS OF ADVOCATES:		P.S.-FIR NO. :(KHYALA-83/2013)
20	CRL.A.-17/2022 CRL.M.A. 25418/2023 WITH CRL.A. 83/2022	BIPIN BIHARI SINGH V/s STATE AND ANR.	AS DIRECTED, UMESH KUMAR SINGH, SANYAM DIWAN	
		OTHER DETAILS OF ADVOCATES: MADHUKAR PANDEY (MADHUKARPANDEYLAWOFFICES@GMAIL.COM)()(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SANYAM DIWAN(SANYAM.DIWAN12@GMAIL.COM)(9599698762)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SUBHASH PLACE-123/2011) CRL.M.C. 4974/2018 FILED BY BIPIN BIHARI SINGH (DISPOSED ON : 2019-05-09) CRL.A. 83/2022 FILED BY STATE (DISPOSED ON : 2022-02-28) P.S.-FIR NO. :(SUBHASH PLACE-123/2011)
21	CRL.A.-83/2022 CRL.M.A. 19691/2021	STATE V/s ABHIMANYU JAMWAL	MEENAKSHI CHAUHAN, UMESH KUMAR SINGH, SANYAM DIWAN	
		OTHER DETAILS OF ADVOCATES: MADHUKAR PANDEY(MADHUKARPANDEYLAWOFFICES@GMAIL.COM)(9801400311)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SANYAM DIWAN(SANYAM.DIWAN12@GMAIL.COM)(9599698762)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SUBHASH PLACE-123/2011) CRL.M.C. 4974/2018 FILED BY BIPIN BIHARI SINGH (DISPOSED ON : 2019-05-09) CRL.A. 17/2022 FILED BY BIPIN BIHARI SINGH (D. OF HEARING : 2025-03-04) P.S.-FIR NO. :(SUBHASH PLACE-123/2011)
22	CRL.L.P.-1/2015 CRL.M.A. 28/2015	CENTRAL BUREAU OF INVESTIGATION V/s S S RATHORE & ORS	SANJEEV BHANDARI, BANSURI SWARAJ, RIYAZ B BHAT, NANDITA ABRAL, VIKAS TOMAR, DAHIYA SUKHBIR SINGH	
		OTHER DETAILS OF ADVOCATES: DAHIYA SUKHBIR SINGH(SUKHBIRSINGHDAHIYA@YAHOO.CO.IN)(9811543702)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-DAI-2001-A-0025) CRL.M.C. 3616/2013 FILED BY VINOD MITTAL (DISPOSED ON : 2013-09-04)

				P.S.-FIR NO. :(CBI-DAI-2001-A-0025)
23	CRL.L.P.-280/2016 WITH CRL.L.P. 282/2016 CRL.L.P. 283/2016 CRL.L.P. 284/2016 CRL.L.P. 285/2016 CRL.L.P. 286/2016 CRL.L.P. 281/2016	THE PR. COMMISSIONER OF INCOME TAX V/s PRABODH KUMAR TIWARI	RAHUL CHAUDHARY, MADHAV KHURANA, VISHHAL SATYAPRAKASH SAXXENAA	
		OTHER DETAILS OF ADVOCATES: VISHHAL SATYAPRAKASH SAXXENAA(VISHHAL@VISHHALSAXXENAA.COM)(9820272758)(PETITIONER)		
24	CRL.L.P.-281/2016	THE PR. COMMISSIONER OF INCOME TAX V/s PRABODH KUMAR TIWARI	RAHUL CHAUDHARY, MADHAV KHURANA, VISHHAL SATYAPRAKASH SAXXENAA	
		OTHER DETAILS OF ADVOCATES: VISHHAL SATYAPRAKASH SAXXENAA(VISHHAL@VISHHALSAXXENAA.COM)(9820272758)(RESPONDENT)		
25	CRL.L.P.-282/2016	THE PR. COMMISSIONER OF INCOME TAX V/s PRABODH KUMAR TIWARI	RAHUL CHAUDHARY, MADHAV KHURANA, VISHHAL SATYAPRAKASH SAXXENAA	
		OTHER DETAILS OF ADVOCATES: VISHHAL SATYAPRAKASH SAXXENAA(VISHHAL@VISHHALSAXXENAA.COM)(9820272758)(RESPONDENT)		
26	CRL.L.P.-283/2016	THE PR. COMMISSIONER OF INCOME TAX V/s PRABODH KUMAR TIWARI	RAHUL CHAUDHARY, MADHAV KHURANA, VISHHAL SATYAPRAKASH SAXXENAA	
		OTHER DETAILS OF ADVOCATES: VISHHAL SATYAPRAKASH SAXXENAA(VISHHAL@VISHHALSAXXENAA.COM)(9820272758)(RESPONDENT)		
27	CRL.L.P.-284/2016	THE PR. COMMISSIONER OF INCOME TAX V/s PRABODH KUMAR TIWARI	RAHUL CHAUDHARY, MADHAV KHURANA, VISHHAL SATYAPRAKASH SAXXENAA	
		OTHER DETAILS OF ADVOCATES: VISHHAL SATYAPRAKASH SAXXENAA(VISHHAL@VISHHALSAXXENAA.COM)(9820272758)(RESPONDENT)		
28	CRL.L.P.-285/2016	THE PR. COMMISSIONER OF INCOME TAX CENTRAL -1 V/s PRABODH KUMAR TIWARI	RAHUL CHAUDHARY, MADHAV KHURANA, VISHHAL SATYAPRAKASH SAXXENAA	
		OTHER DETAILS OF ADVOCATES: VISHHAL SATYAPRAKASH SAXXENAA(VISHHAL@VISHHALSAXXENAA.COM)(9820272758)(RESPONDENT)		
29	CRL.L.P.-286/2016	PR. COMMISSIONER OF INCOME TAX CENTRAL-1 V/s PRABODH KUMAR TIWARI	RAHUL CHAUDHARY, MADHAV KHURANA, VISHHAL SATYAPRAKASH SAXXENAA	
		OTHER DETAILS OF ADVOCATES: VISHHAL SATYAPRAKASH SAXXENAA(VISHHAL@VISHHALSAXXENAA.COM)(9820272758)(RESPONDENT)		
30	CRL.REV.P.-148/2019	ALOK CHANDRA V/s STATE	ZEBA KHAIR	
		OTHER DETAILS OF ADVOCATES: ZEBA KHAIR()(9810602612)(PETITIONER)		P.S.-FIR NO. :(HAUZ QAZI-43/2015)
31	CRL.REV.P.-1173/2019 CRL.M.A. 40128/2019 CRL.M.A. 40130/2019 CRL.M.A. 40131/2019	CENTRAL BUREAU OF INVESTIGATION V/s RAJESH KUMAR SRIVASTAVA & ORS	ANIL GROVER, HARISH KHANNA	
		OTHER DETAILS OF ADVOCATES: ANIL GROVER()(9871212952)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-DST-2006-S-0002) CRL.REV.P. 632/2019 FILED BY KESHAV DEO GUPTA (DISPOSED ON : 2022-12-20) P.S.-FIR NO. :(CBI-DST-2006-S-0002)

32	CRL.REV.P.-445/2021	STATE V/s JAIVEER & ORS.	RAJNI GUPTA	
		OTHER DETAILS OF ADVOCATES: KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(SAGAR PUR-920/2015)
33	TR.P.(CRL.)-41/2024 CRL.M.A. 12264/2024	THE HIGH COURT OF DELHI THROUGH REGISTRAR GENEREAL V/s STATE OF NCT OF DELHI & ORS.	PRITISH SABHARWAL	
		OTHER DETAILS OF ADVOCATES: PRITISH SABHARWAL (PRITISHSABHARWAL1@GMAIL.COM)(9871878690)(PETITIONER) PRITISH SABHARWAL (PRITISHSABHARWAL1@GMAIL.COM)(9871878690)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(ECONOMIC OFFENCE WING-24/2008)
34	TR.P.(CRL.)-83/2024	MEHIMA NANDA & ANR. V/s AMRITPAL NANDA & ORS.	KARAN NAGRATH	
		OTHER DETAILS OF ADVOCATES:		
35	W.P.(CRL)-198/2023	SAURABH PAHWA V/s THE STATE NCT OF DELHI & ANR.	KARAN SACHDEVA	
		OTHER DETAILS OF ADVOCATES: SANJAY SHARMA(SANJAYSHARMA8866@GMAIL.COM)(9999296304)(PETITIONER) KARAN SACHDEVA(SACHDEVAKARAN@GMAIL.COM)()(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(MUKHERJEE NAGAR-993/2022)
36	W.P.(CRL)-472/2023	NIKESH KUMAR SINGH V/s THE STATE GOVT OF NCT OF DELHI & ANR.	RANDHEER SINGH	
		OTHER DETAILS OF ADVOCATES: SATISH KUMAR (ADV.SKD25@GMAIL.COM)(9999751567)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(BURARI-613/2022)
37	W.P.(CRL)-505/2023 CRL.M.A. 4629/2023	OMA SALAM V/s NATIONAL INVESTIGATION AGENCY	SARANSH GUPTA, SAIPAN DASTGIR SHAIKH	
		OTHER DETAILS OF ADVOCATES: SHRI SINGH (SHRISINGH@DELAW.IN)(9871115581)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) SUDAR (SUDAR.NIA@GOV.IN)()(RESPONDENT) SAIPAN DASTGIR SHAIKH(ADVOCATESAIFAN@GMAIL.COM)(9923973915)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NIA-14/2022) W.P.(CRL) 2333/2022 FILED BY MOHAMMAD YUSUFF (DISPOSED ON : 2022-11-11) BAIL APPLN. 3057/2022 FILED BY ABUBACKER E THROUGH HIS SON AMAL THAHSEEN (DISPOSED ON : 2022-10-13) CRL.A. 605/2022 FILED BY ABOOBACKER E. (DISPOSED ON : 2023-04-06) W.P.(CRL) 789/2023 FILED BY ADVOCATE MOHAMMAD YOUSUF IN JC (DISPOSED ON : 2023-09-13) CRL.A. 278/2023 FILED BY IBRAIM PUTHANATHANI @ IBRAHIM MK (DISPOSED ON : 2023-04-24) CRL.A. 18/2023 FILED BY ADVOCATE MOHAMMAD YOUSUF & ORS. (DISPOSED ON : 2024-01-25) CRL.A. 140/2023 FILED BY ADVOCATE MOHAMMAD YOUSUF A11 & ORS. (DISPOSED ON : 2024-01-25) CRL.M.C. 3130/2023 FILED BY IBRAHIM PUTHANATHANI @ IBRAHIM MK (D. OF HEARING : 2025-03-10) CRL.A. 623/2023 FILED BY ABUBACKER E (DISPOSED ON : 2024-05-28)

				CRL.A. 486/2023 FILED BY IBRAHIM PUTHANATHANI @ IBRAHIM MK (DISPOSED ON : 2023-06-14) **W.P.(CRL) 3786/2023 FILED BY ABDUL WAHID SAIT. (DISPOSED ON : 2024-09-19)** **CRL.A. 184/2024 FILED BY ABDUL WAHID SAIT (DISPOSED ON : 2024-04-02)** **CRL.A. 564/2024 FILED BY O.M.A. SALAM (DISPOSED ON : 2024-08-30)** **CRL.A. 849/2024 FILED BY ABDUL WAHID SAIT @ NAVEED (D. OF HEARING : 2025-03-17)** **CRL.A. 873/2024 FILED BY A. S. ISMAIL (DISPOSED ON : 2024-10-16)** **CRL.A. 922/2024 FILED BY MOHAMED ALI JINNAH (D. OF HEARING : 2025-03-17)** **CRL.A. 950/2024 FILED BY IBRAHIM PUTHANATHANI (D. OF HEARING : 2025-03-17)** **CRL.A. 947/2024 FILED BY JASEER K P @ BABU (D. OF HEARING : 2025-03-17)** **CRL.A. 960/2024 FILED BY SHAHID NASIR (D. OF HEARING : 2025-03-17)** **CRL.A. 963/2024 FILED BY MOHAMMED FAROOQ REHMAN (D. OF HEARING : 2025-03-17)** **CRL.A. 1011/2024 FILED BY AQUIL AHMED (D. OF HEARING : 2025-03-17)** **CRL.A. 1144/2024 FILED BY ANIS AHMED (D. OF HEARING : 2025-03-17)** **CRL.A. 1164/2024 FILED BY WASEEM AHMAD @ BABLU (D. OF HEARING : 2025-03-17)** **CRL.A. 1195/2024 FILED BY SHAFEER K.P. (D. OF HEARING : 2025-03-17)** **CRL.A. 1197/2024 FILED BY YASIR HASAN @ YASIR ARAFAT @ YASIR (D. OF HEARING : 2025-03-17)** **CRL.M.C. 10165/2024 FILED BY ANIS AHMED & ANR. (D. OF HEARING : 2025-04-04)** **W.P.(CRL) 5/2025 FILED BY SHAHID NASIR (D. OF HEARING : 2025-03-06)** **CRL.A. 32/2025 FILED BY E M ABDUL RAHIMAN (D. OF HEARING : 2025-03-17)** **CRL.A. 100/2025 FILED BY A. S. ISMAIL (D. OF HEARING : 2025-03-17)** **CRL.A. 147/2025 FILED BY MOHAMMED SHAKIF (DISPOSED ON : 2025-02-27)** **W.P.(CRL) 448/2025 FILED BY ANIS AHMED & ANR. (D. OF HEARING : 2025-04-04)** **CRL.A. 253/2025 FILED BY AFSAR PASHA (D. OF HEARING : 2025-02-28)** **P.S.-FIR NO. :(NIA-14/2022)**
38	**CRL.M.A. 30678/2023(CM For Restoration)** **In W.P.(CRL)-636/2023(Disposed off case)** **WITH W.P.(CRL) 637/2023**	**RAVINDER SINGH** **V/s DIRECTORATE OF ENFORCEMENT**	**VIGNARAJ PASAYAT**	
		OTHER DETAILS OF ADVOCATES: **VIGNARAJ PASAYAT(VIGNARAJ@MADHAVKHURANA.COM)(9910728087)(PETITIONER)** **DL HC (DL.HC.ED@GMAIL.COM)()(RESPONDENT)** **VIGNARAJ PASAYAT(VIGNARAJ@MADHAVKHURANA.COM)(9910728087)(PETITIONER)** **DIRECTORATE OF ENDORCEMENT(DL.HC_ED@GOV.IN)()(RESPONDENT)**		

FOR ARGUMENT				
39	**W.P.(CRL)-637/2023**	**RAVINDER SINGH V/s DIRECTORATE OF ENFORCEMENT**	**VIGNARAJ PASAYAT**	
		OTHER DETAILS OF ADVOCATES: VIGNARAJ PASAYAT(VIGNARAJ@MADHAVKHURANA.COM)(9910728087)(PETITIONER) DL.HC.ED(DL.HC.ED@GMAIL.COM)()(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
40	**W.P.(CRL)-1577/2023 CRL.M.A. 14775/2023**	**ABDUL JABBAR V/s STATE OF NCT OF DELHI AND ORS**	**ARCHIT UPADHAYAY (DHCLSC), SHAURYA SAHAY**	
		OTHER DETAILS OF ADVOCATES: ARCHIT UPADHYAY(AORARCHIT@GMAIL.COM)(9990323136)(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SHAURYA SAHAY(SHAURYA@SHAURYASAHAY.COM)(8851116483)(RESPONDENT)		
41	**W.P.(CRL)-1774/2023 CRL.M.A. 33876/2023 CRL.M.A. 38432/2024**	**HARMINDER KAUR V/s STATE**	**PETITIONER IN-PERSON, PRATYUSH MIGLANI, JAI SHANKAR, PRATYUSH MIGLANI**	
		OTHER DETAILS OF ADVOCATES: PRATUSH MIGLANI (PRATYUSH@MVAC.IN)(9811014020)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) JAI SHANKAR (JAI.25KPUC@GMAIL.COM)(7838096941)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) PRATYUSH MIGLANI(PRATYUSH@MIGLANILAW.COM)(9811014020)(PETITIONER)		
42	**W.P.(CRL)-2858/2023 CRL.M.A. 26565/2023 CRL.M.A. 34933/2023 CRL.M.A. 11302/2024 CRL.M.A. 11305/2024**	**ARUNA KUMAR V/s CENTRAL BUREAU OF INVESTIGATION & ORS.**	**ANUBHAV GUPTA, PARMANAND GAUR, HARDIK RUPAL**	
		OTHER DETAILS OF ADVOCATES: ANUBHAV GUPTA(ANUBHAVGUPTA.LAW@GMAIL.COM)(9811766189)(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) MANISH KAUSHIK (ANUBHAVGUPTA.LAW@GMAIL.COM)(9811766189)(PETITIONER) CBI (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ANUBHAV GUPTA(ANUBHAVGUPTA.LAW@GMAIL.COM)(9811766189)(PETITIONER) CBI(DLACBIDHC@GMAIL.COM)()(RESPONDENT) ANUBHAV GUPTA(ANUBHAVGUPTA.LAW@GMAIL.COM)(9811766189)(PETITIONER) CBI(DLACBIDHC@GMAIL.COM)()(RESPONDENT) PARMANAND GAUR(PARMANANDGAUR@GMAIL.COM)(9312242835)(PETITIONER) HARDIK RUPAL(HARDIKRUPAL@GMAIL.COM)(9811316090)(RESPONDENT)		
43	**W.P.(CRL)-2921/2023 CRL.M.A. 27199/2023**	**REKHA RANI AND ANR V/s THE STATED OF NCT OF DELHI AND ORS.**	**HARENDRA KUMAR**	
		OTHER DETAILS OF ADVOCATES: HARENDRA KUMAR (HARENDRAK8@GMAIL.COM)(9971395700)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
44	**W.P.(CRL)-3357/2023**	**MOHIT MANCHANDA V/s THE STATE GOVT. OF NCT OF DELHI AND ANR.**	**VARUN KUMAR, AYUSH BHATIA, MAYANK MAINI, SHUBHLAXMI DUBEY**	
		OTHER DETAILS OF ADVOCATES: MOHD ZAID(MOHDFAROOQ9142@GMAIL.COM)()(PETITIONER) SUMAN CHAURASIA (LEGALSOLUTION.1500@REDIFFMAIL.COM)(8595537770)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) MAYANK MAINI(ADVMAYANKMAINI@GMAIL.COM)()(RESPONDENT) AYUSH BHATIA(AYUSH14ADV@GMAIL.COM)(9871014678)(PETITIONER) MAYANK MAINI(ADVMAYANKMAINI@GMAIL.COM)(9711718716)(RESPONDENT) SHUBHLAXMI DUBEY(SHUBHIDUBEY90@GMAIL.COM)(7011482320)(RESPONDENT)		

45	W.P.(CRL)-3387/2023 CRL.M.A. 31441/2023 CRL.M.A. 32671/2023 CRL.M.A. 23732/2024	PAWAN KANT V/s DIRECTORATE OF ENFORCEMENT	AGARWAL LAW ASSOCIATES, ZOHEB HOSSAIN	
		OTHER DETAILS OF ADVOCATES: PARMINDER SINGH(PARMINDER@AGLAW.IN)(9953936545)(PETITIONER) DIRECTORATE OF ENFORCEMENT(DL.HC-ED@GOV.IN)()(RESPONDENT) ZOHEB HOSSAIN(HOSSAINZOHEB@GMAIL.COM)(9999711099)(PETITIONER) DIRECTORATE OF ENFORCEMENT (DL.HC_ED@GOV.IN)()(RESPONDENT)		P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 39/2023)
46	W.P.(CRL)-3640/2023	NIKHIL BHATTAL & ANR. V/s THE STATE OF NCT OF DELHI & ANR.	RAJTILAK GUHA ROY	WITH CRL.M.C 8753/2024
		OTHER DETAILS OF ADVOCATES: KRISHANU ADHIKARY (R_R_ROY@YAHOO.COM)(9999445862)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ROHINI SOUTH-118/2021) BAIL APPLN. 1520/2021 FILED BY NIKHIL BHATTAL (DISPOSED ON : 2021-07-22) BAIL APPLN. 2837/2021 FILED BY ISHU (DISPOSED ON : 2021-08-16) CRL.M.C. 9072/2023 FILED BY RISHABH JAIN (DISPOSED ON : 2024-07-30) CRL.M.C. 8753/2024 FILED BY RISHABH JAIN (D. OF HEARING : 2025-03-04) P.S.-FIR NO. :(ROHINI SOUTH-118/2021)
47	W.P.(CRL)-250/2025 CRL.M.A. 2126/2025 CRL.M.A. 2127/2025	SACHIN V/s THE STATE GOVT OF NCT OF DELHI AND ANR	ABHAY KUMAR, ABHAY KUMAR	
		OTHER DETAILS OF ADVOCATES: M NAUSHAD(MNAUSHAD60@GMAIL.COM)(9810782767)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) ABHAY KUMAR(ABHAY.ADV95@GMAIL.COM,KHELPING@GMAIL.COM)(9560830290)(PETITIONER)		P.S.-FIR NO. :(KALINDI KUNJ-379/2024)

COURT NO. 27

HON'BLE MR.JUSTICE JASMEET SINGH

NOTE: "CASES IN WHICH THE FIR IS TO BE QUASHED BASED ON SETTLEMENT, PARITIES OR THEIR COUNSELS MAY INFORM THE COURT MASTER BY 1 P.M. OF THEIR PRESENCE. ONLY THE MAIN PETITIONER & COMPLAINANT NEED TO BE PRESENT IN COURT OR THROUGH VIRTUAL MODE, AS PER THEIR CONVENIENCE. ALL SUCH MATTERS WILL BE TAKEN UP POST LUNCH SESSION (AT 02:15 P.M.).

NOTE: MATTERS PERTAINING TO CANCELLATION OF BAIL WILL BE TAKEN UP AFTER LUNCH (IMMEDIATELY AFTER THE QUASHING OF FIR MATTERS ARE OVER).

CLICK HERE TO JOIN VC

https://delhihighcourt.webex.com/meet/dhcecourtvc8

Meeting No: 916 436 579

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

pramod@dhc.nic.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
BAIL				
1	BAIL APPLN.-2986/2023 WITH CRL.A. 676/2022 CRL.A. 1020/2023 CRL.A. 455/2023 CRL.A. 463/2023 CRL.A. 505/2023 CRL.A. 713/2023 BAIL APPLN. 3329/2023	RAJESH KUMAR ALIAS RAJE V/s STATE GOVT OF NCT OF DELHI	AKSHAY BHANDARI	Listing Remarks: AT 03:30 P.M.
		OTHER DETAILS OF ADVOCATES: AKSHAY BHANDARI(AKSHAYBHANDARI3900@GMAIL.COM)(9911225571)(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-16/2018) BAIL APPLN. 824/2020 FILED BY NEERAJ KUMAR (DISPOSED ON : 2020-05-06) CRL.A. 676/2022 FILED BY BABU KHAN (D. OF HEARING : 2025-03-04) CRL.A. 505/2023 FILED BY RAJESH KUMAR @ RAJE (D. OF HEARING : 2025-03-04) CRL.A. 455/2023 FILED BY SAJAN RAHI @ SUNNY (D. OF HEARING : 2025-03-04) CRL.A. 713/2023 FILED BY STATE OF NCT OF DELHI (D. OF HEARING : 2025-03-04) CRL.A. 463/2023 FILED BY DEEPAK (D. OF HEARING : 2025-03-04) BAIL APPLN. 3329/2023 FILED BY BABU KHAN (D. OF HEARING : 2025-03-04) CRL.A. 1020/2023 FILED BY NEERAJ KUMAR ALIAS SUNIL (D. OF HEARING : 2025-03-04)

				BAIL APPLN. 387/2025 FILED BY DEEPAK (D. OF HEARING : 2025-03-04) BAIL APPLN. 412/2025 FILED BY SAJAN RAHI@ SUNNY (D. OF HEARING : 2025-03-04) P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-16/2018)
2	CRL.A.-676/2022 WITH CRL.A. 455/2023 CRL.A. 463/2023 CRL.A. 505/2023 CRL.A. 1020/2023 CRL.A. 713/2023	BABU KHAN V/s STATE GOVT OF NCT OF DELHI THROUGH SHO	UROOJ AHMAD KHAN	Listing Remarks: AT 03:30 P.M.
		OTHER DETAILS OF ADVOCATES: U. A. KHAN(UROOJ.KHAN9@GMAIL.COM)(9818786510)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-16/2018) BAIL APPLN. 824/2020 FILED BY NEERAJ KUMAR (DISPOSED ON : 2020-05-06) CRL.A. 505/2023 FILED BY RAJESH KUMAR @ RAJE (D. OF HEARING : 2025-03-04) CRL.A. 455/2023 FILED BY SAJAN RAHI @ SUNNY (D. OF HEARING : 2025-03-04) BAIL APPLN. 2986/2023 FILED BY RAJESH KUMAR ALIAS RAJE (D. OF HEARING : 2025-03-04) CRL.A. 713/2023 FILED BY STATE OF NCT OF DELHI (D. OF HEARING : 2025-03-04) CRL.A. 463/2023 FILED BY DEEPAK (D. OF HEARING : 2025-03-04) BAIL APPLN. 3329/2023 FILED BY BABU KHAN (D. OF HEARING : 2025-03-04) CRL.A. 1020/2023 FILED BY NEERAJ KUMAR KHAN (D. OF HEARING : 2025-03-04) CRL.A. 1020/2023 FILED BY NEERAJ KUMAR ALIAS SUNIL (D. OF HEARING : 2025-03-04) BAIL APPLN. 387/2025 FILED BY DEEPAK (D. OF HEARING : 2025-03-04) BAIL APPLN. 412/2025 FILED BY SAJAN RAHI@ SUNNY (D. OF HEARING : 2025-03-04) P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-16/2018)
3	BAIL APPLN.-3329/2023	BABU KHAN V/s STATE NCT OF DELHI	UROOJ AHMAD KHAN	Listing Remarks: AT 03:30 P.M.
		OTHER DETAILS OF ADVOCATES: U.A KHAN (UROOJ.KHAN9@GMAIL.COM)(9818786510)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-16/2018) BAIL APPLN. 824/2020 FILED BY NEERAJ KUMAR (DISPOSED ON : 2020-05-06) CRL.A. 676/2022 FILED BY BABU KHAN (D. OF HEARING : 2025-03-04) CRL.A. 505/2023 FILED BY RAJESH KUMAR @ RAJE (D. OF HEARING : 2025-03-04) CRL.A. 455/2023 FILED BY SAJAN RAHI @ SUNNY (D. OF HEARING : 2025-03-04) BAIL APPLN. 2986/2023 FILED BY RAJESH KUMAR ALIAS RAJE (D. OF HEARING : 2025-03-04) CRL.A. 713/2023 FILED BY STATE OF NCT OF DELHI (D. OF HEARING : 2025-03-04) CRL.A. 463/2023 FILED BY DEEPAK (D. OF HEARING : 2025-03-04) CRL.A. 1020/2023 FILED BY NEERAJ KUMAR ALIAS SUNIL (D. OF HEARING : 2025-03-04) BAIL APPLN. 387/2025 FILED BY DEEPAK (D.

				OF HEARING : 2025-03-04) BAIL APPLN. 412/2025 FILED BY SAJAN RAHI@ SUNNY (D. OF HEARING : 2025-03-04) P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-16/2018)
4	CRL.A.-1020/2023	NEERAJ KUMAR ALIAS SUNIL V/s THE STATE NCT OF DELHI	GAURAV KALRA, TANYA AGARWAL	Listing Remarks: AT 03:30 P.M.
		OTHER DETAILS OF ADVOCATES: SHASHANK SINGH (ADV.GAURAVKALRA@GMAIL.COM)(7988916573)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) TANYA AGARWAL(CHAMBERSOFTANYAAGARWAL@GMAIL.COM)(9910505591)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-16/2018) BAIL APPLN. 824/2020 FILED BY NEERAJ KUMAR (DISPOSED ON : 2020-05-06) CRL.A. 676/2022 FILED BY BABU KHAN (D. OF HEARING : 2025-03-04) CRL.A. 505/2023 FILED BY RAJESH KUMAR @ RAJE (D. OF HEARING : 2025-03-04) CRL.A. 455/2023 FILED BY SAJAN RAHI @ SUNNY (D. OF HEARING : 2025-03-04) BAIL APPLN. 2986/2023 FILED BY RAJESH KUMAR ALIAS RAJE (D. OF HEARING : 2025-03-04) CRL.A. 713/2023 FILED BY STATE OF NCT OF DELHI (D. OF HEARING : 2025-03-04) CRL.A. 463/2023 FILED BY DEEPAK (D. OF HEARING : 2025-03-04) BAIL APPLN. 3329/2023 FILED BY BABU KHAN (D. OF HEARING : 2025-03-04) BAIL APPLN. 387/2025 FILED BY DEEPAK (D. OF HEARING : 2025-03-04) BAIL APPLN. 412/2025 FILED BY SAJAN RAHI@ SUNNY (D. OF HEARING : 2025-03-04) P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-16/2018)
5	CRL.A.-455/2023	SAJAN RAHI @ SUNNY V/s STATE (GOVT. OF NCT OF DELHI)	NISHANT MADAN	Listing Remarks: AT 03:30 P.M.
		OTHER DETAILS OF ADVOCATES: RAJIV MOHAN LAW OFFICES(RAJIVMOHANLAWOFFICES@GMAIL.COM)(8527402409)(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-16/2018) BAIL APPLN. 824/2020 FILED BY NEERAJ KUMAR (DISPOSED ON : 2020-05-06) CRL.A. 676/2022 FILED BY BABU KHAN (D. OF HEARING : 2025-03-04) CRL.A. 505/2023 FILED BY RAJESH KUMAR @ RAJE (D. OF HEARING : 2025-03-04) BAIL APPLN. 2986/2023 FILED BY RAJESH KUMAR ALIAS RAJE (D. OF HEARING : 2025-03-04) CRL.A. 713/2023 FILED BY STATE OF NCT OF DELHI (D. OF HEARING : 2025-03-04) CRL.A. 463/2023 FILED BY DEEPAK (D. OF HEARING : 2025-03-04) BAIL APPLN. 3329/2023 FILED BY BABU KHAN (D. OF HEARING : 2025-03-04) CRL.A. 1020/2023 FILED BY NEERAJ KUMAR ALIAS SUNIL (D. OF HEARING : 2025-03-04) BAIL APPLN. 387/2025 FILED BY DEEPAK (D. OF HEARING : 2025-03-04) BAIL APPLN. 412/2025 FILED BY SAJAN RAHI@ SUNNY (D. OF HEARING : 2025-03-04)

				P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-16/2018)
6	**CRL.A.-463/2023** **CRL.M.A. 15762/2023**	**DEEPAK** **V/s STATE GOVT. OF N C T OF DELHI**	**NISHANT MADAN**	**Listing Remarks:** **AT 03:30 P.M.**
		OTHER DETAILS OF ADVOCATES:		**OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-16/2018)** **BAIL APPLN. 824/2020 FILED BY NEERAJ KUMAR (DISPOSED ON : 2020-05-06)** **CRL.A. 676/2022 FILED BY BABU KHAN (D. OF HEARING : 2025-03-04)** **CRL.A. 505/2023 FILED BY RAJESH KUMAR @ RAJE (D. OF HEARING : 2025-03-04)** **CRL.A. 455/2023 FILED BY SAJAN RAHI @ SUNNY (D. OF HEARING : 2025-03-04)** **BAIL APPLN. 2986/2023 FILED BY RAJESH KUMAR ALIAS RAJE (D. OF HEARING : 2025-03-04)** **CRL.A. 713/2023 FILED BY STATE OF NCT OF DELHI (D. OF HEARING : 2025-03-04)** **BAIL APPLN. 3329/2023 FILED BY BABU KHAN (D. OF HEARING : 2025-03-04)** **CRL.A. 1020/2023 FILED BY NEERAJ KUMAR ALIAS SUNIL (D. OF HEARING : 2025-03-04)** **BAIL APPLN. 387/2025 FILED BY DEEPAK (D. OF HEARING : 2025-03-04)** **BAIL APPLN. 412/2025 FILED BY SAJAN RAHI@ SUNNY (D. OF HEARING : 2025-03-04)** **P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-16/2018)**
7	**CRL.A.-505/2023**	**RAJESH KUMAR @ RAJE** **V/s STATE (GOVT. OF NCT OF DELHI)**	**NISHANT MADAN**	**Listing Remarks:** **AT 03:30 P.M.**
		OTHER DETAILS OF ADVOCATES: **RAJIV MOHAN LAW OFFICES(RAJIVMOHANLAWOFFICES@GMAIL.COM)(8527402409)(PETITIONER)** **KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)**		**OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-16/2018)** **BAIL APPLN. 824/2020 FILED BY NEERAJ KUMAR (DISPOSED ON : 2020-05-06)** **CRL.A. 676/2022 FILED BY BABU KHAN (D. OF HEARING : 2025-03-04)** **CRL.A. 455/2023 FILED BY SAJAN RAHI @ SUNNY (D. OF HEARING : 2025-03-04)** **BAIL APPLN. 2986/2023 FILED BY RAJESH KUMAR ALIAS RAJE (D. OF HEARING : 2025-03-04)** **CRL.A. 713/2023 FILED BY STATE OF NCT OF DELHI (D. OF HEARING : 2025-03-04)** **CRL.A. 463/2023 FILED BY DEEPAK (D. OF HEARING : 2025-03-04)** **BAIL APPLN. 3329/2023 FILED BY BABU KHAN (D. OF HEARING : 2025-03-04)** **CRL.A. 1020/2023 FILED BY NEERAJ KUMAR ALIAS SUNIL (D. OF HEARING : 2025-03-04)** **BAIL APPLN. 387/2025 FILED BY DEEPAK (D. OF HEARING : 2025-03-04)** **BAIL APPLN. 412/2025 FILED BY SAJAN RAHI@ SUNNY (D. OF HEARING : 2025-03-04)** **P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-16/2018)**

8	CRL.A.-713/2023 CRL.M.A. 23717/2023	STATE OF NCT OF DELHI V/s NEERAJ KUMAR @SUNIL	LAKSH KHANNA, TANYA AGARWAL	Listing Remarks: AT 03:30 P.M.
		OTHER DETAILS OF ADVOCATES: LAKSH SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(PETITIONER) TANYA AGARWAL(CHAMBERSOFTANYAAGARWAL@GMAIL.COM)(9910505591)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-16/2018) BAIL APPLN. 824/2020 FILED BY NEERAJ KUMAR (DISPOSED ON : 2020-05-06) CRL.A. 676/2022 FILED BY BABU KHAN (D. OF HEARING : 2025-03-04) CRL.A. 505/2023 FILED BY RAJESH KUMAR @ RAJE (D. OF HEARING : 2025-03-04) CRL.A. 455/2023 FILED BY SAJAN RAHI @ SUNNY (D. OF HEARING : 2025-03-04) BAIL APPLN. 2986/2023 FILED BY RAJESH KUMAR ALIAS RAJE (D. OF HEARING : 2025-03-04) CRL.A. 463/2023 FILED BY DEEPAK (D. OF HEARING : 2025-03-04) BAIL APPLN. 3329/2023 FILED BY BABU KHAN (D. OF HEARING : 2025-03-04) CRL.A. 1020/2023 FILED BY NEERAJ KUMAR ALIAS SUNIL (D. OF HEARING : 2025-03-04) BAIL APPLN. 387/2025 FILED BY DEEPAK (D. OF HEARING : 2025-03-04) BAIL APPLN. 412/2025 FILED BY SAJAN RAHI@ SUNNY (D. OF HEARING : 2025-03-04) P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-16/2018)
9	BAIL APPLN.-1946/2024 WITH CRL.M.C. 5723/2024 CRL.M.C. 5897/2024 CRL.M.C. 5924/2024	GUNJAN THAKUR V/s STATE (NCT OF DELHI)	SANJEEV BENIWAL	
		OTHER DETAILS OF ADVOCATES: AJAY SOLANKI(HEMANTVERMA82@GMAIL.COM)(9873782800)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-111/2024) CRL.M.C. 5924/2024 FILED BY STATE (GOVT OF NCT) OF DELHI (D. OF HEARING : 2025-03-03) BAIL APPLN. 895/2025 FILED BY SANCHIT KAPOOR (D. OF HEARING : 2025-03-03) P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-111/2024)
10	BAIL APPLN.-57/2025	SAHIL RANA V/s STATE (NCT OF DELHI)	SIDDHARTH PANDIT	
		OTHER DETAILS OF ADVOCATES: SIDDHARTH PANDIT(SIDDHARTHV.3900@GMAIL.COM)(8826113475)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(KANJHAWALA-408/2019) BAIL APPLN. 3480/2020 FILED BY SAHIL RANA (DISPOSED ON : 2020-12-15) BAIL APPLN. 352/2021 FILED BY SAHIL RANA (DISPOSED ON : 2021-02-04) P.S.-FIR NO. :(KANJHAWALA-408/2019)
11	BAIL APPLN.-135/2025 WITH BAIL APPLN. 331/2025	SACHIN KUMAR V/s STATE GOVT. OF NCT OF DELHI	VIKAS BIDHURI	
		OTHER DETAILS OF ADVOCATES: ROHIT KHATANA & ASSOCIATES(ROHITKHATANA009@GMAILC.OM)(9711054399)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(DAYAL PUR-284/2024) BAIL APPLN. 331/2025 FILED BY ANIKET CHOUDHARY (D. OF HEARING : 2025-03-04)

				P.S.-FIR NO. :(DAYAL PUR-284/2024)
12	BAIL APPLN.-331/2025	ANIKET CHOUDHARY V/s THE STATE (GOVT OF NCT OF DELHI)	GAURAV KOCHAR	
		OTHER DETAILS OF ADVOCATES: R.K KOCHAR(GAURAVKOCHAR@HOTMAIL.COM)(9810323897)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(DAYAL PUR-284/2024) BAIL APPLN. 135/2025 FILED BY SACHIN KUMAR (D. OF HEARING : 2025-03-04) P.S.-FIR NO. :(DAYAL PUR-284/2024)
13	BAIL APPLN.-235/2025	MEHBOOB ALI V/s STATE GOVT. OF NCT OF DELHI	JUGUL KISHOR GUPTA	
		OTHER DETAILS OF ADVOCATES: RAJ NARAYAN SINGH (ADVORAJCHAUHAN@GMAIL.COM)(8299277394)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SUBZI MANDI-192/2023) W.P.(CRL) 1714/2023 FILED BY ANJAY KUMAR SINGH (DISPOSED ON : 2023-06-16) P.S.-FIR NO. :(SUBZI MANDI-192/2023)
14	BAIL APPLN.-387/2025 WITH BAIL APPLN. 412/2025	DEEPAK V/s STATE GOVT NCT OF DELHI	RISHABH BHATI	Listing Remarks: AT 03:30 P.M.
		OTHER DETAILS OF ADVOCATES: RAJIV MOHAN (RAJIVMOHANLAWOFFICES@GMAIL.COM)(9958555082)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-16/2018) BAIL APPLN. 824/2020 FILED BY NEERAJ KUMAR (DISPOSED ON : 2020-05-06) CRL.A. 676/2022 FILED BY BABU KHAN (D. OF HEARING : 2025-03-04) CRL.A. 505/2023 FILED BY RAJESH KUMAR @ RAJE (D. OF HEARING : 2025-03-04) CRL.A. 455/2023 FILED BY SAJAN RAHI @ SUNNY (D. OF HEARING : 2025-03-04) BAIL APPLN. 2986/2023 FILED BY RAJESH KUMAR ALIAS RAJE (D. OF HEARING : 2025-03-04) CRL.A. 713/2023 FILED BY STATE OF NCT OF DELHI (D. OF HEARING : 2025-03-04) CRL.A. 463/2023 FILED BY DEEPAK (D. OF HEARING : 2025-03-04) BAIL APPLN. 3329/2023 FILED BY BABU KHAN (D. OF HEARING : 2025-03-04) CRL.A. 1020/2023 FILED BY NEERAJ KUMAR ALIAS SUNIL (D. OF HEARING : 2025-03-04) BAIL APPLN. 412/2025 FILED BY SAJAN RAHI@ SUNNY (D. OF HEARING : 2025-03-04) P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-16/2018)
15	BAIL APPLN.-412/2025	SAJAN RAHI@ SUNNY V/s STATE GOVT NCT OF DELHI	RISHABH BHATI	Listing Remarks: AT 03:30 P.M.
		OTHER DETAILS OF ADVOCATES: MANOJ KUMAR(KSMR.1986@GMAIL.COM)(9958555082)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-16/2018) BAIL APPLN. 824/2020 FILED BY NEERAJ KUMAR (DISPOSED ON : 2020-05-06) CRL.A. 676/2022 FILED BY BABU KHAN (D. OF HEARING : 2025-03-04) CRL.A. 505/2023 FILED BY RAJESH KUMAR @ RAJE (D. OF HEARING : 2025-03-04) CRL.A. 455/2023 FILED BY SAJAN RAHI @

				SUNNY (D. OF HEARING : 2025-03-04) BAIL APPLN. 2986/2023 FILED BY RAJESH KUMAR ALIAS RAJE (D. OF HEARING : 2025-03-04) CRL.A. 713/2023 FILED BY STATE OF NCT OF DELHI (D. OF HEARING : 2025-03-04) CRL.A. 463/2023 FILED BY DEEPAK (D. OF HEARING : 2025-03-04) BAIL APPLN. 3329/2023 FILED BY BABU KHAN (D. OF HEARING : 2025-03-04) CRL.A. 1020/2023 FILED BY NEERAJ KUMAR ALIAS SUNIL (D. OF HEARING : 2025-03-04) BAIL APPLN. 387/2025 FILED BY DEEPAK (D. OF HEARING : 2025-03-04) P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-16/2018)
16	BAIL APPLN.-432/2025	SUFIYAN ALIAS SUHAIL ALAM V/s STATE (GOVT OF NCT OF DELHI)	OSAMA SUHAIL	
		OTHER DETAILS OF ADVOCATES: ANZ LAWZ(AMZLAWZ@GMAIL.COM)(9717345345)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(MEHRAULI-2/2025)
17	CRL.M.(BAIL) 444/2025 In BAIL APPLN.-446/2025	ARSHADUDDIN AHMAD @ ARSHAD AHMAD V/s NARCOTICS CONTROL BUREAU	NAVEEN PANWAR, MOHD YASIR	
		OTHER DETAILS OF ADVOCATES: ADITYA AGGARWAL (ADV.NPANWAR@GMAIL.COM)(9990206703)(PETITIONER) YASIR SIDDIQUI(ADVYASIRSIDD800@GMAIL.COM)(0)(PETITIONER) NARCOTICS CONTROL BUREAU(LEGDZU-NCB@GOV.IN)(0)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(N.C.B. R.K.PURAM-VIII/50/DZU/2023) BAIL APPLN. 4177/2024 FILED BY ARSHAD AHMAD (DISPOSED ON : 2024-12-02) P.S.-FIR NO. :(N.C.B. R.K.PURAM-VIII/50/DZU/2023)
18	BAIL APPLN.-587/2025 WITH CRL.REV.P. 55/2025	TUSHAR V/s STATE GOVT OF NCT DELHI THROUGH SHO	HARPREET SINGH	
		OTHER DETAILS OF ADVOCATES: RAVEEN K. KASHYAP(KAHYAPPRAVEENA@GMAIL.COM)(9654955010)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(TILAK NAGAR-190/2019) BAIL APPLN. 3092/2020 FILED BY SANDEEP SINGH @ SAHIL (DISPOSED ON : 2021-01-04) BAIL APPLN. 2560/2019 FILED BY BABU ARORA (DISPOSED ON : 2019-11-21) BAIL APPLN. 2888/2019 FILED BY PURAN MAL (DISPOSED ON : 2020-01-16) BAIL APPLN. 3190/2019 FILED BY MADHU AHUJA (DISPOSED ON : 2019-12-24) BAIL APPLN. 3206/2019 FILED BY PAYAL AHUJA (DISPOSED ON : 2019-12-24) BAIL APPLN. 455/2021 FILED BY SANDEEP SINGH @ SAHIL (DISPOSED ON : 2021-02-10) CRL.REV.P. 55/2025 FILED BY TUSHAR (D. OF HEARING : 2025-03-04) P.S.-FIR NO. :(TILAK NAGAR-190/2019)
19	CRL.REV.P.-55/2025 CRL.M.A. 3822/2025 CRL.M.A. 3823/2025	TUSHAR V/s STATE (GNCT OF DELHI)	HARPREET SINGH	
		OTHER DETAILS OF ADVOCATES: RAVEEN K. KASHYAP(KASHYAPRAVEENA@GMAIL.COM)(9654955010)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(TILAK NAGAR-190/2019) BAIL APPLN. 3092/2020 FILED BY SANDEEP SINGH @ SAHIL (DISPOSED ON : 2021-01-04) BAIL APPLN. 2560/2019 FILED BY BABU ARORA (DISPOSED ON : 2019-11-21)

				BAIL APPLN. 2888/2019 FILED BY PURAN MAL (DISPOSED ON : 2020-01-16) BAIL APPLN. 3190/2019 FILED BY MADHU AHUJA (DISPOSED ON : 2019-12-24) BAIL APPLN. 3206/2019 FILED BY PAYAL AHUJA (DISPOSED ON : 2019-12-24) BAIL APPLN. 455/2021 FILED BY SANDEEP SINGH @ SAHIL (DISPOSED ON : 2021-02-10) BAIL APPLN. 587/2025 FILED BY TUSHAR (D. OF HEARING : 2025-03-04) P.S.-FIR NO. :(TILAK NAGAR-190/2019)
SUSPENSION OF SENTENCE				
20	**CRL.M.(BAIL) 1301/2023** **In CRL.A.-773/2023**	**MANJU** **V/s THE STATE, GOVT. OF NCT OF DELHI**	**HIREIN SHARMA**	
		OTHER DETAILS OF ADVOCATES: **HIREIN SHARMA (HIRENSHARMAADVOCATE@GMAIL.COM)(9811367166)(PETITIONER)** **KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)**		**P.S.-FIR NO. :(GANDHI NAGAR-722/2015)**
21	**CRL.M.A. 38888/2024** **CRL.M.(BAIL) 1476/2023** **CRL.M.(BAIL) 2199/2024** **In CRL.A.-889/2023**	**BALJINDER SINGH** **V/s THE STATE (NCT OF DELHI)**	**MOHD NAVED KHAN, HARISH CHAND, HARISH CHAND**	
		OTHER DETAILS OF ADVOCATES: **SUNIL KUMAR(RAMESHKUMAR00996@GMAIL.COM)()(PETITIONER)** **KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)** **ARYA()(7838217753)(PETITIONER)** **KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)** **HARISH CHAND(CHANDERHARISH3112@GMAIL.COM)(7838217753)(PETITIONER)**		**OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-37/2016)** **BAIL APPLN. 1768/2017 FILED BY VIKAS KUMAR SHARMA @ LADDI (DISPOSED ON : 2017-09-18)** **BAIL APPLN. 105/2019 FILED BY VIKASH KUMAR SHARMA (DISPOSED ON : 2019-02-12)** **BAIL APPLN. 1607/2019 FILED BY VIKASH KUMAR SHARMA (DISPOSED ON : 2019-11-27)** **CRL.REV.P. 435/2019 FILED BY VIKASH KUMAR SHARMA (DISPOSED ON : 2022-01-04)** **BAIL APPLN. 1509/2020 FILED BY VIKASH KUMAR SHARMA (DISPOSED ON : 2020-08-28)** **BAIL APPLN. 2147/2021 FILED BY VIKASH KUMAR SHARMA (DISPOSED ON : 2021-09-29)** **BAIL APPLN. 1724/2022 FILED BY VIKAS KUMAR SHARMA @ LADDI (DISPOSED ON : 2023-02-17)** **BAIL APPLN. 3909/2021 FILED BY MOTI LAL BASAK (DISPOSED ON : 2023-02-17)** **CRL.A. 834/2023 FILED BY MANGA SINGH (D. OF HEARING : 2025-01-08)** **CRL.A. 907/2023 FILED BY VIKAS KUMAR SHARMA @LADDI (DISPOSED ON : 2024-05-03)** **P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-37/2016)**
22	**CRL.M.(BAIL) 235/2025** **In CRL.A.-138/2025**	**ROHIT @ VIKKY** **V/s STATE (NCT OF DELHI)**	**ROHAN JOACHIM ALVA (DHCSLC)**	
		OTHER DETAILS OF ADVOCATES: **NISHANK TYAGI (ADVOCATENISHANK@GMAIL.COM)(9899950072)(PETITIONER)** **KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)**		**OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(PUL PRAHLADPUR-194/2020)** **BAIL APPLN. 164/2022 FILED BY VICKY @ MANYA (DISPOSED ON : 2022-03-30)** **CRL.A. 102/2025 FILED BY VIKKY @ MANYA**

				@ MURDARI (D. OF HEARING : 2025-05-28) P.S.-FIR NO. :(PUL PRAHLADPUR-194/2020)
FOR ADMISSION				
23	CRL.M.C.-9633/2024 CRL.M.A. 36980/2024 CRL.M.A. 36981/2024	KRISHAN DAHIYA AND ANR. V/s THE STATE GNCT OF DELHI AND ANR	ABHISHEK GUPTA	
		OTHER DETAILS OF ADVOCATES: ABHISHEK GUPTA(ADVABHISHEKPREMGUPTA@GMAIL.COM)(9990075205)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
24	CRL.A.-67/2020	SMT KAMLESH V/s RAJESH KUMAR	DEEPAK ANAND	
		OTHER DETAILS OF ADVOCATES:		
25	CRL.A.-192/2020	X V/s STATE & ANR.	PANKAJ GUPTA	
		OTHER DETAILS OF ADVOCATES: PANKAJ GUPTA()(9971715950)(PETITIONER)		P.S.-FIR NO. :(SWAROOP NAGAR-252/2013)
26	CRL.A.-129/2023	S V/s STATE AND ORS.	ARVIND KUMAR DUBEY, ROHAN AGGARWAL	
		OTHER DETAILS OF ADVOCATES: ROHAN AGGARWAL(ROHAN.AVYUKTCHAMBERS@GMAIL.COM)(8447523211)(RESPONDENT)		P.S.-FIR NO. :(JANAKPURI-182/2017)
27	CRL.A.-405/2023	CHINTAMANI @ CHITRANJAN V/s STATE (NCT OF DELHI)	ARUNDHATI KATJU (DHCLSC), SHIVAM TYAGI	
		OTHER DETAILS OF ADVOCATES: SHIVAM TYAGI(TYAGI.SHIVAM0414@GMAIL.COM)(9354715728)(PETITIONER)		P.S.-FIR NO. :(NIHAL VIHAR-201/2013)
28	CRL.L.P.-50/2018	BSES RAJDHANI POWER LTD V/s A.K.MEHTA CO.& ANR	RISHAB RAJ JAIN, HAMID ALI	
		OTHER DETAILS OF ADVOCATES: RISHAB RAJ JAIN()(7838439872)(PETITIONER) HAMID ALI (ADVHAMID09@GMAIL.COM)(9810935552)(RESPONDENT)		
29	CRL.L.P.-772/2018 CRL.M.A. 47974/2018	RAMESH KUMAR VERMA V/s THE STATE & ANR	SANJAY SOTI, TRUE LEGAL, TARUN GAUR	
		OTHER DETAILS OF ADVOCATES: SANJAY SOTI()(9810935078)(PETITIONER) TARUN GAUR(TARUN.PM4@GMAIL.COM)(9268926897)(RESPONDENT)		
30	CRL.L.P.-53/2022	SH. SURYADEEP V/s SH. SANJEET SEHRAWAT & ORS.	RAGHAV KAPOOR	
		OTHER DETAILS OF ADVOCATES: RAGHAV KAPOOR & ASSOCIATES(KAPOOR.RAGHAV8@GMAIL.COM)(9891288529)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(BAWANA-293/2011) P.S.-FIR NO. :(BAWANA-293/2011)
31	CRL.L.P.-117/2022 CRL.M.A. 5685/2022 CRL.M.A. 5788/2022 WITH CRL.L.P. 124/2022	SANJEEV JAIN V/s AKSHAY KUMAR	VISHAL RAJ SEHIJPAL, UJJWAL KUMAR	
		OTHER DETAILS OF ADVOCATES: UJJWAL KUMAR(KUJJWAL32@GMAIL.COM)(9716960167)(RESPONDENT) UJJWAL KUMAR(KUJJWAL32@GMAIL.COM)(9716960167)(PETITIONER)		
32	CRL.L.P.-124/2022 CRL.M.A. 5767/2022 CRL.M.A. 5768/2022 CRL.M.A. 5796/2022	SANJEEV JAIN V/s AKSHAY KUMAR	VISHAL RAJ SEHIJPAL, UJJWAL KUMAR	

		OTHER DETAILS OF ADVOCATES: VISHAL RAJ SEHIJPAL(VISHALSEHIJPAL@GMAIL.COM)(9999229678)(PETITIONER) AMIT SAHNI(OFFICEOFAMITSAHNI@GMAIL.COM)(9212513500)(PETITIONER) UJJWAL KUMAR(KUJJWAL32@GMAIL.COM)(9716960167)(RESPONDENT)		
33	CRL.L.P.-361/2022	MRS. RAJBALA V/s MRS. REKHA JHA	JEETIN JHALA, DHAN MOHAN MISHRA	
		OTHER DETAILS OF ADVOCATES: DHAN MOHAN MISHRA(DHANMOHANDHC@GMAIL.COM)(9811180987)(RESPONDENT)		
34	CRL.L.P.-383/2022	SH. CHAMAN LAL V/s SH. ATUL KUMAR	RANDHIR KUMAR	
		OTHER DETAILS OF ADVOCATES: BASANT KUMAR GUPTA(BKGGUPTAADVO@GMAIL.COM)(9312632614)(PETITIONER)		
35	CRL.L.P.-482/2022	M/S RENAISSANCE AQUA SPORTS PVT. LTD. AND ANR. V/s S.K. INTEGRATED CONSULTANTS, & ANR.	RAGHAV SHARMA, RAGHAV SHARMA	
		OTHER DETAILS OF ADVOCATES: SALVADOR RAGHAV(RAGHAV@SRCOLEGAL.IN)(8527066461)(PETITIONER) SALVADOR RAGHAV(SALVADOR@SRCOLEGAL.IN)(9823120280)(PETITIONER) KANISHK ARORA(KANISHK@SRCOLEGAL.IN)()(PETITIONER) SALVADOR RAGHAV(SALVADOR@SRCOLEGAL.IN)(9823120280)(PETITIONER) NIDHI VARDHAN(NIDHI@SRCOLEGAL.IN)()(RESPONDENT) RAHUL KAPOOR(RAHUL@SRCOLEGAL.IN)()(RESPONDENT) SKIN TEGRATED(SKINTEGRATED@YAHOO.COM)()(RESPONDENT) RAHUL KAPOOR(RAHUL@SRCOLEGAL.IN)()(RESPONDENT) RAGHAV SHARMA(RAGHAV@SRCOLEGAL.IN)(8527066461)(PETITIONER)		
36	CRL.M.C.-36/2020 CRL.M.A. 178/2020	SH. BIRENDER PRASAD V/s STATE & ANR.	NIKHILESH KRISHNAN, SUNIL KUMAR, TARANG GUPTA	
		OTHER DETAILS OF ADVOCATES: NIKHILESH KRISHNAN()(9717149318)(PETITIONER) SUNIL KUMAR(SUNIL20061994K@GMAIL.COM)(9958574284)(RESPONDENT) TARANG GUPTA(TARANG.GUPTA305@GMAIL.COM)(7838983455)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(DWARKA SECTOR TWENTY THREE-150/2017) W.P.(CRL) 3079/2017 FILED BY BIRENDER PRASAD (DISPOSED ON : 2017-11-07) P.S.-FIR NO. :(DWARKA SECTOR TWENTY THREE-150/2017)
37	CRL.M.C.-1246/2020 CRL.M.A. 4816/2020	HARCHARAN SINGH V/s STATE (GOVT. OF NCT OF DELHI) & ORS	SHOBHA GUPTA, SACHIN KUMAR SHARMA, MANJEET SINGH	
		OTHER DETAILS OF ADVOCATES: SHOBHA GUPTA()(9811512794)(PETITIONER) SACHIN KUMAR SHARMA(KUMARSHARMA.SACHIN@GMAIL.COM)(9868237032)(PETITIONER) MANJEET SINGH(MANJEETSINGHMET@GMAIL.COM)(8527111869)(RESPONDENT)		
38	CRL.M.C.-1758/2020 CRL.M.A. 12244/2020	SH. SHYAMAL ROY CHOWDURY V/s STATE & ANR.	SUSHANT KUMAR BHADURI, VIVEK KUMAR TANDON	
		OTHER DETAILS OF ADVOCATES: SH. SHYAMAL ROY CHOWDURY(SUSHANT.BHADURI@GMAIL.COM)()(PETITIONER) SH. SHYAMAL ROY CHOWDURY(SUSHANT.BHADURI@GMAIL.COM)()(PETITIONER) SH. SHYAMAL ROY CHOWDURY(SUSHANT.BHADURI@GMAIL.COM)(9810439195)(PETITIONER) S K BHADURI(SUSHANT.BHADURI@GMAIL.COM)(9810439195)(PETITIONER) STATE THROUGH GOVT OF N.C.T. OF DELHI (CRIMINALSTANDINGCOUNSEL@GMAIL.COM)()(PETITIONER) PRADEEP GODHWANI (MANISHLEGALSOLUTIONS@GMAIL.COM)()(PETITIONER) PRADEEP GODHWANI (MANISHLEGALSOLUTIONS@GMAIL.COM)()(PETITIONER) CHAITNYA GOSAIN(CRIMINALSTANDINGCOUNSEL@GMAIL.COM)(999981270)(RESPONDENT) MANISH(MANISHLEGALSOLUTIONS@GMAIL.COM)(9811007215)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(RAJINDER NAGAR-50/2009) W.P.(CRL) 249/2010 FILED BY SHYAMAL ROY CHOWDHARY (DISPOSED ON : 2012-09-26) P.S.-FIR NO. :(RAJINDER NAGAR-50/2009)

		VIVEK KUMAR TANDON(TANDONADVOCATES@GMAIL.COM)(9810177733)(PETITIONER)		
39	CRL.M.C.-6616/2022 CRL.M.A. 25776/2022	VINOD BANSAL V/s STATE OF NCT OF DELHI & ANR.	ANUJ CHAUHAN	
		OTHER DETAILS OF ADVOCATES: RITTIKA PRASAD(ADVOCATERITIKPRASAD@GMAIL.COM)(8383819674)(PETITIONER) ANUJ CHAUHAN(ANUJCHAUHAN1188@GMAIL.COM)(9711116212)(PETITIONER) CENTRAL BUREAU OF INVESTIGATION(DLACBIDHC@GMAIL.COM)()(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(CBI-219-2019-E-001)
40	CRL.M.C.-248/2025 CRL.M.A. 1260/2025 WITH W.P.(CRL) 164/2025	COMMISSIONER OF CUSTOMS CUSTOMS PREVENTIVE V/s GAURAV SINGHAL	ADITYA SINGLA	
		OTHER DETAILS OF ADVOCATES: ADITYA SINGLA (ASINGLASSC@GMAIL.COM)(9818601006)(PETITIONER) PRIYADARSHI(ADVPAM01@GMAIL.COM)(0)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CUSTOMS-VIII(SB)10/CUS.PREV./GR-IIIB/2) W.P.(CRL) 164/2025 FILED BY GAURAV SINGHAL (THROUGH PEROKAR MRS. SAKSHI GARG) (D. OF HEARING : 2025-03-04) W.P.(CRL) 498/2025 FILED BY VISHAL SINGHAL DIRECTOR OF M S ADVANTEK FUEL SYSTEMS PVT LTD (D. OF HEARING : 2025-05-19) P.S.-FIR NO. :(CUSTOMS-VIII(SB)10/CUS.PREV./GR-IIIB/2)
41	W.P.(CRL)-164/2025 CRL.M.A. 1287/2025	GAURAV SINGHAL (THROUGH PEROKAR MRS. SAKSHI GARG) V/s UNION OF INDIA & ORS.	PRIYADARSHI MANISH	
		OTHER DETAILS OF ADVOCATES: PRIYADARSHI MANISH(ADVPAM01@GMAIL.COM)(9212143535)(PETITIONER) UNION OF INDIA (UOIDHC@GMAIL.COM)(0)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CUSTOMS-VIII(SB)10/CUS.PREV./GR-IIIB/2) CRL.M.C. 248/2025 FILED BY COMMISSIONER OF CUSTOMS CUSTOMS PREVENTIVE (D. OF HEARING : 2025-03-04) W.P.(CRL) 498/2025 FILED BY VISHAL SINGHAL DIRECTOR OF M S ADVANTEK FUEL SYSTEMS PVT LTD (D. OF HEARING : 2025-05-19) P.S.-FIR NO. :(CUSTOMS-VIII(SB)10/CUS.PREV./GR-IIIB/2)
42	CRL.M.C.-575/2025 CRL.M.A. 2781/2025 CRL.M.A. 2782/2025 CRL.M.A. 5328/2025 CRL.M.A. 5329/2025	RAJESH KUMAR ARORA V/s ASHU CHUGH	KANHAIYA SINGHAL	
		OTHER DETAILS OF ADVOCATES: CHAITANYA MALHOTRA(CHAITANYAMLEGAL@GMAIL.COM)(9013535766)(PETITIONER) ASHU CHUGH(ASHUCHUGH1981@YAHOO.COM)(0)(RESPONDENT) CHAITANYA MALHOTRA (CHAITANYAMLEGAL@GMAIL.COM)(9013535766)(PETITIONER) CHHABRANASSOCIATES(CHHABRANASSOCIATES@GMAIL.COM)(0)(PETITIONER)		
43	CRL.M.A. 24850/2023 In CRL.REV.P.-440/2014	STATE V/s YASHPAL	SANJAY LAO, ABHISHEK BATRA	
		OTHER DETAILS OF ADVOCATES: PRAKARSH AIRAN (BATRAABHISHEK96@GMAIL.COM)(9650061982)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(GANDHI NAGAR-279/2009) BAIL APPLN. 2382/2009 FILED BY YASHPAL (DISPOSED ON : 2009-12-10) P.S.-FIR NO. :(GANDHI NAGAR-279/2009)

FOR FINAL DISPOSAL				
44	**CRL.M.C.-822/2020**	**SMT. SHAKUNTALA DEVI & ANR. V/s STATE & ANR.**	**RATNESH TIWARI**	
		OTHER DETAILS OF ADVOCATES: RATNESH TIWARI()(9990695723)(PETITIONER)		**P.S.-FIR NO. :(BHAJAN PURA-239/2012)**
45	**CRL.M.C.-1392/2020 CRL.M.A. 5376/2020**	**SHRI D.S. SACHDEV V/s THE STATE & ANR**	**ASHISH AGGARWAL, MANISHA SINGH, AYUSH PURI**	
		OTHER DETAILS OF ADVOCATES: ASHISH AGGARWAL()(8800562917)(PETITIONER) AYUSH PURI(OFFICEAYUSHPURI@GMAIL.COM)(9811439334)(PETITIONER)		
46	**CRL.M.C.-2173/2020**	**STATE GOVT. OF NCT DELHI V/s MANJEET THAKRAN**	**KEWAL SINGH AHUJA, SUMEET SINGH SHOKEEN**	
		OTHER DETAILS OF ADVOCATES: STATE GOVT. OF NCT DELHI(KEWALAHUJA@GMAIL.COM)(9871990556)(PETITIONER) KEWAL AHUJA(KEWALAHUJA@GMAIL.COM)(9871990556)(PETITIONER) KEWAL SINGH , AHUJA ADDL(KEWALAHUJA@GMAIL.COM)(9871990556)(PETITIONER) SUMEET SINGH SHOKEEN(SUMEETSHOKEEN@GMAIL.COM)(9891659697)(PETITIONER)		**OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(BEGAM PUR-243/2017) CRL.M.C. 2174/2020 FILED BY STATE GOVT. OF NCT DELHI (DISPOSED ON : 2023-05-17) CRL.REV.P. 598/2019 FILED BY SUNIL@ TILLU (DISPOSED ON : 2023-08-10) CRL.REV.P. 1014/2019 FILED BY MANJEET THAKRAN (DISPOSED ON : 2025-01-07) BAIL APPLN. 296/2021 FILED BY SONU@CHANU@BABA@RAVI (DISPOSED ON : 2021-10-28) P.S.-FIR NO. :(BEGAM PUR-243/2017)**

COURT NO. 26
HON'BLE MS.JUSTICE NEENA BANSAL KRISHNA

NOTE: IT IS CIRCULATED FOR INFORMATION OF THE LD. COUNSELS/ LITIGANTS THAT NO ADJOURMENT SHALL BE GRANTED IN ANY MATTER LISTED BEFORE HER LADYSHIP ON THE GROUND OF NON AVAILABLITY / ILLNESS UNLESS THERE IS AN ADJOURNMENT SLIP IN THE PRESCRIBED FORMAT CIRCULATED AS PER RULES.

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PASSWORD: 1234

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

cmpankaj.dhc@gov.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
BAIL				
1	BAIL APPLN.-476/2025	SHAHNAWAZ @ SONU V/s STATE NCT OF DELHI	VIMAL TYAGI	
		OTHER DETAILS OF ADVOCATES: VIMAL TYAGI (VIMALTYAGI1995@GMAIL.COM)(999006387)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NARELA INDUSTRIAL AREA-297/2022) BAIL APPLN. 1475/2024 FILED BY SHAHNAWAJ @ SONU (DISPOSED ON : 2024-07-04) P.S.-FIR NO. :(NARELA INDUSTRIAL AREA-297/2022)
FOR ADMISSION				
2	W.P.(CRL)-7/2025	KUMKUM CHAUDHARY & ANR. V/s THE STATE GNCTD & ORS.	ANKUSH SHARMA	
		OTHER DETAILS OF ADVOCATES: ASHUTSOH RANA(ADVRANAASHUTOSH@GMAIL.COM)(9990637045)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
3	CRL.A.-51/2025 CRL.M.(BAIL) 96/2025 CRL.M.A. 1185/2025	DHARMENDRA KUMAR V/s THE STATE GOVT. OF NCT OF DELHI	PRATEEK KUMAR (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: PRATEEK KUMAR(PRATEEK268@GMAIL.COM)(9818451124)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(BUDH VIHAR-321/2022)
4	CRL.L.P.-21/2021	STATE V/s AMIT KUMAR BHATNAGAR	ASHISH DUTTA	
		OTHER DETAILS OF ADVOCATES: ASHISHDUTTA(ADUTT18@GMAIL.COM)(9811180280)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(CRIME AND RAILWAY-143/2015)

5	CRL.L.P.-70/2021	CENTRAL BUREAU OF INVESTIGATION V/s SURENDER KUMAR	ANIL GROVER, VIKAS ARORA	
		OTHER DETAILS OF ADVOCATES: ANILGROVER(GROVERADVOCATE@GMAIL.COM)(9871212952)(PETITIONER) ANIL GROVER(GROVERADVOCATEREDIFFMAIL.COM)(9871212952)(PETITIONER) SURENDER KUMAR()(8920899299)(RESPONDENT) VIKAS ARORA(VIKAS.ARORA@ALO.NET.IN)(9811414440)(RESPONDENT)		P.S.-FIR NO. :(CBI-30-A-2018)
6	CRL.M.C.-209/2017 CRL.M.A. 932/2017	MANOJ TANEJA V/s KAMINI	JYOTIKA KALRA	
		OTHER DETAILS OF ADVOCATES:		
7	CRL.M.C.-2726/2017	TATA CAPITAL HOUSING FINANCE LTD V/s STATE (NCT OF DELHI) & ORS	SANJEEV SINGH	
		OTHER DETAILS OF ADVOCATES:		
8	CRL.M.C.-4603/2017 CRL.M.A. 18339/2017	CHASVINDER SINGH V/s THE STATE (NCT OF DELHI) &ORS.	B L SHARMA, HARISH KUMAR, JATIN SHARMA	
		OTHER DETAILS OF ADVOCATES:		P.S.-FIR NO. :(MAHINDRA PARK-361/2014)
9	CRL.M.C.-631/2021 WITH CRL.M.C. 2666/2021 CRL.M.C. 1158/2021	DIRECTORATE GENERAL OF GST INTELLIGENCE V/s RAKESH KUMAR GOYAL	SATISH AGGARWALA	
		OTHER DETAILS OF ADVOCATES: DIRECTORATE GENERAL OF GST INTELLIGENCE(SATISHAGGARWALA@GMAIL.COM)(9899816666)(RESPONDENT) DIRECTORATE GENERAL OF GST INTELLIGENCE(SATISHAGGARWALA@GMAIL.COM)(9899816666)(RESPONDENT) DIRECTORATE GENERAL OF GST INTELLIGENCE(SATISHAGGARWALA@GMAIL.COM)(9899816666)(RESPONDENT) DIRECTORATE GENERAL OF GST INTELLIGENCE(SATISHAGGARWALA@GMAIL.COM)(9899816666)(RESPONDENT) SATISH AGGARWALA(SATISHAGGARWALA@YAHOO.COM)(9899816666)(PETITIONER) SATISH AGGARWAL(SATISHAGGARWAL@GMAIL.COM)()(PETITIONER) RAKESH KUMAR GOYAL(ADV.SHADMAN@GMAIL.COM)(9999841848)(PETITIONER) RAKESH KUMAR GOYAL(ADV.SHADMAN@GMAIL.COM)(9999841848)(PETITIONER) RAKESH KUMAR GOYAL(ADV.SHADMAN@GMAIL.COM)(9999841848)(PETITIONER) SHADMAN(ADV.SHADMAN@GMAIL.COM)(9999841848)(RESPONDENT)		
10	CRL.M.C.-1158/2021	RAKESH KUMAR GOYAL V/s DIRECTORATE GENERAL OF GST INTELLIGENCE	SHADMAN AHMED SIDDIQUI	
		OTHER DETAILS OF ADVOCATES: RAKESH KUMAR GOYAL (ADV.SHADMAN@GMAIL.COM)(9999841848)(RESPONDENT) RAKESH KUMAR GOYAL (ADV.SHADMAN@GMAIL.COM)(9999841848)(RESPONDENT) RAKESH KUMAR GOYAL (ADV.SHADMAN@GMAIL.COM)(9999841848)(RESPONDENT) SHADMANSIDDIQUI(ADV.SHADMAN@GMAIL.COM)(9999841848)(PETITIONER) SHADMAN AHMED SIDDQUI(ADV.SHADMAN@GAMIL.COM)(9999841848)(PETITIONER) SATISH AGGARWAL(SATISHAGGARWAL@GAMIL.COM)()(RESPONDENT)		
11	CRL.M.C.-2666/2021 CRL.M.A. 17133/2021	DGGI V/s SUDHIR GULATI	ADITYA SHEKHAR, TUSHAR AGARWAL	
		OTHER DETAILS OF ADVOCATES: TUSHAR AGARWAL(AGARWAL.TUSHAR19@HOTMAIL.COM)(9971374150)(RESPONDENT)		
12	CRL.M.C.-720/2021	SMT KAMLESH KUMARI & ANR. V/s ECONOMIC OFFENCES WING & ORS.	ANKIT JAIN, SANJAY KUMAR PAWAR	
		OTHER DETAILS OF ADVOCATES: ABHAY PRAT SINGH, ANKIT JAIN(ADVANKITJAIN@GMAIL.COM)(9810737362)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SANDHYA DEVI(SANDHYAWATI@GMAIL.COM)(9999798048)(RESPONDENT) SANJAY KUMAR PAWAR(ADV.SANJAYKUMARPAWAR1992@GMAIL.COM)(9871276893)(PETITIONER)		P.S.-FIR NO. :(JAFFARABAD-191/2021)

13	CRL.M.C.-2084/2021	MANAK BANSAL V/s STATE	HARSHIT JAIN	
		OTHER DETAILS OF ADVOCATES: HARSHIT JAIN(ADVHARSHITJAIN@GMAIL.COM)(9899113806)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(MEHRAULI-164/2016)
14	CRL.M.C.-3050/2021 CRL.M.A. 19022/2021	KARAN KAPOOR & ANR. V/s THE STATE & ANR.	KARAN KAPOOR	
		OTHER DETAILS OF ADVOCATES: KARAN KAPOOR(15KARANKAPOOR@GMAIL.COM)(9818096700)(PETITIONER) RAJIV SONI(RAJIVSONIDOLLY@GMAIL.COM)()(PETITIONER) RAJIV SONI(RAJIVSONIDOLLY@GMAIL.COM)()(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(ROHINI NORTH-305/2019)
15	CRL.M.C.-3525/2021	MANOJ KUMAR V/s STATE NCT OF DELHI & ORS.	ARUN YADAV	
		OTHER DETAILS OF ADVOCATES: ARUN YADAV(ARUNYADAV8677@GMAIL.COM)(9587544449)(PETITIONER) PARTAP SINGH(PARTAP.SINGHYADAV@YAHOO.COM)(9911099902)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(MOTI NAGAR-400/2016)
16	CRL.M.C.-3541/2021 CRL.M.A. 21017/2021 CRL.M.A. 13382/2022 CRL.M.A. 20030/2022 CRL.M.A. 10428/2023 CRL.M.A. 17190/2023	ADDL. DIRECTOR OF INVESTIGATION, UNIT-3 V/s SAMIR MODI	RUCHIR BHATIA, ANIRUDH WADHWA, ABHISHEK KUMAR, ARTI BANSAL	
		OTHER DETAILS OF ADVOCATES: RUCHIR BHATIA(BHATIARUCHIR@GMAIL.COM)(9810371417)(PETITIONER) VIKRAM CHAND(RBOFFICE210@GMAIL.COM)()(PETITIONER) SAMIR MODI(ADVOACTEHARDIK@GMAIL.COM)()(RESPONDENT) ANIRUDH WADHWA(ANIRUDH@WADHWACHAMBERS.COM)(9910612299)(PETITIONER) ABHISHEK KUMAR(ABHISHEK@ WADHWACHANBERS.COM)()(PETITIONER) KESHAV MADHAV GULATI(KESHAV@WADHCHANBERS.COM)()(RESPONDENT) SHLOK CHANDRA(SHLOKCHANDRALAWCHAMBERS.COM)()(RESPONDENT) BHARGAV THALI(BHARGAV@WADWACHAMBERS.COM)()(RESPONDENT) JAYANTH BJ(JAYANTH@WADHWACHAMBERS.COM)()(PETITIONER) ANIRUDH WADHWA(ANIRUDH@WADHWACHAMBERS.COM)(9910612299)(PETITIONER) SHLOK CHANDRA(SHLOKCHANDRALAWCHAMBERS.COM)()(RESPONDENT) ANIRUDH WADHWA(ANIRUDH@WADHWACHAMBERS.COM)()(RESPONDENT) BHARGAV THALI(BHARGAV@WADWACHAMBERS.COM)()(RESPONDENT) BHATIA RUCHIR(BHATIARUCHIR@GMAIL.COM)()(RESPONDENT) SHLOK CHANDRA(SHLOKCHANDRALAWCHAMBERS.COM)()(RESPONDENT) ANIRUDH WADHWA (ANIRUDH@WADHWACHAMBERS.COM)(9910612299)(PETITIONER) RUCHIR BHATIA(BHATIARUCHIR@GMAIL.COM)()(RESPONDENT) SHLOK CHANDRA (SHLOKCHANDRA@CHANDRALAWCHAMBERS.COM)()(RESPONDENT) DEBARSHI CHAKRABORTY(DEBARSHI@WADHWACHAMBERS.COM)(8355901584)(PETITIONER) ANIRUDH WADHWA(ANIRUDH@WADHWACHAMBERS.COM)(9910612299)(PETITIONER) ANIRUDH WADHWA(ANIRUDH@WADHWACHMABERS.COM)(9910612299)(PETITIONER) SHLOK CHANDRA (SHLOKCHANDRA@CHANDRALAWCHAMBERS.COM)()(RESPONDENT) RUCHI BHATIA (BHATIARUCHIR@GMAIL.COM)()(RESPONDENT) RUCHIR BHATIA(BHATIARUCHIR@GMAIL.COM)()(RESPONDENT) ABHISHEK KUMAR(ABHISHEK1888@GMAIL.COM)(9716133038)(RESPONDENT) ARTI BANSAL(ARTIBANSAL07@YAHOO.COM,COOL.NEERAJ@YAHOO.COM)(9999442349)(PETITIONER)		
17	CRL.M.C.-854/2025 CRL.M.A. 3971/2025	SURAJ V/s STATE NCT OF DELHI & ANR.	ARTH ARORA	
		OTHER DETAILS OF ADVOCATES: ARTH ARORA(ADVARTHARORA07@GMAIL.COM)(9318467677)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(S.B.DAIRY-630/2024)
18	CRL.M.A. 13627/2016 In CRL.REV.P.-583/2012(Disposed off case)	NARESH KUAMR AHUJA & ORS. V/s STATE & ORS.	R P LUTHRA, PRANAV RISHI, D K MALHOTRA, BRAHAM SINGH	
		OTHER DETAILS OF ADVOCATES:		

19	CRL.REV.P.-100/2013	CENTRAL BUREAU OF INVESTIGATION V/s PRIYA JAIN & ORS.	NARENDER MANN, SUNIL KUMAR, RAJESH KUMAR	
		OTHER DETAILS OF ADVOCATES: RAJESH KUMAR(RAJESH.LAWS@GMAIL.COM)(9891235156)(PETITIONER)		P.S.-FIR NO. :(CBI-1-E-2006)
20	W.P.(CRL)-886/2019 CRL.M.A. 6449/2019 WITH W.P.(CRL) 887/2019 W.P.(CRL) 889/2019	MAHENDRA NAHATA V/s STATE & ANR	R.S PRABHU	
		OTHER DETAILS OF ADVOCATES: R.S PRABHU()(8851382791)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ECONOMIC OFFENCE WING-21/2019) W.P.(CRL) 887/2019 FILED BY M/S HIMACHAL FUTURISTIC COMMUNICATIONS LTD. (D. OF HEARING : 2025-03-04) W.P.(CRL) 889/2019 FILED BY M/S. RELIANCE INDUSTRIES LTD (D. OF HEARING : 2025-03-04) P.S.-FIR NO. :(ECONOMIC OFFENCE WING-21/2019)
21	W.P.(CRL)-887/2019 CRL.M.A. 6452/2019 WITH W.P.(CRL) 886/2019	M/S HIMACHAL FUTURISTIC COMMUNICATIONS LTD. V/s STATE & ANR	BIJU P. RAMAN	
		OTHER DETAILS OF ADVOCATES: BIJU P. RAMAN()(8851382791)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ECONOMIC OFFENCE WING-21/2019) W.P.(CRL) 886/2019 FILED BY MAHENDRA NAHATA (D. OF HEARING : 2025-03-04) W.P.(CRL) 889/2019 FILED BY M/S. RELIANCE INDUSTRIES LTD (D. OF HEARING : 2025-03-04) P.S.-FIR NO. :(ECONOMIC OFFENCE WING-21/2019)
22	W.P.(CRL)-889/2019 CRL.M.A. 6462/2019	M/S. RELIANCE INDUSTRIES LTD V/s STATE & ANR	R.S PRABHU & CO.	
		OTHER DETAILS OF ADVOCATES: R.S PRABHU & CO.()(8851382791)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ECONOMIC OFFENCE WING-21/2019) W.P.(CRL) 886/2019 FILED BY MAHENDRA NAHATA (D. OF HEARING : 2025-03-04) W.P.(CRL) 887/2019 FILED BY M/S HIMACHAL FUTURISTIC COMMUNICATIONS LTD. (D. OF HEARING : 2025-03-04) P.S.-FIR NO. :(ECONOMIC OFFENCE WING-21/2019)
23	W.P.(CRL)-3537/2019 CRL.M.A. 26014/2022	DR. RITU VERMA & ORS. V/s STATE & ANR.	ARJUN DEWAN, SACHIN JAIN & ISHA AGGARWAL	
		OTHER DETAILS OF ADVOCATES: ARJUN DEWAN()(9810700027)(PETITIONER) ARJUN DEWAN(ARJUN.DEWAN85@GMAIL.COM)(9810700027)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(SHALIMAR BAGH-480/2019)

COURT NO. 49
HON'BLE MR.JUSTICE DINESH KUMAR SHARMA

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NOTE : ALL COUNSELS FOR THE PARTIES,LITIGANTS ARE REQUESTED TO KEEP THEIR MIC IN MUTE MODE TILL THEIR MATTER IS CALLED OUT.

NOTE: PLEASE GIVE YOUR APPEARANCES IN THE CHAT BOX OF VC AS FOLLOWS

ITEM NO:-

CASE NO:-

NAME OF COUNSEL APPEARING FOR :-

MOB. NO:-

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO pramod.kumar@dhc.nic.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
CASES INVOLVING DIFFERENTLY-ABLED PERSONS				
1	W.P.(C)-15885/2024 CM APPL. 66730/2024 CM APPL. 1218/2025	SAMYAK BHATIA V/s UNIVERSITY OF DELHI & ORS.	RISHI RAJ SINGH	
		OTHER DETAILS OF ADVOCATES: RISHI RAJ SINGH(RISHI24991@GMAIL.COM)(9968403739)(PETITIONER) RUPAL MOHINDER, AKURUP, UNION OF INDIA(RUPALMOHINDER@GMAIL.COM, OFFICE@AKURUP.COM, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) RISHI RAJ SINGH()(9968403739)(PETITIONER) RUPAL MOHINDER (RUPALMOHINDER@GMAIL.COM)(0)(RESPONDENT)		
2	W.P.(C)-17617/2024	HOOR ANISBHAI JINWALA V/s NATIONAL TESTING AGENCY (NTA) AND ORS	TAHA BIN TASNEEM	
		OTHER DETAILS OF ADVOCATES: RAHUL BAJAJ/ AMAR JAIN / TAHA BIN TASNEEM(MISSIONACCESSIBILITY@GMAIL.COM)(8272875600)(PETITIONER) UNION OF INDIA, DG OFFICE OF NTA, NTA, UGC NET(UOIDHC@GMAIL.COM, DGOFFICE@NTA.AC.IN, GENADMIN@NTA.AC.IN, UGCNET@NTA.AC.IN)(1123384193)(RESPONDENT) SECY DHE, UGC, NET JRG, CM UGC(SECY.DHE@NIC.IN, CONTACT.UGC@NIC.IN, NETJRF-UGC@GOV.IN, CM.UGC@NIC.IN)(0)(RESPONDENT) CCPD(CCPD@NIC.IN)(0)(RESPONDENT)		

FRESH MATTERS & APPLICATIONS				
3	**W.P.(C)-243/2025** **CM APPL. 1158/2025** **CM APPL. 1159/2025** **CM APPL. 1160/2025** **CM APPL. 1161/2025**	**HARSHIT GUPTA THROUGH GUARDIAN** **V/s DELHI PUBLIC SCHOOL ROHINI** **THROUGH PRINCIPAL & ORS.**	**RISHABH DUA**	
		OTHER DETAILS OF ADVOCATES: **RISHABH DUA(DUARISHABH1@GMAIL.COM)(9958903588)(PETITIONER)** **PRINCIPAL OF DPS ROHINI, (PRINCIPAL@DPSROHINI.COM,** **MAIL.@DPSROHINI.COM, HRDC.DPS@GMAIL.COM)(0)(RESPONDENT)** **SANTOSH KUMAR TRIPATHI,** **VASUDHABAJAJ(STANDINGCOUNSELGNCTD@GMAIL.COM,** **VASUDHABAJAJ@GMAIL.COM)(9868250806)(RESPONDENT)**		
FOR ADMISSION				
4	**RSA-189/2023** **CM APPL. 49970/2023** **CM APPL. 49971/2023** **CM APPL. 49972/2023**	**KIRAN DEVI** **V/s HARI RAM AND ORS.**	**VIVEK CHAURASIA**	
		OTHER DETAILS OF ADVOCATES: **VINEET CHADHA &** **ASSOCIATES(VCANDASSOCIATES12A@GMAIL.COM)(9953803000)(PETITIONER)**		
AFTER NOTICE MISC. MATTERS				
5	**CONT.CAS(C)-890/2019** **CM APPL. 52365/2022** **CM APPL. 7987/2024** **CM APPL. 7988/2024** **WITH CONT.CAS(C) 1415/2023**	**NIRMAL KUMARI JAIN** **V/s RAJINDER KUMAR JAIN & ANR**	**NANDWANI & ASSOCIATES, ATUL AGARWAL, RASHI JAIN, ATUL AGARWAL, TUSHAR THAREJA, RASHI JAIN**	
		OTHER DETAILS OF ADVOCATES: **NANDWANI & ASSOCIATES()(9810528802)(PETITIONER)** **ATUL** **AGARWAL(ADV.ATULAGARWAL12@GMAIL.COM)(9711728821)(PETITIONER)** **LUVSINGH(LUVSINGH1964@GMAIL.COM)()(RESPONDENT)** **KRANTI KUMAR JAIN(CONTACT@THELAWLENS.COM)(9899143739)(PETITIONER)** **LUV SINGH, ATUL AGARWAL(LUVSINGH1964@GMAIL.COM,** **ADV.ATULAGARWAL12@GMAIL.COM)()(RESPONDENT)** **ATUL** **AGARWAL(ADV.ATULAGARWAL12@GMAIL.COM)(9711728821)(PETITIONER)** **TUSHAR THAREJA(THAREJATUSHAR@GMAIL.COM)(9899324444)(RESPONDENT)** **RASHI JAIN(JAIN.RASHI000@GMAIL.COM)(9899143739)(PETITIONER)**		
6	**CONT.CAS(C)-1415/2023** **CM APPL. 24711/2024** **CM APPL. 60195/2024**	**ARCHANA JAIN** **V/s RAJINDER KUMAR JAIN & ORS.**	**ATUL AGARWAL, SARWAR RAZA**	
		OTHER DETAILS OF ADVOCATES: **ATUL AGARWAL, SUSHALINI SETHI, SHAILENDER** **SINGH(ADV.ATULAGARWAL12@GMAIL.COM)(9711728821)(PETITIONER)** **ARCHANA(RJ86.RASHMI@GMAIL.COM)(7290892771)(PETITIONER)** **SONU BHATI()(9873390201)(RESPONDENT)** **MADHVI JAIN()(7827938250)(RESPONDENT)** **RAJINDER KUMAR JAIN()(7827938250)(RESPONDENT)** **SUNIL ()(9871047031)(RESPONDENT)** **ATUL AGARWAL , SUSHALINI** **SETHI(ADV.ATULAGARWAL12@GMAIL.COM)(9711728821)(PETITIONER)** **PULIKIT DANDONA(DANDONAPULKIT@GMAIL.COM)()(RESPONDENT)** **NARENDER BHANDARI(NBHANDARI2009@GMAIL.COM)()(RESPONDENT)** **ATUL AGARWAL , SUSHALINI** **SETHI(ADV.ATULAGARWAL12@GMAIL.COM)(9711728821)(PETITIONER)** **NARENDER BHANDARI(NBHANDARI2009@GMAIL.COM)(0)(RESPONDENT)** **SARWAR RAZA(LEGISLEGAL2021@GMAIL.COM)(9953692225)(PETITIONER)** **SARWAR RAZA(LEGISLEGAL2021@GMAIL.COM)(9953692225)(RESPONDENT)**		
7	**EX.F.A.-5/2019** **CM APPL. 10276/2019** **CM APPL. 17650/2022**	**NARESH KHER** **V/s S JAGJIT SINGH & ORS**	**ANUNAYA MEHTA, UJJWAL JHA, PARMOD KUMAR SHARMA**	
		OTHER DETAILS OF ADVOCATES: **ANUNAYA MEHTA()(9899834055)(PETITIONER)** **UJJWAL JHA(UJJWALLAW@GMAIL.COM)(9958178204)(PETITIONER)**		

		VIMAL(VIMALPRAKASH18@GMAIL.COM)()(RESPONDENT) SHAAN RAWAT(SHAANRAWAT28@GMAIL.COM)()(RESPONDENT) PARMOD KUMAR SHARMA(PSKJURIS@GMAIL.COM)(9899776633)(RESPONDENT) PARMOD KUMAR SHARMA(PSKJURIS@GMAIL.COM)(9899776633)(PETITIONER)		
8	RFA-500/2011	VINAY HARISH & CO & ANR V/s JOGINDER PAL SURI	HARI OM MAHESHWARI, RAJAT BHALLA	
		OTHER DETAILS OF ADVOCATES: RAJAT BHALLA(RAJATBHALLA@HOTMAIL.COM)(9811661193)(PETITIONER)		
9	RFA-501/2011 CM APPL. 18457/2011	KIRI ASSOCIATES PVT LTD & ORS V/s ABHAY KUMAR SAINI	SAVITA RUSTOGI, DHIRAJ SACHDEVA	
		OTHER DETAILS OF ADVOCATES: DHIRAJ SACHDEVA(SACHDEVA.DHIRAJ@GMAIL.COM)(9818114050)(PETITIONER)		
10	RFA-506/2011	BINAY PANDEY & ANR V/s RAMESH CHAND & ANR	SHEKHAR GUPTA, RATNESWAR DAS, SUSAUMYA PARIHAR	
		OTHER DETAILS OF ADVOCATES:		
11	RFA-508/2011	PAWAN SALUJA V/s HARI OM SHARMA	SONAL SINHA, V K KHANNA, C L GAUTAM	
		OTHER DETAILS OF ADVOCATES:		
12	RFA-515/2011 CM APPL. 19291/2011	MANGAL SAIN V/s SRI RAM	SUNIL DUTT DIXIT	
		OTHER DETAILS OF ADVOCATES:		
13	CM APPL. 22282/2019 CM APPL. 29293/2019 CM APPL. 35339/2019 CM APPL. 35340/2019 In RSA-16/2013(Disposed off case)	ADITYA NARULA V/s DELHI DEVELOPMENT AUTHORITY	A K ROY & ASSOCIATES, AMARDEEP MAIN, AMARDEEP MAINI, MOHIT KUMAR, SANJAY VASHISHTHA, RAJINDER GULATI, N K AGGARWAL, SUNIL GOYAL, RAJAT SHARMA	
		OTHER DETAILS OF ADVOCATES: AMARDEEP MAIN()(9818451845)(PETITIONER) AMARDEEP MAINI()(9818451845)(PETITIONER) MOHIT KUMAR()(8750763200)(PETITIONER) SUNIL GOYAL(GOYALANDCO86@GMAIL.COM)(9811056767)(RESPONDENT) RAJAT SHARMA(RAJATSHARMA_ADVOCATE@YAHOO.COM)(9999310174)(PETITIONER)		
14	RSA-210/2017 CM APPL. 29706/2017	RAMESH GOYAL V/s BRIJ MOHAN MITTAL	AJIT NAIR	
		OTHER DETAILS OF ADVOCATES:		
15	RSA-159/2019 CM APPL. 35774/2019	VIKRAM VERMA V/s RAKESH VERMA	S S PANWAR, MANOJ JOHNSON	
		OTHER DETAILS OF ADVOCATES: S S PANWAR()(9312234919)(PETITIONER)		
16	RSA-9/2020 CM APPL. 3098/2020 WITH RSA 54/2020	V P TANDON V/s VED PRAKASH & ANR	ARUN VOHRA	
		OTHER DETAILS OF ADVOCATES: ARUN VOHRA()(9811089104)(PETITIONER)		
17	RSA-54/2020 CM APPL. 9888/2020 CM APPL. 65178/2023	VED PRAKASH & ANR V/s V P TANDON	SHASHI SHANKER, ARUN VOHRA	
		OTHER DETAILS OF ADVOCATES: SHASHI SHANKER()(9810433650)(PETITIONER) SHASHI SHANKER(ADVOCATESHASHI@YMAIL.COM)(9810433650)(PETITIONER) ARUNVOHRA(ARUNVOHRA18@GMAIL.COM)()(RESPONDENT) ARUN VOHRA(ARUNVOHRA18@GMAIL.COM)(9811089104)(PETITIONER)		

18	RSA-140/2022 CM APPL. 49076/2022 CM APPL. 10857/2025	ANITA TIWARI THROUGH HER ATTORNEY V/s NAGENDER KUMAR & ANR.	AMIT SAHNI, PIYUSH SINGHAL, RAJEEV RANJAN	
		OTHER DETAILS OF ADVOCATES: AMIT SAHNI(OFFICEOFAMITSAHNI@GMAIL.COM)(9990513500)(PETITIONER) AMIT SAHNI(OFFICEOFAMITSAHNI@GMAIL.COM)(999513500)(PETITIONER) AMIT SAHNI AND ASSOCIATES(OFFICEOFAMITSAHNI@GMAIL.COM)(9212513500)(PETITIONER) RAJEEV RANJAN(RJVRANJAN53@GMAIL.COM)(0)(RESPONDENT) PIYUSH SINGHAL(CAPIYUSHSINGHAL19@GMAIL.COM)(9911779994)(RESPONDENT) RAJEEV RANJAN(RJVRANJAN53@GMAIL.COM)(9097767780)(RESPONDENT) RAJEEV RANJAN(RJVRANJAN53@GMAIL.COM)(9097767780)(RESPONDENT)		
19	TR.P.(C.)-94/2024 CM APPL. 31726/2024	SAPNA YADAV V/s MANOJ KUMAR	SAUMYA SHARMA	
		OTHER DETAILS OF ADVOCATES: VIJAY PAL SHARMA & SAUNYA(VPSADVOCATE@GMAIL.COM)(9654925353)(PETITIONER)		
20	TR.P.(C.)-161/2024	HARSHARAN BHULLAR V/s JAGJIT KAUR	EKLAVYA BAHL	
		OTHER DETAILS OF ADVOCATES: EKLAVYA BAHL, PAWAS AGGARWAL, APOORVA(EKLAVYA@BNALAW.IN)(9891122330)(PETITIONER)		
21	TR.P.(C.)-163/2024 CM APPL. 55122/2024	MOHAMMAD HAROON JAPANWALA & ANR V/s SHRI. SHYAM TANDON	R. SUDHINDER	
		OTHER DETAILS OF ADVOCATES: R SUDHINDER(R.SUDHINDER@ARGUS.P.COM)(9810333908)(PETITIONER) SOLEMNINT(SOLEMNINT@YAHOO.COM)(0)(RESPONDENT)		
22	TR.P.(C.)-14/2025 CM APPL. 5741/2025	VISHAL GUPTA AND ORS V/s RAHUL BANSAL	KUNAL KHANNA	
		OTHER DETAILS OF ADVOCATES:		
23	W.P.(C)-6007/2019(Disposed off case)	RIDDHIMA SINGH (MINOR) THROUGH HER FATHER SHAILE NDRA KUMAR SINGH V/s CENTRAL BOARD OF SECONDARY EDUCATION AND ORS.	RIDDHIMA SINGH, SUMIT JAIN & ASSOCIATES, NARENDER SINGH YADAV	
		OTHER DETAILS OF ADVOCATES: RIDDHIMA SINGH()(9711283990)(PETITIONER) NARENDER SINGH YADAV(NARENDER.LAWYER@GMAIL.COM)(9350801938)(RESPONDENT)		
24	W.P.(C)-7388/2019 CM APPL. 30797/2019	APEEJAY SCHOOL V/s DIRECTORATE OF EDUCATION AND ANR.	YASHMEET KAUR	
		OTHER DETAILS OF ADVOCATES: YASHMEET KAUR()(9818933150)(PETITIONER)		
25	W.P.(C)-13969/2023 CM APPL. 55135/2023	KHADIJATUL KUBRA GIRLS PUBLIC SCHOOL THROUGH ITS MANAGER V/s CENTRAL BOARD OF SECONDARY EDUCATION THROUGH ITS SECRETARY & ANR.	JAYA GOYAL	
		OTHER DETAILS OF ADVOCATES: JAYA GOYAL(JAYAGOYAL@NEOJURIS.COM)(9811131012)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM, ATULKUMAR.ADV@GMAIL.COM)(9868250806)(RESPONDENT) ATUL KUMAR(ATULKUMAR.ADV@GMAIL.COM)(9818683833)(RESPONDENT)		

26	W.P.(C)-7945/2024 CM APPL. 32755/2024 CM APPL. 54222/2024	SWASTIK COLLEGE OF EDUCATION & ANR. V/s NATIONAL COUNCIL FOR TEACHER EDUCATION & ANR.	AMITESH KUMAR, RANA PRASHANT, RANA PRASHANT	
		OTHER DETAILS OF ADVOCATES: AMITESH KUMAR(AMITESHKUMAR74@GMAIL.COM)(9811034115)(PETITIONER) NATIONAL COUNCIL FOR TEACHER EDUCATION(NCTEINDHC@GMAIL.COM)()(RESPONDENT) AMITESH KUMAR(AMITESHKUMAR74@GMAIL.COM)(0)(PETITIONER) NATIONAL COUNCIL FOR TEACHER EDUCATION(NCTEINDHC@GMAIL.COM)(0)(RESPONDENT) RANA PRASHANT(ADV.RANAPRASHANT@GMAIL.COM)(9811458545)(RESPONDENT) RANA PRASHANT(ADV.RANAPRASHANT@GMAIL.COM)(9811458545)(RESPONDENT)		
27	W.P.(C)-11921/2024	ABHINAV RAJ V/s UNIVERSITY GRANTS COMMISSION AND ANR	MANEESH KUMAR, ANSHUMAN SHARMA, AMITESH KUMAR	
		OTHER DETAILS OF ADVOCATES: MANEESH KUMAR & ASSOCIATES(MANEESH30@GMAIL.COM)(9599022542)(PETITIONER) KALINGA INSTITUTE OF INDUTRIAL TECHNOLOGY, LEGAL BUREAU UGC(KIIT@KIIT.AC.IN, LEGALBUREAUUGC@GMAIL.COM)(0)(RESPONDENT) ANSHUMAN SHARMA (ANSHUMAN0602@GMAIL.COM)(9910207302)(RESPONDENT) AMITESH KUMAR(AMITESHKUMAR74@GMAIL.COM)(9811034115)(RESPONDENT)		
28	W.P.(C)-12088/2024	MONIS ALI V/s CENTRAL BOARD OF SECONDARY EDUCATION & ORS.	YASH AGGARWAL, GIRINDRA KUMAR PATHAK	
		OTHER DETAILS OF ADVOCATES: YASH AGGARWAL(ADVYASHAGGARWAL@GMAIL.COM, CCHITRAKSHI@GMAIL.COM)(9911643408)(PETITIONER) GBSSSC, HOS, RUPAL MOHINDER(GBSSSC11104009@GMAIL.COM, HOS1104009@GMAIL.COM, RUPALMOHINDERE@GMAIL.COM)(0)(RESPONDENT) NIYAZI, ASHOK(NIYAZI786@GMAIL.COM, ASHOK1166@YAHOO.COM)(0)(RESPONDENT) CBSE()(9810413706)(RESPONDENT) CBSE()(9810011826)(RESPONDENT) CBSE()(9811151216)(RESPONDENT) GIRINDRA KUMAR PATHAK(GKPATHAKADVOCATE1@GMAIL.COM)(9891175568)(RESPONDENT)		
29	W.P.(C)-16754/2024	HARSH BHARTI V/s CONTROLLER OF EXAMINATIONS & ORS.	NAWAZ SHERIF	
		OTHER DETAILS OF ADVOCATES: NAWAZ SHERIF(SHERIFANDASSOCIATES1@GMAIL.COM)(8940571971)(PETITIONER) CONTROLLER OF EXAMINATION OF DU, DU, DEAN OF DU(CONTROLLEROFEXAMINATION@EXAM1.DU.AC.IN, PIC@CLC.DU.AC.IN, DEANLAWDU.SO@GMAIL.COM)(0)(RESPONDENT) RUPAL MOHINDER. DU, KRIPA SHANKAR(RUPALMOHINDER@GMAIL.COM, VC@DU.AC.IN, KRIPA.P.IN@GMAIL.COM)(0)(RESPONDENT) KRIPA(KRIPA_P_IN@YAHOO.CO.IN)(0)(RESPONDENT)		
30	W.P.(C)-330/2025 CM APPL. 1552/2025 CM APPL. 1553/2025	HARDIK GUPTA THROUGH GUARDIAN V/s DELHI PUBLIC SCHOOL ROHINI THROUGH PRINCIPAL & ORS.	RISHABH DUA	
		OTHER DETAILS OF ADVOCATES: RISHABH DUA(DUARISHABH1@GMAIL.COM)(9958903588)(PETITIONER) SANTOSH KUMAR TRIPATHI, DPS FAMILY(STANDINGCOUNSELGNCTD@GMAIL.COM, SECRETARY@DPSFAMILY.ORG)(9868250806)(RESPONDENT) DPS ROHINI(PRINCIPAL@DPSROHINI.COM, MAIL.@DPSROHINI.COM)(0)(RESPONDENT)		

31	W.P.(C)-1479/2025	AAKARSH NAIR V/s STATE OF NCT OF DELHI & ORS.	SWAROOP GEORGE	
		OTHER DETAILS OF ADVOCATES: SUNNT THOMAS(THOMASSUNNY@OUTLOOK.COM)(8826583658)(PETITIONER) AVNISH AHLAWAT ,GNCTD, CS DELHI(AVNISH@AHLAWATASSOCIATIES.IN, SCSERVICESGNCTD@GMAIL.COM, CSDELHI@NIC.IN)(9810134741)(RESPONDENT) DTU, ANUJ KUMAR RANJAN(REGISTRAR@DTU.AC.IN, AKRANJANADVOCATE@GMAIL.COM)(9289874307)(RESPONDENT) UNIVERSITY OF GRANTS COMMISSION(TEJAS.UGC@GOV.IN, LEGALBUREAUUGC@GMAIL.COM, OPLAWASSOCIATES@GMAIL.COM)(9540670100)(RESPONDENT)		
32	W.P.(C)-2184/2025	PIYUSH PRAJAPAT V/s UNIVERSITY OF DELHI AND ORS	SUSHANT DOGRA	
		OTHER DETAILS OF ADVOCATES: SURESH SISODIA AND SUSHANT DOGRA(SUSHANTDOGRA1995@GMAIL.COM)(8587898272)(PETITIONER) RUPAL MOHINDER, PS(RUPALMOHINDER@GMAIL.COM, PS1129661@GMAIL.COM)(0)(RESPONDENT)		
33	W.P.(CRL)-1242/2022 CRL.M.A. 10624/2022 CRL.M.A. 17443/2022 CRL.M.A. 17930/2022 CRL.M.A. 18958/2022 CRL.M.A. 19760/2024 WITH W.P.(CRL) 2970/2022	VINOD KUJMAR DANDONA & ORS. V/s UNION OF INDIA & ANR.	NEHA NAGPAL, NEHA NAGPAL, HARISH VAIDYANATHAN SHANKAR	
		OTHER DETAILS OF ADVOCATES: NEEHA NAGPAL(NN@NEEHANAGPAL.COM)(9810030834)(PETITIONER) UOI(UOIDHC@GMAIL.COM)()(RESPONDENT) VISHVENDRA TOMAR(VISHVENDRA@NEEHANAGPAL.COM)()(PETITIONER) NEEHA NAGPAL(OFFICE@NEEHANAGPAL.COM)(9810030834)(PETITIONER) PIYUSH BERIWAL(PIYUSH_BERIWAL@REDIFFMAIL.COM)()(RESPONDENT) UOI(UOIDHC@GMAIL.COM)()(RESPONDENT) HARISH VAIDYANATHAN SHANKAR(HVSCGCDHC@GMAIL.COM)()(PETITIONER) VISH VENDRA(VISHVENDRA@NEEHANAGPAL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) NM LAW CHAMBERS(OFFICE@NMLAWCHAMBERS.IN)(0)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) HARSISH VAIDYANATHAN SHANKAR(HVSCGCDHC@GMAIL.COM)(9810788606)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) VISHVENDRA(VISHVENDRA@NEEHANAGPAL.COM)()(RESPONDENT) NEHA NAGPAL(NEEHANAGPAL@GMAIL.COM)(9810030834)(PETITIONER)		
34	W.P.(CRL)-2970/2022 CRL.M.A. 26059/2022	ASHISH MITTAL V/s UNION OF INDIA AND ORS	SAUD KHAN	
		OTHER DETAILS OF ADVOCATES: TANVEER AHMED(TAMLAW.SHIKHAR@GMAIL.COM)(8930203102)(PETITIONER) KARTIK VENU(TAMLAW.KARTIK@GMAIL.COM)()(PETITIONER) TANVEER AHMED MIR(TAMLAW.SHIKHAR@GMAIL.COM)(8930203102)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) SATISH AGGARWAL(SATISHAGGARWALA@GMAIL.COM)()(RESPONDENT) INF(INF.SFIO@NIC.IN)()(RESPONDENT)	OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SERIOUS FRAUD INVESTIGATION OFFICE MINISTRY OF CORPORATE AFFAIRS-MCA 1/52/2017) BAIL APPLN. 3643/2022 FILED BY DR. BINDU RANA (DISPOSED ON : 2023-01-20) BAIL APPLN. 251/2023 FILED BY ASHISH MITTAL (DISPOSED ON : 2023-05-03) P.S.-FIR NO. :(SERIOUS FRAUD INVESTIGATION OFFICE MINISTRY OF CORPORATE AFFAIRS-MCA 1/52/2017)

CONNECTED MATTERS (ANMM)				
35	**W.P.(C)-10839/2021 CM APPL. 33444/2021 CM APPL. 35854/2021 CM APPL. 35855/2021 CM APPL. 42772/2021 CM APPL. 45745/2021 CM APPL. 17428/2022 CM APPL. 19139/2022 WITH W.P.(C) 1811/2022 W.P.(C) 3644/2022 W.P.(C) 3656/2022 W.P.(C) 7051/2022 W.P.(C) 7322/2022 W.P.(C) 8373/2022 W.P.(C) 14640/2021**	**ACTION COMMITTEE UNAIDED RECOGNIZED PRIVATE SCHOOLS V/s DIRECTORATE OF EDUCATION GOVT OF NCT OF DELHI**	**ANJANA GOSAIN, ANJANA GOSAIN, SHIKHA SHARMA, KHAGESH B. JHA**	
		OTHER DETAILS OF ADVOCATES: ANJANA GOSAIN(ANJANAGOSAIN@GMAIL.COM)(9711018982)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) ZOHEB HOSSAIN(OFFICEZHOSSAIN@GMAIL.COM)(9999711099)(RESPONDENT) RAM NIWAR BURI(ADVOCATERAMOFFICE1983@GMAIL.COM)(9868239578)(RESPONDENT) ANJANA GOSAIN(ANJANAGOSAINCHAMBERS@GMAIL.COM)(9711018982)(PETITIONER) KBJANDCO(ADVOCATE@KBJANDCO.COM, SANTOSHTRIPATHIOFFICE@GMAIL.COM)()(RESPONDENT) ANJANA GOSAIN()(9711018982)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) K.B.J. AND CO.(ADVOCATE@KBJANDCO.COM)(8826456565)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) ANJANA GOSAIN(ANJANAGOSAIN@GMAIL.COM)()(RESPONDENT) ANJANA GOSAIN AND SHALINI NAIR()(9711018982)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) KBJ AND CO.(OFFICE@KBJANDCO.COM)(8826456565)(PETITIONER) ANJANA GOSAIN(ANJANAGOSAINCHAMBERS@GMAIL.COM)()(RESPONDENT) STANDING(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT)		
36	**W.P.(C)-14640/2021 CM APPL. 46117/2021 CM APPL. 17430/2022 WITH W.P.(C) 10839/2022**	**DELHI SANSKAR BHARTI SHIKSHA SAMITI AND ANR. V/s GOVERNMENT OF NCT OF DELHI AND ORS**	**ANJANA GOSAIN**	
		OTHER DETAILS OF ADVOCATES: ANJANA GOSAIN AND SHALINI NAIR()(9711018982)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) ANJANA GOSAIN(ANJANAGOSAINCHAMBERS@GMAIL.COM)(9810100674)(PETITIONER) SANTOSH KUMAR TRIPATHY(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
37	**W.P.(C)-1811/2022 WITH W.P.(C) 3644/2022**	**AMBIENCE PUBLIC SCHOOL V/s DIRECTORATE OF EDUCATION**	**PRAMOD GUPTA**	
		OTHER DETAILS OF ADVOCATES: PRAMOD GUPTA(INDUSLAW77@GMAIL.COM)(9810083370)(PETITIONER) SANTOSH KUMAT TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
38	**W.P.(C)-3644/2022 CM APPL. 10805/2022**	**APEEJAY SCHOOL SHEIKH SARAI V/s DIRECTORATE OF EDUCATION & ANR.**	**YASHMEET KAUR**	
		OTHER DETAILS OF ADVOCATES: YASHMEET KAUR(LAWMARKST@GMAIL.COM)(9818933150)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		

39	W.P.(C)-3656/2022 CM APPL. 10841/2022	APEEJAY SCHOOL SAKET V/s DIRECTORATE OF EDUCATION & ANR.	YASHMEET KAUR	
		OTHER DETAILS OF ADVOCATES: YASHMEET KAUR(LAWMARKST@GMAIL.COM)(9818933150)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SOUTH ZONE(SOUTHZONE23@GMAIL.COM)()(RESPONDENT)		
40	W.P.(C)-7051/2022 CM APPL. 21623/2022 WITH W.P.(C) 7322/2022	AADHARSHILA VIDYAPEETH V/s GOVERNMENT OF NCT OF DELHI & ANR.	JYOTI TANEJA	
		OTHER DETAILS OF ADVOCATES: JYOTI TANEJA(JYOTI.TANEJA09@GMAIL.COM)(9999500069)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) DIRECTORATE OF EDUCATION(DIREDU@NIC.IN)()(RESPONDENT)		
41	W.P.(C)-7322/2022 CM APPL. 22449/2022 CM APPL. 26185/2022 WITH W.P.(C) 1811/2022	VSPK INTERNATIONAL SCHOOL V/s DIRECTORATE OF EDUCATION & ORS.	DEEPANK YADAV	
		OTHER DETAILS OF ADVOCATES: DEEPANK YADAV(DEEPANKADV@GMAIL.COM)(9311331810)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) THE DEPUTY DIRECTOR OF EDUCATION(DDNWB2010@GMAIL.COM)(27348917)(RESPONDENT) DEEPAK YADAV(DEEPAKADV@GMAIL.COM)(9999210199)(PETITIONER) DDNWB2010@GMAIL.COM()()(RESPONDENT) STANDING(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT)		
42	W.P.(C)-8373/2022	CAMBRIDGE FOUNDATION SCHOOL V/s DIRECTORATE OF EDUCATION	PRAMOD GUPTA	
		OTHER DETAILS OF ADVOCATES: PRAMOD GUPTA(INDUSLAW@GMAIL.COM)(9810083370)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
43	W.P.(C)-15156/2021 CM APPL. 47755/2021	THE INDIAN SCHOOL-SECOND SHIFT V/s DIRECTORATE OF EDUCATION	PRAMOD GUPTA	
		OTHER DETAILS OF ADVOCATES: PRAMOD GUPTA(INDUSLAW77@GMAIL.COM)(9810083370)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
44	W.P.(C)-2773/2022 CM APPL. 7956/2022 WITH W.P.(C) 3018/2022	CHINMAYA VIDYALAYA V/s DIRECTORATE OF EDUCATION	KAMAL GUPTA	
		OTHER DETAILS OF ADVOCATES: KAMAL GUPTA AND CO(KAMALGUPTAANDCOMPANY@GMAIL.COM)(9810988094)(PETITIONER) SANTOSH KUMAT TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
45	W.P.(C)-3018/2022	G.D. GOENKA PUBLIC SCHOOL, VASANT KUNJ V/s DIRECTORATE OF EDUCATION	KAMAL GUPTA	
		OTHER DETAILS OF ADVOCATES: KAMAL GUPTA AND CO(KAMALGUPTAANDCOMPANY@GMAIL.COM)(9810988094)(PETITIONER) SANTOSH KUMAT TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
FOR CONSIDERATION				
46	TR.P.(C.)-169/2023 CM APPL. 54043/2023	ACME RESOURCES LIMITED V/s SAGAR NARANG	ABHISHEK VIKRAM	
		OTHER DETAILS OF ADVOCATES:		

		ABHISHEK VIKRAM(ABHISHEK@NDLC.CO.IN)(8447685557)(PETITIONER) ACMEF RESOURCES LTD(ACMERESOURCES@GMAIL.COM)(9999906477)(PETITIONER) SAGAR NARANG()(9837102888)(RESPONDENT)		
FOR FINAL HEARING				
47	W.P.(C)-9381/2021 CM APPL. 29128/2021	BAL BHARATI PUBLIC SCHOOL V/s HON BLE ADMINISTRATOR LT GOVERNOR & ANR.	KAMAL GUPTA, KAMAL GUPTA	
		OTHER DETAILS OF ADVOCATES: KAMAL GUPTA(KAMALGUPTAANDCOMPANY@GMAIL.COM)(9810988094)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
END OF THE BOARD MATTERS				
48	RFA-475/2010	MUKUL JAIN MEDICAL INSTITUTE V/s DELHI DEVELOPMENT AUTHORITY	S. SUKUMARAN, MADHUMITA BHATTACHARJEE, ANANYA KAR SINGHI	
		OTHER DETAILS OF ADVOCATES:		
END OF THE BOARD/FOR DISPOSAL MATTERS				
49	RFA-346/2009	MARKSANS PHARMA LTD V/s SANJAY NAYYAR	NAINA KEJRIWAL	
		OTHER DETAILS OF ADVOCATES:		

COURT NO. 31
HON'BLE MR. JUSTICE ANOOP KUMAR MENDIRATTA

NOTE: AS DIRECTED BY HON'BLE LORDSHIP, CASES FIXED IN THE CATERGORY OF

"SPECIAL BENCH MATTERS (DIRECTED BY HON'BLE THE CHIEF JUSTICE)"

SHALL BE TAKEN UP AT 02:30 P.M.

NOTE: "COUNSELS ARE REQUESTED TO ENSURE THEIR PRESENCE IN THE MATTERS OF SITTING/ FORMER MPs/ MLAs."

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
AFTER NOTICE MISC. MATTERS				
1	CONT.CAS(C)-575/2024 CM APPL. 20525/2024 WITH CRL.M.C. 6547/2018	SH RAM VOHRA V/s SUNIL DUTT SHARMA	AKANKSHA MEHRA	
		OTHER DETAILS OF ADVOCATES:		
2	CRL.M.C.-6547/2018 CRL.M.A. 50420/2018 CRL.M.A. 2178/2020 CRL.M.A. 4856/2023 CRL.M.A. 13565/2023 WITH CONT.CAS(C) 575/2024	SUNIL DUTT SHARMA V/s STATE & ANR.	S.C. SAGAR, ADITYA SINHA, ADITYA KUMAR SINHA, NARENDRA PRASAD YADAV, RAJESH KR. SHARMA, RAM AVTAR SHARMA	
		OTHER DETAILS OF ADVOCATES: S.C. SAGAR()(9212053338)(PETITIONER) ADITYA SINHA()(9582198079)(PETITIONER) ADITYA KUMAR (ANALEGAL.OFFCE@GMAIL.COM)()(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SHRIRAM(SHRIRAMLAWASSOCIATES@GMAIL.COM)()(RESPONDENT) ADITYA KUMAR SINHA (ANALEGAL.OFFICE@GMAIL.COM)(41328519)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) RAM AVTAR SHARMA(SHRIRAMLAWASSOCIATES@GMAIL.COM)(9818479755)(PETITIONER) RAM AVTAR SHARMA(SHRIRAMLAWASSOCIATES@GMAIL.COM)(9818479755)(PETITIONER)		P.S.-FIR NO. :(MANSAROVER PARK-76/2017)

3	CRL.L.P.-314/2023	DILIP SINGH V/s DINESH PRATAP SINGH	ABHINAV GARG, VISHAL SINGH	
		OTHER DETAILS OF ADVOCATES: DEEPAK KOHLI (KOHLI.DEEPAK@HOTMAIL.COM)(8586035698)(PETITIONER) RAVI (ADVOCATERAVI79@GMAIL.COM)()(RESPONDENT) VISHAL SINGH (ADV.VISHALSINGH@GMAIL.COM)(9971226529)(RESPONDENT)		
4	CRL.L.P.-354/2023 CRL.M.A. 18961/2023 CRL.M.A. 18962/2023	CENTRAL BUREAU OF INVESTIGATION V/s SWAPAN KUMAR HALDER	RIPUDAMAN SINGH BHARDWAJ	
		OTHER DETAILS OF ADVOCATES: RIPU DAMAN (RIPUDAMAN.BHARDWAJ@GMAIL.COM)(9818030700)(PETITIONER)		P.S.-FIR NO. :(CBI-BD1-1996-E-0005)
5	CRL.L.P.-361/2023 CRL.M.A. 19160/2023	TIGER LOGISTICS INDIA LTD V/s AJAY KAPOOR	B. V. NIREN, MD ALI	
		OTHER DETAILS OF ADVOCATES: B.V. NIREN (BVNIREN.CGSC@GMAIL.COM)(9899382350)(PETITIONER) MD ALI(MD.ALI@ASJLEGAL.IN)(8586094428)(RESPONDENT)		
6	CRL.L.P.-363/2023 WITH CRL.L.P. 365/2023	NEERAJ LIJHARA V/s BHAWNA PAHWA	PRIYANKA PUGLANI, MANMEET SINGH OBEROI	
		OTHER DETAILS OF ADVOCATES: ANJUM KUMAR (LESJURIS@GMAIL.COM)(8588901609)(PETITIONER) SHAAN RAWAT (SHAANRAWAT28@GMAIL.COM)()(RESPONDENT) MANMEET SINGH OBEROI(MSOBEROIASSOCIATES@GMAIL.COM)(9990011586)(RESPONDENT)		
7	CRL.L.P.-365/2023	NEERAJ LIJHARA V/s MOHIT PAHWA	PRIYANKA PUGLANI, MANMEET SINGH OBEROI	
		OTHER DETAILS OF ADVOCATES: ANJUM KUMAR (LESJURIS@GMAIL.COM)(8588901609)(PETITIONER) ANJUM KUMAR (LESJURIS@GMAIL.COM)(9312288513)(PETITIONER) SHAANRAWAT (SHAANRAWAT28@GMAIL.COM)()(RESPONDENT) SHAAN RAWAT (SHAANRAWAT28@GMAIL.COM)()(RESPONDENT) MANMEET SINGH OBEROI(MSOBEROIASSOCIATES@GMAIL.COM)(9990011586)(RESPONDENT)		
8	CRL.L.P.-366/2023	MOHIT KUMAR V/s JAGAT SINGH MEHRA	SAMHITA LEGAL	
		OTHER DETAILS OF ADVOCATES: SAMHITA LEGAL (INFO@SAMHITALEGAL.IN)()(PETITIONER) JAGAT (JAGAT@BHEL.IN)()(RESPONDENT)		
9	CRL.L.P.-448/2023	JAMMU AND KASHMIR BANK LIMITED V/s TULIP DATA CENTRE SERVICES PRIVATE LIMITED & ORS.	PRATEEK KHAITAN	
		OTHER DETAILS OF ADVOCATES: KHAITAN (ARSALAN.S@KHAITANANDKHAITAN.COM)(9985860375)(PETITIONER) ADITYA (ADITYA@WADHWACHAMBERS.COM)()(RESPONDENT)		
10	CRL.L.P.-533/2023	STATE V/s ABRAR AHMAD	MUKESH KUMAR, MOHAMMAD HASIBUDDIN	
		OTHER DETAILS OF ADVOCATES: MUKESH KUMAR(MUKESHKRADV1@GMAIL.COM)(9313007949)(PETITIONER) MOHAMMAD HASIBUDDIN(M.H.N.ASSOCIATES@GMAIL.COM)(9810468429)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(JAIT PUR-365/2012) CRL.M.C. 2961/2016 FILED BY ABRAR AHMAD & ORS (DISPOSED ON : 2016-08-17) P.S.-FIR NO. :(JAIT PUR-365/2012)
11	CRL.L.P.-587/2023 CRL.M.A. 31975/2023	SANJAY KUMAR V/s ARUN KUMAR GAUTAM	KULDEEP SINGH	
		OTHER DETAILS OF ADVOCATES: KULDEEP SINGH (PRAXISLCGAL23@GMAIL.COM)(9990939308)(PETITIONER)		

12	CRL.M.C.-5386/2018 CRL.M.A. 6038/2022 CRL.M.A. 7897/2023	ARVIND BHATNAGAR V/s STATE & ANR	MAHESH SRIVASTAVA, BHARAT MALHOTRA	
		OTHER DETAILS OF ADVOCATES: MAHESH SRIVASTAVA()(9810071610)(PETITIONER) VIBHAV MANU SRIVASTAVA(MAHESHVIBHA1984@GMAIL.COM)(9810071610)(PETITIONER) RAKESH MALHOTRA(OFFICERAKESHMALHOTRA@GMAIL.COM)()(RESPONDENT) MAHESH SRIVASTAVA (MAHESHVIBHA1984@GMAIL.COM)()(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) BHARAT MALHOTRA(BHARATMAL2@GMAIL.COM)(8447151507)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(TUGLAQ ROAD-182/2005) BAIL APPLN. 171/2007 FILED BY ARVIND BHATNAGAR & ORS. (DISPOSED ON : 2008-12-17) CRL.M.C. 2881/2009 FILED BY MAYA BHATNAGAR & ANR. (DISPOSED ON : 2009-10-28) CRL.M.C. 3990/2012 FILED BY MAYA BHATNAGAR (DISPOSED ON : 2012-11-23) P.S.-FIR NO. :(TUGLAQ ROAD-182/2005)
13	CRL.REV.P.-2/2015	DEPARTMENT OF CUSTOMS V/s M/S CIS EXPORTS PVT LTD & ORS	SATISH AGGARWALA, AJAY BHARGAVA	
		OTHER DETAILS OF ADVOCATES:		
14	CRL.REV.P.-30/2015 CRL.M.A. 704/2015 CRL.M.A. 32111/2018 CRL.M.A. 32112/2018	SALONY JOHAR V/s STATE (NCT OF DELHI) & ANR	H K MONGA, MANU NAYAR & CO, SANTOS KUMAR, MANU NAYAR	
		OTHER DETAILS OF ADVOCATES:		
15	CRL.REV.P.-35/2016 CRL.M.A. 722/2016	RAMESH SHARMA V/s STATE & ANR.	ABHISHEK SINGH	
		OTHER DETAILS OF ADVOCATES:		
16	CRL.M.A. 31769/2023 CRL.M.A. 20421/2024 In CRL.REV.P.-54/2016(Disposed off case)	GURVINDER SINGH V/s THE STATE (NCT OF DELHI) & ANR	GAUR & ASSOCIATES, SUMEET SINGH SHOKEEN, ISHVINDER SINGH, ISHVINDER SINGH	
		OTHER DETAILS OF ADVOCATES: VIKRANT DABAS (ADVOCATEVIKRANTDABAS@GMAIL.COM)(9711887894)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) VIKRANT DABAS (MAILADVOCATEVIKRANTDABAS@GMAIL.COM)(9711887894)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ISHVINDER SINGH(ADVISHVINDER@GMAIL.COM)(9811773177)(PETITIONER)		
17	CRL.REV.P.-576/2016 CRL.M.A. 34683/2023 CRL.M.A. 34684/2023	REKHA @ BABLI & ANR. V/s VINAY KUMAR	RAVI DUTT, NAVIN KUMAR JHA, N.K. JHA	
		OTHER DETAILS OF ADVOCATES: N.K. JHA(NAVINKUMARJHA98@GMAIL.COM)(9810720069)(PETITIONER)		
18	W.P.(CRL)-871/2021 CRL.M.A. 6282/2021 CRL.M.A. 24469/2023 WITH W.P.(CRL) 872/2021	SUKHBIR SINGH V/s GRAPHISADS PVT LTD & ORS.	RAM SHANKAR	
		OTHER DETAILS OF ADVOCATES: SUKHBIR SINGH(SUKHBIRSINGH123@GMAIL.COM)(9821456145)(PETITIONER) RAMA SHANKAR & ASSOCIATES(RAMASHANKER15@YAHOO.COM)(9811214465)(PETITIONER) SANDEEP KAPOOR(SANDEEP@RELIOQUICK.COM)(9810130987)(RESPONDENT) NIDHI KAPOOR(NIDHI@RELIOQUICK.COM)(9810335601)(RESPONDENT) GRAPHISADS PRIVATE LIMITED(GO@GRAPHISADS.COM)(9910332007)(RESPONDENT) RAMA SHANKAR (RAMASHANKAR15@YAHOO.IN)(7065241704)(PETITIONER) SANDEEP (SANDEEP@RELIOQUICK.COM)()(RESPONDENT)		
19	W.P.(CRL)-872/2021 CRL.M.A. 6284/2021 CRL.M.A. 24470/2023	SUKHBIR SINGH V/s GRAPHISADS PVT LTD & ORS.	RAM SHANKAR	
		OTHER DETAILS OF ADVOCATES: RAMA SHANKAR &		

		ASSOCIATES(RAMASHANKER15@YAHOO.COM)(9811214465)(PETITIONER) SUKHBIR SINGH(SUKHBIRSINGH123@GMAIL.COM)(9821456145)(PETITIONER) GRAPHISADS PRIVATE LIMITED(GO@GRAPHISADS.COM)(9910332007)(RESPONDENT) RELIO QUICK INDIA PVT LTD(SANDEEP@RELIOQUCIK.COM)(9810301987)(RESPONDENT) SANDEEP KAPOOR(SANDEEP@RELIOQUICK.COM)(9810130198)(RESPONDENT) NIDHI KAPOOR(NIDHI@RELIOQUICK.COM)(9810335601)(RESPONDENT) RAMA SHANKAR (RAMASHANKAR15@YAHOO.IN)(9811214465)(PETITIONER) SANDEEP(SANDEEP@RELIOQUICK.COM)()(RESPONDENT)		
20	W.P.(CRL)-2391/2021	MANDEEP SINGH & ORS. V/s STATE (NCT OF DELHI) & ANR.	RUPAL LUTHRA	
		OTHER DETAILS OF ADVOCATES: RUPAL LUTHRA(RUPALLUTRA@GMAIL.COM)(9999312524)(PETITIONER) DEEP KAUR(DEEPGAGANKAUR2323@GMAIL.COM)()(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(RAJOURI GARDEN-531/2020)
21	W.P.(CRL)-2404/2021	RANVIR SINGH V/s UNION OF INDIA & ORS.	YOGESH SWAROOP, YOGESH SWAROOP	
		OTHER DETAILS OF ADVOCATES: YOGESH SWAROOP(YOGESHSWAROOP2GMAIL.COM)(9810371649)(PETITIONER) MANOJ SHARMA(MANOJSHARMA.MKRC@GMAIL.COM)()(PETITIONER) MOHAMMED MUQUEEM(MOHAMMEDMUQUEEM@GMAIL.COM)()(RESPONDENT) ASHOK BARMAN(ASHOKBARMAN_63@REDIFFIMAIL.COM)()(RESPONDENT) YOGESH SWAROOP(YOGESHSWROOP@GMAIL.COM)(9810371649)(PETITIONER)		

COURT NO. 25
HON'BLE MS.JUSTICE SWARANA KANTA SHARMA

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
INTERIM BAIL				
1	BAIL APPLN.-679/2025	RAHUL KUMAR PAL V/s STATE GOVT OF NCT NEW DELHI	RANDHEER SINGH	
		OTHER DETAILS OF ADVOCATES: RANDHEER SINGH(ADVRDSINGH2001@GMAIL.COM)(9711955204)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(LAHORI GATE-111/2022)
BAIL				
2	BAIL APPLN.-2511/2024 WITH BAIL APPLN. 2897/2024	AVNEESH V/s STATE OF NCT OF DELHI	POOJA ROY	
		OTHER DETAILS OF ADVOCATES: ANKIT MUTREJA(ADV.ANKITMUTREJA@GMAIL.COM)(9990206703)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(JYOTI NAGAR-172/2019) BAIL APPLN. 2534/2022 FILED BY ANIL @ LALA THROUGH PAIROKAR MRS CHITRA (DISPOSED ON : 2022-11-29) BAIL APPLN. 1611/2023 FILED BY ANIL @ LALA THROUGH PAIROKAR CHITRA (DISPOSED ON : 2023-05-17) BAIL APPLN. 675/2024 FILED BY ANIL ALIAS LALA (DISPOSED ON : 2024-03-01) BAIL APPLN. 1107/2024 FILED BY AMAN (DISPOSED ON : 2024-04-01) BAIL APPLN. 32/2024 FILED BY AVNEESH (DISPOSED ON : 2024-01-04) BAIL APPLN. 2897/2024 FILED BY AMAN (D. OF HEARING : 2025-03-04) BAIL APPLN. 605/2025 FILED BY ANKIT (DISPOSED ON : 2025-02-25) P.S.-FIR NO. :(JYOTI NAGAR-172/2019)
3	BAIL APPLN.-2897/2024 WITH BAIL APPLN. 2511/2024	AMAN V/s THE STATE (GOVT OF NCT OF DELHI)	MAHESH KUMAR	
		OTHER DETAILS OF ADVOCATES: A.K PANDEY (ADVOCATESINGH223@GMAIL.COM)(7217842587)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(JYOTI NAGAR-172/2019) BAIL APPLN. 2534/2022 FILED BY ANIL @ LALA THROUGH PAIROKAR MRS CHITRA (DISPOSED ON : 2022-11-29) BAIL APPLN. 1611/2023 FILED BY ANIL @ LALA THROUGH PAIROKAR CHITRA (DISPOSED ON : 2023-05-17) BAIL APPLN. 675/2024 FILED BY ANIL ALIAS LALA

				(DISPOSED ON : 2024-03-01) BAIL APPLN. 1107/2024 FILED BY AMAN (DISPOSED ON : 2024-04-01) BAIL APPLN. 32/2024 FILED BY AVNEESH (DISPOSED ON : 2024-01-04) BAIL APPLN. 2511/2024 FILED BY AVNEESH (D. OF HEARING : 2025-03-04) BAIL APPLN. 605/2025 FILED BY ANKIT (DISPOSED ON : 2025-02-25) P.S.-FIR NO. :(JYOTI NAGAR-172/2019)
4	BAIL APPLN.-4604/2024	KAMLA DEVI V/s STATE (NCT OF DELHI)	VARUN MISHRA	
		OTHER DETAILS OF ADVOCATES: VARUN J MISHRA(MISHRAJVARUN@GMAIL.COM)(7042340737)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(NARELA INDUSTRIAL AREA-899/2022)
5	BAIL APPLN.-4809/2024	SUMIT V/s STATE GOVT. OF NCT OF DELHI	SAMYAK GANGWAL	
		OTHER DETAILS OF ADVOCATES: SAMYAK GANGWAL(SAMYAKGANGWAL@GMAIL.COM)(9827024444)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(JANAKPURI-66/2020) BAIL APPLN. 1151/2022 FILED BY SUMIT (DISPOSED ON : 2022-04-13) BAIL APPLN. 3088/2023 FILED BY TUSHAR (DISPOSED ON : 2024-04-24) P.S.-FIR NO. :(JANAKPURI-66/2020)
6	BAIL APPLN.-213/2025	ANUP BHENGRA@CHOTU V/s STATE (NCT OF DELHI) AND ANR	DURGESH KUMAR PANDEY	
		OTHER DETAILS OF ADVOCATES: DURGESH KUMAR PANDEY(DURGESHPADV@GMAIL.COM)(9990473512)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SARITA VIHAR-396/2019) BAIL APPLN. 2216/2023 FILED BY ANUP BHENGRA @CHOTU (DISPOSED ON : 2024-02-28) P.S.-FIR NO. :(SARITA VIHAR-396/2019)
7	BAIL APPLN.-339/2025	SUMIT ALIAS BONA V/s STATE NCT OF DELHI	PAWAN RELEY	
		OTHER DETAILS OF ADVOCATES: PAWAN RELEY (PAWANRELEYLAWCHAMBERS@GMAIL.COM)(8447343516)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(SEEMA PURI-858/2022)
8	BAIL APPLN.-528/2025	VIKAS VERMA V/s STATE OF NCT DELHI	YASH DATT	
		OTHER DETAILS OF ADVOCATES: YASH DATT(TAMLAW.YASH@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SARAI ROHILLA-117/2016) BAIL APPLN. 1440/2020 FILED BY AJEET SINGH VERMA (DISPOSED ON : 2020-06-29) BAIL APPLN. 3522/2021 FILED BY VIJAY SINGH VERMA (DISPOSED ON : 2021-10-28) BAIL APPLN. 3726/2023 FILED BY VIJAY SINGH VERMA (DISPOSED ON : 2024-02-13) BAIL APPLN. 626/2024 FILED BY VIKAS VERMA (DISPOSED ON : 2024-03-04) BAIL APPLN. 3113/2024 FILED BY VIKAS VERMA (DISPOSED ON : 2024-09-02)

				P.S.-FIR NO. :(SARAI ROHILLA-117/2016)
9	BAIL APPLN.-581/2025 CRL.M.A. 6575/2025 CRL.M.A. 6576/2025	SHANKAR PAL V/s STATE GOVT. OF NCT OF DELHI	KAJOL GARG	
		OTHER DETAILS OF ADVOCATES: KAJOL GARG(KJLGARG719@GMAIL.COM)(9891789459)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) KAJAL GARG(KJLGARG719@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(CHHAWLA-297/2023)
SUSPENSION OF SENTENCE				
10	CRL.A.-215/2025 CRL.M.(BAIL) 359/2025 CRL.M.A. 5335/2025 CRL.M.A. 5336/2025	HIRAN V/s THE STATE GOVT OF NCT DELHI	DHRUVA BHAGAT(DHCLSC)	
		OTHER DETAILS OF ADVOCATES: BHASKAR PANDEY(B_LEGAL@OUTLOOK.COM)(9910599996)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(ASHOK VIHAR-213/2022)
11	CRL.REV.P.-54/2024 CRL.M.(BAIL) 74/2024	DHARAM PAL SINGH V/s SUNIL GUPTA & ANR.	KASIM KHAN	
		OTHER DETAILS OF ADVOCATES: SURINDER ANAND (KASIM_KHANZZ@YAHOO.COM)(9456204402)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
12	CRL.REV.P.-366/2024 CRL.M.(BAIL) 452/2024	SMT. PUSHPA GAUR V/s SH. NASEEM AHMED	PRABHOO DAYAL TIWARI	
		OTHER DETAILS OF ADVOCATES: PRABHOO DEVI TIWARI(PRABHOO19774@GMAIL.COM)(9868445257)(PETITIONER)		
13	CRL.REV.P.(NI)-11/2024 CRL.M.(BAIL) 1471/2024	RAGHAV SINGH V/s STATE NCT OF DELHI THROUGH SHO & ANR.	NIRVIKAR VERMA	
		OTHER DETAILS OF ADVOCATES: NIRVIKAR VERMA(VERMANIRVI@GMAIL.COM)(8799786887)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		
14	CRL.REV.P.(NI)-66/2024 CRL.M.(BAIL) 2065/2024 WITH CRL.REV.P.(NI) 67/2024 CRL.REV.P.(NI) 68/2024 CRL.REV.P.(NI) 69/2024	SH SUMIT KHANNA V/s ARUNA GUPTA	VICTORY ASSOCIATES, PHOENIX LAW FIRM	
		OTHER DETAILS OF ADVOCATES: VICTORY (VINEET.LEGAL@GMAIL.COM)(9810815307)(PETITIONER) SUMIT KHANNA (PHOENIXLAFIRM@GMAIL.COM)(0)(RESPONDENT) ()()(RESPONDENT)		
15	CRL.REV.P.(NI)-67/2024 CRL.M.(BAIL) 2066/2024	SH SUMIT KHANNA V/s ARUNA GUPTA	VICTORY ASSOCIATES, PHOENIX LAW FIRM	
		OTHER DETAILS OF ADVOCATES: VINEET (VINEET.LEGAL@GMAIL.COM)(9810815307)(PETITIONER) PHOENIXLAFIRM(PHOENIXLAFIRM@GMAIL.COM)(0)(RESPONDENT) ()()(RESPONDENT)		
16	CRL.REV.P.(NI)-68/2024 CRL.M.(BAIL) 2067/2024	SH SUMIT KHANNA V/s ARUNA GUPTA	VICTORY ASSOCIATES, PHOENIX LAW FIRM	
		OTHER DETAILS OF ADVOCATES: VICTORY ASSOCIATES(VINEET.LEGAL@GMAIL.COM)(9810815307)(PETITIONER) PHOENIX LAW FIRM(PHOENIXLAFIRM@GMAIL.COM)(0)(RESPONDENT) ()()(RESPONDENT)		

17	CRL.REV.P.(NI)-69/2024 CRL.M.(BAIL) 2068/2024	SH SUMIT KHANNA V/s ARUNA GUPTA	VICTORY ASSOCIATES, PHOENIX LAW FIRM	
		OTHER DETAILS OF ADVOCATES: VINEET (VINEET.LEGAL@GMAIL.COM)(9810815307)(PETITIONER) ()()(RESPONDENT)		
PAROLE/FURLOUGH				
18	W.P.(CRL)-337/2025	PINTU @ BINTU V/s STATE OF NCT OF DELHI	SUPRIYA JUNEJA (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: OFFICE S& A(OFFICE@SNACHAMBERS.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SULTAN PURI-1196/2007) BAIL APPLN. 305/2010 FILED BY SANTOSH KUMARI (DISPOSED ON : 2010-04-23) BAIL APPLN. 1606/2010 FILED BY SURESH & ORS (DISPOSED ON : 2010-12-08) BAIL APPLN. 1015/2010 FILED BY SANTOSH KUMARI (DISPOSED ON : 2010-07-15) BAIL APPLN. 388/2011 FILED BY RAJU (DISPOSED ON : 2011-05-18) CRL.A. 220/2013 FILED BY PAMMI @ HEERA & ORS. (DISPOSED ON : 2015-07-21) W.P.(CRL) 2928/2015 FILED BY PAMMI @ HEERA LAL (DISPOSED ON : 2016-02-09) W.P.(CRL) 47/2017 FILED BY SURESH (DISPOSED ON : 2017-01-06) W.P.(CRL) 3021/2017 FILED BY PAMMI @ HEERA LAL (DISPOSED ON : 2017-11-06) W.P.(CRL) 1937/2018 FILED BY RAJU (DISPOSED ON : 2018-09-24) W.P.(CRL) 3131/2023 FILED BY SUBHASH CHANDER & ORS. (DISPOSED ON : 2024-01-24) W.P.(CRL) 70/2024 FILED BY PINTU@BINTU (DISPOSED ON : 2024-01-24) W.P.(CRL) 218/2025 FILED BY RAJU (DISPOSED ON : 2025-01-29) W.P.(CRL) 242/2025 FILED BY SURESH (DISPOSED ON : 2025-01-29) P.S.-FIR NO. :(SULTAN PURI-1196/2007)
CRL.M.C. (CANCELLATION OF INTERIM BAIL/BAIL)				
19	CRL.M.C.-1736/2019 WITH CRL.REV.P. 601/2022 CRL.REV.P. 873/2023	X V/s STATE & ANR	MALLIKA PARMAR (DHCLSC)	Listing Remarks: PART-HEARD
		OTHER DETAILS OF ADVOCATES: MALLIKA PARMAR()(9971428439)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(JYOTI NAGAR-189/2018) CRL.REV.P. 601/2022 FILED BY N (D. OF HEARING : 2025-03-04) CRL.REV.P. 873/2023 FILED BY THE STATE (GNCT OF DELHI) (D. OF HEARING : 2025-03-04) P.S.-FIR NO. :(JYOTI NAGAR-189/2018)
20	CRL.REV.P.-601/2022 CRL.M.A. 18561/2022	N V/s STATE & ANR.	RIDHIMA MANDHAR	Listing Remarks: PART-HEARD
		OTHER DETAILS OF ADVOCATES: RIDHIMA MANDHAR(RIDHIMAMANDHAR@GMAIL.COM)(9910004539)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) STATE(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(JYOTI NAGAR-189/2018) CRL.M.C. 1736/2019 FILED BY X (D. OF HEARING : 2025-03-04) CRL.REV.P. 873/2023 FILED BY THE STATE (GNCT OF DELHI) (D. OF HEARING : 2025-03-04) P.S.-FIR NO. :(JYOTI NAGAR-189/2018)

21	CRL.REV.P.-873/2023 CRL.M.A. 22590/2023	THE STATE (GNCT OF DELHI) V/s PREMPAL	SHUBHI GUPTA	Listing Remarks: PART-HEARD
		OTHER DETAILS OF ADVOCATES: SHUBHI GUPTA (SHUBHIGUPTA712@GMAIL.COM)(8130640287)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(JYOTI NAGAR-189/2018) CRL.M.C. 1736/2019 FILED BY X (D. OF HEARING : 2025-03-04) CRL.REV.P. 601/2022 FILED BY N (D. OF HEARING : 2025-03-04) P.S.-FIR NO. :(JYOTI NAGAR-189/2018)
FOR ADMISSION				
22	CRL.REV.P.-1200/2024 CRL.M.A. 30101/2024	NARESH KUMAR JAIN V/s STATE NCT OF DELHI	AMRISH KUMAR, JAIVEER CHOUDHARY	
		OTHER DETAILS OF ADVOCATES: D.S PAWERIYA (ATYAGI02@GMAIL.COM)(9871171217)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) JAIVEER CHOUDHARY(JAIVEERCHOUDHARY19@GMAIL.COM)(9873249560)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(BHARAT NAGAR-506/2019) BAIL APPLN. 322/2020 FILED BY NARESH KUMAR JAIN (DISPOSED ON : 2020-02-17) BAIL APPLN. 1711/2020 FILED BY NAVEEN SHARMA (DISPOSED ON : 2020-07-28) CRL.REV.P. 16/2025 FILED BY ARUN SINGH (D. OF HEARING : 2025-03-04) P.S.-FIR NO. :(BHARAT NAGAR-506/2019)
23	CRL.REV.P.-1340/2024 CRL.M.A. 36586/2024 CRL.M.A. 36587/2024 CRL.M.A. 36588/2024	MOHD. ASLAM SIDDIQUI V/s NASREEN SIDDIQUI	AHMAD FUAD FAIZI	
		OTHER DETAILS OF ADVOCATES: A.F SAIZI(AHMADFFAIZI@GMAIL.COM)(8802476391)(PETITIONER)		
24	CRL.REV.P.-1381/2024 CRL.M.A. 39059/2024 CRL.M.A. 39060/2024	VISHAKHA V/s THE STATE OF NCT OF DELHI & ANR.	VIRENDERA SINGH	
		OTHER DETAILS OF ADVOCATES: VIRENDRA SINGH (VIRBHARAT12@GMAIL.COM)(8800545200)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MUNDKA-718/2022) BAIL APPLN. 4352/2023 FILED BY NEERAJ (D. OF HEARING : 2025-03-06) BAIL APPLN. 195/2024 FILED BY PREET SINGH (D. OF HEARING : 2025-03-06) W.P.(CRL) 1779/2024 FILED BY ASHWANI (DISPOSED ON : 2025-01-15) P.S.-FIR NO. :(MUNDKA-718/2022)
25	CRL.REV.P.-80/2025 CRL.M.A. 5717/2025	CHHOTE LAL V/s STATE GOVT. OF NCT OF DELHI	ABHIJEET VIKRAM SINGH	
		OTHER DETAILS OF ADVOCATES: ABHIJEET VIKRAM SINGH(ABHIJEETCLC@GMAIL.COM)(9990705774)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(OKHLA INDUSTRIAL AREA-433/2022)
26	CRL.REV.P.(MAT.)-170/2024 CRL.M.A. 38469/2024 CRL.M.A. 38470/2024 CRL.M.A. 1757/2025	SUNNY KUMAR V/s RENU	SHRAVEEN KUMAR VERMA	
		OTHER DETAILS OF ADVOCATES: SHRAVEEN KR. VERMA(LEXACTOANDCO@GMAIL.COM)(9999975903)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) LEXACTO LEX(LEXACTOANDCO@GMAIL.COM)(9999975903)(PETITIONER) URENU (URENU308@GMAIL.COM)(0)(PETITIONER)		

27	CRL.REV.P.(MAT.)-181/2024 CRL.M.A. 38954/2024 CRL.M.A. 38955/2024	PANKAJ KUMAR V/s HIMANI SETHI & ORS.	SHUBHAM KUMAR	
		OTHER DETAILS OF ADVOCATES: SHUBHAM KUMAR (SHUBKUMAR.ADV@GMAIL.COM)(0)(PETITIONER) HIMANISETHI(HIMANISETHI2010@GMAIL.COM)(0)(RESPONDENT)		
28	W.P.(CRL)-563/2025 CRL.M.A. 5147/2025 CRL.M.A. 5148/2025 CRL.M.A. 5149/2025	VARSHA V/s THE STATE OF NCT OF DELHI & ORS.	MANOJ KUMAR SHARMA	
		OTHER DETAILS OF ADVOCATES: MANOJ SHARMA(FIRMDELHILAW@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
29	CRL.M.C.-1132/2022 CRL.M.A. 4909/2022	VANDANA AGGARWAL V/s PRATIK GOYAL & ORS.	SAMAMA SUHAIL, PREETI SINGH	
		OTHER DETAILS OF ADVOCATES: SAMAMA SUHAIL(SAMAMA@ANZLAWZ.COM)(9717044477)(PETITIONER) PRATIK GOYAL(RMLAWCHAMBERS@OUTLOOK.COM)(7500133000)(RESPONDENT) PREETI SINGH(PREETISINGH1324@GMAIL.COM)(9312411311)(PETITIONER)		
30	CRL.M.C.-1872/2022 CRL.M.A. 7963/2022	M/S ADARSH SOURCING PVT. LTD V/s EXL INDIA	GAURAV KUMAR	
		OTHER DETAILS OF ADVOCATES: FIDES & FIDUCIA LAW FIRM(RAVIRANJANLLB@GMAIL.COM)(997149605)(PETITIONER)		
31	CRL.M.C.-1896/2022 CRL.M.A. 2304/2023	VIRAG KUMAR AGARWAL V/s RAJPAL RAJPUT & ANR.	VIRAG KUMAR AGARWAL	
		OTHER DETAILS OF ADVOCATES: S P SHARMA(VIRAGI127@GMAIL.COM)(9910410129)(PETITIONER) S P SHARMA(VIRAG127@GMAIL.COM)(9910410129)(PETITIONER) STATE(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) STANDING COUNSEL (STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) AMIT KUMAR TYAGI(VIRAG127@GMAIL.COM)(9910410129)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) STANDING COUNSEL(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT)		
32	CRL.M.C.-1948/2022	TARUN GOYAL V/s STATE OF NCT OF DELHI AND ANR.	ANKUR SINGHAL	
		OTHER DETAILS OF ADVOCATES: ANKUR SINGHAL(ANKURSINGHALADVOCATE@GMAIL.COM)(9811126091)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(DESHBANDHU GUPTA ROAD-55/2011)
33	CRL.M.C.-3003/2022	J.K. DOGRA V/s STATE OF NCT DELHI & ANR.	BHUPENDRA PRATAP SINGH	
		OTHER DETAILS OF ADVOCATES: J.G. DOGRA(JKDOGRA08@GMAIL.COM)()(PETITIONER) B.P. SINGH(OFFICEBPSINGH@GMAIL.COM)(9873835833)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) R.K. SHARMA(VKASSOCIATES2004@GMAIL.COM)()(RESPONDENT) SHOP2(DHCSHOPNO2@GMAIL.COM)()(RESPONDENT)		
34	CRL.M.A. 13093/2023 In CRL.M.C.-4996/2022	SHRI RAJESH KUMAR V/s STATE OF NCT OF DELHI & ANR.	AJAY	
		OTHER DETAILS OF ADVOCATES: AJAY FATYAL(AJAYFATYAL@GMAIL.COM)(9212193958)(PETITIONER)		

		AJAY FATYAL(ADV.FATYAL.AJAY@GMAIL.COM)(9212193958)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) AJAY FATYAL (ADV.FATYAL.AJAY@GMAIL.COM)(9212193958)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
35	CRL.M.C.-5217/2022 CRL.M.A. 20810/2022 CRL.M.A. 13014/2023	G K NANDA V/s CENTRAL BUREAU OF INVESTIGATION	HARSH K SHARMA	
		OTHER DETAILS OF ADVOCATES: PROSOLL LAW INC(PROSOLLAWINC@GMAIL.COM)(9810064070)(PETITIONER) CBI(DLACBIDHC@GMAIL.COM)()(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-DAI-2015-A-0042) CRL.M.C. 1352/2016 FILED BY CENTRAL BUREAU OF INVESTIGATION (DISPOSED ON : 2019-02-07) CRL.M.C. 1443/2016 FILED BY CENTRAL BUREAU OF INVESTIGATION (DISPOSED ON : 2019-02-07) CRL.M.C. 257/2016 FILED BY CENTRAL BUREAU OF INVESTIGATION (DISPOSED ON : 2016-02-10) CRL.M.C. 7798/2023 FILED BY JAYDEV RATH & ANR. (DISPOSED ON : 2023-10-20) P.S.-FIR NO. :(CBI-DAI-2015-A-0042)
36	CRL.M.C.-5582/2022 CRL.M.A. 22104/2022	TARIQ AHMED DAR V/s DIRECTORATE OF ENFORCEMENT	NISHA NARAYANAN	Listing Remarks: AT 02:30 PM
		OTHER DETAILS OF ADVOCATES: NISHA NARYAN(NEESHACH283@GMAIL.COM)(9818064999)(PETITIONER) DIRECTORATE OF ENFORCEMENT(DL.HC.ED@GMAIL.COM)(9999711099)(RESPONDENT)		P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 2/2008)
37	CRL.M.C.-5647/2022 CRL.M.A. 22280/2022 WITH CRL.M.C. 5650/2022 CRL.M.C. 5658/2022	SH BIRENDER PRASAD V/s SH. KAMAL CHHABRA	NIKHILESH KRISHNAN, TARANG GUPTA	
		OTHER DETAILS OF ADVOCATES: NIKHILESH KRISHNAN(NLLENILESH_KRISHNAN@YAHOO.COM)(9810683803)(PETITIONER) NIKHILESH KRISHNAN(NIKLESH_KRISHNAN@YAHOO.COM)(9810683803)(PETITIONER) TARANG GUPTA(TARANG.GUPTA305@GMAIL.COM)(7838983455)(PETITIONER)		
38	CRL.M.C.-5650/2022 CRL.M.A. 22286/2022 WITH CRL.M.C. 5658/2022	SH. BIRENDER PRASAD V/s SH. KAMAL CHHABRA	NIKHILESH KRISHNAN, TARANG GUPTA	
		OTHER DETAILS OF ADVOCATES: NIKHILESH KRISHNAN(NIKHILESH_KRISHNAN@YAHOO.CO.IN)(9810683803)(PETITIONER) TARANG GUPTA(TARANG.GUPTA305@GMAIL.COM)(7838983455)(PETITIONER)		
39	CRL.M.C.-5658/2022 CRL.M.A. 22312/2022	SH. BIRENDER PRASAD V/s SH. KAMAL CHHABRA	NIKHILESH KRISHNAN, TARANG GUPTA	
		OTHER DETAILS OF ADVOCATES: NIKHILESH KRISHNAN(NIKHILESH_KRISHNAN@YAHOO.CO.IN)(9717149318)(PETITIONER) TARANG GUPTA(TARANG.GUPTA305@GMAIL.COM)(7838983455)(PETITIONER)		
40	CRL.M.C.-6404/2022	SANDEEP KUMAR & ANR. V/s THE STATE OF NCT OF DELHI AND ANR.	SAHIL VIJ	
		OTHER DETAILS OF ADVOCATES: YOGESH BHRD(YOGESH.BHRD@GMAIL.COM)()(PETITIONER) NITIN TUSHIR (NITINTUSHIR066@GMIAL.COM)()(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) DHCFILING(DHCFILING@GMAIL.COM)()(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NARELA-502/2010) CRL.M.C. 6445/2019 FILED BY DARSHANA DEVI & ANR. (DISPOSED ON : 2023-01-12) CRL.M.C. 4385/2022 FILED BY DARSHANA DEVI & ANR. (DISPOSED ON : 2022-09-07) P.S.-FIR NO. :(NARELA-502/2010)

41	CRL.M.C.-6823/2022 CRL.M.A. 26453/2022 CRL.M.A. 28674/2023	SH. AMIT KUMAR V/s SMT. MAMTA SHARMA	LOKESH KUMAR MISHRA	
		OTHER DETAILS OF ADVOCATES: LOKESH KUMAR MISHRA(ADVLKMSC@GMAIL.COM)(9899392325)(PETITIONER) LOKESH KUMAR MISHRA (ADVLKMSC@GMAIL.COM)(9899392325)(PETITIONER)		
42	CRL.M.C.-6825/2022 CRL.M.A. 26457/2022	SATISH ALIAS SATISH KUMAR V/s STATE NCT OF DELHI & ANR.	SHAFIQ KHAN	
		OTHER DETAILS OF ADVOCATES: SHAFIQ KHAN(SHAFIQ.KHAN@REDIFFMAIL.COM)(9910000574)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(SAGAR PUR-735/2015)
43	CRL.M.C.-6985/2022	RAVINDER PAL SINGH BATRA V/s JASPAL SINGH BATRA & ORS.	YOGENDER KUMAR	
		OTHER DETAILS OF ADVOCATES: S.K.SINGH(ADV_SKSHARMA@YAHOO.CO.IN)(9654337437)(PETITIONER) JASPREET(JASPREET@PRINTINGMACHINES.IN)()(RESPONDENT)		
44	CRL.M.C.-212/2025 CRL.M.A. 1115/2025	CHANDER SHEKHAR JUNEJA & ORS. V/s STATE OF NCT OF DELHI & ANR.	MANISH	
		OTHER DETAILS OF ADVOCATES: ABHISHEK VERMA (MANISHSHARMA@AMASSOCIATES.INFO)(9971944566)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ECONOMIC OFFENCE WING-96/2020) W.P.(CRL) 3900/2024 FILED BY RAMAN PURI & ORS. (DISPOSED ON : 2024-12-17) P.S.-FIR NO. :(ECONOMIC OFFENCE WING-96/2020)
45	CRL.REV.P.-387/2024 WITH CRL.REV.P. 814/2024	MS. M VICTIM V/s STATE OF NCT OF DELHI THROUGH SHO & ORS.	VIRENDERA SINGH	
		OTHER DETAILS OF ADVOCATES: VIRENDRA SINGH(VIRBHARAT12@GMAIL.COM)(8800545200)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ECONOMIC OFFENCE WING-201/2017) TR.P.(CRL.) 6/2023 FILED BY MS. M PROSECUTRIX (DISPOSED ON : 2023-04-05) CRL.REV.P. 814/2024 FILED BY STATE (D. OF HEARING : 2025-03-04) P.S.-FIR NO. :(ECONOMIC OFFENCE WING-201/2017)
46	CRL.REV.P.-814/2024	STATE V/s DR SACHITA SHETTY & ANR.	TARANG SRIVASTAVA	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ECONOMIC OFFENCE WING-201/2017) TR.P.(CRL.) 6/2023 FILED BY MS. M PROSECUTRIX (DISPOSED ON : 2023-04-05) CRL.REV.P. 387/2024 FILED BY MS. M VICTIM (D. OF HEARING : 2025-03-04) P.S.-FIR NO. :(ECONOMIC OFFENCE WING-201/2017)
47	CRL.REV.P.-473/2024 CRL.M.A. 10755/2024 WITH CRL.REV.P. 474/2024	VINOD KUMAR V/s STATE & ANR.	SANJAY GUPTA	
		OTHER DETAILS OF ADVOCATES: SANJAY GUPTA (SANJAY@GMAIL.COM)(9810170011)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(DABRI-402/2023) CRL.REV.P. 474/2024 FILED BY UMA AND ORS. (D. OF HEARING : 2025-03-04)

				P.S.-FIR NO. :(DABRI-402/2023)
48	CRL.REV.P.-474/2024 CRL.M.A. 10757/2024	UMA AND ORS. V/s STATE OF NCT OF DELHI AND ANR.	SANJAY GUPTA	
		OTHER DETAILS OF ADVOCATES: SANJAY GUPTA(SG378.SANJAY@GMAIL.COM)(9810170011)(PETITIONER) SANJAY GUTPA (SG378.SANJAY@GMAIL.COM)(9810170011)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(DABRI-402/2023) CRL.REV.P. 473/2024 FILED BY VINOD KUMAR (D. OF HEARING : 2025-03-04) P.S.-FIR NO. :(DABRI-402/2023)
49	CRL.REV.P.-577/2024 CRL.M.A. 13003/2024	STATE GNCTD V/s VASHISHTH PANDEY & ORS.	SHUBHI GUPTA	
		OTHER DETAILS OF ADVOCATES: SHUBHI GUPTA(SHUBHIGUPTA712@GMAIL.COM)(8130640287)(PETITIONER)		P.S.-FIR NO. :(BURARI-106/2021)
50	CRL.REV.P.-1013/2024 CRL.M.A. 23614/2024 CRL.M.A. 33848/2024	MANINDER SINGH ALIAS KALE V/s STATE OF DELHI AND ANR.	LUV MANAN, PRATIKSHA TRIPATHI	
		OTHER DETAILS OF ADVOCATES: LUV MANAN (LUVMANAN@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) PRATIKSHA TRIPATHI(PTRIPATH05@YAHOO.COM)(9345607162)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(FATEHPUR BERI-265/2012) W.P.(CRL) 112/2013 FILED BY JASVINDER SINGH JOLLY & ANR. (DISPOSED ON : 2013-01-22) CRL.REV.P. 935/2018 FILED BY MANINDER SINGH @ KALE (DISPOSED ON : 2023-02-22) BAIL APPLN. 1578/2020 FILED BY MANINDER SINGH (DISPOSED ON : 2020-07-29) P.S.-FIR NO. :(FATEHPUR BERI-265/2012)
51	CRL.REV.P.-1076/2024 CRL.M.A. 25800/2024 WITH CRL.REV.P. 1081/2024 CRL.REV.P. 1251/2024	SUNIL KUMAR SHARMA V/s CENTRAL BUREAU OF INVESTIGATION	HITENDER KAPUR	
		OTHER DETAILS OF ADVOCATES: HITENDER KAPUR(KAPURLEGAL@GMAIL.COM)(9811045334)(PETITIONER) CBI(DLACBIDHC@GMAIL.COM)(0)(RESPONDENT)		P.S.-FIR NO. :(CBI-25-A-2007)
52	CRL.REV.P.-1081/2024 CRL.M.A. 25967/2024 WITH CRL.REV.P. 1076/2024	SHYAM BABU V/s CENTRAL BUREAU OF INVESTIGATION	HITENDER KAPUR	
		OTHER DETAILS OF ADVOCATES: HITENDER KAPUR (KAPURLEGAL@GMAIL.COM)(9811045334)(PETITIONER) CBI (DLACBIDHC@GMAIL.COM)(0)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-DAI-2007-A-0025) CRL.REV.P. 188/2013 FILED BY LALMANI (DISPOSED ON : 2013-03-22) CRL.REV.P. 585/2013 FILED BY LALMANI (DISPOSED ON : 2014-03-11) CRL.M.C. 2900/2016 FILED BY A K MISHRA (DISPOSED ON : 2018-09-05) CRL.REV.P. 1076/2024 FILED BY SUNIL KUMAR SHARMA (D. OF HEARING : 2025-03-04) CRL.REV.P. 1251/2024 FILED BY ARUN KUMAR MISHRA (D. OF HEARING : 2025-03-04) P.S.-FIR NO. :(CBI-DAI-2007-A-0025)
53	CRL.REV.P.-1251/2024 CRL.M.A. 32705/2024 CRL.M.A. 32706/2024 CRL.M.A. 32707/2024	ARUN KUMAR MISHRA V/s CENTRAL BUREAU OF INVESTIGATION	RAJESH KUMAR, RAJESH KUMAR	
		OTHER DETAILS OF ADVOCATES: RAJESH KUMAR (RK@VIDHISAMHITA.COM)(9910357773)(PETITIONER) RAJESH KUMAR(RK@VIDHISAMHITA.COM)(9910357773)(PETITIONER) CBI (DLACBIDHC@GMAIL.COM)(0)(RESPONDENT) CBI(DLACBIDHC@GMAIL.COM)(0)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-DAI-2007-A-0025) CRL.REV.P. 188/2013 FILED BY LALMANI (DISPOSED ON : 2013-03-22) CRL.REV.P. 585/2013 FILED BY LALMANI

		RAJESH KUMAR(RAJESH.LAWS@GMAIL.COM)(9891235156)(RESPONDENT)		(DISPOSED ON : 2014-03-11) CRL.M.C. 2900/2016 FILED BY A K MISHRA (DISPOSED ON : 2018-09-05) CRL.REV.P. 1076/2024 FILED BY SUNIL KUMAR SHARMA (D. OF HEARING : 2025-03-04) CRL.REV.P. 1081/2024 FILED BY SHYAM BABU (D. OF HEARING : 2025-03-04) P.S.-FIR NO. :(CBI-DAI-2007-A-0025)
54	CRL.REV.P.-1094/2024	NISHITH TYAGI V/s RAKHI AND ORS	TUNTUN KUMAR MISHRA	
		OTHER DETAILS OF ADVOCATES: B.N JHA (TUNTUNMISHRA72@GMAIL.COM)(9811564161)(PETITIONER) INDRAGHUVANSHI (INDRAGHUVANSHI@GMAIL.COM)(0)(RESPONDENT)		
55	CRL.REV.P.-1112/2024 CRL.M.A. 27123/2024 CRL.M.A. 27125/2024	SANJAY JAIN V/s SUNITA JAIN	GHANSHYAM YADAV	
		OTHER DETAILS OF ADVOCATES: GHANSGYAM YADAV(ADV.GSHAYAM@GMAIL.COM)(9350487556)(PETITIONER)		
56	CRL.REV.P.-1140/2024 CRL.M.A. 27767/2024 CRL.M.A. 27768/2024	DEEPAK @ FAUJI V/s STATE OF NCT OF DELHI	SYED HASAN ISFAHANI	
		OTHER DETAILS OF ADVOCATES: ISDAHANI & ASSOCIATES(ISFAHANI.ASSOCIATES@GMAIL.COM)(9990067910)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CRIME AND RAILWAY-125/2021) BAIL APPLN. 1437/2022 FILED BY VIJAY BHAN PANDEY (DISPOSED ON : 2022-08-22) BAIL APPLN. 503/2022 FILED BY DEEPAK (DISPOSED ON : 2022-02-10) BAIL APPLN. 2611/2022 FILED BY VIJAY BHAN PANDEY (DISPOSED ON : 2022-11-21) BAIL APPLN. 3849/2022 FILED BY VIJAY BHAN PANDEY (DISPOSED ON : 2022-12-22) BAIL APPLN. 325/2023 FILED BY VIJAY BHAN PANDEY (DISPOSED ON : 2023-02-02) BAIL APPLN. 60/2023 FILED BY VIJAY BHAN PANDEY (DISPOSED ON : 2023-01-09) BAIL APPLN. 1985/2023 FILED BY HARISH SINGH (DISPOSED ON : 2023-10-04) BAIL APPLN. 3702/2023 FILED BY DEEPAK KUMAR. (DISPOSED ON : 2024-04-10) BAIL APPLN. 4009/2023 FILED BY VIJAY BHAN PANDEY (DISPOSED ON : 2024-04-10) BAIL APPLN. 4253/2023 FILED BY RAJU SHAH (DISPOSED ON : 2024-04-10) BAIL APPLN. 2194/2024 FILED BY ANIL VERMA (DISPOSED ON : 2024-08-14) BAIL APPLN. 2457/2024 FILED BY SANJEEV KUMAR THROUGH PAROKAR MR. MANJEET MAGGO (DISPOSED ON : 2024-08-14) BAIL APPLN. 3409/2024 FILED BY DEEPAK@FAUJI (DISPOSED ON : 2024-12-13) BAIL APPLN. 3887/2024 FILED BY SUNDER THROUGH ITS PAROKAR MRS NISHA (DISPOSED ON : 2024-12-13) BAIL APPLN. 130/2025 FILED BY VIJAY BHAN PANDEY THOUGH PAROKAR PARMOD PANDEY (D. OF HEARING : 2025-03-06) P.S.-FIR NO. :(CRIME AND RAILWAY-125/2021)

57	CRL.REV.P.-1209/2024 CRL.M.A. 30839/2024 CRL.M.A. 30840/2024 CRL.M.A. 30841/2024	XXXXX V/s THE STATE GOVT OF NCT OF DELHI & ANR.	ANKIT TANDAN	
		OTHER DETAILS OF ADVOCATES: DRAWN (ANKITTANDANADVOCATE@GMAIL.COM)(9999160678)(PETITIONER) ANKIT TANDAN (ANKITTANDANADVOCATE@GMAIL.COM)(9999160678)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(LAXMI NAGAR-595/2022)
58	CRL.REV.P.-1233/2024 CRL.M.A. 31999/2024 CRL.M.A. 32000/2024	V.K.SAYAL@ VIRENDER KUMAR SAYAL V/s GOVT. OF NCT OF DELHI & ANR.	RAHUL KHANNA	
		OTHER DETAILS OF ADVOCATES: RAHUL KHANNA (BLOWROOM@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(DWARKA SOUTH-617/2021) CRL.M.C. 468/2022 FILED BY HARI CHAND (DISPOSED ON : 2022-03-08) CRL.M.C. 6593/2023 FILED BY VIRENDER KUMAR SYAL (DISPOSED ON : 2023-09-14) P.S.-FIR NO. :(DWARKA SOUTH-617/2021)
59	CRL.REV.P.-16/2025	ARUN SINGH V/s THE STATE GOVT. OFNCT OF DLEHI	JAIVEER CHOUDHARY	
		OTHER DETAILS OF ADVOCATES: JAIVEER CHOUDHARY(JAIVEERCHOUDHARY19@GMAIL.COM)(9873249560)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(BHARAT NAGAR-506/2019) BAIL APPLN. 322/2020 FILED BY NARESH KUMAR JAIN (DISPOSED ON : 2020-02-17) BAIL APPLN. 1711/2020 FILED BY NAVEEN SHARMA (DISPOSED ON : 2020-07-28) CRL.REV.P. 1200/2024 FILED BY NARESH KUMAR JAIN (D. OF HEARING : 2025-03-04) P.S.-FIR NO. :(BHARAT NAGAR-506/2019)
60	CRL.REV.P.(MAT.)-13/2024 CRL.M.A. 24816/2024 CRL.M.A. 24818/2024	SH TARUN MALHOTRA V/s SMT. GEETA MENDIRATTA	RAJESH KUMAR	
		OTHER DETAILS OF ADVOCATES: RAJESH KUMAR()(9871443590)(PETITIONER)		
61	CRL.REV.P.(NI)-33/2024	RAJ KUMAR GOYAL V/s THE STATE (NCT OF DELHI) & ANR.	SAMEER CHANDRA	
		OTHER DETAILS OF ADVOCATES: SAMEER CHANDRA(SAMEERCHANDRAADVOCATE@GMAIL.COM)(9810395160)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		
FOR FINAL DISPOSAL				
62	CRL.M.C.-1474/2022 CRL.M.A. 6375/2022	GURVINDER SINGH TOOR V/s ROHIT MALHOTRA	SAGAR PATHAK	
		OTHER DETAILS OF ADVOCATES: SAGAR PATHAK (SAGAR@PATHAKLAWOFFICE.COM)(9810293916)(PETITIONER) PINKY DASS(PINKYDASS@PATHAKLAWOFFICE.COM)()(PETITIONER) ROHIT MALHOTRA(MALHOTRA92@HOTMAIL.COM)()(RESPONDENT)		
PART-HEARD MATTERS				
63	CRL.REV.P.-851/2024 CRL.M.A. 19518/2024	TXXX XXXXX V/s STATE OF DELHI & ANR.	NISHANT NAIN	Listing Remarks: AT 4.30 P.M.
		OTHER DETAILS OF ADVOCATES: NISHANT NAIN (NAINISHANT3748@GMAIL.COM)(9599515369)(PETITIONER)		P.S.-FIR NO. :(SHAKARPUR-319/2023)

COURT NO. 51
HON'BLE MS.JUSTICE TARA VITASTA GANJU

NOTE: "NO PASSOVER WILL BE GIVEN IN THE FIRST FIVE CASES IN SUPPLEMENTARY LIST"

NOTE: "PASSOVERS WILL BE TAKEN UP IMMEDIATELY AFTER LUNCH".

NOTE:"ALL COUNSEL APPEARING THROUGH VC ARE REQUESTED TO MAINTAIN A PROPER DECORUM WHILE APPEARING THROUGH VIRTUAL MODE, I.E.,ENSURE THE VIDEO IS ON WHEN THE MATTER IS TAKEN UP, APPEAR IN COURT ATTIRE AND WITHOUT ANY BACKGROUND NOISE/ DISTURBANCE.

COUNSELS ARE ALSO REQUIRED TO PUT THE ITEM NUMBER BESIDES THEIR NAME.

COUNSEL SHALL ALSO REFRAIN FROM APPEARING WHILE IN A MOVING VEHICLE OR FROM A PUBLIC PLACE."

NOTE: "REGULAR MATTERS WILL BE TAKEN UP EVERY THURSDAY AT 03:30 P.M."

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NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

bhupesh.kumar@dhc.nic.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
1	LA.APP.-651/2009 CM APPL. 18997/2011 CM APPL. 18999/2011	ARUN KUMAR & ANR V/s UNION OF INDIA & ORS	UMA AGARWAL, S.C.DHAMIJA, S K ROUT, S PODDAR, SHIVANKAR SHARMA	
		OTHER DETAILS OF ADVOCATES: SHIVANKAR SHARMA(SHIV.NALSAR@GMAIL.COM)(9811401141)(PETITIONER)		
2	W.P.(C)-772/2013 WITH W.P.(C) 5825/2013 W.P.(C) 10655/2015 W.P.(C) 7841/2014 CONT.CAS(C) 422/2018 W.P.(C) 5451/2016 W.P.(C) 8281/2014 W.P.(C) 2646/2015 CONT.CAS(C) 1514/2023 W.P.(C) 13630/2023 W.P.(C) 4633/2023	GNCT THROUGH DEPUTY COMMISSIONER (SOUTH WEST) V/s AGRICULTURE PRODUCE MARKETING BOARD , DELHI	V.K.TANDON	

		OTHER DETAILS OF ADVOCATES:		
3	**W.P.(C)-5825/2013**	**FEDERATION OF COOP. GROUP HOUSING SOCIETIES & ORS. V/s DELHI DEVELOPMENT AUTHORITY & ORS.**	**R.K. SAINI, PAWAN MATHUR, NAUSHAD AHMED KHAN**	
		OTHER DETAILS OF ADVOCATES:		
4	**W.P.(C)-7841/2014 CM APPL. 18407/2014 CM APPL. 8237/2015 CM APPL. 14758/2022 CM APPL. 36289/2023**	**RAJBIR SINGH & ORS V/s GOVERNMENT OF NCT OF DELHI & ORS**	**AYUSHYA KUMAR, SHREY CHATHLY, SUMIT GABA, SUMIT GABA, P. I JOSE**	
		OTHER DETAILS OF ADVOCATES: SHREY CHATHLY(RCSHARMA1821@GMAIL.COM)(9910211045)(PETITIONER) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)(9810134741)(RESPONDENT) SUMIT GABA()(9310377771)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)(8960896896)(RESPONDENT) SUMIT GABA(SUMITGABAADVOCATE@GMAIL.COM)(9310377771)(PETITIONER) P. I JOSE (PIJOSEADVOCATE@GMAIL.COM)(9811556966)(PETITIONER) P. I JOSE (PIJOSEADVOCATE@GMAIL.COM)(9811556966)(PETITIONER)		
5	**W.P.(C)-8281/2014 CM APPL. 19227/2014 CM APPL. 25034/2015 CM APPL. 46178/2022 CM APPL. 46252/2022**	**KISAN SUBZI MANDI NANGLOI AADHTI ASSO. (REGD) & ORS. V/s GOVT. OF NCT OF DELHI & ORS.**	**P.I. JOSE, P. I JOSE, VARUN NISCHAL, KUNAL SHARMA, RAVINDER SINGH AND ASSO**	
		OTHER DETAILS OF ADVOCATES: KUNAL MANAV(KUNALMANAV2010@GMAIL.COM)(9953860121)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) MITTAL SOLICITORS(MITTALSOLICITORS@GMAIL.COM , PANT_ARJUN@REDIFFMAIL.COM)()(RESPONDENT) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)()(RESPONDENT)		
6	**W.P.(C)-10655/2015 CM APPL. 27271/2015 CM APPL. 5218/2022**	**RAM DARAS AND ORS. V/s GOVT. OF N.C.T. DELHI AND ORS.**	**MANISH CHAUHAN, ADITI GUPTA, SUNIL CHOWDHARY, SAMEER VASHISHT, ADITI GUPTA, NITIN MISHRA, KAUSHAL JEET KAIT, CHAND CHOPRA**	
		OTHER DETAILS OF ADVOCATES: MS. ADITI GUPTA(ADITIGUPTA29@GMAIL.COM)()(PETITIONER) AVNISH AHLAWAT(AVNISHALAWAT@YAHOO.COM)()(RESPONDENT) SANTOSH KUMAT TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) MRINALINI S GUPTA(MRINALINISGUPTA@GMAIL.COM)()(RESPONDENT) SAMEER VASHISHT(SAMEER.VASHISHT@GMAIL.COM)(9818280821)(RESPONDENT) SAMEER VASHISHT(SAMEER.VASHISHT@GMAIL.COM)(9818280821)(RESPONDENT) ADITI GUPTA(ADITIGUPTA29@GMAIL.COM)(9811046710)(PETITIONER) NITIN MISHRA(ADVOCATENITIN@GMAIL.COM)(9810070377)(RESPONDENT) KAUSHAL JEET KAIT(ADVKAUSHAL.KAIT@GMAIL.COM)(9013908391)(PETITIONER) CHAND CHOPRA(CHAND@CHANDCHOPRA.COM)(9915907494)(RESPONDENT)		
7	**W.P.(C)-2646/2015 CM APPL. 4741/2015**	**BIJENDER SINGH & ORS V/s GOVT. OF NCT OF DELHI & ORS**	**P.I. JOSE**	
		OTHER DETAILS OF ADVOCATES:		
8	**W.P.(C)-5451/2016**	**JINESH KUMAR JAIN & ORS V/s GOVERNMENT OF NCT OF DELHI & ORS**	**MANISH CHAUHAN, SAMEER VASHISHT, ARPIT GOEL**	
		OTHER DETAILS OF ADVOCATES: SAMEER VASHISHT(SAMEER.VASHISHT@GMAIL.COM)(9818280821)(RESPONDENT) ARPIT GOEL(ADVOCATEARPITGOEL@GMAIL.COM)(8448817662)(PETITIONER)		
9	**CONT.CAS(C)-422/2018**	**RAM DARAS & ORS V/s V P RAO , GOVT OF NCT DELHI & ORS**	**SUNIL CHOWDHARY & ASSOCIATES, KAUSHAL JEET KAIT**	
		OTHER DETAILS OF ADVOCATES: SUNIL CHOWDHARY & ASSOCIATES()(9711049172)(PETITIONER) KAUSHAL JEET KAIT(ADVKAUSHAL.KAIT@GMAIL.COM)(9013908391)(PETITIONER)		

10	CONT.CAS(C)-1514/2023 CM APPL. 53723/2023 WITH W.P.(C) 4633/2023 W.P.(C) 13630/2023	MOHD. YUSUF & ORS. V/s GOVT. OF NCT OF DELHI & ORS.	SUMIT GABA	
		OTHER DETAILS OF ADVOCATES:		
11	W.P.(C)-13630/2023 CM APPL. 53779/2023	MANISH GUPTA & ORS. V/s GOVT. OF NCT OF DELHI & ORS.	SUMIT GABA	
		OTHER DETAILS OF ADVOCATES: SUMIT GABA()(9310377771)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)(8960896896)(RESPONDENT)		
12	W.P.(C)-4633/2023 CM APPL. 17726/2023 CM APPL. 29023/2023 CM APPL. 30808/2023 CM APPL. 36267/2023 CM APPL. 44055/2023 CM APPL. 45401/2023 CM APPL. 49238/2023 CM APPL. 7198/2024	MOHD. YUSUF & ORS. V/s GOVERNMENT OF NCT OF DELHI & ORS.	ADITI GUPTA, SUMIT GABA, P. I JOSE	
		OTHER DETAILS OF ADVOCATES: ADITI GUPTA(ADITIGUPTA29@GMAIL.COM)(9811046710)(PETITIONER) GOVERNMENT OF NCT OF DELHI()(9818853385)(RESPONDENT) DDA CHAMBER(DDACHAMBERHC@YAHOO.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SUMIT GABA(SUMITGABAADVOCATE@GMAIL.COM)(9310377771)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)(8960896896)(RESPONDENT) PL JOSE & KUNAL MANAV(KISHANJAISWAL2328@GMAIL.COM)(9953860121)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SUMIT GABA(SUMITGABAADVOCATE@GMAIL.COM)(9310377771)(PETITIONER) DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)(8960896896)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SUMIT GABA(SUMITGABAADVOCATE@GMAIL.COM)(9310377771)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM, DDACHAMBERHC@YAHOO.COM)(9868250806)(RESPONDENT) SUMIT GABA(SUMITGABAADVOCATE@GMAIL.COM)(9310377771)(PETITIONER) DDA(DDACHAMBERHC@YAHOO.COM)()(RESPONDENT) STATE(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) SUMIT GABA(SUMITGABAADVOCATE@GMAIL.COM)(9310377771)(PETITIONER) DDA(DDACHAMBERHC@YAHOO.COM)()(RESPONDENT) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) SUMIT GABA(SUMITGABAADVOCATE@GMAIL.COM)(9310377771)(PETITIONER) DHC PROSECUTION, SANTOSH KUMAR TRIPATHI(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM, STANDINGCOUNSELGNCD@GMAIL.COM)(9868250806)(RESPONDENT) DDA CHAMBER(DDACHAMBERHC@YAHOO.COM)()(RESPONDENT)		
13	W.P.(C)-7415/2013 CM APPL. 1440/2016	ASHOKA STEEL WORKS V/s DELHI STATE INDUSTRIAL & INFRASTRUCTURE DEVELOPMENT CORP. LTD. (DSIIDC)	MANOJ BHANDARI, ARVIND KR. SHARMA, SATVIK VARMA, SONAL ANAND	
		OTHER DETAILS OF ADVOCATES: SONAL ANAND(SONALANAND99@GMAIL.COM)(9811101222)(PETITIONER)		

14	W.P.(C)-8531/2014	SONIA KAPOOR & ORS. V/s AGRICULTURAL PRODUCE MARKET COMMITTEE & ORS.	SUGRIVA DUBEY, AMIT KHEMKA, SHRABANI CHAKRABARTY, AVNISH AHLAWAT, SHAFIK AHMED	
		OTHER DETAILS OF ADVOCATES: AVNISH AHLAWAT(AVNISH@AHLAWATASSOCIATES.IN)(9810134741)(PETITIONER) SHAFIK AHMED(SHAFIKAHMED338@GMAIL.COM)(9599467474)(PETITIONER)		
15	RC.REV.-680/2015 WITH RC.REV. 248/2020	MOHD NAIM AHMED V/s MOHD IMRAN	RAJAT ANEJA, MUTIUR REHMAN	
		OTHER DETAILS OF ADVOCATES: MUTIUR REHMAN(ADVMUTIUR@GMAIL.COM)(9711374804)(PETITIONER)		
16	RC.REV.-684/2015 CM APPL. 31734/2015	SURESH V/s JAI KUMAR	O N S GABA AND SUMIT GABA, L C RAJPUT	
		OTHER DETAILS OF ADVOCATES:		
17	W.P.(C)-3114/2015 CM APPL. 5554/2015 CM APPL. 6494/2015	ASSOCIATION OF ENGINEERS & CONTRACTORS V/s UNION OF INDIA AND ANOTHER	S S SASTRI	
		OTHER DETAILS OF ADVOCATES:		
18	W.P.(C)-6377/2016 CM APPL. 26104/2016 CM APPL. 31791/2017	I.A.T. GLOBAL COMPANY PRIVATE LIMITED & ORS V/s LT. GOVERNOR OF DELHI & ORS	JASMEET SINGH, PRIYA DEEP, SUMEET SINGH SHOKEEN	
		OTHER DETAILS OF ADVOCATES: PRIYA DEEP(PRIYADEEPSINGH@GMAIL.COM)(9873898440)(PETITIONER) SUMEET SINGH SHOKEEN(SUMEETSHOKEEN@GMAIL.COM)(9891659697)(PETITIONER)		
19	W.P.(C)-3343/2017 CM APPL. 45061/2019 CM APPL. 28644/2020 CM APPL. 2830/2025	MONIKA AND ORS V/s UNION OF INDIA AND ORS	PALLAVI SHARMA, SUPARNA SRIVASTAVA, PALLAVI MALHOTRA, ASEEM ATWAL, ADITI GUPTA, SANJEEV SABHARWAL, ASEEM ATWAL	
		OTHER DETAILS OF ADVOCATES: SUPARNA SRIVASTAVA()(9871889615)(PETITIONER) A. FARAZ KHAN(FARAZ437@GMAIL.COM, MALHOTRAAPALLAVI05@GMAIL.COM)(9910353757)(PETITIONER) JS MUEPAH(JS-MUEPAH@NIC.IN, DELHISHELTER@GMAIL.COM, VCDDA@DDA.GOV.IN)()(RESPONDENT) SN SRIVASTAVA(CP.SNSHRIVASTAVA@DELHIPOLICE.GOV.IN, PSHOME@NIC.IN)()(RESPONDENT) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) RAJ KAMAL()(9873748646)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) PALLAVI MALHOTRA(MALHOTRAPALLAVI05@GMAIL.COM)(9999609157)(PETITIONER) ASEEM ATWAL(ASEEMATWAL.ADV@GMAIL.COM)(8447206383)(PETITIONER) ASEEM ATWAL(ASEEMATWAL.ADV@GMAIL.COM)(8447206383)(PETITIONER)		
20	W.P.(C)-4918/2017	SUNBEAM ELECTRICAL INDUSTRIES V/s GOVT OF NCT OF DELHI & ORS	ARENESS ATTORNEYS, PUNEET SINGHAL & CO.	
		OTHER DETAILS OF ADVOCATES:		
21	W.P.(C)-10794/2017 CM APPL. 44267/2017 CM APPL. 37479/2018 CM APPL. 677/2019 CM APPL. 67911/2024	NAZIR UL ISLAM AND ORS. V/s UNION OF INDIA AND ANR.	VIKAS MEHTA, INDER SAIN DUA	
		OTHER DETAILS OF ADVOCATES: VIKAS MEHTA()(9871130811)(PETITIONER) INDER SAIN DUA()(9811364085)(PETITIONER) VIKAS MEHTA(MEHTAVIKAS@HOTMAIL.COM)(981053690)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) KIRTIMAN SINGH(KIRTIMANSINGH.OFFICE@GMAIL.COM)(0)(RESPONDENT)		
22	RC.REV.-422/2018 CM APPL. 35563/2018	GIRDHARI LAL & ORS V/s AKHIL BANSAL & ORS	J M KALIA, RAAKESH GUPTA, AKHIL BANSAL	
		OTHER DETAILS OF ADVOCATES: J M KALIA()(9081032550)(PETITIONER)		

		AKHIL BANSAL(AKHILKANV@GMAIL.COM)(9811451190)(RESPONDENT) AKHIL BANSAL(AKHILKANV@GMAIL.COM)(9811451190)(RESPONDENT)		
23	RC.REV.-641/2018 CM APPL. 54392/2018	BANSI LAL V/s AMARJEET SINGH & ORS	PRAVEEN SURI, PREET PAL SINGH	
		OTHER DETAILS OF ADVOCATES: PRAVEEN SURI()(9810928188)(PETITIONER) PREET PAL SINGH(CHAMBERPPSINGH@GMAIL.COM)(9958555055)(RESPONDENT)		
24	W.P.(C)-596/2018	SH. AMIT KUMAR JAIN V/s UNION OF INDIA AND ORS.	DHANANJAI JAIN	
		OTHER DETAILS OF ADVOCATES: DHANANJAI JAIN()(9560562050)(PETITIONER)		
25	W.P.(C)-2141/2018	M/S SUDHEEKSH WAREHOUSE BUILDERS AND ANR. V/s FOOD CORPORATION OF INDIA	AJAY PAL SINGH, MANOJ	
		OTHER DETAILS OF ADVOCATES: AJAY PAL SINGH()(9312331818)(PETITIONER)		
26	CM APPL. 71774/2024 In W.P.(C)-2370/2018(Disposed off case)	GAURAV DANI V/s REGISTRAR OF COMPANIES AND ORS.	SANDEEP GROVER AND AVIMUNKT DAR, MAYANK MISHRA	
		OTHER DETAILS OF ADVOCATES: SANDEEP GROVER AND AVIMUNKT DAR()(981064994)(PETITIONER) MAYANK MISHRA(MAYANK.MISHRA@INDUSLAW.COM)(7016507411)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT)		
27	W.P.(C)-2994/2018	FLAT OWNERS WELFARE ASSOCIATION VIRAT BHAWAN V/s UNION OF INDIA & ORS	VIVEK AGARWAL, RAKESH KUMAR, SANJEEV SAGAR, AMIR ZORAWAR SINGH PASRICH, MALAK M BHATT	
		OTHER DETAILS OF ADVOCATES: VIVEK AGARWAL()(9582321503)(PETITIONER) AMIR ZORAWAR SINGH PASRICH(AMIR@PASRICH.COM)(9818249584)(PETITIONER) MALAK M BHATT(MALAKBHATT@GMAIL.COM)(9650592002)(RESPONDENT)		
28	W.P.(C)-9905/2018 CM APPL. 38601/2018	DEEPAK AGARWAL V/s OFFICE OF DISTRICT MAGISTRATE AND ANR.	YASHRAJ SINGH DEORA, PRIYESH MOHAN SRIVASTAVA	
		OTHER DETAILS OF ADVOCATES: YASHRAJ SINGH DEORA()(9810330493)(PETITIONER) PRIYESH MOHAN SRIVASTAVA(PRIYESHSRIVASTAVA05@GMAIL.COM)(9892786353)(PETITIONER)		
29	W.P.(C)-12348/2018 CM APPL. 47861/2018	GUJARAT STATE FERTILISER & CHEMICALS LTD V/s UNION OF INDIA & ANR	MS KAVEETA WADIA, RAVI PRAKASH	
		OTHER DETAILS OF ADVOCATES: MS KAVEETA WADIA()(9810114892)(PETITIONER)		
30	W.P.(C)-13247/2018 CM APPL. 51542/2018	PUNJAB & SIND BANK V/s DELHI URBAN SHELTER IMPROVEMENT BOARD	R V ASSOCIATES, PARVINDER CHAUHAN	
		OTHER DETAILS OF ADVOCATES: R V ASSOCIATES()(9717227102)(PETITIONER) PARVINDER CHAUHAN (PARVINDERCHAUHAN.ADV@GMAIL.COM)(9868102274)(RESPONDENT) PARVINDER CHAUHAN (PARVINDERCHAUHAN.ADV@GMAIL.COM)(9868102274)(RESPONDENT)		
31	RC.REV.-589/2019 CM APPL. 14818/2024	SANKET BEHARI MITTAL V/s SUBHASH CHAND GUPTA	S N GUPTA, SOMNATH GUPTA, RAHUL MANGLA	
		OTHER DETAILS OF ADVOCATES: S N GUPTA()(9810077343)(PETITIONER) S N GUPTA (SNGUPTA.HC@GMAIL.COM)(9810077343)(PETITIONER) RAHUL MANGLA(RAHULMANGLAADVOCATE@GMAIL.COM)(9899969669)(PETITIONER)		

32	W.P.(C)-548/2019 CM APPL. 2509/2019	JAGTAR SINGH V/s DELHI STATE INDUSTRIAL AND INFRASTRUCTURE DEVELOPMENT CORPORATION LTD.	ARUN BATTA & INDIRA MARLA	
		OTHER DETAILS OF ADVOCATES: ARUN BATTA & INDIRA MARLA()(9810064103)(PETITIONER)		
33	W.P.(C)-4713/2019 CM APPL. 17207/2020	M/S BRYOGEN PHARMACEUTICALS PVT. LTD. V/s UNION OF INDIA AND ORS.	SAMEER CHANDRA, RAKESH KUMAR SHUKLA, AJAY DIGPAUL, ANSHU MAHAJAN	
		OTHER DETAILS OF ADVOCATES: SAMEER CHANDRA()(9810395160)(PETITIONER) RAKESHSHUKLA(RKS108@GMAIL.COM)(9899454835)(PETITIONER) RAKESH K SHUKLA & ASSOCIATES(RKS108@GMAIL.COM)(9899454835)(PETITIONER) MR. AJAY DIGPAUL(DIGPAULASSOCIATES@YAHOO.CO.IN)(9811157265)(RESPONDENT) MOHD. MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) MR. SIDDHARTH BAMBHA(SIDDHARTHBAMBHA@GMAIL.COM)(7838828175)(RESPONDENT) RAKESH KUMAR SHUKLA(RKS108@GMAIL.COM)(9899454835)(PETITIONER) AJAY DIGPAUL(DIGPAULASSOCIATES@YAHOO.CO.IN , ARTIBANSAL07@YAHOO.COM, MUKESH.DIGPAULASSOCIATES@GMAIL.COM)(9811157265)(RESPONDENT) ANSHU MAHAJAN(MAHAJAN.ANSHU@GMAIL.COM)(9811164848)(PETITIONER)		
34	W.P.(C)-6471/2019 CM APPL. 27406/2019	M/S. ANGLO FRENCH DRUGS & INDUSTRIES LIMITED & ANR. V/s UNION OF INDIA & ANR.	DARPAN KM & AMRITA SHARMA, RAVI PRAKASH	
		OTHER DETAILS OF ADVOCATES: DARPAN KM & AMRITA SHARMA()(9899125060)(PETITIONER)		
35	W.P.(C)-9577/2019	UNION OF INDIA V/s NATIONAL COMMISSION FOR SCHEDULED CASTES AND ANR.	HANU BHASKAR, RAHUL SAGAR SAHAY	
		OTHER DETAILS OF ADVOCATES: HANU BHASKAR()(9810174047)(PETITIONER) RAHUL SAGAR SAHAY(RAHUL.SAHAY@SAHAYCHAMBERS.COM)(9958867445)(RESPONDENT)		
36	W.P.(C)-5304/2020 CM APPL. 19167/2020 CM APPL. 24051/2020 CM APPL. 2933/2021	ASHUTOSH DAWAR TRUST V/s DELHI URBAN SHELTER IMPROVEMENT BOARD & ORS.	CHARUL SARIN, TATINI BASU	
		OTHER DETAILS OF ADVOCATES: (CHARUL SARIN(CHARUL@SARINASSOCIATES.COM)(9810206581)(PETITIONER) TATINI BASU(TATINIBASU.ADV@GMAIL.COM)(9811215768)(PETITIONER) DELHI URBAN SHELTER IMPROVEMENT BOARD(MINIPUSHKARNA@GMAIL.COM)(9810674872)(PETITIONER) ANUJ CHATURVEDI(AC10.ADV@GMAIL.COM)(9810473166)(RESPONDENT) ABHINAV SHARMA(ABHINAV@ADAZLAW.COM)(9810382091)(RESPONDENT) AJAY DIGPAUL(DIGPAULASSOCIATES@YAHOO.CO.IN)(9811157265)(RESPONDENT) CHARUL SARIN(CHARUL@SARINASSOCIATES.COM)(9810206581)(PETITIONER) TATINI BASU(TATINIBASU.ADV@GMAIL.COM)(9811215768)(PETITIONER) DELHI URBAN SHELTER IMPROVEMENT BOARD(MINIPUSHKARNA@GMAIL.COM)(9810674872)(PETITIONER) ANUJ CHATURVEDI(AC10.ADV@GMAIL.COM)(9810473166)(RESPONDENT) AJAY DIGPAUL(DIGPAULASSOCIATES@YAHOO.CO.IN)(9811157265)(RESPONDENT) ABHINAV SHARMA (ABHINAV@ADAZLAW.COM)(9810382091)(RESPONDENT) TATINI BASU(TATINIBASU@GMAIL.COM)(9811215768)(RESPONDENT)		
37	W.P.(C)-9399/2020	KAPIL SHARMA V/s GOVERNMENT OF NCT DELHI & ORS.	HARSH PRABHAKAR (DHCLSC), TUSHAR SANNU DAHIYA, SATYAKAM, ABHAID PARIKH	
		OTHER DETAILS OF ADVOCATES: HARSHPRABHAKAR(HARSHPRABHAKAR.ADVOCATE@GMAIL.COM)(9999309014)(PETITIONER) HARSH PRABHAKAR(HARSHPRABHAKAR.ADVOCATE@GMAIL.COM)(9999309014)(PETITIONER) MOHD. MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) DELHI CHILDRIGHTS COMMISSION(DELHICHILDRIGHTSCOMMISSION@GMAIL.COM)()(RESPONDENT) MS. BHAWANA		

		KATARIA(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT) TUSHAR SANNU DAHIYA(ADV.TUSHARSANNU@GMAIL.COM)(9171677488)(PETITIONER) SATYAKAM (SATYAKAMADVOCATE@GMAIL.COM)(9868219633)(RESPONDENT) ABHAID PARIKH(ABHAID.OFFICE@GMAIL.COM)(9818773655)(RESPONDENT)		
38	CONT.CAS(C)-137/2024 WITH W.P.(C) 10794/2017	NAZIR UL ISLAM & ORS. V/s ABHISHEK AGARWAL & ORS.	VIKAS MEHTA	
		OTHER DETAILS OF ADVOCATES: VIKAS MEHTA (MEHTAVIKAS@HOTMAIL.COM)(9810536903)(PETITIONER) MCD(JOINTANC-CENTRAL@MCD.NIC.IN)()(RESPONDENT) ABHISHEK(ABHISHEK.G211601@GOV.IN)()(RESPONDENT) UOI(UOIDHC@GMAIL.COM)()(RESPONDENT) DYANCSP ZONE(DYANCSPZONE@GMAIL.COM)()(RESPONDENT) AANCCSPZ(AANCCSPZ-MCD@NIC.IN)()(RESPONDENT) CENTRAL ADM(CENTRALADM@NIC.IN)()(RESPONDENT) MCD(COMMISSIONER@MCD.NIC.IN)()(RESPONDENT) CLO MCD(CLOMCDHQ@GMAIL.COM)()(RESPONDENT)		
39	RC.REV.-205/2024 CM APPL. 43798/2024 CM APPL. 43799/2024	M/S NANNU MAL AND SONS V/s RAJMAL NOLAKAHA SINCE DECEASED THROUGH HIS LR	SUMEET SINGH SHOKEEN	
		OTHER DETAILS OF ADVOCATES: ANUBHAV SHARMA, MAHINDER SHUKLA(SWAROOP.CO@HOTMAIL.COM)(9582415068)(PETITIONER) VIKRANT ARORA(VARORA1971@GMAIL.COM)(0)(RESPONDENT)		
40	RC.REV.-220/2024 CM APPL. 47268/2024	ABHISHEK MARWAH V/s MR ASHOK KUMAR	ANITA SAHANI	
		OTHER DETAILS OF ADVOCATES: ANITA SAHANI(ANITASAHANI@GMAIL.COM)(9810113256)(PETITIONER) ABHISHEK(MARWAHA_ABHISHEK@YMAIL.COM)(9818800109)(PETITIONER) ASHOK(MARWAH.ASHOK59@GMAIL.COM)(9810093627)(RESPONDENT) SK SHARMA(ADV_SKSHARMA@YAHOO.CO.IN)(0)(RESPONDENT)		
41	RC.REV.-394/2024 CM APPL. 75466/2024	AMARDEEP SINGH V/s RAJ KUMAR GUJRAL	AAKANKSHA KAUL	
		OTHER DETAILS OF ADVOCATES: AAKANKSHA KAUL(AAKANKSHAKAUL154@GMAIL.COM)(9818131566)(PETITIONER) RANEJA(RANEJA@ANEJAANDANEJA.COM)(0)(RESPONDENT)		

COURT NO. 36
HON'BLE MR.JUSTICE VIKAS MAHAJAN

NOTE: SUPPLEMENTARY PASS OVER SHALL BE TAKEN UP IMMEDIATELY AFTER THE SUPPLEMENTARY LIST IS OVER.

NOTE: PARTIES SHOULD BE READY WITH SHORT SYNOPSIS IN THE FINAL HEARING/DISPOSAL MATTERS.

NOTE: "CASES IN WHICH THE FIR IS TO BE QUASHED BASED ON SETTLEMENT, PARTIES OR THEIR COUNSELS MAY INFORM THE COURT MASTER BY 02:15 P.M. OF THEIR PRESENCE". ALL SUCH MATTERS WILL BE TAKEN UP POST LUNCH SESSIONS (AT 02:30 P.M.)

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
MATTERS OF SITTING/FORMER MP/MLA (PRIORITY MATTERS IN TERMS OF HON BLE SUPREME COURT ORDER IN W.P.(C.) 699/2016				
1	CRL.REV.P.-1078/2018 CRL.M.A. 48815/2018 WITH CRL.REV.P. 1121/2018 CRL.REV.P. 1140/2018 CRL.REV.P. 273/2019	T P MALLIKARJUN V/s STATE	HEMANT SHAH	
		OTHER DETAILS OF ADVOCATES: HEMANT SHAH()(9873966678)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CRIME AND RAILWAY-56/2017) BAIL APPLN. 1154/2017 FILED BY SUKESH CHANDRASHEKAR (DISPOSED ON : 2017-06-14) BAIL APPLN. 1550/2017 FILED BY SUKESH CHANDRASHEKAR (DISPOSED ON : 2018-01-11) W.P.(CRL) 2085/2017 FILED BY SHRI SUKESH CHANDRASHEKAR (DISPOSED ON : 2018-04-26) BAIL APPLN. 2547/2017 FILED BY NARENDER KUMAR JAIN (DISPOSED ON : 2018-01-11) BAIL APPLN. 2021/2018 FILED BY SUKASH @ SUKESH CHANDRASHEKAR (DISPOSED ON : 2018-08-29) BAIL APPLN. 1864/2018 FILED BY SUKASH @ SUKESH CHANDRASHEKAR (DISPOSED ON : 2018-08-07) BAIL APPLN. 1791/2018 FILED BY SUKASH @ SUKESH CHANDRASHEKAR (DISPOSED ON : 2018-07-30) BAIL APPLN. 1698/2018 FILED BY SUKASH @ SUKESH CHANDRASHEKAR (DISPOSED ON : 2018-07-23)

				CRL.REV.P. 1140/2018 FILED BY SUKASH @ SUKESH CHANDRASHEKHER (D. OF HEARING : 2025-03-04) **BAIL APPLN. 1631/2018 FILED BY SUKASH @ SUKESH CHANDRASHEKAR (DISPOSED ON : 2018-07-16)** **BAIL APPLN. 1289/2018 FILED BY SUKASH CHADRASHEKHAR (DISPOSED ON : 2018-05-29)** **CRL.REV.P. 1121/2018 FILED BY B. KUMAR (D. OF HEARING : 2025-03-04)** **BAIL APPLN. 2084/2018 FILED BY SUKASH @ SUKESH CHANDRASHEKAR (DISPOSED ON : 2018-10-10)** **BAIL APPLN. 579/2019 FILED BY SUKASH @ SUKESH CHANDRASHEKAR (DISPOSED ON : 2019-05-31)** **CRL.REV.P. 273/2019 FILED BY TTV DHINAKARAN (D. OF HEARING : 2025-03-04)** **BAIL APPLN. 643/2020 FILED BY SUKASH @ SUKESH CHANDRASHEKAR (DISPOSED ON : 2020-03-05)** **W.P.(CRL) 819/2020 FILED BY SUKASH @ SUKESH CHANDRASHEKAR (DISPOSED ON : 2020-07-03)** **W.P.(CRL) 999/2021 FILED BY SUKASH ALIAS SUKESH CHANDRASHEKAR (DISPOSED ON : 2021-07-19)** **W.P.(CRL) 1168/2023 FILED BY SUKASH CHANDRASHEKHAR@SUKESH (DISPOSED ON : 2023-04-28)** **W.P.(CRL) 1087/2024 FILED BY SUKASH CHANDRASHEKHAR @ SUKESH (DISPOSED ON : 2024-04-16)** **CRL.M.C. 996/2025 FILED BY STATE (D. OF HEARING : 2025-03-17)** **P.S.-FIR NO. :(CRIME AND RAILWAY-56/2017)**
2	**CRL.REV.P.-1121/2018** **CRL.M.A. 49495/2018**	**B. KUMAR** **V/s STATE**	**S. HARI HARAN**	
		OTHER DETAILS OF ADVOCATES: **S. HARI HARAN()(9910014138)(PETITIONER)**		**OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CRIME AND RAILWAY-56/2017)** **BAIL APPLN. 1154/2017 FILED BY SUKESH CHANDRASHEKAR (DISPOSED ON : 2017-06-14)** **BAIL APPLN. 1550/2017 FILED BY SUKESH CHANDRASHEKAR (DISPOSED ON : 2018-01-11)** **W.P.(CRL) 2085/2017 FILED BY SHRI SUKESH CHANDRASHEKAR (DISPOSED ON : 2018-04-26)** **BAIL APPLN. 2547/2017 FILED BY NARENDER KUMAR JAIN (DISPOSED ON : 2018-01-11)** **BAIL APPLN. 2021/2018 FILED BY SUKASH @ SUKESH CHANDRASHEKAR (DISPOSED ON : 2018-08-29)** **BAIL APPLN. 1864/2018 FILED BY SUKASH @ SUKESH CHANDRASHEKAR (DISPOSED ON : 2018-08-07)** **BAIL APPLN. 1791/2018 FILED BY SUKASH @ SUKESH CHANDRASHEKAR (DISPOSED ON : 2018-07-30)** **CRL.REV.P. 1078/2018 FILED BY T P MALLIKARJUN (D. OF HEARING : 2025-03-04)** **BAIL APPLN. 1698/2018 FILED BY SUKASH @ SUKESH CHANDRASHEKAR (DISPOSED ON : 2018-07-23)**

				CRL.REV.P. 1140/2018 FILED BY SUKASH @ SUKESH CHANDRASHEKHER (D. OF HEARING : 2025-03-04) BAIL APPLN. 1631/2018 FILED BY SUKASH @ SUKESH CHANDRASHEKAR (DISPOSED ON : 2018-07-16) BAIL APPLN. 1289/2018 FILED BY SUKASH CHADRASHEKHAR (DISPOSED ON : 2018-05-29) BAIL APPLN. 2084/2018 FILED BY SUKASH @ SUKESH CHANDRASHEKAR (DISPOSED ON : 2018-10-10) BAIL APPLN. 579/2019 FILED BY SUKASH @ SUKESH CHANDRASHEKAR (DISPOSED ON : 2019-05-31) CRL.REV.P. 273/2019 FILED BY TTV DHINAKARAN (D. OF HEARING : 2025-03-04) BAIL APPLN. 643/2020 FILED BY SUKASH @ SUKESH CHANDRASHEKAR (DISPOSED ON : 2020-03-05) W.P.(CRL) 819/2020 FILED BY SUKASH @ SUKESH CHANDRASHEKAR (DISPOSED ON : 2020-07-03) W.P.(CRL) 999/2021 FILED BY SUKASH ALIAS SUKESH CHANDRASHEKAR (DISPOSED ON : 2021-07-19) W.P.(CRL) 1168/2023 FILED BY SUKASH CHANDRASHEKHAR@SUKESH (DISPOSED ON : 2023-04-28) W.P.(CRL) 1087/2024 FILED BY SUKASH CHANDRASHEKHAR @ SUKESH (DISPOSED ON : 2024-04-16) CRL.M.C. 996/2025 FILED BY STATE (D. OF HEARING : 2025-03-17) P.S.-FIR NO. :(CRIME AND RAILWAY-56/2017)
3	CRL.REV.P.-1140/2018 CRL.M.A. 49744/2018	SUKASH @ SUKESH CHANDRASHEKHER V/s STATE	MAYANK TRIPATHI, ANANT SINGH MALIK	
		OTHER DETAILS OF ADVOCATES: MAYANK TRIPATHI()(9582504508)(PETITIONER) ANANT SINGH MALIK(ANANT@ANANTAMLEGAL.COM)(9999998560)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CRIME AND RAILWAY-56/2017) BAIL APPLN. 1154/2017 FILED BY SUKESH CHANDRASHEKAR (DISPOSED ON : 2017-06-14) BAIL APPLN. 1550/2017 FILED BY SUKESH CHANDRASHEKAR (DISPOSED ON : 2018-01-11) W.P.(CRL) 2085/2017 FILED BY SHRI SUKESH CHANDRASHEKAR (DISPOSED ON : 2018-04-26) BAIL APPLN. 2547/2017 FILED BY NARENDER KUMAR JAIN (DISPOSED ON : 2018-01-11) BAIL APPLN. 2021/2018 FILED BY SUKASH @ SUKESH CHANDRASHEKAR (DISPOSED ON : 2018-08-29) BAIL APPLN. 1864/2018 FILED BY SUKASH @ SUKESH CHANDRASHEKAR (DISPOSED ON : 2018-08-07) BAIL APPLN. 1791/2018 FILED BY SUKASH @ SUKESH CHANDRASHEKAR (DISPOSED ON : 2018-07-30) CRL.REV.P. 1078/2018 FILED BY T P MALLIKARJUN (D. OF HEARING : 2025-03-04) BAIL APPLN. 1698/2018 FILED BY SUKASH @ SUKESH CHANDRASHEKAR (DISPOSED ON : 2018-07-23) BAIL APPLN. 1631/2018 FILED BY SUKASH @ SUKESH CHANDRASHEKAR (DISPOSED ON :

				2018-07-16) BAIL APPLN. 1289/2018 FILED BY SUKASH CHADRASHEKHAR (DISPOSED ON : 2018-05-29) CRL.REV.P. 1121/2018 FILED BY B. KUMAR (D. OF HEARING : 2025-03-04) BAIL APPLN. 2084/2018 FILED BY SUKASH @ SUKESH CHANDRASHEKAR (DISPOSED ON : 2018-10-10) BAIL APPLN. 579/2019 FILED BY SUKASH @ SUKESH CHANDRASHEKAR (DISPOSED ON : 2019-05-31) CRL.REV.P. 273/2019 FILED BY TTV DHINAKARAN (D. OF HEARING : 2025-03-04) BAIL APPLN. 643/2020 FILED BY SUKASH @ SUKESH CHANDRASHEKAR (DISPOSED ON : 2020-03-05) W.P.(CRL) 819/2020 FILED BY SUKASH @ SUKESH CHANDRASHEKAR (DISPOSED ON : 2020-07-03) W.P.(CRL) 999/2021 FILED BY SUKASH ALIAS SUKESH CHANDRASHEKAR (DISPOSED ON : 2021-07-19) W.P.(CRL) 1168/2023 FILED BY SUKASH CHANDRASHEKHAR@SUKESH (DISPOSED ON : 2023-04-28) W.P.(CRL) 1087/2024 FILED BY SUKASH CHANDRASHEKHAR @ SUKESH (DISPOSED ON : 2024-04-16) CRL.M.C. 996/2025 FILED BY STATE (D. OF HEARING : 2025-03-17) P.S.-FIR NO. :(CRIME AND RAILWAY-56/2017)
4	CRL.REV.P.-273/2019 CRL.M.A. 5134/2019	TTV DHINAKARAN V/s STATE	NAVEEN MALHOTRA	
		OTHER DETAILS OF ADVOCATES: NAVEEN MALHOTRA()(9810035082)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CRIME AND RAILWAY-56/2017) BAIL APPLN. 1154/2017 FILED BY SUKESH CHANDRASHEKAR (DISPOSED ON : 2017-06-14) BAIL APPLN. 1550/2017 FILED BY SUKESH CHANDRASHEKAR (DISPOSED ON : 2018-01-11) W.P.(CRL) 2085/2017 FILED BY SHRI SUKESH CHANDRASHEKAR (DISPOSED ON : 2018-04-26) BAIL APPLN. 2547/2017 FILED BY NARENDER KUMAR JAIN (DISPOSED ON : 2018-01-11) BAIL APPLN. 2021/2018 FILED BY SUKASH @ SUKESH CHANDRASHEKAR (DISPOSED ON : 2018-08-29) BAIL APPLN. 1864/2018 FILED BY SUKASH @ SUKESH CHANDRASHEKAR (DISPOSED ON : 2018-08-07) BAIL APPLN. 1791/2018 FILED BY SUKASH @ SUKESH CHANDRASHEKAR (DISPOSED ON : 2018-07-30) CRL.REV.P. 1078/2018 FILED BY T P MALLIKARJUN (D. OF HEARING : 2025-03-04) BAIL APPLN. 1698/2018 FILED BY SUKASH @ SUKESH CHANDRASHEKAR (DISPOSED ON : 2018-07-23) CRL.REV.P. 1140/2018 FILED BY SUKASH @ SUKESH CHANDRASHEKHER (D. OF HEARING : 2025-03-04) BAIL APPLN. 1631/2018 FILED BY SUKASH @ SUKESH CHANDRASHEKAR (DISPOSED ON :

				2018-07-16) BAIL APPLN. 1289/2018 FILED BY SUKASH CHADRASHEKHAR (DISPOSED ON : 2018-05-29) CRL.REV.P. 1121/2018 FILED BY B. KUMAR (D. OF HEARING : 2025-03-04) BAIL APPLN. 2084/2018 FILED BY SUKASH @ SUKESH CHANDRASHEKAR (DISPOSED ON : 2018-10-10) BAIL APPLN. 579/2019 FILED BY SUKASH @ SUKESH CHANDRASHEKAR (DISPOSED ON : 2019-05-31) BAIL APPLN. 643/2020 FILED BY SUKASH @ SUKESH CHANDRASHEKAR (DISPOSED ON : 2020-03-05) W.P.(CRL) 819/2020 FILED BY SUKASH @ SUKESH CHANDRASHEKAR (DISPOSED ON : 2020-07-03) W.P.(CRL) 999/2021 FILED BY SUKASH ALIAS SUKESH CHANDRASHEKAR (DISPOSED ON : 2021-07-19) W.P.(CRL) 1168/2023 FILED BY SUKASH CHANDRASHEKHAR@SUKESH (DISPOSED ON : 2023-04-28) W.P.(CRL) 1087/2024 FILED BY SUKASH CHANDRASHEKHAR @ SUKESH (DISPOSED ON : 2024-04-16) CRL.M.C. 996/2025 FILED BY STATE (D. OF HEARING : 2025-03-17) P.S.-FIR NO. :(CRIME AND RAILWAY-56/2017)
INTERIM BAIL				
5	**BAIL APPLN.-4620/2024**	**RASHID KHAN** **V/s STATE GOVT. OF NCT OF DELHI**	**UROOJ AHMAD KHAN**	
		OTHER DETAILS OF ADVOCATES: **U.A KHAN (UROOJ.KHAN9@GMAIL.COM)(9818786510)(PETITIONER)** **KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)**		**OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CRIME AND RAILWAY-60/2024)** **BAIL APPLN. 1353/2024 FILED BY SHABAZ @ NANHE (DISPOSED ON : 2024-04-23)** **BAIL APPLN. 346/2025 FILED BY SHABAZ @ NANHE (D. OF HEARING : 2025-03-24)** **BAIL APPLN. 817/2025 FILED BY ZAKEY AHMED (D. OF HEARING : 2025-03-25)** **P.S.-FIR NO. :(CRIME AND RAILWAY-60/2024)**
BAIL				
6	**BAIL APPLN.-3510/2024**	**MOHIT @ BABA** **V/s STATE (GOVT. OF NCT OF DELHI)**	**SARTHAK TOMAR**	
		OTHER DETAILS OF ADVOCATES: **SARHAK TOMAR (ADVSARTHAKTOMAR@GMAIL.COM)(9311826508)(PETITIONER)** **KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)**		**OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ADARSH NAGAR-129/2021)** **BAIL APPLN. 473/2022 FILED BY AMIT DUBE (DISPOSED ON : 2022-04-11)** **BAIL APPLN. 1369/2024 FILED BY AMIT DUBEY (DISPOSED ON : 2024-05-22)** **BAIL APPLN. 2541/2024 FILED BY AMIT DUBEY (DISPOSED ON : 2024-08-09)** **BAIL APPLN. 3528/2024 FILED BY RAHUL@MADDA ROHIT (DISPOSED ON : 2024-11-28)** **BAIL APPLN. 655/2025 FILED BY RAHUL ALIAS MADDA (DISPOSED ON : 2025-02-17)** **P.S.-FIR NO. :(ADARSH NAGAR-129/2021)**

7	BAIL APPLN.-3718/2024	INDAL NONIYA V/s NARCOTICS CONTROL BUREAU	HARSH YADAV	
		OTHER DETAILS OF ADVOCATES: MOHIT YADAV(MOHITYADAV4303@GMAIL.COM)(9205504303)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(N.C.B. R.K.PURAM-SC 15/2023)
8	BAIL APPLN.-4102/2024 WITH W.P.(CRL) 2896/2024	VEDPAL SINGH TANWAR V/s DIRECTORATE OF ENFORCEMENT	SUMER SINGH BOPARAI	
		OTHER DETAILS OF ADVOCATES: SUMER SINGH (SUMERSINGHBOPARAI@GMAIL.COM)(9560450308)(PETITIONER) DIRECTORATE OF ENFORCEMENT (DL.HC-ED@GOV.IN)(0)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 8/2023) W.P.(CRL) 2896/2024 FILED BY VEDPAL SINGH TANWAR (D. OF HEARING : 2025-03-04) P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 8/2023)
9	W.P.(CRL)-2896/2024	VEDPAL SINGH TANWAR V/s DIRECTORATE OF ENFORCEMENT	SUMER SINGH BOPARAI	
		OTHER DETAILS OF ADVOCATES: SUMER SINGH (SUMERSINGHBOPARAI@GMAIL.COM)(9560450308)(PETITIONER) DIRECTORATE OF ENFORCEMENT (DL.HC-ED@GOV.IN)(0)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 8/2023) BAIL APPLN. 4102/2024 FILED BY VEDPAL SINGH TANWAR (D. OF HEARING : 2025-03-04) P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 8/2023)
10	BAIL APPLN.-4166/2024	AMIR V/s STATE GNCT OF DELHI	BRAHM KUMAR PANDEY	
		OTHER DETAILS OF ADVOCATES: MOH D ZAHID(ZAHID9811750070@GMAIL.COM)(9811750070)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CRIME AND RAILWAY-231/2023) BAIL APPLN. 3576/2024 FILED BY MOHD AJAM (DISPOSED ON : 2024-11-11) P.S.-FIR NO. :(CRIME AND RAILWAY-231/2023)
11	BAIL APPLN.-4378/2024 WITH BAIL APPLN. 4678/2024	IMRAN ALI @ SAMIR V/s THE STATE NCT OF DELHI	UROOJ AHMAD KHAN	
		OTHER DETAILS OF ADVOCATES: U.A KHAN(UROOJ.KHAN9@GMAIL.COM)(9818786510)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CRIME AND RAILWAY-204/2023) BAIL APPLN. 1879/2024 FILED BY MOHD SHAREEF (DISPOSED ON : 2024-07-11) BAIL APPLN. 1399/2024 FILED BY SUMIT KUMAR (DISPOSED ON : 2024-07-11) BAIL APPLN. 3336/2024 FILED BY AMIR KHAN (DISPOSED ON : 2024-09-17) BAIL APPLN. 4678/2024 FILED BY AARIF (D. OF HEARING : 2025-03-04) P.S.-FIR NO. :(CRIME AND RAILWAY-204/2023)
12	BAIL APPLN.-4678/2024	AARIF V/s STATE (NCT OF DELHI)	SURAJ PRAKASH SHARMA	
		OTHER DETAILS OF ADVOCATES: SURAJ PRAKSH SHARMA (SURAJPRAKASHADV1986@GMAIL.COM)(9555767373)(PETITIONER) KAPIL SHARMA		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CRIME AND RAILWAY-204/2023) BAIL APPLN. 1879/2024 FILED BY MOHD SHAREEF (DISPOSED ON : 2024-07-11)

		(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		BAIL APPLN. 1399/2024 FILED BY SUMIT KUMAR (DISPOSED ON : 2024-07-11) BAIL APPLN. 3336/2024 FILED BY AMIR KHAN (DISPOSED ON : 2024-09-17) BAIL APPLN. 4378/2024 FILED BY IMRAN ALI @ SAMIR (D. OF HEARING : 2025-03-04) P.S.-FIR NO. :(CRIME AND RAILWAY-204/2023)
13	BAIL APPLN.-4380/2024 CRL.M.A. 35833/2024	VIKRAM SINGH V/s STATE THROUGH SUBHASH PLACE POLICE STATION	DEVIKA GAUR	
		OTHER DETAILS OF ADVOCATES: AM LEGAL(INFO@AMLEGAL.IN)(9555761997)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(SUBHASH PLACE-97/2021)
14	BAIL APPLN.-4617/2024 CRL.M.A. 37774/2024	KESHURAM GOUR V/s STATE OF NCT DELHI	HASIM ALAM	
		OTHER DETAILS OF ADVOCATES: BHANU KAUSHIK(BHANUKAUSHIK703@GMAIL.COM)(8285904544)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(TILAK NAGAR-162/2023) BAIL APPLN. 2344/2023 FILED BY SHYAM LAL (DISPOSED ON : 2023-09-14) BAIL APPLN. 59/2024 FILED BY PAWAN KUMAR (DISPOSED ON : 2024-11-25) BAIL APPLN. 2077/2024 FILED BY KESURAM GOUR (DISPOSED ON : 2024-06-12) P.S.-FIR NO. :(TILAK NAGAR-162/2023)
15	BAIL APPLN.-443/2025 CRL.M.A. 3172/2025	DESHRAJ V/s STATE NCT OF DELHI & ANR.	NISHANT BISHNOI	
		OTHER DETAILS OF ADVOCATES: NISHANT BISHNOI ()(9818404102)(PETITIONER) NISHANT BISHNOI()(9971589629)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(0)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(MUKHERJEE NAGAR-196/2024)
16	BAIL APPLN.-466/2025	RANJEET KAUR @ BABY V/s STATE NCT OF DELHI	MIR AKHTAR HUSSAIN	
		OTHER DETAILS OF ADVOCATES: AKHTAR HUSSAIN (MIRAKHTARADVOCATE@GMAIL.COM)(9818080066)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SWAROOP NAGAR-251/2024) BAIL APPLN. 2536/2024 FILED BY KAUSHLYA DEVI (DISPOSED ON : 2024-07-25) P.S.-FIR NO. :(SWAROOP NAGAR-251/2024)
SUSPENSION OF SENTENCE				
17	CRL.M.C.-3904/2024 CRL.M.(BAIL) 601/2023 CRL.M.(BAIL) 948/2023 CRL.M.A. 12281/2024 WITH CRL.REV.P. 162/2023 CRL.REV.P. 158/2023 CRL.REV.P. 159/2023 CRL.REV.P. 160/2023 CRL.REV.P. 161/2023 CRL.M.C. 3905/2024 CRL.M.C. 3906/2024 CRL.M.C. 3907/2024 CRL.M.C. 3908/2024 CRL.M.C. 3909/2024	VIRENDER KUMAR V/s STATE & ANR.	GAURAV JAIN, SHUBHAM SHARMA, JAHANVI WORAH	
		OTHER DETAILS OF ADVOCATES: DAMANJIT KAUR(LAWCHAMBERS.DS@GMAIL.COM)()(PETITIONER)		

		KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) DAMANJIT (LAWCHAMBERS.DS@GMAIL.COM)()(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) PARVEEN DABAS (JAHANVI.W@GMAIL.COM)()(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
18	CRL.M.C.-3905/2024 CRL.M.(BAIL) 596/2023 CRL.M.A. 12150/2024	VIRENDER KUMAR V/s ISHWAR DAYAL & ANR.	GAURAV JAIN, SHUBHAM SHARMA, JAHANVI WORAH	
		OTHER DETAILS OF ADVOCATES: DAMANJIT KAUR(LAWCHAMBERS.DS@GMAIL.COM)()(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) PARVEEN DABAS (JAHANVI.W@GMAIL.COM)()(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
19	CRL.M.C.-3906/2024 CRL.M.(BAIL) 797/2023 CRL.M.(BAIL) 947/2023 CRL.M.A. 12304/2024	VIRENDER KUMAR V/s RENU SHARMA & ANR.	GAURAV JAIN, SHUBHAM SHARMA, JAHANVI WORAH	
		OTHER DETAILS OF ADVOCATES: DAMANJIT KAUR(LAWCHAMBERS.DS@GMAIL.COM)()(PETITIONER) DAMANJIT KAUR(LAWCHAMBERS.DS@GMAIL.COM)()(PETITIONER) DAMANJIT KAUR (LAWCHAMBERS.DS@GMAIL.COM)()(PETITIONER) PARVEEN DABAS(JAHANVI.W@GMAIL.COM)()(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
20	CRL.M.C.-3907/2024 CRL.M.(BAIL) 651/2023 CRL.M.(BAIL) 946/2023 CRL.M.A. 12057/2024	VIRENDER KUMAR V/s JASWANT SINGH & ANR.	GAURAV JAIN, SHUBHAM SHARMA, JAHANVI WORAH	
		OTHER DETAILS OF ADVOCATES: DAMANJIT KAUR & SHUBHAM SHARMA(LAWCHAMBERS.DS@GMAIL.COM)()(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)()(RESPONDENT) DAMANKIT KAUR (LAWCHAMBERS.DS@GMAIL.COM)()(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) PARVEEN DABAS (JAHANVI.W@GMAIL.COM)()(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
21	CRL.M.C.-3908/2024 CRL.M.(BAIL) 590/2023 CRL.M.A. 11900/2024	VIRENDER KUMAR V/s SUNIL KUMAR & ANR.	GAURAV JAIN, SHUBHAM SHARMA, JAHANVI WORAH	
		OTHER DETAILS OF ADVOCATES: DAMANJIT KAUR(LAWCHAMBERS.DS@GMAIL.COM)()(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
22	CRL.M.C.-3909/2024 CRL.M.(BAIL) 603/2023 CRL.M.A. 12143/2024	VIRENDER KUMAR V/s SURESH KUMAR & ANR.	GAURAV JAIN, SHUBHAM SHARMA, JAHANVI WORAH	
		OTHER DETAILS OF ADVOCATES: DHAMNJIT KAUR (LAWCHAMBERS.DS@GMAIL.COM)()(PETITIONER) PARVEEN DABAS (JAHANVI.W@GMAIL.COM)()(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
PAROLE/FURLOUGH				
23	W.P.(CRL)-13/2025	MANOJ @ PINTOO V/s STATE NCT OF DELHI	SHANNU BAGHEL	
		OTHER DETAILS OF ADVOCATES: SHANNU BAGHEL(ADVSHANNUBAGHEL@GMAIL.COM)(9910389196)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(FARASH BAZAR-309/2011) CRL.A. 300/2014 FILED BY MANOJ @ PINTOO (DISPOSED ON : 2017-12-08)

				W.P.(CRL) 169/2019 FILED BY MANOJ @ PINTOO (DISPOSED ON : 2019-02-04) P.S.-FIR NO. :(FARASH BAZAR-309/2011)
CRL.M.C. (CANCELLATION OF INTERIM BAIL/BAIL)				
24	CRL.M.C.-6388/2024	STATE (NCT OF DELHI) V/s AJAY KUMAR	LAKSH KHANNA	
		OTHER DETAILS OF ADVOCATES: LAKSH KHANNA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(ECONOMIC OFFENCE WING-202/2017)
FRESH MATTERS & APPLICATIONS				
25	CRL.M.C.-3540/2024 CRL.M.A. 13590/2024 WITH CRL.M.C. 3541/2024 CRL.M.C. 3543/2024	RAMIT VOHRA V/s BALAJI PLY EMPORIUM	SUSHANT BALI	
		OTHER DETAILS OF ADVOCATES: SUSHANT BALI (SUSHANTBALI.ADVOCATE@GMAIL.COM)(8447242406)(PETITIONER)		
26	CRL.M.C.-3541/2024 CRL.M.A. 13596/2024 CRL.M.A. 17204/2024 CRL.M.A. 17205/2024	RAMIT VOHRA V/s BALAJI PLY EMPORIUM	SUSHANT BALI, GEETA MEHROTRA	
		OTHER DETAILS OF ADVOCATES: SUSHANT BALI (SUSHANTBALI.ADVOCATE@GMAIL.COM)(8447242406)(PETITIONER) GEETA MAHROTRA(ADV_GEETA@YAHOO.CO.IN)(9999199640)(PETITIONER) SUSHANT BALI(SUSHANTBALI.ADVOCATE@GMAIL.COM)()(RESPONDENT)		
27	CRL.M.C.-3543/2024 CRL.M.A. 13600/2024	RAMIT VOHRA V/s BALAJI PLY EMPORIUM	SUSHANT BALI	
		OTHER DETAILS OF ADVOCATES: SUSHANT BALI (SUSHANTBALI.ADVOCATE@GMAIL.COM)(8447242406)(PETITIONER)		
28	CRL.M.C.-10160/2024 CRL.M.A. 38992/2024	SUNIL KUMAR & ORS. V/s THE STATE GOVT. OF NCT OF DELHI AND ANR.	RAJ KUMAR	
		OTHER DETAILS OF ADVOCATES: RAJKUMAR (RAJKUMARADV818@GMAIL.COM)(9871698896)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(HARSH VIHAR-145/2021)
FOR ADMISSION				
29	CRL.M.C.-8100/2024 CRL.M.A. 31004/2024	SH SUNNY BANSAL V/s STATE OF NCT OF DELHI & ORS.	SANJAY SINGH	
		OTHER DETAILS OF ADVOCATES: PUNEET GOEL (ADVPUNEETGOEL@GMAIL.COM)(9810759570)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
30	CRL.M.C.-9328/2024 CRL.M.A. 35736/2024 CRL.M.A. 35737/2024	MICROTRANS INFRATECH PVT LTD & ANR. V/s STATE OF DELHI & ORS.	HARSHIL GUPTA	
		OTHER DETAILS OF ADVOCATES: SATISH KUMAR (ACTIONESLEGIS1@GMAIL.COM)(9899545623)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
31	CRL.M.C.-9581/2024 CRL.M.A. 36780/2024	PARDEEP KUMAR & ORS. V/s STATE OF NCT OF DELHI & ANR.	KUNAL MALHOTRA	
		OTHER DETAILS OF ADVOCATES: KUNAL MLAHOTRA(KUNALMALHOTRA15@GMAIL.COM)(9899773662)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(MANSAROVER PARK-113/2021)

32	CRL.REV.P.-58/2025 CRL.M.A. 4068/2025	JITENDRA PANWAR V/s CENTRAL BUREAU OF INVESTIGATION & ANR.	HARISH CHAND	
		OTHER DETAILS OF ADVOCATES: ARYA (CHANDERHARISH3112@GMAIL.COM)(7838217753)(PETITIONER) ARYA (CHANDERHARISH3112@GMAIL.COM)(7838217753)(PETITIONER) CBI (DLACBIDHC@GMAIL.COM)(0)(RESPONDENT) CBI (DLACBIDHC@GMAIL.COM)(0)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-003-2023-A-0047) CRL.M.C. 1108/2025 FILED BY RAVINDER KUMAR (D. OF HEARING : 2025-04-24) P.S.-FIR NO. :(CBI-003-2023-A-0047)
AFTER NOTICE MISC. MATTERS				
33	CRL.M.C.-2/2024 CRL.M.A. 5/2024	Y V/s STATE OF NCT OF DELHI & ANR. & ORS.	BHUPENDRA PRATAP SINGH, DEEPAK VOHRA	
		OTHER DETAILS OF ADVOCATES: B.P SINGH (OFFICEBPSINGH.DL@GMAIL.COM)(9873835833)(PETITIONER) B.P. SINGH(OFFICEBPSINGH.DL@GMAIL.COM)(9873835833)(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) DEEPAK VOHRA(ADVODEEPAK@GMAIL.COM)(9810538000)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(FARASH BAZAR-314/2023) BAIL APPLN. 4361/2023 FILED BY MUKESH AHUJA (DISPOSED ON : 2023-12-29) P.S.-FIR NO. :(FARASH BAZAR-314/2023)
34	CRL.M.C.-148/2024 CRL.M.A. 610/2024	MR ATUL KUMAR GOEL V/s STATE OF NCT OF DELHI & ANR.	HIMANSHU UPADHYAYA, ROHIT PRIYA RANJAN	
		OTHER DETAILS OF ADVOCATES: HIMANSHU UPADHYAY(UPADHYAYAILC@GMAIL.COM)(9811254646)(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ROHIT PRIYA RANJAN(ARVIND.BHATT1989@GMAIL.COM)(9873486099)(RESPONDENT)		P.S.-FIR NO. :(ECONOMIC OFFENCE WING-94/2023)
35	CRL.M.C.-445/2024 CRL.M.A. 1746/2024	OM KAUR AND ANOTHER V/s THE STATE OF DELHI AND ANR	SOURABH SAINI	
		OTHER DETAILS OF ADVOCATES: BALMUKUND(BALMUKUNDGOUR1996@GMAIL.COM)(9782862505)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(AMBEDKAR NAGAR-547/2021) CRL.M.C. 3323/2022 FILED BY HARISH SHARMA & ORS. (DISPOSED ON : 2023-09-25) P.S.-FIR NO. :(AMBEDKAR NAGAR-547/2021)
36	CRL.M.C.-1135/2024	KRISHAN DEV SHAH V/s STATE NCT OF DELHI & ANR.	MD ALI, ABHISHEK SHARMA	
		OTHER DETAILS OF ADVOCATES: MEHAMMAD ALI(MD.ALI@ASJLEGAL.IN)(8586094428)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ABHISHEK SHARMA(ADVABHISHEKSHARMA7494@GMAIL.COM)(9711858073)(RESPONDENT)		
37	CRL.M.C.-1170/2024	NARCOTICS CONTROL BUREAU V/s CHARANJIT SINGH	SHASHWAT BANSAL	
		OTHER DETAILS OF ADVOCATES: SUBHASH BANSAL (BANSAL_SUBHASH@YAHOO.COM)(9810465109)(PETITIONER) SAXENA (YSAXENA.ADVOCATE@GMAIL.COM)()(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(N.C.B. R.K.PURAM-SC 192/2021) BAIL APPLN. 3463/2022 FILED BY RAJA JASWANT SINGH SANDHU (DISPOSED ON : 2023-02-03) BAIL APPLN. 994/2023 FILED BY GULDEEP SINGH (DISPOSED ON : 2023-10-17) P.S.-FIR NO. :(N.C.B. R.K.PURAM-SC 192/2021)

38	CRL.M.C.-1729/2024 CRL.M.A. 6622/2024	SHADAB AHMAD V/s STATE GOVT. OF NCT OF DELHI AND ANR.	KSHITIJ MUDGAL, JITENDRA KUMAR	
		OTHER DETAILS OF ADVOCATES: ANSHUL RAJORA(ANSHURAJORA99@GMAIL.COM)(9650585954)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) JITENDRA KUMAR (JANDKAKI@GMAIL.COM)(9873543120)(RESPONDENT)		P.S.-FIR NO. :(DAYAL PUR-279/2023)
39	CRL.M.C.-1946/2024 WITH CRL.M.C. 1947/2024	INCOME TAX OFFICE ITO THROUGH THROUGH DEPUTY DIRECTOR OF INCOME-TAX INV V/s HUAWEI TELECOMMUNICATIONS INDIA CO PVT LTD & ORS.	SHLOK CHANDRA	
		OTHER DETAILS OF ADVOCATES: SHLOK CHANDRA(SHLOKCHANDRA@CHANDRALAWCHAMBERS.COM)(9999670588)(PETITIONER) AKDUGGA(AKDUGGAL@HUAWEI.COM)()(RESPONDENT)		
40	CRL.M.C.-1947/2024	INCOME TAX OFFICE ITO THROUGH THROUGH DEPUTY DIRECTOR OF INCOME-TAX INV V/s HUAWEI TECHNOLOGIES INDIA PVT LTD AND ORS.	SHLOK CHANDRA	
		OTHER DETAILS OF ADVOCATES: SHLOK CHANDRA(SHLOKCHANDRA@CHANDRALAWCHAMBERS.COM)(9999670588)(PETITIONER)		
41	CRL.M.C.-1961/2024	KAMALJEET SINGH AHLUWALIA V/s STATE OF NCT OF DELHI	ANKIT SHARMA, RADHIKA ARORA	
		OTHER DETAILS OF ADVOCATES: SHIVAM SINGH(SHIVAM.S0306@GMAIL.COM)()(PETITIONER) SHIVAM SINGH(SHIVAM.S0306@GMAIL.COM)()(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) RADHIKA ARORA(RADHIKA_ARORA_07@YAHOO.COM)(9711137315)(PETITIONER)		
42	CRL.M.C.-2200/2024 CRL.M.A. 8532/2024	RAVI AGGARWAL V/s STATE OF DELHI NCT & ANR.	SAURAV SHARMA	
		OTHER DETAILS OF ADVOCATES: VIBHOR BHATIA(ADVVIBHORBHATIA@GMAIL.COM)(9013799538)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(VIJAY VIHAR-454/2021)
43	CRL.M.C.-3126/2024 CRL.M.A. 13634/2024	PAWAN V/s STATE OF DELHI	MOHIT GUPTA	
		OTHER DETAILS OF ADVOCATES: RAJIV TEHLAN(RAJIVTEHLAN@YAHOO.IN)(9999567555)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) RAJIV TEHLAN (RAJIVTEHLAN@YAHOO.IN)(9910792108)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(S.P. BADLI-1269/2016)
44	CRL.M.C.-3131/2024 CRL.M.A. 12124/2024	HAFIZ MOHD AYAZ V/s SMT TAJ PARVEEN & ANR.	SIMRAN GILL	
		OTHER DETAILS OF ADVOCATES: SIMRAN GILL (SIMRANGILL.LEGAL@GMAIL.COM)(9560111846)(PETITIONER)		
45	CRL.M.C.-3439/2024 CRL.M.A. 13210/2024	PANKAJ GUPTA & ORS. V/s SIDDHAARTH WALIA	ANKIT GOEL	
		OTHER DETAILS OF ADVOCATES: NIKHIL SHARMA (GOELANKITADV@GMAIL.COM)(9810608279)(PETITIONER)		

		SIDDHARTHA WALIA (SIDDHARTHAWALIA@GMAIL.COM)()(RESPONDENT)		
46	CRL.M.C.-3838/2024	RUI AVILA & ANR. V/s STATE GOVT OF NCT OF DELHI & ORS.	RAGHAV SHARMA	
		OTHER DETAILS OF ADVOCATES: SALVADOR REBELLO(SALVADOR@SRCOLEGAL.IN)(9823120280)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(TILAK MARG-65/2022) BAIL APPLN. 3636/2023 FILED BY RUI AVILA (DISPOSED ON : 2024-04-16) CRL.M.C. 2105/2024 FILED BY RUI AVILA (DISPOSED ON : 2024-03-15) P.S.-FIR NO. :(TILAK MARG-65/2022)
47	CRL.M.C.-3902/2024	SURINDER SINGH V/s STATE NCT OF DELHI AND ANR.	VIDIT GUPTA	
		OTHER DETAILS OF ADVOCATES: VIDIT GUPTA (A445DEFCOL@GMAIL.COM)(9910995511)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(BARAKHAMBA ROAD-32/2015)
48	CRL.M.C.-3992/2024 CRL.M.A. 15203/2024	SHRI ABHISHEK BHOLA V/s SMT. PREETI SATWAL & ANR.	RANDHIR KUMAR	
		OTHER DETAILS OF ADVOCATES:		
49	CRL.M.C.-4227/2024 CRL.M.A. 16028/2024	BABLU ABHIRAM GIRI V/s STATE (NCT OF DELHI) AND ANR	ANKUR CHHIBBER	
		OTHER DETAILS OF ADVOCATES: ANKUR CHHIBBER(ANKURCHHIBBER@GMAIL.COM)(9810082847)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		
50	CRL.M.C.-4707/2024	LAXMI CHAND GUPTA & ANR. V/s STATE OF NCT OF DELHI & ANR.	MOHIT CHAUDHARY	
		OTHER DETAILS OF ADVOCATES: MOHIT CHAUDHARY(KUSHAL82KUMAR@GMAIL.COM)(9810663997)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SADAR BAZAR-400/2014) BAIL APPLN. 290/2018 FILED BY KAILASH GUPTA (DISPOSED ON : 2018-02-05) P.S.-FIR NO. :(SADAR BAZAR-400/2014)
51	CRL.M.C.-5577/2024 CRL.M.A. 21280/2024 CRL.M.A. 21282/2024	SUMIT GROVER V/s STATE OF NCT OF DELHI AND ANR.	VARUN GARG	
		OTHER DETAILS OF ADVOCATES: SARVOTTAM LAW OFFICES(VARUN@SARVOTTAMLAW.COM)(9999829477)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		
52	CRL.M.C.-5635/2024 CRL.M.A. 21507/2024	RAJEEV SAXENA V/s STATE NCT OF DELHI AND ANR.	VAIBHAV SETHI	
		OTHER DETAILS OF ADVOCATES: S & P LAW OFFICES(SANDPLAWOFFICES@GMAIL.COM)(9999198933)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		
53	CRL.M.C.-5771/2024 CRL.M.A. 22030/2024 CRL.M.A. 22032/2024	SATYANARAYANA PRASAD V/s QAULITY COUNCIL OF INDIA	ABDUL QADIR, VIKAS CHOPRA	
		OTHER DETAILS OF ADVOCATES: RITIKA SINGH(ADVOCATERITIKA.SINGH@GMAIL.COM)(9625626576)(PETITIONER) I.S PRASAD(ISPRASAD100@GMAIL.COM)(0)(RESPONDENT) VIKAS CHOPRA(VIKASCHOPRAADVOCATE@GMAIL.COM)(9212036118)(RESPONDENT)		

54	CRL.M.C.-5802/2024 CRL.M.A. 22192/2024	SACHIN BHARDWAJ V/s STATE OF NCT OF DELHI AND ANR	POOJA SINGH	
		OTHER DETAILS OF ADVOCATES: POOJA SINGH (BHADAURIAANDASSOCIATES@GMAIL.COM)(9212527630)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(KALYAN PURI-311/2024)
55	CRL.M.C.-6318/2024 CRL.M.A. 24162/2024	RAHUL KUMAR & ANR. V/s STATE OF NCT OF DELHI & ORS.	SURESH BHARTI	
		OTHER DETAILS OF ADVOCATES: SANDEEP CHAUDHARY(ADVSANDEEPCHAUDHARY83@GMAIL.COM)(7982680695)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(SAGAR PUR-355/2024)
56	CRL.M.C.-6754/2024 CRL.M.A. 25796/2024	JAI PRAKASH V/s STATE NCT OF DELHI & ANR.	PAWAN RELEY, RAHUL DHANKAR	
		OTHER DETAILS OF ADVOCATES: CHAMBERS OF PAWAN RELEY(PAWANRELEYLAWCHAMBERS@GMAIL.COM)(8447343516)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) RAHUL DHANKAR(DHANKARLAWATTORNEYS@GMAIL.COM)(9968532561)(RESPONDENT)		P.S.-FIR NO. :(CHHAWLA-122/2010)
57	CRL.M.C.-8136/2024	ABDUL SALMAN ALIAS CHUNDHA THROUGH HIS SPA AFROZ AND ANR V/s STATE NCT OF DELHI AND ANR	ASHU KUMAR SHARMA	
		OTHER DETAILS OF ADVOCATES: ASHU KUMAR SHARMA (ASHU819@GMAIL.COM)(7042743504)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(WELCOME COLONY-770/2023) BAIL APPLN. 2329/2024 FILED BY ABDUL SALMAN @ CHUNDHA (DISPOSED ON : 2024-12-13) P.S.-FIR NO. :(WELCOME COLONY-770/2023)
58	CRL.M.C.-8302/2024	KARTIK ROHERA V/s STATE OF NCT OF DELHI & ORS. & ORS.	SACHIN MISHRA	
		OTHER DETAILS OF ADVOCATES: SACHIN MISHRA (SACHINMISHRA1982@GMAIL.COM)(9811966422)(PETITIONER) SACHIN MISHRA(SACHIMISHRA1982@GMAIL.COM)(9811966422)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(TILAK NAGAR-400/2022) BAIL APPLN. 2582/2022 FILED BY KARTIK ROHERA (DISPOSED ON : 2022-08-31) BAIL APPLN. 3775/2022 FILED BY KARTIK ROHERA (DISPOSED ON : 2022-12-16) P.S.-FIR NO. :(TILAK NAGAR-400/2022)
59	CRL.M.C.-8364/2024 CRL.M.A. 31937/2024	SUNIL CHHIKARA V/s STATE OF NCT OF DELHI & ANR. & ORS.	SHISHIR PINAKI	
		OTHER DETAILS OF ADVOCATES: SHISHIR PINAKI(ASKSHISHIRPINAKI@GMAIL.COM)(9811528408)(PETITIONER) SHISHIR PINAKI(ASKSHISHIRPINKI@GMAIL.COM)(9354311935)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NABI KARIM-70/2020) BAIL APPLN. 845/2020 FILED BY SUNIL CHHIKARA (DISPOSED ON : 2020-05-14) BAIL APPLN. 425/2024 FILED BY SUNIL CHHIKARA (DISPOSED ON : 2024-02-05) P.S.-FIR NO. :(NABI KARIM-70/2020)

60	CRL.M.C.-8481/2024 CRL.M.A. 32350/2024	AUSHIM KHETARPAL V/s STATE GOVT. OF NCT OF DELHI AND ANR.	AKHILESH KUMAR YADAV	
		OTHER DETAILS OF ADVOCATES: AKHILESH YADAV (AKHILESH_YADAV24@YAHOO.COM)(9971171628)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
61	CRL.M.C.-8671/2024 CRL.M.A. 33128/2024 CRL.M.A. 33130/2024	HDFC BANK LIMITED & ORS. V/s STATE GOVT.OF NCT OF DELHI AND NAR.	ANAND SHANKAR JHA	
		OTHER DETAILS OF ADVOCATES: ANAND SHANKAR JHA (ANAND.JHA@ASJLEGAL.IN)(9899617989)(PETITIONER) ANAND SHANKAR JHA (ANAND.JHA@ASJLEGAL.IN)(9899617989)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
62	CRL.M.C.-8688/2024 CRL.M.A. 33194/2024	TRILOK CHAND CHAUDHARY V/s THE STATE GOVT OF NCT OF DELHI & ANR.	LAXMAN	
		OTHER DETAILS OF ADVOCATES: GAURAV SHARMA (INFO@GSLO.IN)(0)(PETITIONER) GAURAV SHARMA (INFO@GSLO.IN)(0)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(SAKET-434/2024)
63	CRL.M.C.-8822/2024	NEELAM NANDA & ANR. V/s STATE OF NCT OF DELHI & ORS.	ASIM NAEEM	
		OTHER DETAILS OF ADVOCATES: VIBHAS SHARMA(ADV.VAIBHAVSHARMA1974@GMAIL.COM)(8527954456)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(LAJPAT NAGAR-36/2016)
64	CRL.M.C.-9059/2024	DR. S.R. SHARAN V/s THE STATE (GOVT. OF NCT OF DELHI) AND ANR	SUBHASH CHAND	
		OTHER DETAILS OF ADVOCATES: SUBHASH CHAND (SUBHASHCHANDBUDHIRAJA@GMAIL.COM)(9871286169)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(PUL PRAHLADPUR-379/2023)
65	CRL.M.C.-9095/2024 CRL.M.A. 34857/2024 WITH CRL.M.C. 9096/2024	SHRI SANJAY K JAIN V/s M/S TRIVENI TRUST	VIKHYAT OBEROI	
		OTHER DETAILS OF ADVOCATES: VIKHYAT OBEROI (OFFICEOFVOBEROI@GMAIL.COM)(8932998839)(PETITIONER) AKHIL MITTAL (MITTALSOLICITORS@GMAIL.COM)(0)(RESPONDENT)		
66	CRL.M.C.-9096/2024 CRL.M.A. 34859/2024	M/S KAHO AND ANR V/s M/S TRIVENI TRUST	VIKHYAT OBEROI	
		OTHER DETAILS OF ADVOCATES: VIKHYAT OBEROI (OFFICEOFVOBEROI@GMAIL.COM)(8932998839)(PETITIONER) RGAGARWAL (RGAGARWAL@DHANUKA.COM)(0)(RESPONDENT)		
67	CRL.M.C.-9392/2024 CRL.M.A. 36012/2024	MS. SAKSHI SHARMA V/s THE STATE GNCT OF DELHI & ANR.	ABHISHEK GUPTA, NITIN JAIN	
		OTHER DETAILS OF ADVOCATES: ABHISHEK (ADVABHISHEKPREMGUPTA@GMAIL.COM)(999075205)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) NITIN JAIN(ATTORNEYNITINJAIN@GMAIL.COM)(9716569056)(RESPONDENT)		

68	CRL.M.C.-9588/2024	MANISH V/s STATE OF NCT OF DELHI AND ANR.	KUNAL MADAN	
		OTHER DETAILS OF ADVOCATES: KMA ()(9999537160)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(S.B.DAIRY-657/2024) BAIL APPLN. 3701/2024 FILED BY MANISH (DISPOSED ON : 2024-10-09) P.S.-FIR NO. :(S.B.DAIRY-657/2024)
69	CRL.M.C.-10136/2024	SHRI HARI SHANKAR & ORS. V/s THE STATE GOVT. OF NCT OF DELHI & ANR.	PALLAVI VASHIST	
		OTHER DETAILS OF ADVOCATES: MANOJ KUMAR (PALLAVIVASHISHT9JULY@GMAIL.COM)(8447463019)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(MANGOLPURI-260/2013)
70	CRL.REV.P.-214/2023 CRL.M.A. 5621/2023 CRL.M.A. 5622/2023 CRL.M.A. 5623/2023 CRL.M.A. 5624/2023 CRL.M.A. 33396/2023 CRL.M.A. 33397/2023 CRL.M.A. 2034/2024 CRL.M.A. 2035/2024 WITH W.P.(CRL) 3560/2023	SUKASH CHANDRASHEKHAR @ SUKESH V/s DIRECTORATE OF ENFORCEMENT	ANANT SINGH MALIK, ANANT SINGH MALIK	
		OTHER DETAILS OF ADVOCATES: ANANTAM (ANANT@ANANTAMLEGAL.COM)(9999998560)(PETITIONER) ANANTAM LEGAL(ANANT@ANANTMLEGAL.COM)(9999998560)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ANANTAM LEGAL(ANANT@ANANTAMLEGAL.COM)(9999998560)(PETITIONER) DIRECTORATE OF ENFORCEMENT (DL.HC_ED@GOV.IN)()(RESPONDENT) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KANIKA (KANIKA@ANANTAMLEGAL.COM)()(PETITIONER) HOSSAIN ZOHEB (HOSSAINZOHEB@GMAIL.COM)()(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 5/2017) W.P.(CRL) 3560/2023 FILED BY SUKASH CHANDRASHEKHAR @ SUKESH (D. OF HEARING : 2025-03-04) W.P.(CRL) 1087/2024 FILED BY SUKASH CHANDRASHEKHAR @ SUKESH (DISPOSED ON : 2024-04-16) CRL.M.C. 5681/2024 FILED BY SATYENDAR KUMAR JAIN (D. OF HEARING : 2025-05-22) P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 5/2017)
71	W.P.(CRL)-3560/2023 CRL.M.A. 33055/2023	SUKASH CHANDRASHEKHAR @ SUKESH V/s DIRECTORATE OF ENFORCEMENT	ANANT SINGH MALIK	
		OTHER DETAILS OF ADVOCATES: ANANTAM LEGAL (ANANT@ANANTAMLEGAL.COM)(9999998560)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ADHIU (ADHIU231-ED@GOV.IN)()(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 5/2017) CRL.REV.P. 214/2023 FILED BY SUKASH CHANDRASHEKHAR @ SUKESH (D. OF HEARING : 2025-03-04) W.P.(CRL) 1087/2024 FILED BY SUKASH CHANDRASHEKHAR @ SUKESH (DISPOSED ON : 2024-04-16) CRL.M.C. 5681/2024 FILED BY SATYENDAR KUMAR JAIN (D. OF HEARING : 2025-05-22) P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 5/2017)
72	W.P.(CRL)-195/2025 CRL.M.A. 1664/2025	NITIN GUPTA AND OTHERS V/s STATE GOVT. OF NCT OF DELHI	ANUJ SONI	
		OTHER DETAILS OF ADVOCATES: ANUJ SONI(ANUJSONIADVOCATE@GMAIL.COM)(9911438899)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(KALYAN PURI-107/2023)

PART-HEARD MATTERS				
73	**CRL.M.C.-3655/2024**	**BALESH KUMAR ALIAS AMAN SINGH V/s THE STATE NCT OF DELHI THROUGH SHO PS BAWANA**	**GIRISH KUMAR**	
		OTHER DETAILS OF ADVOCATES: GIRISH KUMAR(GIRISHKATYAL88@GMAIL.COM)(9268003406)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		**P.S.-FIR NO. :(BAWANA-146/2004)**

COURT NO. 32
HON'BLE MS. JUSTICE MANMEET PRITAM SINGH ARORA

1.NOTE: AS DIRECTED BY THE HON'BLE JUDGE, ONE PROXY COUNSEL WILL ALSO JOIN THE COURT BESIDES THE ADJOURNMENT SLIP AND ADJOURMENT SLIP MUST ACCOMPANY THE "NO OBJECTION" OF OTHER SIDE AND BE SENT LATEST BY 6 P.M. ON THE LAST WORKING DAY ONLY BEFORE THE DATE FIXED.

2.NOTE: FILE THE RELEVENT DOCUMENTS IN THE REGISTRY ONLY. NO DOCUMENTS WILL BE ACCEPTED WHICH ARE SENT THROUGH E-MAIL/WHATSAPP.

3.NOTE: THE CASES PERTAINS TO QUASHING OF FIR ON JOINT REQUEST, OF ADVANCE LIST, WILL BE TAKEN AT 02:30 P.M.

TO JOIN V.C.: https://virtualcourtdhc.webex.com/meet/virtualcourtdhc5

Meeting number 25184205783

FOR ADJOURNMENT SLIP : courtmaster09@gmail.com

FOR SENDING APPEARANCE : https://forms.gle/vauowA4aiTxPqcBh9 from 10:00A.M.-4:30 P.M.

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
BAIL				
1	**BAIL APPLN.-4298/2024**	**MOHAN @ TINKAL V/s STATE OF GOVT. OF NCT OF DELHI**	**NIRMAL SINGH**	
		OTHER DETAILS OF ADVOCATES: JITENDER TYAGI (ADV.NIRMALVERMA1993@GMAIL.COM)(9810008859)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		**OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(PUL PRAHLADPUR-258/2017) BAIL APPLN. 3787/2020 FILED BY NARESH @ KHAJJU (DISPOSED ON : 2020-12-01) BAIL APPLN. 2985/2020 FILED BY NARESH (DISPOSED ON : 2020-10-20) BAIL APPLN. 3963/2020 FILED BY NARESH @ KHAJJU (DISPOSED ON : 2020-12-11) BAIL APPLN. 1755/2020 FILED BY NARESH @ KHAJJU (DISPOSED ON : 2020-07-17) BAIL APPLN. 2562/2021 FILED BY RAJESH@VANAR (DISPOSED ON : 2021-08-04)**

				BAIL APPLN. 2491/2021 FILED BY NARESH @ KHAJJU (DISPOSED ON : 2021-08-04) BAIL APPLN. 1981/2021 FILED BY MOHAN @ TINKAL (DISPOSED ON : 2021-08-25) BAIL APPLN. 185/2022 FILED BY MOHAN @ TINKAL (DISPOSED ON : 2022-05-04) BAIL APPLN. 2072/2022 FILED BY RAJESH@VANAR (DISPOSED ON : 2022-07-12) BAIL APPLN. 1748/2022 FILED BY DANISH @ CHINTU (DISPOSED ON : 2022-11-11) BAIL APPLN. 1056/2023 FILED BY MOHAN @ TINKAL (DISPOSED ON : 2023-04-19) BAIL APPLN. 516/2023 FILED BY DANISH @ CHINTU (DISPOSED ON : 2024-07-29) BAIL APPLN. 1974/2023 FILED BY MOHAN @ TINKAL (DISPOSED ON : 2024-01-09) BAIL APPLN. 2019/2024 FILED BY NARESH @ KHAJJU (DISPOSED ON : 2024-10-08) P.S.-FIR NO. :(PUL PRAHLADPUR-258/2017)
2	BAIL APPLN.-4680/2024	MUSTAFA V/s STATE GOVT. OF NCT OF DELHI	SHARVAN KUMAR TIWARI	
		OTHER DETAILS OF ADVOCATES: S K TIWARI(TIWARIADVOCATESK@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NARELA-183/2018) BAIL APPLN. 1753/2022 FILED BY GOPAL (DISPOSED ON : 2022-08-01) P.S.-FIR NO. :(NARELA-183/2018)
3	BAIL APPLN.-36/2025	KHUJA AGHA SAFI V/s CUSTOMS	HARSH YADAV, ADIT KHORANA	
		OTHER DETAILS OF ADVOCATES: MOHIT YADAV (MOHITYADAV4303@GMAIL.COM)(9205504303)(PETITIONER) ANURAG (ANURAGDULAW@GMAIL.COM)(0)(RESPONDENT) ADIT KHORANA(KHORANA.ADIT@GMAIL.COM)(9999890679)(RESPONDENT)		P.S.-FIR NO. :(CUSTOMS-SC 880/2024)
4	BAIL APPLN.-114/2025	TUSHAR V/s STATE GOVT. OF NCT OF DELHI	HIRDAY VIRDI	
		OTHER DETAILS OF ADVOCATES: HIRDAY VIRDI(HRIAYVIRDI@GMAIL.COM)(8375839726)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(BABA HARI DASS NAGAR-341/2024)
5	BAIL APPLN.-281/2025 CRL.M.A. 2023/2025 WITH BAIL APPLN. 330/2025	BHASKAR YADAV V/s DIRECTORATE OF ENFORCEMENT	SAMARTH KRISHAN LUTHRA	Listing Remarks: AT 3:30PM
		OTHER DETAILS OF ADVOCATES: SAMARTH KRISHAN LUTHRA(SKLUTHRA1995@GMAIL.COM)(9910849026)(PETITIONER) DIRECTORATE OF ENDORCEMENT(DL.HC-ED@GOV.IN)(0)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 7/2024) BAIL APPLN. 330/2025 FILED BY ASHOK KUMAR SHARMA (D. OF HEARING : 2025-03-04) P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 7/2024)
6	BAIL APPLN.-330/2025 CRL.M.A. 2409/2025 CRL.M.A. 2410/2025	ASHOK KUMAR SHARMA V/s DIRECTORATE OF ENFORCEMENT	DEBAYAN GANGOPADHYAY	Listing Remarks: AT 3:30PM
		OTHER DETAILS OF ADVOCATES: ABHIR DATT (DEBAYAN.GY@GMAIL.COM)(9742690374)(PETITIONER) DIRECTORATE OF ENFORCEMENT (DL.HC-ED@GOV.IN)(0)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 7/2024) BAIL APPLN. 281/2025 FILED BY BHASKAR YADAV (D. OF HEARING : 2025-03-04)

				P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 7/2024)
PAROLE/FURLOUGH				
7	W.P.(CRL)-566/2024	PRAKASH V/s THE STATE GOVT OF NCT OF DELHI AND ANR.	AKSHAY CHANDRA (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: ANKUR CHAUDHARY(ADV.ANKURCHAUDHARY@GMAIL.COM)(9911044818)(PETITIONER) ANKUR CHAUDHARY (ADV.ANKURCHAUDHARY@GMAIL.COM)(9911044818)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(HAUZ KHAS-28/2000) CRL.A. 1697/2004 FILED BY ROOPALI SHAH (DISPOSED ON : 2006-01-13) CRL.A. 666/2004 FILED BY PRAKASH (DISPOSED ON : 2009-01-29) CRL.A. 944/2011 FILED BY STATE (DISPOSED ON : 2012-02-08) W.P.(CRL) 1041/2012 FILED BY PRAKASH (DISPOSED ON : 2012-07-30) W.P.(CRL) 1926/2013 FILED BY PRAKASH (DISPOSED ON : 2014-01-21) W.P.(CRL) 1072/2019 FILED BY PRAKASH (DISPOSED ON : 2019-04-12) P.S.-FIR NO. :(HAUZ KHAS-28/2000)
8	W.P.(CRL)-2168/2024	BALJEET MALIK @ POPPY V/s STATE (NCT OF DELHI)	GAURAV JAIN	
		OTHER DETAILS OF ADVOCATES: NISHANK TYAGI (NISHANK@ADELLEGAL.IN)(9899950072)(PETITIONER) NISHANK TYAGI(NSIHAK@ADLLEGALIN)(989950072)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(VASANT VIHAR-69/2009) CRL.A. 911/2016 FILED BY RAVI KAPOOR (DISPOSED ON : 2018-01-04) DEATH SENTENCE REF. 1/2016 FILED BY STATE (DISPOSED ON : 2018-01-04) CRL.A. 840/2016 FILED BY BALJEET MALIK @ POPPY (DISPOSED ON : 2018-01-04) CRL.A. 851/2016 FILED BY AMIT SHUKLA (DISPOSED ON : 2018-01-04) W.P.(CRL) 1539/2018 FILED BY BALJEET MALIK @ POOPY (DISPOSED ON : 2018-08-09) W.P.(CRL) 172/2019 FILED BY RAVI KAPOOR (DISPOSED ON : 2019-10-22) W.P.(CRL) 2190/2018 FILED BY AMIT SHUKLA (DISPOSED ON : 2019-03-19) W.P.(CRL) 745/2020 FILED BY RAVI KAPOOR (DISPOSED ON : 2021-06-01) W.P.(CRL) 2496/2021 FILED BY RAVI KAPOOR (DISPOSED ON : 2022-02-01) W.P.(CRL) 2110/2021 FILED BY RAVI KAPOOR (DISPOSED ON : 2023-01-19) W.P.(CRL) 309/2023 FILED BY AMIT SHUKLA (DISPOSED ON : 2023-02-10) W.P.(CRL) 1692/2023 FILED BY AMIT SHUKLA (DISPOSED ON : 2023-07-03) W.P.(CRL) 2515/2023 FILED BY RAVI KAPOOR (DISPOSED ON : 2023-09-04) W.P.(CRL) 2675/2023 FILED BY AMIT SHUKLA (DISPOSED ON : 2023-09-25) W.P.(CRL) 2998/2023 FILED BY RAVI KAPOOR (DISPOSED ON : 2024-01-12) W.P.(CRL) 570/2024 FILED BY RAVI KAPOOR (DISPOSED ON : 2024-02-19) W.P.(CRL) 775/2024 FILED BY RAVI KAPOOR (DISPOSED ON : 2024-03-11) W.P.(CRL) 1259/2024 FILED BY RAVI KAPOOR (DISPOSED ON : 2024-05-10) W.P.(CRL) 1105/2024 FILED BY AMIT SHUKLA (DISPOSED ON : 2024-04-05)

				W.P.(CRL) 1471/2024 FILED BY AMIT SHUKLA (DISPOSED ON : 2024-06-05) W.P.(CRL) 1937/2024 FILED BY MR. X (DISPOSED ON : 2024-09-05) W.P.(CRL) 2648/2024 FILED BY CHIRANJI LAL & ORS. (D. OF HEARING : 2025-04-28) W.P.(CRL) 3109/2024 FILED BY RK (D. OF HEARING : 2025-03-25) W.P.(CRL) 311/2025 FILED BY RK (D. OF HEARING : 2025-04-15) P.S.-FIR NO. :(VASANT VIHAR-69/2009)
FRESH MATTERS & APPLICATIONS				
9	W.P.(CRL)-3988/2024 CRL.M.A. 38518/2024	MUKESH KUMAR V/s STATE OF NCT OF DELHI	GUNJAN SINHA JAIN (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: KHUSHBOO NAHAR (AKSHAYKR2022@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(OKHLA INDUSTRIAL AREA-545/2005) DEATH SENTENCE REF. 6/2010 FILED BY STATE (DISPOSED ON : 2013-11-19) CRL.A. 96/2011 FILED BY MUKESH KUMAR (DISPOSED ON : 2013-11-19) W.P.(CRL) 293/2014 FILED BY MUKESH KUMAR (DISPOSED ON : 2014-02-12) W.P.(CRL) 2204/2014 FILED BY MUKESH KUMAR (DISPOSED ON : 2014-11-21) W.P.(CRL) 284/2016 FILED BY MUKESH KUMAR (DISPOSED ON : 2016-05-04) W.P.(CRL) 2100/2016 FILED BY MUKESH KUMAR (DISPOSED ON : 2016-09-27) W.P.(CRL) 2268/2017 FILED BY MUKESH KUMAR (DISPOSED ON : 2018-05-09) P.S.-FIR NO. :(OKHLA INDUSTRIAL AREA-545/2005)
10	W.P.(CRL)-553/2025 CRL.M.A. 5009/2025 CRL.M.A. 5010/2025 CRL.M.A. 6519/2025	GAURAV SHARMA V/s STATE NCT OF DELHI AND ANR	VIPUL LAMBA, ARJUN SYAL	Listing Remarks: AT 2:30PM
		OTHER DETAILS OF ADVOCATES: VIPUL (VIPUL_LAMBA@HOTMAIL.COM)(9911725864)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ARJUN SYAL(SYALANDCOMPANY@GMAIL.COM)(9873136938)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(GREATER KAILASH-302/2023) W.P.(CRL) 3664/2023 FILED BY MEDHATITHI JHA & ANR. (D. OF HEARING : 2025-04-04) W.P.(CRL) 819/2024 FILED BY GAURAV SHARMA & ORS. (DISPOSED ON : 2024-05-20) W.P.(CRL) 1727/2024 FILED BY PLATINUM HOTELS AND RESTAURANTS LLP (D. OF HEARING : 2025-04-04) W.P.(CRL) 3706/2023 FILED BY M/S PLATINUM HOTELS AND RESTAURANTS LLP & ORS. (DISPOSED ON : 2024-03-14) CRL.M.C. 16/2025 FILED BY KANWARJEET SINGH KOCHHAR (D. OF HEARING : 2025-04-02) P.S.-FIR NO. :(GREATER KAILASH-302/2023)
FOR ADMISSION				
11	W.P.(CRL)-3181/2024 CRL.M.A. 30786/2024	ARSHAD ASHRAF P M V/s THE STATE (NCT OF DELHI) AND ANR	ASAD IQBAL KHAN	
		OTHER DETAILS OF ADVOCATES: ASAD IQBAL (ASADIQBALADVOCATE@GMAIL.COM)(9891735156)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		

AFTER NOTICE MISC. MATTERS				
12	**CRL.A.-147/2001**	**SATBIR SINGH V/s STATE THR. C.B.I.**	**SATISH NAGAR, NEELAM GROVER, NAVIN SHARMA, YATINDER CHAUDHARY & PANKAJ SHARMA, PRAMOD KUMAR**	
		OTHER DETAILS OF ADVOCATES: WITHOUT GENERATE ()()(RESPONDENT)		**P.S.-FIR NO. :(ANTI-CORRUPTION BRANCH-43A/93)**
13	**CRL.A.-900/2004 CRL.M.A. 50564/2018**	**NARCOTICS CONTROL BUREAU V/s RASHID ALI & ORS.**	**MR.NARESH GUPTA, RAJESH MANCHANDA, MR.S.S.DAS, MR. RAJESH MANCHANDA, MR. ZAFAR SADIQ**	
		OTHER DETAILS OF ADVOCATES: RAJESH MANCHANDA()(9811010461)(PETITIONER) WITHOUT GENERATE ()()(PETITIONER) WITHOUT GENERATE ()()(PETITIONER) WITHOUT GENERATE ()()(PETITIONER)		
14	**CRL.A.-627/2018 CRL.M.A. 5269/2025 WITH CRL.A. 351/2019**	**NEERAJ SHARMA V/s STATE (GNCT OF DELHI) & ANR**	**DARSHAN PALIWAL, TUSHAR GUPTA, TUSHAR GUPTA**	**Listing Remarks: AT 2:30PM**
		OTHER DETAILS OF ADVOCATES: DARSHAN PALIWAL()(9953288797)(PETITIONER) PARINAY GUPTA(PARINAYGUPTA24@GMAIL.COM)(7042805393)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) TUSHAR GUPTA(TUSHAR@MGLAW.IN)(9871550054)(PETITIONER)		**OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(DARYA GANJ-202/2013) CRL.A. 800/2018 FILED BY ASHOK KUMAR SHARMA (DISPOSED ON : 2018-08-31) CRL.A. 351/2019 FILED BY ASHOK KUMAR SHARMA (D. OF HEARING : 2025-03-04) P.S.-FIR NO. :(DARYA GANJ-202/2013)**
15	**CRL.A.-351/2019 WITH CRL.A. 627/2018**	**ASHOK KUMAR SHARMA V/s STATE & ANR.**	**NEERAJ KUMAR MISHRA, TUSHAR GUPTA**	
		OTHER DETAILS OF ADVOCATES: TUSHAR GUPTA(TUSHAR@MGLAW.IN)(9871550054)(RESPONDENT)		**OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(DARYA GANJ-202/2013) CRL.A. 627/2018 FILED BY NEERAJ SHARMA (D. OF HEARING : 2025-03-04) CRL.A. 800/2018 FILED BY ASHOK KUMAR SHARMA (DISPOSED ON : 2018-08-31) P.S.-FIR NO. :(DARYA GANJ-202/2013)**
16	**CRL.M.A. 23022/2023 In CRL.A.-725/2019 WITH CRL.A. 728/2019**	**SUMIT V/s THE STATE (NCT OF DELHI)**	**SANJAY KR MISHRA, INDERJEET K SIDHU**	
		OTHER DETAILS OF ADVOCATES: SANJAY KR MISHRA()(9818336108)(PETITIONER) SANYAM MALIK(ADVOCATESANYAMMALIK@GMAIL.COM)(9873939938)(PETITIONER) IJKSINDHU ASSOCIATES(IJKSIDHUASSOCIATES@GMAIL.COM)()(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		**OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(DWARKA SECTOR TWENTY THREE-370/2017) CRL.A. 728/2019 FILED BY BIDUR (D. OF HEARING : 2025-03-04) P.S.-FIR NO. :(DWARKA SECTOR TWENTY THREE-370/2017)**
17	**CRL.M.A. 29706/2023 In CRL.A.-728/2019**	**BIDUR V/s STATE**	**S S AHLUWALIA (DHCLSC), HARSH PRABHAKAR**	
		OTHER DETAILS OF ADVOCATES: S S AHLUWALIA (DHCLSC)()(9650160444)(PETITIONER) SUMMINDER PASWAN(SUMMINDERPASWANADV@GMAIL.COM)()(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		**OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(DWARKA SECTOR TWENTY THREE-370/2017) CRL.A. 725/2019 FILED BY SUMIT (D. OF HEARING : 2025-03-04) P.S.-FIR NO. :(DWARKA SECTOR TWENTY THREE-370/2017)**
18	**CRL.REV.P.-904/2018**	**CENTRAL BUREAU OF INVESTIGAGTION V/s SATISH KUMAR GUPTA**	**RAJDIPA BEHURA**	

		OTHER DETAILS OF ADVOCATES: RAJDIPA BEHURA()(9811533814)(PETITIONER)		P.S.-FIR NO. :(CBI-220-2017-E-0008)
19	CRL.REV.P.-966/2018 WITH CRL.REV.P. 969/2018 CRL.REV.P. 971/2018	AVINASH @ ANNA V/s STATE (THROUGH NCT OF DELHI)	NITESH MEHRA	
		OTHER DETAILS OF ADVOCATES: NITESH MEHRA()(9953652710)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SAKET-745/2014) CRL.REV.P. 971/2018 FILED BY RAJESH KUMAR ATTRI (D. OF HEARING : 2025-03-04) CRL.REV.P. 969/2018 FILED BY NINDER GAUTAM (D. OF HEARING : 2025-03-04) P.S.-FIR NO. :(SAKET-745/2014)
20	CRL.REV.P.-969/2018	NINDER GAUTAM V/s THE STATE (NCT OF DELHI)	MANISH KUMAR, SHIV KUMAR KOHLI	
		OTHER DETAILS OF ADVOCATES: MANISH KUMAR()(9717748266)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SAKET-745/2014) CRL.REV.P. 971/2018 FILED BY RAJESH KUMAR ATTRI (D. OF HEARING : 2025-03-04) CRL.REV.P. 966/2018 FILED BY AVINASH @ ANNA (D. OF HEARING : 2025-03-04) P.S.-FIR NO. :(SAKET-745/2014)
21	CRL.REV.P.-971/2018	RAJESH KUMAR ATTRI V/s STATE	M.R. SINGH SISODIA, SHIV KUMAR KOHLI	
		OTHER DETAILS OF ADVOCATES: M.R. SINGH SISODIA()(9999246212)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SAKET-745/2014) CRL.REV.P. 966/2018 FILED BY AVINASH @ ANNA (D. OF HEARING : 2025-03-04) CRL.REV.P. 969/2018 FILED BY NINDER GAUTAM (D. OF HEARING : 2025-03-04) P.S.-FIR NO. :(SAKET-745/2014)
22	CRL.REV.P.-1043/2018	STATE V/s AFZAL & ORS.	AMIT CHADHA, DR. AMIT MISHRA	
		OTHER DETAILS OF ADVOCATES: AMIT CHADHA()(9911116613)(PETITIONER)		P.S.-FIR NO. :(PUL PRAHLADPUR-138/2017)
23	CRL.M.A. 50473/2018 In CRL.REV.P.-1171/2018	SMT. RESHMA CHOUDHARY V/s STATE & ANR.	ANUPRIYA YADAV, KASIM KHAN	
		OTHER DETAILS OF ADVOCATES: ANUPRIYA YADAV()(9990634324)(PETITIONER) KASIM KHAN(KASIM_KHANZZ@YAHOO.COM)(9873787009)(RESPONDENT) KASIM KHAN(KASIM_KHANZZ@YAHOO.COM)(9873787009)(PETITIONER) KASIM KHAN(KASIM_KHANZZ@YAHOO.COM)(9873787009)(PETITIONER)		
24	W.P.(CRL)-64/2024	BAL KISHAN AND ORS V/s STATE AND ANR	SURENDRA	
		OTHER DETAILS OF ADVOCATES: SURENDRA (TRIALAMICUSADVOCATES@GMAIL.COM)(9654397323)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(MOTI NAGAR-590/2023)
25	W.P.(CRL)-810/2024	SH ARUNA ALIAS ARUN KUMAR PRADHAN V/s UNION OF INDIA AND ANR.	SAILESH GUPTA	
		OTHER DETAILS OF ADVOCATES: A.K. MISHRA(AKJDHEERAJ@GMAIL.COM)(9717739027)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT)		

26	W.P.(CRL)-896/2024	NISHANT & ORS. V/s THE STATE NCT OF DELHI AND ORS.	ARVIND KAUSHIK	Listing Remarks: AT 2:30PM
		OTHER DETAILS OF ADVOCATES: RAKESH KAUSHIK(ADVOCATERAKESHKAUSHIK@GMAIL.COM)(9910123939)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(K.N.KATJU MARG-403/2023)
27	W.P.(CRL)-1204/2024 CRL.M.A. 11671/2024 WITH W.P.(CRL) 3500/2024	NSDPAY TECHNOLOGY PRIVATE LIMITED V/s UNION OF INDIA AND ORS	PRAVEEN PATHAK, PRASHANT TRIPATHI, MANISH SHANKER	Listing Remarks: AT 2:15PM
		OTHER DETAILS OF ADVOCATES: PRAVEEN PATHAK (ADVPRAVEENPATHAK@GMAIL.COM)(9811700303)(PETITIONER) UNION OF INDIA (UOIDHC@GMAIL.COM)()(RESPONDENT) PRASHANT TRIPATHI(PRASHANTTRIPATHI1207@GMAIL.COM)(8239192326)(RESPONDENT) MANISH SHANKER(MSSRIVASTAVADV@GMAIL.COM)(9810577026)(RESPONDENT)		
28	W.P.(CRL)-3500/2024 CRL.M.A. 33570/2024	PRINCE GUPTA V/s UNION OF INDIA & ORS.	SHAILENDRA SINGH, LEXORBIS, AMAN LEEKHA	
		OTHER DETAILS OF ADVOCATES: VANSH BAJAJ(VANSHBAJAJ457@GMAIL.COM)(7011730738)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) ()()(RESPONDENT) AMAN LEEKHA(LEEKHA.AMAN@GMAIL.COM)(9871455077)(RESPONDENT)		
29	W.P.(CRL)-1446/2024 CRL.M.A. 14078/2024 CRL.M.A. 14079/2024	VIBHA SHARMA & ORS. V/s STATE OF NCT OF DELHI & ANR.	NITISH BANKA, NITISH BANKA	Listing Remarks: AT 4:00PM
		OTHER DETAILS OF ADVOCATES: NITISH BANK(NITISH@LEXSPEAK.IN)(9891549997)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) NITISH BANKA(NITISH@LEXSPEAK.IN)(9891549997)(PETITIONER)		P.S.-FIR NO. :(UTTAM NAGAR-575/2021)
30	W.P.(CRL)-1707/2024	AMIR V/s STATE OF DELHI	MOHAMMED SHAMIKH	
		OTHER DETAILS OF ADVOCATES: MOHAMMED SHAMIKH (MOHDSHAMIKHADVOCATE@GMAIL.COM)(9999727247)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
31	W.P.(CRL)-1776/2024 CRL.M.A. 17277/2024	POONAM V/s STATE OF NCT OF DELHI	MUDITA SHARDA	
		OTHER DETAILS OF ADVOCATES: MUDIT SHARDA(OFFICE.GMLEGAL@GMAIL.COM)(9818281779)(PETITIONER) MUDITA SHARDA (OFFICE.GMLEGAL@GMAIL.COM)(9818281779)(PETITIONER) MUDIT SHARDA(OFFICE.GMLEGAL@GMAIL.COM)(9818281779)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		
32	W.P.(CRL)-1800/2024	XYZ V/s STATE (NCT OF DELHI) & ORS.	JOGINDER TULI	
		OTHER DETAILS OF ADVOCATES: JOGINDER TULI(TULIJOGINDER@GMAIL.COM)(9811180788)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(KOTLA MUBARAKPUR-177/2024)
33	W.P.(CRL)-1831/2024 CRL.M.A. 17823/2024	PETERSON MATTHEW ROMELL V/s STATE (GNCT) OF DELHI	AMISH AGGARWALA	
		OTHER DETAILS OF ADVOCATES:		P.S.-FIR NO. :(I.G.I.AIRPORT-295/2024)

34	W.P.(CRL)-1952/2024 CRL.M.A. 18970/2024	HUMA SAAD V/s STATE OF NCT OF DELHI AND ORS	ARPIT BHARGAVA	
		OTHER DETAILS OF ADVOCATES: JOBY P VARGHESE (LAWJPV@GMAIL.COM)(9899855689)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(SUBZI MANDI-266/2017)
35	W.P.(CRL)-2057/2024 CRL.M.A. 19971/2024	RAJEEV V/s STATE NCT OF DELHI	RAJ KUMAR	
		OTHER DETAILS OF ADVOCATES:		
36	W.P.(CRL)-2616/2024 CRL.M.A. 25673/2024	NINA PRASAD V/s STATE OF N.C.T. OF DELHI & ANR.	NISHAANK MATTOO	
		OTHER DETAILS OF ADVOCATES: NISHAANK MATTOO(NISHAANKMATTOOANDASSOCIATES@GMAIL.COM)(8800917722)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(TIGRI-97/2021)
37	W.P.(CRL)-2726/2024	FARROZ AHMED @ FIROZ @ FAROOQ V/s STATE OF NCT OF DELHI AND ANR.	NAIEM JAHAN(DHCLSC)	
		OTHER DETAILS OF ADVOCATES: UDAY CHAUHAN (CHAUHANUDAY93@GMAIL.COM)(9212843448)(PETITIONER) UDAY CHAUHAN (CHAUHANUDAY93@GMAIL.COM)(9212843448)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-70/2003) CRL.A. 299/2011 FILED BY NOOR MOHD TANTRAY @ PEER BABA @ GULZAR AHMED BHAT @ UWAIS (DISPOSED ON : 2013-05-03) CRL.A. 308/2011 FILED BY FAROOZ AHMED @ FAROOQ AHMED & ANR. (DISPOSED ON : 2013-05-03) CRL.A. 166/2011 FILED BY RAEES UZ ZAMA & ANR. (DISPOSED ON : 2013-05-03) W.P.(CRL) 1877/2014 FILED BY NOOR MOHD TANTRAY (DISPOSED ON : 2014-10-30) W.P.(CRL) 2284/2018 FILED BY PARVEZ AHMED MIR (DISPOSED ON : 2018-09-18) W.P.(CRL) 2470/2019 FILED BY PARVEZ AHMED MIR (DISPOSED ON : 2019-12-09) W.P.(CRL) 694/2020 FILED BY FEROZ AHMAD BHAT (D. OF HEARING : 2025-08-07) W.P.(CRL) 692/2020 FILED BY PARVEZ AHMAD MIR (D. OF HEARING : 2025-08-07) W.P.(CRL) 2427/2021 FILED BY PARVEZ AHMAD MIR (DISPOSED ON : 2022-04-05) W.P.(CRL) 1707/2021 FILED BY PARVEZ AHMED MIR (DISPOSED ON : 2021-09-08) W.P.(CRL) 2176/2023 FILED BY FEROZ AHMED BHAT (DISPOSED ON : 2023-08-02) W.P.(CRL) 3535/2023 FILED BY FEROZ AHMED BHATT (DISPOSED ON : 2024-05-02) W.P.(CRL) 3612/2024 FILED BY FARROZ AHMED @ FIROZ @ FAROOQ S/O GULAM NABI @ GULAM NABI BHAT (D. OF HEARING : 2025-04-25) P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-70/2003)
38	W.P.(CRL)-2934/2024	JAVED & ORS. V/s THE STATE (GNCTD) & ORS.	SHIVENDER KUMAR SHARMA	
		OTHER DETAILS OF ADVOCATES: UROOJ CHOUDHARY(SKSLAWCHAMBERS@HOTMAIL.COM)(9873240045)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(KOTWALI-349/2024) BAIL APPLN. 2076/2024 FILED BY ASIF (DISPOSED ON : 2024-09-05)

				P.S.-FIR NO. :(KOTWALI-349/2024)
39	W.P.(CRL)-3156/2024	SALIM AND ORS V/s THE STATE (NCT OF DELHI)	HARSHIT VASHISHT	
		OTHER DETAILS OF ADVOCATES: DIMPLE VIVEK (ADVDIMPLE.85@GMAIL.COM)(9213930700)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(KRISHNA NAGAR-56/2011) CRL.M.C. 3795/2011 FILED BY SALEEM @ IMRAN & ORS. (DISPOSED ON : 2011-11-18) BAIL APPLN. 1196/2012 FILED BY ASLAM (DISPOSED ON : 2012-08-29) BAIL APPLN. 947/2014 FILED BY SALIM & ORS (DISPOSED ON : 2014-05-02) BAIL APPLN. 1173/2014 FILED BY SOHRAB (DISPOSED ON : 2014-05-23) BAIL APPLN. 235/2014 FILED BY RUSTAM KHAN (DISPOSED ON : 2014-09-08) BAIL APPLN. 1754/2014 FILED BY SALEEM & ANR (DISPOSED ON : 2014-08-08) W.P.(CRL) 499/2015 FILED BY RUSTAM (DISPOSED ON : 2015-12-07) CRL.A. 384/2018 FILED BY MOHD. ASLAM (DISPOSED ON : 2023-01-06) CRL.A. 530/2018 FILED BY RUSTAM (DISPOSED ON : 2023-01-06) CRL.A. 554/2018 FILED BY SALEEM (DISPOSED ON : 2023-01-06) CRL.A. 568/2018 FILED BY MOHD SABIR & ORS (DISPOSED ON : 2023-01-06) CRL.A. 591/2018 FILED BY SOHRAB (DISPOSED ON : 2023-01-06) W.P.(CRL) 1874/2019 FILED BY RUSTAM (DISPOSED ON : 2019-09-20) W.P.(CRL) 1009/2023 FILED BY SOHRAB (DISPOSED ON : 2023-09-04) W.P.(CRL) 2277/2023 FILED BY PRADEEP KUMAR SAINI (DISPOSED ON : 2023-12-07) W.P.(CRL) 1459/2023 FILED BY PRADEEP KUMAR SAINI (DISPOSED ON : 2023-05-22) W.P.(CRL) 1904/2023 FILED BY MOHD. SABBIR @GAGGU (DISPOSED ON : 2024-01-10) W.P.(CRL) 3033/2023 FILED BY SOHRAB (DISPOSED ON : 2024-04-16) W.P.(CRL) 462/2024 FILED BY SOHRAB (DISPOSED ON : 2024-02-14) W.P.(CRL) 1624/2024 FILED BY SALEEM (DISPOSED ON : 2024-09-02) W.P.(CRL) 1142/2024 FILED BY SOHRAB (DISPOSED ON : 2024-10-24) W.P.(CRL) 2349/2024 FILED BY SOHRAB (DISPOSED ON : 2024-10-24) W.P.(CRL) 131/2025 FILED BY SALIM (D. OF HEARING : 2025-03-05) W.P.(CRL) 508/2025 FILED BY RUSTOM (D. OF HEARING : 2025-05-20) P.S.-FIR NO. :(KRISHNA NAGAR-56/2011)
40	W.P.(CRL)-3213/2024	RANVEER @ RANGLAL V/s THE STATE THROUGH S.H.O AND ANR.	AMIT RAO	
		OTHER DETAILS OF ADVOCATES: RAO & ASSOCIATES(AMITRAOADVOCATE@GMAIL.COM)(9899287500)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(PAHARGANJ-531/2024)

41	W.P.(CRL)-3989/2024	DHARMENDRA YADAV V/s THE STATE GOVT. OF NCT OF DELHI AND ORS.	SUSHIL KUMAR	
		OTHER DETAILS OF ADVOCATES: SUSHIL KUMAR SINGH ()(9654244955)(PETITIONER) SUSHIL KUMAR SINGH(SUSHILKUMAR132@GMAIL.COM)(9654244955)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(KASHMERE GATE-459/2024)
42	W.P.(CRL)-4017/2024	ANIL KUMAR SINGH V/s STATE	PRATAP KUMAR DASH	
		OTHER DETAILS OF ADVOCATES: P.K (PRATAPKDASH@GMAIL.COM)(9968169409)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(I.G.I.AIRPORT-426/2024)
FOR CONSIDERATION				
43	CRL.M.A. 5248/2025 In W.P.(CRL)-3867/2024	SRIJAN RAJ & ANR. V/s STATE GOVT. OF NCT OF DELHI AND ORS.	PARITOSH DHAWAN	
		OTHER DETAILS OF ADVOCATES: PARITHOSH DAWAN(PARITOSHDHAWAN@DHAWANANDCO.COM)(9910335069)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) PARITOSH BHARDWAJ(PARITOSHDHAWAN.ADV@GMAIL.COM)(9910335069)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(K.N.KATJU MARG-554/2024)

COURT NO. 08
HON'BLE MR.JUSTICE SACHIN DATTA

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NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

sachin.sharma@dhc.nic.in

NOTE: ADMISSION MATTERS SHALL BE TAKEN UP IN THE PRE-LUNCH SESSION AND SUPPLEMENTARY MATTERS WILL BE TAKEN UP IN THE POST LUNCH SESSION (02:30 P.M. ONWARDS)

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
1	W.P.(C)-11971/2022 CM APPL. 35759/2022 CM APPL. 562/2025	JHANDEWALAN FLATTED FACTORIES ASSOCIATION REGD & ORS. V/s UNION OF INDIA THROUGH SECRETARY & ORS.	B K SOOD, FIRDOUSE QUTUB WANI	
		OTHER DETAILS OF ADVOCATES: B K SOOD AND ASSOCIATES(BKSOOD53@HOTMAIL.COM)(9810550624)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) FIRDOUSE QUTB WANI(FIRDOUSEWANI.LAWZ@GMAIL.COM)(9718043116)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) B K SOOD(BKSOOD53@GMAIL.COM)(0)(RESPONDENT)		
2	W.P.(C)-16366/2024 CM APPL. 7879/2025 CM APPL. 7882/2025	HINDALCO INDUSTRIES LIMITED V/s UNION OF INDIA & ORS.	ASHISH PRASAD	
		OTHER DETAILS OF ADVOCATES: ACARA LAW LLP(ASHISHPRASAD@ACARALAW.COM)(9810455042)(PETITIONER) UNION OF INDIA, KIRTIMAN SINGH, COAL INDIA(UOIDHC@GMAIL.COM, KIRTIMANSINGH.CGSC@GMAIL.COM, GMLEGAL.CIL@COALINDIA.IN)(1123384193)(RESPONDENT) COAL INDIA(CS.NCL@COALINDIA.IN, CMD.CCL.CIL@COALINDIA.IN, CMD.SECL.CIL@COALINDIA.IN)(0)(RESPONDENT) ACARA LAW LLP(ASHISHPRASAD@ACARALAW.COM)(9810455042)(PETITIONER) UOI(UOIDHC@GMAIL.COM)(0)(RESPONDENT) ACARA LAW LLP(ASHISHPRASAD@ACARALAW.COM)(9810455042)(PETITIONER) UOI(UOIDHC@GMAIL.COM)(0)(RESPONDENT) UOI(UOIDHC@GMAIL.COM, CHETANSHARMAMAILBOX@YAHOO.CO.IN)(0)(RESPONDENT)		
3	W.P.(C)-17715/2024 CM APPL. 75360/2024	M/S VAYUPUTRA LOGISTICS PRIVATE LIMITED V/s COAL INDIA LIMITED & ORS.	SHWETA BHARTI	Listing Remarks: AT4:00PM
		OTHER DETAILS OF ADVOCATES: HAMMURABI & SOLOMON PARTNERS(SHWETA.BHARTI@HAMMURABISOLOMON.COM, SHANTANU.IN@HAMMURABISOLOMON.COM)(9999607808)(PETITIONER) UNION OF INDIA, AKURUP, NEERAJ INDIA(UOIDHC@GMAIL.COM, OFFICE@AKURUP.COM, NEERAJINDIA@HOTMAIL.COM)(1123384193)(RESPONDENT) COAL INDIA(CGM-CMC.MCL@COALINDIA.IN, GMLEGAL.CIL@COALINDIA.IN)(0)(RESPONDENT)		
4	W.P.(C)-17861/2024 CM APPL. 75996/2024 CM APPL. 75997/2024	BABU LAL & ORS. V/s GOVT. OF NCT OF DELHI & ORS.	SUMIT GABA	
		OTHER DETAILS OF ADVOCATES: SUMIT GABA(SUMITGABAADVOCATE@GMAIL.COM)(9310377771)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		

		DHC PROSECUTIONED, DDA, UNION OF INDIA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM, DDACHAMBERHC@DDA.ORG.IN, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
FOR ADMISSION				
5	W.P.(C)-5707/2023 CM APPL. 66207/2023	SATBIR SINGH V/s DELHI POLLUTION CONTROL COMMITTEE AND ANR.	HARSHIT JAIN	
		OTHER DETAILS OF ADVOCATES: HARSHIT JAIN & ASSOCIATES(CONTACT@HARSHITJAIN@CO.IN)(9899113806)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) DANUBE CONSULTING(DANUBECONSULTING@GMAIL.COM)()(RESPONDENT) HARSHIT JAIN AND ASSOCIATES(CONTACT@HARSHITJAIN.CO.IN)(9899113806)(PETITIONER) DANU BECOUNSULTING(DANUBECONSULTING@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
6	CM APPL. 7483/2025 In W.P.(C)-7957/2023	NARESH KUMAR V/s RAJRA INTERNATIONAL PRIVATE LIMITED & ORS.	PALLAVI PARMAR	
		OTHER DETAILS OF ADVOCATES: PALLAVI PARMAR(LAWYER.PALLAVI@GMAIL.COM)(9891673730)(PETITIONER) RAJRA INTERNATIONAL(RAJRAINTERNATIONAL@GMAIL.COM, UOIDHC@GMAIL.COM, GMLEGAL.CIL@COALINDIA.IN)(1123384193)(RESPONDENT) NRSH(NRSHPHOGAT@GMAIL.COM)()(RESPONDENT) PALLAVI PARMAR(LAWYER.PALLAVI@GMAIL.COM)(9178195605)(PETITIONER) PARVINDER CHAUHAN(PARVINDERCHAUHAN.ADV@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) PALLAVI PARMAR(LAWYER.PALLAVI@GMAIL.COM)(8178195605)(PETITIONER) RAJRA INT PVT LTE(RAJRAINTERNATIONAL@GMAIL.COM)(0)(PETITIONER)		
7	W.P.(C)-16200/2023 CM APPL. 65111/2023	KNIGHTS TRANSCO PRIVATE LIMITED V/s UNION OF INDIA THROUGH MINISTRY OF COAL THROUGH SECRETARY & ORS.	RISHABH JAIN	Listing Remarks: AT4:00PM
		OTHER DETAILS OF ADVOCATES: VARUN MISHRA(VARUNMISHRACHAMBERS@GMAIL.COM, GMLEGAL.CIL@COALINDIA.IN, LAW.DELHI@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM, SECY.MOC@NIC.IN, MOHAMMEDMUQEEM@GMAIL.COM)(1123384193)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) DIRECTOR GENERAL OF RE SETTLEMENT, COAL INDIA LIMITED(DGR@DESW.GOV.IN, ANIPR@SACHTHEY.COM)()(RESPONDENT)		
8	W.P.(C)-984/2024	MANOJ KUMAR & ORS. V/s GOVERNMENT OF NCT OF DELHI & ORS.	MANOJ KUMAR	
		OTHER DETAILS OF ADVOCATES: PANKAJ AGGARWAL(ADV.PANKAJ.K.AGGARWAL@GMAIL.COM)(9818994947)(PETITIONER) GOVT OF NCT OF DELHI(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT)		
9	W.P.(C)-16796/2024	TILAK RAJ SHARMA V/s BUREAU OF IMMIGRATION	VIVEK KUMAR GAUR	
		OTHER DETAILS OF ADVOCATES: BHARAT BHUSHAN(KAUSHIKHIMANSHU786@GMAIL.COM)(8376001270)(PETITIONER) UNION OF INDIA, FRRODLI(UOIDHC@GMAIL.COM, FRRODLI@NIC.IN)(1123384193)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
10	W.P.(C)-2829/2011 CM APPL. 49303/2019 CM APPL. 49304/2019	SHANMUGA PATRO V/s RAJIV GANDHI FOUNDATION AND 2 ORS	SHANMUGA PATRO, SACHIN DUTTA, JOY BASU, JOY VASU, SACHIN DATTA, SUMANT DE	
		OTHER DETAILS OF ADVOCATES: SHANMUGA PATRO()(9891044766)(PETITIONER) SHANMUGA PATRO()(9891044766)(PETITIONER)		

11	CM APPL. 54296/2022(CM For Restoration) In W.P.(C)-6701/2019(Disposed off case)	PAWAN SINGLA AND ORS. V/s LT. GOVERNOR OF DELHI AND ORS.	MANJIT SINGH AHLUWALIA, BHAVNEET SINGH, DEEKSHA L KAKAR	
		OTHER DETAILS OF ADVOCATES: MANJIT SINGH AHLUWALIA()(9811040827)(PETITIONER) BHAVNEET SINGH(ADVBHAVEET@GMAIL.COM)(9810072011)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) RAKESH(RAKESHKUGARG@REDIFFMAIL.COM)()(RESPONDENT) DDA(DDACHAMBERHC@YAHOO.COM)(8950510963)(RESPONDENT)		
12	W.P.(C)-10446/2020 CM APPL. 33053/2020 CM APPL. 10836/2021 WITH W.P.(C) 10448/2020 W.P.(C) 10452/2020 W.P.(C) 12603/2021 W.P.(C) 12131/2022 W.P.(C) 435/2023	N SAMPATH GANESH V/s NATIONAL FINANCIAL REPORTING AUTHORITY	VANYA CHHABRA, VANYA CHHABRA	
		OTHER DETAILS OF ADVOCATES: N SAMPATH GANESH(GSAMPATH@BSRAFFILIATES.COM)()(RESPONDENT) AZB AND PARTNERS(RAGHAV.SETH@AZBPARTNERS.COM)(9999890484)(PETITIONER) NATIONAL FINANCIAL REPORTING AUTHORITY(REVIEW@NFRA.GOV.IN)()(PETITIONER) NATIONAL FINANCIAL REPORTING AUTHORITY(REVIEW@NFRA.GOV.IN)()(RESPONDENT) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) KUNAL JAIMAN()(9610265315)(PETITIONER) AKSHAY CHANDRA(NCTEHCSC@GMAIL.COM)()(RESPONDENT) N SAMPATH GANESH(GSAMPATH@BSRAFFILIATES.COM)()(RESPONDENT) AZB & PARTNERS(RAGHAV.SETH@AZBPARTNERS.COM)(9999890484)(PETITIONER)		
13	W.P.(C)-10448/2020 CM APPL. 33063/2020 CM APPL. 10834/2021	AKEEL MASTER V/s NATIONAL FINANCIAL REPORTING AUTHORITY	VANYA CHHABRA, VANYA CHHABRA	
		OTHER DETAILS OF ADVOCATES: AKEEL MASTER(AMASTER@BSRAFFILIATES.COM)()(PETITIONER) AZB AND PARTNERS(RAGHAV.SETH@AZBPARTNERS.COM)(8130145160)(PETITIONER) NATIONAL FINANCIAL REPORTING AUTHORITY(REVIEW@NFRA.GOV.IN)()(PETITIONER) NATIONAL FINANCIAL REPORTING AUTHORITY(REVIEW@NFRA.GOV.IN)()(RESPONDENT) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) AKEEL MASTER(AMASTER@BSRAFFILIATES.COM)()(RESPONDENT) AZB & PARTNERS(RAGHAV.SETH@AZBPARTNERS.COM)(9999890484)(PETITIONER) KIRTIMAN(REVIEW@NFRA.GOV.IN)()(RESPONDENT)		
14	W.P.(C)-10452/2020 CM APPL. 33070/2020 CM APPL. 3480/2021	B S R AND ASSOCIATES LLP & ANR. V/s NATIONAL FINANCIAL REPORTING AUTHORITY GOVERNMENT OF INDIA	VANYA CHHABRA, VANYA CHHABRA	
		OTHER DETAILS OF ADVOCATES: B S R AND ASSOCIATES LLP(ABAKSHI@BSRAFFILIATES.COM)()(RESPONDENT) SRIRAM MAHALINGAM(SMAHALINGAM@BSRAFFILIATES.COM)()(RESPONDENT) AZB AND PARTNERS(RAGHAV.SETH@AZBPARTNERS.COM)(8130145160)(PETITIONER) NATIONAL FINANCIAL REPORTING AUTHORITY GOVERNMENT OF INDIA(REVIEW@NFRA.GOV.IN)()(PETITIONER) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) NATIONAL FINANCIAL REPORTING AUTHORITY(REVIEW@NFRA.GOV.IN)()(RESPONDENT) B S R AND ASSOCIATES LLP(ABAKSHI@BSRAFFILIATES.COM)()(RESPONDENT) AZB & PARTNERS(RAGHAV.SETH@AZBPARTNERS.COM)(9999890484)(PETITIONER) NFRA, ADITYA JALAN(REVIEW@NFRA.GOV.IN, REVIEW@NFRA.GOV.IN, ADITYA.JALAN@AZBPARTNERS.COM)()(RESPONDENT)		
15	W.P.(C)-12603/2021 CM APPL. 39684/2021 CM APPL. 4320/2022	RAJENDRA K. GOEL & CO. & ANR. V/s NATIONAL FINANCIAL REPORTING AUTHORITY	AGARWAL LAW ASSOCIATES	
		OTHER DETAILS OF ADVOCATES: MAHESH AGARWAL(RISHI@AGLAW.IN)(9810188705)(PETITIONER) NATIONAL FINANCIAL REPORTING AUTHORTIY(REVIEW@NFRA.GOV.IN)()(RESPONDENT) MAHESH AGARWAL(RISHI@AGLAW.IN, NIYATI@AGLAW.IN)(9810188705)(PETITIONER) KIRTI MAN SINGH(KIRTIMANSINGH.OFFICE@GMAIL.COM)()(RESPONDENT)		

16	W.P.(C)-435/2023 CM APPL. 30062/2023 WITH W.P.(C) 12131/2022	R THIRUMALMARUGAN V/s NATIONAL FINANCIAL REPORTING AUTHORITY	RAVI RAGHUNATH, RAVI PRAKASH	
		OTHER DETAILS OF ADVOCATES: RAVI RAGHUNATH(RAVIRAGHUNATH.RR@GMAIL.COM)(9566061293)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) RAVI RAGHUNATH(RAVIRAGHUNATH.RR@GMAIL.COM)()(PETITIONER) RAVI PRAKASH(RAVIPRAKASH1066@GMAIL.COM)(9795309119)(RESPONDENT)		
17	W.P.(C)-172/2021	PRAYAG POLYTECH PVT. LTD. & ANR. V/s DIRECTORATE GENERAL OF FOREIGN TRADE	VIPUL GANDA, INDRA CHAND PRAJAPAT	
		OTHER DETAILS OF ADVOCATES: VIPUL GANDA(COVG.ADMIN@COVG.CO.IN)(9810804949)(PETITIONER) DIRECTORATE GENERAL OF FOREIGN TRADE (DGFT@NIC.IN)()(PETITIONER) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) INDRA CHAND PRAJAPAT(FILING.LEXNTAX@GMAIL.COM)(9811605247)(PETITIONER)		
18	W.P.(C)-637/2021 CM APPL. 1590/2021	M/S. NTR ESTATES PVT. LTD. V/s UNION OF INDIA & ANR.	SURESH CHAND SINGHAL	
		OTHER DETAILS OF ADVOCATES: M/S. NTR ESTATES PVT. LTD.(BRIJENDRAA@GMAIL.COM)(9810085011)(RESPONDENT) M/S. NTR ESTATES PVT. LTD.(BRIJENDRAA@GMAIL.COM)(9810085011)(RESPONDENT) SURESHSINGHAL(SCSINGHAL@REDIFFMAIL.COM)(9810061558)(PETITIONER) S C SINHAL(SCSINGHAL@REDIFFMAIL.COM)(981061558)(PETITIONER) UNION OF INDIA(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(PETITIONER) UNION OF INDIA(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(PETITIONER) MOHD MUQEEM (MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT)		
19	W.P.(C)-1769/2021 CM APPL. 5086/2021 CM APPL. 6854/2022 CM APPL. 42739/2023 CM APPL. 42740/2023	NUPOWER WIND FARMS PRIVATE LIMITED V/s UNION OF INDIA & ORS.	TALIB KHAN, TALIB KHAN, HARSHIT SETHI, ARVEEN SEKHON	
		OTHER DETAILS OF ADVOCATES: (HARSHIT SETHI AND RISHI SEHGAL(ADVOCATESEHGAL.RISHI@GMAIL.COM)(9417219804)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) RISHI SEHGAL(ADVOCTESEHGAL.RISHI@GMAIL.COM)()(PETITIONER) HOSSAIN ZOHEB(OFFICEZHOSSAIN@GMAIL.COM, HOSSAINZOHEB@GMAIL.COM, DL.HC_ED@GOV.IN)()(RESPONDENT) RISHI SEHGAL (ADVOCATESEHGAL.RISHI@GMAIL.COM)(9417219804)(PETITIONER) ZOHEB HOSSAIN(HOSSAINZOHEB@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT)		
20	W.P.(C)-1783/2021	DHARMESH ARORA PROP. M/S FUTURE INDIA V/s CPIO, GST COMMISSIONERATE FARIDABAD & ORS.	NAND KISHORE SHARMA	
		OTHER DETAILS OF ADVOCATES: N K SHARMA()(9810256796)(PETITIONER) SAHAIRK(SAHAIRK.63@GOV.IN)()(RESPONDENT)		
21	W.P.(C)-6605/2021 CM APPL. 20735/2021 CM APPL. 25941/2023	PRICE WATERHOUSE CHARTERED ACCOUNTANTS LLP & ANR. V/s NATIONAL FINANCIAL REPORTING AUTHORITY	ABHIMANYU CHOPRA, ABHIMANYU CHOPRA, KSHITIZ RAO	
		OTHER DETAILS OF ADVOCATES: PRICE WATERHOUSE CHARTERED ACCOUNTANTS LLP(ABHIMANYU.CHOPRA@AZBPARTNERS.COM)(9891434361)(RESPONDENT) PRICE WATERHOUSE CHARTERED ACCOUNTANTS LLP(ABHIMANYU.CHOPRA@AZBPARTNERS.COM)(9891434361)(RESPONDENT) ASHA RAMANATHAN(ABHIMANYU.CHOPRA@AZBPARTNERS.COM)(9891434361)(RESPONDENT) ASHA RAMANATHAN(ABHIMANYU.CHOPRA@AZBPARTNERS.COM)(9891434361)(RESPONDENT) ABHIMANYUCHOPRA(ABHIMANYU.CHOPRA@HOTMAIL.COM)(9891434361)(PETITIONER) KAMAL SHANKAR (PRIYANKA.LADOIA@AZBPARTNERS.COM)(9820483946)(PETITIONER)		

		NATIONAL FINANCIAL REPORTING AUTHORITY(REVIEW@NFRA.GOV.IN)()(PETITIONER) NATIONAL FINANCIAL REPORTING AUTHORITY(REVIEW@NFRA.GOV.IN)()(PETITIONER) MOHAMMAD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) NATIONAL FINANCIAL REPORTING AUTHORITY GOVERNMENT OF INDIA(REVIW@NFRA.GOV.IN)()(RESPONDENT) DR. ABHIMANYU CHOPRA (PRIYNAK.LADOIA@AZBPARTNERS.COM)(9820483946)(PETITIONER) KAMAL SHANKAR (PRIYNAK.LADOIA@AZBPARTNERS.COM)(9820483946)(PETITIONER) PRIYANK LADOIA (PRIYNAK.LADOIA@AZBPARTNERS.COM)(9820483946)(PETITIONER) KIRTIMANSINGH (KIRTIMANSINGH.OFFICE@GMAIL.COM)()(RESPONDENT)		
22	W.P.(C)-10084/2021	ABHIJIT MISHRA V/s HIGH COURT OF DELHI	ABHIJIT MISHRA	
		OTHER DETAILS OF ADVOCATES: ABHIJIT MISHRA(ADVOCATEPAYAL@YAHOO.COM)(9910860430)(PETITIONER) ANU BAGAI(ANU@BAGI.CO.IN)(9810096764)(RESPONDENT)		
23	W.P.(C)-13075/2021	DHRUV KRISHAN MAGGU V/s ADDITIONAL DIRECTOR GENERAL, DGGI (HQRS.), R.K. PURAM, NEW DELHI	AKHIL KRISHAN MAGGU	
		OTHER DETAILS OF ADVOCATES: AKHIL KRISHAN MAGGU(MAGGUAKHIL@YMAIL.COM)(9650046568)(PETITIONER) HARPEET SINGH(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)()(RESPONDENT)		
24	W.P.(C)-6940/2022	NIRMALA DEVI V/s UNION OF INDIA AND ORS	ISHWAR CHANDRA MISHRA, SAKET SINGH	
		OTHER DETAILS OF ADVOCATES: I.C. MISHRA(ICMISHRA1968@GMAIL.COM)(9810542505)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) CS BIHAR(CS-BIHAR@NIC.IN)()(RESPONDENT) SAKET SINGH(SAKETSIINGH@GMAIL.COM)(9810166151)(RESPONDENT)		
25	W.P.(C)-7826/2022 CM APPL. 23923/2022	AJAY KUMAR GUPTA V/s CENTRAL INFORMATION COMMISSIONER & ANR.	RAHUL MALHOTRA	
		OTHER DETAILS OF ADVOCATES: (		
26	W.P.(C)-9244/2022 CM APPL. 27719/2022	TATA POWER DELHI DISTRIBUTION LIMITED V/s SH. KUSHAL SINGHAL	MANISH KUMAR SRIVASTAVA, RAVISH KUMAR GOYAL	
		OTHER DETAILS OF ADVOCATES: MANISH KUMAR SRIVASTAVA(MANSRI25@@GMAIL.COM)(9871102052)(PETITIONER) SH. KUSHAL SINGHAL(KUSHALSINGHAL77@GMAIL.COM)()(RESPONDENT) RAVISH KUMAR GOYAL(RAVISH.GOEL@GMAIL.COM)(9811507951)(RESPONDENT)		
27	CM APPL. 10317/2025 In W.P.(C)-11103/2022	RAJESH BASOYA V/s GOVERNMENT OF NCT OF DELHI & ORS.	RAJAT ANEJA, USHA PANDEY, USHA PANDEY	
		OTHER DETAILS OF ADVOCATES: RAJAT ANEJA()(9958687604)(PETITIONER) ANEJA AND ANEJA()(9810727771)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) USHA PANDEY(ADVOCATE.USHA@YAHOO.COM)(9871000871)(RESPONDENT)		
28	W.P.(C)-15751/2022 CM APPL. 49025/2022	AKAL INFORMATION SYSTEMS LTD V/s NATIONAL INFORMATICS CENTRE SERVICES INCORPORATED	PRATEEK MOHAN SINHA	
		OTHER DETAILS OF ADVOCATES: R.M. SINHA(ADVRMS@YAHOO.CO.IN)(9811478026)(PETITIONER) TENDER(TENDER-NICSC@NIC.IN)()(RESPONDENT)		

29	W.P.(C)-16002/2022 CM APPL. 11766/2025	COL A. K. ARORA (RETD.) & ORS. V/s DIRECTORATE GENERAL RESETTLEMENT (DGR) & ANR.	SONIA ARORA, RADHIKA ARORA	Listing Remarks: AT4:00PM
		OTHER DETAILS OF ADVOCATES: SONIA A. MENON AND ASSOCIATES(SONIAARORAMENON@GMAIL.COM)(9810865468)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) RADHIKA BISHWAJIT DUBEY(RADHIKA.ARORA21@GMAIL.COM)(9810982927)(RESPONDENT)		
30	W.P.(C)-1771/2023 CM APPL. 6768/2023 CM APPL. 36604/2023	OXFAM INDIA V/s UNION OF INDIA	PRABHSAHAY KAUR	
		OTHER DETAILS OF ADVOCATES: PRABHASHAY KAUR (SAHAYK@GMAIL.COM)(9810158581)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) PRABHASAHAY(SAHAYK@GMAIL.COM)(9810158581)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
31	W.P.(C)-2584/2023	VARUN CHOWDHARY V/s UNION OF INDIA & ORS.	SHOEB SHAKEEL	
		OTHER DETAILS OF ADVOCATES: SHOEB SHAKEEL (ADVSHOEB@GMAIL.COM)(9871424829)(PETITIONER) CLOMCDHQ(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
32	W.P.(C)-3353/2023 CM APPL. 12993/2023 CM APPL. 36781/2023	MICA INDUSTRIES LTD V/s CANBANK FACTORS LTD & ANR.	MOHIT CHAUDHARY, NAVIN KUMAR, NAVIN KUMAR, DEEPAK VOHRA	
		OTHER DETAILS OF ADVOCATES: MOHIT CHAUDHARY (KUSHAL82@GMAIL.COM, MOHITCHAUDHARY2020@GMAIL.COM)(9810074159)(PETITIONER) GOYAL AAYAAT P LTD(CANFACT.DEL@CANBANKFACTORS.COM, GOYALAPL@GMAIL.COM,)()(RESPONDENT) NAVIN KUMAR (KUMAR.NAVIN040@GMAIL.COM)(9873203306)(RESPONDENT) NAVIN KUMAR(KUMAR.NAVIN040@GMAIL.COM)(9873203306)(RESPONDENT) DEEPAK VOHRA(ADVODEEPAK@GMAIL.COM)(9810538000)(PETITIONER)		
33	W.P.(C)-4545/2023 CM APPL. 17348/2023 CM APPL. 2967/2024	GAURAV JAIN V/s UNION OF INDIA & ORS.	J. SAGAR ASSOCIATES	
		OTHER DETAILS OF ADVOCATES: J SAGAR ASSOCIATES(PPT@JSALAW.COM)(9810172127)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) PARAMVEER SINGH(PARAMVEER196584@GMAIL.COM)(9811348590)(PETITIONER) J.SAGAR ASSOCIATES(PPT@JSALAW.COM)(1143110679)(PETITIONER) UNION OF INDIA, DLACBIDHC, CBI(UOIDHC@GMAIL.COM, DLACBIDHC@GMAIL.COM, HOZDEL@CBI.GOV.IN, DDCO@CBI.GOV.IN)(1123384193)(RESPONDENT) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) NIKHIL GOEL(OFFICEOFNIKHILGOEL@GMAIL.COM, VIJAYSHARMA@CBI.GOV.IN)()(RESPONDENT)		
34	W.P.(C)-6572/2023	BILAL ZAIDI V/s BUREAU OF IMMIGRATION & ORS.	RAGHAV GUPTA	
		OTHER DETAILS OF ADVOCATES: ANAS TANWIR & RAGHAV GUPTA(RAGHAVGUPTACHAMBER@GMAIL.COM)(9716919135)(PETITIONER) FRRODIL(FRRODLI@NIC.IN, ED-DEL-REV@NIC.IN, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) YES TOUCH(YESTOUCH@YESBANK.IN)()(RESPONDENT)		
35	W.P.(C)-10388/2023 CM APPL. 64600/2023 CM APPL. 21724/2024	LAKHMI CHAND V/s GOVT OF NCT OF DELHI AND ORS.	MANOJ KUMAR, RISHIKESH KUMAR, VIJAY KINGER	
		OTHER DETAILS OF ADVOCATES: ARVIND SINGH(IIMARVIND@GMAIL.COM)(9810049527)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM, PUSHKARSOOD03@GMAIL.COM, RAJIV@RPKAPUR.COM)(9868250806)(RESPONDENT) RISHIKESH		

		KUMAR(OFFICEOFADVRISHIKESHKUMAR@GMAIL.COM)(9911483629)(PETITIONER) LLM ARVIND(LLMARVIND@GMAIL.COM)()(RESPONDENT) ARVIND(IIMARVIND@GMAIL.COM)()(PETITIONER) VIJAY KINGER(KINGER.KINGERLAWFIRM@GMAIL.COM)(9711504511)(PETITIONER) SANTOSH KUMAR TRIPATHI, RISHIKESH KUMAR(STANDINGCOUNSELGNCTD@GMAIL.COM, OFFICEOFADVRISHIKESHKUMAR@GMAIL.COM)(9868250806)(RESPONDENT) PUSHKAR SOOD(PUSHKARSOOD03@GMAIL.COM)()(RESPONDENT)		
36	W.P.(C)-11896/2023 CM APPL. 46469/2023 CM APPL. 23925/2024	M/S PRIYAMDA MEDIA AND INFOTAINMENT PVT LTD & ANR. V/s UNION OF INDIA	SHAURYA SAHAY, SHOUMENDU MUKHERJI	
		OTHER DETAILS OF ADVOCATES: SHAURYA SAHAY(INDUSLAWASSOCIATES@GMAIL.COMQ)(9711021959)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) INDUS LAW ASSO(INDUSLAWASSOCIATES@GMAIL.COM)()(RESPONDENT) SHOUMENDU MUKHERJI(SHOUMENDU@SMLEGALCO.COM)(9910733947)(RESPONDENT)		
37	W.P.(C)-13566/2023 CM APPL. 53588/2023 CM APPL. 53590/2023	BALAJI INFO LUBES V/s UNION OF INDIA & ORS.	SUMEET SINGH SHOKEEN, DEEPAK KHURANA	
		OTHER DETAILS OF ADVOCATES: SHOBHA GUPTA()(9953010359)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) DEEPAK KHURANA(DEEPAK.K@KHAITANANDKHAITAN.COM)(9811231287)(RESPONDENT)		
38	W.P.(C)-13668/2023 CM APPL. 32515/2024	PRASHANT V/s UNION OF INDIA AND ORS.	PRASHANT, RAMNEEK MISHRA	
		OTHER DETAILS OF ADVOCATES: PRASHANT KUMAR(PRASHANTSHARMA053@GMAIL.COM)(9899609393)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) PRASHANT(PRASHANTSHARMA053@GMAIL.COM)(9899609393)(PETITIONER) UNION OF INDIA, INDIAN SHOOTING, UPSRA(UOIDHC@GMAIL.COM, INDIANSHOOTING@GMAIL.COM, UPSRA_1@HOTMAIL.COM)()(RESPONDENT) RAMNEEK MISHRA(RAMNEEK87MISHRA@GMAIL.COM)(9811945115)(PETITIONER)		
39	W.P.(C)-14663/2023 CM APPL. 58318/2023 CM APPL. 58321/2023	BROOKINGS INSTITUTIONAL INDIA CENTRE & ANR. V/s MD. SAHIL ALI & ORS.	SWATI MITTAL, ABDUL QADIR ABBASI, SHREYA MUNOTH	
		OTHER DETAILS OF ADVOCATES: SANDEEP GROVER(SANDEEP.GROVER@ORTISLAW.COM)(9958052524)(PETITIONER) SAHIL ALI(MOHD.SAHIL.ALI@GMAIL.COM, SRISHTY.KAUL38@GMAIL.COM)()(RESPONDENT) ANJALI PRABHAKAR(ADV.ANJALIPRABHAKAR@GMAIL.COM, ADV.PRAVEENKANGAR@GMAIL.COM)()(RESPONDENT) ABDUL QADIR ABBASI(ABDULQADIRABBASI786@GMAIL.COM)(9810894029)(PETITIONER) SHREYA MUNOTH(SHREYA@CSMCHAMBERS.COM)(9958498446)(RESPONDENT)		
40	W.P.(C)-16711/2023 CM APPL. 67343/2023	BSES YAMUNA POWER LIMITED V/s SMT. SASHI & ANR.	MANISH KUMAR SRIVASTAVA	
		OTHER DETAILS OF ADVOCATES: MANISH KUMAR SRIVASTAVA(MANISH@KDATTA.IN)(9811079853)(PETITIONER) MANISH KUMAR SRIVASTAVA(MANISH@KDATTA.IN)(9811079853)(PETITIONER) AVNISH(AVNISHAHLAWAT@YAHOO.COM)()(RESPONDENT) SASHI(NEERAJKU1980@GMAIL.COM)()(RESPONDENT) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)()(RESPONDENT)		
41	W.P.(C)-231/2024 CM APPL. 1054/2024	RAJAN BHATIA V/s UNION OF INDIA & ORS.	RAJAN BHATIA	
		OTHER DETAILS OF ADVOCATES: RAJAN BHATIA(BHATIA_RAJAN1956@GMAIL.COM)(9910374341)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) PANKAJ KUMAR(PHOTOSTATPANKAJ@GMAIL.COM)()(RESPONDENT)		
42	W.P.(C)-1590/2024 CM APPL. 6616/2024	SAHIL ALI V/s BROOKINGS INSTITUTIONAL INDIA CENTRE & ORS.	ABDUL QADIR ABBASI, SHREYA MUNOTH	
		OTHER DETAILS OF ADVOCATES: ABDUL QADIR ABBASI(ABDULQADIRABBASI786@GMAIL.COM)()(PETITIONER) S GUPTA(SGUPTA@CSEP.ORG, SWATI.DSOUZA88@GMAIL.COM,		

		GTKDANG@GMAIL.COM)()(RESPONDENT) SHREYA MUNOTH(SHREYA@CSMCHAMBERS.COM)(9958498446)(RESPONDENT)		
43	W.P.(C)-1932/2024 WITH W.P.(C) 2110/2024 W.P.(C) 2167/2024	BKD LOGISTICS PRIVATE LIMITED V/s COAL INDIA LIMITED & ORS.	SHWETA BHARTI	Listing Remarks: AT4:00PM
		OTHER DETAILS OF ADVOCATES: HAMMURABI AND SOLOMON PARTNERS(SHWETA.BHARI@HAMMURABISOLOMON.COM)(8017370910)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) COAL INDIA LIMITED(ANIPR@SACHTHEY.COM)(23315816)(RESPONDENT) A KURUP(OFFICE@AKURUP.COM)()(RESPONDENT)		
44	W.P.(C)-2110/2024 CM APPL. 8798/2024 CM APPL. 8800/2024	BHASKAR EARTHMOVER PRIVATE LIMITED V/s COAL INDIA LIMITED AND ORS.	SHWETA BHARTI	Listing Remarks: AT4:00PM
		OTHER DETAILS OF ADVOCATES: MANOJ KUMAR AND SHWETA BHARTI(SHWETA.BHARATI@HAMMURABISOLOMON.COM, SHANTANU@HAMMURABISOLOMON.COM)(9811020612)(PETITIONER) A KURUP(OFFICE@AKURUP.COM)()(RESPONDENT) COAL INDIA LIMITED(NEERAJINDIA@HOTMAIL.COM, CGM- CMC.MCL@COALINDIA.IN)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(9999864964)(RESPONDENT)		
45	W.P.(C)-2167/2024 CM APPL. 8965/2024	MAA KARNI EARTHMOVER PRIVATE LIMITED V/s COAL INDIA LIMITED AND ORS.	SHWETA BHARTI	Listing Remarks: AT4:00PM
		OTHER DETAILS OF ADVOCATES: HAMMURABI AND SOLOMON PARTERS(SHWETA.BHARATI@HAMMURABISOLOMON.COM, SHANTANU@HAMMURABISOLOMON.COM)(9999607808)(PETITIONER) A KURUP(OFFICE@AKURUP.COM)(9999864964)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT)		
46	W.P.(C)-3277/2024	MEERA DEVI & ANR. V/s IRRIGATION AND FLOOD CONTROL DEPARTMENT & ORS.	ARUNA MEHTA	
		OTHER DETAILS OF ADVOCATES: ARUNA MEHTA(ASSOCIATESMEHTA5@GMAIL.COM)(9560557484)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
47	W.P.(C)-4270/2024 CM APPL. 17493/2024 CM APPL. 17494/2024 WITH W.P.(C) 4499/2024	SAMARPAN LOGISTICS PVT LTD V/s COAL INDIA AND ORS.	SANTOSH KUMAR PANDEY	Listing Remarks: AT4:00PM
		OTHER DETAILS OF ADVOCATES: SANTOSH KUMAR PANDEY ()(9871206374)(PETITIONER) COAL INDIA LIMITED(LAW.DELHI@GMAIL.COM)(7982898800)(RESPONDENT) COAL INDIA LIMITED(LAW.DELHI@GMAIL.COM)(7982898800)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT)		
48	W.P.(C)-4499/2024 CM APPL. 18402/2024	TRISHIELD LOGISTICS PRIVATE LIMITED V/s COAL INDIA LIMITED AND ORS	SHWETA BHARTI	Listing Remarks: AT4:00PM
		OTHER DETAILS OF ADVOCATES: HAMMURABI AND SOLOMON PARTNERS(SHWETA.BHARTI@HAMMURABISOLOMON.COM, SHANTANU@HAMMURABISOLOMON.COM)(9811020612)(PETITIONER) COAL INDIA LIMITED(ANIPR@SACHTHEY.COM, CGM-CMC.MCL@CALINIDA.IN,)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) A KURUP(OFFICE@AKURUP.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT)		
49	W.P.(C)-4526/2024	KRA INFRASTRUCTURE DEVELOPERS PVT. LTD. V/s MICRO AND SMALL ENTERPRISES FACILITATION COUNCIL COUNCIL, DISTRICT WEST & ANR.	PRINCE MOHAN SINHA, ARJUN JAIN	
		OTHER DETAILS OF ADVOCATES: PRINCEMOHAN SINHA AND RAJEEV DEORA(PRINCEMSINHASSOCIATES@GMAIL.COM)(9899527596)(PETITIONER) HINDUSTAN CONSTRUCTION COMPANY		

		LIMITED(TAPAS.PAL@HCCINDIA.COM)()(RESPONDENT) MICRO AND SMALL ENTERPRISES FACILITATION COUNCIL(DCWEST@NIC.IN,)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) ARJUN JAIN(ARJ.JAIN@GMAIL.COM)(9711404505)(RESPONDENT)		
50	W.P.(C)-6506/2024 CM APPL. 41742/2024	KAY ESS ENTERPRISES V/s DIRECTORATE GENERAL OF FOREIGN TRADE & ANR.	DINESH JOTWANI, JAGDISH CHANDRA	
		OTHER DETAILS OF ADVOCATES: DINESH JOTWANI AND HARPREETOBEROI AND EKTA GAMBHIR AND PUNEET DHAWAN()(9718300277)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) RAJ JOTWANI(MOTIRAJ@JOTWANI.COM)()(RESPONDENT) GAMBHIR(EKTA_GAMBHIR@JOTWANI.COM)(0)(PETITIONER) JAGDISH CHANDRA(MAIL@MSCLEGAL.ORG)(9992038588)(RESPONDENT)		
51	W.P.(C)-6519/2024	KANUSHI ENTERPRISES V/s DIRECTORATE GENERAL OF FOREIGN TRADE & ANR.	DINESH JOTWANI	
		OTHER DETAILS OF ADVOCATES: DINESH JOTWANI AND HARPREET OBEROI(LITIGATION@JOTWANI.COM)(9730049704)(PETITIONER) RAJ JOTWANI(MOTIRAJ@JOTWANI.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT)		
52	W.P.(C)-6759/2024 CM APPL. 28154/2024	AIRPORTS AUTHORITY OF INDIA V/s MICRO AND SMALL ENTERPRISE FACILITATION COUNCIL & ORS.	DIGVIJAY RAI	
		OTHER DETAILS OF ADVOCATES: DIGVIJAY RAI(DIGVIJAYRAI@REDIFFMAIL.COM)(9837103599)(PETITIONER) MICRO AND SMALL ENTERPRISE FACILITATION COUNCIL(SDMKPSW@GMAIL.COM, DIAC-DHC@GOV.IN, ESSKAYJCONST@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
53	W.P.(C)-7724/2024 CM APPL. 32082/2024 CM APPL. 32083/2024	M/S KAUSHALYA INFRASTRUCTURE DEVELOPMENT CORPORATION LTD. & ORS. V/s DIRECTORATE OF ENFORCEMENT	SONIA DUBE	
		OTHER DETAILS OF ADVOCATES: LEGALOPTION (DELHI@LEGALOPTIONS.IN)(9810700109)(PETITIONER) DL HC ED(DL.HC-ED@GOV.IN)()(RESPONDENT)		
54	W.P.(C)-10451/2024 CM APPL. 43012/2024	HARSH DHAWAN V/s RUCHI VERMA & ANR.	VIJAY KUMAR	
		OTHER DETAILS OF ADVOCATES: VIJAY KUMAR(VIJAYKADVOCATE@GMAIL.COM)(9810344841)(PETITIONER) RUCHI VERMA AND ANR(VERMARUCHI570@GMAIL.COM, ANKUSH7071@GMAIL.COM)(0)(RESPONDENT)		
55	W.P.(C)-14672/2024 CM APPL. 61627/2024	NAHID KHAN V/s UNION OF INDIA	VIVEK KUMAR TANDON	
		OTHER DETAILS OF ADVOCATES: VIVEK KUMAR TANDON(VIVEKKUMARTANDON@GMAIL.COM)(9810277733)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT)		
56	W.P.(C)-16024/2024 CM APPL. 802/2025	SANDEEP DASH V/s UNION OF INDIA THROUGH SECRETARY, MINISTRY OF EXTERNAL AFFAIRS, GOVERNMENT OF INDIA & ORS.	VIBHA BHAT	
		OTHER DETAILS OF ADVOCATES: VIBHA BHAT(VIBHABHAT2@GMAIL.COM)(9818063727)(PETITIONER) SANTOSH KUMAR TRIPATHI, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, UOIDHC@GMAIL.COM)(9868250806)(RESPONDENT) VIBHA BHAT(VIBHABHAT2@GMAIL.COM)(9818063727)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) SANTOSH KUMAR		

		TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
57	W.P.(C)-16745/2024	BRIJ BIHARI GUPTA V/s 1. ADDITIONAL DISTRICT MAGISTRATE SHAHDARA & ORS.	DINESH KUMAR SINGH	
		OTHER DETAILS OF ADVOCATES: D.K. SINGH & ASSOCIATES(DKSINGHASSOCIATES2007@REDIFFMAIL.COM)(9811108641)(PETITIONER) SANTOSH KUMAR TRIPATHI, ANU MONGAL, A GUPT(STANDINGCOUNSELGNCTD@GMAIL.COM, ANUMONGAL@YAHOO.COM, AGUPT21@GMAIL.COM)(9868250806)(RESPONDENT)		
58	W.P.(C)-17657/2024 CM APPL. 75146/2024	RAJESHWARI HARIHARAN V/s GOVT. OF NCT OF DELHI & ORS.	SWAPNIL GAUR	
		OTHER DETAILS OF ADVOCATES: NUPUR ABHISHEK GOSWAMI(NUPUR@RALEGAL.CO.IN)(9899016945)(PETITIONER) SANTOSH KUMAR TRIPATHI, MNHOSP, DSW(STANDINGCOUNSELGNCTD@GMAIL.COM, MS_MNHOSP@NIC.IN, DSW@NIC.IN)(9868250806)(RESPONDENT)		
59	W.P.(C)-17792/2024 CM APPL. 75768/2024	M/S COASTAL PROJECTS LIMITED V/s NTPC VIDYUT VYAPAR NIGAM LTD. & ANR.	SARTHAK ADVOCATES & SOLICITORS	
		OTHER DETAILS OF ADVOCATES: MANI GUPTA / PRANAV MALHOTRA(MANI.GUPTA@SARTHAKLAW.COM)(8800777922)(PETITIONER) NTPC, UNION OF INDIA, MNRE(NVVNBD@NTPC.CO.IN, UOIDHC@GMAIL.COM, SECY_MNRE@NIC.IN, AS-MNRE@GOV.IN)(1123384193)(RESPONDENT) SUBHI SHAKM(SUBHISHAKM@NTPC.CO.IN)(0)(RESPONDENT)		
60	W.P.(C)-300/2025	SAQUIB KHAN V/s VODAFONE IDEA LIMITED AND ANOTHER	SUBHASH CHAND	
		OTHER DETAILS OF ADVOCATES: MOHINI KUMARI(MOHINI.UJJAIN@GMAIL.COM)(8863080202)(PETITIONER) ARJUN NATARAJAN(ARJUNNATARAJAN@GMAIL.COM)(0)(RESPONDENT) VODAFONE IDEA LIMITED(CUSTOMERCARE@VODAFONEIDEA.COM, MOHIT.KUMAR21@VODAFONEIDEA.COM)(0)(RESPONDENT)		
61	W.P.(C)-895/2025 CM APPL. 4399/2025	MS KRRISH REALTECH PVT LTD THROUGH ITS AUTHORISED REPRESENTATIVE V/s UNION OF INDIA THROUGH SECERATARY MINISTRY OF FINANCE & ANR.	BINA GUPTA	
		OTHER DETAILS OF ADVOCATES: BINA GUPTA(BINAGUPTA147@GMAIL.COM)(9810050695)(PETITIONER) BINA GUPTA(BINAGUPTA147@GMAIL.COM)(9810050695)(PETITIONER) UNION OF INDIA, DDGNZO, ADGNZO(UOIDHC@GMAIL.COM, DL.HC-ED@GOV.IN, DDGNZO3-ED@GOV.IN, ADGNZO32-ED@GOV.IN)(1123384193)(RESPONDENT) DIRECTORATE OF ENFORCEMENT, UNION OF INDIA, DDGNZ, ADGNZO(DL.HC-ED@GOV.IN, UOIDHC@GMAIL.COM, DDGNZO3-ED@GOV.IN, ADGNZO32-ED@GOV.IN)(1123384193)(RESPONDENT)		
62	W.P.(C)-1260/2025 CM APPL. 6205/2025	MS KRRISH REALTECH PVT LTD THROUGH ITS AUTHORISED REPRESENTATIVE V/s UNION OF INDIA THROUGH SECERATARY MINISTRY OF FINANCE & ANR.	BINA GUPTA	
		OTHER DETAILS OF ADVOCATES: BINA GUPTA(BINAGUPTA147@GMAIL.COM)(9810050695)(PETITIONER) UOI, DIRECTORATE OF ENFORCEMENT(UOIDHC@GMAIL.COM, DL.HC-ED@GOV.IN, DDGNZO3-ED@GOV.IN, ADGNZO32-ED@GOV.IN)(0)(RESPONDENT)		
63	W.P.(C)-1392/2025 CM APPL. 6761/2025	GEETA JEENA V/s DELHI TRANSPORT INFRASTRUCTURE DEVELOPMENT CORPORATION LIMITED	AJAY JAIN	
		OTHER DETAILS OF ADVOCATES: AJAY JAIN(AJAYJAINSC114@GMAIL.COM, SCCHAMBER622@GMAIL.COM)(9811044192)(PETITIONER) SANTOSH KUMAR TRIPATHI, DTIDC(STANDINGCOUNSELGNCTD@GMAIL.COM, MD.DTIDC@DELHI.GOV.IN, GM.ISBT@GMAIL.COM)(0)(RESPONDENT)		

		DTIDC(AGMW3.DTIDC@DELHI.GOV.IN)(0)(RESPONDENT)		
64	W.P.(C)-1567/2025 CM APPL. 7657/2025	RAJESH RAMESHCHANDRA SHARMA V/s UNION OF INDIA AND ORS	RAHUL KUMAR, KOCHHAR & CO., NAISARGIKA	Listing Remarks: AT 02:30PM
		OTHER DETAILS OF ADVOCATES: RAHUL KUMAR DEBMALYA GANGUI AND SHIVANGI SINHA(RAHUL@RKLAWCHAMBERS.COM)(9899909287)(PETITIONER) S MARWAH, GCR TIPG CELL, SECY INB, (SMARWAH@MEITY.GOV.IRI, GCRTIPGCELL@MEITY.GOV.IN, SECY.INB@NIC.IN)(0)(RESPONDENT) GOOGLE, MICROSOFT(UPPORT-IN@GOOGLE.COM, GRIEVANCEOFFICER@MICROSOFT.COM,)(0)(RESPONDENT) GRIEVANCE OFFICER, INDIAN EXPRESS(IN.YAHOO.GRIEVANCE.OFFICER@YAHOOINC.COM, EEDBACK@INDIANEXPRESS.COM)(0)(RESPONDENT) INB, ANU BAGAI, RG.DHC(SECY.INB@NIC.IN, ANU@BAGAI.CO.IN, RG.DHC@NIC.IN)(0)(RESPONDENT) GRIEVANCE OFFICER(GRIEVANCEOFFICER@MICROSOFT.COM, IN.YAHOO.GRIEVANCE.OFFICER@YAHOOINC.COM)(0)(RESPONDENT) INDIAN EXPRESS, HT DIGITAL, THE HINDU(FEEDBACK@INDIANEXPRESS.COM, GRIEVANCE@HTDIGITAL.IN, DPO@THEHINDU.CO.IN)(0)(RESPONDENT) TIMES INTERNET, INFO MACHINE, SCRIBD(GRIEVANCE.TOI@TIMESINTERNET.IN, INFO@INFORMACHINE.COM, PRIVACY@SCRIBD.COM)(0)(RESPONDENT) THOMSON REUTERS, NDTV, ITV NETWORK(ALEX.MCINTYRE@THOMSONREUTERS.COM, LEGAL@NDTV.COM, CORPORATE@ITVNETWORK.COM)(0)(RESPONDENT) MANOJ SHARMA, DNA LEGAL, INTODAY(MANOI.SHARMA@BSMAIL.IN, DNA.LEGAL@DNAINDIA.COM, BUSINESS@INTODAY.COM)(0)(RESPONDENT) ONE, DOWJONES(GRIEVANCE.OFFICER@ONE.IN, DJILOCOMPLIANCE@DOWJONES.COM)(0)(RESPONDENT) DECCAN HERALD, BLOOMBERG, GULFNEWS(GRIEVANCE@DECCANHERALD.CO.IN, PRIVACY@BLOOMBERG.COM, READERS@GULFNEWS.COM)(0)(RESPONDENT) SNEHA, SAVING WALA, S MARWAH(GREENSNEHA@YAHOO.IN, CONTACT@SAVINGWALA.COM, SMARWAH@MEITY.GOV.IRI)(0)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) SAVING WALA, SRIVATS KAUSHAL(CONTACT@SAVINGWALA.COM, KAUSHAL.SRIVATS@GMAIL.COM)(0)(RESPONDENT) HT DIGITAL, THE HINDU(GRIEVANCE@HTDIGITAL.IN, PO@THEHINDU.CO.IN, DPO@THEHINDU.CO.IN)(0)(RESPONDENT) TIMES INTERNNET, INFOR MACHINE(GRIEVANCE.TOI@TIMESINTERNET.IN, INFO@INFORMACHINE.COM)(0)(RESPONDENT) THOMSON REUTERS, SCRIBD. NDTV(ALEX.MCINTYRE@THOMSONREUTERS.COM, PRIVACY@SCRIBD.COM, LEGAL@NDTV.COM)(0)(RESPONDENT) ITV NETWORK, BS MAIL(CORPORATE@ITVNETWORK.COM, LEGAL@ITVNETWORK.COM, BS.LEGAL@BSMAIL.IN)(0)(RESPONDENT) MANOJ, DNA INDIA, IN TODAY(MANOI.SHARMA@BSMAIL.IN, DNA.LEGAL@DNAINDIA.COM, BUSINESS@INTODAY.COM)(0)(RESPONDENT) ONE, DOWJONES(GRIEVANCE.OFFICER@ONE.IN, INFO@ONE.IN, DJILOCOMPLIANCE@DOWJONES.COM)(0)(RESPONDENT) DOWJONES, DECCAN HEARLD, BLOOMBERG(CRAIG.LINDER@DOWJONES.COM, GRIEVANCE@DECCANHERALD.CO.IN, PRIVACY@BLOOMBERG.COM,)(0)(RESPONDENT) BLOOMBERG, GULF NEWS, BLOOMBERG(RSHAPIRO30@BLOOMBERG.NET, FEEDBACK@GULFNEWS.COM, RSHAPIRO30@BLOOMBERG.NET)(0)(RESPONDENT) NWL8, NW8, DOC SHARE(GRIEVANCE@NWL8.COM, INVESTORS.NL8@NWL8.COM, CONTACT@DOCSHARE.TIPS)(0)(RESPONDENT) SNEHA, SAVING WALA, INDAIN REAL STATE BOARD(GREENSNEHA@YAHOO.IN, CONTACT@SAVINGWALA.COM, INFO@INDIANREALESTATEBOARD.COM)(0)(RESPONDENT) HINDUSTAN TIMES(PRIVACYMANAGER@HINDUSTANTIMES.COM, INVESTOR@HINDUSTANTIMES.COM)(0)(RESPONDENT) ()()(RESPONDENT) NAISARGIKA (RK01449@GMAIL.COM)(8010162156)(RESPONDENT) ()()(RESPONDENT)		
65	W.P.(C)-1791/2025 CM APPL. 8600/2025	AMIT KATYAL V/s UNION OF INDIA THROUGH SECERATARY MINISTRY OF FINANCE & ANR.	BINA GUPTA	
		OTHER DETAILS OF ADVOCATES: BINA GUPTA(BINAGUPTA147@GMAIL.COM)(9810050695)(PETITIONER) UNION OF INDIA, DIRECTOR OF ENFORCEMENT, DDGNZO, ADGNZO(UOIDHC@GMAIL.COM, DL.HC-ED@GOV.IN, DDGNZO3-ED@GOV.IN, ADGNZO32-ED@GOV.IN)(1123384193)(RESPONDENT)		

CONNECTED MATTERS (ANMM)				
66	**CONT.CAS(C)-110/2024 WITH CONT.CAS(C) 112/2024 W.P.(C) 9491/2024**	**KAPIL DEV V/s PENTANE LOGISTICS PRIVATE LIMITED & ORS.**	**PALLAVI PARMAR**	**Listing Remarks: AT4:00PM**
		OTHER DETAILS OF ADVOCATES: PALLAVI PARMAR(LAWYER.PALLAVI@GMAIL.COM)(9891673730)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) SHWETA(SHWETA.BHARTI@HAMMURABISOLOMON.COM)()(RESPONDENT)		
67	**CONT.CAS(C)-112/2024**	**MOHINDER SINGH V/s LANCER LOGISTICS PRIVATE LIMITED & ORS.**	**PALLAVI PARMAR, PIYUSH BERIWAL**	**Listing Remarks: AT4:00PM**
		OTHER DETAILS OF ADVOCATES: PALLAVI PARMAR(LAWYER.PALLAVI@GMAIL.COM)(8178195605)(PETITIONER) YASHODHARA(YASHODHARA.BROY@HAMMURABISOLOMON.COM)()(RESPONDENT) M.S LANCER LOGISTICS(LANCER.TALCHER@GMAIL.COM)()(RESPONDENT) PIYUSH BERIWAL(BERIWAL.LAWYER@GMAIL.COM)(9910396352)(RESPONDENT)		
68	**W.P.(C)-9491/2024 CM APPL. 38951/2024**	**M/S SARVIJAY LOGISTICS PVT LTD V/s COAL INDIA LTD AND ORS**	**SANTOSH KUMAR PANDEY**	**Listing Remarks: AT4:00PM**
		OTHER DETAILS OF ADVOCATES: SANTOSH KUMAR PANDEY()(9871206374)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(9999864964)(RESPONDENT) COAL INDIA LIMITED(LAW.DELHI@GMAIL.COM)(7982898800)(RESPONDENT)		
69	**W.P.(C)-5236/2020 CM APPL. 18871/2020 CM APPL. 22001/2021 CM APPL. 9433/2022 CM APPL. 25270/2022 CM APPL. 39818/2022 CM APPL. 54843/2023 WITH W.P.(C) 5470/2020**	**IB LOGISTICS PRIVATE LIMITED V/s COAL INDIA LIMITED & ORS.**	**SHWETA BHARTI, SHWETA BHARTI, SHAVETA MAHAJAN**	**Listing Remarks: AT4:00PM**
		OTHER DETAILS OF ADVOCATES: SHWETABHARTI(SHWETA.BHARTI@HAMMURABISOLOMON.COM)(9811020612)(PETITIONER) MANOJ KUMAR , SHWETA BHARTI(JYOTI.CHAUDHARY@HAMMURABISOLOMON.COM)()(PETITIONER) COAL INDIA LIMITED(ANIPR@SACHTHEY.COM)(9811168948)(RESPONDENT) MOHD.MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) SHWETABHARTI(SHWETA.BHARTI@HAMMURABISOLOMON.COM)(9811020612)(PETITIONER) MANOJ KUMAR (SHWETA.BHARTI@HAMMURABISOLOMON.COM, SHANTANU@HAMMURABISOLOMON.COM)(9811020612)(PETITIONER) MOHAMMAD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) MANOJ KUAMR AND SHWETA BHARTI(SHWETA.BHARTI@HAMMURABISOLOMON.COM)(9560074359)(PETITIONER) UNION OF INDIA (UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) PAWAN YADAV(YPAWAN.YADAV@GMAIL.COM)()(RESPONDENT) HAMMURABI(SHANTANU.IN@HMMURABISOLOMON.COM)(9818687928)(PETITIONER) MANOJ KUMAR(SHWETA.BHARTI@HAMMURABISOLOMON.COM, SUKRIT.KAPOOR@HAMMURABISOLOMON.COM)(9560074359)(PETITIONER) HAMMURABI(SHANTANU.IN@HMMURABISOLOMON.COM)(9818687928)(PETITIONER) LAW DELHI(LAW.DELHI@GMAIL.COM, INFO@LEXMIN.COM, HRISHIKESH.CIL@COALINDIA.IN)()(RESPONDENT) ANIPR(ANIPR@SACHTHEY.COM, YPAWAN.YADAV@GMAIL.COM)()(RESPONDENT) MANOJ KUMAR(SHWETA.BHARTI@HAMMURABISOLOMON.COM, SUKRIT.KAPOOR@HAMMURABISOLOMON.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) MANOJ KUMAR AND SHWETA BHARTI()(9818687928)(PETITIONER) LAW DELHI(LA.DELHI@GMAIL.COM, INFO@LEXMINE.COM)()(RESPONDENT) MANOJ KUMAR , SHWETA BHARTI(YASHODHARA.BROY@HAMMURABISOLOMON.COM)(9818687928)(PETITIONER) MANOJ KUMAR(YASHODHARA.BROY@HAMMURABISOLOMON.COM)(9818687928)(PETITIONER) HRISHIKESH(HRISHIKESH.CLL@COALINDIA.IN)()(RESPONDENT) CGM(CGM-CMC.MCL@COALINDIA.IN)()(RESPONDENT) GM LEGAL(GMLEGAL.CIL@COALINDIA.IN)()(RESPONDENT) ANIPR(ANIPR@SACHTHEY.COM)()(RESPONDENT) CGM(CGM-CMC.MCL@COALINDIA.IN)()(RESPONDENT) KIRTIMAN SINGH(KIRTIMANSINGH.OFFICE@GMAIL.COM)()(RESPONDENT)		

		HARSH PATHAK(DR.HARSHPATHAKASSOCIATES@GMAIL.COM)()(RESPONDENT) MOHIT (ADV.MOHITCHOUBEY@GMAIL.COM)()(RESPONDENT) UOI(UOIDHC@GMAIL.COM)()(RESPONDENT) AKURUP(OFFICE@AKURUP.COM)()(RESPONDENT) UOI(UOIDHC@GMAIL.COM)()(RESPONDENT) HRISHIKESH(HRISHIKESH.CLL@COALINDIA.IN)()(RESPONDENT) AKURUP(OFFICE@AKURUP.COM)()(RESPONDENT) GMLEGAL(GMLEGAL.CIL@COALINDIA.IN)()(RESPONDENT) KIRTIMAN SINGH(KIRTIMANSINGH.OFFICE@GMAIL.COM)()(RESPONDENT) MOHIT(ADV.MOHITCHOUBEY@GMAIL.COM)()(RESPONDENT) ANIPR(ANIPR@SACHTHEY.COM)()(RESPONDENT) DR HARSH (DR.HARSHPATHAKASSOCIATES@GMAIL.COM)()(RESPONDENT) SHAVETA MAHAJAN(DR.HARSHPATHAKASSOCIATES@GMAIL.COM)(8510003042)(RESPONDENT)		
70	W.P.(C)-5470/2020 CM APPL. 19719/2020	LN LOGISTICS PRIVATE LIMITED V/s COAL INDIA LIMITED & ORS.	SHWETA BHARTI	Listing Remarks: AT4:00PM
		OTHER DETAILS OF ADVOCATES: MANOJ KUMAR AND SHWETA BHARTI(ANKIT.JAIN@HAMMURABISOLOMON.COM)(9717210836)(PETITIONER) SHWETABHARTI(SHWETA.BHARTI@HAMMURABISOLOMON.COM)(9811020612)(PETITIONER) DR. HARSH PATHAK(LAW.DELHI@GMAIL.COM , SHWETA@LEXMINE.COM)(9891171179)(RESPONDENT) MR. KIRTIMAN SINGH(KIRTIMANSINGH.OFFICE@GMAIL.COM)(9811700872)(RESPONDENT)		
71	W.P.(C)-5237/2020 CM APPL. 18873/2020	COL. YASHPAL SINGH SINDHU RETD & ORS. V/s COAL INDIA LIMITED & ORS.	KAUSHAL YADAV, SHAVETA MAHAJAN	Listing Remarks: AT4:00PM
		OTHER DETAILS OF ADVOCATES: KAUSHAL YADAV(ADVOSC338@GMAIL.COM)(9891290858)(PETITIONER) MR. ANIL SACHTEY(ANIPR@SACHTHEY.COM)(9811168948)(PETITIONER) COAL INDIA LIMITED(GMCMC.CIL@COALINDIA.IN)()(RESPONDENT) MR. ANIL SACHTEY(ANIPR@SACHTHEY.COM)(9811168948)(RESPONDENT) MR. MOHD. MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) SHAVETA MAHAJAN(DR.HARSHPATHAKASSOCIATES@GMAIL.COM)(8510003042)(RESPONDENT)		
72	W.P.(C)-3503/2021 CM APPL. 10601/2021	MAHESHANAND LOGISTICS PRIVATE LIMITED V/s COAL INDIA LIMITED & ORS.	SHWETA BHARTI, SHWETA BHARTI	Listing Remarks: AT4:00PM
		OTHER DETAILS OF ADVOCATES: MANOJ KUMAR AND SHWETA BHARTI(SHWETA.BHARTI@HAMMURABISOLOMON.COM)(9818687928)(PETITIONER) SHWETABHARTI(SHWETA.BHARTI@HAMMURABISOLOMON.COM)(9811020612)(PETITIONER) A GOVERNMENT OF INDIA(ANIPR@SACHTHEY.COM)(23311168)(RESPONDENT) MOHAMMAD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT)		
73	W.P.(C)-4747/2021 CM APPL. 14626/2021	M/S EIGHT STAR LOGISTICS PVT LTD V/s COAL INDIA LTD AND ORS	SANTOSH KUMAR PANDEY	Listing Remarks: AT4:00PM
		OTHER DETAILS OF ADVOCATES: SANTOSHPANDEY(SANTOSH1108@GMAIL.COM)(9871206374)(PETITIONER) SANTOSH KUMAR PANDEY()(9871206374)(PETITIONER) MOHAMMAD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) COAL INDIA LIMITED(ANIPR@SACHTHEY.COM)(23311168)(RESPONDENT)		
74	W.P.(C)-5493/2021 CM APPL. 17029/2021 CM APPL. 48053/2023 WITH W.P.(C) 3503/2021	SERENDIPITY MOVERS PVT LTD V/s COAL INDIA LTD AND ORS.	ABHISHEK RITABH SHUKLA	Listing Remarks: AT4:00PM
		OTHER DETAILS OF ADVOCATES: ABHISHEK SHUKLA(ARSHUKLA.LAW@GMAIL.COM)(9899382755)(PETITIONER) SS PANDEY()(9968319917)(PETITIONER) MOHAMMAD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) S S PANDEY(SSPANDEYASSOCIATES@GMAIL.COM)(9968319917)(PETITIONER) COAL INDIA LTD(LAW.DELHI@GMAIL.COM)()(RESPONDENT)		

75	W.P.(C)-5595/2021 CM APPL. 17441/2021	RM3D MINING AND LOGISTICS PVT LTD V/s COAL INDIA LIMITED & ORS.	SHWETA BHARTI, SHWETA BHARTI	Listing Remarks: AT4:00PM
		OTHER DETAILS OF ADVOCATES: MANOJ KUMAR(SHKRIT.KAPOOR@HAMMURABISOLOMON.COM)()(PETITIONER) MANOJ KUMAR AND SHWETA BHARTI(SUKRIT.KAPOOR@HAMMURABISOLOMON.COM)()(PETITIONER) SHWETABHARTI(SHWETA.BHARTI@HAMMURABISOLOMON.COM)(9811020612)(PETITIONER) MOHAMMAD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT)		
76	W.P.(C)-5606/2021 CM APPL. 17468/2021 CM APPL. 14592/2023 CM APPL. 14593/2023 CM APPL. 14594/2023	LANCER LOGISTICS PRIVATE LIMITED V/s COAL INDIA LIMITED & ORS.	SHWETA BHARTI, SHWETA BHARTI, PALLAVI PARMAR	Listing Remarks: AT4:00PM
		OTHER DETAILS OF ADVOCATES: MANOJ KUMAR & SHWETA BHARTI, HAMMURABI & SOLOMON PARTNERS(SHWETA.BHARTI@AHAMMURABRSOLOMON.COM)(1141551824)(PETITIONER) SHWETABHARTI(SHWETA.BHARTI@HAMMURABISOLOMON.COM)(9811020612)(PETITIONER) COAL INDIA LTD(ANIPR@SACHTHEY.COM)(23315816)(RESPONDENT) MOHAMMAD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) MINISTRY OF COAL(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) MANOJ KUMAR AND SHWETA BHARTI(SHWETA.BHARTI@AHAMMURABRSOLOMON.COM)()(RESPONDENT) MOHD MUQEEM (MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT)		
77	W.P.(C)-6173/2021 CM APPL. 19564/2021 WITH W.P.(C) 6182/2021 W.P.(C) 6194/2021	TAKSALI LOGISTICS PRIVATE LIMITED V/s COAL INDIA LIMITED & ORS.	SHWETA BHARTI, SHWETA BHARTI	Listing Remarks: AT4:00PM
		OTHER DETAILS OF ADVOCATES: MANOJ KUMAR AND SHWETA BHARTI(SUKRIT.KAPOOR@HAMMURABISOLOMON.COM)(9560074359)(PETITIONER) MANOJ KUMAR AND SHWETA BHARTI(SHWETA.BHARTI@HAMMURABISOLOMON.COM, SHANTANU@HAMMURABISOLOMON.COM)(9818687928)(PETITIONER) SHWETABHARTI(SHWETA.BHARTI@HAMMURABISOLOMON.COM)(9811020612)(PETITIONER) ANIPR SACHTHEY(ANIPR@SACHTHEY.COM)()(RESPONDENT) MANOJ KUMAR SHWETA(SHWETA.BHARTI@HAMMURABISOLOMON.COM, SHANTANU@HAMMURABISOLOMON.COM)(9818687928)(RESPONDENT) ANIPR SACHTHEY(ANIPR@SACHTHEY.COM)(1123311168)(RESPONDENT) MOHAMMAD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT)		
78	W.P.(C)-6182/2021 CM APPL. 19579/2021	BABYLON LOGISTIC PRIVATE LIMITED V/s COAL INDIA LIMITED & ORS.	SHWETA BHARTI, SHWETA BHARTI	Listing Remarks: AT4:00PM
		OTHER DETAILS OF ADVOCATES: MANOJ KUMAR AND SHWETA BHARTI()(8090841245)(PETITIONER) SHWETABHARTI(SHWETA.BHARTI@HAMMURABISOLOMON.COM)(9811020612)(PETITIONER) MOHAMMAD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT)		
79	W.P.(C)-6194/2021 CM APPL. 19626/2021 CM APPL. 4991/2023 CM APPL. 4992/2023 CM APPL. 4993/2023 CM APPL. 14947/2023 CM APPL. 14948/2023 CM APPL. 14949/2023	PENTANE LOGISTICS PRIVATE LIMITED V/s COAL INDIA LIMITED & ORS.	SHWETA BHARTI, SHWETA BHARTI, PALLAVI PARMAR	Listing Remarks: AT4:00PM
		OTHER DETAILS OF ADVOCATES: SHWETA BHARTI(SUKRIT.KAPOOR@HAMMURABISOLOMON.COM)(9560074359)(PETITIONER) SHWETABHARTI(SHWETA.BHARTI@HAMMURABISOLOMON.COM)(9811020612)(PETITIONER) MANOJ KUMAR(SHWETA.BHARTI@HAMMURABISOLOMON.COM, SHANTANU@HAMMURABISOLOMON.COM)(9818687928)(PETITIONER) SHWETA BHARTI(SUKRIT.KAPOOR@HAMMURABISOLOMON.COM)(9560074359)(RESPONDENT) MOHAMMAD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) COAL INDIA LIMITED(ANIPR@SACHTHEY.COM)(1123311168)(RESPONDENT) PALLAVI(LAWYER.PALLAVI@GMAIL.COM)(8178195605)(PETITIONER) PENTANE(PENTANE96@GMAIL.COM)()(RESPONDENT) MINISTRY OF DEFENCE(JSESW@NIC.IN)()(RESPONDENT)		

		DIRECTORATE GENERAL OF RESETTLEMENT(DIRSEDGR@DESW.GOV.IN)()(RESPONDENT) MCL LIMITED(DT-OP.MCL@COALINDIA.IN)()(RESPONDENT) HOSSAIN CHAMBERS OF LAW(OFFICEZHOSSAIN@GMAIL.COM)()(PETITIONER) PALLAVI PARMAR (LAWYER.PALLAVI@GMAIL.COM)()(PETITIONER) PENTANE (PENTANE96@GMAIL.COM)()(RESPONDENT)		
80	W.P.(C)-8228/2021 CM APPL. 25519/2021 CM APPL. 7860/2023 CM APPL. 7861/2023 CM APPL. 7862/2023	RAJRA INTERNATIONAL PVT LTD AND ANR V/s UNION OF INDIA AND ORS	PARVINDER CHAUHAN, PALLAVI PARMAR	Listing Remarks: AT4:00PM
		OTHER DETAILS OF ADVOCATES: NITIN JAIN, PARVINDER CHAUHAN(CITIUSLAWPRACTICE@GMAIL.COM, PRAVINDERCHAUHAN.ADV@GMAIL.COM)(9716569056)(PETITIONER) NITIN JAIN(ATTORNEYNITINJAIN@GMAIL.COM)(9716569056)(PETITIONER) MAHANADI COALFIELDS LTD.(CMD.MCL.CIL@COALINDIA.IN)()(RESPONDENT) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) COAL INDIA LTD.(GMCMC.CIL@COALINDIA.IN, ABHARATSINGH@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(SECY.MOC@NIC.IN)()(RESPONDENT) DIRECTOR GENERAL OF RESETTLEMENT(DGR@DESW.GOV.IN)()(RESPONDENT) DIRSEDGR(DIRSEDGR@DESW.GOV.IN)()(PETITIONER) PALLAVI PARMAR(LAWYER.PALLAVI@GMAIL.COM)(9891673730)(PETITIONER) RAJ RAIN INTERNATIONAL(RAJRAINNTERNATIONAL@GMAIL.COM)()(RESPONDENT) CMD MCL CIL(CMD.MCL.CIL@COALINDIA.IN)()(RESPONDENT) CHAIRMAN(CHAIRMAN.CIL@COALINDIA.COM, CMD.MCL.CIL@COALINDIA.IN)()(RESPONDENT) RAJRA(RAJRAINNTERNATIONAL@GMAIL.COM)()(RESPONDENT) CHAIRMAN(CHAIRMAN.CIL@COALINDIA.COM)()(RESPONDENT)		
81	W.P.(C)-9281/2021 CM APPL. 28857/2021 CM APPL. 28858/2021	M/S TRISPACE LOGISTICS PVT. LTD. V/s COAL INDIA LIMITED & ORS.	RUNUL RASTOGI, RUNUL RASTOGI	Listing Remarks: AT4:00PM
		OTHER DETAILS OF ADVOCATES: MOHIT SHARMA()(9999839967)(PETITIONER) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) HARSH PATHAK(ANIPR@SACHTHEY.COM)(7982898800)(RESPONDENT)		
82	W.P.(C)-10123/2021 CM APPL. 31231/2021	M/S DPS LOGISTICS PVT. LTD. V/s COAL INDIA LIMITED & ORS.	RUNUL RASTOGI, RUNUL RASTOGI	Listing Remarks: AT4:00PM
		OTHER DETAILS OF ADVOCATES: MOHIT SHARMA(LEGUMCURIAE.OFFICIAL@GMAIL.COM)(9999839967)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
83	W.P.(C)-14675/2022 CM APPL. 44975/2022 CM APPL. 44977/2022	ROPAS LOGISTICS PRIVATE LIMITED V/s COAL INDIA LIMITED & ORS.	SHWETA BHARTI	Listing Remarks: AT4:00PM
		OTHER DETAILS OF ADVOCATES: MANOJ KUMAR(SHWETA.BHARTI@HAMMURABISOLOMON.COM, SHANTANU.IN@HAMMURABISOLOMON.COM)(9818687928)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) ANIPR(ANIPR@SACHTHEY.COM, CMD.WCL.CIL@COALINDIA.IN)()(RESPONDENT)		
84	W.P.(C)-3994/2023 CM APPL. 15534/2023	M/S BATALIK LOGISTICS PVT LTD V/s COAL INDIA LTD AND ORS	SANTOSH KUMAR PANDEY	Listing Remarks: AT4:00PM
		OTHER DETAILS OF ADVOCATES: SANTOSH KUMAR PANDEY()(9871206374)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) COAL INDIA LIMITED(LAW.DELHI@GMAIL.COM, UOIDHC@GMAIL.COM)(7982898800)(RESPONDENT)		
85	W.P.(C)-11424/2023 CM APPL. 44446/2023 CM APPL. 44447/2023	M/S VETERANS LOGISTICS PRIVATE LTD V/s COAL INDIA LTD AND ORS	SANTOSH KUMAR PANDEY	Listing Remarks: AT4:00PM
		OTHER DETAILS OF ADVOCATES: SANTOSH KUMAR PANDEY(SANTOSH1108@GMAIL.COM)(9871206374)(PETITIONER) COAL INDIA LIMITED(LAW.DELHI@GMAIL.COM)(7982898800)(RESPONDENT) LAW DELHI(LAW.DELHI@GMAIL.COM, UOIDHC@GMAIL.COM)(9999864964)(RESPONDENT)		

86	W.P.(C)-6086/2023 CM APPL. 23898/2023 CM APPL. 36384/2023 CM APPL. 51101/2023 CM APPL. 2861/2024	MOHINDER SINGH V/s M/S LANCER LOGISTICS PRIVATE LIMITED & ORS.	PALLAVI PARMAR, SHWETA BHARTI	Listing Remarks: AT4:00PM
		OTHER DETAILS OF ADVOCATES: PALLAVI PARMAR(VIDHIGYA2018@GMAIL.COM)(9891673730)(PETITIONER) LANCER, UNION OF INDIA, BHARATHI(LANCER.TALCHER@GMAIL.COM, UOIDHC@GMAIL.COM, BHARATHI1003@GMAIL.COM)()(RESPONDENT) SHWETA BHARTI, COAL INDIA(SHWETA.BHARTI@HAMMURABISOLOMON.COM, GMLEGAL.CIL@COALINDIA.IN)()(RESPONDENT) MANOJ KUMAR(SHWETA.BHARTI@HAMMURABISOLOMON.COM)(9811020612)(PETITIONER) PALLAVI PARMAR(LAWYER.PALLAVI@GMAIL.COM)()(RESPONDENT) PALLAVI PARMAR(LAWYER.PALLAVI@GMAIL.COM)()(PETITIONER) MANOJ KUMAR , SHWETA BHARTI(MANOJ.KUMAR@HAMMURABISOLOMON.COM)()(RESPONDENT)		
87	W.P.(C)-6087/2023 CM APPL. 23899/2023 CM APPL. 51074/2023 CM APPL. 4481/2024	SHRI KAPIL DEV & ANR. V/s PENTANE LOGISTICS PRIVATE LIMITED & ORS.	PALLAVI PARMAR, SHWETA BHARTI, PALLAVI PARMAR	Listing Remarks: AT4:00PM
		OTHER DETAILS OF ADVOCATES: PALLAVI PARMAR(LAWYER.PAL)(9891673730)(PETITIONER) PALLAVI PARMAR(LAWYER.PALLAVI@GMAIL.COM)()(PETITIONER) PENTANE LOGISTICS PRIVATE LIMITED (PENTANE96@GMAIL.COM, GMLEGAL.CIL@COALINDIA.IN, DIRSEDGR@DESW.GOV.IN)()(RESPONDENT) PENTANE LOGISTICS PRIVATE LIMITED (PENTANE96@GMAIL.COM, GMLEGAL.CIL@COALINDIA.IN, DIRSEDGR@DESW.GOV.IN)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) PALLAVI(LAWYER.PALLAVI@GMAIL.COM)()(PETITIONER) MANOJ KUMAR , SHWETA BHARTI (YASHODHARA.BROY@HAMMURABISOLOMON.COM)()(RESPONDENT) PALLAVI PARMAR(LAWYER.PALLAVI@GMAIL.COM)(9178195605)(PETITIONER) SHWETA(SHWETA.BHARTI@HAMMURABISOLOMON.COM)()(RESPONDENT) GM LEGAL(GMLEGAL.CIL@COALINDIA.IN)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) PALLAVI PARMAR(LAWYER.PALLAVI@GMAIL.COM)(8178195605)(PETITIONER)		
88	W.P.(C)-6097/2023 CM APPL. 23915/2023 CM APPL. 27278/2023	TASHILA LOGISTICS PRIVATE LIMITED V/s UNION OF INDIA THROUGH MINISTRY OF COAL THROUGH SECRETARY & ORS.	RISHABH JAIN	Listing Remarks: AT4:00PM
		OTHER DETAILS OF ADVOCATES: RISHABH JAIN(RJCS092@GMAIL.COM)(9873431798)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM, SECY.MOC@NIC.IN, DGR@DESW.GOV.IN, GMLEGAL.CIL@COALINDIA.IN)()(RESPONDENT) RISHABH JAIN(RJCS092@GMAIL.COM)(9873431798)(PETITIONER) VARUN MISHRA(VARUNMISHRACHAMBERS@GMAIL.COM, LAW.DELHI@GMAIL.COM, GMLEGAL.CIL@COALINDIA.IN)()(RESPONDENT)		
89	W.P.(C)-6118/2023 CM APPL. 24024/2023 CM APPL. 27266/2023	AJJHAL LOGISTICS PRIVATE LIMITED V/s UNION OF INDIA & ORS.	RISHABH JAIN	Listing Remarks: AT4:00PM
		OTHER DETAILS OF ADVOCATES: RISHABH JAIN(RICS092@GMAIL.COM)(9873431798)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) DIRECTOR GENERAL OF RE SETTLEMENT(SECY.MOC@NIC.IN, DGR@DESW.GOV.IN, ANIPR@SACHTHEY.COM)()(RESPONDENT) RISHABH JAIN(RJCS092@GMAIL.COM)(9873431798)(PETITIONER) VARUN MISHRA(VARUNMISHRACHAMBERS@GMAIL.COM, LAW.DELHI@GMAIL.COM, GMLEGAL.CIL@COALINDIA.IN)()(RESPONDENT)		
90	W.P.(C)-11581/2023 CM APPL. 45122/2023 CM APPL. 45123/2023	SHIVSHAMBHU COAL CARRIERS PRIVATE LIMITED V/s COAL INDIA LIMITED AND ORS.	SHWETA BHARTI	Listing Remarks: AT4:00PM
		OTHER DETAILS OF ADVOCATES: MANOJ KUMAR(MANOJ.KUMAR@HAMMURABISOLOMON.COM, SHWETA.BHARTI@HAMMURABISOLOMON.COM)(9818687928)(PETITIONER) SHANTANU(SHANTANU.IN@HAMMURABISOLOMON.COM, ROHIT.JOLLY@HAMMURABISOLOMON.COM)()(RESPONDENT)		

		ANIPAR(ANIPAR@SACHTHEY.COM, CMD.WCL.CIL@COALINDIA.IN, UOIDHC@GMAIL.COM)(9999864964)(RESPONDENT) AKURUP(OFFICE@AKURUP.COM, LAW.DELHI@GMAIL.COM, GMLEGAL.CIL@COALINDIA.IN)()(RESPONDENT)		
91	W.P.(C)-12507/2023 CM APPL. 49364/2023 WITH W.P.(C) 12510/2023 W.P.(C) 12512/2023 W.P.(C) 12514/2023 W.P.(C) 12517/2023	HARNOOR LOGISTICS PRIVATE LIMITED V/s COAL INDIA LIMITED	SHWETA BHARTI	Listing Remarks: AT4:00PM
		OTHER DETAILS OF ADVOCATES: MANOJ KUMAR AND SHWETA BHARTI(MANOJ.KUMAR@HAMMURABISOLOMON.COM, SHWETA.BHARTI@HAMMURABISOLOMON.COM)(9999607808)(PETITIONER) COAL INDIA LIMITED(ANIPR@SACHTHEY.COM,OFFICE@AKURUP.COM)(9999864964)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT)		
92	W.P.(C)-12510/2023 CM APPL. 49375/2023	VIRENDRA LOGISTICS PRIVATE LIMITED V/s COAL INDIA LIMITED AND ORS.	SHWETA BHARTI, PIYUSH BERIWAL	Listing Remarks: AT4:00PM
		OTHER DETAILS OF ADVOCATES: MANOJ KUMAR(SHWETA.BHARTI@HAMMURABISOLOMON.COM)(9999607808)(PETITIONER) NEERAJ INDIA(NEERAJINDIA@HOTMAIL.COM, ANIPR@SACHTHEY.COM, CGM-CMC.MCL@COALINDIA.IN)()(RESPONDENT) GM LEGAL(GMLEGAL.CIL@COALINDIA.IN)()(RESPONDENT) AKURUP(OFFICE@AKURUP.COM, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) PIYUSH BERIWAL(BERIWAL.LAWYER@GMAIL.COM)(9910396352)(RESPONDENT)		
93	W.P.(C)-12512/2023 CM APPL. 49378/2023	GREAT RIVER COY PRIVATE LIMITED V/s COAL INDIA LIMITED AND ORS	SHWETA BHARTI	Listing Remarks: AT4:00PM
		OTHER DETAILS OF ADVOCATES: MANOJ KUMAR(MANOJ.KUMAR@HAMMURABISOLOMON.COM, SHWETA.BHARTI@HAMMURABISOLOMON.COM)(9999607808)(PETITIONER) COAL INDIA LIMITED(ANIPR@SACHTHEY.COM)()(RESPONDENT)		
94	W.P.(C)-12514/2023 CM APPL. 49383/2023	RESOLUTE LOGISTICS PRIVATE LIMITED V/s COAL INDIA LIMITED & ORS	SHWETA BHARTI	Listing Remarks: AT4:00PM
		OTHER DETAILS OF ADVOCATES: MANOJ KUMAR(MANOJ.KUMAR@HAMMURABISOLOMON.COM, SHWETA.BHARTI@HAMMURABISOLOMON.COM)(9999607808)(PETITIONER) ROHIT(ROHIT.JOLLY@HAMMURABISOLOMON.COM)()(PETITIONER) COAL INDIA LIMITED(LAW.DELHI@GMAIL.COM, CMD.WCL.CIL@COALINDIA.IN, UOIDHC@GMAIL.COM, OFFICE@AKURUP.C)(9999864964)(RESPONDENT) NEERAJ(NEERAJINDIA@HOTMAIL.COM)()(RESPONDENT)		
95	W.P.(C)-12517/2023 CM APPL. 49392/2023	GRK LOGISTICS PRIVATE LIMITED V/s COAL INDIA LIMITED & ORS.	SHWETA BHARTI	Listing Remarks: AT4:00PM
		OTHER DETAILS OF ADVOCATES: MANOJ KUMAR(MANOJ.KUMAR@HAMMURABISOLOMON.COM, SHWETA.BHARTI@HAMMURABISOLOMON.COM)(9999607808)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) COAL INDIA LIMITED(ANIPR@SACHTHEY.COM)()(RESPONDENT) A KURUP(OFFICE@AKURUP.COM)()(RESPONDENT)		
96	W.P.(C)-13474/2023 CM APPL. 53253/2023 CM APPL. 53254/2023	M/S PANZER LOGISTICS PVT. LTD. V/s COAL INDIA LTD AND ORS.	SANTOSH KUMAR PANDEY	Listing Remarks: AT4:00PM
		OTHER DETAILS OF ADVOCATES: SANTOSH KUMAR PANDEY(SANTOSH1108@GMAIL.COM)(9871206374)(PETITIONER) UNION OF INDIA(MOHAMMEDMUQEEM@GMAIL.COM, UOIDHC@GMAIL.COM)(9999864964)(RESPONDENT) COAL INDIA LIMITED(LAW.DELHI@GMAIL.COM)(7982898800)(RESPONDENT)		
97	W.P.(C)-14616/2023 CM APPL. 58137/2023	RABAA COAL CARRIER PRIVATE LIMITED V/s UNION OF INDIA & ORS.	RISHABH JAIN	Listing Remarks: AT4:00PM
		OTHER DETAILS OF ADVOCATES: RISHABH JAIN(RJCS092@GMAIL.COM)(9873431798)(PETITIONER) MAHANADI COALFIELDS LIMITED(ANIPR@SACHTHEY.COM)()(RESPONDENT)		

		UNION OF INDIA(UOIDHC@GMAIL.COM, VARUNMISHRACHAMBERS@GMAIL.COM, SECY.MOC@NIC.IN)(1123384193)(RESPONDENT) DIRECTOR GENERAL OF RE SETTLEMENT, COAL INDIA LIMITED(DGR@DESW.GV.IN, GMLEGAL.CIL@COALINDIA.IN, LAW.DELHI@GMAIL.COM)()(RESPONDENT)		
FOR FINAL HEARING				
98	**W.P.(C)-15576/2022** **CM APPL. 48466/2022**	**SRI. PONNAM ASHOK GOUD** **V/s BAR COUNCIL OF INDIA & ANR.**	**TUSHAR MAHAJAN, JIVESH KUMAR TIWARI**	
		OTHER DETAILS OF ADVOCATES: **PRADEEP MAHAJAN(ADVOCATETUSHARMAHAJAN@GMAIL.COM)(8802290930)(PETITIONER)** **COURT MATTERS(COURTMATTERS.BCI@GMAIL.COM, SECTSBC@GMAIL.COM)()(RESPONDENT)** **JIVESH KUMAR TIWARI(JIVESH1872@GMAIL.COM)(9811612855)(RESPONDENT)**		
FOR FINAL DISPOSAL				
99	**W.P.(C)-9658/2023** **CM APPL. 36989/2023** **CM APPL. 39808/2023**	**STANDARD ENAMEL WORKS PVT LTD** **V/s DELHI POLLUTION CONTROL COMMITTEE, THROUGH ITS CHAIRMAN, DEPARTMENT OF ENVIRONMENT, GOVERNMENT OF NCT OF DELHI & ANR.**	**ANIRUDDHA SRIKANT DESHMUKH**	
		OTHER DETAILS OF ADVOCATES: **SHAURYA KUTHIALAL(SHAURYAKUTHIALA@GMAIL.COM)(9650680610)(PETITIONER)** **DANUBE CONSULTING(DANUBECONSULTING@GMAIL.COM)()(RESPONDENT)** **GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT)** **NARENDER PAL SINGH(NARENDERPALSINGH@GMAIL.COM)()(RESPONDENT)** **SHAURYA V. KUTHIALA(SHAURYAKUTHIALA@GMAIL.COM)(9650680610)(PETITIONER)** **SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM, NARENDERPALSINGH@GMAIL.COM)(9868250806)(RESPONDENT)** **DANUBE CONSULTING(DANUBECONSULTING@GMAIL.COM)()(RESPONDENT)**		
PART-HEARD MATTERS				
100	**W.P.(C)-6759/2022** **CM APPL. 20504/2022** **CM APPL. 20507/2022**	**RAJIV CHAKRABORTY** **V/s INSOLVENCY AND BANKRUPTCY BOARD OF INDIA**	**CHANDNI GHATAK, ROHAN BATRA**	
		OTHER DETAILS OF ADVOCATES: **HARSHITA CHOUBEY (CHOUBEY.HARSHITA@GMAIL.COM, CHANDNIGHATAK26@GMAIL.COM)(9999776655)(PETITIONER)** **INSOLVENCY AND BANKRUPTCY BOARD OF INDIA(CHAIRPERSON@IBBI.GOV.IN)(23462800)(RESPONDENT)** **ROHAN BATRA(BATRAROHAN88@GMAIL.COM)(9650516946)(PETITIONER)**		
FOR CLARIFICATION				
101	**W.P.(C)-17113/2024** **CM APPL. 72516/2024**	**JOHN ROBERT ROUGHTON III** **V/s UNION OF INDIA & ORS.**	**DHIRAJ ABRAHAM PHILIP**	
		OTHER DETAILS OF ADVOCATES: **DHIRAJ A. PHILIP/ FEBIN M. VARGHESE/ ACHALIKA AHUJA(DHIRAJ@FANDDLEGAL.COM, FEBIN@FANDDLEGAL.COM, DHIRAJPHILIP@GMAIL.COM)(9899778389)(PETITIONER)** **UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)**		

COURT NO. 10
HON'BLE MR.JUSTICE AMIT MAHAJAN

NOTE : ADVOCATES AND PARTIES IN PERSON ARE REQUESTED TO ADDRESS THE COURT AS 'SIR' AND AVOID ADDRESSING AS 'MY LORD', YOUR LORDSHIP' OR 'YOUR HONOUR'.

NOTE: "REQUEST SEEKING ADJOURNMENT DUE TO NON AVAILABILITY OF COUNSELS/LAWYERS WILL BE ENTERTAINED ONLY BETWEEN 10.15 AM TO 10.30 AM & 2.15 PM AND 2.30 PM (PRESENCE OF COUNSELS FOR BOTH SIDES IS NECESSARY)."

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FOR ADMISSION				
1	CM APPL. 4618/2025 In MAC.APP.-403/2014(Disposed off case)	FUTURE GENERAL INDIA INSURANCE CO LTD V/s SUSHMA DEVI & ORS	SUMAN BAGGA & ASSOCIATES, AJAY KUMAR YADAV	
		OTHER DETAILS OF ADVOCATES:		
AFTER NOTICE MISC. MATTERS				
2	C.R.P.-104/2023 CM APPL. 21158/2023	KD CAMPUS PVT LTD & ANR. V/s HARIJAN SEVAK SANGH	SWAPNIL GAUR	
		OTHER DETAILS OF ADVOCATES: KUMAR SUSHOBHAN(ADVOCATESUSHOBHAN@GMAIL.COM)(9810137773)(PETITIONER) M/S KD CAMPUS PVT LTD(KDCAMPUSBILLS@GMAIL.COM)()(PETITIONER) NEETU SINGH(NEETUPARAMOUT@GMAIL.COM)(8860330003)(PETITIONER) HARIJAN SEVAK SANGH(KLGHAI2018@GMAIL.COM)(9891409683)(RESPONDENT)		
3	C.R.P.-221/2024 CM APPL. 41300/2024	VIKAS CHOUDHARY V/s VIJAY KUMAR	MANORANJAN	
		OTHER DETAILS OF ADVOCATES: MANORANJAN(MANORANJANADVOCATE@OUTLOOK.COM)(9811071048)(PETITIONER) ZAID(ZAIDJAID0@GMAIL.COM)(0)(RESPONDENT)		
4	MAC.APP.-231/2019 CM APPL. 6435/2019	NITIN BANSAL V/s NARENDER KAUSHIK & ANR	SANJAY AGGARWAL	
		OTHER DETAILS OF ADVOCATES: SANJAY AGGARWAL()(9811179171)(PETITIONER)		
5	MAC.APP.-69/2023 CM APPL. 5682/2023	RAKESH KORI V/s SATISH & ORS.	SANDEEP KHATRI	
		OTHER DETAILS OF ADVOCATES: SANDEEP KHATRI (ADVOCATE.KHATRI@GMAIL.COM)(9582286878)(PETITIONER) SANDEEP KHATRI(ADVOCATE.KHATRI@GMAIL.COM)(9582286878)(PETITIONER)		
6	MAC.APP.-102/2023	REKHA & ORS. V/s IFFCO TOKIO GEN INS CO LTD & ORS.	ANSHUMAN BAL	
		OTHER DETAILS OF ADVOCATES: ANSHUMAN BAL (ANSHUMANBAL2000@YAHOO.COM)(9810955203)(PETITIONER)		

		PANKAJ SETH(SETHPANKAJ74@GMAIL.COM)()(RESPONDENT)		
7	MAC.APP.-51/2024 CM APPL. 3651/2024	HDFC ERGO GENERAL INSURANCE CO. LTD V/s PARVEEN JAHAN & ORS.	SAMEER NANDWANI	
		OTHER DETAILS OF ADVOCATES: SAMEER NANDWANI(APEXLAW@HOTMAIL.COM)(9810528802)(PETITIONER)		
8	MAC.APP.-237/2024 CM APPL. 26253/2024	CHOLAMANDALAM MS GENERAL INSURANCE CO. LTD V/s RAVI RAI @ ABHISHEK RAI AND OTHERS	SUMAN BAGGA	
		OTHER DETAILS OF ADVOCATES: SUMAN BAGGA(BAGGASUMAN@GMAIL.COM)(9810167439)(PETITIONER) N K (NK.SINGH.ADVOCATE@GMAIL.COM)()(RESPONDENT)		
9	MAC.APP.-271/2024	SUKHVINDER KAUR & ANR. V/s BAJAJ ALLIANZ GENERAL INSURANCE CO LTD & ORS.	ANSHUMAN BAL	
		OTHER DETAILS OF ADVOCATES: ANSHUMAN BAL & KARAN BAL(ANSHUMANBAL2000@GMAIL.COM)(9810955203)(PETITIONER) BAJAJ ALLIANZ(ABHISHEKNANDA_LAWYER@YAHOO.CO.IN)()(RESPONDENT)		
10	MAC.APP.-300/2024	RAM KUMAR V/s NATIONAL INSURANCE COMPANY LTD. AND ORS	MANISH MAINI, PUSHKAR SOOD	
		OTHER DETAILS OF ADVOCATES: PUSHKAR SOOD(PUSHKARSOOD03@GMAIL.COM)(9810010790)(RESPONDENT)		
11	MAC.APP.-533/2024 CM APPL. 59357/2024	TATA AIG GENERAL INSURANCE CO LTD V/s SHRI SARABJEET & ORS.	RAJEEV MAHESHWARANAND ROY	
		OTHER DETAILS OF ADVOCATES: RAJEEV M ROY & P SRINIVASAN(RAJEEVMROY@GMAIL.COM)(9811181935)(PETITIONER) SANJAY()(7701950823)(RESPONDENT) SARABJEET(VERDICT671@GMAIL.COM)(9811839424)(RESPONDENT) HANNI()(9871462198)(RESPONDENT)		
12	MAC.APP.-660/2024	GANESH CHANDRA V/s NATIONAL INSURANCE COMPANY LTD. AND ANR & ORS.	MANISH MAINI, RAKHI DUBEY	
		OTHER DETAILS OF ADVOCATES: MANISH MAINI(MANNLEXCHAMBERS@GMAIL.COM)(9810522996)(PETITIONER) PANKAJ SETH(SETHPANKAJ74@GMAIL.COM)(0)(RESPONDENT) RAKHI DUBEY(RAKHIDUBEYADV@GMAIL.COM)(9312631854)(RESPONDENT)		
CONNECTED MATTERS (ANMM)				
13	MAC.APP.-1052/2018 CM APPL. 49548/2018 WITH MAC.APP. 294/2019 MAC.APP. 309/2019 MAC.APP. 803/2019 MAC.APP. 236/2023	IFFCO TOKIO GENERAL INSURANCE CO LTD V/s LALMATI & ORS	SHANTHA DEVI RAMAN	
		OTHER DETAILS OF ADVOCATES: SHANTHA DEVI RAMAN()(9810973546)(PETITIONER)		
14	MAC.APP.-294/2019 CM APPL. 9032/2019 WITH MAC.APP. 803/2019	IFFCO TOKIO GENERAL INSURANCE CO LTD V/s SHIMPAL DEVI & ORS	SHANTA DEVI RAMAN, DHANANJAI RANA	
		OTHER DETAILS OF ADVOCATES: SHANTA DEVI RAMAN()(9810973546)(PETITIONER)		
15	CM APPL. 4338/2022 In MAC.APP.-309/2019	IFFCO TOKIO GENERAL INSURANCE CO LTD V/s JAY MANGAL GUPTA & ORS	SHANTA DEVI RAMAN, SHEKHAR AGGARWAL, DHANANJAI RANA	
		OTHER DETAILS OF ADVOCATES: SHANTA DEVI RAMAN()(9810973546)(PETITIONER) SHEKHAR AGGARWAL()(9999745011)(RESPONDENT) SHEKHAR AGGARWAL SURESH KUMAR, RAHUL		

		THAKUR(SHEKHAR.AGGARWAL@YAHOO.IN)(9999745011)(PETITIONER) RS(RSRAMANR@YAHOO.COM)()(RESPONDENT)		
16	MAC.APP.-803/2019	SHIMPALDEVI & ORS V/s IFFCO - TOKIO GENERAL INSURANCE CO LTD & ORS	KARAN BAL & ANSHUMAN BAL	
		OTHER DETAILS OF ADVOCATES:		
17	MAC.APP.-236/2023 CM APPL. 23176/2023 CM APPL. 23178/2023 WITH MAC.APP. 236/2023	IFFCO TOKIO GENERAL INSURANCE CO LTD V/s DHARAMVIR SINGH @ DHARMENDRA & ORS.	NAVNEET KUMAR	
		OTHER DETAILS OF ADVOCATES: NAVNEET KUMAR(NAVNEET.KY22@GMAIL.COM)(9711965101)(PETITIONER) ASSOCIATES(MEHTA_ASSOCIATES@HOTMAIL.COM)()(RESPONDENT)		
18	MAC.APP.-1054/2018 CM APPL. 49565/2018	IFFCO TOKIO GENERAL INSURANCE CO LTD V/s MANJU & ORS	SHANTHA DEVI RAMAN	
		OTHER DETAILS OF ADVOCATES: SHANTHA DEVI RAMAN()(9810973546)(PETITIONER)		
19	MAC.APP.-1056/2018 CM APPL. 49574/2018	IFFCO TOKIO GEN INS CO LTD V/s SEEMA & ORS	SHANTHA DEVI RAMAN	
		OTHER DETAILS OF ADVOCATES: SHANTHA DEVI RAMAN()(9810973546)(PETITIONER)		
20	MAC.APP.-1057/2018 CM APPL. 49576/2018	IFFCO TOKIO GENERAL INSURANCE CO LTD V/s PRADEEP PAL & ORS	SHANTHA DEVI RAMAN	
		OTHER DETAILS OF ADVOCATES: SHANTHA DEVI RAMAN()(9810973546)(PETITIONER)		
21	MAC.APP.-1058/2018 CM APPL. 49584/2018	IFFCO TOKIO GENERAL INSURANCE CO LTD V/s MAMTA YADAV & ORS	SHANTHA DEVI RAMAN	
		OTHER DETAILS OF ADVOCATES: SHANTHA DEVI RAMAN()(9810973546)(PETITIONER)		
22	MAC.APP.-1060/2018 CM APPL. 49592/2018	IFFCO TOKIO GENERAL INSURANCE CO LTD V/s SUKHDEI & ORS	SHANTHA DEVI RAMAN	
		OTHER DETAILS OF ADVOCATES: SHANTHA DEVI RAMAN()(9810973546)(PETITIONER)		
23	MAC.APP.-1061/2018 CM APPL. 49595/2018	IFFCO TOKIO GENERAL INSURANCE CO LTD V/s HARI SHANKAR GUPTA & ORS	SHANTHA DEVI RAMAN	
		OTHER DETAILS OF ADVOCATES: SHANTHA DEVI RAMAN()(9810973546)(PETITIONER)		
FOR FINAL HEARING				
24	MAC.APP.-256/2019 CM APPL. 7513/2019 CM APPL. 7515/2019 CM APPL. 7516/2019	M/S UTTARANCHAL PEST CONTROL V/s NAWAL SINGH & ORS(M/S ORIENTAL INSURANCE CO LTD)	ARVIND KUMAR, JAI PRAKASH NARAYAN SHAHI, JANENDER KUMAR CHUMBAK	
		OTHER DETAILS OF ADVOCATES: ARVIND KUMAR()(9868001254)(PETITIONER) JAI PRAKASH NARAYAN SHAHI(ADVJPNSHAHI@GMAIL.COM)(9811148998)(RESPONDENT) JANENDER KUMAR CHUMBAK(JANENDER@ALOINDIA.COM)(9873720072)(RESPONDENT)		
25	MAC.APP.-279/2020 CM APPL. 34371/2020 CM APPL. 34373/2020 CM APPL. 33189/2021 WITH MAC.APP. 286/2021	THE NEW INDIA ASSURANCE COMPANY LIMITED V/s MEERA & ORS.	AMOL SINHA, AMOL SINHA, SOMNATH PARASHAR	
		OTHER DETAILS OF ADVOCATES: ANSHUM JAIN(JAIN.ANSHUM@GMAIL.COM)(9891489740)(PETITIONER) ANSHUM JAIN(JAIN.ANSHUM@GMAIL.COM)(9891489740)(PETITIONER) AJAY THROUGH HIS MOTHER SMT. MEERA/NATURAL GUARDIAN RESPONDENT NO		

		1(USAK56TH@GMAIL.COM)(9810325185)(PETITIONER) KULDEEP(USAK56TH@GMAIL.COM)(9810325185)(PETITIONER) ANJU THROUGH HIS MOTHER SMT. MEERA/NATURAL GUARDIAN RESPONDENT NO 1(USAK56TH@GMAIL.COM)(9810325185)(PETITIONER) MEERA (USAK56TH@GMAIL.COM)(9810325185)(PETITIONER) USAK(USAK56TH@GMAIL.COM)(9810325185)(RESPONDENT) USAK(USAK56TH@GMAIL.COM)()(RESPONDENT)		
26	MAC.APP.-286/2021 WITH MAC.APP. 279/2020	MEERA AND ORS V/s THE NEW INDIA ASSURANCE COMPANY LTD AND ORS	S N PARASHAR	
		OTHER DETAILS OF ADVOCATES:		
27	MAC.APP.-329/2023	JAGVEER SINGH & ANR. V/s ICICI LOMBARD GIC LTD	PRAMOD KUMAR SAH, YASHARTH KANT	
		OTHER DETAILS OF ADVOCATES: P S(PSAH470@GMAIL.COM)(9706074245)(PETITIONER) R()(9810167439)(RESPONDENT) YASHARTH KANT(YASHARTHKANT@GMAIL.COM)(9868764863)(PETITIONER)		
28	MAC.APP.-17/2024	LATE SMT. VIDYA DEVI THR LRS & ORS. V/s MAHABIR (DRIVER) & ORS.	SHREY CHATHLY, SANTOSH SINGH, DEEPAK JAIN	
		OTHER DETAILS OF ADVOCATES: SHREY CHATHLY(SHREYCHATHLY@YAHOO.COM)(9910211045)(PETITIONER) PRADEEP(PRADEEPGAUR1@REDIFFMAIL.COM)()(RESPONDENT) SANTOSH SINGH(SANTOESHSINGH159@GMAIL.COM)(9313297029)(PETITIONER) DEEPAK JAIN(DKJ.ADV@GMAIL.COM)(8588826199)(RESPONDENT)		
FOR ARGUMENT				
29	C.R.P.-178/2022 CM APPL. 45094/2022	MS FIBERFILL ENGINEERS & ANR. V/s MS RAMPUR ENGINEERING COMPANY LIMITED & ANR.	HARISANKAR MAHAPATRA	
		OTHER DETAILS OF ADVOCATES: HS MAHAPATRA , SHIV VERMA(SCCHAMBER21@GMAIL.COM)(802738466)(PETITIONER) M/S FIBERFILL ENGINEERS(RISHABH@FIBERFILL.COM)()(PETITIONER) M/S RAMPUR ENGINEERING COMPANY LTD(ENQUIRY@RAMPUR-ENGINEERING.COM)(9891956877)(RESPONDENT) A P DWIVEDI(APDWIVEDI605@GMAIL.COM)(9871436000)(RESPONDENT)		
30	C.R.P.-158/2024	SHRI RAM HOUSING FINANCE LTD V/s ROSHINI DEVI	YASHDEEP SETHI	
		OTHER DETAILS OF ADVOCATES: USHA SINGH & ASSOCIATES(USHASINGHANDASSOCIATES@GMAIL.COM)(8810286836)(PETITIONER) ROSHNI()(9999409040)(RESPONDENT) SATISH(SKPAANCHAL@GMAIL.COM)()(RESPONDENT)		
31	MAC.APP.-966/2015 CM APPL. 30458/2015 CM APPL. 30460/2015 CM APPL. 13453/2016 (CROSS OBJ.) WITH MAC.APP. 395/2016	ORIENTAL INSURNCE CO. LTD. V/s RAVI JAIN & ORS.	PANKAJ SETH, NAVNEET GOYAL, OM PARKASH GOYAL & CO	
		OTHER DETAILS OF ADVOCATES:		
32	MAC.APP.-395/2016 CM APPL. 22908/2017	RAVI JAIN V/s THE ORIENTAL INSURANCE CO LTD & ORS	NAVNEET GOYAL, OM PRAKASH GOYAL	
		OTHER DETAILS OF ADVOCATES:		
33	MAC.APP.-357/2018 CM APPL. 14082/2018 CM APPL. 14083/2018	THE ORIENTAL INSURANCE CO LTD V/s LATA PUNJANI & ORS	PANKAJ SETH, SUNDER LAL	
		OTHER DETAILS OF ADVOCATES: PANKAJ SETH()(981912254)(PETITIONER)		

34	MAC.APP.-34/2021 CM APPL. 2020/2021 WITH MAC.APP. 35/2021 MAC.APP. 40/2021 MAC.APP. 93/2021	ICICI LOMBARD GENERAL INSURANCE COMPANY LIMITED V/s DHARMENDER KHURANA & ORS.	ANKIT KALRA, ANKIT KALRA	
		OTHER DETAILS OF ADVOCATES: ANKIT KALRA(ANKITKALRAADV@GMAIL.COM)(9213121222)(PETITIONER) ONKARSEH DEV(ONKARSEHDEV@GMAIL.COM)(9717047231)(RESPONDENT)		
35	MAC.APP.-35/2021 CM APPL. 2025/2021	ICICI LOMBARD GENERAL INSURANCE COMPANY LIMITED V/s PRABHJOT SINGH & ORS.	ANKIT KALRA, ANKIT KALRA	
		OTHER DETAILS OF ADVOCATES: ANKIT KALRA(ANKITKALRAADV@GMAIL.COM)(9213121222)(PETITIONER) MR PRABHJOT SINGH(MWLAWASSOCIATES@GMAIL.COM)(9818376231)(RESPONDENT)		
36	MAC.APP.-40/2021 WITH MAC.APP. 34/2021 MAC.APP. 35/2021	SHRI DHARMENDER KHURANA OTHERS V/s MR. SHIVANSH MALIK AND OTHERS	VIJAY KUMAR WADHWA	
		OTHER DETAILS OF ADVOCATES: VIJAY KUMAR WADHWA & ARUSH KUMAR MALHOTRA(MWLAWASSOCIATES@GMAIL.COM)(9818376231)(PETITIONER) ONKAR(ONKARSEHDEV@GMAIL.COM)(9582848405)(RESPONDENT)		
37	MAC.APP.-93/2021	SHRI PRABHJOT SINGH AND ORS V/s SHIVANSH MALIK AND ORS	VIJAY KUMAR WADHWA	
		OTHER DETAILS OF ADVOCATES: SHRI PRABHJOT SINGH (PRABHJOTS71@GMAIL.COM)(9814865841)(RESPONDENT) SHRI PRABHJOT SINGH (PRABHJOTS71@GMAIL.COM)(9814865841)(RESPONDENT) SHRI PRABHJOT SINGH (PRABHJOTS71@GMAIL.COM)(9814865841)(RESPONDENT) SHRI PRABHJOT SINGH (PRABHJOTS71@GMAIL.COM)(9814865841)(RESPONDENT) SHRI PRABHJOT SINGH (PRABHJOTS71@GMAIL.COM)(9814865841)(RESPONDENT) SHRI PRABHJOT SINGH (PRABHJOTS71@GMAIL.COM)(9814865841)(RESPONDENT) SHRI PRABHJOT SINGH (PRABHJOTS71@GMAIL.COM)(9814865841)(RESPONDENT) SHRI PRABHJOT SINGH (PRABHJOTS71@GMAIL.COM)(9814865841)(RESPONDENT) SHRI PRABHJOT SINGH (PRABHJOTS71@GMAIL.COM)(9814865841)(RESPONDENT) VIJAY KUMAR WADHWA , ARUSH KUMAR MALHOTRA (MWLAWASSOCIATES@GMAIL.COM)(9818376231)(PETITIONER) ANKIT KALRA(ANKITKALRAADV@GMAIL.COM)()(RESPONDENT)		
38	MAC.APP.-400/2024 CM APPL. 44111/2024	VISHNU DUTT AND ANR V/s THE STATE (GOVT OF NCT OF DELHI) AND ORS.	KUNAL KUKREJA	
		OTHER DETAILS OF ADVOCATES: RAJESH KUMAR DEV, AMAN JAIN(RKDEVADVOCATE@GMAIL.COM)(9315949750)(PETITIONER) DEV(DEVPSINGH1964@GMAIL.COM)(9810145707)(RESPONDENT)		

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HON'BLE MR. JUSTICE SAURABH BANERJEE

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prakash.aggarwal@dhc.nic.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
AFTER NOTICE MISC. MATTERS				
1	LA.APP.-278/2024	UNION OF INDIA V/s SH. OM PRAKASH & ORS.	SIDDHARTH PANDA, BIHU SHARMA	
		OTHER DETAILS OF ADVOCATES: SIDDHARTH PANDA(SIDDHARTHPANDAASSO@GMAIL.COM)(9891488088)(PETITIONER) RS DALAL(RSDALALADVOCATE@GMAIL.COM)(0)(RESPONDENT) DDA(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT) BIHU SHARMA(BIHUSHARMA@GMAIL.COM)(9811055406)(RESPONDENT)		
2	LA.APP.-279/2024	UNION OF INDIA V/s RAJESH & ANR.	RAJNEESH KUMAR SHARMA	
		OTHER DETAILS OF ADVOCATES: RAJNEESH KUMAR SHARMA(RAJNEESHSHARMA09@GMAIL.COM)(9810613470)(PETITIONER) RS DALAL(RSDALALADVOCATE@GMAIL.COM)(0)(RESPONDENT) DDA(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT)		
3	LA.APP.-280/2024	UNION OF INDIA V/s BALA RANI & ANR.	RAJNEESH KUMAR SHARMA	
		OTHER DETAILS OF ADVOCATES: RAJNEESH KUMAR SHARMA(RAJNEESHSHARMA09@GMAIL.COM)(9810613470)(PETITIONER) RS DALAL(RSDALALADVOCATE@GMAIL.COM)(0)(RESPONDENT) DDA(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT)		
4	LA.APP.-282/2024	UNION OF INDIA V/s SH. MOHAN LAL & ANR.	SIDDHARTH PANDA	
		OTHER DETAILS OF ADVOCATES: SIDDHARTH PANDA(SIDDHARTHPANDAASSO@GMAIL.COM)(9891488088)(PETITIONER) RS DALAL(RSDALALADVOCATE@GMAIL.COM)(0)(RESPONDENT) RS DALAL(RSDALALADVOCATE@GMAIL.COM)(0)(RESPONDENT) DDA(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT)		
5	LA.APP.-284/2024	UNION OF INDIA V/s SH. BALWAN SINGH & ANR.	SIDDHARTH PANDA	
		OTHER DETAILS OF ADVOCATES: SIDDHARTH PANDA(SIDDHARTHPANDAASSO@GMAIL.COM)(9891488088)(PETITIONER) RS DALAL(RSDALALADVOCATE@GMAIL.COM)(0)(RESPONDENT) DDA(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT)		

6	RFA-240/2020 CM APPL. 24152/2020 CM APPL. 11092/2025	ACCMAN INSTITUTE OF MANAGEMENT V/s DR. M.L AGGARWAL	NIKI KANTAWALA, AVNEESH GARG	
		OTHER DETAILS OF ADVOCATES: ACCMAN INSTITUTE OF MANAGEMENT(ADMISSION@ACCMAN.IN)()(RESPONDENT) AUREUS LAW PARTNERS(SATYENDER.CHAHAR@AUREUSLAW.COM)(9868427509)(PETITIONER) DR. M L AGGARWAL(MANGI33@GMAIL.COM)()(PETITIONER) MANGI(MANGI33@GMAIL.COM)()(RESPONDENT) AVNEESH GARG(AVNEESH.LEGAL@GMAIL.COM)(9818479699)(RESPONDENT)		
7	CM APPL. 70545/2024 In RFA-166/2021	LT COL (RETIRED) MUNISHWAR DEV BAKSHI (NOW DECEASED) THROUGH HIS LRS V/s PARSHOTAM DASS BAKSHI	S.S. KHARTI, SULTAN SINGH KHATRI, ANIL KUMAR BAKSHI, SAVITA BHANOT, B S CHAUDHARY, KAUSHAL YADAV, ANKITA CHAUDHARY RATHI	
		OTHER DETAILS OF ADVOCATES: S S KHATRI()(9818834488)(PETITIONER) BAKSHIP(BAKSHIP2001@YAHOO.COM)()(RESPONDENT) VIJAY(VIJAYPAUL57@GMAIL.COM)()(RESPONDENT) S S KHATRI (KHATRIADVOCATES@GMAIL.COM)(9312430140)(PETITIONER) BAKSHI(BAKSHIP2001@YAHOO.COM)(0)(RESPONDENT) VIJAY (VIJAYPAUL57@GMAIL.COM)(0)(RESPONDENT) ABHISHEK(ABHISHEK3434@GMAIL.COM)(0)(RESPONDENT) BEENA SHARMA(BEENASHARMA@HOTMAIL.COM)(0)(RESPONDENT) PAUL VINAY (PAULVINAYNEELAM@GMAIL.COM)(0)(RESPONDENT) BAKSHIRK(BAKSHIRK@HOTMAIL.COM)(0)(RESPONDENT) DRSKBAKSHI(DRSKBAKSHI612@GMAIL.COM)(0)(RESPONDENT) SUDEEP(SUDEEPBAKSH@GMAIL.COM)(0)(RESPONDENT) ANIL BAKSHI(ANIL.BAKSHI@VSNL.COM)(0)(RESPONDENT) NEENA BHARDWAJ(NEENA.BHARDWAJ@HOTMAIL.COM)(0)(RESPONDENT) ANIL BAKSHI(ANIL.BAKSHI@VSNL.COM)(0)(RESPONDENT) B S CHOWDHARY(LTCOLBSCHAUDHARY@GMAIL.COM)(0)(RESPONDENT) KHATRI ADVOCATES(KHATRIADVOCATES@GMAIL.COM)(0)(PETITIONER) DR A K BAKSHI(DRAKBAKSHI@GMAIL.COM)(9810024309)(RESPONDENT) ANIL KUMAR BAKSHI(ANILBAKSHILEGAL@GMAIL.COM)(9810024309)(RESPONDENT) SAVITA BHANOT(SAVVITA243@GMAIL.COM)(9891051087)(PETITIONER) B S CHAUDHARY(LTCOLBSCHAUDHARY@GMAIL.COM)(9868178023)(RESPONDENT) KAUSHAL YADAV(ADVOSC338@GMAIL.COM)(9891290858)(PETITIONER) ANKITA CHAUDHARY RATHI(ANKITACHAUDHARY.ADV@GMAIL.COM)(9873990065)(RESPONDENT)		
8	RFA-277/2022 CM APPL. 46845/2022	LTU LUFTTRANSPORT UNTERNEHMEN GMBH NOW MERGED INTO AIR BERLIN PLC AND CO LUFTVERKEHRS KG V/s AIRPORTS AUTHORITY OF INDIA	AARTI AGGARWAL, NEHA BHATNAGAR	
		OTHER DETAILS OF ADVOCATES: CYRIL ABROL, AMOL DIXIT (REMFRY.LITIGATIONS@REMFRY.COM)(8506906111)(PETITIONER) AIRPORT AUTHORITY OF INDIA(DIGVIJAYRAI@REDIFFMAIL.COM)(9873989512)(RESPONDENT) VAIBHAI KALRA(VAIBHAV.S.KALRA@KALRACO.COM)(9650310194)(PETITIONER) CYRIL(CYRIL.ABROL@REMFY.COM)()(RESPONDENT) AMOL(AMOL.DIXIT@REMFY.COM)()(RESPONDENT) SHUBHANKAR(SHUBHANKAR.DAS@REMFY.COM)()(RESPONDENT) REM(REMFRYLITIGATIONS@REMFY.COM)()(RESPONDENT)		
9	RFA-339/2022	MS TULSIANI CONSTRUCTION AND DEVELOPERS PVT LTD V/s MS ANANYA INFRAVENTURES PRIVATE LIMITED	NIDISH GUPTA, RINKU	
		OTHER DETAILS OF ADVOCATES: VIRE LEGAL(VIRESLEGAL@GMAIL.COM)(9716572225)(PETITIONER) M/S ANANYA INFRAVENTURES PVT LTD(SWATIAUGUST.91@GMAIL.COM)(9810243133)(RESPONDENT)		

		RINKU (ADV.RINKUU92271@GMAIL.COM)(9899499121)(RESPONDENT)		
10	W.P.(C)-6150/2008	MEER SINGH & ORS V/s CENTRAL BOARD OF IRRIGATION & POWER	TARKESHWAR NATH	
		OTHER DETAILS OF ADVOCATES:		
FOR FINAL HEARING				
11	RFA-90/2022 CM APPL. 12747/2022 CM APPL. 40159/2022 CM APPL. 40927/2023 CM APPL. 40928/2023	MAMTA SEHGAL V/s CHAMAN LAL ANAND & ANR.	SOUMIL KARL GONSALVES, CHIRANJEEV SUGANDH	
		OTHER DETAILS OF ADVOCATES: KUNAL KUMAR & SHRESTH CHOUDHARY(KUMAR.KUNAL1209@GMAIL.COM)(9811420230)(PETITIONER) KUNAL KUMAR(KUMAR.KUNAL1209@GMAIL.COM)(9811420230)(PETITIONER) KUNAL KUMAR(KUMAR.KUNAL1209@GMAIL.COM)(9811420230)(PETITIONER) ADV(ADVCSGANDH@GMAIL.COM)()(RESPONDENT) ADV(ADVCSUGANDH@GMAIL.COM)()(RESPONDENT) SHRESTH CHOUDHARY , KUNAL KUMAR(DHARAMARYA.ARYA@GMAIL.COM)(9910835119)(PETITIONER) CHIRANJEEV(ADVCSUGANDH@GMAIL.COM)()(RESPONDENT) CHIRANJEEV SUGANDH(ADVCSUGANDH@GMAIL.COM)(9999660587)(PETITIONER)		
12	RFA-552/2022 CM APPL. 48055/2022	SH. BALBIR SINGH V/s SH. AMARDEEP SINGH MATHARU & ANR.	PRANAV KISHORE JHA	
		OTHER DETAILS OF ADVOCATES: LAJWINDER SINGH , PRANAV KISHORE JHA(APRANAVKISHOREJHA@GMAIL.COM)(9810386698)(PETITIONER) PRANAV KISHORE JHA, LAJWINDER SINGH, NIHARIKA GULATI(PRANAVKISHOREJHA@GMAIL.COM)(9810386698)(PETITIONER)		
13	RFA-657/2022 CM APPL. 55006/2022	USHA SONI V/s SAVITRI DEVI & ANR.	BHARAT MALHOTRA, DILAWAR SINGH, PRASHANT DIWAN	
		OTHER DETAILS OF ADVOCATES: USHA SONI()(9871595815)(PETITIONER) BHARAT MALHOTRA(BHARATMAL2@GMAIL.COM)(8447151507)(PETITIONER) SAVITRI DEVI()(9266526780)(RESPONDENT) ASHOK KUMAR()(9810230780)(RESPONDENT) DILAWAR SINGH(YASH.LEGAL@GMAIL.COM)(9811451160)(RESPONDENT) PRASHANT DIWAN(ADVDIWANPRASHANT@GMAIL.COM)(9811937371)(PETITIONER)		
14	W.P.(C)-12/2001 CM APPL. 432/2015 CM APPL. 433/2015 CM APPL. 434/2015 CM APPL. 15643/2024 CM APPL. 61295/2024	MOTHER DAIRY FRUIT & VEGETABLE V/s PRESIDING OFFICER LABOUR COURT	SANJEEV SAGAR, NEERAJ AGGARWAL, SOURABH AHUJA, INDER SINGH DAHIYA, SC PHOGAT, RAAVI BIRBAL	
		OTHER DETAILS OF ADVOCATES: RAAVI BIRBAL(RAAVIBIRBAL@GMAIL.COM)()(PETITIONER) I.S. DAHIYA(ISDAHIYA.ATTORNEY@GAIL.COM)(9810925303)(RESPONDENT) RAAVI BIRBAL(RAAVIBIRBAL@GMAIL.COM)(0)(PETITIONER) I S DAHIYA(ISDAHIYA.ATTORNEY@GMAIL.COM)(9810925303)(RESPONDENT) WITHOUT GENERATE ()()(PETITIONER) INDER SINGH DAHIYA(ISDAHIYA.ATTORNEY@GMAIL.COM)(9810925303)(RESPONDENT)		
15	W.P.(C)-4803/2007	EXECUTIVE ENGINEER PARLIAMENT WORKS DEVISION III CPWD IP ESTATE V/s SUSHIL KUMAR & ORS.	MR.K.K.SHARMA, VARUN PRASAD, JYOTI SINGH	
		OTHER DETAILS OF ADVOCATES:		

16	W.P.(C)-4564/2010 WITH W.P.(C) 2360/2011 W.P.(C) 3798/2010 W.P.(C) 4947/2010	T AND M SERVICES CONSULTING PVT LTD V/s EMPLOYEES P F APPELLATE TRIBUNAL	SK GUPTA, AMIT SHARMA	
		OTHER DETAILS OF ADVOCATES: AMIT SHARMA(AMIT2014@YAHOO.COM)(9211118692)(PETITIONER) AMIT SHARMA(AMIT2014@YAHOO.COM)(9211118692)(RESPONDENT) AMIT SHARMA(AMIT2014@YAHOO.COM)(9211118692)(PETITIONER) AMIT SHARMA(AMIT2014@YAHOO.COM)(9211118692)(RESPONDENT)		
17	W.P.(C)-4664/2010 CM APPL. 9231/2010 CM APPL. 35469/2019	SITA RAM THAKUR V/s SECRETARY(LABOUR) AND ORS	JITENDER MEHTA, RAJIV AGARWAL, DR. M.Y.KHAN	
		OTHER DETAILS OF ADVOCATES: RAJIV AGARWAL()(981871616)(PETITIONER)		
18	W.P.(C)-7799/2010	DTC V/s AZAD SINGH	ANAND NANDAN	
		OTHER DETAILS OF ADVOCATES:		
19	W.P.(C)-8321/2010	MANAGEMENT M/S DTC V/s KHILARI SINGH	AARTI MAHAJAN SHEDHA, UDAY NATH TIWARI	
		OTHER DETAILS OF ADVOCATES: UDAY NATH TIWARI(UDAYTIWARY.LEGAL@GMAIL.COM)(9811771020)(PETITIONER)		
FOR DISPOSAL				
20	LA.APP.-135/2019	MAHAVIR SINGH (DECEASED) THR LRS & ORS V/s UNION OF INDIA & ORS	PRAVEEN SURI, JINENDER KUMAR JAIN	
		OTHER DETAILS OF ADVOCATES: PRAVEEN SURI()(9810928188)(PETITIONER)		
FINAL ARGUMENTS				
21	W.P.(C)-8108/2003 CM APPL. 4230/2015 WITH W.P.(C) 6191/2007	THE COOPERATIVE STORE LTD V/s BABU RAM	B.L.WALI, RAJIV AGARWAL, RAJIV AGGARWAL & CO, S.GHOSH, VIMAL DUBEY, MS.PRAGNYA, JOYDEEP MAZUMDAR, PRERNA MEHTA, MODY AND MODY	
		OTHER DETAILS OF ADVOCATES: WITHOUT GENERATE ()()(RESPONDENT) WITHOUT GENERATE ()()(RESPONDENT) WITHOUT GENERATE ()()(RESPONDENT) WITHOUT GENERATE ()()(RESPONDENT)		
22	W.P.(C)-6191/2007	THE COOPERATIVE STORE LTD (SUPER BAZAR) V/s PAT RAM	B.L.WALI, SURYA NARYAN SHUKLA, PRERNA MEHTA, MODY AND MODY	
		OTHER DETAILS OF ADVOCATES:		

COURT NO. 28
HON'BLE MR.JUSTICE AMIT SHARMA

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

mahendra.kadian@dhc.nic.in

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
INTERIM BAIL				
1	CRL.M.(BAIL) 297/2025 In BAIL APPLN.-633/2025	DEEPANSHU GOEL V/s STATE OF NCT OF DELHI	ROHAN WADHWA	
		OTHER DETAILS OF ADVOCATES: ROHAN WADHWA(ROHANWADHWAADV@GMAIL.COM)(9671978629)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ECONOMIC OFFENCE WING-56/2024) BAIL APPLN. 3319/2024 FILED BY DEEPANSHU GOEL (DISPOSED ON : 2024-10-04) BAIL APPLN. 355/2025 FILED BY DEEPANSHU GOEL (DISPOSED ON : 2025-02-03) P.S.-FIR NO. :(ECONOMIC OFFENCE WING-56/2024)
BAIL				
2	BAIL APPLN.-3180/2023 CRL.M.A. 31373/2023 WITH CRL.M.C. 5120/2023	SATENDER V/s STATE GOVT. OF NCT OF DELHI & ANR. & ANR.	AMAN MUDGAL, AZHAR ALI, KARTIK PURUSHOTTAMA MURUKUTLA, RAJESH RANJAN, MANISHA PARMAR	
		OTHER DETAILS OF ADVOCATES: AMAN MUDGAL(AMANMLEGAL@GMAIL.COM)()(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) AMAN MUDGAL (AMANMLEGAL@GMAIL.COM)(8826069787)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) AZHAR ALI(AZHARALI9971@GMAIL.COM)(8800394099)(RESPONDENT) KARTIK PURUSHOTTAMA MURUKUTLA(MPKARTIK@GMAIL.COM)(9561095497)(RESPONDENT) RAJESH RANJAN(RASTOGIRANJAN@GMAIL.COM)(9810003146)(RESPONDENT) MANISHA PARMAR(MANISHA.PARMAR1025@GMAIL.COM)(9999699762)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(AMBEDKAR NAGAR-418/2022) CRL.M.C. 5120/2023 FILED BY SATENDER (D. OF HEARING : 2025-03-04) P.S.-FIR NO. :(AMBEDKAR NAGAR-418/2022)
3	CRL.M.C.-5120/2023	SATENDER V/s GNCT OF DELHI & ANR.	VINAY DUGGAL, MISBAH BIN TARIQ, KARTIK PURUSHOTTAMA MURUKUTLA, MANISHA PARMAR	
		OTHER DETAILS OF ADVOCATES: AMAN (AMANMLEGAL@GMAIL.COM)()(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) MISBAH BIN TARIQ(MISBAHBINTARIQ@GMAIL.COM)(9873901948)(RESPONDENT) KARTIK PURUSHOTTAMA MURUKUTLA(MPKARTIK@GMAIL.COM)(9561095497)(RESPONDENT) MANISHA PARMAR(MANISHA.PARMAR1025@GMAIL.COM)(9999699762)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(AMBEDKAR NAGAR-418/2022) BAIL APPLN. 3180/2023 FILED BY SATENDER (D. OF HEARING : 2025-03-04) P.S.-FIR NO. :(AMBEDKAR NAGAR-418/2022)

4	BAIL APPLN.-2962/2024 CRL.M.(BAIL) 1393/2024	KUMAIL ALI V/s STATE GOVT OF NCT OF DELHI	NAZIM HAIDER	
		OTHER DETAILS OF ADVOCATES: R.K BHARDWAJ (ADVO.MEHDI@GMAIL.COM)(9810756193)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(BARA HINDU RAO-94/2018)
5	BAIL APPLN.-4585/2024	HAR KISHOR @ SIDHU V/s STATE (N.C.T. OF DELHI)	RAHUL SHARMA	
		OTHER DETAILS OF ADVOCATES: RAHUL SHARMA(RAUZLEGAL@GMAIL.COM)(9953202352)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(NANGLOI-455/2024)
6	BAIL APPLN.-4765/2024	RAHUL V/s STATE GOVT. OF NCT OF DELHI	ASHWANI KUMAR SHARMA	
		OTHER DETAILS OF ADVOCATES: YOGESH PANDEY ()(9213851355)(PETITIONER) YOGESH PANDEY()(9213851355)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(PREM NAGAR-584/2024) CRL.M.C. 250/2025 FILED BY MOHD. RAHISH @ RASHID (DISPOSED ON : 2025-01-17) BAIL APPLN. 871/2025 FILED BY VINAY (D. OF HEARING : 2025-02-28) P.S.-FIR NO. :(PREM NAGAR-584/2024)
7	BAIL APPLN.-4786/2024	MONU SHARMA & ANR. V/s THE STATE GOVT. OF NCT OF DELHI	AAYUSHI GUPTA	
		OTHER DETAILS OF ADVOCATES: SAKSHI SACDEVA(SAKSHISACDEVA125957@GMAIL.COM)(9711269531)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(PRASHANT VIHAR-10/2020) BAIL APPLN. 3043/2020 FILED BY SANJAY (DISPOSED ON : 2020-10-12) W.P.(CRL) 1235/2020 FILED BY VINOD KUMAR (DISPOSED ON : 2020-08-24) BAIL APPLN. 1601/2021 FILED BY SANJAY (DISPOSED ON : 2023-07-03) BAIL APPLN. 3042/2024 FILED BY SUNNY @ ADARSH KUMAR (DISPOSED ON : 2024-10-08) P.S.-FIR NO. :(PRASHANT VIHAR-10/2020)
8	BAIL APPLN.-226/2025	HIMANSHU @ VICKY V/s STATE (NCT OF DELHI)	PRATEEK LAKRA	
		OTHER DETAILS OF ADVOCATES: CLERGY AND WISEMEN LLP(INFO@CLERGYWISEMEN.COM)(9971266872)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(KHYALA-7/2021) BAIL APPLN. 410/2022 FILED BY AKSHAY @ GOLU (DISPOSED ON : 2022-04-27) BAIL APPLN. 2953/2023 FILED BY HIMANSHU @ VICKY THROUGH PAROKAR SMT. KANCHAN (DISPOSED ON : 2023-09-04) BAIL APPLN. 2144/2023 FILED BY AKSHAY (DISPOSED ON : 2023-07-04) BAIL APPLN. 2109/2023 FILED BY ANIL @ TALLI (DISPOSED ON : 2023-06-23) BAIL APPLN. 2748/2023 FILED BY ANIL ALIAS TALLI (DISPOSED ON : 2023-08-24) BAIL APPLN. 1851/2023 FILED BY ANIL @ TALLI (DISPOSED ON : 2023-07-04) BAIL APPLN. 2181/2023 FILED BY ANIL @ TALLI (DISPOSED ON : 2023-07-04) BAIL APPLN. 4002/2023 FILED BY ANIL TALLI (DISPOSED ON : 2023-11-28) BAIL APPLN. 3121/2023 FILED BY AKSHAY ALIAS GOLU (DISPOSED ON : 2023-10-20) BAIL APPLN. 4020/2023 FILED BY USHA

				(DISPOSED ON : 2024-04-16) BAIL APPLN. 484/2024 FILED BY ANIL @ TALLI (DISPOSED ON : 2024-02-09) BAIL APPLN. 1428/2024 FILED BY HIMANSHU ALIAS VICKY (DISPOSED ON : 2024-06-25) BAIL APPLN. 2649/2024 FILED BY ANIL ALIAS TALLI (DISPOSED ON : 2024-07-31) BAIL APPLN. 2921/2024 FILED BY DEEPAK AHIRWAL (DISPOSED ON : 2024-09-27) BAIL APPLN. 4649/2024 FILED BY AKSHAY @ GOLU (DISPOSED ON : 2025-01-31) BAIL APPLN. 609/2025 FILED BY AKSHAY @ GOLU (DISPOSED ON : 2025-02-12) P.S.-FIR NO. :(KHYALA-7/2021)
9	BAIL APPLN.-442/2025 CRL.M.A. 3169/2025 CRL.M.A. 3170/2025	SANTOSH KUMAR DAS V/s THE STATE NCT OF DELHI	AJAY	
		OTHER DETAILS OF ADVOCATES: ASHISH KUMAR (RAJAASHISH875@GMAIL.COM)(8750575975)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(BADARPUR-294/2024)
10	BAIL APPLN.-594/2025	PRADEEP KUMAR YADAV V/s STATE (NCT OF DELHI)	HARSH YADAV	
		OTHER DETAILS OF ADVOCATES: JASVINDER SINGH LOHIYA()(9896141213)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(MAURIS NAGAR-65/2024)
11	BAIL APPLN.-853/2025	SUNNY MALHOTRA V/s STATE NCT OF DELHI	RACHIT KHANDELWAL	
		OTHER DETAILS OF ADVOCATES: RACHIT KHANDELWAL(RACHITK364@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(MUKHERJEE NAGAR-34/2025)
SUSPENSION OF SENTENCE				
12	CRL.A.-270/2024 CRL.M.(BAIL) 509/2024	JITENDER KUMAR V/s THE STATE GOVT. OF NCT OF DELHI	MANISHA MAPWAL	
		OTHER DETAILS OF ADVOCATES: PRADEEP KUMAR(PRADEEPVATS05@GMAIL.COM)(9999337092)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(PALAM VILLAGE-365/2019)
13	CRL.A.-552/2024 CRL.M.(BAIL) 1058/2024	BIJENDER @ LALLA V/s STATE (NCT OF DELHI)	RAJUL KUMAR SHRIVASTAVA (DHCLSC)	
		OTHER DETAILS OF ADVOCATES:		P.S.-FIR NO. :(KALYAN PURI-95/2014)
14	CRL.A.-574/2024 CRL.M.(BAIL) 1099/2024	MK @ D V/s STATE (NCT OF DELHI) & ANR.	RAJDIPA BEHURA	
		OTHER DETAILS OF ADVOCATES: ADITYA SINGH (ADITYADESHWAL1695@GMAI)(9536367061)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
15	CRL.A.-719/2024 CRL.M.(BAIL) 1337/2024	TIKA BAHADUR TAPA V/s STATE OF NCT OF DELHI	ABHINAV BAJAJ(DHCLSC), VISHESH WADHWA	
		OTHER DETAILS OF ADVOCATES: SAKSHAM OJHA(SAKSHAMOJHA@GMAIL.COM)(9051667855)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) VISHESH WADHWA(WADHWAVISHESH@GMAIL.COM)(9891551234)(PETITIONER)		P.S.-FIR NO. :(RANJEET NAGAR-266/2019)

16	CRL.M.(BAIL) 1514/2024 In CRL.A.-847/2024	DEV PAL @ PAPPU V/s STATE (NCT OF DELHI)	GAURAV JAIN	
		OTHER DETAILS OF ADVOCATES: GAURAV JAIN(ADVOCATEGAURAVJAIN22@GMAIL.COM)(9582621707)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(GOKULPURI-139/2012) BAIL APPLN. 776/2012 FILED BY SHEELA & ORS (DISPOSED ON : 2012-10-10) BAIL APPLN. 649/2012 FILED BY SATVIR SINGH & ANR (DISPOSED ON : 2012-10-10) BAIL APPLN. 87/2013 FILED BY DEV PAL @ PAPPU (DISPOSED ON : 2013-04-16) P.S.-FIR NO. :(GOKULPURI-139/2012)
17	CRL.A.-860/2024 CRL.M.(BAIL) 1528/2024	SETHI @ VIJAY V/s STATE NCT OF DELHI THROUGH SHO PS UTTAM NAGAR	DINESH MALIK	
		OTHER DETAILS OF ADVOCATES: ANKUR CHAUDHARY (ADV.ANKURCHAUDHARY@GMAIL.COM)(9911044818)(PETITIONER)		P.S.-FIR NO. :(UTTAM NAGAR-979/205)
CRL.M.C. (CANCELLATION OF INTERIM BAIL/BAIL)				
18	CRL.M.C.-2453/2023 WITH CRL.M.C. 6122/2024	VINOD KUMAR MITTAL V/s STATE GOVT OF NCT OF DELHI	SHASHANK MANGAL	
		OTHER DETAILS OF ADVOCATES: SHANKAR S. MANGLA(OFFICE@SHASHANKARMANGALANDCO.IN)(9999031928)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ECONOMIC OFFENCE WING-195/2020) W.P.(CRL) 1410/2021 FILED BY VINOD KUMAR MITTAL (DISPOSED ON : 2021-08-02) W.P.(CRL) 2610/2022 FILED BY PAVAN SACHDEVA (D. OF HEARING : 2025-05-06) BAIL APPLN. 48/2023 FILED BY PAVAN SACHDEVA (DISPOSED ON : 2023-03-03) BAIL APPLN. 3517/2023 FILED BY YOGESH MAKKAR (DISPOSED ON : 2024-04-26) CRL.M.C. 6122/2024 FILED BY VINOD KUMAR MITTAL (D. OF HEARING : 2025-03-04) P.S.-FIR NO. :(ECONOMIC OFFENCE WING-195/2020)
19	CRL.M.C.-6122/2024	VINOD KUMAR MITTAL V/s STATE NCT OF DELHI AND ANR	SHASHANK MANGAL, VICTORY ASSOCIATES	
		OTHER DETAILS OF ADVOCATES: SHASHANK S MANGAL(OFFICE@SHASHANKGARG.NET)(9999031928)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) ()()(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ECONOMIC OFFENCE WING-195/2020) W.P.(CRL) 1410/2021 FILED BY VINOD KUMAR MITTAL (DISPOSED ON : 2021-08-02) W.P.(CRL) 2610/2022 FILED BY PAVAN SACHDEVA (D. OF HEARING : 2025-05-06) BAIL APPLN. 48/2023 FILED BY PAVAN SACHDEVA (DISPOSED ON : 2023-03-03) CRL.M.C. 2453/2023 FILED BY VINOD KUMAR MITTAL (D. OF HEARING : 2025-03-04) BAIL APPLN. 3517/2023 FILED BY YOGESH MAKKAR (DISPOSED ON : 2024-04-26) P.S.-FIR NO. :(ECONOMIC OFFENCE WING-195/2020)

20	**CRL.M.C.-6790/2023** **CRL.M.A. 25360/2023**	**DIRECTORATE OF ENFORCEMENT** **V/s JAI PRAKASH SINGHAL**	**ZOHEB HOSSAIN**	
		OTHER DETAILS OF ADVOCATES: **ZOHEB HOSSAIN(HOSSAINZOHEB@GMAIL.COM)(9999711099)(PETITIONER)** **KAPIL SHARMA** **(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)**		**OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 54/2021)** **BAIL APPLN. 188/2022 FILED BY PINKI IRANI (DISPOSED ON : 2022-02-14)** **CRL.M.C. 2657/2022 FILED BY DIRECTORATE OF ENFORCEMENT (DISPOSED ON : 2022-05-30)** **BAIL APPLN. 79/2023 FILED BY POOJA SINGH (DISPOSED ON : 2023-08-29)** **CRL.M.C. 1031/2023 FILED BY SUNIL KUMAR (DISPOSED ON : 2023-02-15)** **W.P.(CRL) 521/2023 FILED BY LEENA PAULOSE (DISPOSED ON : 2024-07-12)** **CRL.M.C. 3194/2023 FILED BY JAI PRAKASH SINGHAL (DISPOSED ON : 2023-05-04)** **CRL.M.C. 5012/2023 FILED BY JAI PRAKASH SINGHAL (DISPOSED ON : 2023-10-31)** **BAIL APPLN. 1814/2023 FILED BY AVTAR SINGH KOCCHAR @ DOLLY (DISPOSED ON : 2023-11-29)** **CRL.M.C. 9462/2023 FILED BY JACQUELINE FERNANDEZ (D. OF HEARING : 2025-02-28)** **W.P.(CRL) 1087/2024 FILED BY SUKASH CHANDRASHEKHAR @ SUKESH (DISPOSED ON : 2024-04-16)** **BAIL APPLN. 1821/2024 FILED BY ARUN MUTHU (DISPOSED ON : 2025-02-20)** **BAIL APPLN. 4576/2024 FILED BY DHARAM SINGH MEENA (D. OF HEARING : 2025-03-12)** **BAIL APPLN. 4657/2024 FILED BY LEENA PAULOSE (D. OF HEARING : 2025-03-04)** **W.P.(CRL) 638/2025 FILED BY STATE (D. OF HEARING : 2025-03-17)** **P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 54/2021)**
FOR ADMISSION				
21	**CRL.M.C.-2001/2023** **CRL.M.A. 7616/2023** **CRL.M.A. 7618/2023** **WITH CRL.M.C. 7231/2023**	**RITA PRAKASH** **V/s DIRECTORATE OF ENFORCEMENT**	**URFEE HAIDER**	
		OTHER DETAILS OF ADVOCATES: **URFEE HAIDER()(9810078786)(PETITIONER)**		**OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 1/2015)** **W.P.(CRL) 2484/2017 FILED BY SANJAY JAIN (DISPOSED ON : 2017-09-04)** **W.P.(CRL) 2466/2017 FILED BY RAJIV JAIN (DISPOSED ON : 2017-09-04)** **CRL.M.C. 7231/2023 FILED BY M/S VIBGYOR ESTATES PVT. LTD. (D. OF HEARING : 2025-03-04)** **P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 1/2015)**

22	CRL.M.C.-7231/2023 CRL.M.A. 26972/2023	M/S VIBGYOR ESTATES PVT. LTD. V/s DIRECTORATE OF ENFORCEMENT	VIGNARAJ PASAYAT	
		OTHER DETAILS OF ADVOCATES: VIGARAJ PASAYAT(VIGNARAJ@MADHAVKHURANA.COM)(9910728087)(PETITIONER) VIGNARAJ PASAYAT(VIGNARAJ@MADHAVKHURANA.COM)(9910728087)(PETITIONER) DIRECTORATE OF ENFORCEMENT (DL.HC-ED@GOV.IN)()(RESPONDENT) DIRECTORATE OF ENFORCEMENT (DL.HC-ED@GOV.IN)()(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 1/2015) W.P.(CRL) 2484/2017 FILED BY SANJAY JAIN (DISPOSED ON : 2017-09-04) W.P.(CRL) 2466/2017 FILED BY RAJIV JAIN (DISPOSED ON : 2017-09-04) CRL.M.C. 2001/2023 FILED BY RITA PRAKASH (D. OF HEARING : 2025-03-04) P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 1/2015)
23	CRL.M.C.-8929/2023	HARMINDER KHULLAR V/s THE GOVT OF NCT OF DELHI & ORS.	KAPIL DEV VISHWAKARMA	
		OTHER DETAILS OF ADVOCATES: DEEPAK K TYAGI(KDADVOCATE4U@GMAIL.COM)(9810283029)(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(PRASHANT VIHAR-833/2016)
24	CRL.REV.P.(NI)-26/2025 CRL.M.(BAIL) 231/2025	SAMEER BHALLA V/s DEVJYOT SINGH & ANR.	SHAURYA MITTAL, SHAYAL ANAND	
		OTHER DETAILS OF ADVOCATES: SHAURYA (MITT.SHAURYA@GMAIL.COM)(7044081931)(PETITIONER) ASHISHSK(ASHISHSK04@GMAIL.COM)(0)(RESPONDENT) SHAYAL ANAND(SHAYAL.ANANDD@GMAIL.COM)(9871093202)(RESPONDENT)		
25	W.P.(CRL)-487/2025 CRL.M.A. 4313/2025	AJIT SINGH WARAICH & ORS. V/s UNION OF INDIA THROUGH OFFICE OF REGISTRAR OF COMPANIES, NCT OF DELHI AND HARYANA, MINISTRY OF CORPORATE AFFAIRS	JEEWESH PRAKASH	
		OTHER DETAILS OF ADVOCATES: JEEWESH PRAKASH(JEEWESH.PRAKASH@GMAIL.COM)(9999306490)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
26	CRL.A.-210/2024	MS. N V/s STATE OF NCT OF DELHI AND ANR.	TARA NARULA, ASHISH DUTTA	
		OTHER DETAILS OF ADVOCATES: TARA NARULA(TARA@NARULAANDASSOCIATES.COM)(9810037337)(PETITIONER) TARA NARULA(TARA@NARULAANDASSOCIATES.COM)(9810037337)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ASHISH DUTTA(ADUTT18@GMAIL.COM)(9811180280)(RESPONDENT)		P.S.-FIR NO. :(KHAJOORI KHAS-84/2019)
27	CRL.A.-526/2024 CRL.M.A. 31063/2024	M/S MAKE MY TRAVEL INDIA PVT. LTD V/s GAURAV BHATIA	AMIT BHALLA, SUHAIL SEHGAL, SUHAIL SEHGAL, PRASOON SHEKHAR	
		OTHER DETAILS OF ADVOCATES: PRASHANT DROLIA(PRASHANT@SSALAW.IN)(0)(PETITIONER) AMIT BHALLA(CONTACT@AMITBHALLA.IN)(0)(RESPONDENT) SUHAIL SEHGAL(SUHAIL.SEHGAL@YAHOO.COM)(9811532983)(RESPONDENT) PRASOON SHEKHAR(SHEKHAR.PRASOON2000@GMAIL.COM)(7903017841)(PETITIONER)		

28	CRL.A.-555/2024 CRL.M.A. 18956/2024	STATE NCT OF DELHI V/s AFSAR & ORS.	LAKSH KHANNA, BHANU MALHOTRA, MOHAMMED SHAMIKH	
		OTHER DETAILS OF ADVOCATES: LAKSH KHANNA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(PETITIONER) BHANU MALHOTRA(ADVBHANUMALHOTRA@GMAIL.COM)(9999104240)(RESPONDENT) MOHAMMED SHAMIKH(MOHDSHAMIKHADVOCATE@GMAIL.COM)(9999727247)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SEELAMPUR-592/2015) BAIL APPLN. 1332/2019 FILED BY MOHD. IRFAN @ CHHENU (DISPOSED ON : 2019-08-20) BAIL APPLN. 1345/2019 FILED BY AFSAR (DISPOSED ON : 2022-09-13) BAIL APPLN. 2980/2019 FILED BY MUMTAZ @ RASHID (DISPOSED ON : 2019-12-03) BAIL APPLN. 297/2020 FILED BY SABIR @ POPA @ NABBIR (DISPOSED ON : 2020-02-12) BAIL APPLN. 34/2020 FILED BY SABIR @ POPA @ NABBIR (DISPOSED ON : 2020-01-09) BAIL APPLN. 2957/2019 FILED BY SABIR @ POPA @ NABBIR (DISPOSED ON : 2019-12-03) BAIL APPLN. 3159/2019 FILED BY SABIR @ POPA @ NABBIR (DISPOSED ON : 2019-12-23) BAIL APPLN. 29/2022 FILED BY NADEEM @DHOBI (DISPOSED ON : 2022-01-12) BAIL APPLN. 2127/2022 FILED BY SABIR @ POPA @ NABBIR (DISPOSED ON : 2022-07-21) CRL.M.C. 4768/2022 FILED BY STATE OF NCT OF DELHI (DISPOSED ON : 2024-07-31) W.P.(CRL) 2463/2022 FILED BY IRFAN @ CHENU (DISPOSED ON : 2024-12-11) P.S.-FIR NO. :(SEELAMPUR-592/2015)
29	CRL.A.-687/2024 CRL.M.A. 22793/2024	XYZ V/s STATE (NCT OF DELHT) & ANR. & ORS.	HEMANT SINGH, PARDEEP	
		OTHER DETAILS OF ADVOCATES: HEMANT SINGH (HEMANST_14SINGH@GMAIL.COM)(9873816686)(PETITIONER) RAVI BHOLA(BHOLARAVI99@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) PARDEEP (ADVPARDEEPSACHDEVA@GMAIL.COM)(7503521488)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(DWARKA SOUTH-540/2022) CRL.M.C. 491/2024 FILED BY XXX (DISPOSED ON : 2024-02-12) P.S.-FIR NO. :(DWARKA SOUTH-540/2022)
30	CRL.A.-883/2024	MD KHAIRUL NIZZAM BIN MANSOR V/s CUSTOMS AND ANR	DHRUVA BHAGAT	
		OTHER DETAILS OF ADVOCATES: AVI SHIV(AVI.SHIV189@GMAIL.COM)(9910599996)(PETITIONER) SANJEEV NARULA(SANJEEVNARULA.CGSC@GMAIL.COM)(0)(RESPONDENT)		
31	CRL.M.(BAIL) 315/2025 In CRL.A.-1033/2024	MANJEET @ CHOTI V/s THE STATE (N)CT OF DELHI THROUGH SHO POLICE STATION BAWANA DELHI	ANJU KUMARI	
		OTHER DETAILS OF ADVOCATES: SUNIL CHOUDHARY(SUNILADV1@HOTMAIL.COM)(9818310262)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) SUNIL CHOUDHARY(SUNILADV1@HOTMAIL.COM)(9818310262)(PETITIONER) SUNIL CHOUDHARY (SUNILADV1@HOTMAIL.COM)(9818310262)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(BAWANA-172/2019)
32	CRL.A.-1218/2024 CRL.M.(BAIL) 2190/2024 CRL.M.A. 38560/2024	SURENDRA @ SUNDER NEPALI V/s STATE NCT OF DELHI THROUGH SHO PS J P KALYAN	DINESH MALIK (DHCSLC)	
		OTHER DETAILS OF ADVOCATES: DINESH MALIK(DINESHMALIKADV@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(JAFFARPUR KALAN-148/2018)

33	CRL.M.C.-236/2023 CRL.M.A. 997/2023	RAKESH JAIN & ANR. V/s STATE & ANR.	SUSHANT KUMAR BHADURI, SAHIL MONGA	
		OTHER DETAILS OF ADVOCATES: S K BHANDARI(SUSHANT.BHANDARI@GMAIL.COM)(9801439195)(PETITIONER) THE STATE(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SAHIL MONGA(SAHILMONGA9@GMAIL.COM)(9811866944)(RESPONDENT)		P.S.-FIR NO. :(DESHBANDHU GUPTA ROAD-717/2015)
34	CRL.M.C.-1935/2023	ANAND GOEL V/s STATE THROUGH SHO SAKET & ANR.	RAJENDRA KUMAR GUPTA, NANCY ROY	
		OTHER DETAILS OF ADVOCATES: SANJEEV SAHAY ()(9810199210)(PETITIONER) CHARU BAGAI (CHARUBAGAI@GMAIL.COM)()(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) NANCY ROY(NROY@INDIAIP.COM)(9711288594)(RESPONDENT)		P.S.-FIR NO. :(SAKET-344/2017)
35	CRL.M.C.-1943/2023 CRL.M.A. 7405/2023	ANITA KHANNA & ANR. V/s NAVIN JOSHI (C/O) M/S RAJWARAH JEWELLERS PVT. LTD.	ABHIKALP PRATAP SINGH, HARSH K SHARMA, LAKSHAY LAROIYA	
		OTHER DETAILS OF ADVOCATES: ABHIKALP PRATAP SINGH(ABHIKALP@OUTLOOK.COM)(9999770795)(PETITIONER) HARSH K SHARMA(PROSOLLAWINC@GMAIL.COM)(9810064070)(PETITIONER) LAKSHAY LAROIYA(ADV.LAKSHAYLAROIYA20@GMAIL.COM)(9650678272)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(GREATER KAILASH-132/2019) BAIL APPLN. 1394/2023 FILED BY AJAY CHANDER SARIN (DISPOSED ON : 2023-05-09) BAIL APPLN. 1513/2023 FILED BY ANITA KHANNA (DISPOSED ON : 2023-05-09) P.S.-FIR NO. :(GREATER KAILASH-132/2019)
36	CRL.M.C.-4462/2023 CRL.M.A. 17110/2023	KOMAL V/s STATE NCT OF DELHI & ANR.	SHANTANU SHARMA, KHUSHBOO AGGARWAL	
		OTHER DETAILS OF ADVOCATES: VARINDER KUMAR MISHRA(VKSHARMAAOR@GMAIL.COM)(9810101807)(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) VIPIN CHANDER(VIPIN_CHANDER10@REDIFFMAIL.COM)()(RESPONDENT) KHUSHBOO AGGARWAL(KHUSHBOOAGGARWAL46@GMAIL.COM)(9555111258)(PETITIONER)		P.S.-FIR NO. :(NARELA-453/2022)
37	CRL.M.C.-4906/2023	SHREE PARAS ENTERPRISES V/s STATE & ORS.	JANENDER KUMAR CHUMBAK, SEEMA GUPTA	
		OTHER DETAILS OF ADVOCATES: JANENDER KUMAR CHUMBAK(JANENDER@ALOINDIA.COM)(9873720072)(PETITIONER) SEEMA GUPTA(SEEMAGUPTA378@YAHOO.COM)(9810277083)(PETITIONER) SEEMA GUPTA(SEEMAGUPTA378@YAHOO.COM)(9810277083)(PETITIONER)		
38	CRL.M.C.-5059/2023	SHUBHAM SHARMA & ORS. V/s STATE (NCT OF DELHI) & ORS.	KANHAIYA SINGHAL	
		OTHER DETAILS OF ADVOCATES: KANHAIYA SINGHAL (ADV.SINGHAL@GMAIL.COM)(9212424765)(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(UTTAM NAGAR-719/2021)
39	CRL.M.C.-5122/2023	ASHOK KUMAR V/s C.B.I THROUGH ITS DIRECTOR	G.D MISHRA	
		OTHER DETAILS OF ADVOCATES: G.D MISHRA (G.DMISHRA@YAHOO.IN)(8800821485)(PETITIONER) CBI(DLACBIDHC@GMAIL.COM)()(RESPONDENT)		P.S.-FIR NO. :(CBI-47-A-1997)

40	CRL.M.C.-5328/2023 CRL.M.A. 20233/2023	SUNIL KRISHNANKUTTY V/s PERFECT CARGO MOVERS PVT. LTD.	RACHIT BATRA, AMISH TIWARI	
		OTHER DETAILS OF ADVOCATES: RACHIT BATRA (NIKHILRAMAN2008@GMAIL.COM)()(PETITIONER) RAMESH (RAMESH@PERFECTCARGO.IN)()(RESPONDENT) AMISH TIWARI(AMISHTIWARI4@GMAIL.COM)(9540068693)(PETITIONER)		
41	CRL.M.C.-6002/2023	A (PROSECUTRIX) V/s STATE AND ANR	VINEET JAIN, SUMIT GABA	
		OTHER DETAILS OF ADVOCATES: VINEET JAIN(ASSOCIATESVINEETJAIN@GMAIL.COM)(9891055897)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SUMIT GABA(SUMITGABAADVOCATE@GMAIL.COM)(9310377771)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(BHARAT NAGAR-443/2022) BAIL APPLN. 3701/2022 FILED BY HANISH @ ANIS (DISPOSED ON : 2023-05-17) BAIL APPLN. 2086/2023 FILED BY HANISH @ ANIS (DISPOSED ON : 2023-07-05) P.S.-FIR NO. :(BHARAT NAGAR-443/2022)
42	CRL.M.C.-6613/2023	RAJAN AHUJA V/s STATE AND ANR	HARSHIT JAIN (DHCLSC), ROHIT RATTU	
		OTHER DETAILS OF ADVOCATES: ABHINAV SHARMA (ADVASOFFICE@GMAIL.COM)(9953264242)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ROHIT RATTU(ADV.ROHITRATTU@GMAIL.COM)(9650875817)(RESPONDENT)		P.S.-FIR NO. :(KISHAN GARH-402/2022)
43	CRL.M.C.-6960/2023 CRL.M.A. 25975/2023 CRL.M.A. 37313/2024 CRL.M.A. 37314/2024	SUMAJ JAIN V/s STATE & ANR.	AAROHI MIKKILINENI	
		OTHER DETAILS OF ADVOCATES: CHANDAN BHATIA(CICERO@CICEROFIRM.IN)(7065970666)(PETITIONER) CHANDAN BHATIA (CICERO@CICEROFIRM.IN)(7065970666)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
44	CRL.M.C.-7337/2023 CRL.M.A. 27359/2023 WITH CRL.M.C. 1261/2024	SIDDHARTH EXPORTS & ANR. V/s STANDARD CHARTERED BANK	BRAJA BANDHU PRADHAN	
		OTHER DETAILS OF ADVOCATES: B.B. PRADHAN(PRADHANANDCOMPANY@GMAIL.COM)(9891351195)(PETITIONER) B.B. PRADHAN(PRADHANANDCOMPANY@GMAIL.COM)(9891351195)(PETITIONER) STANDARD CHARTERED BANK(CUSTOMER.CARE@IN.SC.COM)()(RESPONDENT) STANDARD CHARTERED BANK(CUSTOMER.CARE@IN.SC.COM)()(RESPONDENT)		
45	CRL.M.C.-1261/2024 CRL.M.A. 4994/2024	SIDDHARTH EXPORTS V/s STANDARD CHARTERED BANK	BRAJA BANDHU PRADHAN	
		OTHER DETAILS OF ADVOCATES: B.B PRADHAN (PRADHANANDCOMPANY@GMAIL.COM)(9891351195)(PETITIONER) CUSTOMER (CUSTOMER.CARE@IN.SC.COM)()(RESPONDENT)		
46	CRL.M.C.-7387/2023 CRL.M.A. 27544/2023	MUKESH KUMAR V/s STATE & ANR.	SUSHANT KUMAR BHADURI	
		OTHER DETAILS OF ADVOCATES: S.K BHADURI (SUSHANT.BHADURI@GMAIL.COM)(8287594741)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(AMAR COLONY-590/2022) BAIL APPLN. 444/2023 FILED BY RAJESH ARORA @ RAJESH DHINGRA (DISPOSED ON : 2023-05-10) P.S.-FIR NO. :(AMAR COLONY-590/2022)
47	CRL.M.C.-7564/2023 CRL.M.A. 28160/2023	CHANDAN V/s THE STATE GOVT. OF NCT OF DELHI AND ANR.	SHAMBHU NATH KUMAR	
		OTHER DETAILS OF ADVOCATES:		

		SHAMBHU NATH SINGH(SHAMBHUSINGH6@GMAIL.COM)(9811656902)(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
48	CRL.M.C.-7691/2023	DR SAROJ SHARMA V/s THE STATE GOVT OF NCT OF DELHI	ROHIT LOCHAV	
		OTHER DETAILS OF ADVOCATES: VIKRANT VASUDEVA(VIKRANTVASUDEVA@GMAIL.COM)(9868576256)(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(WAZIRABAD-101/2019)
49	CRL.M.C.-8177/2023	E S RANGANATHAN V/s CENTRAL BUREAU OF INVESTIGATION	ABHINAV SINGH RAGHUVANSHI	
		OTHER DETAILS OF ADVOCATES: ABHINAV (OFFICE.LEGALINTELLIZWNCE@GMAIL.COM)(9599347918)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-218-2022-A-0001) BAIL APPLN. 417/2022 FILED BY SAURABH GUPTA (DISPOSED ON : 2022-03-03) BAIL APPLN. 408/2022 FILED BY E.S. RANGANATHAN (DISPOSED ON : 2022-03-21) CRL.M.C. 742/2025 FILED BY N RAMAKRISHNAN NAIR (D. OF HEARING : 2025-03-03) P.S.-FIR NO. :(CBI-218-2022-A-0001)
50	CRL.M.C.-8197/2023	SATISH KUMAR AND ORS. V/s THE STATE AND ANR.	AMAR KUMAR	
		OTHER DETAILS OF ADVOCATES: AMAR KUMAR(ADVOCATEAMAR1977@GMAIL.COM)(9717101829)(PETITIONER) R.B UPADHYAY (ADVOCATEAMAR1977@GMAIL.COM)(9717101829)(PETITIONER) SANCHIT GARGA(SANCHITGARG99@GMAIL.COM)(8506812719)(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(RAJINDER NAGAR-186/2022)
51	CRL.M.C.-8602/2023 CRL.M.A. 32126/2023	SANJEEV JAIN V/s STATE GOVT. OF NCT OF DELHI AND ANR.	ANIRUDH SHARMA	
		OTHER DETAILS OF ADVOCATES: ANIRUDH SHARMA(LAWDELHI.ARPARTNER@GMAIL.COM)(9992265835)(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(BHARAT NAGAR-291/2022)
52	CRL.M.C.-296/2025	BHARAT SAIGAL & ORS. V/s STATE GOVT. OF NCT OF DELHI AND ANR.	RITESH OBEROI	
		OTHER DETAILS OF ADVOCATES: RITESH OBEROI(RITESHOBEROI058@GMAIL.COM)(9818951058)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(MADHU VIHAR-383/2021)
53	W.P.(CRL)-580/2025	MAHAK & ANR. V/s STATE NCT OF DELHI & ORS.	MOHIT BANGWAL	
		OTHER DETAILS OF ADVOCATES: MOHIT BANGWAL(ADVMOHIT1995@HOTMAIL.COM)(9711858646)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		
FOR FINAL HEARING				
54	CRL.M.C.-1785/2023 CRL.M.A. 6920/2023	INDIAMART INTEMESH LTD V/s MUTSUMI DENTAL SRL AND ORS	NAMAN JOSHI	
		OTHER DETAILS OF ADVOCATES: NAMAN JOSHI(NAMAN.JOSHI@CJSLEGAL.IN)(9810057280)(PETITIONER) INDIAMART INTERMESH LTD(NAMAN.JOSHI@CJSLEGAL.IN)()(PETITIONER) AKHAND JYOTI FAB TEX LTD(AKHANDJYOTI@GMAIL.COM)()(RESPONDENT) MUTSUMI DENTAL SRL(OFFICE@MUTSUMIDENTAL.EU)()(RESPONDENT)		

FOR ARGUMENT				
55	**CRL.A.-733/2024**	**J P V/s STATE GOVT. OF NCT OF DELHI**	**AJAY VERMA, ASHISH KUMAR**	
		OTHER DETAILS OF ADVOCATES: SUMMINDER PASWAN(SUMMINDERPASWANADV@GMAIL.COM)(9810949951)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) ASHISH KUMAR(ASHISH.KUMARCL@GMAIL.COM)(9990924745)(RESPONDENT)		**P.S.-FIR NO. :(NAND NAGRI-284/2019)**

COURT NO. 21
HON'BLE MR.JUSTICE GIRISH KATHPALIA

NOTE 1 : ALL COUNSEL APPEARING THOURGH VC ARE REQUESTED TO MAINTAIN A PROPER DECORUM WHILE APPEARING THROUGH VIRTUAL MODE, I.E., ENSURE THE VIDEO IS ON WHEN THE MATTER IS TAKEN UP, APPEAR IN COURT ATTIRE AND WITHOUT ANY BACKGROUND NOISE/DISTURBANCE.

NOTE 2 : COUNSELS ARE ALSO REQUIRED TO PUT THE ITEM NUMBER BESIDES THEIR NAME.

NOTE 3 : COUNSEL SHALL ALSO REFRAIN FROM APPEARING WHILE IN A MOVING VEHICLE OR FROM A PUBLIC PLACE.

NOTE 4 : COUNSELS JOINING VC SHOULD WRITE THEIR APPEARANCE IN CHATBOX AND UNMUTE THEMSELVES ONLY WHEN THEIR MATTER IS CALLED UP, SO THAT THE COURT PROCEEDINGS IN PROGRESS ARE NOT DISRUPTED.

NOTE 5 : COUNSELS JOINING VC THROUGH MOBILE PHONES ARE REQUESTED TO TAKE SUFFICIENT MEASURES SO AS NOT TO CAUSE ANY DISTURBANCE WHILE JOINING OR OTHERWISE IN THE WORKING OF COURT PROCEEDINGS.

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manish.prasad@dhc.nic.in

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
1	**CM APPL. 73386/2024(CM For Restoration) In W.P.(C)-10235/2021(Disposed off case)**	**M/S NICE INTERNATIONAL LTD V/s SHRI PAPPU SINGH**	**AMOD KUMAR DALELA**	
		OTHER DETAILS OF ADVOCATES: DALELA AND DELALA(AMOD.DELALA@GMAIL.COM)(9818045168)(PETITIONER) TIWAR(ADVTIWARI92@GMAIL.COM)(9312358743)(RESPONDENT)		

2	RFA-190/2025 CM APPL. 11828/2025 CM APPL. 11829/2025	SH.TEK RAM SHARMA V/s SMT. MADHU CHATURVEDI & ANR.	LAKSHAY SAWHNEY	
		OTHER DETAILS OF ADVOCATES: LAKSHAY SAWHNEY(SSLAW316@GMAIL.COM)(9811870224)(PETITIONER) ASEEM (ASEEM@KASHYAPCHAMBERS.COM)(0)(RESPONDENT) TRISHA(TRISHA@KASHYAPCHAMBERS.COM)(0)(RESPONDENT) BALA (BALA@KASHYAPCHAMBERS.COM)(0)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
3	W.P.(C)-3183/2011	DELHI TRANSPORT CORPORATION V/s HARISH CHANDRA	J S BHASIN	
		OTHER DETAILS OF ADVOCATES:		
4	W.P.(C)-1394/2012	ACHLA KAPOOR V/s THE DISCIPLINARY AUTHORITY ZONAL MANAGER PUNJAB AND SIND BANK AND ANR	G.S.CHATURVEDI	
		OTHER DETAILS OF ADVOCATES:		
5	W.P.(C)-3462/2012	SUDHIR M. WALE V/s M/S OBEROI FLIGHT VATERING	AKHIL SACHAR, ANIL BHAT & SAURABH MUNJAL	
		OTHER DETAILS OF ADVOCATES:		
6	W.P.(C)-7017/2015 WITH W.P.(C) 11411/2016	VIJAY GUPTA V/s DELHI NAGRIK SEHKARI BANK LTD.	YASHVIR SINGH KADIAN, AKAASH BHALLA, RAJAT SHARMA	
		OTHER DETAILS OF ADVOCATES:		
7	W.P.(C)-11411/2016	DELHI NAGRIK SEHKARI BANK LTD. V/s VIJAY GUTPA	AKARSH BHALLA, YASHVIR SINGH KADIAN, RAJAT SHARMA	
		OTHER DETAILS OF ADVOCATES:		
8	W.P.(C)-573/2016 WITH W.P.(C) 10594/2016 W.P.(C) 6338/2016 W.P.(C) 591/2016 W.P.(C) 2011/2016 W.P.(C) 5978/2017	MOHD. IDU V/s M/S SHAKTI EXPORTS	SAUMITRA SINGHAL	
		OTHER DETAILS OF ADVOCATES:		
9	W.P.(C)-75/2017	PARIVAR SEVA SANSTHA V/s THE REGIONAL P.F. COMMISSIONER EMPLOYEES PROVIDENT FUND ORGANIZATION	MAYANK KUMAR, RAJESH KUMAR	
		OTHER DETAILS OF ADVOCATES:		
10	W.P.(C)-5732/2017 CM APPL. 23893/2017	NORTH DELHI MUNICIPAL CORPORATION V/s VIDYA WANTI	ANAND PRAKASH	
		OTHER DETAILS OF ADVOCATES: ANAND PRAKASH(SRIANANDPRAKASH@GMAIL.COM)(9999350146)(PETITIONER)		
11	W.P.(C)-10557/2017	SHRI BHAGWAN V/s M/S SKYLINE AUTOMOBILES		
		OTHER DETAILS OF ADVOCATES:		
12	W.P.(C)-33/2019 CM APPL. 181/2019 CM APPL. 5838/2019	UNION BANK OF INDIA V/s SMT. ANITA	JAGAT ARORA, JAGAT ARORA & ASSOCIAES	
		OTHER DETAILS OF ADVOCATES: JAGAT ARORA()(9810196964)(PETITIONER) JAGAT ARORA & ASSOCIAES()(9810176464)(PETITIONER)		

13	CM APPL. 65560/2024 In W.P.(C)-1446/2019(Disposed off case)	M/S PAUL GARMENTS V/s KALI CHARAN @ MUKESH	RADHEY SHYAM, JITENDER KUMAR SHARMA	
		OTHER DETAILS OF ADVOCATES: RADHEY SHYAM()(9811041494)(PETITIONER)		
14	W.P.(C)-1480/2019 CM APPL. 40302/2019 CM APPL. 47482/2019	M/S SANJAY PRINTERS AND PUBLISHERS PVT. LTD. V/s SH. SURESH KUMAR	SANJAY DEWAN, V N JHA	
		OTHER DETAILS OF ADVOCATES: SANJAY DEWAN()(9811036782)(PETITIONER) V N JHA()(7982978347)(PETITIONER) V N JHA()(7982978347)(PETITIONER)		
15	W.P.(C)-2002/2019 CM APPL. 25322/2019 CM APPL. 52305/2019	SANJEEV KUMAR V/s THE CHAIRMAN CUM MANAGING DIRECTOR CONTAINER CORPORATION OF INDIA LTD	ATUL T N, RAJINDER DHAWAN	
		OTHER DETAILS OF ADVOCATES: ATUL T N()(9213980316)(PETITIONER) ATUL T N()(9213980316)(PETITIONER) RAJINDER DHAWAN()(9871079321)(PETITIONER)		
16	W.P.(C)-3600/2022	DELHI TRANSPORT CORPORATION V/s BABU LAL	RIKKY GUPTA, ABHINANDAN KUMAR JAIN	
		OTHER DETAILS OF ADVOCATES: RIKKY GUPTA(RIKKSGUPTA@GMAIL.COM)(9811062591)(PETITIONER) ABHINANDAN KUMAR JAIN(JAINANDASSOCIATES13@GMAIL.COM)(9811230056)(RESPONDENT)		
17	W.P.(C)-17091/2022	SH SUKHPAL V/s MUNICIPAL CORPORATION OF DELHI	RAJIV AGARWAL	
		OTHER DETAILS OF ADVOCATES: RAJIV AGGAWAL(RAJIVAGGL@YAHOO.COM)(9811142757)(PETITIONER) CLOMCDHQ(CLOMCDHQ@GMAIL.COM)()(RESPONDENT)		
18	RFA-278/2023 WITH RFA 598/2023	PAWAN CHAWLA V/s SAPNA @ SAPNA CHOUDHARY	KARAN LUTHRA, PREETI SINGH	
		OTHER DETAILS OF ADVOCATES: KARAN LUTHRA(KARAN_LUTHRA111@HOTMAIL.COM)(9810259213)(PETITIONER) PAWAN CHAWLA(REACH@PAWANCHAWLA.ME)(9999012222)(PETITIONER) SAPNA(SAPNA.ARTIST10@GMAIL.COM, DREAMVENTSANDENTERTAINMENT@GMAIL.COM)(9560720947)(RESPONDENT) PREETI SINGH(PREETISINGH1324@GMAIL.COM)(9312411311)(RESPONDENT)		
19	RFA-598/2023 CM APPL. 38517/2023 CM APPL. 60191/2024 CM APPL. 60192/2024	SAPNA ALIAS SAPNA CHOUDHARY V/s PAWAN CHAWLA	PREETI SINGH, KARAN LUTHRA, KARAN LUTHRA	
		OTHER DETAILS OF ADVOCATES: PREETI SINGH(PREETISINGH1324@GMAIL.COM)(9312411311)(PETITIONER) PAWAN CHAWLA(REACH@PAWANCHAWLA.ME)()(RESPONDENT) KARAN LUTHRA (OFFICE@KARANLUTHRA.CO.IN)(9810259213)(RESPONDENT) PREETI SINGH(PREETISINGH1324@GMAIL.COM)(0)(RESPONDENT) KARAN LUTHRA(KARAN_LUTHRA111@HOTMAIL.COM)(9810259213)(RESPONDENT)		
20	RFA-324/2023 CM APPL. 20619/2023	RAJENDER KUMAR SINGHAL V/s MUTHOOT FINANCE LIMITED	ABHISHEK KUMAR	
		OTHER DETAILS OF ADVOCATES: ROHTASH SINGH & ASSOCIATES(ADV.ABHISHEKKUMAR8088@GMAIL.COM)(8802636284)(PETITIONER) ROHTASH SINGH & ASSOCIATES(ADV.ABHISHEKKUMAR8088@GMAIL.COM)(8802636284)(PETITIONER) RAJENDER KUMAR SINGHAL()(8860654675)(PETITIONER) MUTHOOT GROUP(CS@MUTHOOTGROUP.COM)()(RESPONDENT) M/S MUTHOOT FINANCE LTD(CS@MUTHOOTGROUP.COM)()(RESPONDENT)		

21	RFA-402/2023	DADAN KUMAR SINGH V/s M/S FOOD WORLD	AKHILESH KUMAR SINGH	
		OTHER DETAILS OF ADVOCATES:		
22	RFA-464/2023 CM APPL. 30489/2023 CM APPL. 30492/2023 WITH RFA 465/2023	KAVITA THROUGH PREMWATI V/s MOHAN LAL & ANR.	TUSHAR MAHAJAN	
		OTHER DETAILS OF ADVOCATES: TUSHAR MAHAJAN, BHAVAN MAHAJAN(ADVOCATETUSHARMAHAJAN@GMAIL.COM)(8802290930)(PETITIONER)		
23	RFA-465/2023 CM APPL. 30495/2023 CM APPL. 30496/2023 CM APPL. 30497/2023 CM APPL. 30498/2023	PREMWATI & ORS. V/s MOHAN LAL & ANR.	TUSHAR MAHAJAN	
		OTHER DETAILS OF ADVOCATES: TUSHAR MAHAJAN & BHAAVAN MAHAJAN(ADVOCATETUSHARMAHAJAN@GMAIL.COM)(8802290930)(PETITIONER)		
24	RFA-713/2023 CM APPL. 45624/2023 CM APPL. 45626/2023 CM APPL. 45627/2023	MR SHEETAL THUKRAL V/s MR JITENDER KUMAR THAREJA	ANKIT SHARMA	
		OTHER DETAILS OF ADVOCATES: LAKSHAY YADAV(KLAD.CO.LAW@GMAIL.COM)(8700572099)(PETITIONER) JITENDER KUMAR THAREJA()(7065178688)(RESPONDENT)		
25	RFA-809/2023 CM APPL. 50963/2023	M/S VASUDEVA JEWELLERS PVT LTD V/s KAMLESH RASTOGI	DIVYAKANT LAHOTI	
		OTHER DETAILS OF ADVOCATES: DIVYAKANT LAHOTI(DIVYAKANT@LAHOTIADVOCATES.COM)(9868541200)(PETITIONER) KAMLESH RASTOGI()()(RESPONDENT)		
26	RFA-952/2023 CM APPL. 62048/2023	ATISHEY JAIN V/s SANJEEV KUMAR	NAMIT SURI	
		OTHER DETAILS OF ADVOCATES: NAMIT SURI, PURNIMA, SURABHI(MAIL@LEIXINDIS.COM)(8178010667)(PETITIONER) VINAYAK(ASTHTVINAYAK2017@GMAIL.COM)()(RESPONDENT)		
27	W.P.(C)-4371/2023	MOHD AFTAB V/s MANOJ BALIA	KRISHNA CHANDRA DUBEY	
		OTHER DETAILS OF ADVOCATES: KRISHNA CHANDRA DUBEY (KCDUBEYASSOCIATES@GMAIL.COM)(9810445502)(PETITIONER) MANOJ BHALIA ()()(RESPONDENT)		
28	W.P.(C)-9153/2023 CM APPL. 34806/2023	MEENA BAZAAR V/s ANAND LAL SHARMA & ORS.	SUSHIL K TEKRIWAL, RAKESH KUMAR PANT	
		OTHER DETAILS OF ADVOCATES: TEKRIWAL(MAMTATEKRIWAL@YAHOO.CO.IN, RUPINTEKRIWAL21@GMAIL.COM)()(PETITIONER) MEENA BAZAR, SUSHIL K TEKRIWAL(TEKADVO@GMAIL.COM)(9811108123)(PETITIONER) ANAND LAL SHARMA()(9999993110)(RESPONDENT) ANAND LAL SHARMA()(9818849980)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM, UOIDHC@GMAIL.COM)(9868250806)(RESPONDENT) DYCLCNDL(DYCLCNDL-MOLE@GOV.IN, DYCLCNDL_MOLE@GOV.IN, HAUZKHAZSDM@NIC.IN)()(RESPONDENT) RANJAN(RANJAN@MBINDIA.NET)()(RESPONDENT) HAUZ KHAZ(ADDRESS-HAUZKHAZSDM@NIC.IN, LEGAL@MBINDIA.NET)()(RESPONDENT) RAKESH KUMAR PANT(RAAKESHPANT@GMAIL.COM)(9650726002)(RESPONDENT)		

29	RFA-71/2024	SANJAY KUMAR GUPTA AND ANR V/s ANOOP MALIK	RAJESH RAI, MADAN LAL SHARMA, SHASHIKANT PRASAD GUPTA	
		OTHER DETAILS OF ADVOCATES: JAYANT JOSHI , RAJESH RAI ,(INFO@RRLEGAL.IN)(9810573041)(PETITIONER) R()(9810655748)(RESPONDENT) MADAN LAL SHARMA(MADANLSHARMA1945@GMAIL.COM)(9650708978)(RESPONDENT) SHASHIKANT PRASAD GUPTA(ADV.SPGUPTA@YAHOO.COM)(9717321267)(RESPONDENT)		
30	RFA-274/2024 WITH RFA 275/2024	EXPO FREIGHT PVT. LTD. V/s COMMITTED CARGO CARE PVT. LTD.	SIDDHARTH, NAINA WALIA	
		OTHER DETAILS OF ADVOCATES: NAINA WALIA(NAINAWALIA301@GMAIL.COM)(8527287243)(RESPONDENT)		
31	RFA-275/2024 CM APPL. 24954/2024	EXPO FREIGHT PVT. LTD. V/s COMMITTED CARGO CARE PVT. LTD.	SIDDHARTH, NAINA WALIA	
		OTHER DETAILS OF ADVOCATES: NAINA WALIA(NAINAWALIA301@GMAIL.COM)(8527287243)(PETITIONER)		
32	RFA-481/2024 CM APPL. 44231/2024 CM APPL. 44232/2024 CM APPL. 44233/2024	MR. RAHUL KAPOOR V/s M/S. ESSENTIALS INTERIORS DESIGNS (P) LTD. AND ANR.	NIKHIL PALLI	
		OTHER DETAILS OF ADVOCATES:		
33	RFA-539/2024 CM APPL. 48294/2024	PUNEET KHURANA V/s M/S MANOJ GUPTA AND SONS (HUF)	AWDHESH KUMAR CHAUHAN	
		OTHER DETAILS OF ADVOCATES: VIPIN KUMAR & ASSOCIATES(KRVIP1972@GMAIL.COM)(9810564087)(PETITIONER) MANI GROVER(MANIGROVER001@GMAIL.COM)(0)(RESPONDENT)		
34	RFA-665/2024	RAJ KUMAR V/s KISHAN CHAND	RAJ KUMAR RATHORE	
		OTHER DETAILS OF ADVOCATES: ASHISH ASSOCIATES(RATHORE_RAJKUMAR@YAHOO.COM)(9891881689)(PETITIONER) KISHAN CHAND()(9213179179)(RESPONDENT)		
35	RFA-746/2024 CM APPL. 62872/2024	SEEMA AND ANR. V/s ROSHAN LAL AND ANR.	SHANTANU KUMAR	
		OTHER DETAILS OF ADVOCATES: SHANTANU KUMAR(SHANTANUADV@YAHOO.CO.IN)(9953487733)(PETITIONER) NARENDER()(9958302560)(PETITIONER) SEEMA()(9958302560)(PETITIONER) ROSHAN LAL()(9811753036)(RESPONDENT) MCD(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT)		
36	W.P.(C)-1019/2024	AGV ALFAB LIMITED V/s ARUN GULIANI	PULKIT PRAKASH, ANSHUMAN ASHOK	
		OTHER DETAILS OF ADVOCATES: ARUN GULIANI(GULIANI.ARUN@GMAIL.COM)(8800135396)(PETITIONER) PULKIT PRAKASH(OFFICE@NITIBODH.COM)(9431827013)(PETITIONER) ARUN GULIANI(GULIANI.ARUN@GMAIL.COM)(8800135396)(RESPONDENT) ANSHUMAN ASHOK(ANSHUMAN46@GMAIL.COM)(9810687784)(RESPONDENT)		
37	W.P.(C)-8497/2024 CM APPL. 34956/2024	MS SYSTEMS TEK INDIA P LTD V/s REGIONAL P. F.COMMISSIONER DELHI (EAST)	RAJIV ARORA, SHIVANATH MAHANTA	
		OTHER DETAILS OF ADVOCATES: S P ARORA AND RAJIV ARORA(ARORA.LAWASSOCIATES@GMAIL.COM)(9899233114)(PETITIONER) RAJESH KUMAR(RAJESH.LAWS@GMAIL.COM)()(RESPONDENT) SHIVANATH MAHANTA(SHIVANATH_MAHANTA@YAHOO.COM)(9868334630)(RESPONDENT)		

38	W.P.(C)-9349/2024 CM APPL. 38311/2024 CM APPL. 38312/2024 CM APPL. 38313/2024 CM APPL. 42968/2024	HARSH MADHUKAR AND ORS V/s LOK NAYAK JAI PRAKASH HOSPITAL AND ORS	RAJIV AGARWAL	
		OTHER DETAILS OF ADVOCATES: RAJIV AGARWAL AND MEGHNA DE(RAJIVAGGL@YAHOO.COM)(9811142757)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) PS HEALTH(PSHEALTH@NIC.IN, LABDLCC.DELHI@GMAIL.COM)(0)(RESPONDENT) RAJIV AGGARWAL(RAJIVAGGL@YAHOO.COM)(9811142757)(PETITIONER) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM, AVNISH@AHLAWATASSOCIATES.IN)(0)(RESPONDENT)		
39	W.P.(C)-12425/2024	SANJAY KUMAR AND ORS V/s UNION OF INDIA AND ORS.	RAJIV AGARWAL	
		OTHER DETAILS OF ADVOCATES: RAJIV AGGARWAL(RAJIVAGGL@YAHOO.COM)(9811142757)(PETITIONER) RUPAL MOHINDER, UNION OF INDIA, SGGSCC DU(RUPALMOHINDER@GMAIL.COM, UOIDHC@GMAIL.COM, PRINCIPALOFFICE@SGGSCC.DU.AC.IN)(0)(RESPONDENT)		
40	W.P.(C)-13699/2024	SHRI VIJAY KUMAR V/s EMPLOYEES PROVIDENT FUND ORGANIZATION (EPFO), THROUGH ITS ASSISTANT PF COMMISSIONER (PENSION) & ANR.	ROHIT KUMAR, KANHAIYA SINGHAL	
		OTHER DETAILS OF ADVOCATES: ROHIT KUMAR(ROHITAMBASHTHA@GMAIL.COM)(9873597224)(PETITIONER) ROHIT KUMAR(ROHITAMBASHTHA@GMAIL.COM)(9873597224)(PETITIONER) EMPLOYEE PROVIDENT FUND ORG.(RO.DELHI.NORTH@EPFINDIA.GOV.IN, CPFC@EPFINDIA.GOV.IN)(0)(RESPONDENT) SIDDHARTH, RAJESH(MAIL@CHAMBERSOFSIDDHARTH.COM, RAJESH.LAWS@GMAIL.COM)(0)(RESPONDENT) SIDDHARTH, RAJESH(MAIL@CHAMBERSOFSIDDHARTH.COM, RAJESH.LAWS@GMAIL.COM)(0)(RESPONDENT) KANHAIYA SINGHAL(ADV.SINGHAL@GMAIL.COM)(9212424765)(RESPONDENT)		
41	RFA-41/2025	KANCHAN V/s PARVEEN KUMAR	SUNIL KUMAR	
		OTHER DETAILS OF ADVOCATES: SUNIL KUMAR (SUNIL.LAWYER@GMAIL.COM)(9811092792)(PETITIONER)		
42	RFA-154/2025 CM APPL. 9622/2025	MUKESH KUMAR V/s SAMINDARI DEVI (DECEASED) THR LRS & ORS.	PRATIBHA KUMARI, KISHORE KUMAR SRIVASTAVA	
		OTHER DETAILS OF ADVOCATES: KISHORE KUMAR SRIVASTAVA(KISHORE.SRIVAS@GMAIL.COM)(9811062684)(RESPONDENT)		

COURT NO. 22
HON'BLE MR. JUSTICE MANOJ JAIN

Meeting link

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
CASES INVOLVING DIFFERENTLY-ABLED PERSONS				
1	W.P.(C)-15237/2024 CM APPL. 64006/2024	AARTI SHUKLA V/s DELHI DEVELOPMENT AUTHORITY & ANR.	SONIA ARORA	
		OTHER DETAILS OF ADVOCATES: SONIA A MENON AND ASSOCIATES(SONIAARORAMENON@GMAIL.COM)(9810865468)(PETITIONER) DDA, DLACBIDHC(DDACHAMBERHC@DDA.ORG.IN, DLACBIDHC@GMAIL.COM)(0)(RESPONDENT) DDA(DDACHAMBERHC@DDA.ORG.IN)(8920952108)(RESPONDENT)		
TOP OF THE BOARD				
2	W.P.(C)-5490/2005 CM APPL. 49798/2019	SHRI RAM RAKHA MAL V/s DDA	MR. BK CHAUDHARY, M G VACHER, MR. ANIL SAPRA, SANGEETA CHANDRA, H.K.MONGA, VISHAL SONI GURMIT SINGH, LAUKESH SAHNI, TN SAXENA, PAWAN MATHUR, GAURAV DUA	
		OTHER DETAILS OF ADVOCATES: M G VACHER()(9810429034)(PETITIONER) WITHOUT GENERATE ()()() WITHOUT GENERATE ()()() WITHOUT GENERATE ()()() GAURAV DUA(GAURAVDUA8@GMAIL.COM)(9873816418)(RESPONDENT)		
3	W.P.(C)-2415/2007	PARASVNATH DEVELOPERS LTD. V/s THE D.D.A.	P.K.AGRAWAL, AJAY VERMA, MANIKA TRIPATHY PANDEY	
		OTHER DETAILS OF ADVOCATES: WITHOUT GENERATE ()()(RESPONDENT) WITHOUT GENERATE ()()(RESPONDENT) MANIKA TRIPATHY(TRIPATHYMANIKA@GMAIL.COM)(9811831835)(PETITIONER)		
4	W.P.(C)-7954/2013	KAMLA & ORS V/s DELHI DEVELOPMENT AUTHORITY & ORS	SITAB ALI CHAUDHARY, SAMEER VASHISHT, MANIKA TRIPATHY PANDEY	
		OTHER DETAILS OF ADVOCATES: SAMEER VASHISHT(SAMEER.VASHISHT@GMAIL.COM)(9818280821)(RESPONDENT) MANIKA TRIPATHY(TRIPATHYMANIKA@GMAIL.COM)(9811831835)(RESPONDENT)		
5	W.P.(C)-11384/2017	SMT. KAMLESH DEVI V/s D. D. A. AND ANR.	GIRISH RAI, NITIN MISHRA, ANUJ CHATURVEDI	
		OTHER DETAILS OF ADVOCATES:		
6	W.P.(C)-2757/2019 CM APPL. 12773/2019 WITH W.P.(C) 6454/2019	PUNEET DEWAN V/s DELHI DEVELOPMENT AUTHORITY	BHARAT BHUSHAN	

		OTHER DETAILS OF ADVOCATES: **BHARAT BHUSHAN()(9212017667)(PETITIONER)**		
7	**W.P.(C)-6454/2019**	**SHEFALI TRIPATHI** **V/s DELHI DEVELOPMENT AUTHORITY**	**BHARAT BHUSHAN**	
		OTHER DETAILS OF ADVOCATES: **BHARAT BHUSHAN()(9212017667)(PETITIONER)**		
8	**W.P.(C)-1529/2020** **CM APPL. 69589/2024**	**ANITA AGGARWAL** **V/s DELHI DEVELOPMENT AUTHORITY**	**NIKHIL SINGHAL, BHAWNA CHOPRA RUSTAGI, NAVEEN KUMAR RAHEJA**	
		OTHER DETAILS OF ADVOCATES: **NIKHIL SINGHAL()(9899060868)(PETITIONER)** **NIHKIL SINGLA(NIKHILSINGLA.ADV@GMAIL.COM)(9899060868)(PETITIONER)** **DDA(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT)** **NAVEEN KUMAR RAHEJA(NAVEEN@DLRPARTNERS.COM)(9810129691)(RESPONDENT)**		
9	**W.P.(C)-13199/2021**	**MODERN PUBLIC SCHOOL EDUCATION SOCIETY (REGD.) & ANR.** **V/s HONOURABLE LIEUTENANT GOVERNOR & ANR.**	**KAMAL GUPTA**	
		OTHER DETAILS OF ADVOCATES: **KAMAL GUPTA(KAMALGUPTAANDCOMPANY@GMAIL.COM)(9810988094)(PETITIONER)** **SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)** **DDA(DDACHAMBERHC@YAHOO.COM)(8950510963)(RESPONDENT)**		
10	**W.P.(C)-15946/2022** **CM APPL. 39913/2024** **CM APPL. 40517/2024**	**SMT KAUSHALAYA RANI KOCHAR THR. SPECIAL ATTORNEY** **V/s DELHI DEVELOPMENT AUTHORITY**	**RAM ANUGRAH SINGH**	**Listing Remarks:** **5 MATTER**
		OTHER DETAILS OF ADVOCATES: **RAM ANUGRAH SINGH(ADVRAMANUGRAHSINGH@GMAIL.COM)(9711232231)(PETITIONER)** **DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)(8950510963)(RESPONDENT)** **SHAAN RAWAT(SHAANRAWAT28@GMAIL.COM)()(RESPONDENT)** **RAM ANUGRAH SINGH(LAWRAJESH1989@GMAIL.COM)(0)(PETITIONER)** **SHOBHANA TAKIAR(SHOBHANA_TAKIAR@YAHOO.CO.IN, SHOBHANATAKIAR@YAHOO.COM.IN)(0)(RESPONDENT)** **RAM ANUGRAH SINGH(LAWRAJESH1989@GMAIL.COM)(0)(PETITIONER)** **SHOBHANA TAKIAR(SHOBHANA_TAKIAR@YAHOO.COM.IN, SHOBHANATAKIAR@YAHOO.COM.IN)(0)(RESPONDENT)**		
11	**W.P.(C)-17736/2024** **CM APPL. 75485/2024**	**AMIT KHANEJA** **V/s RESERVE BANK OF INDIA & ORS.**	**SATISH KUMAR RAI, LEXORBIS**	
		OTHER DETAILS OF ADVOCATES: **SATISH RAI & ABHAY GUPTA(CONTACT@SRADVOCATES.IN)(8368148214)(PETITIONER)** **HAMEL PARIHAR, LEXORBIS(HAMELPARIHAR@REDIFFMAIL.COM, HAMELPARIHAR@GMAIL.COM, MAIL@LEXORBIS.COM)(0)(RESPONDENT)** **RD NEW DELHI, IFS INDIA, GEETIKA(RDNEWDELHI@RBI.ORG.IN, INFO@ILFSINDIA.COM, GEETIKA.RAWAT@DABUR.COM)(0)(RESPONDENT)** **()()(RESPONDENT)**		
FRESH MATTERS & APPLICATIONS				
12	**CM APPL. 8501/2025** **In W.P.(C)-4204/2023**	**MANISHA SINGAL** **V/s DELHI DEVELOPMENT AUTHORITY**	**SAGAR AGGARWAL**	
		OTHER DETAILS OF ADVOCATES: **ARENESS ATTORNEYS(ARENESS@ARENESSLAW.COM)(9810980834)(PETITIONER)** **DDA CHAMBER(DDACHAMBERHC@YAHOO.COM)()(RESPONDENT)** **ARNESS LAW(ARENESS@ARENESSLAW.COM)(9810980834)(PETITIONER)** **DR. RAHUL CHHOKER(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT)**		

FOR ADMISSION				
13	**CM APPL. 30994/2024 In W.P.(C)-2360/2023(Disposed off case)**	**PRABHAT KIRAN BUILDING OWNERS ASSOCIATION REGD V/s DELHI DEVELOPMENT AUTHORITY AND ORS & ORS.**	**SUBAS CHANDRA ACHARYA, AMIR ZORAWAR SINGH PASRICH, MALAK M BHATT**	
		OTHER DETAILS OF ADVOCATES: SUBAS CHANDRA ACHARYA(ACHARYALAWPARTNERS@GMAIL.COM)(9810610258)(PETITIONER) DDA CHAMBER(DDACHAMBERHC@YAHOO.COM)()(RESPONDENT) SUBAS CHANDRA ACHARYA(ACHARYALAWPARTNERS@GMAIL.COM)(9810610258)(PETITIONER) ANSALAPI, SATNAM(INFO@ANSALAPI.COM, CUSTOMERCARE@ANSALAPI.COM, SATNAMCS@GMAIL.COM)()(RESPONDENT) AMIR ZORAWAR SINGH PASRICH(AMIR@PASRICH.COM)(9818249584)(PETITIONER) MALAK M BHATT(MALAKBHATT@GMAIL.COM)(9650592002)(PETITIONER) MALAK M BHATT(MALAKBHATT@GMAIL.COM)(9650592002)(PETITIONER)		
14	**W.P.(C)-4873/2023 CM APPL. 18852/2023**	**RWA PLATINUM HEIGHTS V/s DELHI DEVELOPMENT AUTHORITY & ANR.**	**ANSHUMAN**	
		OTHER DETAILS OF ADVOCATES: SUMIT ARORA (COUNSELANSHUMAN@GMAIL.COM)(9899218311)(PETITIONER) DDA CHAMBER(DDACHAMBERHC@YAHOO.COM)()(RESPONDENT)		
15	**W.P.(C)-10689/2023 CM APPL. 41451/2023 CM APPL. 2657/2024**	**SHANKAR AGGARWAL AND ANR V/s DELHI DEVELOPMENT AUTHORITY AND ORS**	**ABHAY KUMAR, TUSHAR SANNU DAHIYA**	
		OTHER DETAILS OF ADVOCATES: ABHAY KUMAR(ADVABHAY@GMAIL.COM)(9810254016)(PETITIONER) DDA(DDACHAMBERHC@YAHOO.COM)()(RESPONDENT) ABHAY(ADVABHAY@GMAIL.COM)()(PETITIONER) TUSHAR SANNU(ADV.TUSHARSANNU@GMAIL.COM)(9911991166)(RESPONDENT)		
16	**W.P.(C)-3222/2024**	**VINEET GOSWAMI V/s DELHI DEVELOPMENT AUTHORITY**	**ISHAN SANGHI**	
		OTHER DETAILS OF ADVOCATES: ISHAN SANGHI(DELHI@SANGHI.CO)(9999712309)(PETITIONER) DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)(8960896896)(RESPONDENT)		
17	**W.P.(C)-8955/2024 CM APPL. 36590/2024**	**RAJINDER SINGH JUNEJA & ORS. V/s DELHI DEVELOPMENT AUTHORITY & ORS.**	**TUSHAR PAHWA**	
		OTHER DETAILS OF ADVOCATES: TUSHAR PAHWA(TUSHARPAHWA006@GMAIL.COM)(9992550129)(PETITIONER) DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)(8960896896)(RESPONDENT)		
18	**W.P.(C)-9305/2024**	**CENTRAL TRANSMISSION UTILITY OF INDIA LTD V/s IDBI BANK LIMITED THROUGH ITS CHAIRMAN & ANR.**	**SUPARNA SRIVASTAVA**	
		OTHER DETAILS OF ADVOCATES: SUPARNA SRIVASTAVA(SUPARNA.DESK@THEMISADV.COM)(29230764)(PETITIONER) IDBI BANK LIMITED(SIDBARUA@GMAIL.COM, LIQUIDATION_1VTP@SUMEDHAMANAGEMENT.COM)(9611938833)(RESPONDENT)		
19	**W.P.(C)-11135/2024 CM APPL. 46026/2024**	**LATA THAKUR & ANR. V/s PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED & ORS.**	**SHIVAM GARG**	
		OTHER DETAILS OF ADVOCATES: SHIVAM GARG(ADV.SHIVAMGARG6610@GMAIL.COM)(6398239916)(PETITIONER) NISHANT GAUTAM(CUSTOMERCARE@PIRAMAL.COM, PANKAJ.KASYAP@PIRMAL.COM, NISHANT.GAUTAM@PRIAMAL.COM)(0)(RESPONDENT)		
20	**W.P.(C)-13335/2024 CM APPL. 55701/2024**	**ANAND PRAKASH RUHIL V/s DELHI DEVELOPMENT AUTHORITY & ANR.**	**NISHANT YADAV**	
		OTHER DETAILS OF ADVOCATES: NISHANT YADAV(NISHANTRAO.ADV@GMAIL.COM)(9999912449)(PETITIONER) DDA(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT)		

21	W.P.(C)-15111/2024	CAMPARI EXPORTS PVT. LTD AND ANR V/s STATE BANK OF INDIA AND ORS	RHYTHM KATYAL	
		OTHER DETAILS OF ADVOCATES: RHYTHM KATYAL, PRATYUSH ARORA, VIDIT ANAND(ADVOCATERHYTHMKATYAL2GMAIL.COM)(9958587199)(PETITIONER) STATE BANK OF INDIA(RAJIV@RPKAPUR.COM, SBI.05714@SBI.CO.IN, RPKAPURCO@GMAIL.COM)(0)(RESPONDENT) HAMEL PARIHAR, ANURAG, UOI(HAMELPARIHAR@GMAIL.COM, ANURAGDULAW@GMAIL.COM, UOIDHC@GMAIL.COM)(0)(RESPONDENT) .(RDNEWDELHI@RBI.ORG.IN,)(0)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
22	W.P.(C)-5216/1998	M/S DELHI ARMOUR V/s UOI & ORS	D.S.NARULA, J.BHUSHAN, ARUNISHWAR GUPTA, JAYANT, BHUSHAN, RAJAN CHAURASIA, VANDANA MIGLANI, AMIT BANSAL	
		OTHER DETAILS OF ADVOCATES: WITHOUT GENERATE ()()(PETITIONER) WITHOUT GENERATE ()()(PETITIONER) WITHOUT GENERATE ()()(PETITIONER)		
23	W.P.(C)-6237/1998 CM APPL. 68720/2024	DLF UNIVERSAL LTD. & ANR V/s DDA & ORS	DUTT & MENON, EKTA KAPIL, KARANJAWALA & CO, ANUSURYA SALWAN, MONICA SHARMA, AJAY VERMA, ST.COUNSEL;DDA, MEGHNA MISHRA, NISHIT AGRAWAL, TUSHAR SANNU DAHIYA, ANISH DHINGRA	
		OTHER DETAILS OF ADVOCATES: KARANJAWALA AND CO(MEGHNA.MISHRA@KARANJAWALA.IN)(0)(PETITIONER) DR. RAHUL CHHOKER(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT) ANISH(ADV.TUSHARSANNU@GMAIL.COM)(0)(RESPONDENT) WITHOUT GENERATE ()()(RESPONDENT) WITHOUT GENERATE ()()(RESPONDENT) WITHOUT GENERATE ()()(RESPONDENT) NISHIT AGRAWAL(NISHIT@NAGRAWAL.IN)(7838952060)(PETITIONER) TUSHAR SANNU DAHIYA(ADV.TUSHARSANNU@GMAIL.COM)(9171677488)(RESPONDENT) ANISH DHINGRA(ADVDHINGRA@GMAIL.COM)(9818266660)(RESPONDENT)		
24	W.P.(C)-5692/2013	ISHWAR SINGH V/s DELHI DEVELOPMENT AUTHORITY & ORS	RAJESH TYAGI	
		OTHER DETAILS OF ADVOCATES:		
25	W.P.(C)-2176/2016 CM APPL. 9315/2016 WITH W.P.(C) 3336/2016	ANAND PRAKASH V/s DELHI DEVELOPMENT AUTHORITY THROUGH ITS VICE CHAIRMAN & ORS.	SHEKHAR GUPTA, SIDDHARTH DUTTA	
		OTHER DETAILS OF ADVOCATES:		
26	W.P.(C)-3336/2016 CM APPL. 14224/2016	SATPAL RANA AND ORS V/s THE VICE CHAIRMAN DELHI DEVELOPMENT AUTHORITY AND ORS	SHEKHAR GUPTA, MADHUR PRABHAT BHARGAVA	
		OTHER DETAILS OF ADVOCATES: MADHUR PRABHAT BHARGAVA(MADHURPRABHAT@GMAIL.COM)(9560016017)(PETITIONER)		
27	W.P.(C)-8799/2016 CM APPL. 36010/2016	QUAMI EKTA WELFARE SOCIETY (REGD.) V/s DELHI DEVELOPMENT AUTHORITY	RAJIV KUMAR GHAWANA, MANIKA TRIPATHY PANDEY, MUKESHWAR NATH DUBEY, UMANG TYAGI	
		OTHER DETAILS OF ADVOCATES: MANIKA TRIPATHY(TRIPATHYMANIKA@GMAIL.COM)(9811831835)(RESPONDENT) MUKESHWAR NATH DUBEY(ADVMUKESHDUBEY@GMAIL.COM)(9889888773)(PETITIONER) UMANG TYAGI(UMANGTYAGIOFFICE@GMAIL.COM)(9999178173)(PETITIONER)		
28	W.P.(C)-6852/2017 CM APPL. 7808/2018 WITH W.P.(C) 10067/2017	GLOBAL SIGNAL CABLES PVT LTD V/s STATE BANK OF INDIA	SUDEEPTA KUMAR PAL, R P KAPUR & CO	
		OTHER DETAILS OF ADVOCATES: R P KAPUR & CO()(9990955931)(RESPONDENT)		

29	W.P.(C)-10067/2017 CM APPL. 7809/2018	SEQUEL ALLOYS AND WIRES PVT. LTD. V/s STATE BANK OF INDIA AND ANR.	SUDEEPTA KUMAR PAL, R P KAPUR & CO, LEXORBIS	
		OTHER DETAILS OF ADVOCATES: R P KAPUR & CO()(9990955931)(RESPONDENT) ()()(RESPONDENT)		
30	W.P.(C)-9235/2017 CM APPL. 37764/2017	REHAYASHI WELFARE ASSOCIATION (REGD.) V/s DELHI DEVELOPMENT AUTHORITY & ANR	LOKESH KUMAR SHARMA, PURI AND CO., DINESH KUMAR	
		OTHER DETAILS OF ADVOCATES: DINESH KUMAR (DINESH.DS@GMAIL.COM)(9871331706)(PETITIONER)		
31	W.P.(C)-10488/2017 CM APPL. 42922/2017	SALOCHNA V/s UNION OF INDIA AND ORS.	PRAG CHAWLA, LATIKA MALHOTRA	
		OTHER DETAILS OF ADVOCATES: LATIKA MALHOTRA(MYERA.LATIKA@GMAIL.COM)(9811895162)(RESPONDENT)		
32	W.P.(C)-10513/2017 CM APPL. 43017/2017 WITH W.P.(C) 10670/2017	DEEPAK SHARMA & ANR V/s UNION OF INDIA & ORS	PRAG CHAWLA	
		OTHER DETAILS OF ADVOCATES:		
33	W.P.(C)-10670/2017	SAROJ DEVI V/s UNION OF INDIA AND ORS.	PRAG CHAWLA, SIDDHARTH PANDA	
		OTHER DETAILS OF ADVOCATES: SIDDHARTH PANDA(SIDDHARTHPANDAASSO@GMAIL.COM)(9891488088)(RESPONDENT)		
34	W.P.(C)-1186/2018	RAJESH KUMAR V/s DELHI DEVELOPMENT AUTHORITY AND ORS.	VIDHI SAMHITA, SARFRAZ KHAN, NITIN KUMAR, MANSI GUPTA	
		OTHER DETAILS OF ADVOCATES: VIDHI SAMHITA()(9582577029)(PETITIONER) NITIN KUMAR(KUMARNITIN10075@GMAIL.COM)(7982722181)(RESPONDENT) MANSI GUPTA(MANSIG.LAWYER@GMAIL.COM)(9999015454)(RESPONDENT)		
35	W.P.(C)-2652/2018	SATPAL V/s UNION OF INDIA & ORS	PRAG CHAWLA & RUCHI KAPUR, NAVEEN KUMAR RAHEJA, ASHUTOSH KAUSHIK	
		OTHER DETAILS OF ADVOCATES: PRAG CHAWLA & RUCHI KAPUR()(9810048366)(PETITIONER) ASHUTOSH KAUSHIK(ASHUTOSHKAUSHIK123@GMAIL.COM)(9711070545)(RESPONDENT)		
36	W.P.(C)-6598/2018 CM APPL. 25192/2018 CM APPL. 17537/2022	FILATEX INDIA LIMITED V/s ORIENTAL BANK OF COMMERCE	ANURADHA DUTT DMD, ANURADHA DUTT, AYUSH PURI	
		OTHER DETAILS OF ADVOCATES: ANURADHA DUTT DMD()(9910044138)(PETITIONER) ANURADHA DUTT(ADMIN@DMD.LAW, ANISH.KAPUR@DMD.LAW)(9910044138)(PETITIONER) SK SHARMA(SKSHARMA@CANDIDLEX.COM)()(RESPONDENT) AYUSH PURI(OFFICEAYUSHPURI@GMAIL.COM)(9811439334)(PETITIONER)		
37	W.P.(C)-9665/2018 WITH W.P.(C) 9666/2018	SHRI RAMDEV COOPERATIVE GROUP HOUSING SOCIETY LTD. V/s DELHI DEVELOPMENT AUTHORITY	RAJAT ANEJA, BEENASHAW N SONI	
		OTHER DETAILS OF ADVOCATES:		
38	W.P.(C)-9666/2018	THE LIVING JOINT CO-OPERATIVE GROUP HOUSINGH SOCIETY LTD. V/s DELHI DEVELOPMENT AUTHORITY	RAJAT ANEJA, KANIKA AGNIHOTRI	
		OTHER DETAILS OF ADVOCATES:		
39	W.P.(C)-751/2019	BASANT LAL JAIN V/s DELHI DEVELEOPMENT AUTHORITY	ANIL KUMAR SHARMA, SHAHANA FARAH	
		OTHER DETAILS OF ADVOCATES: ANIL KUMAR SHARMA()(9953686474)(PETITIONER)		

40	W.P.(C)-8106/2019	CORPORATION BANK V/s THE DIRCTOR, HOUSING-II DELHI DEVELOPMENT AUTHORITY AND ORS.	SAMARENDRA KUMAR, YUDHISHTER SHARMA	
		OTHER DETAILS OF ADVOCATES: SAMARENDRA KUMAR()(9999114922)(PETITIONER)		
41	W.P.(C)-10772/2019 CM APPL. 2633/2020	SMT. KRISHNA KUMARI DIXIT V/s RESERVE BANK OF INDIA AND ANR.	VIVEK DIXIT	
		OTHER DETAILS OF ADVOCATES: VIVEK DIXIT()(8130148106)(PETITIONER) VIVEK DIXIT()(9811712255)(PETITIONER)		
42	W.P.(C)-13803/2019 CM APPL. 8815/2020 CM APPL. 12251/2024	SMT. RAJNI @ LAXMI V/s DELHI DEVELOPMENT AUTHORITY AND ORS.	SUNIL CHAOUDHARY, UDIT CHAUHAN, SAMEER VASHISHT, UDIT CHAUHAN	
		OTHER DETAILS OF ADVOCATES: SUNIL CHAOUDHARY()(9818310262)(PETITIONER) SUNIL CHAOUDHARY()(9818310262)(PETITIONER) UDIT CHAUHAN(ADITYA.JADELEX@GMAIL.COM)(9953744141)(PETITIONER) RISHIKESH KUMAR (OFFICEOFADVRISHIKESHKUMAR@GMAIL.COM)()(RESPONDENT) DHC PROSECUTION DELHI POLICE, SANTOSH KUMAR TRIPATHI(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM, STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) SAMEER VASHISHT(SAMEER.VASHISHT@GMAIL.COM)(9818280821)(RESPONDENT) UDIT CHAUHAN(UDIT.CHAUHAN92@GMAIL.COM)(9958786148)(PETITIONER)		
43	W.P.(C)-2125/2020 CM APPL. 7495/2020 CM APPL. 18429/2022 CM APPL. 18538/2022	MANGTU RAM & ORS V/s DELHI DEVELOPMENT AUTHORITY THROUGH ITS VICE-CHAIRMAN & ORS	BISHWAJIT KUMAR SHAHI & ASSOCIATES, BISHWAJIT KUMAR SHAHI, NISHANT KUMAR, NAVEEN KUMAR RAHEJA, AYUSH JAIN, PARVEEN	
		OTHER DETAILS OF ADVOCATES: BISHWAJIT KUMAR SHAHI & ASSOCIATES()(9582387070)(PETITIONER) B.K. SHAHI AND ASSOCIATES(BKSHAHI335@GMAIL.COM)(9582387070)(PETITIONER) SANGEETA BHART(SANGEETABHAT@GMAIL.COM, SUNILF.ADV@GMAIL.COM, DCPSOUTH@GMAIL.COM)()(RESPONDENT) PARDEEP DHINGRA(TCJURISTS@GMAIL.COM)(9818093000)(PETITIONER) SHOBHANA TAKIAR(SHOBHANA_TAKIAR@YAHOO.COM)()(RESPONDENT) SHOBHANA TAKIAR(SHOBHANA_TAKIAR@YAHOO.COM)()(RESPONDENT) NAVEEN KUMAR RAHEJA(NAVEEN@DLRPARTNERS.COM)(9810129691)(RESPONDENT) AYUSH JAIN(ADVAYUSH@OUTLOOK.COM)(8010889344)(RESPONDENT) NAVEEN KUMAR RAHEJA(NAVEEN@DLRPARTNERS.COM)(9810129691)(RESPONDENT) NAVEEN KUMAR RAHEJA(NAVEEN@DLRPARTNERS.COM)(9810129691)(RESPONDENT) PARVEEN (PRAVEEN198280@GMAIL.COM)(9910231750)(PETITIONER)		
44	W.P.(C)-2850/2020	MR. VIJAY KUMAR MARWAH, PROPRIETOR OF ROYAL TOOLS INDIA V/s DELHI DEVELOPMENT AUTHORITY	SUDIPTA BASU	
		OTHER DETAILS OF ADVOCATES: SUDIPTA BASU()(9971805504)(PETITIONER)		
45	W.P.(C)-3679/2020 CM APPL. 13170/2020	BALWINDER SINGH V/s DELHI DEVELOPMENT AUTHORITY AND ORS	ABHISHEK KUKKAR	
		OTHER DETAILS OF ADVOCATES: ABHISHEK KUKKAR & AMAN SHOKEEN(ABHISHEKKUKKAR06@GMAIL.COM)(9958438405)(PETITIONER) ANUJ CHATURVEDI(AC10.ADV@GMAIL.COM)(9810473166)(RESPONDENT) DELHI DEVELOPMENT AUTHORITY(SHOBHANA_TAKIAR@YAHOO.CO.IN)(9810962950)(RESPONDENT) LAND ACQUISITION COLLECTOR(YEESHUJAIN@YAHOO.CO.IN)(9811394417)(RESPONDENT)		
46	W.P.(C)-3720/2020 CM APPL. 13335/2020 CM APPL. 13751/2020	RAJESH RAI V/s DELHI DEVELOPMENT AUTHORITY	PRIYANKA RAI, RAJESH RAI	
		OTHER DETAILS OF ADVOCATES: PRIYANKA RAI(INFO@RRLEGAL.COM)(9810573041)(PETITIONER) MRINALINI S GUPTA(MRINALINISGUPTA@GMAIL.COM)(9873367274)(RESPONDENT) RR LEGAL PARTNERS LLP (PRIYANKA RAI)(INFO@RRLEGAL.CO)(9810573041)(PETITIONER) RAHUL CHHOKER(DDACHAMBERHC@GMAIL.COM)(8950510963)(RESPONDENT)		

47	W.P.(C)-4479/2020	M/S GREEN VENTURE SECURITIES MANAGEMENT PVT LTD V/s HDFC BANK LTD.	MUKESH MOHAN, SHANKAR KUMAR JHA	
		OTHER DETAILS OF ADVOCATES: RG LAWZ(MUKESH@RGLAWZ.COM)(8448370312)(PETITIONER) MUKESHMOHAN(MUKESHGOEL_1@HOTMAIL.COM)(9810910312)(PETITIONER) SANJAY GUPTA(SANJAY_GUPTA@SNGPARTNERS.IN)(9811152920)(RESPONDENT) SHANKAR KUMAR JHA(SHANKAR_KUMARJHA@REDIFFMAIL.COM)(9810400515)(RESPONDENT)		
48	W.P.(C)-7878/2020 CM APPL. 25839/2020 CM APPL. 27382/2020 CM APPL. 29529/2020	FERRETERRO INDIA PVT. LTD V/s UNION OF INDIA & ORS.	MALA GOEL, MALA GOEL, AMAN VACHHER	
		OTHER DETAILS OF ADVOCATES: MALA GOEL(MGADVOCATES@GMAIL.COM)(9312401950)(PETITIONER) MALA GOEL(MGADVOCATES@GMAIL.COM)(9312401950)(PETITIONER) AXIS BANK LTD.(AMITABH.CHAUDHRY@AXISBANK.COM)()(PETITIONER) UNION OF INDIA (WIM_DFS@NIC.IN)()(PETITIONER) RESERVE BANK OF INDIA(RDNEWDELHI@RBI.ORG.IN)()(PETITIONER) SWEDHA PATHAK(SWEDHA.PATHAK@HDFCBANK.COM)()(RESPONDENT) RBI(RDNEWDELHI@RBI.ORG.IN)(1123711250)(RESPONDENT) AMITABH CHAUDHRY(AMITABH.CHAUDHRY@AXISBANK.COM)()(RESPONDENT) WIM(WIM_DFS@NIC.IN)()(RESPONDENT) AXIS BANK(SECTOR110NOIDA.BRANCHHEAD@AXISBANK.COM)()(RESPONDENT) MALA GOEL(MGADVOCATES@GMAIL.COM)(9312401950)(PETITIONER) MALA GOEL(MGADOVATES@GMAIL.COM)(9312401950)(PETITIONER) SANJAY (HDFC)(SANJAY_GUPTA@SNGPARTNERS.IN)(9811152920)(RESPONDENT) AKSHAY MAKHIJA(AKSHAY@MAKHIJA.FIRM.IN)()(RESPONDENT) ATEEV MATHUR(ATEEV_MATHUR@SNGPARTNERS.IN)(9811800816)(RESPONDENT) ABHINAV (ABHINAV.SHRIVASTAVA@GSLC.IN)()(RESPONDENT) H S PARIHAR(HAMELPARIHAR@REDIFFMAIL.COM)(9810510162)(RESPONDENT) AMAN VACHHER(ADVVACHHER@REDIFFMAIL.COM)(9711089214)(PETITIONER) AMAN VACHHER & ASHUTOSH DUBEY(ADVVACHHER@REDIFFMAIL.COM)(9711089214)(PETITIONER) AMITABH(AMITABH.CHAWDHARY@AXISBANK.COM)()(RESPONDENT) RD NEW(RDNEWDELHI@RBI.ORG.IN)()(RESPONDENT) MG(MGADVOCATES@GMAIL.COM)()(RESPONDENT) ATEEV(ATEEV_MATHUR@SNGPARTNERS.IN)()(RESPONDENT) AMAN VACHHER(ADVVACHHER@REDIFFMAIL.COM)(9711089214)(PETITIONER)		
49	W.P.(C)-9096/2020	MOHAN RAM TRADING PVT. LTD. V/s ADITYA BIRLA FINANCE LTD.	VIPIN SINGH	
		OTHER DETAILS OF ADVOCATES: VIPINSINGH(ADVSINGHVIPIN@GMAIL.COM)(9999462289)(PETITIONER) RAVI DATA(ADRAJ77@GMAIL.COM)(9810223507)(PETITIONER) SANJAY SINGH(SSALAWFIRM@SSLAWFIRM.IN)(9810122176)(RESPONDENT)		
50	W.P.(C)-9698/2020 CM APPL. 31013/2020 WITH W.P.(C) 3179/2021	WISDOM CAPITAL ADVISORS PRIVATE LIMITED V/s UNION OF INDIA & ANR.	BHASKAR BHARDWAJ, BHASKAR BHARDWAJ	
		OTHER DETAILS OF ADVOCATES: FAIR LEGAL(BHASKAR@FAIRLEGAL.IN)(9811604124)(PETITIONER) BHASKAR BHARDWAJ(BHASKAR@FAIRLEGAL.IN)(9811604124)(PETITIONER) BHASKARBHARDWAJ(BHASKARNCO@GMAIL.COM)(9350799937)(PETITIONER) SEBI(SEBIINRO@SEBI.GOV.IN)()(PETITIONER) UNION OF INDIA (USING-DEA@NIC.IN)()(PETITIONER) AMIT SEBI(AMITT@SEBI.GOV.IN)(1123724006)(RESPONDENT) MOHD. MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) SECURITIES EXCHANGE BOARD OF INDIA(SEBINRO@SEBI.GOV.IN)(23724006)(RESPONDENT) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT)		
51	W.P.(C)-3179/2021 CM APPL. 9635/2021 WITH W.P.(C) 9698/2020	SUMAN LATA JAIN V/s UNION OF INDIA & ANR.	SAMEER KUMAR, ASHISH AGGARWAL	
		OTHER DETAILS OF ADVOCATES: MADHUP SINGHAL AND SAMEER KUMAR(DELHI.MSA@GMAIL.COM)(9810828177)(PETITIONER) 1. UNION OF INDIA MINISTRY OF FINANCE DEPARTMENT OF ECONOMIC AFFAIRS(JSINV-		

		DEA@NIC.IN)()(PETITIONER) 2. SECURITIES EXCHANGE BOARD OF INDIA(SEBINRO@SEBI.GOV.IN)()(PETITIONER) 1. UNION OF INDIA MINISTRY OF FINANCE DEPARTMENT OF ECONOMIC AFFAIRS(JSINV-DEA@NIC.IN)()(PETITIONER) 2. SECURITIES EXCHANGE BOARD OF INDIA(SEBINRO@SEBI.GOV.IN)()(PETITIONER) AMIT SHARMA(SUJAL9999@GMAIL.COM)()(RESPONDENT) ASHISH AGGARWAL(AASHISHADVOCATE@GMAIL.COM)(9810077771)(RESPONDENT)		
52	W.P.(C)-10471/2020 CM APPL. 33123/2020 CM APPL. 22826/2022	SOCIAL LEASING INDIA LIMITED V/s UNION OF INDIA AND ANR	ARJUN SYAL, ARJUN SYAL, LEXORBIS	
		OTHER DETAILS OF ADVOCATES: ARJUNSYAL(SYAL.ARJUN@GMAIL.COM)(9953849298)(PETITIONER) ARJUN SYAL AND MANJIRA DASGUPTA AND AKSHITA SACHDEVA AND VAIBHAV LUTHRA(SYAL.ARJUN@GMAIL.COM)(9717977915)(PETITIONER) H S PARIHAR(HEMALPARIHAR@REDIFFMAIL.COM)(9810510162)(RESPONDENT) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) MANJIRA DAS GUPTA(SYALANDCOMPANY@GMAIL.COM)(9818408503)(PETITIONER) ARJUN SYAL(SYAL.ARJUN@GMAIL.COM)(9717977915)(PETITIONER) LEXORBIS(RBI@LEXORBIS.COM, MANISHA@LEXORBIS.COM, TANYA@LEXORBIS.COM)()(RESPONDENT) RAMESH(RAMESH@LEXORBIS.COM)()(RESPONDENT) ()()(RESPONDENT)		
53	W.P.(C)-11255/2020 CM APPL. 35076/2020	RAMHET SINGH AND ORS V/s DELHI DEVELOPMENT AUTHORITY AND ANR.	UDAIBIR SINGH KOCHAR, MANIKA TRIPATHY PANDEY	
		OTHER DETAILS OF ADVOCATES: SUMI ANAND AND UDAIBIR SINGH KOCHAR(SUMI.ANAND@SUMITLAW.COM)(9250611261)(PETITIONER) UDAIBIRKOCHAR(UDAIBIR.KOCHAR@GMAIL.COM)(9250611261)(PETITIONER) DR. RAHUL CHHOKER(DDACHAMBERHC@GMAIL.COM)(8950510963)(RESPONDENT) MANIKA TRIPATHY(TRIPATHYMANIKA@GMAIL.COM)(9811831835)(RESPONDENT)		
54	W.P.(C)-732/2021	SENIOR CITIZEN WELFARE SOCIETY V/s DELHI DEVELOPMENT AUTHORITY	RAVI PANWAR	
		OTHER DETAILS OF ADVOCATES: RAVI PANWAR(ADVOCATERAVIPANWAR@GMAIL.COM)(9910808165)(PETITIONER)		
55	W.P.(C)-1452/2021	ASHISH KISHOR V/s DELHI DEVELOPMENT AUTHORITY & ORS.	BEDABETTA TRIPATHY, ASHUTOSH JAIN, ANUPAM DHINGRA, ANKIT KUMAR, SATYAKAM	
		OTHER DETAILS OF ADVOCATES: B TRIPATHY(TRIPATHY.1972@GMAIL.COM)(9136622089)(PETITIONER) DELHI DEVELOPMENT AUTHORITY(AVERMASSOC@GMAIL.COM)()(PETITIONER) DELHI DEVELOPMENT AUTHORITY(DDACHAMBERHC@GMAIL.COM)()(PETITIONER) DELHI DEVELOPMENT AUTHORITY(DDACHAMBERHC@GMAIL.COM)()(PETITIONER) DELHI DEVELOPMENT AUTHORITY(DDACHAMBERHC@GMAIL.COM)()(PETITIONER) DR RAHUL CHHOKER(DDACHAMBERHC@GMAIL.COM)(8920952108)(RESPONDENT) R COOP(RCOOP@NIC.IN)()(RESPONDENT) ASHUTOSH JAIN(ASHUTOSHJAIN.LAWYER@GMAIL.COM)(8433118019)(PETITIONER) ASHUTOSH JAIN(ASHUTOSHJAIN.LAWYER@GMAIL.COM)(8433118019)(PETITIONER) ANUPAM DHINGRA(ANUD03@GMAIL.COM,DEWANANDCO@GMAIL.COM)(9811422603)(RESPONDENT) ANKIT KUMAR(ANKITKUMARADV3847@GMAIL.COM)(8178061346)(PETITIONER) SATYAKAM (SATYAKAMADVOCATE@GMAIL.COM)(9868219633)(RESPONDENT)		
56	W.P.(C)-2340/2021 WITH W.P.(C) 7551/2022	SUSHIL KUMAR BANSAL V/s DELHI DEVELOPMENT AUTHORITY	SONIA ARORA, ANISH DHINGRA	
		OTHER DETAILS OF ADVOCATES: SONIA A MENON()(9810865468)(PETITIONER) SONIA ARORA(SONIYA.ARORA79@GMAIL.COM)(9810865468)(PETITIONER) DR RAHUL CHHOKER(DDACHAMBERHC@GMAIL.COM)(8920952108)(RESPONDENT) ANISH DHINGRA(ADVDHINGRA@GMAIL.COM)(9818266660)(PETITIONER)		
57	W.P.(C)-7551/2022	SUNIL PUSHKARNA V/s DELHI DEVELOPMENT AUTHORITY & ANR.	SONIA ARORA	
		OTHER DETAILS OF ADVOCATES: SONIA A MENON AND		

		ASSOCIATES(SONIAARORAMENON@GMAIL.COM)(9810865468)(PETITIONER) DDA(DDACHAMBERHC@YAHOO.COM)(8950510963)(RESPONDENT)		
58	W.P.(C)-3152/2021 CM APPL. 59779/2023	ADIGEAR INTERNATIONAL V/s CANARA BANK	RADHIKA GUPTA, HRISHIKESH BARUAH	
		OTHER DETAILS OF ADVOCATES: RADHIKA GUPTA(RADHIKAGUPTA144@GMAIL.COM)(9958387755)(PETITIONER) CANARA BANK(CB0307@CANARABANK.COM)()(RESPONDENT) DIVYAKANT LAHOTI(DIVYAKANT@GMAIL.COM)()(RESPONDENT) HRISHIKESH BARUAH(HRISHIKESH@HBARUAH.COM)(9810671087)(PETITIONER) CB(CB0307@CANDRABANK.COM)()(RESPONDENT) BRIJESH (OFFICEOFBRIJESHKTAMBER@GMAIL.COM)()(RESPONDENT)		
59	W.P.(C)-3329/2021	SMT. SHEELA DEVI V/s DELHI DEVELOPMENT AUTHORITY AND ORS.	SHIVAM BAJAJ, MANOJ KUMAR KUMAR	
		OTHER DETAILS OF ADVOCATES: GURENDER RANA(ADVOCATEGSRANA77@GMAIL.COM)(9212366467)(PETITIONER) SHIVAMBAJAJ(ADVBAJAJ@OUTLOOK.COM)(9999660747)(PETITIONER) GURENDER RANA(ADVOCATEGSRANA77@GMAIL.COM)(9212366467)(PETITIONER) DDA(DDACHAMBERHC@GMAIL.COM)(8950510963)(RESPONDENT) DDA(DDACHAMBERHC@GMAIL.COM)(8950510963)(RESPONDENT) SUNIL SAHA(STANDINGCOUNSELGNCTD@GMAIL.COM)(9911999547)(RESPONDENT) NDMC(CLO-NDMC@MCD.GOV.IN)(9212504099)(RESPONDENT) NDMC(CLO-NDMC@MCD.GOV.IN)(9212504099)(RESPONDENT) MANOJ KUMAR KUMAR(MANOJKUMARMISHRA854@GMAIL.COM)(9868529637)(PETITIONER)		
60	W.P.(C)-11202/2021	RAMA KANT KHANDELWAL V/s CANARA BANK & ORS.	TANVI MUNJAL	
		OTHER DETAILS OF ADVOCATES: PRASUN KUMAR()(9811105234)(PETITIONER) ESTATE MANAGER(RECOVERVSUDCREMAN.COM)(9811105234)(RESPONDENT) CANRA BANK(CB2365@65@CANRABANK.COM)()(RESPONDENT) ANU SALWAN(ANUSALWAN@GMAIL.COM)()(RESPONDENT) RAJESH GAUTAM(RAJESHGAUTAM@KLMEHTA.NET)()(RESPONDENT)		
61	W.P.(C)-11345/2021	LARS MEDICARE PVT LTD V/s RESERVE BANK OF INDIA & ANR.	UDAIBIR SINGH KOCHAR	
		OTHER DETAILS OF ADVOCATES: UDAIBIR SINGH KOCHAR(UAIBIR.KOCHAR@SUMITLAW.COM)(9250611261)(PETITIONER) H S PARIHAR(HAMELPARIHAR@REDIFFMAIL.COM)(23747441)(RESPONDENT) S K SANGAL(AKSANGAL51@GMAIL.COM)(9811144919)(RESPONDENT)		
62	W.P.(C)-12680/2021 CM APPL. 39945/2021	MAHDOOM BAVA V/s STATE BANK OF INDIA	SIDDHARTH KHATTAR, SIDDHARTH KHATTAR	
		OTHER DETAILS OF ADVOCATES: KHATTAR AND CO.(SIDDHARTH_KHATTAR@YAHOO.COM)(9810700078)(PETITIONER) RAJIV(RAJIV@RPKLAW.COM)()(RESPONDENT)		
63	W.P.(C)-2351/2022	RAKESH KUMAR SAINI V/s UNION OF INDIA & ORS.	ANKIT SINGH, SOM RAJ CHOUDHURY	
		OTHER DETAILS OF ADVOCATES: ANKIT SINGH(ADVOCATE.ANKIT92@GMAIL.COM)(9310255162)(PETITIONER) NATIONAL HOUSING BANK(HO@NHB.ORG.IN)(1139187000)(RESPONDENT) RELIANCE HOME FINANCE LTD(AMOL.PIPRADE@RELIANCEADA.COM)(2268388100)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) HAMEL PARIHAR(HAMELPARIHAR@REDIFFMAIL.COM)(1123747441)(RESPONDENT) SOM RAJ CHOUDHURY(LEXREX.SOM@GMAIL.COM)(9871228823)(PETITIONER) SOM RAJ CHOUDHURY(LEXREX.SOM@GMAIL.COM)(9871228823)(PETITIONER)		
64	W.P.(C)-3106/2022	RAM NIWAS & ORS. V/s LAND ACQUISITION COLLECTOR & ORS.	RAJESH GUPTA	
		OTHER DETAILS OF ADVOCATES: RAJESH GUPTA(RAJESHGUPTA_ADVOCATE@HOTMAIL.COM)(9810087071)(PETITIONER) YEESHU JAIN(YEESHUJAIN@YAHOO.CO.IN)()(RESPONDENT)		

		DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)(8950510963)(RESPONDENT)		
65	W.P.(C)-6330/2022	MAHARAJA CABLES V/s BANK OF BARODA & ORS.	AKHIL SACHAR, ARUN AGGARWAL, ABHINAV SHARMA	
		OTHER DETAILS OF ADVOCATES: AKHIL SACHAR(SACHAR.AKHIL@GMAIL.COM)(9891105069)(PETITIONER) CUR(CURZON@BANKOFBARODA.COM)()(RESPONDENT) AKHIL SACHAR(SACHAR.AKHIL@GMAIL.COM)()(RESPONDENT) ZM(ZM.NZBANKOFBARODA.COM)()(RESPONDENT) VARUN (ADVARUN36@GMAIL.COM)()(RESPONDENT) GOYAL(V.N.GOYAL@GMAIL.COM)()(RESPONDENT) RM(RM.SOUTHDELHI@BANKOFBARODA.COM)()(RESPONDENT) ARUN AGGARWAL(ADVARUN36@GMAIL.COM)(9811087995)(PETITIONER) ABHINAV SHARMA(ABHINAVSHARMA88@GMAIL.COM)(9818383574)(RESPONDENT)		
66	W.P.(C)-6798/2022	PUSHPA SINHA V/s DELHI DEVELOPMENT AUTHORITY	RAJIV KUMAR GHAWANA	Listing Remarks: AT 3:30PM
		OTHER DETAILS OF ADVOCATES: RAJIV KUMAR GHAWANA(RKG.LAWOFFICES@GMAIL.COM)(9899308878)(PETITIONER) AKSHITA(RAJIVGHAWANA@GMAIL.COM)(9868183319)(PETITIONER) DDA(DDACHAMBERHC@YAHOO.COM)(8950510963)(RESPONDENT)		
67	W.P.(C)-7130/2022 CM APPL. 21884/2022 WITH W.P.(C) 2239/2023	SACHIN GARG V/s UNION BANK OF INDIA	ARJUN MAHAJAN	
		OTHER DETAILS OF ADVOCATES: ARJUN MAHAJAN AND DAVESH BHATIA(ELS@EXPERTLEGALSERVICE.COM)(9811923428)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) UNION BANK OF INDIA(CB0606@UNIONBANKOFINDIA.COM)()(RESPONDENT) O P GAGGAR(OPGAGGAR@GMAIL.COM)()(RESPONDENT)		
68	W.P.(C)-2239/2023 CM APPL. 8480/2023 CM APPL. 23319/2023	SACHIN GARG V/s CENTRAL BANK OF INDIA & ORS.	ARJUN MAHAJAN, TUSHAR SINGH	
		OTHER DETAILS OF ADVOCATES: ARJUN MAHAJAN(ELS@EXPERTLEGALSERVICE.COM)(9811923428)(PETITIONER) UNION BANK OF INDIA(OPGAGGAR@GMAIL.COM)(9810185751)(RESPONDENT) PEC VENTURES LTD.(PKJAIN@PECLIMITED.COM)(1123313619)(RESPONDENT) HDB FINANCIAL SERVICES LTD.(VIKAS.ANAND@HDBFS.COM)(1164507729)(RESPONDENT) CENTRAL BANK OF INDIA(TUSHARSINGH145@GMAIL.COM)(9811634530)(RESPONDENT) ARJUN MAHAJAN(ARJUNMAAJAN@EXPERTLEGALSERVICE.COM)(9811923428)(PETITIONER) TUSHAR SINGH(TUSHARSINGH145@GMAIL.COM)()(RESPONDENT) TUSHAR SINGH(TUSHARSINGH145@GMAIL.COM)(9811634530)(RESPONDENT)		
69	W.P.(C)-10313/2022 CM APPL. 48248/2022	SMT. RAM KUMARI V/s DELHI DEVELOPMENT AUTHORITY & ANR.	ALOK KUMAR	
		OTHER DETAILS OF ADVOCATES: N S DALAL AND DEVESH PRATAP SINGH(DEVES.ADV@GMAIL.COM)(9811155424)(PETITIONER) DR. RAHUL CHHOKKER(DDACHAMBERHC@YAHOO.COM)(8950510963)(RESPONDENT) N S DALAL ANDDEVESH PRATAP SINGH(CHAMBEROFNSDALAL@GMAIL.COM)()(PETITIONER) N S DALAL ANDDEVESH PRATAP SINGH(CHAMBEROFNSDALAL@GMAIL.COM)()(PETITIONER) ARUN BIRBAL(ARUNBIRBAL@YAHOO.COM)()(RESPONDENT) A K SHITAGOYAL(AKSHITAGOYAL.ADV16@GMAIL.COM)()(RESPONDENT)		
70	W.P.(C)-12102/2022 CM APPL. 36158/2022	AAMIR AHMED & ORS. V/s CENTRAL BANK OF INDIA	VISHAL SHARMA	
		OTHER DETAILS OF ADVOCATES: AKASH JAIN(AKASH138JAIN@GMAIL.COM)(8800912360)(PETITIONER) TUSHAR SINGH(TUSHARSINGH145@GMAIL.COM)()(RESPONDENT) TUSHAR SINGH(LLC.TUSHARSINGH@GMAIL.COM)()(RESPONDENT) CENTRAL BANK(SAMDELHI@CENTRALBANK.CO.IN)()(RESPONDENT)		
71	W.P.(C)-12186/2022 CM APPL. 36544/2022 CM APPL. 41231/2022 CM APPL. 48283/2022 CM APPL. 48284/2022	SUNIL KUMAR BATRA V/s PEGASUS ASSETS RE CONSTRUCTION PVT LTD & ANR.	NATWAR RAI	

		OTHER DETAILS OF ADVOCATES: NATWAR RAI AND ASSOCIATE(NATWARRAI@GMAIL.COM)(9818906064)(PETITIONER) HARSHIT JAIN(HARSHITJAIN@GMAIL.COM)()(RESPONDENT) SYS(SYS@PEGASUS_ARC.COM)()(RESPONDENT) NATWAR RAI AND ASSOCIATE(NATWARRAI@GMAIL.COM)(9818906064)(PETITIONER) LAW LINKER(LAWLINKER76@YAHOO.CO.IN)()(RESPONDENT) LAW OFFICE RAI(NATWARRAI@GMAIL.COM)()(PETITIONER) LAW LINKER(LAWLINKER76@YAHOO.CO.IN)()(RESPONDENT)		
72	W.P.(C)-12586/2022	RITU SINGH SEHRAWAT V/s RESERVE BANK OF INDIA & ORS.	SHAILESH KUMAR SINHA, HARSHAD V HAMEED, SHRUTI GOPAL IYER	
		OTHER DETAILS OF ADVOCATES: SHAILESH KUMAR SINHA(SHAILESHSINHALLB@GMAIL.COM)(9873076434)(PETITIONER) OPTIWARI(OPTIWARI96@GMAIL.COM)()(RESPONDENT) RDNEW DELHIL(RDNEWDELHI@RBI.ORG.IN, NDLV@FEDERALBANK.CO.IN, CARE@RUPEEK.COM)()(RESPONDENT) HAMEL PARIHAR(HAMELPARIHAR@REDIFFMAIL.COM)()(RESPONDENT) HARSHAD V HAMEED(ADVHARSHAD@GMAIL.COM)(9818223896)(RESPONDENT) SHRUTI GOPAL IYER(IYERSHRUTI.ILSLAW@GMAIL.COM)(8860729023)(RESPONDENT)		
73	W.P.(C)-17494/2022 CM APPL. 55821/2022	NARAYAN SINGH V/s DELHI DEVELOPMENT AUTHORITY	ADITYA KUMAR	
		OTHER DETAILS OF ADVOCATES: ADITYA KUMAR (AKUMAR@NKRLAW.COM)(9818748200)(PETITIONER) ADITYA KUMAR (AKUMAR@NKRLAW.COM)(9958291740)(PETITIONER) DDA CHAMBER (DDACHAMBERHC@YAHOO.COM)(23070466)(RESPONDENT)		
74	W.P.(C)-2093/2023	PHOOL SINGH V/s DELHI DEVLOPMENT AUTHORITY AND ORS	UDAIBIR SINGH KOCHAR	
		OTHER DETAILS OF ADVOCATES: UDAIBIR SINGH KOCHAR(UDAIBIR.KOCHAR@SUMITLAW.COM)(9250611261)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUSELGNCTD@GMAIL.COM)()(RESPONDENT) DDA CHAMBERS(DDACHAMBERHC@YAHOO.COM)()(RESPONDENT)		
75	W.P.(C)-3843/2023 CM APPL. 40766/2023	ASHISH SHARMA V/s DELHI DEVELOPMENT AUTHORITY	VINOD GAUTAM, SANJAY VASHISHTHA	
		OTHER DETAILS OF ADVOCATES: VASDEV LALWANI(KDLAWFIRM@GMAIL.COM)(8860637476)(PETITIONER) DDA CHAMBER(DDACHAMBERHC@YAHOO.COM)(8950510963)(RESPONDENT) DDA CHAMBER(DDACHAMBERHC@YAHOO.COM)()(RESPONDENT) VISHAL(VISHALKU1994@GMAIL.COM)(8511601438)(PETITIONER) KD LAW(KDLAWFIRM@GMAIL.COM)()(RESPONDENT)		
76	W.P.(C)-4077/2023 CM APPL. 7844/2024	RAVI AGGARWAL V/s STATE OF GOVT OF NCT OF DELHI AND ANR	MANEESH KUMAR, SURESH KUMAR TIWARI	
		OTHER DETAILS OF ADVOCATES: MANEESH KUMAR(MANEESH30@GMAIL.COM)(9599022542)(PETITIONER) PUNIT BHALLA(PUNITBHALLA@GMAIL.COM)()(RESPONDENT) VARUN(ADVARUN36@GMAIL.COM)()(RESPONDENT) DHC PROSECUTION(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)()(RESPONDENT) PUNIT BHALLA(PUNITBHALLA@AOL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) PREET(PREETV@BANKOFBARODA.COM)()(RESPONDENT) JOSHI & ASSOCIATES(ADVUMESHJOSHI@GMAIL.COM)(9910568669)(PETITIONER) MANEESH(MANEESH30@GMAIL.COM)()(RESPONDENT) STATE(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT)		
77	W.P.(C)-4996/2023 CM APPL. 19493/2023	AAMIR AHMED V/s UNION BANK OF INDIA	PRACHI JOHRI	
		OTHER DETAILS OF ADVOCATES: AKASH JAIN(AKASH138JAIN@GMAIL.COM)(8800912360)(PETITIONER) OP GAGGAR(OPGAGGAR@GMAIL.COM)()(RESPONDENT) UNION BANK OF INDIA(CB0606@UNIONBANKOFINDIA.COM)()(RESPONDENT)		

78	W.P.(C)-7641/2023	ABHISHEK ARORA V/s RESERVE BANK OF INDIA & ORS.	ARUN KHATRI	
		OTHER DETAILS OF ADVOCATES: K & R LGAL(ARUNKHATRILAWYER@GMAIL.COM, ARUNKHATRI@KRLEGAL.IN)(9811821180)(PETITIONER) SANJAY GUPTA(SANJAY_GUPTA@SNGPARTNERS.IN, WECARE@RATTANINDIA.IN, CUSTOMERCARE@RATTANINDIA.IN)()(RESPONDENT) DEUTSCHE(DEUTSCHE.BANK@DB.COM)()(RESPONDENT) HAMEL PARIHAR(HAMELPARIHAR@REDIFFMAIL.COM, NODALOFFICER@TRANSUNION.COM)()(RESPONDENT)		
79	W.P.(C)-8673/2023 CM APPL. 32855/2023	SHRI PANKAJ NAUTIYAL V/s DELHI DEVELOPMENT AUTHORITY	JITENDRA NATH PATHAK	WITH WP© 2586/2023
		OTHER DETAILS OF ADVOCATES: JITENDRA NATH PATHAK(PATHAK.JN72@GMAIL.COM)(9717930407)(PETITIONER) DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)(8960896896)(RESPONDENT)		
80	W.P.(C)-12143/2023 CM APPL. 47704/2023 CM APPL. 14691/2024	MUKUL LATHER V/s DELHI DEVELOPMENT AUTHORITY & ORS.	DEVESH KUMAR CHAUVIA, HARSHVARDHAN SURANA	
		OTHER DETAILS OF ADVOCATES: DEVESH KUMAR CHAUVIA(MUKULLATHER@GMAIL.COM)(8879576142)(PETITIONER) DYNASTY LAW FIRM, SURANA LAW OFFICE(DYNASTYLAWFIRM@GMAIL.COM, LEGAL@SURANALAWOFFICE.COM)()(RESPONDENT) HARSHVARDHAN SURANA(HARSHSURANA@LAWYER.COM)(9871165163)(RESPONDENT)		
81	W.P.(C)-12442/2023 CM APPL. 49028/2023	DWARKA RELIGIOUS SOCIAL AND CULTURAL ASSOCIATION V/s ASSOCIATION OF SOCIAL AND CULTURAL EVENTS AND ANRS	ANKIT HOODA, SOUMITRA CHATTERJEE	
		OTHER DETAILS OF ADVOCATES: SWASTIK SINGH(KHATRIMANJHULA@GMAIL.COM)(8447574340)(PETITIONER) ASSOCIATION OF SOCIAL AND CULTURAL EVENTS(DDACHAMBERHC@YAHOO.COM, TOMARSASSOCIATES@GMAIL.COM)()(RESPONDENT) SOUMITRA CHATTERJEE(LEXCORPLAWOFFICES@GMAIL.COM)(9999242523)(RESPONDENT)		
82	W.P.(C)-12658/2023 CM APPL. 42866/2024	PRASHANT AGGARWAL V/s PUNJAB AND SIND BANK & ANR.	KSHITIZ AHUJA	
		OTHER DETAILS OF ADVOCATES: KSHITIZ MAHIPAL(KSHITIZAHUJA@GMAIL.COM)(9211456885)(PETITIONER) ATHENA LEGAL, PRASHANT(CORRESPONDENCE@ATHENALEGAL.IN, PRASHANTMANCHANDA.ASC@GMAIL.COM)(0)(RESPONDENT) PSB, RAJESH(HO.SAMVERTICAL@PSB.CO.IN, RAJESH@GAUTAMLAWCHAMBERS.NET)(0)(RESPONDENT) G PATHIBAN(G.PARTHIBAN@PSB.CO.IN)(0)(RESPONDENT)		
83	W.P.(C)-13661/2023	PUNEET KUMAR DEV V/s UNION OF INDIA AND ANR.	MAHESH KUMAR	
		OTHER DETAILS OF ADVOCATES: SOURABH SAINI(ADVSOURABHSAINI@GMAIL.COM)(9660751994)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM, RAJIV@RPKAPUR.COM, INFO@BHATTALLAW.COM)()(RESPONDENT)		
84	W.P.(C)-1469/2024 CM APPL. 6818/2024	ABHISHEK KHANNA V/s UNION OF INDIA & ORS.	MD ALI, ANURADHA DUTT	
		OTHER DETAILS OF ADVOCATES: SHUBHAM UPADHYAY(ADVCHHATRESH@GMAIL.COM)(6363195151)(PETITIONER) H S PARIHAR(HAMELPARIHAR@REDIFFMAIL.COM)()(RESPONDENT) YAZDAN CONSTRUCTIONS()(7379465256)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) AFTEK INFRASTRUCTURE PRIVATE LIMITED(GAURAV.MAHENDRA@ICICIBANK.COM, MSGROUP.LKO@GMAIL.COM, IDAPRO@YAHOO.COM)()(RESPONDENT) SHUBHAM UPADHYAY(ADV.SHUBHAMUPADHYAYLEGALADVICE@GMAIL.COM, ADVCHHATRESH@GMAIL.COM)(8299600732)(PETITIONER) UNION OF INDIA, HAMEL PARIHAR(UOIDHC@GMAIL.COM, HAMELPARIHAR@REDIFFMAIL.COM)(1123384193)(RESPONDENT)		

		UNION OF INDIA RESPODENT()(7379465256)(RESPONDENT) ANURADHA DUTT(ADMIN@DMD.LAW)(9910044138)(RESPONDENT)		
85	W.P.(C)-2170/2024	ANKUR MALHOTRA V/s DELHI DEVELOPMENT AUTHORITY & ANR.	ANKUR MALHOTRA	
		OTHER DETAILS OF ADVOCATES: ANKUR MALHOTRA(ADV.ANKURMALHOTRA@GMAIL.COM)(7060281211)(PETITIONER) DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)(8960896896)(RESPONDENT)		
86	W.P.(C)-2340/2024 CM APPL. 9696/2024 CM APPL. 52796/2024	MIGSUN HOMZ APARTMENT ASSOCIATION THROUGH ITS PRESIDENT V/s DELHI DEVELOPMENT AUTHORITY THROUGH ITS VICE CHAIRMAN & ORS.	CHANDRA PRAKASH	
		OTHER DETAILS OF ADVOCATES: CHANDRA PRAKASH(CPADV79@GMAIL.COM)(9810834624)(PETITIONER) DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)(8960896896)(RESPONDENT) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)(8960896896)(RESPONDENT) THE ENGINEER IN CHIEF(EINC-PWD@DELHI.GOV.IN)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SANJEEV SABHARWAL(SOLICITOR6@GMAIL.COM)()(RESPONDENT) CHANDRA PRAKASH(CPADV79@GMAIL.COM)(9810834624)(PETITIONER) DR. RAHUL CHHOKER(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
87	W.P.(C)-2633/2024 CM APPL. 47765/2024	ASHISH NARANG V/s LIFE INSURANCE CORPORATION OF INDIA & ANR.	JAIDEEP SINGH	
		OTHER DETAILS OF ADVOCATES: JAIDEEP SINGH(JAIDEEP.SINGH72@GMAIL.COM)(9871568789)(PETITIONER) KAMAL (KAMALNCO@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) JAIDEEP SINGH(JAIDEEP.SINGH72@GMAIL.COM)(9871568789)(PETITIONER) KAMAL N CO., UNION OF INDIA(KAMALNCO@GMAIL.COM, UOIDHC@GMAIL.COM)(0)(RESPONDENT)		
88	W.P.(C)-3279/2024 CM APPL. 13551/2024	SANJAY JAIN V/s BANK OF BARODA & ORS.	PANKUSH GOYAL, SOUGAT SINHA	
		OTHER DETAILS OF ADVOCATES: PANKUSH GOYAL(ADVOCATEHARDIKSHARMA@GMAIL.COM)(9315386954)(PETITIONER) RAJIV(RAJIV@RPKAPUR.COM)()(RESPONDENT) ARUN AGGARWAL(ADVARUN36@GMAIL.COM)()(RESPONDENT) PUNIT BHALLA(PUNITBHALLA@GMAIL.COM)()(RESPONDENT) SOUGAT SINHA(SOUGAT.SINHA@GMAIL.COM)(9212173310)(RESPONDENT) SOUGAT SINHA(SOUGAT.SINHA@GMAIL.COM)(9212173310)(RESPONDENT)		
89	W.P.(C)-4271/2024 CM APPL. 17497/2024 WITH W.P.(C) 10305/2024 W.P.(C) 10592/2024	GITA GUPTA AND ORS V/s DELHI DEVELOPMENT AUTHORITY AND ORS	MOHD SHAZ KHAN	
		OTHER DETAILS OF ADVOCATES: TALHA ABDUL RAHMAN(OFFICEOFTALHA@GMAIL.COM)(9936084176)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250602)(RESPONDENT) DDA(DDACHAMBERHC@YAHOO.COM)(8960896896)(RESPONDENT) PARVINDER CHAUHAN(PARVINDERCHAUHAN.ADV@GMAIL.COM)()(RESPONDENT)		
90	W.P.(C)-10305/2024 CM APPL. 42202/2024	SAROJ V/s DELHI DEVELOPMENT AUTHORITY & ORS.	MOHD SHAZ KHAN	
		OTHER DETAILS OF ADVOCATES: TALHA ABDUL RAHMAN, MOHD SHAZ KHAN, ADNAN YOUSUF(OFFICEOFTALHA@GMAIL.COM)(9936084176)(PETITIONER) DELHI DEVELOPMENT AUTHORITY(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT) PARVINDER CHAUHAN(PARVINDERCHAUHAN.ADV@GMAIL.COM)(0)(RESPONDENT)		

		UNION OF INDIA AND ORS(UOIDHC@GMAIL.COM)(0)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(0)(RESPONDENT) VIKRANT N GOYAL(VNGOYAL@GMAIL.COM, CPWD_DGW@NIC.IN)(0)(RESPONDENT)		
91	W.P.(C)-10592/2024 CM APPL. 43572/2024	NAIMA V/s DELHI DEVELOPMENT AUTHORITY & ORS.	MOHD SHAZ KHAN	
		OTHER DETAILS OF ADVOCATES: TALHA ABDUL RAHMAN(OFFICEOFTALHA@GMAIL.COM)(9936084176)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) DR. RAHUL CHHOKER(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT)		
92	W.P.(C)-4859/2024 CM APPL. 19866/2024	DINESH BAHADUR SINGH & ORS. V/s STATE BANK OF INDIA & ANR.	ANANNYA GHOSH, ABHISHEK BAID	
		OTHER DETAILS OF ADVOCATES: ANANNYA GHOSH AND DUSHYANT MANOCHA(DUSHYANT@MGLAWASSOCIATES.COM, ANANNYA@MGLAWASSOCIATES.COM)(9999714826)(RESPONDENT) BHATTA LAW(INFO@BHATTALLAW.COM)()(RESPONDENT) H S PARIHAR(HAMELPARIHAR@REDIFFMAIL.COM)()(RESPONDENT) ABHISHEK BAID(ABHIJ81@GMAIL.COM)(9999469777)(RESPONDENT)		
93	W.P.(C)-5191/2024 CM APPL. 21251/2024	BABLU MANDAL V/s DELHI DEVELOPMENT AUTHORITY	AAYUSH AGARWALA	
		OTHER DETAILS OF ADVOCATES: AAYUSH AGARWALA(AAYUSH.AGARWALA@GMAIL.COM)(9999105064)(PETITIONER) DR. RAHUL CHHOKER(DDACHAMBERHC@DDA.ORG.IN)()(RESPONDENT)		
FOR FINAL HEARING				
94	W.P.(C)-9788/2019	SAROJ KAUR V/s DELHI DEVELOPMENT AUTHORITY THROUGH VICE CHAIRMAN	DILIP SINGH, MRITUNJAY KUMAR SINGH	
		OTHER DETAILS OF ADVOCATES: DILIP SINGH()(9810111052)(PETITIONER) MRITUNJAY KUMAR SINGH(LAWYERMATTY@GMAIL.COM)(9582634444)(PETITIONER)		
95	W.P.(C)-10791/2022 CM APPL. 31356/2022	SHRI GAJRAJ SINGH V/s DELHI DEVELOPMENT AUTHORITY	JAGRATI SINGH, SUNITA OJHA	
		OTHER DETAILS OF ADVOCATES: JAGRATI SINGH AND RAJPAL GULIA(ADVOCATEJAGRATI111@GMAIL.COM)(9250208553)(PETITIONER) DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)(8950510963)(RESPONDENT) SUNITA OJHA(SUNIETA.OJHA@GMAIL.COM)(8800237326)(RESPONDENT)		
FOR ARGUMENT				
96	W.P.(C)-1628/2021	SHARWAN GUPTA V/s RESERVE BANK OF INDIA & ANR.	MAYANK JAIN, ABHINAV SHARMA	
		OTHER DETAILS OF ADVOCATES: MAYANK JAIN AND PARMATMA SINGH(JAINSINGHCO@GMAIL.COM)(41517977)(PETITIONER) MAYANKJAIN(JAINSINGHCO@GMAIL.COM)(9811611921)(PETITIONER) FED CO CEFA(FEDCOCEFA@RBI.ORG.IN)()(RESPONDENT) H S PARIHAR(HAMELPARIHAR@REDIFFMAIL.COM)()(RESPONDENT) ABHINAV SHARMA(ABHINAVSHARMA88@GMAIL.COM)(9818383574)(RESPONDENT)		
97	W.P.(C)-8908/2021 CM APPL. 27674/2021	MR RAHUL MEHTA & ANR. V/s DELHI DEVELOPMENT AUTHORITY	MANSI SHAMRA, MANSI SHAMRA	
		OTHER DETAILS OF ADVOCATES: MS. MANMEET ARORA(MANSIMRIDULASHARMA@GMAIL.COM)(9650536590)(PETITIONER) DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)(8950510963)(RESPONDENT)		

FOR FINAL DISPOSAL				
98	**W.P.(C)-4833/2004**	**M/S THAKUR TANKERS V/s D.D.A. & ANR.**	**R.K.SAINI & ASSOCIATES, ANIL SAPRA, SEEMA NEB, SOMESH ARORA, NEELIMA TRIPATHI, PAWAN MATHUR**	
		OTHER DETAILS OF ADVOCATES: WITHOUT GENERATE ()()(RESPONDENT) WITHOUT GENERATE ()()(RESPONDENT) WITHOUT GENERATE ()()(RESPONDENT)		
FINAL ARGUMENTS				
99	**W.P.(C)-3995/2023 CM APPL. 15537/2023 CM APPL. 54542/2023 CM APPL. 50348/2024 WITH W.P.(C) 4080/2023**	**SUBHADHRA LOCAL AREA BANK LIMITED V/s UNION OF INDIA & ORS.**	**AKSHAY CHANDRA, ABHINAV SHARMA**	
		OTHER DETAILS OF ADVOCATES: AKSHAY CHANDRA(ADVOCATEAKSHAYCHANDRA@GMAIL.COM9910401230)()(PETITIONER) R L K RAO(RLKRAO@RBI.ORG.IN, RJRAJ@RABI.ORG.IN, DEEPAKGOGIA@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) AKSHAY CHANDRA(CLPNANDAN@GMAIL.COM)(9910401230)(PETITIONER) ARUNIMA(ARUNIMA.ADV@GMAIL.COM)()(RESPONDENT) JAI (JAI@JSECHAMBES.COM)()(RESPONDENT) ABHINAV(ABHINAV.SHARMA@LINKLEGAL.IN)()(RESPONDENT) AKSHAY CHANDRA(ADVOCATEAKSHAYCHANDRA@GMAIL.COM)(9910401230)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) MS. ARUNIMA DWIVEDI(ARUNIMA.ADV@GMAIL.COM, ABHINAV.SHARMA@LINKLEGAL.IN, JAI@JSECHAMBERS.COM)(0)(RESPONDENT) ABHINAV SHARMA(ABHINAVSHARMA88@GMAIL.COM)(9818383574)(RESPONDENT)		
100	**W.P.(C)-4080/2023 CM APPL. 15885/2023 WITH W.P.(C) 3995/2023**	**SHAREHOLDERS COMMITTEE, SUBHADHRA LOCAL AREA BANK LIMITED V/s UNION OF INDIA & ORS.**	**ASHISH KUMAR**	
		OTHER DETAILS OF ADVOCATES: JAI SAHAI ENDLAW(JAI@JSECHAMBERS.COM)(9811122114)(PETITIONER) SUBHADRA BANK(BOD@SUBHADRABANK.COM, JAI.JINGER@SUBHADRABANK.COM)()(RESPONDENT) RK RAO(RKRAO@RBI.ORG.IN)()(RESPONDENT) RBI(DEEPAKGOGIA@RBI.ORG.IN, AVPRABHU@RBI.ORG.IN)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) HAMEL PARIHAR(HAMELPARIHAR@REDIFFMAIL.COM)()(RESPONDENT) LEXORBIS(MAIL@LEXORBIS.COM)()(RESPONDENT) SLAB SHARE HOLDERS(SLABSHAREHOLDERS@GMAIL.COM)()(RESPONDENT)		
101	**W.P.(C)-11509/2024 CM APPL. 47772/2024 CM APPL. 47774/2024 CM APPL. 62983/2024 WITH W.P.(C) 11810/2024 W.P.(C) 12982/2024**	**GEETIKA ADLAKHA V/s DELHI DEVELOPMENT AUTHORITY & ANR.**	**MOHIT SETH**	**Listing Remarks: AT 3:00PM**
		OTHER DETAILS OF ADVOCATES: NIKHIL SINGHVI(NIKHILSINGHVI@GMAIL.COM)(8826130600)(PETITIONER) DR. RAHUL CHHOKER(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT) NIKHILSINGHVI (NIKHILSINGHVI@GMAIL.COM)(8826130600)(PETITIONER) DR. RAHUL CHHOKER(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT) DR. RAHUL CHHOKER(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT)		
102	**W.P.(C)-11810/2024 CM APPL. 49128/2024 CM APPL. 49130/2024 CM APPL. 62984/2024**	**RAKESH KUMAR BANSAL V/s DELHI DEVELOPMENT AUTHORITY & ANR.**	**DIVITA VYAS**	**Listing Remarks: AT 3:00PM**
		OTHER DETAILS OF ADVOCATES: AMER VAID, DIVITA VYAS, REA BHALLA(AMERVAID@GMAIL.COM, DIVITAVYASADV@GMAIL.COM, BHALLA.REA@GMAIL.COM)(9818239395)(PETITIONER) DDA(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT) AMERVAID(AMERVAID@GMAIL.COM)(9910053405)(PETITIONER) DR. RAHUL CHHOKER(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT) DR. RAHUL CHHOKER(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT)		

103	W.P.(C)-12982/2024 CM APPL. 54105/2024 WITH W.P.(C) 11509/2024	NIHAL SINGH MEENA & ANR. V/s DELHI DEVELOPMENT AUTHORITY	SONIA ARORA	Listing Remarks: AT 3:00PM
		OTHER DETAILS OF ADVOCATES: SONIA A MENON(SONIAARORAMENON@GMAIL.COM)(9810865468)(PETITIONER) DDA(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT) DDA(DDACHAMBERHC@DDA.ORG.IN)(8920952108)(RESPONDENT)		
FOR CONSIDERATION				
104	W.P.(C)-4907/2023 CM APPL. 18974/2023 CM APPL. 19422/2023	PRESIDENT, LAXMI EDUCATIONAL SOCIETY V/s PUNJAB NATIONAL BANK	SATENDRA KUMAR, SANTOSH KUMAR ROUT	
		OTHER DETAILS OF ADVOCATES: SUNIL KUMAR(SUNIL77KUMAR@GMAIL.COM)(8448221205)(PETITIONER) PUNJAB NATIONAL BANK(SKRLAWFIRMS@GMAIL.COM, ADVSKROUT@YAHOO.COM)()(RESPONDENT) SUNIL KUMAR(SUNIL77KUMAR@GMAIL.COM)(8448221205)(PETITIONER) SKR LAW FIRMS(SKRLAWFIRMS@GMAIL.COM, ADVSKROUT@YAHOO.COM)()(RESPONDENT) SANTOSH KUMAR ROUT(ADVSKROUT@YAHOO.COM)(9990432878)(RESPONDENT)		

COURT NO. 16
HON'BLE MR.JUSTICE DHARMESH SHARMA

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MEETING NUMBER: 25127330441

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
TOP OF THE BOARD				
1	FAO-328/2024 CM APPL. 59993/2024 CM APPL. 59994/2024 WITH FAO 347/2024	HAMDARD LABORATORIES INDIA (MEDICINE DIVISION) V/s UNANI DRUGS MANUFACTURERS ASSOCIATION (UDMA) & ANR.	SHALINI KAPOOR	
		OTHER DETAILS OF ADVOCATES: JUGAL KISHORE(JKSETHANDCOMPANY@GMAIL.COM)(9810160155)(PETITIONER) UDMA(UDMA@UDMA.IN)(0)(RESPONDENT) NAVIN(NAVINKUMARJHA98@GMAIL.COM)(0)(RESPONDENT)		
2	FAO-347/2024 CM APPL. 64958/2024	HAMDARD LABORATORIES INDIA MEDICINE DIVISION V/s UNANI DRUGS MANUFACTURERS ASSOCIATION UDMA	SHALINI KAPOOR	
		OTHER DETAILS OF ADVOCATES:		

FRESH MATTERS & APPLICATIONS				
3	**CONT.CAS(C)-268/2025** **CM APPL. 10786/2025**	**VINOD BHUSHAN SHARMA** **V/s SHRI GOVIND MOHAN & ANR.**	**PRAMOD KUMAR TIWARI**	
		OTHER DETAILS OF ADVOCATES:		
4	**CONT.CAS(C)-269/2025** **CM APPL. 10787/2025**	**PRAMOD KUMAR TIWARI** **V/s SHRI GOVIND MOHAN & ANR.**	**PRAMOD KUMAR TIWARI**	
		OTHER DETAILS OF ADVOCATES:		
5	**CONT.CAS(C)-270/2025** **CM APPL. 10788/2025**	**ISHAQUE SHARIF** **V/s SHRI GOVIND MOHAN & ANR.**	**PRAMOD KUMAR TIWARI**	
		OTHER DETAILS OF ADVOCATES:		
6	**CONT.CAS(C)-271/2025** **CM APPL. 10789/2025**	**DURGA PRASAD OJHA** **V/s SHRI GOVIND MOHAN & ANR.**	**PRAMOD KUMAR TIWARI**	
		OTHER DETAILS OF ADVOCATES:		
7	**CONT.CAS(C)-276/2025** **CM APPL. 10809/2025**	**SARLA SARDA** **V/s RITU JAJU**	**ABHISHEK GUPTA**	
		OTHER DETAILS OF ADVOCATES: **ABHISHEK GUPTA ()(9999959779)(PETITIONER)** **R()(9650754996)(RESPONDENT)**		
AFTER NOTICE MISC. MATTERS				
8	**CONT.CAS(C)-1426/2023**	**ARCHANA BHARDWAJ** **V/s DIPENDER BHARDWAJ**	**RAHUL JAIN**	
		OTHER DETAILS OF ADVOCATES: **RAHUL JAIN(OFFICE@JAINANDTALUKDAR.COM)(9818887002)(PETITIONER)** **DIPENDER BHARDWAJ(DIPENBHARDWAJ@GMAIL.COM)()(RESPONDENT)**		
9	**FAO-71/2017** **CM APPL. 5420/2017**	**AKASH GAHLOT** **V/s STATE AND ORS**	**DAVINDER VARMA, NARESH C SHARMA & CO, ANAND YADAV, DHANANJAY GROVER, KARAN VEER TYAGI**	
		OTHER DETAILS OF ADVOCATES: **DHANANJAY GROVER(DHANANJAY@GROVER.CO.IN)(9871055220)(PETITIONER)** **KARAN VEER TYAGI(KARANTYAGI.LAWYER@GMAIL.COM)(9999886360)(PETITIONER)** **KARAN VEER TYAGI(KARANTYAGI.LAWYER@GMAIL.COM)(9999886360)(RESPONDENT)**		
10	**FAO-13/2019** **CM APPL. 1221/2019**	**M/S MICRO COILS AND REFRIGERATION PVT LTD** **V/s SANTOSH KUMAR YADAV & ORS**	**ROHIT GOEL**	
		OTHER DETAILS OF ADVOCATES: **ROHIT GOEL()(9312248785)(PETITIONER)**		
11	**FAO-445/2019** **CM APPL. 49411/2019** **CM APPL. 49413/2019**	**M/S KYR CRYSTAL PVT LTD** **V/s M/S A INNOVATIVE INTERNATIONAL LTD**	**MANUJ AGGARWAL**	
		OTHER DETAILS OF ADVOCATES: **MANUJ AGGARWAL()(9818094931)(PETITIONER)**		
12	**FAO-65/2020** **CM APPL. 4699/2020** **CM APPL. 37914/2024**	**SAROJ & ORS** **V/s KAVITA DEVI & ANR**	**D K SHARMA, SOMNATH PARASHAR, SUNDER PARKASH JAIN, SOMNATH PARASHAR**	
		OTHER DETAILS OF ADVOCATES: **D K SHARMA()(9312213589)(PETITIONER)** **S N PARASHAR()(9811185863)(PETITIONER)** **SUNDER PARKASH JAIN(SPJAIN.ADV@GMAIL.COM)(9873304064)(PETITIONER)** **SOMNATH PARASHAR(SOMPARASHAR@YAHOO.COM)(9811185863)(PETITIONER)**		
13	**FAO-213/2020** **CM APPL. 29508/2020** **WITH FAO 102/2021**	**AZAD SINGH** **V/s SUKHBIR & ANR.**	**PINKU SINGH**	
		OTHER DETAILS OF ADVOCATES: **PINKU SINGH & SANTOSH KUMAR(PINKUSINGHADV@GMAIL.COM)(9818349856)(PETITIONER)** **PINKU(PINKUSINGHADV@GMAIL.COM)(9818349856)(PETITIONER)**		

		PK BHARDWAJ(PK.BHARDWAJ@GMAIL.COM)()(RESPONDENT)		
14	FAO-102/2021 CM APPL. 9425/2021	SH. RAM NIWAS V/s SH. AZAD SINGH	PREM K. BHARDWAJ	
		OTHER DETAILS OF ADVOCATES: P K BHARDWAJ(BHARDWAJANDASSOCIATES436@GMAIL.COM)(9811325484)(PETITIONER) PINKU SINGH(PINKUSINGHADV@GMAIL.COM)(9818349856)(RESPONDENT)		
15	FAO-219/2020 CM APPL. 30279/2020	M/S. H.S.P.S. TEXTILES PVT. LTD. V/s PAWAN JAIN	PRADEEP KUMAR MISHRA, RAVI KAUSHAL	
		OTHER DETAILS OF ADVOCATES: PRADEEPMISHRA(PM18289@GMAIL.COM)(9811538060)(PETITIONER) ASHISH UPADHAYAY & ASSOCIATES(ASHISHUPADHAYAY@GMAIL.COM)(9811215280)(PETITIONER) KCGEQUITY(KCGEQUITY@GMAIL.COM)(9560333516)(RESPONDENT) NEERAJ(NEERAJ2615@GMAIL.COM)()(RESPONDENT) RAVI KAUSHAL(RAVIKAUSHAL1775@GMAIL.COM)(9899103959)(PETITIONER)		
16	FAO-33/2022 CM APPL. 7967/2022	MOHD ISHA V/s UNION OF INDIA & ANR.	ANSHUMAN BAL	
		OTHER DETAILS OF ADVOCATES: ANSHUMAN BAL & KARAN BAL(ANSHUMANBAL2000@YAHOO.COM)(9810955203)(PETITIONER) UNION OF INDIA(JAGJITSINGHADVOCATE@YAHOO.CO.IN)()(RESPONDENT)		
17	FAO-329/2022 CM APPL. 55417/2022	SAROJ RANI V/s SUMIT SALUJA & ORS.	ARUN BALI	
		OTHER DETAILS OF ADVOCATES: ARUN BAALI , JITENDER SINGH LAMBA (ARUNBALI78@GMAIL.COM)(999935171)(PETITIONER) R()(9999308069)(RESPONDENT) CLO MCD(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) R()(9811244646)(RESPONDENT) R()(9899667499)(RESPONDENT)		
18	FAO-88/2023 CM APPL. 18398/2023 CM APPL. 18400/2023	SUSHIL KUMAR V/s MOHD MAHTAB	ABDUL SATTAR	
		OTHER DETAILS OF ADVOCATES: ABDUL SATTAR(AYANSAIFI45@GMAIL.COM)(7289071768)(PETITIONER) R()(9971881438)(RESPONDENT)		
19	FAO-337/2023 CM APPL. 66624/2023 CM APPL. 8421/2025 CM APPL. 8422/2025	SHAMIM V/s MOHAMAD MOSTAFA PERWEJ & ANR.	SARTHAK ADVOCATES & SOLICITORS	
		OTHER DETAILS OF ADVOCATES: MANI GUPTA(MANI.GUPTA@SARTHAKLAW.COM)(8800777922)(PETITIONER) MEMBER EXECUTIVE(MEMBEREXECUTIVE@GMAIL.COM)(0)(RESPONDENT)		
20	FAO-134/2024 CM APPL. 22963/2024	M/S DHARAMPAL PREMCHAND LTD V/s EMPLOYEES STATE INSURANCE CORPORATION	SAURAV KUMAR, SHLOK CHANDRA	
		OTHER DETAILS OF ADVOCATES: BHAGAT CHAMBERS LLP(ADVBRAJESH@GMAIL.COM)(9810528057)(PETITIONER) SHLOK CHANDRA(SHLOKCHANDRA@CHANDRALAWCHAMBERS.COM,)()(RESPONDENT) SHLOK CHANDRA(SHLOKCHANDRA@GMAIL.COM)(9999670588)(PETITIONER)		
21	FAO-234/2024 CM APPL. 41669/2024	RAJESH KUMAR V/s DHARAMVIR TYAGI	ABHAY RAJ VERMA	
		OTHER DETAILS OF ADVOCATES: TARUN ARORA(AORTARUNARORA@GMAIL.COM)(8527802307)(PETITIONER) RAJESH()(9310464344)(PETITIONER) DHARAMBIR()(9560083222)(RESPONDENT)		

22	FAO-316/2024 CM APPL. 57972/2024	SHRI TEK CHAND V/s SHRI ARJUN KUMAR & ORS.	SHIV CHARAN GARG	
		OTHER DETAILS OF ADVOCATES: SHIV CHARAN GARG(SHIVCHARANGARG@GMAIL.COM)(9811061563)(PETITIONER) TEK CHAND()(8076744867)(PETITIONER)		
FOR FINAL HEARING				
23	FAO-258/2021	RAM BARAN V/s JAI PRAKASH & ANR.	SOMNATH PARASHAR	
		OTHER DETAILS OF ADVOCATES: S.N. PARASHAR(PARASHARCHAMBER@GMAIL.COM)(9811185863)(PETITIONER) PANKAJ SETH(SETHPANKAJ74@GMAIL.COM)(9811213768)(RESPONDENT)		
24	FAO-330/2022	PARWATI V/s UNION OF INDIA	RAJAN SOOD	
		OTHER DETAILS OF ADVOCATES: ASHIMA(ASHIMA.SOOD@HOTMAIL.COM)(9971987890)(PETITIONER) RAJAN SOOD(RAJAN-SOOD@HOTMAIL.COM)(9311903346)(PETITIONER) UOI(UOIDHC@GMAIL.COM)()(RESPONDENT)		
FOR HEARING				
25	FAO-201/2021 CM APPL. 27493/2021	LIBERTY GENERAL INSURANCE CO LTD V/s SH SURENDRA PAL & ORS.	ASHWANI KUMAR SONI, RAM KANWAR NAIN	
		OTHER DETAILS OF ADVOCATES: LIBERTY GENERAL INSURANCE CO LTD(ASHWANIKUMARSONI@GMAIL.COM)(9811404055)(RESPONDENT) LIBERTY GENERAL INSURANCE CO LTD(ASHWANIKUMARSONI@GMAIL.COM)(9811404055)(RESPONDENT) LIBERTY GENERAL INSURANCE CO LTD(ASHWANIKUMARSONI@GMAIL.COM)(9811404055)(RESPONDENT) A.K. SONI(ASHWANIKUMARSONI@GMAIL.COM)(9811404055)(PETITIONER) SH SURENDRA PAL(LAWOFFICES723WW@GMAIL.COM)(9312070470)(PETITIONER) LAW OFFICE(LAWOFFICES723WW@GMAIL.COM)()(RESPONDENT) RAM KANWAR NAIN(LAWOFFICES723WW@GMAIL.COM)(9312070470)(RESPONDENT)		
PART-HEARD MATTERS				
26	CONT.CAS(C)-999/2023 WITH CONT.CAS(C) 1000/2023 CONT.CAS(C) 1001/2023 CONT.CAS(C) 1261/2023 CONT.CAS(C) 1262/2023 CONT.CAS(C) 1246/2023 CONT.CAS(C) 1249/2023 CONT.CAS(C) 1250/2023 CONT.CAS(C) 1258/2023 CONT.CAS(C) 1259/2023 CONT.CAS(C) 1350/2023	JAREENA & ANR. V/s GANPAT LAL & ORS.	VAIBHAV MISHRA	
		OTHER DETAILS OF ADVOCATES: SIDDHARTHA SHANKAR RAY , VAIBHAV MISHRA (LAWCHAMBER.MISHRA@GMAIL.COM)(9650580863)(PETITIONER) GULSHAN (GULSHAN.GAWARI2020@GMAIL.COM)()(RESPONDENT) DDA (DDACHAMBERHC@YAHOO.COM)()(RESPONDENT) CHIRAG GUPTA (CHIRAG.GUPTA2052@DDA.GOV.IN)()(RESPONDENT) GANAT RANWAT(RANWAT.GANPAT@GMAIL.COM)()(RESPONDENT) GOVPURI(SHO-GOVPURI-DL@NIC.IN)()(RESPONDENT) SANDEEP POONIA(SANDEEP.POONIA2048@DDA.GOV.IN)()(RESPONDENT)		
27	CONT.CAS(C)-1000/2023	KAMLESH KUMAR & ORS. V/s GANPAT LAL & ORS.	VAIBHAV MISHRA	
		OTHER DETAILS OF ADVOCATES: SIDDHARTHA SHANKAR RAY , VAIBHAV MISHRA (LAWCHAMBERS.MISHRA@GMAIL.COM)(9650580863)(PETITIONER) GOVIND PURI(SHO.GOVINDPURI@DELHIPOLICE.GOV.IN)()(RESPONDENT) GULSHAN GAWRI(GULSHAN.GAWARI2020@GMAIL.COM)()(RESPONDENT) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) CHIRAG.GUPTA(CHIRAG.GUPTA2052@DDA.GOV.IN)()(RESPONDENT)		

		SANDEEP POONIA(SANDEEP.POONIA2048@DDA.GOV.IN)()(RESPONDENT) GANPAT RANWAT(RANAWAT.GANPAT@GMAIL.COM)()(RESPONDENT) DDA(DDACHAMBERHC@YAHOO.COM)()(RESPONDENT)		
28	CONT.CAS(C)-1001/2023	SIKHA & ORS. V/s GANPAT LAL & ORS.	VAIBHAV MISHRA	
		OTHER DETAILS OF ADVOCATES: PATAI RAM()(9289628867)(PETITIONER) SIKHA()(9958721766)(PETITIONER) SIDDHARTHA SHANKAR RAY & VAIBHAV MISHRA(LAWCHAMBERS.MISHRA@GMAIL.COM)(9650580863)(PETITIONER) SIDDHARTHA SHANKAR RAY & VAIBHAV MISHRA(LAWCHAMBERS.MISHRA@GMAIL.COM)(9650580863)(PETITIONER) CHIRAG GUPTA(CHIRAG.GUPTA2052@DDA.GOV.IN)(9953031811)(RESPONDENT) RANWAT(RANAWAT.GANPAT@GMAIL.COM)(9811992967)(RESPONDENT) GULSHAN GAWARI(GULSHAN.GAWRI2020@DDA.GOV.IN)(9891261706)(RESPONDENT) JAGDISH(SHO.GOVINDPURI@DELHIPOLICE.GOV.IN)(8750870932)(RESPONDENT) SANDEEP(SANDEEP.POONIA2048@DDA.GOV.IN)()(RESPONDENT)		
29	CONT.CAS(C)-1246/2023	SUMAN V/s GULSHAN GAWRI & ORS.	VIVEK KUMAR TANDON	
		OTHER DETAILS OF ADVOCATES: VIVEK KUMAR TANDON(VIVEKKUMARTANDON@GMAIL.COM)(9810177733)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) DDA(DDACHAMBERHC@YAHOO.COM)()(RESPONDENT) SANDEEP POONIA(SANDEEP.POONIA2048@DDA.GOV.IN)(1126892385)(RESPONDENT) GULSHAN GAWARI(GULSHAN.GAWRI2020@DDA.GOV.IN)(9891261706)(RESPONDENT) CHIRAG(CHIRAG.GUPTA2052@DDA.GOV.IN)()(RESPONDENT)		
30	CONT.CAS(C)-1249/2023	RANJEET JHA V/s GULSHAN GAWRI & ORS.	VIVEK KUMAR TANDON	
		OTHER DETAILS OF ADVOCATES: VIVEK KUMAR TANDON & PRERNA TANDON(VKTLAWCHAMBERS@GMAIL.COM)(9810177733)(PETITIONER) CHIRAG GUPTA(CHIRAG.GUPTA2052@DDA.GOV.IN)(9953031811)(RESPONDENT) GANPAT LAL(RANAWAT.GANPAT@GMAIL.COM)(9811992967)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT)		
31	CONT.CAS(C)-1250/2023	HAZRA BANO V/s GULSHAN GAWRI & ORS.	VIVEK KUMAR TANDON	
		OTHER DETAILS OF ADVOCATES: VIVEK KUMAR TANDON & PRERNA TANDON(VIVEKKUMARTANDON@GMAIL.COM)(9810177733)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) GULSHAN GAWARI(GULSHAN.GAWRI2020@DDA.GOV.IN)(9891261706)(RESPONDENT) GANPAT LAL(RANAWAT.GANPAT@GMAIL.COM)(9811992967)(RESPONDENT) CHIRAG (CHIRAG.GUPTA2052@DDA.GOV.IN)(9953031811)(RESPONDENT) DDA(DDACHAMBERHC@YAHOO.COM)()(RESPONDENT) SANDEEP POONIA(SANDEEP.POONIA2048@DDA.GOV.IN)()(RESPONDENT)		
32	CONT.CAS(C)-1258/2023	BANO BEGUM V/s GULSHAN GAWRI & ORS.	VIVEK KUMAR TANDON	
		OTHER DETAILS OF ADVOCATES: VIVEK KUMAR TANDON & PRERNA TANDON(VIVEKKUMARTANDON@GMAIL.COM)(9810177733)(PETITIONER) GANPAT LAL(RANAWAT.GANPAT@GMAIL.COM)(9811992967)(RESPONDENT) GULSHAN(GULSHAN.GAWRI2020@DDA.GOV.IN)(9891261706)(RESPONDENT) SANDEEP POONIA(SANDEEP.POONIA2048@DDA.GOV.IN)()(RESPONDENT) DDA(DDACHAMBERHC@YAHOO.COM)()(RESPONDENT) CHIRAG(CHIRAG.GUPTA2052@DDA.GOV.IN)(9953031811)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT)		

33	CONT.CAS(C)-1259/2023	NAGEENA BEGUM V/s GULSHAN GAWRI & ORS.	VIVEK KUMAR TANDON	
		OTHER DETAILS OF ADVOCATES: VIVEK KUMAR TANDON & PRERNA TANDON(VIVEKKUMARTANDON@GMAIL.COM)(9810177733)(PETITIONER) DDA(DDACHAMBERHC@YAHOO.COM)()(RESPONDENT) SANDEEP POONIA(SANDEEP.POONIA2048@DDA.GOV.IN)()(RESPONDENT) GULSHAN GAWARI(GULSHAN.GAWRI2020@DDA.GOV.IN)(9891261706)(RESPONDENT) RANAWAT(RANAWAT.GANPAT@GMAIL.COM)(9811992967)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) CHIRAG(CHIRAG.GUPTA2052@DDA.GOV.IN)()(RESPONDENT)		
34	CONT.CAS(C)-1261/2023	MAMTA V/s GULSHAN GAWRI & ORS.	VIVEK KUMAR TANDON	
		OTHER DETAILS OF ADVOCATES: VIVEK KUMAR TANDON & PRERNA TANDON(VIVEKKUMARTANDON@GMAIL.COM)(9810177733)(PETITIONER) DDA(DDACHAMBERHC@YAHOO.COM)()(RESPONDENT) CHIRAG GUPTA(CHIRAG.GUPTA2052@DDA.GOV.IN)(9953031811)(RESPONDENT) GULSHAN GAWARI(GULSHAN.GAWRI2020@DDA.GOV.IN)(9891261706)(RESPONDENT) SANDEEP POONIA(SANDEEP.POONIA2048@DDA.GOV.IN)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) RANAWAT(RANAWAT.GANPAT@GMAIL.COM)(9811992967)(RESPONDENT)		
35	CONT.CAS(C)-1262/2023	NASIMA BEGUM V/s GULSHAN GAWRI & ORS.	VIVEK KUMAR TANDON	
		OTHER DETAILS OF ADVOCATES: VIVEK KUMAR TANDON & PRERNA TANDON(VIVEKKUMARTANDON@GMAIL.COM)(9810177733)(PETITIONER) GULSHAN GAWARI(GULSHAN.GAWRI2020@DDA.GOV.IN)(9891261706)(RESPONDENT) CHIRAG(CHIRAG.GUPTA2052@DDA.GOV.IN)(9953031811)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) DDA(DDACHAMBERHC@YAHOO.COM)()(RESPONDENT) GANPAT LAL(RANAWAT.GANPAT@GMAIL.COM)(9811992967)(RESPONDENT)		
36	CONT.CAS(C)-1350/2023	PURNIMA HALDHAR V/s GULSHAN GAWRI & ORS.	VIVEK KUMAR TANDON	
		OTHER DETAILS OF ADVOCATES: VIVEK KUMAR TANDON & PRERNA TANDON(VKTLAWCHAMBERS@GMAIL.COM)(9810177733)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) SANDEEP POONIA(SANDEEP.POONIA2048@DDA.GOV.IN)(26892385)(RESPONDENT) GANPAT LAL(RANAWAT.GANPAT@GMAIL.COM)(9811992967)(RESPONDENT) GULSHAN GAWARI(GULSHAN.GAWRI2020@DDA.GOV.IN)(9891261706)(RESPONDENT) DDA(DDACHAMBERHC@YAHOO.COM)()(RESPONDENT) CHIRAG GUPTA(CHIRAG.GUPTA2052@DDA.GOV.IN)(9953031811)(RESPONDENT)		
37	W.P.(C)-2352/2023 CM APPL. 8998/2023	MANGAL KARAN V/s DELHI DEVELOPMENT AUTHORITY & ANR.	SHANTANU, CHAND CHOPRA	
		OTHER DETAILS OF ADVOCATES: SHAHRUKH ALAM(SHANTANU.SINGH@HOTMAIL.COM)(9892982325)(PETITIONER) SHAAN RAWAT(SHAANRAWAT28@GMAIL.COM)()(RESPONDENT) DDA CHAMBER(DDACHAMBERHC@YAHOO.COM)()(RESPONDENT) PARVINDER()(9868102274)(RESPONDENT) CHAND CHOPRA(CHAND@CHANDCHOPRA.COM)(9915907494)(RESPONDENT)		
38	W.P.(C)-2785/2023 CM APPL. 10752/2023	ARUN DAS V/s DELHI DEVELOPEMNT AUTHORITY & ANR.	SUJOY CHATTERJEE	
		OTHER DETAILS OF ADVOCATES: PRIYADHARSHI BANERJEE(SUJOYCHATTERJEE.08@GMAIL.COM)(8447376187)(PETITIONER)		

		PARVINDER CHAUHAN(PARVINDERCHAUHAN.ADV@GMAIL.COM)()(RESPONDENT) DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)(8960896896)(RESPONDENT) DELHI URBAN SHELTER IMPROVEMENT BOARD(DELHISHELTER@GMAIL.COM)()(RESPONDENT)		
39	W.P.(C)-3350/2023 CM APPL. 12989/2023	SMT. SEEMA DAS V/s DELHI DEVELOPMENT AUTHORITY & ORS.	SAURABH KANSAL	
		OTHER DETAILS OF ADVOCATES: SAURABH KANSAL(INFO@PSAASSOIATES.IN)(9958378565)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)(8960896896)(RESPONDENT)		
40	W.P.(C)-6291/2023	KASHMIR LAL V/s GOVERNMENT OF NCT OF DELHI & ANR.	VIVEK KUMAR TANDON	
		OTHER DETAILS OF ADVOCATES: VIVEK KUMAR TANDON(VKTLAWCHAMBERS@GMAIL.COM, VIVEKKUMARTANDON@GMAIL.COM)(9810177733)(PETITIONER) PARVINDER CHAUHAN(PARVINDERCHAUHAN1973@GMAIL.COM, DDACHAMBERHC@YAHOO.COM)()(RESPONDENT)		
41	W.P.(C)-6303/2023 CM APPL. 40405/2023	RANDHIR KUMAR KAUSHAL V/s GOVERNMENT OF NCT OF DELHI & ANR.	VIVEK KUMAR TANDON	
		OTHER DETAILS OF ADVOCATES: VIVEK KUMAR TANDON(VKTLAWCHAMBERS@GMAIL.COM, VIVEKKUMARTANDON@GMAIL.COM)(9810177733)(PETITIONER) PARVINDER CHAUHAN(PARVINDERCHAUHAN1973@GMAIL.COM, DDACHAMBERHC@YAHOO.COM)()(RESPONDENT) VIVEK KUMAR TANDON(VKTLAWCHAMBERS@GMAIL.COM, VIVEKKUMARTANDON@GMAIL.COM)(9810177733)(PETITIONER) RISHIKANT(SINGHRISHIKANTDOS@GMAIL.COM, SANJAYKLAW@YAHOO.COM)()(RESPONDENT)		
42	W.P.(C)-7893/2023	ARUN KUMAR YADAV & ORS. V/s GOVERNMENT OF NCT OF DELHI & ANR.	VIVEK KUMAR TANDON, CHAND CHOPRA	
		OTHER DETAILS OF ADVOCATES: VIVEK KUMAR TANDON(VIVEKKUMARTANDON@GMAIL.COM)(9810177733)(PETITIONER) VIVEK KUMAR TANDON(VIVEKKUMARTANDON@GMAIL.COM)(9810177733)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) PARVINDER CHAUHAN(PARVINDERCHAUHAN.ADV@GMAIL.COM)()(RESPONDENT) DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)(8960896896)(RESPONDENT) DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)(8960896896)(RESPONDENT) CHAND CHOPRA(CHAND@CHANDCHOPRA.COM)(9915907494)(RESPONDENT)		
43	W.P.(C)-7976/2023 CM APPL. 30660/2023	SACHIN KUMAR V/s DELHI DEVELOPMENT AUTHORITY	ADITI GUPTA	
		OTHER DETAILS OF ADVOCATES: ADITI GUPTA(ADITIGUPTA29@GMAIL.COM)(9811046710)(PETITIONER) DDA CHAMBER(DDACHAMBERHC@YAHOO.COM)()(RESPONDENT)		
44	W.P.(C)-8126/2023 CM APPL. 31245/2023	SATISH KUMAR V/s DELHI DEVELOPMENT AUTHORITY	ADITI GUPTA, CHAND CHOPRA	
		OTHER DETAILS OF ADVOCATES: ADITI GUPTA(ADITIGUPTA29@GMAIL.COM)(9811046710)(PETITIONER) DDA CHAMBER(DDACHAMBERHC@YAHOO.COM)()(RESPONDENT) CHAND CHOPRA(CHAND@CHANDCHOPRA.COM)(9915907494)(PETITIONER)		
45	W.P.(C)-8433/2023	KUNDAN KUMAR SHAH & ORS. V/s GOVERNMENT OF NCT OF DELHI & ANR.	MOHD IRFAN, VIVEK KUMAR TANDON	
		OTHER DETAILS OF ADVOCATES: MOHDIRFAN (ADV.MOHDIRFAN.DELHI@GMAIL.COM)()(PETITIONER) STANDING COUNSEL (STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT)		

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46	W.P.(C)-8484/2023 CM APPL. 32321/2023 CM APPL. 32322/2023 CM APPL. 50544/2023	RAJ VERMA AND ORS V/s GNCTD, DUSIB & ANR.	VARUN NISCHAL, VAIBHAV MISHRA	
		OTHER DETAILS OF ADVOCATES: SIDDHARTH SHANKAR RAY (VAIBHAV29MISHRA@GMAIL.COM)()(PETITIONER) DDA(DDACHAMBERHC@YAHOO.COM)()(RESPONDENT) PARVINDER CHAUHAN(PARVINDERCHAUHAN1973@GMAIL.COM)()(RESPONDENT) SIDDHARTHA SHANKAR RAY , VAIBHAV MISHRA (LAWCHAMBERS.MISHRA@GMAIL.COM)(9650580863)(PETITIONER) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) PARVINDER(PARVINDERCHAUHAN1973@GMAIL.COM)()(RESPONDENT) DDA(DDACHAMBERHC@YAHOO.COM)()(RESPONDENT)		
47	W.P.(C)-8544/2023 CM APPL. 32512/2023 CM APPL. 48774/2023	BRIJESH KUMAR AND OTHERS V/s DELHI DEVELOPMENT AUTHORITY AND ORS.	KAWALPREET KAUR	
		OTHER DETAILS OF ADVOCATES: KAWALPREET (KAWALPREET303@YAHOO.IN)(8287908688)(PETITIONER) DDA CHAMBER(DDACHAMBERHC@YAHOO.COM, PARVINDERCHAUHAN.ADV@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM, SANJAYARORA@DELHIPOLICE.GOV.IN)(9868250806)(RESPONDENT) KAWALPREET KAUR(KAWALPREET303@YAHOO.IN)(8287908688)(PETITIONER) PARVINDER (PARVINDERCHAUHAN.ADV@GMAIL.COM)()(RESPONDENT) CP SANJAY(CP.SANJAYARORA@DELHIPOLICE.GOV.IN)()(RESPONDENT) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) DDA(DDACHAMBERHC@YAHOO.COM)()(RESPONDENT)		
48	W.P.(C)-8545/2023 CM APPL. 32514/2023 CM APPL. 32515/2023	SANJAY KUMAR AND ORS. V/s DELHI DEVEVELOPMENT AUTHORITY AND ORS.	KAOLIANGPOU KAMEI	
		OTHER DETAILS OF ADVOCATES: KAOLIANGPOU KAMEI(KAOLIANGPOUKAMEI@GMAIL.COM, KAWALPREET303@YAHOO.IN)(9899754667)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM, CP.SANJAYARORA@DELHIPOLICE.GOV.IN)(9868250806)(RESPONDENT) SANJAY ARORA(CP.SANJAYARORA@DELHIPOLICE.GOV.IN)()(RESPONDENT) DDA CHAMBER(DDACHAMBERHC@YAHOO.COM, PARVINDERCHAUHAN.ADV@GMAIL.COM)()(RESPONDENT)		
49	W.P.(C)-8546/2023 CM APPL. 32516/2023 WITH W.P.(C) 17056/2024	MOHIT KUMAR AND ORS V/s DELHI DEVEVELOPMENT AUTHORITY AND ORS	KAOLIANGPOU KAMEI	
		OTHER DETAILS OF ADVOCATES: KAOLIANGPOU KAMEI(KAOLIANGPOUKAMEI@GMAIL.COM, KAWALPREET303@YAHOO.IN)(9899754667)(PETITIONER) SANJAY ARORA(CP.SANJAYARORA@DELHIPOLICE.GOV.IN)()(RESPONDENT) DDA CHAMBER(DDACHAMBERHC@YAHOO.COM, PARVINDERCHAUHAN.ADV@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM, SANJAYARORA@DELHIPOLICE.GOV.IN)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
50	W.P.(C)-17056/2024 CM APPL. 72326/2024	SHARMILA MANDAL & ANR. V/s DELHI DEVELOPMENT AUTHORITY & ORS.	VAIBHAV GAGGAR	
		OTHER DETAILS OF ADVOCATES: VAIBHAV GAGGAR(VAIBHAV@VAIBHAVGAGGAR.COM)(9958808548)(PETITIONER) SANTOSH KUMAR TRIPATHI, DDA(STANDINGCOUNSELGNCTD@GMAIL.COM, DDACHAMBERHC@DDA.ORG.IN)(9868250806)(RESPONDENT) PARVINDER CHAUHAN(PARVINDERCHAUHAN.ADV@GMAIL.COM)(0)(RESPONDENT)		

51	W.P.(C)-8566/2023	SHRI NIRNAJAN KANDAR V/s DELHI DEVELOPMENT AUTHORITY & ORS.	NISHANT KUMAR	
		OTHER DETAILS OF ADVOCATES: NISHA RAWAT(N4NISHANT32@GMAIL.COM)()(PETITIONER) PARVINDER CHAUHAN(PARVINDERCHAUHAN.ADV@GMAIL.COM, PARVINDERCHAUHAN1973@GMAIL.COM)()(RESPONDENT) DHC PROSECUTION(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)()(RESPONDENT) CLOMCDHQ(DDACHAMBERHC@YAHOO.COM, CLOMCDHQ@GMAIL.COM, DIRNS.DUSIB@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
52	W.P.(C)-8569/2023 CM APPL. 32574/2023	BAIJNATH V/s GOVERNMENT OF NCT, DELHI THROUGH ITS CHIEF SECRETARY & ORS.	GIRRISH KUMAR, DINESH KUMAR	
		OTHER DETAILS OF ADVOCATES: GP ASSOCIATES(LAWYERGIRISH@GMAIL.COM)(9873777479)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM, DDACHAMBERHC@YAHOO.COM)(9868250806)(RESPONDENT) PARVINDER CHAUHAN(PARVINDERCHAUHAN.ADV@GMAIL.COM, PARVINDERCHAUHAN1973@GMAIL.COM)()(RESPONDENT) DELHI SHELTER(DELHISHELTER@GMAIL.COM)()(RESPONDENT) DINESH KUMAR(DINUKUMAR84@GMAIL.COM)(9990755693)(RESPONDENT)		
53	W.P.(C)-8843/2023 CM APPL. 33425/2023	BABITA V/s DELHI DEVELOPMENT AUTHORITY	AAYUSH AGARWALA	
		OTHER DETAILS OF ADVOCATES: AAYUSH AGARWALA(AAYUSH.AGARWALA@GMAIL.COM)(9999105064)(PETITIONER) DDA CHAMBER(DDACHAMBERHC@YAHOO.COM)()(RESPONDENT)		
54	W.P.(C)-8992/2023 CM APPL. 34090/2023 CM APPL. 34091/2023 CM APPL. 50536/2023	MADAN KUMAR AND ORS V/s GOVT. OF NCT OF DELHI & ANR.	TANUJA SINGH, VAIBHAV MISHRA	
		OTHER DETAILS OF ADVOCATES: SIDDHARTH SHANKAR RAY(VAIBHAV29MISHRA@GMAIL.COM)(9650580863)(PETITIONER) PARVINDER CHAUHAN(PARVINDERCHAUHAN1973@GMAIL.COM, DDACHAMBERHC@YAHOO.COM)()(RESPONDENT) VAIBHAV MISHRA (LAWCHAMBERS.MISHRA@GMAIL.COM)(9650580863)(PETITIONER) DDA(DDACHAMBERHC@YAHOO.COM)()(RESPONDENT) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) PARVINDER(PARVINDERCHAUHAN1973@GMAIL.COM)()(RESPONDENT)		
55	W.P.(C)-9014/2023 CM APPL. 34313/2023	SHEELA V/s DELHI DEVELOPMENT AUTHORITY	SHAKEEL AHMAD	
		OTHER DETAILS OF ADVOCATES: SHAKEEL AHMAD SAIFI AND ASSOCIATES(SHAKEELADVOCATE74@GMAIL.COM)(9871519604)(PETITIONER) DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)(8960896896)(RESPONDENT) DR. RAHUL CHHOKER(VCDDA@DDA.ORG.IN)()(RESPONDENT)		
56	W.P.(C)-9023/2023	RAJESH V/s GOVERNMENT OF NCT OF DELHI & ANR.	VIVEK KUMAR TANDON	
		OTHER DETAILS OF ADVOCATES: VIVEK KUMAR TANDON(VIVEKKUMARTANDON@GMAIL.COM)(9810177733)(PETITIONER) DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)(8960896896)(RESPONDENT) PARVINDER CHAUHAN(PARVINDERCHAUHAN.ADV@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		

57	W.P.(C)-9038/2023	RAHUL V/s GOVERNMENT OF NCT OF DELHI & ANR.	VIVEK KUMAR TANDON	
		OTHER DETAILS OF ADVOCATES: VIVEK KUMAR TANDON(VKTLAWCHAMBERS@GMAIL.COM)(9810177733)(PETITIONER) PARVINDER CHAUHAN(PARVINDERCHAUHAN.ADV@GMAIL.COM)()(RESPONDENT) DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)(8960896896)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
58	W.P.(C)-9040/2023	MUKESH KUMAR V/s GOVERNMENT OF NCT OF DELHI & ANR.	VIVEK KUMAR TANDON	
		OTHER DETAILS OF ADVOCATES: CHAMBER OF VIVEK KUMAR TANDON(VKTLAWCHAMBERS@GMAIL.COM, VIVEKKUMARTANDON@GMAIL.COM)(9810177733)(PETITIONER) PARVINDER CHAUHAN(PARVINDERCHAUHAN1973@GMAIL.COM, DDACHAMBERHC@YAHOO.COM)()(RESPONDENT)		
59	W.P.(C)-9043/2023 CM APPL. 34398/2023	MOHD DANISH V/s DDA AND OTHERS	KAWALPREET KAUR, GAGANMEET SINGH SACHDEVA	
		OTHER DETAILS OF ADVOCATES: KAWALPREET KAUR(KAWALPREET303@YAHOO.IN)(8287908688)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) PARVINDER CHAUHAN(PARVINDERCHAUHAN.ADV@GMAIL.COM)()(RESPONDENT) DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)(8960896896)(RESPONDENT) GAGANMEET SINGH SACHDEVA(GAGANMEET3@GMAIL.COM)(9582055425)(RESPONDENT)		
60	W.P.(C)-9077/2023 CM APPL. 34559/2023	TULSI BISWAS V/s DDA AND OTHER	SUMAYYA KHATOON, GAGANMEET SINGH SACHDEVA	
		OTHER DETAILS OF ADVOCATES: KAWALPREET (KAWALPREET303@YAHOO.IN, SUMAYYA.ANI94@GMAIL.COM)(8287908688)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM, PARVINDERCHAUHAN.ADV@GMAIL.COM)(9868250806)(RESPONDENT) DDA CHAMBER(DDACHAMBERHC@YAHOO.COM)()(RESPONDENT) GAGANMEET SINGH SACHDEVA(GAGANMEET3@GMAIL.COM)(9582055425)(RESPONDENT)		
61	W.P.(C)-9870/2023 CM APPL. 37957/2023	GANGA DEVI V/s DELHI DEVELOPMENT AUTHORITY	AAYUSH AGARWALA	
		OTHER DETAILS OF ADVOCATES: AAYUSH AGARWALA(AAYUSH.AGARWALA@GMAIL.COM)(9999105064)(PETITIONER) DDA CHAMBER(DDACHAMBERHC@YAHOO.COM)()(RESPONDENT)		
62	W.P.(C)-9873/2023 CM APPL. 37963/2023	JASWANT V/s DELHI DEVELOPMENT AUTHORITY	AAYUSH AGARWALA, GAGANMEET SINGH SACHDEVA	
		OTHER DETAILS OF ADVOCATES: AAYUSH AGARWALA(AAYUSH.AGARWALA@GMAIL.COM)(9999105064)(PETITIONER) DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)(8960896896)(RESPONDENT) GAGANMEET SINGH SACHDEVA(GAGANMEET3@GMAIL.COM)(9582055425)(RESPONDENT)		
63	W.P.(C)-9887/2023 CM APPL. 38056/2023	POORAN WASI V/s DELHI DEVELOPMENT AUTHORITY	AAYUSH AGARWALA, GAGANMEET SINGH SACHDEVA	
		OTHER DETAILS OF ADVOCATES: AAYUSH AGARWALA(AAYUSH.AGARWALA@GMAIL.COM)(9999105064)(PETITIONER) DDA CHAMBER(DDACHAMBERHC@YAHOO.COM)()(RESPONDENT) GAGANMEET SINGH SACHDEVA(GAGANMEET3@GMAIL.COM)(9582055425)(RESPONDENT)		

64	W.P.(C)-10428/2023 CM APPL. 40354/2023	SMT ASHA RANI V/s DELHI DEVELOPMENT AUTHORITY & ANR.	SAURABH KANSAL	
		OTHER DETAILS OF ADVOCATES: SAURABH KANSAL(INFO@PSAASSOCIATES.IN)(9958378565)(PETITIONER) DDA CHAMBER(DDACHAMBERHC@YAHOO.COM, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
65	W.P.(C)-11015/2023	MITHLESH V/s DDA AND OTHERS	KAWALPREET KAUR	
		OTHER DETAILS OF ADVOCATES: KAWALPREET KAUR(KAWALPREET303@YAHOO.IN)(7838854052)(PETITIONER) PARVINDER CHAUHAN(PARVINDERCHAUHAN.ADV@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)(8960896896)(RESPONDENT)		
66	W.P.(C)-11370/2023 CM APPL. 44247/2023	DARKSHA V/s DELHI DEVELOPMENT AUTHORITY	AAYUSH AGARWALA	
		OTHER DETAILS OF ADVOCATES: AAYUSH AGARWALA(AAYUSH.AGARWALA@GMAIL.COM)(9999105064)(PETITIONER) DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)(8960896896)(RESPONDENT)		
67	W.P.(C)-11431/2023	PANCHAMI BIJOLI V/s DELHI DEVELOPMENT AUTHORITY AND ORS	GOBIND MALHOTRA	
		OTHER DETAILS OF ADVOCATES: GOBIND MALHOTRA(LAWCHAMBERS.GM@GMAIL.COM)(9910553758)(PETITIONER) DDA CHAMBER(DDACHAMBERHC@YAHOO.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM, PARVINDERCHAUHAN.ADV@GMAIL.COM)(9868250806)(RESPONDENT)		
68	W.P.(C)-15906/2023 CM APPL. 64005/2023	KANAN BISWAS V/s GOVERNMENT OF NCT OF DELHI & ANR.	CHANDRA PRAKASH RAJWAR	
		OTHER DETAILS OF ADVOCATES: SAVYASACHI RAWAT AND ROHAN CHANDRA(SAVYASHCHI.RAWAT@GMAIL.COM)(9811016352)(PETITIONER) PARVINDER CHAUHAN(PARVINDERCHAUHAN.ADV@GMAIL.COM)()(RESPONDENT) DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)(8960896896)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
69	W.P.(C)-361/2024 CM APPL. 1634/2024	SULAKHA PASWAN V/s DELHI DEVELOPMENT AUTHORITY	ANUPRADHA	
		OTHER DETAILS OF ADVOCATES: MS. ANUPRADHA SINGH(ANUPRADHASINGHADV@GMAIL.COM)(8448503772)(PETITIONER) DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)(8960896896)(RESPONDENT) ARJUN PANT()(9811071260)(RESPONDENT)		
70	W.P.(C)-1484/2024	JITENDRA NATH DAS (SENIOR CITIZEN) V/s DELHI DEVELOPMENT AUTHORITY (DDA)	ISHAN SANGHI	
		OTHER DETAILS OF ADVOCATES: ISHAN SANGHI(ISHAN@SANGHI.COM)(42175413)(PETITIONER) DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)(8960896896)(RESPONDENT)		
71	W.P.(C)-2243/2024 CM APPL. 9292/2024 WITH W.P.(C) 6225/2023	SAPNA BARUA V/s DELHI DEVELOPMENT AUTHORITY & ORS.	RAGHAVENDRA MOHAN BAJAJ	
		OTHER DETAILS OF ADVOCATES: RAGHAVENDA MOHAN BAJAJ AND KUMAR KARAN AND KANAV AGARWAL(OFF.RMB@GMAIL.COM)(9810048083)(PETITIONER) RAGHAVENDRA MOHAN BASJAJ(OFF.RMB@GMAIL.COM)(9810048083)(PETITIONER) DELHI URBAN SHELTER IMPROVEMENT BOARD (DELHISHELTER@GMAIL.COM)()(RESPONDENT) DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)(8960896896)(RESPONDENT) PARVINDER CHAUHAN(PARVINDERCHAUHAN.ADV@GMAIL.COM)()(RESPONDENT)		

		DELHI DELVELOPMENT AUTHORITY, DELHI SHELTER, PARVINDER CHAUHAN(DDACHAMBERHC@YAHOO.COM, DELHISHELTER@GMAIL.COM, PARVINDERCHAUHAN.ADV@GMAIL.COM)()(RESPONDENT) RMB(OFF.RMB@GMAIL.COM)(9991235771)(RESPONDENT) VIJAY(OFF.RMB@GMAIL.COM)(9991235771)(RESPONDENT) PARVINDER CHAUHAN(PARVINDERCHAUHAN.ADV@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
72	W.P.(C)-4607/2024 CM APPL. 18860/2024	GEETA DEVI AND OTHERS V/s DELHI DEVELOPMENT AUTHORITY AND OTHERS	KAWALPREET KAUR	
		OTHER DETAILS OF ADVOCATES: KAWALPREET KAUR, UMESH KUMAR(KAWALPREET303@YAHOO.IN)(8287908688)(PETITIONER) DELHI DEVELOPMENT AUTHORITY(DDACHAMBERHC@YAHOO.COM)()(RESPONDENT) DUSIB(PARVINDERCHAUHAN.ADV@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT)		
73	W.P.(C)-11024/2024 CM APPL. 45585/2024 WITH W.P.(C) 8433/2023	KALICHAND V/s DELHI DEVELOPMENT AUTHORITY & ANR.	BHUVAN MISHRA	
		OTHER DETAILS OF ADVOCATES: BHUVAN MISHRA(OFFICEOFBHUVANMISHRA@GMAIL.COM)(9871756227)(PETITIONER) BHUVAN MISHRA()(9871756227)(PETITIONER) DR. RAHUL CHHOKER(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT) DELHI DEVELOPMENT AUTHORITY(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT) UNION OF INDIA AND ORS(UOIDHC@GMAIL.COM)(0)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT)		
74	W.P.(C)-13968/2024 CM APPL. 58449/2024	MANIK PAIK & ORS. V/s DELHI DEVELOPMENT AUTHORITY	BHASKAR TIWARI	
		OTHER DETAILS OF ADVOCATES: BHASKAR TIWARI(BHASKAR@TIWARIASSOCIATES.COM)(9582158748)(PETITIONER) DDA(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT)		
75	W.P.(C)-309/2025	GANGA DAS V/s DELHI DEVELOPMENT AUTHORITY THROUGH ITS VICE CHAIRMAN	ANUPRADHA	
		OTHER DETAILS OF ADVOCATES: ANUPRADHA SINGH(ANUPRADHASINGHADV@GMAIL.COM)(8448503772)(PETITIONER) DDA(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT)		
FOR FINAL HEARING (END OF THE BOARD)				
76	FAO-420/2013 CM APPL. 17945/2013	BHARTI AXA GENERAL INSURANCE CO LTD V/s SMT IRABATI & ORS	SUNANDA NIMISHA, NAVNEET KUMAR, RAM KANWAR NAIN	
		OTHER DETAILS OF ADVOCATES: RAM KANWAR NAIN(LAWOFFICES723WW@GMAIL.COM)(9312070470)(RESPONDENT)		

COURT NO. 24
HON'BLE MR.JUSTICE RAVINDER DUDEJA

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cmnegi93@gmail.com

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
CASES INVOLVING DIFFERENTLY-ABLED PERSONS				
1	CM(M)-75/2020 CM APPL. 2835/2020 CM APPL. 38506/2021 CM APPL. 19923/2022 CM APPL. 3520/2024 CM APPL. 39694/2024 CM APPL. 60638/2024 CM APPL. 62909/2024 CM APPL. 62910/2024	NAVED YAR KHAN & ANR V/s HAYAT YAR KHAN & ORS	IN PERSON, NAVED YAR KHAN, ALY MIRZA, BHARAT GUPTA, RAMBHAKT AGRAWAL, ALY MIRZA, AKASH CHATTERJEE, SRIVATS KAUSHAL, RAMBHAKT AGRAWAL, BHARAT GUPTA	Listing Remarks: TOP OF THE BOARD WITH CONT.CAS(C)-1103/2019
		OTHER DETAILS OF ADVOCATES: IN PERSON()(9873806204)(PETITIONER) YOGENDER PAL SINGH(YOGENDER.SINGH306@GMAIL.COM)(8527305402)(PETITIONER) FAWZIA(FAWZIA5182@GMAIL.COM)()(RESPONDENT) TAHURA KHWAJA(TAHOORA_KAWAJA@YAHOO.COM)(410772522)(RESPONDENT) ALIMARIAM(ALIMARIAM@GMAIL.COM)(9811390567)(RESPONDENT) MOHD(MOHD_ABID@HOTMAIL.COM)()(RESPONDENT) ALY MIRZA(ALY_MIRZA@YAHOO.COM)(9899720944)(PETITIONER) AMIT(AMITGEORGE@OUTLOOK.COM)()(RESPONDENT) ALY MIRZA(ALY_MIRZA@YAHOO.COM)(9899720944)(RESPONDENT) MNYA RKHAN(MNYARKHAN@GMAIL.COM)()(RESPONDENT) MNYAR KHAN(MNYARKHAN@GMAIL.COM)()(PETITIONER) BHARAT GUPTA (BHARAT@BHARATG.CO)(9013534938)(RESPONDENT) AMIT(AMITGEORGE@OUTLOOK.COM)()(RESPONDENT) RAMBHAKT AGRAWAL(RAMBHAKT@GMAIL.COM)(9818107195)(PETITIONER) YOGENDER (YOGENDER.SINGH306@GMAIL.COM)(0)(RESPONDENT) ALIMARIAM(ALLIMARIAM@GMAIL.COM)(0)(RESPONDENT) FAWZIA(FAWZIA5182@GMAIL.COM)(0)(RESPONDENT) TAHOORA KAWAJA(TAHOORA_KAWAJA@YAHOO.COM)(0)(RESPONDENT) MOHD ABID(MOHD_ABID@HOTMAIL.COM)(0)(RESPONDENT) ALY MIRZA(ALY_MIRZA@YAHOO.COM)(0)(RESPONDENT) MNYAR KHAN(MNYARKHAN@GMAIL.COM)(0)(RESPONDENT) BHARAT GUPTA (BHARAT.GUPTA@OUTLOOK.IN)(0)(RESPONDENT) NAVED YAR KHAN (YOGENDER.SINGH306@GMAIL.COM)(9873806204)(PETITIONER) BHARAT (BHARAT@BHARATG.CO)(0)(RESPONDENT) FAWZIA(FAWZIA5182@GMAIL.COM)(0)(RESPONDENT) MARIAM(ALIMARIAM@GMAIL.COM)(0)(RESPONDENT) TAHOORA KAWAJA(TAHOORA_KAWAJA@YAHOO.COM)(0)(RESPONDENT) AMIT GEORGE(AMITGEORGE@OUTLOOK.COM)(0)(RESPONDENT) FEROZYARKHAN(FEROZYARKHAN@GMAIL.COM)(0)(RESPONDENT) AMIT GEORGE(AMITGEORGE@OUTLOOK.COM)(0)(PETITIONER) BHARAT GUPTA (BHARAT@BHARATG.CO)(9013534938)(RESPONDENT) AMIT GEORGE(AMITGEORGE@OUTLOOK.COM)(0)(RESPONDENT) ALY MIRZA(ALY_MIRZA@YAHOO.COM)(9899720944)(RESPONDENT) AKASH CHATTERJEE(AKASHCHATTERJEE.AC@GMAIL.COM)(9999347660)(PETITIONER) SRIVATS KAUSHAL(KAUSHAL.SRIVATS@GMAIL.COM)(9999318728)(RESPONDENT)	

		RAMBHAKT AGRAWAL(RAMBHAKT@GMAIL.COM)(9818107195)(RESPONDENT) BHARAT GUPTA(BHARAT.GUPTA@OUTLOOK.IN)(9013534938)(RESPONDENT) BHARAT GUPTA(BHARAT.GUPTA@OUTLOOK.IN)(9013534938)(RESPONDENT) BHARAT GUPTA(BHARAT.GUPTA@OUTLOOK.IN)(9013534938)(RESPONDENT) BHARAT GUPTA(BHARAT.GUPTA@OUTLOOK.IN)(9013534938)(RESPONDENT)		
2	CM(M)-16/2023 CM APPL. 521/2023 CM APPL. 8553/2023	NAVED YAR KHAN AND ANR V/s HAYAT YAR KHAN AND ANR	SONU KUMAR, SUDARSHAN BHARDWAJ	
		OTHER DETAILS OF ADVOCATES: NAVED YAR KHAN()(9873806204)(PETITIONER) NAVED YAR KHAN(MNYARKHAN@GMAIL.COM)(9873806204)(PETITIONER) ALIYA BEGUM()(9899887786)(RESPONDENT) HAYAT YAR KHAN(MHSIDDIQI1964@GMAIL.COM)(8076574560)(RESPONDENT) NAVED YAR KHAN()(9873806204)(PETITIONER) M SIDDIQI(MHSIDDIQI1964@GMAIL.COM)()(RESPONDENT)		
3	CONT.CAS(C)-1103/2019 CM APPL. 53955/2019 CM APPL. 46382/2022 CM APPL. 45640/2023 CM APPL. 45799/2023 CM APPL. 39574/2024 WITH CM(M) 75/2020	HAYAT YAR KHAN V/s NAVED YAR KHAN	SRIVATS KAUSHAL, VINEET DHANDA, NAVED YAR KHAN, BHARAT GUPTA, AKASH CHATTERJEE, BHARAT GUPTA	Listing Remarks: TOP OF THE BOARD
		OTHER DETAILS OF ADVOCATES: JASMEET SINGH()(9810064705)(PETITIONER) SKNY CHAMBERS(SKNYCHAMBERS@GMAIL.COM)(9999318728)(PETITIONER) R(MNYARKHAN@GMAIL.COM)()(RESPONDENT) AKASH(AKASHCHATTERJEE.AC@GMAIL.COM)()(RESPONDENT) AKASH CHATTERJEE(AKASHCHATTERJEE.AC@GMAIL.COM)()(PETITIONER) SKNY CHAMBERS(SKNYCHAMBERS@GMAIL.COM)()(PETITIONER) VINEET DHANDA(DHANDA.ASSOCIATES5000@GMAIL.COM)(9811013810)(RESPONDENT) NAVED YAR KHAN(MNYARKHAN@GMAIL.COM)()(RESPONDENT) NAVED YAR KHAN(MNYARKHAN@GMAIL.COM)(9873806204)(PETITIONER) SKNY CHAMBERS(SKNYCHAMBERSA@GMAIL.COM)()(RESPONDENT) BACHONKAGHAR(BAACHONKAGHAR@GMAIL.COM)()(RESPONDENT) BHARAT GUPTA (BHARAT@BHARATG.CO)(9013534938)(PETITIONER) FARMAN(11FARMAN11@GMAIL.COM)(0)(RESPONDENT) AMIT (AMITGEORGE@OUTLOOK.COM)(0)(RESPONDENT) AKASH CHATTERJEE(AKASHCHATTERJEE.AC@GMAIL.COM)(9999347660)(RESPONDENT) BHARAT GUPTA(BHARAT.GUPTA@OUTLOOK.IN)(9013534938)(PETITIONER)		
TOP OF THE BOARD				
4	CM(M)-2009/2024	MS SHREERAM VANIJYA GLOBAL EXIM P LTD V/s SMT SUDESH KUMARI	SHIV CHARAN GARG	
		OTHER DETAILS OF ADVOCATES: SHIV CHARAN GARG(SHIVCHARANGARG@GMAIL.COM)(9811061563)(PETITIONER) SAMEER(SAMEERDEWAN123@REDIFFMAIL.COM)()(RESPONDENT)		
FOR ADMISSION				
5	CM(M)-711/2023 CM APPL. 22269/2023 CM APPL. 22270/2023	RAKESH KUMAR AND ORS V/s NEELAM SHARMA AND ORS	ACHAL GUPTA, MANU BANSAL	
		OTHER DETAILS OF ADVOCATES: ACHAL GUPTA , ALIZAAH RAIS(ACHALG@AEQLAW.COM)(9999244780)(PETITIONER) MANU BANSAL(MANU@ALOINDIA.COM)(9910518080)(RESPONDENT)		
6	CM(M)-1575/2023 CM APPL. 49685/2023	ASSOCIATION OF REVENTA MEMBERS THROUGH AUTHORIZED REPRESENTATIVE SH. MAHENDRA SINGH & ANR. V/s KOMALAM KUTTAPPAN KALAPPURAYIL & ANR.	ANAND DUGGAL	
		OTHER DETAILS OF ADVOCATES: ANAND DUGGAL(ANANDLEGAL42@GMAIL.COM)(9560181888)(PETITIONER) KOMALAM KUTTAPPAN KALAPPURAYIL AND ANR.(KOMAL1698@GMAIL.COM, KARMVIR.REVANTA@GMAIL.COM, REVANTA2013@GMAIL.COM)()(RESPONDENT)		

7	CM APPL. 31201/2024 In CM(M)-1764/2023(Disposed off case)	SWAPNIL AERON V/s JAGMOHAN SAPRA	AVINASH DAS, VIJAY WAGHEY, VIJAY WAGHEY	
		OTHER DETAILS OF ADVOCATES: AJAY KUMAR(AJAY.ADVOCATE2010@GMAIL.COM)(9891191156)(PETITIONER) JAGMOHAN SAPRA()()(RESPONDENT) AJAY KUMAR(AJAY.ADVOCATE2010@GMAIL.COM)()(PETITIONER) VIJAY WAGHEY(WAGHEYVI@YAHOO.CO.IN)(9810244197)(RESPONDENT) VIJAY WAGHEY(WAGHEYVI@YAHOO.CO.IN)(9810244197)(RESPONDENT) VIJAY WAGHEY(WAGHEYVI@YAHOO.CO.IN)(9810244197)(RESPONDENT)		
8	CM(M)-4013/2024 CM APPL. 71730/2024 CM APPL. 71731/2024	CAPTAIN SHALINI SINGH V/s MANJEET KAUR	ANUJ SINGH	
		OTHER DETAILS OF ADVOCATES: GAURAV SINGH (SINGHGAURAVADVOCATE@GMAIL.COM)(7838384004)(PETITIONER) MOHAN(MOHAN.ADVOCATE@GMAIL.COM)(0)(RESPONDENT)		
9	CM(M)-155/2025 CM APPL. 4731/2025	SMT. PARWATI V/s NAVIN CHANDRA AND ORS.	SHASHANK SHEKHAR JHA	
		OTHER DETAILS OF ADVOCATES: SHASHANK SHEKHAR JHA(SHASHANKJHA.MAIL@GMAIL.COM)(9557412076)(PETITIONER) SURYDEO(SURYADEOKUSHWAHA850@GMAIL.COM)(0)(RESPONDENT)		
10	CM(M)-168/2025 CM APPL. 5156/2025 CM APPL. 5158/2025	ANSAL HOUSING AND CONSTRUCTION LTD. V/s PUSHKAR DUTT GROVER (DECEASED) THR HIS LRS	DHARITRY PHOOKAN	
		OTHER DETAILS OF ADVOCATES:		
AFTER NOTICE MISC. MATTERS				
11	CM(M)-435/2019	SANDHYA FINANCE LIMITED V/s KANTA RANI	ANAND DUGGAL	
		OTHER DETAILS OF ADVOCATES: ANAND DUGGAL()(9911220471)(PETITIONER)		
12	CM(M)-71/2022 CM APPL. 3663/2022 CM APPL. 8105/2025 WITH CM(M) 1811/2023	SHRI ASHOK KUMAR JAIN V/s SHRI RAJ KUMAR GUPTA	SHIV CHARAN GARG, SHALINI KAPOOR, SHALINI KAPOOR	
		OTHER DETAILS OF ADVOCATES: SHIV CHARAN GARG & ASSOCIATES (SHIVCHARANGARG@GMAIL.COM)(9811061563)(PETITIONER) JUGAL KISHORE SETH(JKSETHANDCOMPANY@GMAIL.COM)(9810160155)(RESPONDENT) SHIV CHARAN GARG AND ASSOCIATES(SHIVCHARANGARG@GMAIL.COM)(0)(RESPONDENT) SHALINI KAPOOR(JKSETHANDCOMPANY@GMAIL.COM)(9810160155)(RESPONDENT)		
13	CM(M)-1811/2023 CM APPL. 57351/2023	ASHOK KUMAR JAIN V/s SHRI RAJ KUMAR GUPTA	SHIV CHARAN GARG, SHALINI KAPOOR	
		OTHER DETAILS OF ADVOCATES: SHIV CHARAN GARG & ASSOCIATES(SHIVCHARANGARG@GMAIL.COM)(9811061563)(PETITIONER) VINEY(VINEY.LAWJURIS69@YAHOO.COM)(9810515544)(RESPONDENT) SHALINI KAPOOR(JKSETHANDCOMPANY@GMAIL.COM)(9810160155)(RESPONDENT)		
14	CM(M)-38/2023 CM APPL. 1312/2023 WITH CM(M) 39/2023	MANOJ KUMAR CHAUHAN V/s CHANDER BHUSHAN	DIVYANAND JHA, SANJANA GUPTA	
		OTHER DETAILS OF ADVOCATES: NEERAJ KUMAR JHA & MANOJ KUMAR SHARMA(NEERAJJHALLB@GMAIL.COM)(8447470366)(PETITIONER) SANJANA GUPTA(SANJANAGUPTA.ADV@GMAIL.COM)(9953688652)(RESPONDENT) SANJANA GUPTA(SANJANAGUPTA.ADV@GMAIL.COM)(9953688652)(RESPONDENT) SANJANA GUPTA(SANJANAGUPTA.ADV@GMAIL.COM)(9953688652)(RESPONDENT)		

15	CM(M)-39/2023 CM APPL. 1314/2023	MANOJ KUMAR CHAUHAN V/s HAJARI LAL	DIVYANAND JHA, SANJANA GUPTA	
		OTHER DETAILS OF ADVOCATES: NEERAJ KUMAR JHA , MANOJ KUMAR SHARMA (NEERAJJHALLB@GMAIL.COM)(8447470366)(PETITIONER) SANJANA GUPTA(SANJANAGUPTA.ADV@GMAIL.COM)(9953688652)(RESPONDENT) SANJANA GUPTA(SANJANAGUPTA.ADV@GMAIL.COM)(9953688652)(RESPONDENT) SANJANA GUPTA(SANJANAGUPTA.ADV@GMAIL.COM)(9953688652)(RESPONDENT)		
16	CM(M)-60/2023 CM APPL. 60851/2023 CM APPL. 63755/2023 WITH CM(M) 405/2023	BRIJ MOHAN KHANNA V/s M S P K IMPEX & ANR.	DIKSHANT KHANNA	
		OTHER DETAILS OF ADVOCATES: CONVENTUS LAW OFFICES(DIKSHANTKHANNA.ADV@GMAIL.COM)(8010543454)(PETITIONER) DIKSHANT KHANNA & RUHINI DEY(DIKSHANTKHANNA.ADV@GMAIL.COM)(8010543454)(PETITIONER) BRIJ MOHAN KHANNA(KHANNA.BRIJMOHAN2@GMAIL.COM)(999919599)(PETITIONER) PRADIP(KUMARPRADIP57@YAHOO.COM)(9817076907)(RESPONDENT) PRADIP(KUMARPRADIP57@YAHOO.COM)()(RESPONDENT) DIKSHANT KHANNA (DIKSHANTKHANNA.ADV@GMAIL.COM)(8010543454)(PETITIONER) DIKSHANT KHANNA(DIKSHANTKHANNA.ADV@GMAIL.COM)(8010543454)(PETITIONER) LEGAL SOLUTION LAW FIRM(LEGALSOLUTIONLLAWFIRM@GMAIL.COM)()(RESPONDENT)		
17	CM(M)-405/2023 CM APPL. 60663/2023 CM APPL. 63978/2023	BRIJ MOHAN KHANNA V/s M S P K IMPEX & ANR.	DIKSHANT KHANNA	
		OTHER DETAILS OF ADVOCATES: BRIJ MOHAN KHANNA(KHANNA.BRIJMOHAN2@GMAIL.COM)(999919599)(PETITIONER) CONVENTUS LAW OFFICES(DIKSHANTKHANNA.ADV@GMAIL.COM)(8010543454)(PETITIONER) PRADIP(KUMARPRADIP57@YAHOO.COM)()(RESPONDENT) DIKSHANT KHANNA (DIKSHANTKHANNA.ADV@GMAIL.COM)(8010543454)(PETITIONER) DIKSHANT KHANNA (DIKSHANTKHANNA.ADV@GMAIL.COM)(8010543454)(PETITIONER) LEGAL SOLUTION LAW FIRM(LEGALSOLUTIONLLAWFIRM@GMAIL.COM)()(RESPONDENT)		
18	CM(M)-308/2023	M/S. DYNAMIC AURA LLP V/s HARI SINGH	LALITA RANI, BHARAT GUPTA	
		OTHER DETAILS OF ADVOCATES: BRAHMA NAND PRASAD(BRAHMANANDPRASAD123@GMAIL.COM)(9818615398)(PETITIONER) HARI SINGH(1966HARISINGH@GMAIL.COM)()(RESPONDENT) BHARAT GUPTA(LEGISTAUXILIARY@GMAIL.COM)(9810444651)(PETITIONER)		
19	CM(M)-337/2023 CM APPL. 10209/2023	DELHI URBAN SHELTER IMPROVEMENT BOARD V/s MRS KANTA MADAN AND ORS	DINESH KUMAR, KESHAV SEHGAL	
		OTHER DETAILS OF ADVOCATES: RISHI KANT SINGH(SINGHRISHIKANTDOS@GMAIL.COM)(9818186857)(PETITIONER) SUNIL VERMA(SUNILVERMAADVOCATE@YAHOO.COM)()(RESPONDENT) KESHAV SEHGAL(KESHAVSEHGAL.LAW@GMAIL.COM)()(RESPONDENT) KESHAV SEHGAL(KESHAVSEHGAL.LAW@GMAIL.COM)(9999989899)(RESPONDENT)		
20	CM(M)-361/2023	SHIV KUMAR KHAITAN & ANR. V/s HEMANT DIDWANIA & ANR.	RAHUL RAHEJA	
		OTHER DETAILS OF ADVOCATES: SHIV KUMAR KHAITAN(SHIVHARIDWAR1943@GMAIL.COM)()(PETITIONER) RAHUL RAHEJA, ROHIT		

		RAHEJA(RAHEJASLAWFIRM@GMAIL.COM)(9811216445)(PETITIONER) DIDWANIA(ACCOUNTS@DIDWANIA.COM)()(RESPONDENT) SANGHI(DELHI@SANGHI.CO)()(RESPONDENT)		
21	CM(M)-934/2023	SHOHIT CHAUDHRY V/s ANUJ MANAKTALA	SHOHIT CHAUDHRY	
		OTHER DETAILS OF ADVOCATES: SHOHIT CHAUDHARY(SHOHIT@SHOHIT.COM)(9999091964)(PETITIONER) ANUJ MANAKTALA(ANUJMANAKTALA@YAHOO.COM)(9640777743)(RESPONDENT)		
22	CM(M)-1444/2023 CM APPL. 46140/2023	BALBIR KAUR V/s CHATTAR SINGH	RADHIKA KHUSHALDAS, J M KALIA	
		OTHER DETAILS OF ADVOCATES: A MAITRI(ARUNMAITRIP57@GMAIL.COM)(9810146222)(PETITIONER) BALBIR KAUR()(9899438758)(PETITIONER) JM KALI(JMKALIAANDCOMPANY@GMAIL.COM)()(RESPONDENT) J M KALIA(SOLICITORJMK@GMAIL.COM, JMKALIAANDCOMPANY@GMAIL.COM)(9810325510)(RESPONDENT)		
23	CM(M)-1696/2023	SUNIL RASIKLAL SHAH V/s G V KUMAR & ANR.	MANOJ KUMAR TIWARI	
		OTHER DETAILS OF ADVOCATES: M.K.TRIPATHI(ADV.MKTIWARI@HOTMAIL.COM)(9971208337)(PETITIONER)		
24	CM(M)-2152/2023 CM APPL. 67522/2023 CM APPL. 20476/2024	SUNMAIG CABLE V/s P S POLYMERS	HEMANT KUMAR CHATURVEDI, VISHAL TEWARI	
		OTHER DETAILS OF ADVOCATES: PS POLYMERS(PS_POLYMERS2010@GMAIL.COM)()(RESPONDENT) VISHAL TEWARI(TEWARIVISHAL19@GMAIL.COM)(9891050100)(RESPONDENT)		
25	CM(M)-83/2024 CM APPL. 2405/2024	SHRI KRISHAN KUMAR ISSRANI @ KISHAN LAI ISSRANI AND ANR. V/s SMT. SUSHILA SAJNANI (NOW DECEASED THROUGH LR) AND ORS.	GAGAN MATHUR, AKSHAY GUPTA	
		OTHER DETAILS OF ADVOCATES: GAGAN MATHUR(GAGAN@MATHURLEGAL.COM)(9811143077)(PETITIONER) R()(9958555055)(RESPONDENT) AKSHAY GUPTA(AKSHAYGPT14@GMAIL.COM)(8802450460)(PETITIONER)		
26	CM(M)-2183/2024 CM APPL. 17602/2024	SHRI RADHE ENTERPRISES & ANR. V/s TANDOORI VIBES & ANR.	PALLAV SAXENA	
		OTHER DETAILS OF ADVOCATES: RADHE ENTERPRISES(SAMARPAN231@YAHOO.COM)(9810666231)(PETITIONER) PALLAV SAXENA(ADVPALLAVSAXENA@GMAIL.COM)(9811159376)(PETITIONER) M/S TANDOORI (TANUMEHRA@HOTMAIL.COM)()(RESPONDENT)		
27	CM(M)-2588/2024 CM APPL. 29327/2024	M/S T.G. BUILDWELL PRIVATE LIMITED V/s MRS. SUNANDA GAJWE	NAKS & PARTNERS	
		OTHER DETAILS OF ADVOCATES: NITYANAND SINGH, ABHAY PRATAP(NITYA@NAKSLEGAL.COM)(9999130332)(PETITIONER) SIDDHARTH (SIDDHARTHAYADAVADVOCATE@GMAIL.COM)()(RESPONDENT)		
28	CM(M)-2852/2024 CM APPL. 37068/2024	MAHESH YADAV V/s BSES RAJDHANI POWER OF LTD. AND ORS.	ROHAN YADAV, RINKU	
		OTHER DETAILS OF ADVOCATES: DHANANJAY MEHLAWAT, ROHAN YADAV(RYASSOCIATESDHC@GMAIL.COM)(9811546760)(PETITIONER) RINKU (ADV.RINKUU92271@GMAIL.COM)(9899499121)(RESPONDENT)		
29	CM(M)-3449/2024 CM APPL. 55637/2024 CM APPL. 55638/2024	TEK CHAND V/s ARJUN & ORS.	SHIV CHARAN GARG	
		OTHER DETAILS OF ADVOCATES: SHIV CHARAN GARG(SHIVCHARANGARG@GMAIL.COM)(9811061563)(PETITIONER)		

30	CM(M)-3800/2024 CM APPL. 65870/2024	KSHITIJ GUPTA V/s JAGDIP SINGH BEDI AND ANR	RAJNEESH CHOPRA	
		OTHER DETAILS OF ADVOCATES: C & C(INFO@CANDCASSOCIATES.NET)(9760597606)(PETITIONER) RAJNEESH CHOPRA , ANIL , MAURYA(INFO@CANDCASSOCIATES.NET)(9760597606)(PETITIONER) JAGDIP SINGH(LEGALVIBES.LAWFIRM@GMAIL.COM)(0)(RESPONDENT) JAGDIP SINGH (LEGALVIBES.LAWFIRM@GMAIL.COM)(0)(RESPONDENT)		
31	CM APPL. 2202/2025 In CM(M)-4085/2024	SHANTI DEVI V/s OM WATI DEVI AND ORS	RAJNEESH KAPOOR	
		OTHER DETAILS OF ADVOCATES: R K AND ASSOCIATES(RAJNEESSHKAPOOR@GMAIL.COM)(9818298135)(PETITIONER)		
32	CONT.CAS(C)-1411/2024 WITH CM(M) 60/2023 CM(M) 405/2023	BRIJ MOHAN KHANNA V/s PRADIP KUMAR CHAWLA	DIKSHANT KHANNA	
		OTHER DETAILS OF ADVOCATES: SAHIL MUNJAL & DIKSHANT KHANNA(DIKSHANTKHANNA.ADV@GMAIL.COM)(8010543454)(PETITIONER) BRIJ MOHAN KHANNA(KHANNA.BRIJMOHAN2@GMAIL.COM)(9999919599)(PETITIONER) PRADIP KUMAR CHAWLA(KUMARPRADIP57@YAHOO.COM)(9817076907)(RESPONDENT)		
33	TR.P.(C.)-161/2023 CM APPL. 51996/2023	ANJALI JAYANT ALIAS LAXMI V/s VIKAS SINGH	PRACHI GOEL	
		OTHER DETAILS OF ADVOCATES: NEERAJ DHAIYA, PRACHI(ADV.PRACHI.GOEL@GMAIL.COM)(7453893995)(PETITIONER) HOST PROTOCOL(MYGHOSTPROTOCOL@GMAIL.COM)()(RESPONDENT)		
FOR DISPOSAL				
34	CM(M)-274/2020	M/S NIRMAL VIJAY & COMPANY & ANR V/s M/S WENGER & COMPANY	ABHAY RAJ VARMA, ANKIT JAIN	
		OTHER DETAILS OF ADVOCATES: ABHAY RAJ VARMA()(8800566069)(PETITIONER) ANKIT JAIN(ADVANKITJAIN@GMAIL.COM)(9810737362)(PETITIONER)		
35	CM(M)-155/2022 CM APPL. 8391/2022	M/S RONAK GEMS PVT. LTD. V/s M/S SONA OVERSEAS	AMIT GUPTA	
		OTHER DETAILS OF ADVOCATES: RASHMI SINGHLA & RATNA AGGARWAL(RASHMI.SINGHLA.ASSOCIATES@GMAIL.COM)(9810106722)(PETITIONER) M/S RONAK GEMS PVT LTD(BIPINPATELNCO@YAHOO.CO.IN)()(PETITIONER) SURINDER(ADVSURINDERSINGH@GMAIL.COM)()(RESPONDENT)		

FOR HEARING				
36	**CM(M)-2001/2023** **CM APPL. 63011/2023** **CM APPL. 63013/2023**	**M/S ABHISHEK ENTERPRISES** **V/s COMMISSIONER, MUNICIPAL CORPORATION OF DELHI & ANR.**	**ASEEM MEHROTRA**	
		OTHER DETAILS OF ADVOCATES:		
37	**CM(M)-1854/2024** **CM APPL. 8410/2024** **CM APPL. 70774/2024**	**MUNICIPAL CORPORATION OF DELHI** **V/s RISHABH KUMAR JAIN**	**PRITISH SABHARWAL, HARSH RAJPUT**	
		OTHER DETAILS OF ADVOCATES: **MAHIPAL SINGH RAJPUT(MAHIPALRAJPUTADV@GMAIL.COM)(9899590875)(RESPONDENT)** **HARSH(RJPTHRSH@GMAIL.COM)(0)(RESPONDENT)** **PRITISH(PRITISHSABHARWAL1@GMAIL.COM)(9871878690)(RESPONDENT)**		

HIGH COURT OF DELHI **REGISTRAR (LISTING)**
28.02.2025

COURT NO.10
HON'BLE MR.JUSTICE AMIT MAHAJAN

NOTE: ADVOCATES AND PARTIES IN PERSON ARE REQUESTED TO ADDRESS THE COURT AS 'SIR' AND AVOID ADDRESSING AS 'MY LORD', YOUR LORDSHIP' OR 'YOUR HONOUR'.

NOTE:"REQUEST SEEKING ADJOURNMENT DUE TO NON AVAILABILITY OF COUNSELS/LAWYERS WILL BE ENTERTAINED ONLY BETWEEN 10.15 AM TO 10.30 AM & 2.15 PM AND 2.30 PM cmpooja.dhc@gov.in (PRESENCE OF COUNSELS FOR BOTH SIDES IS NECESSARY)."

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO CLICK HERE TO JOIN VC https://virtualcourtdhc.webex.com/meet/virtualcourtdhc7

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
CONNECTED MATTERS (ANMM)				
1	CO.APPL. 606/2008 CO.APPL. 1633/2011 CO.APPL. 1635/2011 CO.APPL. 1639/2011 CO.APPL. 1641/2011 CO.APPL. 1643/2011 CO.APPL. 1645/2011 CO.APPL. 1649/2011 CO.APPL. 1651/2011 CO.APPL. 1653/2011 CO.APPL. 1655/2011 CO.APPL. 1657/2011 CO.APPL. 1659/2011 CO.APPL. 1663/2011 CO.APPL. 1665/2011 CO.APPL. 1667/2011 CO.APPL. 1669/2011 CO.APPL. 1671/2011 CO.APPL. 1673/2011 CO.APPL. 1675/2011 CO.APPL. 1677/2011 CO.APPL. 1679/2011 CO.APPL. 1681/2011 CO.APPL. 1683/2011 CO.APPL. 1685/2011 CO.APPL. 1687/2011 CO.APPL. 1689/2011 CO.APPL. 1691/2011 CO.APPL. 1693/2011 CO.APPL. 1695/2011 CO.APPL. 1697/2011 CO.APPL. 1699/2011 CO.APPL. 1703/2011 CO.APPL. 1705/2011 CO.APPL. 1707/2011 CO.APPL. 1718/2011 CO.APPL. 1720/2011 CO.APPL. 1722/2011 CO.APPL. 1724/2011 CO.APPL. 1726/2011 CO.APPL. 1728/2011 CO.APPL. 1738/2011 CO.APPL. 1744/2011 CO.APPL. 1746/2011 CO.APPL. 1748/2011 CO.APPL. 1750/2011 CO.APPL. 1796/2011 CO.APPL. 1798/2011 CO.APPL. 1813/2011 CO.APPL. 1815/2011 CO.APPL. 2274/2011 CO.APPL. 2277/2011 CO.APPL. 2280/2011 CO.APPL. 2283/2011 CO.APPL. 2292/2011	RE-M/S JVG FINANCE LTD. V/s	HS PARIHAR, PAWAN KUMAR, DHEERAJ GUPTA, P NAGESH, H.K. CHATURVEDI, ANIL KARNWAL, MOHD SHAKEEL, RAHUL, MONIKA ARORA, MONIKA ARORA & ASSOCIATES, FAIZ HYDER RIZVI, SHAILENDRA SINGH, AJAY TIWARI, OFFICIAL LIQUIDATOR, MANSI CHADHA, DEEPAK SHARMA, VIJAY KASANA, AMIT PRAKASH SHAHI, ATRYEE GAUTAM, ANAND MOHAN MISHRA, AJIT RAJPUT, AMAN VACHHER, SAURABH SONI, DHEERAJ GUPTA, AMIT GOEL, ADITYA WADHWA, MILAN SINGH NEGI, RISHAB JAIN, PRADEEP CHHINDRA, BHASKAR VALI, SRINIVAS R RAO MAMIDANNA, RAM LAL ROY, P.NAGESH, BHABNA DAS, JRLISTING LISTING, PIYUSH SACHDEV, RISHABH JAIN, NEERAJ KUMAR JHA, SWAPNIL GAUR, ANJANEYA SINGH, BHAGABATI PRASAD PADHY, JRLISTING LISTING, MONIKA ARORA, RAJINDER MATHUR, SRINIVAS KOTNI, PURNIMA SETHI, NAGESH, RITU, GIRIJESH PANDEY, P.D TEWARI, MANOJ, RAHUL THUKRAL, LAW TREE, ANIL, PUSHKAR KATYAL, PRATEEK DHANDA, RAKESH KUMAR, RISHABH JAIN, MANOJ CHANDRA MISHRA, AMAN NANDRAJOG, SHILPI YADAV, DHANANJAY GARG, RITU SINGH MANN, BHIM SINGH NAGAR, B YESHWANTH RAJ, DHEERAJ MANCHANDA, KARAN KAPOOR, BHASKAR VALI, DEEPAK KHOSLA, GOPAL JHA, RAISUDDIN, BHABNA DAS, KUNAL TYAGI, A.K. MISHRA, RUCHI KHURANA, BHAVYA SETHI, SONAM SHARMA, TANMAY YADAV, SUNIL KUMAR SHARMA, P NAGESJH, PRAVEEN CHANDRA, A MAHAJAN, MR.RR DWIVEDI, BS RAJESH, S SHARMA, MS.MANISHA TYAGI, MR. S MAHESHWARI, DHIRAJ MISHRA, MR.SK LUTHRA, P.I.JOSHE, MS.MS UPPAL, T.S.CHAUDHARY, ARUN SRIVASTAV, KN POPLI, VIJAY K SINGH, MS.MANISHA SINGH, MS.UPPAL, SANJEEV, AK THAKUR, MR.MAYUR R.SHAH, MR.PURNIMA SETHI, HARISH CHAND SHARMA, RANJANA ROY, MR. UCHIT BHANDARI, DHANANJAY, U.C.MITTAL, K P TOMS, U C MITTAL, R K BAKSHI, PUSHKAR SOOD, SARABJIT SHARMA, ABHAY KUMAR, VIKAS MAHAJAN, SARBJIT SHARMA, PRATAP, SHAILENDERA, SHAILENDRA SINGH & CO, LAV KUMAR AGGARWAL, ADRINDUM, NITIN SHARMA, SOMVEER SINGH DESWAL, ARUNAY PATNAIK, SUNITA TIWARI, CHADHA & ASSOCIATES, ALAM, ATHAR ALAM, AJHAR ALAM, BRAJESH VERMA, VINAY KUMAR, SEEMA GUPTA, SWETANK SHANTANU, A.K.SINGH, BIPIN, RAJIV KUMAR, C MOHAN RAO, HITENDER KAPUR, SEEMA KASHYAP, AMIT ANAND TIWARI, A K SRIVASTAVA, N RAJA SINGH, MANISH KR, TARUN GUPTA, SHAILENDRA SINGH, GOEL & ASSO, SHIVALOK YASHOVARDHAN, RAJ KUMAR SHERAWAT, PAWANJIT SINGH BINDRA, RAJAT ARORA, RISHI SOOD, CHANDNI GOYAL, ANIL KUMAR GUPTA, SACHIN MITTAL, SOMESH KUMAR DUBEY, JOSEPH ARISTOTLE S., GIRRISH KUMAR, ATUL GUPTA, K. N. MOHAN, YOGESH KUMAR JAGIA, PANKAJ KUMAR, SAURABH KALIA, LAVINA AHUJA, ASHIM SHRIDHAR, VISHALAKSHI SINGH, GIRIRAJ SUBRAMANIUM, PRASHANT KUMAR TYAGI, DALIP MEHRA, ABHEY KUMAR GUPTA, ANIL KUMAR KARNWAL, GURNOOR KAUR BAJAJ, SUMIT NAGPAL, VINAYAK MARWAH, ANJANEYA SINGH, GURKAMAL HORA ARORA, TANMAY YADAV, RAHUL SHUKLA, TARUN KUMAR, NEERAJ SHEKHAR	**AT 2:30 P.M.**

	CO.APPL. 2295/2011 CO.APPL. 2298/2011 CO.APPL. 2301/2011 CO.APPL. 2304/2011 CO.APPL. 2307/2011 CO.APPL. 2310/2011 CO.APPL. 2313/2011 CO.APPL. 233/2012 CO.APPL. 234/2012 CO.APPL. 446/2012 CO.APPL. 448/2012 CO.APPL. 452/2012 CO.APPL. 454/2012 CO.APPL. 456/2012 CO.APPL. 460/2012 CO.APPL. 462/2012 CO.APPL. 466/2012 CO.APPL. 468/2012 CO.APPL. 470/2012 CO.APPL. 474/2012 CO.APPL. 478/2012 CO.APPL. 480/2012 CO.APPL. 1406/2012 CO.APPL. 1416/2012 CO.APPL. 1419/2012 CO.APPL. 1422/2012 CO.APPL. 1425/2012 CO.APPL. 1431/2012 CO.APPL. 1434/2012 CO.APPL. 669/2013 CO.APPL. 925/2014 CO.APPL. 2091/2014 CO.APPL. 2318/2014 CO.APPL. 2771/2015 CO.APPL. 2773/2015 CO.APPL. 2774/2015 CO.APPL. 299/2017 CO.APPL. 300/2017 CO.APPL. 427/2018 CO.APPL. 483/2018 CO.APPL. 747/2018 CO.APPL. 1168/2018 CO.APPL. 1170/2018 CO.APPL. 1172/2018 CO.APPL. 1174/2018 CO.APPL. 1176/2018 CO.APPL. 1178/2018 CO.APPL. 1180/2018 CO.APPL. 1194/2018 CO.APPL. 1196/2018 CO.APPL. 1198/2018 CO.APPL. 1233/2018 CO.APPL. 1234/2018 CO.APPL. 1235/2018 CO.APPL. 1369/2018 CO.APPL. 1374/2018 CO.APPL. 314/2019 CO.APPL. 556/2019 CO.APPL. 667/2019 CO.APPL. 617/2020 CO.APPL. 82/2021 CO.APPL. 253/2021 CO.APPL. 255/2021 CO.APPL. 522/2021 CO.APPL. 546/2021 CO.APPL. 579/2021 CO.APPL. 682/2021 CO.APPL. 233/2023 CO.APPL. 449/2023 CO.APPL. 490/2023 CO.APPL. 570/2023 CO.APPL. 603/2023 CO.APPL. 604/2023 CO.APPL. 606/2023 CO.APPL. 607/2023 CO.APPL. 620/2023			

	CO.APPL. 621/2023 CO.APPL. 647/2023 CO.APPL. 648/2023 CO.APPL. 816/2023 CO.APPL. 862/2023 CO.APPL. 863/2023 CO.APPL. 864/2023 CO.APPL. 594/2024 CO.APPL. 623/2024 CO.APPL. 624/2024 CO.APPL. 707/2024 CO.APPL. 789/2024 CO.APPL. 879/2024 CO.APPL. 880/2024 CO.APPL. 881/2024 CO.APPL. 882/2024 CO.APPL. 928/2024 CO.APPL. 929/2024 CO.APPL. 930/2024 CO.APPL. 933/2024 CO.APPL. 934/2024 CO.APPL. 935/2024 CO.APPL. 936/2024 CO.APPL. 937/2024 CO.APPL. 938/2024 CO.APPL. 939/2024 CO.APPL. 940/2024 CO.APPL. 941/2024 CO.APPL. 942/2024 CO.APPL. 1078/2024 CO.APPL. 21/2025 OLR 29/2023 In CO.PET.-265/1998			
		OTHER DETAILS OF ADVOCATES: VIJAY KASANA(VIJAYDKASANA@GMAIL.COM)(9873146665)(PETITIONER) AMIT PRAKASH SHAHI(AMITPRAKASHSHAHI@GMAIL.COM)(9582695868)(PETITIONER) ATRYEE GAUTAM(GAUTAM.ATRYEE@GMAIL.COM)(9810220380)(PETITIONER) ANAND MOHAN MISHRA(MISHRA.ANAND33@GMAIL.COM)(9871699591)(PETITIONER) AJIT RAJPUT(AJITRAJPUTADV@GMAIL.COM)(9899041830)(PETITIONER) AMAN VACHHER(ADVVACHHER@REDIFFMAIL.COM)(9711089214)(PETITIONER) ANAND MOHAN MISHRA(MISHRA.ANAND33@GMAIL.COM)(9871699591)(PETITIONER) SHAILENDRA SINGH(SSNCOMPANY@GMAIL.COM)(9899027733)(PETITIONER) SHAILENDRA SINGH(SSNCOMPANY@GMAIL.COM)(9899027733)(PETITIONER) SAURABH SONI(SAURABSONI@GMAIL.COM)(9899537484)(PETITIONER) DHEERAJ GUPTA(PARDEEPJADON37373@GMAIL.COM)(7210670704)(PETITIONER) AMIT GOEL(GOELASSOCIATES42@GMAIL.COM)(9810122373)(PETITIONER) ANAND MOHAN MISHRA(MISHRA.ANAND33@GMAIL.COM)(9871699591)(PETITIONER) ANAND MOHAN MISHRA(MISHRA.ANAND33@GMAIL.COM)(9871699591)(PETITIONER) BHASKARVALI(BHASKAR.VALI@GMAIL.COM)(9910358225)(PETITIONER) RAMROY(RAMLALROY@GMAIL.COM)(9312257661)(PETITIONER) SHAILENDRA SINGH(SSNCOMPANY@GMAIL.COM)(9899027733)(PETITIONER) MONIKAARORA(RATANSINGHLAWOFFICE@GMAIL.COM)(9968655010)(PETITIONER) ANAND MOHAN MISHRA(MISHRA.ANAND33@GMAIL.COM)(9871699591)(PETITIONER) AMIT GOEL(GOELASSOCIATES42@GMAIL.COM)(9810122373)(PETITIONER) ANAND MOHAN MISHRA(MISHRA.ANAND33@GMAIL.COM)(9871699591)(PETITIONER) PUSHKAR KATYAL(PUSHKARKATYAL1990@GMAIL.COM)(9582236669)(PETITIONER) AMIT GOEL(GOELASSOCIATES42@GMAIL.COM)(9810122373)(PETITIONER) PRADEEPCHHINDRA(PRADEEP.CHHINDRA@GMAIL.COM)(9310914012)(PETITIONER) ANAND MOHAN MISHRA(MISHRA.ANAND33@GMAIL.COM)(9871699591)(PETITIONER) MILAN SINGH NEGI(NEGIMILAN04@GMAIL.COM)(9015332650)(PETITIONER) SRINIVAS R RAO MAMIDANNA(ADV.SRIPRASRI@GMAIL.COM)(9810335097)(PETITIONER) DHEERAJ GUPTA(PARDEEPJADON37373@GMAIL.COM)(7210670704)(PETITIONER) MILAN SINGH NEGI(NEGIMILAN04@GMAIL.COM)(9015332650)(PETITIONER) RISHABH JAIN(SPL@RISHABHJAIN.COM)(9999004468)(PETITIONER) MANOJ CHANDRA MISHRA(MANOJMISHRA@REDIFFMAIL.COM)(9810535528)(PETITIONER) AJIT RAJPUT(AJITRAJPUTADV@GMAIL.COM)(9899041830)(PETITIONER) VIJAY KASANA(VIJAYDKASANA@GMAIL.COM)(9873146665)(PETITIONER) ANAND MOHAN MISHRA(MISHRA.ANAND33@GMAIL.COM)(9871699591)(PETITIONER) BHAGABATI PRASAD PADHY(BHAGABATI_PP@YAHOO.COM)(9350209833)(PETITIONER) MILAN SINGH NEGI(NEGIMILAN04@GMAIL.COM)(9015332650)(PETITIONER) MILAN SINGH NEGI(NEGIMILAN04@GMAIL.COM)(9015332650)(PETITIONER) DHEERAJ MANCHANDA(MANCHANDA.DHEERAJ@HOTMAIL.COM)(9899393339)(PETITIONER) PAWANJIT SINGH BINDRA(PAWANBINDRA@HOTMAIL.COM)(9811054970)(PETITIONER) RAJAT ARORA(RAJATARORA1984@GMAIL.COM)(9958593888)(PETITIONER) RISHI SOOD(RISHI.SOOD83@GMAIL.COM)(9650133112)(PETITIONER) CHANDNI GOYAL(BALLURAM987@GMAIL.COM)(9818274049)(PETITIONER) SRINIVAS R RAO MAMIDANNA(ADV.SRIPRASRI@GMAIL.COM)(9810335097)(PETITIONER) ANIL KUMAR GUPTA(ANILADVOSC1991@GMAIL.COM)(9811381268)(RESPONDENT)	

		SACHIN MITTAL(MAIL.SMALAWYERS@GMAIL.COM)(9810166992)(RESPONDENT) SOMESH KUMAR DUBEY(LAWYERSOMESH@GMAIL.COM)(9868451914)(RESPONDENT) DEEPAK KHOSLA(DEEPAK.KHOSLA@GMAIL.COM)(9811054200)(PETITIONER) JOSEPH ARISTOTLE S.(ARISTOTLEAOR@GMAIL.COM)(9212018118)(RESPONDENT) SHAILENDRA SINGH(SSNCOMPANY@GMAIL.COM)(9899027733)(RESPONDENT) GIRRISH KUMAR(LAWYERGIRISH@GMAIL.COM)(9873777479)(RESPONDENT) ATUL GUPTA(ATULGUPTAADV@HOTMAIL.COM)(9810862405)(PETITIONER) K. N. MOHAN(ADVOCATEMOHANJI.INDIA@GMAIL.COM)(8826172523)(PETITIONER) DHEERAJ GUPTA(PERITIAPRADEEP@GMAIL.COM)(7210670704)(PETITIONER) RAHUL SHUKLA(RAHUL.LEGAL@GMAIL.COM)(9871735724)(RESPONDENT) TANMAY YADAV(TANMAYYADAV923@GMAIL.COM)(9971526082)(PETITIONER) B YESHWANTH RAJ(YESHWANTHRAJ.YR@GMAIL.COM)(9818092733)(PETITIONER) AMAN VACHHER(ADVVACHHER@REDIFFMAIL.COM)(9711089214)(PETITIONER) TARUN KUMAR(TARUNKUMAR99906@GMAIL.COM)(9990612454)(RESPONDENT) NEERAJ SHEKHAR(SHEKHARLAWOFFICE@REDIFFMAIL.COM)(9312210391)(RESPONDENT)		
2	CO.PET.-220/2015(Disposed off case) CO.APPL. 1971/2017 CO.APPL. 1973/2017 CO.APPL. 1976/2017 CO.APPL. 1977/2017 CO.APPL. 1979/2017 CO.APPL. 1980/2017 CO.APPL. 1982/2017 CO.APPL. 1983/2017 CO.APPL. 1985/2017 CO.APPL. 1986/2017 CO.APPL. 1988/2017 CO.APPL. 1993/2017 CO.APPL. 1995/2017 CO.APPL. 1996/2017 CO.APPL. 1998/2017 CO.APPL. 1999/2017 CO.APPL. 2001/2017 CO.APPL. 2002/2017 CO.APPL. 2004/2017 CO.APPL. 2005/2017 CO.APPL. 2007/2017 CO.APPL. 2014/2017 CO.APPL. 2016/2017 CO.APPL. 2/2018 CO.APPL. 4/2018 CO.APPL. 5/2018 CO.APPL. 7/2018 CO.APPL. 8/2018 CO.APPL. 10/2018 CO.APPL. 11/2018 CO.APPL. 13/2018 CO.APPL. 14/2018 CO.APPL. 16/2018 CO.APPL. 17/2018 CO.APPL. 19/2018 CO.APPL. 20/2018 CO.APPL. 22/2018 CO.APPL. 23/2018 CO.APPL. 25/2018 CO.APPL. 26/2018 CO.APPL. 28/2018 CO.APPL. 1550/2018 CO.APPL. 1551/2018 CO.APPL. 1552/2018 CO.APPL. 1553/2018 OLR 4/2024 OLR 10/2025 CO.APPL. 121/2025 CO.APPL. 122/2025	JVG FINANCE LTD. (IN LIQN.) V/s JVG FINANCING AND SERVICES LIMITED	OFFICIAL LIQUIDATOR, ASHUTOSH DUBEY, DHEERAJ MANCHANDA, DHEERAJ GUPTA	**AT 2:30 P.M.**
		OTHER DETAILS OF ADVOCATES: ASHUTOSH DUBEY(ADVADUBEY@GMAIL.COM)(9560580512)(PETITIONER) DHEERAJ MANCHANDA(MANCHANDA.DHEERAJ@HOTMAIL.COM)(9899393339)(PETITIONER) DHEERAJ GUPTA(PERITIAPRADEEP@GMAIL.COM)(7210670704)(PETITIONER)		
CONNECTED MATTERS (ANMM)				
3	CO.PET.-171/2007(Disposed off case) OLR 200/2016 OLR 201/2016	RE-KHEMKA ISPAT LTD. V/s	RAJAT BHALLA, OFFICIAL LIQUIDATOR, RAVINDRA BANA, MR.RAKESH KUMAR, RANDHIR KUMAR, VIVEK SIBAL	

		OTHER DETAILS OF ADVOCATES:		
4	CRL.O.(CO.)-1/2011 WITH CO.PET. 171/2007	M/S KHEMKA ISPAT LTD V/s SH. K.P. KHEMKA & ORS.	SUDHIR KAPOOR	
		OTHER DETAILS OF ADVOCATES:		
CONNECTED MATTERS (ANMM)				
5	CO.PET.-144/2014 CO.APPL. 1679/2017 CO.APPL. 1680/2017 CO.APPL. 1757/2017 OLR 147/2018 CO.APPL. 378/2023	OCTOPUS POWER SOLUTIONS (P) LTD V/s RN INFRA COMMUNICATIONS PVT LTD	UTTAM DATT, OFFICIAL LIQUIDATOR, AJIT KUMAR, SARBJEET SINGH BAWA, SUMIT KUMAR, SURAJ KUMAR SINGH	
		OTHER DETAILS OF ADVOCATES: SARBJEET SINGH BAWA(SSBAWA68@GMAIL.COM)(9810498758)(RESPONDENT) SUMIT KUMAR(SUMIT.KUMAR@LEGALORBIT.CO.IN)(8586007048)(PETITIONER) SURAJ KUMAR SINGH(ADVOCATESURAJ13@GMAIL.COM)(9810329829)(RESPONDENT)		
6	CRL.O.(CO.)-26/2015 CO.APPL. 1082/2018 WITH CO.PET. 144/2014	R.N. INFRA COMMUNICATION (P) LTD.(IN PROV.LIQN.) V/s KRISHNA NANDAN & ANR.	OFFICIAL LIQUIDATOR, SARBJEET SINGH BAWA	
		OTHER DETAILS OF ADVOCATES: SARBJEET SINGH BAWA(SSBAWA68@GMAIL.COM)(9810498758)(PETITIONER)		
AFTER NOTICE COMPANY MATTERS				
7	CO.PET.-234/1992 CO.APPL. 640/2023	RE-MAJESTIC APPARELS PVT. LTD. V/s	SANJAY KUMAR SINGH, OFFICIAL LIQUIDATOR, MR. SB SINHA, MR.ANIL K.KHAWARE, MS. RADHA RANGASWAMY, INDERJEET DAS, ANIL KUMAR KHAWARE, AMIT KUMAR DOGRA, MAREESH PRAVIR SAHAY	
		OTHER DETAILS OF ADVOCATES: ANIL KUMAR KHAWARE(ANIL.KHAWARE@GMAIL.COM)(9810027839)(PETITIONER) AMIT KUMAR DOGRA(ADVOCATEAMITDOGRA@GMAIL.COM)(9899875487)(PETITIONER) MAREESH PRAVIR SAHAY(MAREESH.SAHAY@GMAIL.COM)(9899000923)(PETITIONER)		
8	CO.PET.-81/1994(Disposed off case) OLR 249/2015 OLR 41/2018 CO.APPL. 597/2021 CO.APPL. 326/2022	RE-M/S INSULTEK ENGINEERS P.LTD. V/s	MS.MANISHA TYAGI, OFFICIAL LIQUIDATOR, SHREYAS MEHROTRA, J.R.DAS, MR.SK DUBEY, MR.SK SINGH	
		OTHER DETAILS OF ADVOCATES:		
9	CO.PET.-340/2016	FRANKFINN AVIATION SERVICES PVT. LTD. V/s GN DAIRIES LIMITED	KESHAV KUMAR SRIVASTAVA, PRAVEEN KUMAR SINGH	
		OTHER DETAILS OF ADVOCATES: PRAVEEN KUMAR SINGH(PRAVEENKSINGH2@GMAIL.COM)(9811657595)(PETITIONER)		
10	CO.PET.-2/2024	SERA FINLEASE PRIVATE LIMITED (IN VOL.LIQN.) V/s	OFFICIAL LIQUIDATOR	
		OTHER DETAILS OF ADVOCATES:		

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HIGH COURT OF DELHI AT NEW DELHI

No.: 123/Rules/DHC Dated: 03.10.2024

PRACTICE DIRECTIONS

In order to ascertain from each party whether he/she admits or denies the allegations of facts made in the plaint and to be able to explore the possibilities of settlement and disposal of the main matter at the initial stage itself, Hon'ble the Chief Justice, on the recommendations of the Hon'ble Judges of the Original Side has been pleased to issue following Practice Directions for information and compliance by all concerned:-

1. Advance copy of fresh Civil Suits {i.e.,CS(OS)andCC}, together with documents therewith, if any, shall be served upon each opposite party, as is also done for Arbitration petitions under the Delhi High Court (Original Side) Rules, 2018.
2. Plaintiff shall also intimate all opposite parties, in the matter, about the filing and likely date of listing of the said suit.
3. Plaint shall be accompanied by written proof of such intimation and their respective service, besides indicating name(s) of all opposite parties in the matter.
4. Earlier Practice Directions regarding the manner and mode of Service of Notice of Motion, advance copy, etc., will remain the same.

These Practice Directions shall come into force with immediate effect.

By Order
Sd/
(KANWAL JEET ARORA)
REGISTRAR GENERAL

HIGH COURT OF DELHI: NEW DELHI

CIRCULAR

No.:DHC(OS)-Filing
Date: 27.08.2024

It is circulated for information of all the concerned that the Hon'ble IT Committee has been pleased to direct that the impugned order should be made first Annexure with the Main Case. Hence, the impugned order/award shall be the first Annexure with the Main Case (wherever applicable) and the same shall reflect in the concerned part of the Main Case accordingly.

Sd/-
Registrar (Original)

CIRCULAR

PRIORITY HEARING OF CASES OF LITIGANTS/ADVOCATES WITH DISABILITY (UNDER THE RIGHTS OF PERSONS WITH DISABILITY ACT)

"All the Litigants/Advocates with disabilities and Advocates dealing with the cases pertaining to persons with Disabilities are impressed upon to apprise the office of Joint Registrar/ Deputy Registrar (Original) about their ongoing cases before the concerned Bench of this Court so that they can be identified and be listed categorically in the Cause List and disposed of on priority."

NOTE

It is notified for information of all concerned that in compliance of the order dated 20.01.2025 passed in Ex.P. 9/2025, Hon'ble the Chief Justice has been pleased to order that the nomenclature of the Enforcement Petition filed in this Court in non-commercial Arbitration Petition u/s 17 or 36 of the Arbitration & Conciliation Act be given as "OMP(ENF)".

COURT NO.33

HON'BLE MS. JUSTICE PRATHIBA M.SINGH

[NOTE: IN CASE ANY ASSISTANCE REGARDING VIRTUAL HEARING IS REQUIRED, PLEASE CONTACT, MS. SAPHALTA BHATI (MOB:-7428238686) COURT MASTER TO HON'BLE MS. JUSTICE PRATHIBA M. SINGH.]

CLICK HERE FOR VC

https://dhcvirtualcourt.webex.com/dhcvirtualcourt/j.php?MTID=m898e4e47f9ee45fcda137096127d28a0

Meeting No. 184 197 2543

PASSWORD 1234

NOTE: ALL THE COUNSELS/LITIGANTS APPEARING VIRTUALLY ARE REQUESTED TO DISPLAY THEIR ITEM NOs. ALONGWITH THEIR NAMES.

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO courtmaster@pmsingh.in

NOTE: Counsels and Litigants may send their apperances through the following link/form. This form shall be available during Court hearing days from 09:00 A.M – 04:30 P.M.

https://forms.gle/LszUZHy9YMBfTrAu7

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
PART-HEARD MATTERS				
1	CS(COMM)-653/2019 I.A. 16988/2019 CC(COMM) 22/2022 I.A. 7640/2022 I.A. 14592/2022 I.A. 15284/2023	COMMUNICATION COMPONENTS ANTENA INC. V/s ROSENBERGER HOCHFREQUENZTECHNIK GMBH & CO. KG & ORS.	MANISHA SINGH, SIDHANT GOEL, FILED IN COMPLAINCE OF ORDER DT. 26.07.2022	AT 2:30 P.M.

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COURT NO. 49

HON'BLE MR.JUSTICE DINESH KUMAR SHARMA

CLICK TO JOIN VC

https://delhihighcourt.webex.com/meet/dhcecourtvc2

MEETING ID : 1766397421

NOTE : ALL COUNSELS FOR THE PARTIES,LITIGANTS ARE REQUESTED TO KEEP THEIR MIC IN MUTE MODE TILL THEIR MATTER IS CALLED OUT.

NOTE: PLEASE GIVE YOUR APPEARANCES IN THE CHAT BOX OF VC AS FOLLOWS

ITEM NO:-

CASE NO:-

NAME OF COUNSEL APPEARING FOR :-

MOB. NO:-

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

pramod.kumar@dhc.nic.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	O.M.P. (COMM)-428/2022 I.A. 16846/2022 I.A. 16847/2022 I.A. 19496/2023 I.A. 24164/2023 I.A. 34371/2024	STATE OF UTTAR PRADESH V/s M/S RELIANCE POWER LTD	BUSHRA WASEEM, RENU GUPTA, HASAN MURTAZA, ANIL MITTAL, BUSHRA WASEEM	

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COURT NO. 36
HON'BLE MR.JUSTICE VIKAS MAHAJAN

NOTE: SUPPLEMENTARY PASS OVER SHALL BE TAKEN UP IMMEDIATELY AFTER THE SUPPLEMENTARY LIST IS OVER.
NOTE: PARTIES SHOULD BE READY WITH SHORT SYNOPSIS IN THE FINAL HEARING/DISPOSAL MATTERS.
CLICK HERE TO JOIN VC
https://virtualcourtdhc.webex.com/meet/virtualcourtdhc3
NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO:
dhcanilkumar@gmail.com

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	CS(COMM)-35/2020 I.A. 917/2020 I.A. 921/2020 I.A. 3294/2020 I.A. 5410/2020 I.A. 273/2021	SWISS AUTO PVT. LTD. V/s SAP SWISS SOLUTION PVT. LTD. & ORS.	SAVITA MALHOTRA, JATIN SHARMA, SUMAN MALHOTRA, SUMAN MALHOTRA, JATIN SHARMA	
2	I.A. 42406/2024 In CS(OS)-241/2021	SIRAJ UL HAQ PRACHA V/s NASIMUDDIN & ORS.	NAVNEET, AMAN BHALLA, AMIT VOHRA, SIDHARTH CHOPRA, NEHA JAIN, MOHD RAIS FAROOQUI, SAMIULLAH MIRZA, RAJESH TYAGI, NEERAJ KUMAR, AFSHAN PRACHA, SUNIL KUMAR, GAURAV SONI	

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COURT NO. 44
HON'BLE MR.JUSTICE SUBRAMONIUM PRASAD

NOTE: IN CASE LEARNED COUNSELS FOR THE PARTIES WISH TO RELY UPON SOME PLEADINGS/DOCUMENTS/SUBMISSIONS/JUDGMENTS, THEY ARE DIRECTED TO FILE THE SAME DURING THE COURT WORKING HOURS ATLEAST A DAY PRIOR TO THE DATE OF LISTING OF SUCH MATTERS. ANY PLEADINGS/DOCUMENTS/SUBMISSIONS/JUDGEMENTS FILED BEYOND THE AFORESAID PRESCRIBED PERIOD SHALL NEITHER BE FORWARDED TO THE COURT NOR BE ENTERTAINED.

NOTE: ANY URGENT MENTIONING FOR LISTING THE APPLICATION IN THE MAIN SUIT/PETITION WHICH IS PENDING BEFORE THE CONCERNED COURT, THE SAME SHALL BE MENTIONED BEFORE THE BENCH CONCERNED. IN CASE THE APPROPRIATE BENCH IS NOT HOLDING THE COURT, THEN IT SHOULD BE MENTIONED BEFORE THE JUDGE-IN-CHARGE (ORIGINAL SIDE).

NOTE: COUNSEL APPEARING THROUGH VIDEO CONFERENCING ARE REQUESTED TO GIVE THEIR APPERANCES IN THE CHAT BOX ALONGWITH THEIR MOBILE NUMBERS.

TO JOIN VC:
https://delhihighcourt.webex.com/meet/dhcecourtvc13
NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO
pankaj.shukla@dhc.nic.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	ARB.P.-612/2024	INDIABULLS HOUSING FINANCE LTD. V/s V SARAVANAN AND ANR.	ATHARVA LEGAL	
2	ARB.P.-945/2024	M/S KOTAK MAHINDRA PRIME LIMITED V/s ARYAN PHARMA & ANR.	JANENDER KUMAR CHUMBAK	
3	ARB.P.-1083/2024	TARA CHAND SUMIT CONST. CO. V/s DELHI DEVELOPMENT AUTHORITY	AKSHU JAIN	

4	ARB.P.-1358/2024 I.A. 4990/2025	M/S NANU RAM GOYAL AND CO THROUGH ITS SOLE PROPRIETOR SH. DWARKA DAS GOYAL V/s M/S DLF HOMES PANCHKULA PRIVATE LIMITED	KARANJAWALA & CO, SAHIL GARG	
5	ARB.P.-1415/2024	M/S DATAGEN INTERNET SERVICES PVT LTD V/s MOBISOFT TECHNOLOGY INDIA PRIVATE LIMITED & ORS.	SATVINDER SINGH	
6	ARB.P.-1425/2024 I.A. 39352/2024	SWASTIK PIPE LTD. V/s NV NEW VALLEY HARDWARE STORE	SANJAY JAIN	
7	ARB.P.-1426/2024 I.A. 39354/2024	SWASTIK PIPE LTD. V/s KARUN KUMAR PROPRIETOR RAMESHWAR STEELS	SANJAY JAIN	
8	ARB.P.-1487/2024	ZAZZ TECHNOLOGY CONNECT PVT LTD V/s AUXILIUM SMART CARE PVT LTD	DILIP KUMAR NIRANJAN	
9	ARB.P.-1634/2024	M/S HELLO VERIFY INDIA PRIVATE LIMITED V/s AKANKSHA CHANANA	SIDDHANT NATH	
10	ARB.P.-1991/2024	CEVA LOGISTICS INDIA PVT. LTD. V/s UPSCALIO INDIA PVT. LTD., WE WORK FORUM CYBER CITY	DUSHYANT TIWARI	

11	ARB.P.-17/2025	SCHNEIDER ELECTRIC INDIA PRIVATE LIMITED THROUGH ITS AUTHORIZED REPRESENTATIVE MR RAJIV GUPTA V/s M/S TALCHER FERTILIZERS LTD	DEEPAK BISWAS	
12	I.A. 6150/2024 In ARB. A. (COMM.)-29/2023 (Disposed off case)	HDA FLAVOURS PVT LTD V/s DADDY S HOSPITALITY PVT LTD	SUSHANTA KUMAR NANDA, GAGAN JAGLAN, ROHAN NAGPAL	
13	ARB. A. (COMM.)-64/2024 I.A. 47330/2024 I.A. 47333/2024 I.A. 3495/2025	M/S LA LAGOS SANTE HOSPITALITY PRIVATE LIMITED V/s 1.M/S SURIDHI COMMERCIAL INFRA PRIVATE LIMITED & ORS.	ANUBHAV SINGH, SAURABH DEV KARAN SINGH	
14	O.M.P. (COMM)-175/2018 I.A. 11439/2020 WITH OMP (ENF.) (COMM.) 129/2018	NATIONAL HIGHWAY AUTHORITY OF INDIA V/s ANISH INFACON INDIA PVT. LTD.	PRAMOD KUMAR, BINA GUPTA	
15	OMP (ENF.) (COMM.)-129/2018	ANISH INFRACON INDIA PVT LTD. V/s NATIONAL HIGHWAY AUTHORITY OF INDIA LTD.	BINA GUPTA	
16	O.M.P. (COMM)-355/2018 WITH O.M.P. (COMM) 446/2020	HINDUSTAN CONSTRUCTION CO. LTD. V/s NHPC LTD.	SHAHEEN, KHEYALI SINGH, AGARWAL LAW ASSOCIATES	
17	O.M.P. (COMM)-446/2020	NHPC LIMITED V/s HINDUSTAN CONSTRUCTION COMPANY LTD. & ORS.	KHEYALI SINGH, AGARWAL LAW ASSOCIATES, LCR NO. ARB-27/2020	

			RECEIVED FROM THE COURT OF ALKA MALIK, ADDITIONAL DISTRICT JUDGE, EXCLUSIVE COMMERCIAL COURT, GURUGRAM, IN TERMS OF ORDER TR.P. (SUPREME COURT) 3053/2019	
18	O.M.P. (COMM)-420/2018 I.A. 1419/2020 I.A. 1426/2020	KALA MINES AND MINERALS V/s CEMENT CORPORATION OF INDIA LIMITED	ANIRUDH SHARMA, ANIL KUMAR MISHRA	
19	O.M.P. (COMM)-80/2023 I.A. 3455/2023 I.A. 3456/2023 WITH O.M.P. (COMM) 411/2023 OMP (ENF.) (COMM.) 183/2023	NATIONAL HIGHWAYS AUTHORITY OF INDIA V/s MEP HYDERABAD BANGALORE TOLL ROAD PVT. LTD.	SUKANT VIKRAM, NIRMAL PRASAD	
20	O.M.P. (COMM)-411/2023 I.A. 19477/2023 I.A. 19478/2023	MEP HYDERABAD BANGALORE TOLL ROAD PVT. LTD. V/s NATIONAL HIGHWAYS AUTHORITY OF INDIA	SUKANT VIKRAM	
21	OMP (ENF.) (COMM.)-183/2023 EX.APPL.(OS) 1188/2023 EX.APPL.(OS) 1189/2023 EX.APPL.(OS) 1190/2023	NATIONAL HIGHWAY AUTHORITY OF INDIA V/s MEP HYDERABAD BANGALORE TOLL ROAD PVT. LTD & ORS.	SUKANT VIKRAM, PRERANA SABHARWAL, SUKANT VIKRAM	

	EX.APPL.(OS) 2023/2024			
22	O.M.P. (COMM)-90/2023 I.A. 3845/2023 I.A. 17571/2023 I.A. 21906/2023	RAJEEV CHANANA V/s ANAND KUMAR NOWLAKHA	RAHUL SHYAM BHANDARI, PRASHANT MEHTA	
23	O.M.P. (COMM)-147/2023 I.A. 7427/2023 I.A. 7428/2023 WITH O.M.P. (COMM) 179/2023	NHAI V/s AVK UMAPATHY	DEBOJIT BORKAKATI	
24	O.M.P. (COMM)-179/2023	M/S AVK UMAPATHY V/s NHAI	DEBOJIT BORKAKATI, NAVNEET DUGAR	
25	O.M.P. (COMM)-151/2023 I.A. 7639/2023 WITH OMP (ENF.) (COMM.) 86/2023	GOOD MARKETING AND SALES PVT LTD V/s BEETEL TELETECH LIMITED	KUSHANK GARG	
26	OMP (ENF.) (COMM.)-86/2023 EX.APPL.(OS) 563/2023	BEETEL TELETECH LIMITED FORMERLY KNOWN AS BRIGHTSTAR TELCOMMUNICTION INDIA LTD V/s GOOD MARKETING AND SALES PVT LTD	MRITYUNJAY KUMAR	
27	O.M.P. (COMM)-344/2023	DHARA RAIL PROJECTS PVT. LTD V/s UNION OF INDIA	NIDHI RAMAN, MADHUMITA BHATTACHARJEE	
28	O.M.P. (COMM)-395/2023	UNION OF INDIA V/s STERLITE TECHNOLOGIES LIMITED	RUCHIR MISHRA	
29	O.M.P. (COMM)-488/2023 I.A. 24009/2023	NATIONAL RESEARCH DEVELOPMENT CORPORATION & ANR.	JOYDEEP SARMA	

		V/s MAK CONTROLS AND SYSTEMS PRIVATE LIMITED		
30	OMP (ENF.) (COMM.)-266/2024 EX.APPL.(OS) 1928/2024 EX.APPL.(OS) 1929/2024	VISTRA ITCL INDIA LIMITED V/s ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	KRISHAN KUMAR	
31	O.M.P.(I) (COMM.)-184/2024 I.A. 31166/2024	VIKRAM SINGH V/s M/S KINDLE INFRAHEIGHTS PVT LTD	GANDHARV ANAND	
32	CS(OS)-485/2011 I.A. 4338/2024	ASHOK KUMAR V/s RAM DHARI & ORS	AMULYA DHINGRA, AMULYA DHINGRA, AMULYA DHINGRA & CO	
33	CS(OS)-845/2011	MANINDER PAL KAUR & ANR V/s AMBIKA SIDDANA & ORS	TANUJ KHURANA, AKHIL JAITLY, KUNAL MADAN, SATINDER S GULATI	
34	I.A. 49400/2024 I.A. 3410/2025 In CS(OS)-1093/2011 (Disposed off case)	ANITA KUMARI GUPTA V/s VED BHUSHAN & OTHERS	ANUPAM SRIVASTAVA, SANJEEV MAHAJAN, SANJIV KAKRA, SAHDEV SINGH, M K SINGH, H S THUKRAL, SUNIL MEHTA, SANJEEV MAHAJAN, VIJAY SARDANA, KUNWER PAL, H.S THUKRAL, KUNWER PAL	
35	CS(OS)-1652/2011	KRISHNA V/s KAVITA & ORS	N.K.KANTAWALA, ANIL KR, NARISH M SINHA, SALEKH CHAND YADAV, SANJEEV KUMAR TIWARI, ATUL KR	

			SHARMA & SANDEEP SINGH	
36	CS(OS)-2975/2011 I.A. 12349/2021 I.A. 42207/2024 WITH CS(OS) 2979/2011 CS(OS) 1573/2013 CS(OS) 1679/2013	REENA MITTAL & ANR V/s SANTOSH RANI GUPTA	VIJAY K GUPTA, VIKAS SHARMA, ARUN KUMAR BATTA, ARUN BATTA	
37	CS(OS)-2979/2011 I.A. 12213/2021 I.A. 42206/2024	REENA MITTAL & ANR V/s HONEY GUPTA	VIJAY K GUPTA, VIKAS SHARMA, ARUN KUMAR BATTA, ARUN BATTA	
38	CS(OS)-1573/2013	HONEY GUPTA V/s PARSVNATH HOTELS LTD & OTHERS	ARUN BATTA, VIKAS SHARMA, VIJAY K GUPTA	
39	CS(OS)-1679/2013	SANTOSH RANI GUPTA V/s PARSVNATH HOTEL LTD & OTHERS	ARUN BATTA, VIKAS SHARMA, VIJAY K GUPTA & CO	
40	CS(OS)-3080/2012 I.A. 8637/2019 I.A. 12011/2019 I.A. 12324/2019 I.A. 912/2020 I.A. 7495/2023 I.A. 19582/2023 I.A. 33158/2024 I.A. 44147/2024	RIDHI BHARGAVA V/s ASHOK KUMAR VATS & ORS	AMITABH CHATURVEDI, K S VERMA, MRINAL BERI, SHIVOM GARG & ASSOCIATES, ABHISHEK SETHI, ADARSH KUMPAR GUPTA, SANJIV SHARMA, MOHD. NAYEEMUDDIN, KANIKA SINGH, PALAK VASISTH, JAI ANANT DEHADRAI, ROOH-E-HINA DUA, JEEVESH NAGRATH,	

			AMITABH CHATURVEDI, GAURAV SHARMA, ALY MIRZA, ARKAJ KUMAR, JEEVESH NAGRATH & NITISH KSHARMA, JEEVESH NAGRATH, ROOH-E-HINA DUA	
41	CS(OS)-434/2015 I.A. 10526/2019 I.A. 17160/2022	USHA CHESTER V/s HONEY JOSHUA & ORS	RAJIV DUGGAL, RAKESH KUMAR MITTAL, RAKESH MITTAL, BHARAT KUMAR	
42	I.A. 41640/2024 O.A. 172/2024 In CS(OS)-1984/2015 (Disposed off case)	AJAY BHATIA V/s ANIL BHATIA & ORS	SAMEER MENDITATTA, VARUN DHINGRA, PANKAJ SHARMA, GHANSHYAM JOSHI, NEERAJ SHARMA, HEMANT GULATI, RAJAT ANEJA, ARUN VOHRA, VARUN DHINGRA, RAJAT ANEJA	
43	CS(OS)-466/2017 I.A. 17062/2018 CRL.M.A. 49488/2018	SMT. RAJ KAUR & ORS V/s SH. CHARANJEET SINGH & ORS	SACHIN MISHRA, SAHIL GARG, UJJWAL JHA, PAWANJIT SINGH BINDRA, LAKSHAY DHAMIJA, PRABHSAHAY KAUR	
44	CS(OS)-635/2019 I.A. 10762/2024	ARUN KUMAR JAIN V/s PADAM CHAND JAIN & ORS	NARESH GUPTA, SHEKHAR GUPTA, SHUBHANKAR SENGUPTA, RAJAT ANEJA	
45	CS(OS)-537/2024	SHASHANK YADAV & ANR. V/s DELHI DEVELOPMENT AUTHORITY & ANR.	PANKAJ VIVEK	

46	I.A. 278/2025 In CS(OS)-814/2024	AMAZON DEVELOPMENT CENTRE INDIA PRIVATE LIMITED V/s VENKATESWARLU METTU	MEERAN MAQBOOL, P&A LAW OFFICES, MEERAN MAQBOOL	
47	CS(COMM)-16/2016	M/S SIMPLEX INFRASTRUCTURES LTD V/s NATIONAL HIGHWAYS AUTHORITY OF INDIA & ANR	ARUN AGGARWAL, SAMRAT SENGUPTA, M V KINI, YASH ANAND	
48	CS(COMM)-158/2016	M/S BUCON INFRATECH PVT LTD V/s M/S RUDRA BUILDWELL PROJECTS PVT LTD	PANKAJ AGARWAL, AKSHAT GUPTA, RAVINDER SINGH, KAPUR AND COMPANY	
49	CS(COMM)-662/2019	NBCC (INDIA) LIMITED V/s ANAGI CONSTRUCTIONS PRIVATE LIMITED	ANISH CHAWLA, ANKIT VIJAYWARGIYA	
50	CS(COMM)-400/2024 I.A. 38038/2024	MAHESH KAPOOR V/s DR. ASHWANI KUMAR KAMBOJ & ORS.	AMIT SAHNI, ADITYA VIKRAMSINGH CHAUHAN, DIVYANSHU NAUTIYAL	
51	I.A. 41038/2024 In CS(COMM)-595/2024	AJAY KUMAR JAIN V/s VARDHMAN PROPERTIES LTD & ORS.	D.K. RUSTAGI, ROHIT GANDHI	
52	TEST.CAS.-55/2011	MANORANJAN SINGH BHOGAL & ORS V/s STATE	MALA GOEL, R K SACHDEVA, SONIA A. MENON, DEEPAK KUMAR, P S CHANDRALEKHA, YAKESH ANAND	

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COURT NO. 46

HON'BLE MR.JUSTICE MANOJ KUMAR OHRI

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	ARB.P.-999/2024 I.A. 2771/2025	NATIONAL YOGASANA SPORTS FEDERATION & ORS. V/s UDIT SHETH & ANR.	HARISANKAR MAHAPATRA, VISHNU SHARMA	
2	ARB.P.-1085/2024	M/S MONEYWISE FINANCIAL SERVICES PRIVATE LIMITED V/s IBOOKS INSTITUTE PRIVATE LIMITED THROUGH ITS DIRECTORS AND OTHERS	MEHVISH KHAN	
3	ARB.P.-1351/2024 I.A. 38092/2024	M S MP KHAITAN V/s HSCC INDIA LTD	KNM & PARTNERS, LAW OFFICES	

4	ARB.P.-1466/2024	LORD MAHESH BENEFICIARY OF WOODLAND TRUST V/s M/S MEDIPOL PHARMACEUTICAL INDIA PVT LTD	SAMMAN VARDHAN GAUTAM, PRASHANT BATRA	
5	ARB.P.-1468/2024	GODDESS SITA BENEFICIARY OF WOODLAND TRUST V/s M/S MEDIPOL PHARMACEUTICAL INDIA PVT LTD	SAMMAN VARDHAN GAUTAM, PRASHANT BATRA	
6	ARB.P.-1469/2024	GODDESS VESHNO DEVI BENEFICIARY OF WOODLAND TRUST V/s M/S MEDIPOL PHARMACEUTICAL INDIA PVT LTD	SAMMAN VARDHAN GAUTAM, PRASHANT BATRA	
7	ARB.P.-1470/2024	LORD SHANKER BENEFICIARY OF WOODLAND TRUST V/s M/S MEDIPOL PHARMACEUTICAL INDIA PVT LTD	SAMMAN VARDHAN GAUTAM, PRASHANT BATRA	
8	ARB.P.-1471/2024	LORD RAM CHANDRA BENEFICIARY OF WOODLAND TRUST V/s M/S MEDIPOL PHARMACEUTICAL INDIA PVT LTD	SAMMAN VARDHAN GAUTAM, PRASHANT BATRA	
9	ARB.P.-1560/2024	RADICO KHAITAN LIMITED V/s HARISH CHOUHAN	KAMAL GARG	
10	ARB.P.-1719/2024	GROW MONEY CAPITAL PRIVATE	ARVIND KUAMR JADON	

		LIMITED V/s BELL FINVEST INDIA LIMITED & ORS.		
11	ARB.P.-1723/2024 WITH ARB.P. 1725/2024	DALMIA CEMENT (BHARAT) LIMITED V/s M/S ESS ESS TECHNOFABS PRIVATE LIMITED	VARUN BEDI, AGARWAL LAW ASSOCIATES	
12	ARB.P.-1725/2024	DALMIA CEMENT (BHARAT) LIMITED V/s M/S ESS ESS TECHNOFABS PRIVATE LIMITED	VARUN BEDI, AGARWAL LAW ASSOCIATES	
13	ARB.P.-1869/2024	M/S AMPLUS POWER SUPPLY PVT. LTD. V/s CABT ELEKTRA PRIVATE LIMITED	MOHIT MUDGAL	
14	ARB.P.-15/2025	M S HOTCRETE INFRASTUCTURE PVT LTD V/s M S OXYZO FINANCE SERVICES PVT LTD & ANR.	LALIT KUMAR	
15	ARB.P.-147/2025	AXIS FINANCE LIMITED V/s THIRUMOORTHY R & ANR.	SHIKHAR GUPTA	
16	ARB.P.-193/2025	M/S MONEYWISE FINANCIAL SERVICES PVT. LTD V/s ARISE SEEDS PRIVATE LIMITED THROUGH ITS DIRECTORS AND ORS.	PREETI	

17	ARB.P.-194/2025	M/S MONEYWISE FINANCIAL SERVICES PVT. LTD V/s M/S PADMAVATI PARAS CERAMIC THROUGH ITS PROPRIETOR AND ANR	PREETI	
18	O.M.P.(I) (COMM.)-292/2024 I.A. 48784/2024 I.A. 3703/2025	ADITYA BIRLA FINANCE LIMITED V/s GREEN TECH STAR	SARVESH SINGH, MAHIP DATTA PARASHAR, SARVESH SINGH	
19	O.M.P.(I) (COMM.)-362/2024 WITH ARB.P.1719/2024	GROW MONEY CAPITAL PRIVATE LIMITED V/s BELL FINVEST INDIA LIMITED & ORS.	ARVIND KUAMR JADON	
20	O.M.P.(I) (COMM.)-63/2025	RED FORT CAPITAL FINANCE PVT. LTD. V/s IND AGIV COMMERCE LIMITED & ORS.	ASAV RAJAN ARORA	
21	O.M.P.(MISC.)(COMM.)-373/2024	SMALL FARMERS AGRI-BUSINESS CONSORTIUM (SFAC) V/s M/S TAMILNADU MINT DISTILLERS & ORS.	YOGESH PACHAURI	
22	O.M.P.(MISC.)(COMM.)-2/2025	BALESHWAR SHARMA V/s MRS CHANDRAWATI PANDEY AND ORS.	MOHIT SETH	

23	O.M.P. (T) (COMM.)-11/2024	M/S TELEXCEL INFORMATION SYSTEMS LIMITED V/s M/S TATA ADVANCED SYSTEMS LIMITED	RIZWAN LAW ASSOCIATES, PRITHVI RAJ SIKKA	
24	ARB. A. (COMM.)-2/2025 I.A. 1033/2025	SANJAY KUMAR AGRAWAL V/s NIKHIL AGGARWAL & ORS.	NAGENDER DESWAL	
25	O.M.P. (COMM)-1/2017 I.A. 26210/2023	IRCON INTERNATIONAL LIMITED V/s CCAP LTD & ANR	RAJIV CHANDHOK, KUMAR & ASSOCIATES, RANJAY KUMAR DUBEY	
26	O.M.P. (COMM)-406/2017	NATIONAL HIGHWAY AUTHORITY OF INDIA V/s BVSR CONSTRUCTION PVT LTD	SHIVA SANTANAM SWAMINADHAN, VARUN KUMAR CHOPRA	
27	O.M.P. (COMM)-38/2020 I.A. 972/2020 I.A. 973/2020 WITH O.M.P. (COMM) 372/2020	UNION OF INDIA V/s M/S SATISH BUILDER	PIYUSH BERIWAL, SUPARNA SRIVASTAVA	
28	O.M.P. (COMM)-372/2020 I.A. 2307/2020	M/S SATISH BUILDERS V/s UNION OF INDIA	ANSHUL MITTAL	
29	O.M.P. (COMM)-136/2020	MUMBAI-JNPT PORT ROAD COMPANY LTD V/s JOG-SHIRKE	MANU BERI, RUDRESHWAR SINGH, M V KINI & CO	
30	O.M.P. (COMM)-152/2020	MUMBAI-JNPT PORT ROAD COMPANY LTD V/s JOG-SHIRKE (JV)	MANU BERI, RUDRESHWAR SINGH, M V KINI	

31	O.M.P. (COMM)-217/2020	PRABHA CONSTRUCTIONS V/s IRCON INTERNATIONAL LTD	UTTAM DATT & AKANKSHA	
32	O.M.P. (COMM)-281/2020	M/S KAPRECON SLEEPER WORKS PVT LTD V/s UNION OF INDIA & ANR	AMOL CHITALE	
33	O.M.P. (COMM)-420/2020 I.A. 3571/2020 WITH OMP (ENF.) (COMM.) 45/2020	NINANIYA ESTATES LTD. V/s APARAJITA ENGICON PVT. LTD.	PRASHANT KATARA, SONAL ANAND, ROHIT MEHRA	
34	OMP (ENF.) (COMM.)-45/2020 EX.APPL.(OS) 290/2022 EX.APPL.(OS) 452/2023 CCP(O) 111/2024 EX.APPL.(OS) 1997/2024	APRAJITA ENGICON PVT LTD V/s NINANIYA ESTATES LTD	PRASHANT KATARA, SONAL ANAND, A K PANDEY, A.K. PANDEY , A K PANDEY	
35	O.M.P. (COMM)-452/2020 I.A. 7249/2020	DUSIB V/s RAMACIVIL INDIA LTD	AVINASH KUMAR TRIVEDI, PARVINDER CHAUHAN	
36	O.M.P. (COMM)-595/2020 I.A. 12441/2020 I.A. 12442/2020 I.A. 12443/2020 I.A. 1083/2024	PALI HILLS BREWERIES PRIVATE LIMITED V/s CARLSBERG INDIA PRIVATE LIMITED	PRATEEK DHANDA, PRATEEK DHANDA, KIRTIMAN SINGH	
37	O.M.P. (COMM)-75/2021 I.A. 2908/2021 I.A. 2909/2021 WITH O.M.P. (COMM) 76/2021 OMP (ENF.) (COMM.) 180/2019	NEETU CHAWLA V/s INTEC CAPITAL PRIVATE LIMITED	AAROHI MIKKILINENI	

38	OMP (ENF.) (COMM.)-180/2019	INTEC CAPITAL LIMITED V/s ASHWINI CHAWLA & ORS.	JIBRAN TAK, RAJAT KATYAL	
39	O.M.P. (COMM)-76/2021 I.A. 2911/2021 I.A. 2912/2021	ASHWANI CHAWLA V/s INTEC CAPITAL PRIVATE LIMITED	AAROHI MIKKILINENI	
40	O.M.P. (COMM)-113/2021 I.A. 3842/2021 I.A. 955/2025	M/S PRIME MEIDEN LTD V/s M/S KIRBY BUILDING SYSTEM INDIA PVT. LTD	DHANANJAY BAIJAL, KARAN SHARMA, RAJESH RAI, RAJESH RAI, MOHIT SIWACH	
41	O.M.P. (COMM)-278/2022	TRINATH KHERA AND ANOTHER V/s ADITYA BIRLA NUVO LIMITED (NOW KNOWN AS ADITYA BIRLA FASHION AND RETAIL LIMITED) AND ANOTHER	TRINATH KHERA, ANSHUL SEHGAL, SANDESH KUMAR	
42	O.M.P. (COMM)-417/2024 I.A. 40374/2024 WITH OMP(COMM)28/2025	AEGIS CUSTOMER SUPPORT SERVICE PVT LTD V/s VISION PLUS SECURITY CONTROL PVT LTD	AAYUSH AGARWALA, PANKAJ BHAGAT	
43	O.M.P. (COMM)-28/2025 I.A. 1134/2025 I.A. 1136/2025 I.A. 3184/2025	VISION PLUS SECURITY CONTROL PVT LTD V/s AEGIS CUSTOMER SUPPORT SERVICES PVT LTD	AAYUSH AGARWALA	
44	O.M.P. (COMM)-84/2025 I.A. 3989/2025	MS THERMAL ENGINEERS AND INSULTORS PVT LTD V/s THE GREAT GETSBY CLUB OF	AKHIL MITTAL	

		INDIA		
45	O.M.P.(EFA)(COMM.)-2/2020 EX.APPL.(OS) 221/2023 EX.APPL.(OS) 224/2023 EX.APPL.(OS) 1609/2023 EX.APPL.(OS) 226/2024 EX.APPL.(OS) 1086/2024 EX.APPL.(OS) 1693/2024	COLLMAN ASIA PTE LIMITED V/s STABILIG INFRA PTE LIMITED & ANR.	ASUTOSH LOHIA, TABREZ MALAWAT, ASUTOSH LOHIA, VINAM GUPTA	
46	OMP (ENF.) (COMM.)-47/2017	VIKRAM JAI KRISHNA & ANR. V/s MEENAKSHI MARWAH	VARUN TYAGI, RAHUL GAMBHIR, GOPAL CHAND SHARMA, ASHISH KUMAR	
47	OMP (ENF.) (COMM.)-48/2017 WITH OMP (ENF.) (COMM.) 66/2017	M/S. CHARU HOME PRODUCTS PVT. LTD. V/s SH. AJAY MARWAH	GOPAL CHAND SHARMA, VARUN TYAGI, ASHISH KUMAR	
48	OMP (ENF.) (COMM.)-66/2017	CHARU HOME PRODUCTS PVT. LTD. V/s SUDERSHAN LAL	ASHISH KUMAR, GOPAL CHAND SHARMA	
49	OMP (ENF.) (COMM.)-82/2017 I.A. 7443/2017 CCP(O) 37/2019 EX.APPL.(OS) 1119/2023	REEBOK INDIA COMPANY V/s GLOBAL FRAGRANCE PVT. LTD. & ANR.	SHRI KANT TYAGI, PRADEEP KUMAR KHATANA, AYUSH JAIN, ASHUTOSH RANA, RAJENDRA KUMAR GUPTA, POOJA KUMARI, NIRAJ SINGH, FILED IN COMPLIANCE OF ORDER DT. 16.05.2019 BY THE HONBLE HIGH COURT OF	

			DELHI, POOJA KUMARI	
50	OMP (ENF.) (COMM.)-128/2020 EX.APPL.(OS) 662/2024	OIL AND NATURAL GAS CORPORATION LIMITED V/s ENSEARCH PETROLEUM PRIVATE LIMITED	GAURAV KEJRIWAL, VISHNU SHARMA A.S., K R SASIPRABHU	
51	OMP (ENF.) (COMM.)-70/2021 EX.APPL.(OS) 357/2021 EX.APPL.(OS) 358/2021	UNION OF INDIA V/s M/S ACME MANUFACTUCTURING CO. LTD	RIPUDAMAN SINGH BHARDWAJ	
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES (TIME FIXED MATTERS)				
52	O.M.P. (COMM)-266/2022	DEDICATED FREIGHT CORRIDOR CORPORATION OF INDIA LIMITED V/s SOJITZ L AND T CONSORTIUM	AYUSH AGRAWAL, ANU SURA, J. SAGAR ASSOCIATES	AT 3.30 P.M.

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COURT NO. 45
HON'BLE MR. JUSTICE AMIT BANSAL

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	C.A.(COMM.IPD-PAT)-243/2022 WITH C.A.(COMM.IPD-PAT) 262/2022	FIRMENICH INCORPORATED V/s THE CONTROLLER OF PATENTS	DEBASHISH BANERJEE, SIDDHARTHA SHANKAR RAY, DEBASHISH BANERJEE	
2	C.A.(COMM.IPD-PAT)-262/2022	FIRMENICH INCORPORATED V/s THE CONTROLLER OF PATENTS	DEBASHISH BANERJEE, DEBASHISH BANERJEE	
3	C.A.(COMM.IPD-PAT)-45/2024 I.A. 33122/2024 I.A. 33123/2024 I.A. 37311/2024	WILLOWOOD CHEMICALS LIMITED V/s DEPUTY CONTROLLER OF PATENTS AND DESIGNS & ANR.	S K BANSAL, MAMTA RANI	
4	C.A.(COMM.IPD-PAT)-47/2024	BIOTYX MEDICAL SHENZHEN CO., LTD V/s ASSISTANT CONTROLLER OF PATENTS AND DESIGN	SAIF RAHMAN ANSARI	
5	C.O.(COMM.IPD-CR)-884/2022 I.A. 21953/2022	M/S BIHARI LAL DEVI PRASAD AND CO V/s UNION OF INDIA AND ORS.	S K BANSAL, KAPIL YADAV	
6	C.O.(COMM.IPD-PAT)-70/2022 I.A. 20210/2022 I.A. 1937/2023	ALPA LABORATORIES LIMITED V/s TROIKAA PHARMACEUTICALS LTD AND ANR.	SAMIK MUKHERJEE, KHAITAN & CO., R ABHISHEK	

7	C.O.(COMM.IPD-PAT)-5/2023 I.A. 10372/2023 I.A. 10714/2023 WITH CS(COMM) 533/2023	ARJAN IMPEX PVT LTD V/s ASHISH PADIA & ANR.	APARNA JAIN, OBHAN & ASSOCIATES, APARNA JAIN	
8	CS(COMM)-533/2023 I.A. 14568/2023	ASHISH PADIA V/s ARJAN IMPEX PVT LTD	APARNA JAIN	
9	C.O. (COMM.IPD-TM)-448/2022 WITH C.O. (COMM.IPD-TM) 299/2023 CS(COMM) 26/2015 CS(COMM) 265/2016	S.S. WHITE BURS INC. V/s THE REGISTRAR OF TRADE MARKS, & ANR	ARITRA DAS, DEPENNING AND DEPENNING	
10	CS(COMM)-26/2015	S.S WHITE BURS,INC V/s S.S. WHITE DENTAL PVT LTD	SHEETAL VOHRA, GAUTAM, BALAJI SUBRAMANIAN, ARITRA DAS, N MAHABIR	
11	CS(COMM)-265/2016 I.A. 14339/2015	S.S WHITE DENTAL PVT LTD V/s S.S WHITE GROUP PLC & ANR	V MOHINI, BALAJI SUBRAMANIAN, ARITRA DAS, ANJU AGRAWAL, CA BRIJESH	
12	C.O. (COMM.IPD-TM)-299/2023	S.S. WHITE DENTAL PRIVATE LIMITED V/s S. S. WHITE BURS INC. AND ANR	BALAJI SUBRAMANIAN, ARITRA DAS, IN COMPLIANCE OF ORDER DT. 21.08.2023 PASSED BY SUPREME COURT IN TR.P.(C) 1974/2023 THE IPDATM NO. 79 OF 2023 IS TRANSFERRED TO	

			DHC FROM HIGHT COURT OF CALCUTA TO BE LISTED WITH OTHER PENDING MATTERS.	
13	C.O. (COMM.IPD-TM)-41/2024 I.A. 6099/2024	SUN MARK (GULF) DMCC V/s CHAROSA WINERIES LIMITED & ANR.	KRISHNAGOPAL ABHAY	
14	C.O. (COMM.IPD-TM)-276/2024 I.A. 49801/2024 I.A. 49803/2024	WIN MEDICARE PVT. LTD. V/s WIN HEALTH PHARMA & ANR.	MANAN MONDAL	
15	C.O. (COMM.IPD-TM)-277/2024 I.A. 49847/2024	WIN MEDICARE PVT. LTD. V/s WIN HEALTH PHARMA & ANR.	MANAN MONDAL	
16	CS(COMM)-37/2016 WITH CS(COMM) 39/2016	M/S GOENKA ELECTRIC MOTOR VEHICLES PVT LTD V/s M/S KIRTI SOLAR LIMITED & ORS	MRINALINI SEN GUPTA, RAJ SINGH NIRANJAN, TRANS INDIA LAW, RANDHIR KUMAR, SALMAN WARIS	
17	CS(COMM)-39/2016	M/S GOENKA ELECTRIC MOTOR VEHICLES PVT LTD V/s M/S KIRTI SOLAR LIMITED & OTHERS	MRINALINI SEN GUPTA, RAJ SINGH NIRANJAN, TRANS INDIA LAW, RANDHIR KUMAR, SALMAN WARIS	
18	CS(COMM)-940/2016 I.A. 25498/2014	ANCHOR HEALTH AND BEAUTY CARE PVT LTD V/s PROCTER & GAMBLE MANUFACTURING(TIANJIN) CO LTD & ORS		
19	CS(COMM)-994/2016 I.A. 22095/2014	ELITE GOLD LTD & ANR V/s SANJAY JAISWANI & ORS	SUMIT SHARMA, SUMIT ANAND, AASISH SOMASI,	

			SHAILEN BHATIA, EKTA NAYAR SAINI, SHIVANI SALTANAT, KIRTIMAN SINGH, P.S SUDHEER, SHIVAN SHREE SINGH	
20	CS(COMM)-571/2019 I.A. 14180/2019 I.A. 2290/2024 I.A. 41103/2024	PIONEER CORPORATION V/s MR. GAURAV KUMAR & ORS.	J K BHOLA, BHARTI GUPTA, NAGARAJ SUBRAMANIAN, HITESH CHOPRA, NAVEEN, DHARMENDRA KUMAR SINGH, RAHUL CHAUDHRY, RAHUL CHAUDHRY	
21	CS(COMM)-90/2022 I.A. 2174/2022 I.A. 12896/2022	AJANTA STEEL PRODUCTS V/s V K INDUSTRIES	RAJESH KUMAR SINGH, AMIT MEHTA	
22	CS(COMM)-613/2022 I.A. 14317/2022	KENT RO SYSTEMS LIMITED & ORS. V/s KENT CABLES PRIVATE LIMITED & ORS.	NAVEEN NAGARJUNA, ANKUR SANGAL	
23	CS(COMM)-469/2023	GRIP INVEST TECHNOLOGIES PRIVATE LIMITED V/s ASHOK KUMAR & ORS.	ANUJ TIWARI	
24	CS(COMM)-538/2023	HAVELLS INDIA LIMITED V/s YASH ROYAL CABLES INDIA LTD. & ANR.	ANIRUDDHA SRIKANT DESHMUKH, MUSTAFA ALAM, SUDEEP CHATTERJEE	
25	CS(COMM)-580/2023 I.A. 15849/2023 I.A. 25984/2023 I.A. 2569/2024	ALLIED BLENDERS AND DISTILLERS LIMITED V/s GLOBUS SPIRITS LIMITED	KAPIL WADHWA, ACHYUT TEWARI, KAPIL WADHWA	

26	CS(COMM)-303/2024 I.A. 8132/2024 I.A. 8133/2024 I.A. 38508/2024	DOMINOS IP HOLDER LLC & ANR. V/s MS DOMINO PIZZA & ORS.	PRATEEK TANMAY, ABHAY PRATAP SINGH, RAHUL SHARMA, IMON ROY	
27	CS(COMM)-421/2024 I.A. 29805/2024 I.A. 656/2025 I.A. 658/2025	ATUL KUMAR JAIN V/s SAROJ BALA AND OTHERS	RUDRAKSHI DEO, RISHIKESH KUMAR, PRITHVI SINGH, RISHIKESH KUMAR	
28	CS(COMM)-608/2024 I.A. 34161/2024 I.A. 39204/2024	PRIMESTACK PTE. LTD AND ANR. V/s JOHN DOE AND OTHERS	R MAYA, ANURADHA DUTT, PARSHANT ARORA, HARSHAD V HAMEED, SWATI AGARWAL, SAPNA CHAUHAN, DASHMESH TRIPATHI, ARCHANA LAKHOTIA, ANMOL MEHTA, PRITHVI SINGH	
29	CS(COMM)-975/2024 I.A. 44061/2024	TATA SONS PRIVATE LIMITED V/s SHRIKANT HUNDIA	ROHIL BANSAL	
30	CS(COMM)-998/2024 I.A. 44662/2024 I.A. 44664/2024 I.A. 47821/2024 I.A. 176/2025 I.A. 5135/2025 I.A. 5220/2025 I.A. 5221/2025 I.A. 5222/2025 I.A. 5223/2025	MONOTECH SYSTEMS LIMITED V/s KRIDWINN INNOVATIONS PRIVATE LIMITED AND ORS	CAUVERI BIRBAL, SHALINI KAUL, ARUN KHATRI, CAUVERI BIRBAL	
31	CS(COMM)-1184/2024 I.A. 49524/2024 I.A. 2610/2025 I.A. 2667/2025 I.A. 2668/2025	EXPHAR S.A. & ANR. V/s EXPHA LIMITED & ORS.	S SRIKA, GAURAV BARATHI, ASHUTOSH UPADHYAYA, GAURAV BARATHI, S SRIKA	

32	CS(COMM)-1199/2024 I.A. 49780/2024	ALLIED BLENDERS AND DISTILLERS LIMITED V/s TILAKNAGAR INDUSTRIES LIMITED & ORS.	MAMTA RANI, ACHYUT TEWARI	
33	CS(COMM)-1210/2024 I.A. 49877/2024 I.A. 49879/2024 I.A. 49882/2024	PARTH FORMULATION PVT LTD & ANR. V/s PAAM BIOTECH PRIVATE LIMITED & ORS.	VIRENDER KUMAR PURI	
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES (TIME FIXED MATTERS)				
34	CS(COMM)-1673/2016 I.A. 16116/2016 I.A. 14790/2019 I.A. 23970/2023	MERCK KGAA V/s MERCK SHARP & DOHME CORP & ORS	ANAND AND ANAND, EVA BISHWAL, PRITHVI SINGH, FIDUS LAW CHAMBERS, MRINALI ANAND	AT 3.30 P.M.
35	CS(COMM)-159/2024 I.A. 4196/2024 I.A. 4198/2024 I.A. 5827/2024 I.A. 33509/2024 I.A. 36101/2024	F- HOFFMANN -LA ROCHE AG & ANR. V/s ZYDUS LIFESCIENCES LIMITED,	GEORGE VITHAYATHIL, ACHYUT TEWARI	AT 3.00 P.M.

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COURT NO. 47
HON'BLE MR. JUSTICE PURUSHAINDRA KUMAR KAURAV

NOTE: AS DIRECTED, ADVOCATES/LITIGANTS APPEARING THROUGH VIDEO CONFERENCING IN THE COURT OF HMJ PURUSHAINDRA KUMAR KAURAV ARE TO MENTION ITEM NUMBER BEFORE THEIR NAME & SHALL STRICTLY ADHERE TO VIDEO CONFERENCING RULES OF THE HIGH COURT OF DELHI, DATED 26.10.2021 & BAR COUNCIL OF DELHI CIRCULAR NO. 602/GEN/SF/2024 DATED: 12.11.2024 FAILING WHICH THE MATTER SHALL BE REFERRED TO THE BAR COUNCIL OF DELHI FOR APPROPRIATE ACTION.

NOTE: FOR MOVING ADJOURNMENT SLIP LATEST BY 6.00 P.M. PLEASE MAIL TO daya.nidhi@dhc.nic.in

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	ARB.P.-1993/2024	RAJSAMAND JAN VIKAS SANSTHAN V/s INNOVATIVE PROJECT MANAGEMENT SERVICES PRIVATE LIMITED	TAJINDER KAUR, ABHINAV HANSARAMAN	
2	ARB.P.-1995/2024	RV SOLUTIONS PVT LTD V/s RANDHIR KUMAR	ANKIT MIGLANI	
3	ARB.P.-202/2025	VADIM INFRASTRUCTURE PRIVATE LIMITED V/s BHARAT HEAVY ELECTRICALS LIMITED	SARTHAK ADVOCATES & SOLICITORS, V M KANNAN	

TOP OF THE BOARD				
4	CS(OS)-44/2021 I.A. 17620/2022 I.A. 2261/2023 I.A. 40609/2024	G.S.RAGHAV V/s JOGINDER SINGH SETHI & ANR	ATUL BHUCHAR, DASHRATH RAGHAV	
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
5	CS(COMM)-22/2018 I.A. 12491/2019 I.A. 11907/2022 I.A. 11911/2022 I.A. 19774/2022 I.A. 7587/2023	DR. NARENDER KUMAR SHARMA & ORS V/s MAHARANA PRATAP EDUCATIONAL CENTER & ANOTHER	ANKIT KHURANA, N. PRABHAKAR, NIKHILESH KRISHNAN	
6	CS(COMM)-493/2018 I.A. 2150/2018 I.A. 40886/2024	M/S. STEELBIRD HI-TECH INDIA LTD. V/s M/S. GLOBAL FRAGRANCES PVT. LTD. & OTHERS	PRADEEP KUMAR KHATANA, ADITYA SHARMA, KAMAL BANSAL, HARSH SINHA, KAMAL BANSAL	
7	I.A. 32865/2024 In CS(COMM)-274/2020 (Disposed off case)	ISHERDAS SAHNI AND BROS V/s IMPRESARIO ENTERTAINMENT AND HOSPITALITY PVT LTC	JENIS FRANICS, AMIT BHAGAT	
8	CS(COMM)-168/2021 I.A. 5233/2021 I.A. 5234/2021 I.A. 18858/2022 I.A. 5096/2023 I.A. 5097/2023 I.A. 32913/2024	CHAUDHARY TIMBER INDUSTRIES PVT LTD THROUGH ITS AUTHORIZED SIGNATORY V/s AMROSE SINGAPORE PTE LTD & ORS.	GAUTAM AWASTHI, VIVEK MATHUR, VIVEK MATHUR, GAUTAM AWASTHI	
9	CS(COMM)-604/2024	AMAZON WHOLESALE INDIA PRIVATE LIMITED V/s ADVANCE COMPUTERS AND	VIPUL AGARWAL, P&A LAW OFFICES	

		MOBILES INDIA PRIVATE LIMITED		
10	CS(COMM)-973/2024 I.A. 5339/2025	R K LIFE CARE INC V/s AIR CARE PROJECTS PVT LTD	DEEPENDER BANGER, ALEX JOSEPH, SACHIN AGGARWAL	
11	CS(COMM)-974/2024 I.A. 43953/2024 I.A. 43955/2024 I.A. 43956/2024	M/S DATABRICKS LIMITED V/s M/S INDO WINGS PVT LTD. AND ANR	AMIT KHEMKA, RAJNEESH CHOPRA	
12	I.A. 4726/2025 In CS(COMM)-120/2025	INTERGLOBE AVIATION LIMITED V/s GALAXY INTERLINK TRAVELS (INDIA) PRIVATE LIMITED	MAYANK PANDEY	
13	CS(OS)-457/2000	JAI SINGH V/s DELHI DEVELOPMENT AUTHORITY (DDA)	POOJA KALRA, SHELLEN BHATIA, INDRANI GHOSH, GEETA MALHOTRA, J.M. SABHARWAL, S. SRIVASTAVA, POOJA SHARMA, M. S VINAIK	
14	CS(OS)-684/2004 I.A. 16831/2019 I.A. 8616/2022 I.A. 1391/2024	RAJESH @ RAJ CHAUDHARY AND ORS. V/s ASHA CHAUDHARY AND ORS.	V.R.DATAR, VK DEWAN SHIV KUMAR, UDAY, ANKIT JAIN, H.S.NARULA, MEENAKSHI SINGH, SWASTIK SINGH, MANISH VASHISHT, RAJESH BANATI, THAKUR SUMIT, ARUN KUMAR PANWAR, JITIN MANN, BHARAR U. BARQI,	

			MANASHWY JHA, SUMIT THAKUR	
15	CS(OS)-1078/2004 I.A. 16830/2019 I.A. 8643/2022 WITH CS(OS) 684/2004	RAJESH@ RAJ CHAUDHARY V/s ASHA CHAUDHARY	NAMRATA BHATIA, VIRAJ R. DATAR, UDAY GUPTA, ARUN MONGA, ANKIT JAIN, SWASTIK SINGH, MANISH VASHISHT, MANISH, JITIN MANN, BAHAR U BARQI, MANASHWY JHA, URVI KAPOOR	
16	CS(OS)-414/2005 I.A. 17535/2018 O.A. 148/2019 I.A. 16827/2019 WITH CS(OS) 684/2004	ASHOK KUMAR V/s ASHA CHOUDHARY AND ORS.	BAHAR-U-BARQI, KAJAL SHARMA, M. AHMED, ADITI GUPTA, UDAY GUPTA, RACHNA AGGARWAL, ANKIT JAIN, SWASTIK SINGH, MANISH VASHISHT, MANISH, RAJAT ANEJA, LALIT GUPTA, JITIN MANN, DINESH GARG, SAMEER VASHISHT	
17	CS(OS)-617/2006	MRIDUL AGGARWAL V/s PRABHA DEVI GUPTA & ORS.	GEETA DHINGRA, RAJNISH KR., MRIDUL AGGARWAL, S.M. ALI, BALKRISHAN SHARMA, RAJESH AGGARWAL, PRAMOD B AGARWALA, SORAB, PRATEEK LAKRA, AKHOTO ALEX CHASIE	

18	CS(OS)-297/2009 I.A. 14427/2016 I.A. 6699/2022 I.A. 18280/2022 I.A. 81/2023 I.A. 4783/2024 I.A. 10566/2024 I.A. 32260/2024 I.A. 32297/2024 WITH TEST.CAS. 7/2012	SH. RIPU DAMAN HARYAL AND ANR V/s MS. GEETA CHOPRA AND ANR	KRISHAN KUMAR, VIBHA DHAWAN, SHEKHAR KUMAR, P.V.KAPUR, VIKAS DHAWAN, CHITRA GULATI, VIKRAM, C M GOPAL, ARJUN SINGH BAWA, ASUTOSH LOHIA, JAYDEEP BHAMBHANI, RAJSHEKHAR RAO, MANMEET ARORA, AADITYA VIJAY KUMAR, ASHIM SHRIDHAR, HANU BHASKAR, SANJIV KAKRA, SIDDHESH SHIRISH KOTWAL, KOCHHAR & CO., ASHIM SHRIDHAR, SONALI CHOPRA, RAVINDER SINGH, RAMAN KAPUR, SONALI CHOPRA, RAHUL SHARMA	
19	TEST.CAS.-7/2012	RIPU DAMAN HARYAL V/s STATE & ORS	RAJESH RANJAN, VIKAS DHAWAN, C M GOPAL, ARJUN SINGH BAWA, RAJSHEKHAR RAO, MANMEET ARORA, AADITYA VIJAY KUMAR, ASUTOSH LOHIA, SANJIV KAKRA, SANJIV BAHL	
20	CS(OS)-2092/2010 CC 108/2011	SHEETAL SURI & ANR V/s SUKHDEV SINGH &ORS	JASWINDER S.NISHAL, BINOY K.DAS, R.S LATHWAL, PRAMOD AHUJA,	

			RAHUL THUKRAL, ABHAY KUMAR, SUMIT KUMAR, RAVI KRISHAN CHANDNA, JITIN MANN, PANKAJ VIVEK, JASWINDER	
21	CS(OS)-1930/2013 I.A. 20081/2023	VINOD KUMAR V/s MINISTRY OF URBAN DEVELOPMENT & ORS	ANIRUDDHA CHAUDHARY, TARA NARULA, T N SAXENA, JALALJ, JALAJ, ABHEY NARULA, JALAJ AGARWAL, RADHIKA ARORA, PRATIMA NAIN LAKRA, SHIV GUPTA	
22	CS(OS)-859/2014	M/S KUSHAL INFRAPROJECT INDUSTRIES INDIA LTD V/s SURESH CHANDER & OTHERS	ATHENA LEGAL, RIKESH SINGH, DEEPAK ANAND, ABHEY NARULA, ANAND YADAV, ADITYA SINGH, ANITA TOMAR, PRATHAM SHARMA, B.S MAAN	
23	CS(OS)-59/2020 I.A. 20378/2023	HARSH SHARMA V/s ADARSH SHARMA	KAUSHAL KISHORE, SIDHARTH JOSHI, KAUSHAL KISHORE	
24	CS(OS)-369/2020 O.A. 228/2024 I.A. 35779/2024 I.A. 49640/2024	MAHIPAL SINGH & ORS. V/s ASHOK KUMAR KAUSHIK & ANR.	DEVESH PRATAP SINGH, HARSHIT VASHISHT, ANSHUL MITTAL, AJIT KUMAR, PRAVEEN KUMAR, SHOBHANA TAKIAR, SALMAN HASHMI,	

			PRAVEEN KUMAR, SHOBHANA TAKIAR	
25	CS(OS)-394/2020 I.A. 20941/2023	MS. PRIYANKA GROVER V/s MRS. NEELAM GROVER & ORS.	PURSHOTTAM SAHARAWAT, RAVINDER AGGARWAL	
26	CS(OS)-304/2021 I.A. 8136/2021	BALDEEP SINGH @ RAJA V/s HARPAL SINGH KOCHAR	BAHAR U. BARQI	
27	CS(OS)-336/2021 I.A. 8865/2021 I.A. 8866/2021 I.A. 13034/2023	MOHD JAMALUDDIN V/s MOHD SALEEM & ORS.	SANJIV SHARMA, SURJEET SINGH MALHOTRA	
28	CS(OS)-347/2021 I.A. 9101/2021 I.A. 9103/2021 I.A. 9104/2021 I.A. 15472/2021 I.A. 389/2022 O.A. 106/2023 I.A. 2185/2023 I.A. 19996/2023 I.A. 5026/2024	SHIKHA ANAND MEHTA & ANR. V/s AMAR JIT MEHTA & ORS.	AMIT GUPTA, AVIMUKT DAR, RAHUL CHAUHAN, PRASOUK JAIN, KUSHAL KUMAR, KUSHAL KUMAR, PRASOUK JAIN, ADITYA KAPOOR	
29	CS(OS)-364/2021 I.A. 9760/2021 I.A. 29651/2024	SUNEETI PARKASH MAKEN & ORS. V/s ROHIT KUMAR PARMAR	RAJIV KAPOOR, RAJIV KAPOOR, ROHIT KUMAR PARMAR	
30	CS(OS)-409/2021 I.A. 11020/2021 I.A. 16601/2021 CC 29/2024 I.A. 36859/2024 I.A. 46464/2024	GYANENDER BANSAL & ANR. V/s DIVYANK BANSAL & ANR.	YASMIN TARAPORE, PANKAJ GUPTA, NITISH CHAUDHARY, PANKAJ GUPTA, NITISH CHAUDHARY, IN COMPLIANCE OF ORDER DT 03.12.2024	

31	CS(OS)-675/2021 I.A. 16478/2021 I.A. 16479/2021 I.A. 16480/2021 I.A. 3637/2022 CC 8/2023 I.A. 12225/2023	JOGINDER OBEROI & ANR. V/s PARAMJIT KAUL & ORS.	SATISH CHAND KAUSHIK, VIVEK SARIN, VIBHU TIWARI, JAIDEEP SINGH, AAKARSHAN ADITYA, IN COMPLIANCE WITH ORDER DT. 06.12.2022	
32	CS(OS)-66/2024 I.A. 1744/2024	SMT SUDHA JINDAL & ORS. V/s SMT SANCHITA JINDAL & ORS.	KAVEESH NAIR	
33	CS(OS)-327/2024 I.A. 9168/2024 I.A. 9169/2024 I.A. 9170/2024 I.A. 40354/2024 I.A. 40682/2024 I.A. 42676/2024 I.A. 42677/2024	SHRI ABHISHEK KAPUR CHOPRA V/s DEWAN P.N. CHOPRA (HUF) THROUGH ITS KARTA & ORS.	HIMANSHU VIJ, SAURABH SETH, RAVINDER KUMAR ANAND	
34	CS(OS)-558/2024 I.A. 33689/2024 I.A. 36383/2024 I.A. 36384/2024 I.A. 36976/2024	RAJATARANGINI INDIA MEDIA PRIVATE LIMITED & ANR. V/s SANJAY SHARMA & ORS.	MOHD SHAZ KHAN, DEEPAK GOGIA, MUKESH SHARMA	
35	CS(OS)-28/2025 I.A. 1244/2025 I.A. 1245/2025	MR. MOHAMMED SIRAJ AFTAB V/s MR KANAL GUPTA & ANR.	ADITYA DEWAN	
36	CS(OS)-29/2025 I.A. 1247/2025 I.A. 5334/2025	NAB GLOBAL INNOVATION CENTRE INDIA PRIVATE LIMITED V/s MR AMIT SINGHAL	KESHAV V HEGDE, KAPIL ARORA	

37	CS(OS)-35/2025 CAV 31/2025 I.A. 1327/2025	MRS. MADHU GOYAL V/s SH. ASHOK VAISH & ORS.	MOHIT AGGARWAL, PRASHANT BATRA	
38	EX.P.-48/2021 EX.APPL.(OS) 831/2021 EX.APPL.(OS) 1330/2023 EX.APPL.(OS) 1331/2023 EX.APPL.(OS) 1333/2023	VIINOD SHARMA V/s PRAMILA YADAV	MOHAMMAD HASIBUDDIN, RAJESH KUMAR CHAURASIA, PRAFULLA KUMAR BEHERA, NADEEM KHAN, SHIVAM MALHOTRA, SHIVAM MALHOTRA	
39	EX.P.-70/2021 EX.APPL.(OS) 1320/2021 EX.APPL.(OS) 253/2022	ANSHU V/s HARPREET SINGH	DR MUKUL	
40	EX.P.-33/2024 EX.APPL.(OS) 1207/2024 EX.APPL.(OS) 1795/2024 EX.APPL.(OS) 2065/2024	MANAK PORFOLIOS PVT LTD AND ORS V/s GEETA KATYAL AND ANR	GOBIND MALHOTRA, D. K. DEVESH, GOBIND MALHOTRA	
41	EX.P.-96/2024 EX.APPL.(OS) 1751/2024	SANJEEV JAIN V/s RAJNI DHINGRA & ORS.	SHYAM SUNDER AGGARWAL	
42	O.M.P. (COMM)-531/2024 I.A. 47712/2024	MINISTRY OF HEALTH FAMILY WELFARE THROUGH HSCC INDIA LIMITED V/s M S AMAN DRUGS PHARMACEUTICALS	HARSHIT AGARWAL	
43	OMP (ENF.) (COMM.)-155/2024 EX.APPL.(OS) 1133/2024 EX.APPL.(OS)	IFCI LTD V/s COASTAL PROJECTS LTD & ORS.	SARTHAK ADVOCATES & SOLICITORS, NEELAKSHI BHADAURIA,	

	1850/2024 EX.APPL.(OS) 1859/2024		AMISH TANDON	
44	OMP (ENF.) (COMM.)- 171/2024 EX.APPL.(OS) 1204/2024	M/S SICAL MULTIMODAL AND RAIL TRANSLPORT LTD. V/s M/S CENTRAL WAREHOUSING CORPORATION	PRABHAS BAJAJ, RAJESH RANJAN	
45	OMP (ENF.) (COMM.)- 265/2024 EX.APPL.(OS) 1925/2024	MS SUNDARAM FINANCE LTD V/s MS CORONATION INFRASTRUCTURE PVT LTD & ORS.	NIKHIL SWAMI	
46	O.M.P.(I) (COMM.)- 376/2024 I.A. 44022/2024	PARSVNATH DEVELOPERS LIMITED V/s DELHI METRO RAIL CORPORATION LIMITED	TARUN JOHRI, KNM & PARTNERS, LAW OFFICES	
47	O.M.P.(MISC.)(COMM.)- 63/2025	MS MVV WATER UTILITY PVT LTD V/s DELHI JAL BOARD	AMIT CHOUDHARY	
48	TEST.CAS.-51/2010 I.A. 12721/2013 CRL.M.A. 13002/2013 I.A. 7906/2016 I.A. 22473/2023 I.A. 23257/2023 I.A. 2421/2024 I.A. 29712/2024 I.A. 41709/2024 WITH TEST.CAS. 46/2012	MANU MARKANDE & ANR V/s THE STATE & ORS	SUNIL AHUJA, DHARAM PAL, BALRAJ, VIPI KUMAR, VIPIN KUMAR, RAJIV ANEJA, RAJIV ANEJA, AJAY SHARMA RES NO. 3 & 4 INPERSON, PHOENIX LAW FIRM	

49	TEST.CAS.-46/2012 CRL.M.A. 13059/2013 WITH TEST.CAS. 51/2010	SUDESH KHANNA & ORS V/s STATE & ORS.	BALRAJ MALIK, VIPIN KUMAR GUPTA, MOHD FAHAD, RAJIV ANEJA	
50	TEST.CAS.-65/2010 I.A. 3139/2022 I.A. 3140/2022 I.A. 11818/2022 I.A. 12210/2022 I.A. 14513/2022 I.A. 14514/2022 I.A. 15210/2022 I.A. 18576/2023 I.A. 18577/2023 I.A. 21355/2023 I.A. 5441/2024 I.A. 4886/2025	VINAY KHANNA V/s STATE & ORS	SIMAN BENJAMIN, K R CHAWLA, AKHIL SACHAR, B P SHUKLA, SUMER SINGH BOPARAI, SHIVA SANTANAM SWAMINADHAN, RAJESH PATHAK, NAZIA PARVEEN, GOGINENI ABHISREE SAUJANYA, GAURAV PURI, RAHELLA KHAN, MALA GOEL, KAJAL CHANDRA, SHALINI KAPOOR, RAJESH PATHAK, MALA GOEL, NAZIA PARVEEN	
51	TEST.CAS.-40/2018 I.A. 14229/2023	SHASHI DEWAN V/s STATE OF NCT OF DELHI & ORS.	AMIT PRABHAT, AMIT PRABHAT DESHPANDE, ASHISH AGGARWAL, SHASHI DEWAN	
52	TEST.CAS.-49/2018 I.A. 12242/2018 I.A. 22201/2023 I.A. 31816/2024	SMT. GYANO AND ANR. V/s STATE AND ORS.	NARENDER KUMAR, NARENDER KUMAR, JAYANT TRIPATHI, DINESH DAHIYA, MURLI MANOHAR SINGH	

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COURT NO. 48
HON'BLE MS. JUSTICE MINI PUSHKARNA

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	C.A.(COMM.IPD-PAT)-60/2024	DONG YANG PC, INC V/s CONTROLLER OF PATENTS AND DESIGNS	ARCHANA SHANKER	
2	C.A.(COMM.IPD-TM)-76/2022	TABLETS (INDIA) LIMITED REPRESENTED BY ITS AUTHORIZED SIGNATORY MR. T. SATHISH V/s M/S. SPEY MEDICALS PRIVATE LIMITED AND THE REGISTRAR OF TRADEMARKS (NEW DELHI)	MAYANK BUGHANI	
3	C.A.(COMM.IPD-TM)-59/2024 I.A. 35280/2024	VINEET SHARMA V/s THE REGISTRAR OF TRADE MARK	ARNAV KUMAR, UTKARSH GUPTA	
4	CM(M)-IPD-25/2024 CM APPL. 69295/2024	RAJ KUMAR JAIN & ANR. V/s PRAVESH NARULA	ASHOK GOEL, ABHINAY SHARMA	

5	C.O.(COMM.IPD-CR)-20/2024 I.A. 39769/2024	KESHAV KUMAR RATWANI V/s ROHIT KUMAR DHAKA & ANR.	KUNAL KHANNA, UTKARSH GUPTA	
6	C.O.(COMM.IPD-CR)-21/2024 I.A. 39772/2024	KESHAV KUMAR RATWANI V/s HANUMAN PRASAD DHAKA & ANR.	KUNAL KHANNA, UTKARSH GUPTA	
7	I.A. 39756/2024 In C.O. (COMM.IPD-TM)-200/2021 (Disposed off case)	AMIT GUPTA V/s CHIEF MARSHAL PRODUCTS PTV AND ANR	CHANDRA PRAKASH, ANKUR SANGAL	
8	C.O. (COMM.IPD-TM)-285/2022	J.K OIL INDUSTRIES V/s SHREE SANWARIA OIL MILL	K.G. BANSAL	
9	C.O. (COMM.IPD-TM)-51/2024	VALUEONSHORE ADVISORY SERVICES PRIVATE LIMITED V/s KUMAR NAGMANI & ANR.	RISHABH MANOCHA, NIRUPAM LODHA	
10	C.O. (COMM.IPD-TM)-52/2024	VALUEONSHORE ADVISORY SERVICES PRIVATE LIMITED V/s KUMAR NAGMANI & ANR.	RISHABH MANOCHA, NIRUPAM LODHA	
11	C.O. (COMM.IPD-TM)-53/2024	VALUEONSHORE ADVISORY SERVICES PRIVATE LIMITED V/s KUMAR NAGMANI & ANR.	RISHABH MANOCHA, NIRUPAM LODHA	
12	C.O. (COMM.IPD-TM)-54/2024	VALUEONSHORE ADVISORY SERVICES PRIVATE LIMITED V/s KUMAR NAGMANI & ANR.	RISHABH MANOCHA, NIRUPAM LODHA	

13	CS(COMM)-341/2018	GAGANDEEP SINGH V/s RAVINDER KAUR & ORS	J S BHASIN, JAGJIT SINGH	
14	CS(COMM)-348/2018 CCP(O) 122/2006 I.A. 3459/2016 I.A. 6336/2017 I.A. 3785/2018 I.A. 15900/2018	M/S PRIME PRODUCTION PVT. LTD. V/s M/S DASH FILMS PVT. LTD. & ORS.	DAVINDER, RAJEEV SHARMA, NITIN KANT, ABHINIT DAS, HA4RSH GUPTA, DEVINDER SINGH, DEVINDER SINGH KHATANA, GAURAV, SAGAR CHANDRA, VIKAS PAHWA	
15	CS(COMM)-474/2021 I.A. 12603/2021 I.A. 12608/2021 I.A. 12609/2021 I.A. 47983/2024	LOREAL S.A. V/s ASHOK KUMAR AND OTHERS & ORS	NAVEEN KUMAR JAIN, PRANAV SAPRA, RAJESH KUMAR GOGNA, S K BANSAL	
16	CS(COMM)-430/2022 I.A. 9660/2022 I.A. 13229/2022 I.A. 22490/2023	SILVERMAPLE HEALTHCARE SERVICES PRIVATE LIMITED V/s DR. TAJINDER BHATTI	VIVEK AYYAGARI, PANKHURI, VIVEK AYYAGARI, TUSHAR SINGH	
17	CS(COMM)-854/2023 I.A. 23908/2023 I.A. 550/2024 I.A. 3168/2024 I.A. 32905/2024	THE INDIAN HOTELS COMPANY LIMITED V/s GRANDROYALTAJ CLUB INTERNATIONAL PRIVATE LIMITED	ROHIL BANSAL, GOVIND SINGH, ACHUTHAN SREEKUMAR	
18	CS(COMM)-148/2024 I.A. 3793/2024	PHONOGRAPHIC PERFORMANCE LIMITED V/s GEETANJALI SALON PRIVATE LIMITED & ORS.	MANISH BIALA, ANKUR SANGAL	
19	CS(COMM)-315/2024 I.A. 8553/2024	LT FOODS LTD & ANR. V/s SS ENTERPRISES	AKSHAY SRIVASTAVA, PARV GARG, R ABHISHEK	

	I.A. 38746/2024 I.A. 38747/2024 I.A. 41796/2024			
20	CS(COMM)-588/2024 I.A. 33681/2024	DR. REDDYS LABORATORIES LIMITED V/s ZENTECH PHARMACEUTICALS AND ANR.	SAHIL AMARNATH, RANJAN NARULA	
21	I.A. 5018/2025 In CS(COMM)-700/2024	GURBAAZ PRATAP SINGH MANN V/s KUNWAR RAGHAV BHANDARI AND ORS	ABHISHEK SINGH, NIKHIL PALLI, ABHISHEK SINGH, NIKHIL CHAWLA	
22	CS(COMM)-815/2024 I.A. 39951/2024 I.A. 39952/2024 I.A. 39953/2024 I.A. 39954/2024 I.A. 39955/2024	M/S AKG STEEL INDUSTRIES & ANR. V/s AKG PLASTICS PVT. LTD.	ASHUTOSH NAGAR, KARTIK MALHOTRA	
23	CS(COMM)-830/2024 I.A. 40498/2024	JINDAL (INDIA) LIMITED V/s RAJESH KUMAR GOYAL PROPRIETOR OF GOYAL TRADING CO	YATIN SHARMA, SANJAY AGGARWAL	
24	CS(COMM)-910/2024 I.A. 42507/2024	MS KHATEMA FIBRES LIMITED V/s DR RAKESH CHANDRA RASTOGI & ORS.	SAMRIDHI, SNEHIMA JAUHARI	
25	CS(COMM)-912/2024 I.A. 42669/2024	TORRENT PHARMACEUTICALS LTD V/s INDORBIT PHARMACEUTICALS P. LTD. & ANR.	SACHIN GUPTA	

26	CS(COMM)-913/2024 I.A. 42703/2024	TORRENT PHARMACEUTICALS LTD V/s AHAMAD FARAZ & ORS.	SACHIN GUPTA	
27	CS(COMM)-923/2024 I.A. 42872/2024	VISHAL PIPES LIMITED V/s RUPAM INDUSTRIES	S K BANSAL	
28	CS(COMM)-1018/2024 I.A. 45137/2024	ANI MEDIA PVT LTD V/s RSY NEWS & ANR.	MAMTA RANI, UNUM LAW	
29	CS(COMM)-1036/2024 I.A. 45738/2024	ASTRAL LTD V/s ASTRAL INTERNATIONAL P LTD	SACHIN GUPTA	
30	CS(COMM)-62/2025 I.A. 1998/2025 I.A. 1999/2025 I.A. 2000/2025 I.A. 2001/2025	M/S K J STEEL ROLLING MILLS V/s MR. PAWAN KUMAR GOYAL & ORS.	MANISH BIALA	
31	CS(COMM)-79/2025 I.A. 2412/2025 I.A. 2416/2025 I.A. 2417/2025 I.A. 2418/2025	LINSCAN ADVANCED PIPELINE AND TANKS SERVICES LLC & ANR. V/s WEGAUGE PIPELINE INSPECTION AND SERVICES PRIVATE LIMITED & ORS.	TOM JOSEPH, KOCHHAR & CO.	
32	CS(COMM)-103/2025 I.A. 3208/2025	KHADI AND VILLAGE INDUSTRIES COMMISSION V/s VRUSHALI VINOD GANGURDE AND ANR	PRITHVI SINGH	

33	EL.PET.-1/2022 I.A. 17282/2023	RAJAN TEWARI V/s DURGESH KUMAR PATHAK & ANR.	SIDHANT KUMAR, NIHARIKA AHLUWALIA, KARAN SHARMA, HIMANSHU PATHAK, NIHARIKA AHLUWALIA	
FOR COMPLIANCE				
34	CS(COMM)-614/2024(Disposed off case)	HELL ENERGY MAGYARORSZAG KFT V/s M/S REAL 100 AGRO INDIA PRIVATE LIMITED & ORS.	BINDRA RANA	

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	ARB.P.-1891/2024	SOPHISTICATED INDUSTRIAL MATERIAL ANALYTIC LABS PVT LTD V/s STEEL AUTHORITY OF INDIA LTD.	PALASH SINGHAI	
2	ARB.P.-2119/2024	TATA CAPITAL LIMITED V/s RISHABH AGGARWAL & ANR.	VARUN BEDI	
3	ARB.P.-2122/2024	TATA CAPITAL LIMITED V/s PARVEZ AHMED & ANR.	VARUN BEDI	
4	ARB.P.-2124/2024	TATA CAPITAL LIMITED V/s JASVIT CONSTRUCTIONS PRIVATE LIMITED & ORS.	VARUN BEDI	
5	ARB.P.-184/2025	M/S FRANCHISE INDIA CONSULTANT PVT. LTD. V/s M/S. TIRUPPATI ENTERPRISES-PROPRIETORSHIP FIRM AND ANR	AYUSH JAIN	

6	ARB.P.-253/2025	MS SANDHU MOTOR FINANCE PVT LTD V/s SHWETA & ANR.	SUDHIR GUPTA	
7	ARB.P.-256/2025	GOLDY E RICKSHAW HUB V/s SUN MOBILITY PVT. LTD	TARUN VIJAYRAN	
8	EX.APPL.(OS) 28/2025 In EX.P.-237/2015 (Disposed off case)	TOMORROWLAND LIMITED V/s R.G. NAGESAN & CO	SUMIT KUMAR, PAVAN SACHDEVA	
9	EX.P.-81/2022(Disposed off case)	ROHTASH SINGH & ORS. V/s SH. ASHOK VERMA	VIKRANT ARORA	
10	EX.P.-14/2023 EX.APPL.(OS) 107/2025	ANIL VARMA AND ORS V/s ROOPA KHANNA	KARANJAWALA & CO, RAGHAV CHADHA, AMOL SHARMA, ANMOL MEHTA	
11	EX.P.-31/2023 EX.APPL.(OS) 2016/2024	SNIGDHA PRAKASH V/s SADHANA PRAKASH & ANR.	KAJAL CHANDRA, ANIS AHMAD, NIYATI PATWARDHAN, KAJAL CHANDRA	
12	EX.P.-50/2023	MARRIOTT WORLDWIDE CORPORATION V/s CREEKINN HOLIDAYS WORLD PVT. LTD. (EARLIER COURTYARD HOLIDAYS WORLD PVT. LTD.)	VAISHALI MITTAL	
13	EX.P.-112/2024 EX.APPL.(OS) 2081/2024	LAKSHMI MURDESHWAR PURI V/s SAKET GOKHALE	HARSHA VINOY, KARANJAWALA & CO	

14	I.A. 315/2025 In TEST.CAS.-1/2023	SMT ARCHANA KHANNA V/s STATE OF GOVERNMENT OF NCT OF DELHI & ORS.	ARJUN AGGARWAL, MANJU OBEROI, KNM & PARTNERS, LAW OFFICES, MANJU OBEROI	
15	TEST.CAS.-72/2023 I.A. 17954/2023 I.A. 179/2024 I.A. 253/2024 I.A. 41088/2024 I.A. 48040/2024 I.A. 48097/2024 WITH TEST.CAS. 101/2024 TEST.CAS. 90/2024	VINITA SETHI V/s STATE OF NCT DELHI AND ANR.	MANSI SOOD, AKASH YADAV, KSHITIJ MAHESHWARI, ABHISHEK MISHRA, AKASH YADAV, YESHI WANGMO RINCHHEN	
16	TEST.CAS.-101/2024 I.A. 49448/2024 I.A. 49449/2024	MR VIKAS MEHRA V/s STATE OF NCT DELHI & ANR.	ABHISHEK MISHRA	
17	TEST.CAS.-90/2024	VINITA SETHI V/s STATE OF NCT DELHI & ANR.	ABHISHEK MISHRA, YESHI WANGMO RINCHHEN	
18	CS(COMM)-354/2022	SH. RAKESH JAIN & ORS. V/s SH. VINAY JAIN	VAISHNAVI ARORA, RAJESH RAINA	
19	CS(COMM)-628/2022 I.A. 11827/2023 I.A. 13667/2023 I.A. 36412/2024	ZHUHAI HANSEN TECHNOLOGY CO LTD V/s AKSH OPTIFIBRE LIMITED AND ORS	MANISHA SINGH, SINGHANIA & PARTNERS LLP, RAKHI BUDHIRAJA, MANISHA SINGH	
20	CS(COMM)-857/2022 I.A. 20859/2022 I.A. 3506/2023 I.A. 3507/2023 I.A. 3508/2023 I.A. 7574/2023 I.A. 7575/2023 I.A. 17858/2023	AVANTHA HOLDINGS LIMITED V/s VISTRA ITCL INDIA LIMITED & ORS.	PRAFUL JINDAL, RAGHAV CHADHA, ANAND KUMAR SHRIVASTAVA, PRAFUL JINDAL, SAURABH BATRA	

21	CS(COMM)-179/2023 I.A. 11917/2023 I.A. 16401/2023	VALUE LINE INTERIORS PVT. LTD. AND ORS. V/s KHOMES REALTORS PRIVATE LIMITED & ORS.	YASHIKA KAPOOR, ABHAY KUMAR GUPTA, SOURABH SAINI, NAMIT SURI	
22	CS(COMM)-314/2023 I.A. 9510/2023 I.A. 20650/2023 I.A. 20651/2023 I.A. 4036/2024	CHAITANYA ENERGY PRIVATE LIMITED V/s SANTOSHI HYVOLT ELECTRICALS PVT LTD & ANR.	SUREKH KANT BAXY, SIDHARTH JOSHI	
23	CS(OS)-608/2018 I.A. 16167/2018 I.A. 1481/2025 I.A. 1482/2025 I.A. 1483/2025	HARSH KASHYAP V/s SUMAN LATA & ORS.	MUKESH M GOEL, OSAMA SUHAIL, RAKESH DHINGRA, NARESH KUMAR HANDA, SATISH KUMAR DABAS, VIRENDRA SINGH, RAKESH DHINGRA	
24	CS(OS)-657/2018 I.A. 17620/2018 I.A. 5656/2019 I.A. 5657/2019	SHRI PUNEET RAMAN V/s SHRI PRABHAT RAMAN & ANR	PRASHANT MEHTA, TEJVEER SINGH BHATIA, SATISH SAHAI	
25	CS(OS)-101/2022 I.A. 17379/2023 I.A. 3896/2025	SMT CHARANJIT KAUR SAWHNEY AND ANR V/s SH PUKHRAJ SINGH CHUG AND ORS	SAKSHI SHAIRWAL, ANANT GARG, MANISH BIALA, SHAINI BHARDWAJ, MANISH BIALA	
26	CS(OS)-115/2022 I.A. 39292/2024	KAILASH KHANNA (NOW DECEASED) THROUGH LR.S V/s PUNEET ARORA & ANR	SARTHAK CHILLER, SANJEEV MAHAJAN, SHIVOM GARG	
27	I.A. 24591/2023 In CS(OS)-726/2022	RUCHI KHANNA & ORS. V/s SAROJ KHANNA & ORS.	NEERAJ SURI, SUNIL KUMAR, HEMANT GULATI, ARKAJ KUMAR, VINEET KUMAR, SAMEER VASHISHT, PAWAN MATHUR,	

			ARKAJ KUMAR, SAMEER VASHISHT	
28	CS(OS)-50/2023 I.A. 1445/2023	SMT ALKA BHARDWAJ V/s SMT KAMLESH DEVI & ORS.	SATYA NARAYAN PADHI, KAMAL MEHTA	
29	CS(OS)-67/2023 I.A. 1763/2023	SHRI PREM PRAKASH V/s MS. POOJA SHARMA & ANR.	MANISH KUMAR, RAJINDER MATHUR	
30	CS(OS)-443/2023 I.A. 22501/2023 I.A. 47377/2024	RENU TANEJA & ANR. V/s MAYANK SINGHAL & ANR.	HEMANT MANJANI, AMIT VOHRA, HEMANT MANJANI	
31	CS(OS)-444/2023 I.A. 14002/2023 I.A. 14003/2023	PAWAN KUMAR SADHU V/s VINOD KUMAR SADHU & ANR.	LOKESH BHARDWAJ	
32	I.A. 48181/2024 I.A. 48182/2024 In CS(OS)-473/2023	BIMLA & ORS. V/s ANAND GREWAL & ORS.	MANISH VATS, MEDHANSHU TRIPATHI, PANKAJ VIVEK, MEDHANSHU TRIPATHI	
33	CS(OS)-576/2023 I.A. 18035/2023 I.A. 3174/2024 I.A. 36001/2024	JASLEEN KAUR V/s RABINDER KAUR AND ORS.	BALENDU SHEKHAR, VIDUR KAMRA, RAJEEV CHAUHAN, BALENDU SHEKHAR	
34	CS(OS)-623/2023 I.A. 19743/2023 I.A. 36224/2024 I.A. 36225/2024	ANNUPRIYA SETH V/s RATAN GUPTA & ORS.	RISHABH VARSHNEY, SANJEEV MAHAJAN	
35	I.A. 47452/2024 In CS(OS)-977/2024	SURINDER KUMAR MALHOTRA V/s VIRENDER KUMAR MALHOTRA & ORS.	ATUL JAIN, SANGEETA SINGH, RAJAT ANEJA	
36	CS(OS)-27/2025 I.A. 1152/2025	VIRENDER SINGH & ORS. V/s KAMAL KISHORE & ORS.	KANWAR UDAI BHAN SINGH SEHRAWAT	

37	CS(OS)-57/2025 I.A. 2165/2025	NISHANT ARORA & ANR. V/s POOJA KANWAT & ORS.	SHASHI PRATAP SINGH	
38	O.M.P. (COMM)-404/2019 I.A. 13516/2019	INDIA TOURISM DEVELOPMENT CORPORATION V/s M/S BAJAJ ELECTRICALS LTD	DEVA SEKHAR, UJJWAL K JHA	
39	O.M.P. (COMM)-14/2025 I.A. 490/2025 I.A. 492/2025 I.A. 493/2025	BELLAGIO PROJECTS PVT LTD V/s INDIABULLS DISTRIBUTION SERVICE LTD	BHUPESH NARULA	
40	OMP (ENF.) (COMM.)-61/2023 EX.APPL.(OS) 416/2023 EX.APPL.(OS) 633/2023 EX.APPL.(OS) 813/2024 EX.APPL.(OS) 2028/2024	M/S LARSEN AND TOUBRO LTD V/s UNION OF INDIA THROUGH MINISTRY OF HEALTH AND FAMILY WELFARE REPRESENTED THROUGH SE AIIMS BHUBANESWAR	ACM LEGAL	
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES (TIME FIXED MATTERS)				
41	CS(OS)-703/2023 I.A. 21912/2023	DIVYE VINAYAK AND ANR V/s OM PRAKASH VINAYAK AND ORS.	SIDDHARTH AGGARWAL, KUBER GIRI, MUKESH KUMAR VERMA	AT 3.30 P.M.
42	CS(OS)-1029/2024 I.A. 49453/2024 I.A. 3263/2025 I.A. 3303/2025	PAVAN SACHDEVA & ORS. V/s SUDHIR POWER LIMITED & ORS.	MANISH KUMAR, VICTORY ASSOCIATES	AT 3.30 P.M.
43	I.P.A.-4/2023 I.A. 24416/2023 I.A. 24417/2023	SATYANAND V/s STATE GOVT OF NCT OF DELHI & ORS.	SATYANAND	AT 4.30 P.M.

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R - 1, NEW COURTS BLOCK (GROUND FLOOR), (OS-C)
BEFORE DR. JAGMINDER SINGH, JOINT REGISTRAR (JUDICIAL)

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	CS(COMM)-12/2023 I.A. 501/2023 I.A. 504/2023 I.A. 505/2023 I.A. 506/2023 I.A. 3223/2023	FORTIS HEALTHCARE LIMITED V/s BALAJI GREAT LOTUS GLORY & ORS.	NAKUL MOHTA, ROHIT DAHIYA, BALAKRISHNAN KV	
2	CS(COMM)-606/2023 I.A. 33016/2024 I.A. 33059/2024	RAGHAV TRIVEDI V/s BAJAJ CAPITAL LTD & ORS.	MANNAT TIPNIS, NITI JAIN, UJJWAL K JHA, S HARIHARAN	
3	CS(OS)-41/2023 I.A. 1205/2023 I.A. 29816/2024 I.A. 29817/2024	ANUJ KUMAR RAJVANSHI V/s D P RUSTAGI & ANR.	RAJIV RANJAN DWIVEDI, ALOK KUMAR PANDEY, ANIL KUMAR PRUTHI	
4	I.A. 3766/2025 In CS(OS)-72/2023	SHRI JAIHINDER SINGH & ORS. V/s SHRI RAJBIR SINGH & ORS.	JYOTI NAMBIAR, SUMIT DAGAR, RICHA SINGH, SUMIT DAGAR, JYOTI NAMBIAR	
5	CS(OS)-129/2023 I.A. 3734/2023 I.A. 3735/2023 I.A. 36415/2024	REKHA GUPTA V/s SANJAY GUPTA	ARUN SRIVASTAVA, ABHINAV BAJAJ, ARUN SRIVASTAVA	
6	CS(OS)-324/2023 I.A. 9862/2023 I.A. 9722/2024 I.A. 31870/2024	SH. HARI SINGH V/s SH. SANDEEP MEHLAWAT & ORS.	ABHISHEK KUKKAR, RAVI KUMAR, ADITI GUPTA, RAVI KUMAR	

7	CS(OS)-340/2023 I.A. 25003/2023	CHARU SINGH RATHORE V/s MR. A. RAJA SINGH & ANR.	RADHALAKSHMI R, MAYANK SAPRA, ANUJ AGGARWAL	
8	CS(OS)-538/2023 I.A. 16661/2023 I.A. 16665/2023	SMT. ANGOORI DEVI & ANR. V/s SH. VISHNU & ORS.	SHYAM SUNDER, KANWARDEEP SINGH TANEJA, RAKESH SINHA, MUKESH KUMAR VERMA	
9	EX.P.-27/2023 EX.APPL.(OS) 522/2023 EX.APPL.(OS) 356/2024	COSMOS INFRA ENGINEERING INDIA PVT LTD & ANR. V/s RENU AGGARWAL @ RENU BANSAL	VIKAS PAL, NIHARIKA AHLUWALIA, S. K. AGARWAL, SHAGUFA SALIM	
10	O.M.P. (COMM)-485/2023 I.A. 23900/2023	BHARAT HEAVY ELECTRICALS LTD V/s VASAVI POWER SERVICES PVT LTD	KARTIK NAYAR	
11	O.M.P. (COMM)-508/2023 I.A. 24934/2023	VASAVI POWER SERVICES PRIVATE LIMITED V/s BHARAT HEAVY ELECTRICALS LTD & ANR.	KESHRI KUMAR	
12	TEST.CAS.-24/2002 I.A. 621/2025	VIJAY VERMA V/s STATE & ORS.	A.K.SONI, AJAY SHARMA, MAHENDRA SINGH, ROHIT SINGLA, A.K.TRIPATHI, MEHTA & KAPOOR, D BHATTACHARYA, SUNDEEP PANDHI, SANJAY SHANGARI, AJAI KUMAR TRIPATHI	

ADMISSION DENIAL				
13	CS(OS)-423/2023	RAJA SOM SEHRAWAT V/s OPTIEMUS INFRACOM LIMITED	MAHUA KALRA	
14	CS(OS)-493/2023	INDIAN SOCIETY OF HEATING REFRIGERATING AIR CONDITIONING ENGINEERS ISHRAE V/s DINESH KUMAR & ORS.	VINEET MALHOTRA, ANKIT GUPTA, MERCY HUSSAIN	
15	CS(OS)-574/2023 I.A. 17959/2023	SH PRAMOD KUMAR DHANKAR V/s SH INDERJIT SINGH DHANNKAR & ORS.	HEMANT CHOUDHARY, SHUBHAM GUPTA	
FOR EVIDENCE				
16	CS(OS)-478/2023 I.A. 15140/2023	XYZ V/s BHARAT PRAKASHAN (DELHI) LTD AND ORS	RINKU, UDAIBIR SINGH KOCHAR	
17	TEST.CAS.-11/2023	ASHISH SHARMA & ANR. V/s STATE OF NCT OF DELHI THROUGH ADMINISTRATION & ANR.	NEERAJ KUMAR, RAJAT BHALLA	

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R - 9, NEW COURTS BLOCK (GROUND FLOOR),(OS-B)
BEFORE MS. TYAGITA SINGH, JOINT REGISTRAR (JUDICIAL)

(NOTE : IN CASE ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT MR. BHASKAR CHANDER TIWARI, READER TO LD. PRESIDING OFFICER(9868053019)

NOTE : COUNSELS WHILE APPEARING IN MATTER THROUGH (VC) VIDEO CONERENCING ARE REQUESTED TO LEAVE THEIR APPEARANCE IN CHAT BOX ALONG WITH THEIR MOBILE NUMBER.

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	CS(COMM)-174/2016 I.A. 20574/2015 I.A. 20575/2015 I.A. 20576/2015 I.A. 20577/2015 I.A. 24991/2015 CC(COMM) 49/2018	GLOBAL ENERGY PRIVATE LIMITED V/s JINDAL POWER LIMITED AND ANR	KHAITAN, SHIV CHOPRA, PRAMOD KUMAR DUBEY, KHEYALI SINGH, ANURAG K ANDLEY, TANMAY GUPTA, PRAMOD KUMAR DUBEY AND SHIV CHOPRA, KHAITAN & CO, KHAITAN & CO. LLP	
2	I.A. 46313/2024 I.A. 46314/2024 In CS(OS)-98/2016	MRS SUNITA & ORS V/s MR BRIJ MOHAN SHARMA & ORS	AJAY KUMAR PORWAL, PRAVEEN SURI, SARVAJEET KUMAR THAKUR, NISHANT ANAND & HEMANT ARYA, PRAVEEN SURI	
3	I.A. 7051/2019 I.A. 17623/2021 I.A. 9336/2024 I.A. 39992/2024 In CS(OS)-275/2016 (Disposed off case)	SHRI RAM SINGH GOEL V/s SH PADAM CHAND GOEL & ORS	S C JAIN, RAJ K. MITTAL, GAURAV JAIN, WITHOUT GENERATE, LALIT GUPTA, ANIL SHARMA, KALPNA ANIL, GURPREET SINGH, NITIN	

			MITTAL, MITTAL & MITTAL	
4	I.A. 464/2025 In CS(OS)-471/2016 (Disposed off case)	SURINDER SINGH V/s GURCHARAN KAUR & ORS	R K TARUN, GAURAV ARORA, RAJEEV SAXENA, PANKAJ GUPTA, R S CHAGGAR, ASHISH KUMAR SHARMA, RAJENDRA SINGH CHAGGAR	
5	CS(OS)-80/2024 I.A. 2497/2024 I.A. 2498/2024 I.A. 2499/2024 I.A. 40952/2024 I.A. 40953/2024 I.A. 46297/2024	ANIL KUMAR SOOD & ANR. V/s DEEPAK SOOD & ORS.	AVNEESH GARG, ROHIT DUTTA, SOUMYA DUTTA, PUNEET BAJAJ, ASHISH AGGARWAL, SHASHI PRATAP SINGH, PUNEET BAJAJ	
6	CS(OS)-145/2024 I.A. 4264/2024 I.A. 32724/2024 I.A. 44284/2024	GEETANJALI TYAGI & ANR. V/s MADHU TYAGI & ORS.	PRASHANT SINGH, SHIVAM GOEL	
7	CS(OS)-181/2024 I.A. 4982/2024 I.A. 36719/2024	KAVITA V/s RAM PYARI AND ANR	VISHAL MAAN, RAJESH KUMAR, NISHANT DAS	
8	CS(OS)-278/2024 I.A. 7743/2024	RYAN ZIA ARSLAAN V/s AMAR ZIA ARSLAAN & ORS.	MUDIT MAKHIJANI, EESHAN PANDEY, YOGESH SWAROOP, KAPIL KISHOR KAUSHIK, MOHD ASIF, MANOJ, PULKIT PRAKASH	
9	CS(OS)-704/2024 I.A. 38213/2024 I.A. 47938/2024	H.H. LOKANATH SWAMI V/s MS. SARASWATI SARA RICHARDSON JONES & ORS.	AJAY GARG, VARUN PATHAK, RAKESH TANEJA	

10	CS(OS)-713/2024 I.A. 38603/2024 I.A. 1122/2025	HIRDESH BEDI & ORS. V/s SWADESH KUMAR NAYYAR & ORS.	RAJEEV KUMAR, JAITEGAN SINGH, YOGESH KUMAR JAGIA	
ADMISSION DENIAL				
11	CS(COMM)-1545/2016 I.A. 3419/2017 CC(COMM) 53/2018	KALRA PAPER CONVERTOR & TRADER PVT LTD V/s NATIONAL INSURANCE COMPANY LTD & ORS	SANJAY RAWAT, SACHIN DHAMIJA, VARUN KUMAR & ATUL BANDHU, AMITA GUPTA & ASSOCIATES, IN COMPLIANCE OF ORDER DATED 27.11.2018	
12	CS(COMM)-470/2020 I.A. 9785/2020 I.A. 9787/2020	METRO LIFESTYLES INDIA PRIVATE LIMITED V/s H L SUD FAMILY TRUST & ORS.	DHRUVA BHAGAT, AKUL MEHANDRU, MOHD UMAR, NIYATI PATWARDHAN	
13	CS(COMM)-859/2024 I.A. 41109/2024 I.A. 41110/2024	M/S SAI SHREEJA CARS PVT. LTD. V/s SH. MOHINDER KUMAR SACHDEVA, PROP OF M/S PUNJAB NATIONAL PRESS	VISHAL MAAN	
14	CS(COMM)-1076/2024 I.A. 47053/2024	GEETA AGRO FOODS V/s BALAJI AGRO FOODS & ANR.	RAJAT MANCHANDA	
15	CS(OS)-111/2016 I.A. 9239/2020 I.A. 1592/2021 CRL.M.A. 32925/2023	S PARAMPREET SINGH & ORS V/s S JAGMOHAN SINGH & ORS	VIPIN TYAGI, WASIM ASHRAF, SIDDHARTH SHARMA, KOMAL GUPTA, NINAD DOGRA, AMIT TEWARI, AMIT TEWARI, NINAD DOGRA	

16	CS(OS)-387/2016	MEENAKSHI WADHWAN V/s SH SATISH KUMAR NANDA & ORS	SACHIN MISHRA, SARTHAK BHARDWAJ, AMULYA DHINGRA	
17	CS(OS)-408/2024 I.A. 11186/2024 I.A. 11188/2024 I.A. 11189/2024 I.A. 38024/2024 I.A. 38726/2024 I.A. 38727/2024	SHAILESH KUMAR SHARMA V/s RAKESH KUMAR SHARMA THROUGH LEGAL REPRESENTATIVE SANGEETA SHARMA & ORS.	ANUJ AGARWAL, SEEMA GUPTA, ABHAY SINGH, AKASH NAGAR, ABHAY SINGH	
18	CS(OS)-962/2024 I.A. 46934/2024	MOHD SAYEED V/s MOHD AHMAD & ORS.	MANU SISHODIA	
19	CS(OS)-966/2024 I.A. 47172/2024	MUKTA GUPTA V/s SANDEEP GARG & ANR.	TARUN SINGLA, RAJIV K GARG	
FOR EVIDENCE				
20	CS(COMM)-74/2016 I.A. 23729/2023	M/S ROYAL INDIA (INTERNATIONAL) V/s D J B & OTHERS	B P AGARWAL, AMIT SHARMA, MALAYA KUMAR CHAND & S P MITRA, MALAYA KUMAR CHAND	
21	CS(COMM)-1121/2016	M/S MULTICOLOUR STEELS(INDIA) PVT LTD V/s THE COMMISSIONER OF CUSTOMS AND OTHERS	K ENATOLI SEMA, AAKARSH SRIVASTAVA, MUKESH ANAND	
22	CS(COMM)-7/2020 I.A. 1351/2025	CEC-CICI JV & ORS. V/s ORIENTAL INSURANCE CO. LTD.	KHAITAN & CO., PRITIKA MALHOTRA	

23	CS(OS)-346/2020 CRL.M.A. 4782/2021 CCP(O) 79/2024	PRASANNA & ANR. V/s PUNEET BAGGA & ANR.	ANKIT MUTREJA, KAMAL BANSAL	AT 2:00 P.M.
24	CS(OS)-456/2020 I.A. 12735/2020 I.A. 1455/2025	INDERJEET SINGH ALIAS INDERJEET SINGH SABARWAL V/s RASHMEEK BHASIN	GAGANMEET SINGH SACHDEVA, LOHIT GANGULY, JAI SAHAI ENDLAW	AT 2:00 P.M.

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R - 2, NEW COURTS BLOCK (GROUND FLOOR), (OS-H)
BEFORE SH. AJAY GULATI, JOINT REGISTRAR (JUDICIAL)

(NOTE : IN CASE ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT MS. MANSI ANEJA NAGPAL READER TO LD. PRESIDING OFFICER (9971595303)

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	C.O. (COMM.IPD-TM)-628/2022	BANSAL SWEETS AND OTHERS V/s ANOOP AGGARWAL	RAGHU RAGHAV SHRIDHAR, GAURAV BARATHI	
2	C.O. (COMM.IPD-TM)-323/2023 I.A. 25909/2023	PHOOLA RANI V/s ANITA KHARBANDA & ANR.	BHARAT KUMAR, MANOJ RANJAN SINHA	
3	C.O. (COMM.IPD-TM)-6/2024 I.A. 47545/2024 I.A. 47546/2024	THE MOTOR AND GENERAL FINANCE LIMITED V/s A S ENTERPRISES & ANR.	ISHAAN GEORGE, CHANDER SHEKHAR PATNEY, ISHAAN GEORGE	
4	C.O. (COMM.IPD-TM)-7/2024 I.A. 47553/2024 I.A. 47554/2024	THE MOTOR AND GENERAL FINANCE LIMITED V/s A S ENTERPRISES & ANR.	ISHAAN GEORGE, CHANDER SHEKHAR PATNEY, ISHAAN GEORGE	
5	C.O. (COMM.IPD-TM)-8/2024 I.A. 47565/2024 I.A. 47566/2024	THE MOTOR AND GENERAL FINANCE LIMITED V/s A.S. ENTERPRISES & ANR.	ISHAAN GEORGE, CHANDER SHEKHAR PATNEY, ISHAAN GEORGE	

6	C.O. (COMM.IPD-TM)-190/2024 I.A. 4518/2025	BASANT LAL V/s SHAKTI HYDRAULIC ENGINEERS & ANR.	FARRUKH KHAN	
7	CS(COMM)-331/2022	ITC LIMITED V/s GOLDEN TOBIE PRIVATE LIMITED & ORS. & ORS.	ADITYA GUPTA, SUHRITA MAJUMDAR, VISHAL NAGPAL	
8	CS(COMM)-374/2023 I.A. 10827/2023 I.A. 10829/2023 I.A. 10830/2023 I.A. 10832/2023 I.A. 15348/2023 CCP(O) 14/2024 I.A. 3677/2024 I.A. 35686/2024 I.A. 35687/2024 WITH CS(COMM) 891/2023	PAUL COMPONENTS PRIVATE LIMITED V/s HI TECH ARAI PRIVATE LIMITED	ADITYA GUPTA, JAYANT KUMAR, ADITYA GUPTA	
9	CS(COMM)-891/2023 I.A. 25235/2023 I.A. 25236/2023 I.A. 25237/2023 I.A. 3671/2024	HI TECH ARAI PRIVATE LIMITED V/s PAUL COMPONENTS PRIVATE LIMITED & ORS.	JAYANT KUMAR, NAYANTARA MALHOTRA, ADITYA GUPTA	
10	CS(COMM)-533/2024 I.A. 38662/2024	KINETIC GREEN ENERGY AND POWER SOLUTIONS LIMITED V/s NATIONAL INTERNET EXCHANGE OF INDIA (NIXI) & ORS.	R MAYA, AMAN LEEKHA, RAJESH KUMAR SRIVASTAVA, GEETANJALI VISVANATHAN, VIJENDER PAL SINGH, LALIT KUMAR MAHESHWARI, KAVISH SHARMA, ARUN AGGARWAL, BINDRA RANA	

11	CS(COMM)-14/2025 I.A. 497/2025	TURTLE WAX INC V/s 3M COMPANY & ANR.	RAHUL CHAUDHRY	
12	W.P.(C)-IPD-25/2023 CM 65/2023	M/S MEX SWITCHGEARS PVT. LTD. V/s THE REGISTRAR OF TRADEMARK & ANR.	SHAILEN BHATIA	
ADMISSION DENIAL				
13	C.O. (COMM.IPD-TM)-278/2023 WITH CS(COMM) 817/2023	EMERALD ENTERPRISES V/s EMERALD VALVES PRIVATE LIMITED & ANR.	SIDDHARTH BAMBHA	
14	CS(COMM)-817/2023 I.A. 22563/2023	EMERALD ENTERPRISES V/s EMERALD VALVES PRIVATE LIMITED	SIDDHARTH BAMBHA	
15	CS(COMM)-698/2023 I.A. 19465/2023 I.A. 25821/2023	ITC LIMITED V/s ARPITA AGRO PRODUCTS PVT LTD & ORS.	VIMAL KHURANA, MAMTA RANI, VIMAL KHURANA	
FOR EVIDENCE				
16	CS(COMM)-19/2016	GLOSSY COLOR & PAINTS PVT LTD & ANR V/s MONA AGGARWAL & ORS	SADHNA, MAHESH KUMAR MIGLANI, SAGAR CHANDRA & ASSOCIATES	

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R - 3, NEW COURTS BLOCK (GROUND FLOOR),(OS-A)
BEFORE MS. SHUCHI LALER, JOINT REGISTRAR (JUDICIAL)

(NOTE : IN CASE ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT MR. D. KUMAR, READER TO LD. PRESIDING OFFICER(9811041377)

NOTE : PLEASE GIVE APPEARANCE IN THE CHAT BOX WITH ITEM NUMBER AND MOBILE NUMBER.

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	CS(OS)-96/2022 I.A. 2793/2022 I.A. 1613/2023 I.A. 33649/2024 I.A. 33650/2024 I.A. 33651/2024	MRS VINTI MEHROTRA & ORS. V/s MR KUMAR VAIBHAV & ORS.	SIDHANT PANDITA, RAJAT NAVET, ARUN KUMAR, AMIT SETH, SIDHANT PANDITA, ARUN KUMAR	
2	CS(OS)-140/2022 I.A. 3872/2022 I.A. 12723/2022 I.A. 1609/2023 I.A. 15901/2023 I.A. 6640/2024 I.A. 6957/2024	RAMESH KUMAR YADAV THROUGH ITS ATTORNEY SH. NIKHIL YADAV V/s NATHU RAM YADAV & ORS.	GAURAV DESHRAJ, BRIJENDER SINGH DHULL, D.K. RUSTAGI, D.K. RUSTAGI, GAURAV DESHRAJ	
3	CS(OS)-272/2022 I.A. 7597/2022	SUMITRA V/s RADHEY SHYAM	PARITOSH, SUNIL CHAUHAN	
4	CS(OS)-401/2022 I.A. 10667/2022	AMIT BANSAL & ORS. V/s CHARU GOYAL & ANR.	JUHI ARORA, IN COMPLIANCE OF ORDER DT 02.08.2024 CC EARLIER FILED BY COUNSEL VIDE	

	CC 27/2024 I.A. 43689/2024		DY NO 1637375/24, RAJEEV SAXENA	
5	CS(OS)-424/2022 I.A. 11427/2022	MEENA SAMBHI V/s LEENA SAMBHI	SANGEETA CHANDRA, AMAAN SHREYAS, MONIKA VERMA, PRADEEP SINGH RANA	
6	CS(OS)-547/2022 I.A. 14671/2022	ANURADHA MITTAL V/s DEEPAK KUMAR & ANR.	RAHUL KAUL, SHANTNU AGGARWAL, RAJESH GUPTA, JOBY P VARGHESE	
7	TEST.CAS.-25/2022 I.A. 4046/2022 I.A. 11066/2022 I.A. 19084/2022 I.A. 2739/2023 I.A. 15748/2023	COL.MANU BHALLA (RETD) & ANR. V/s STATE & ORS.	PREM PAUL AHUJA, SUNIL KUMAR, MANU NAYAR	
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES (TIME FIXED MATTERS)				
8	CS(OS)-91/2022 I.A. 2560/2022 I.A. 2740/2023 I.A. 4440/2023 I.A. 6012/2023	COL MANU BHALLA RETD & ANR. V/s SMT KIRAN CHOPRA	PREM PAUL AHUJA, MANU NAYAR, SUNIL KUMAR	AT 12:30 P.M.
ADMISSION DENIAL				
9	CS(COMM)-83/2022 I.A. 288/2025	VISHWA AHIMSA SANGH V/s PUNJAB NATIONAL BANK	HARPREET SINGH HORA, ALOK BHACHAWAT	
10	CS(OS)-205/2022 I.A. 5663/2022 I.A. 13047/2023 I.A. 9715/2024 CC 1/2025	MRS SHARDA JAIN V/s M/S CLARK CONSTRUCTIONS PVT. LTD	HARKIRAT SINGH, RIKKY GUPTA, KESHAV SEHGAL, JITENDER SINGH, RIKKY GUPTA, IN COMPLIANCE OF ORDER DT. 03.12.2024	

11	CS(OS)-746/2022 I.A. 20087/2022 I.A. 10200/2023 I.A. 46417/2024	AAGOMONI DAS V/s ARINDAM SIRKER & ANR.	SUSHANT KUMAR BHADURI, VINOD KUMAR, ARUN MEHTA, RAJUL JAIN, VINOD KUMAR	
12	CS(OS)-501/2023 I.A. 15763/2023 I.A. 19699/2023 I.A. 49991/2024 WITH TEST.CAS. 71/2022	SHASHI PRABHA SAINI & ORS. V/s ASHOK KUMAR SAINI	VARUN MAHESHWARI, DEEPAK KUMAR VIJAY, VARUN MAHESHWARI	
13	TEST.CAS.-71/2022 I.A. 12574/2022	SH. ASHOK KUMAR SAINI V/s STATE & ORS.	DEEPAK KUMAR VIJAY, AMIT KUMAR	
14	CS(OS)-26/2024	NARINDER SINGH V/s DALIP JINDAL	ABHINAV SHARMA	
15	CS(OS)-67/2024 I.A. 1915/2024	KULDEEP SINGH V/s MR NITIN SANSANWAL & ORS.	KARAMVEER SINGH, MOHIT GUPTA, TARUN KUMAR TIWARI, RAHUL CHAUHAN	
FOR EVIDENCE				
16	CS(OS)-1721/2008 I.A. 9926/2008 I.A. 8948/2009 I.A. 8307/2018	PRASAR BHARATI V/s TV TODAY INDIA LTD & ORS.	RAJIV SARIN, A.J. BHAMBHANI, NISHA BHAMBHANI, ANISH DAYAL, PARAG P. TRIPATHI, HARISH MALHOTRA, DINKAR KALRA, GAGANDEEP KAUR, KUNAL BAHERI, ARCHANA SACHDEVA, KAMAL KAPOOR, K V JAGDISHVARAN, ATHENA LEGAL, SAIF MAHMOOD,	AT 2:00 P.M.

			SAURABH JAIN(WRONGLY FILED), NISHA BHAMBHANI(WRONGLY FILED), SAURABH JAIN, RANJEET, NEERAJ GROVER, SAHIL BHALAIK, PETAL CHANDHOK, RAJIV TALWAR & CO, RAJEEV SHARMA	
17	CS(OS)-184/2014 I.A. 1238/2014 I.A. 17864/2018 I.A. 10176/2019 I.A. 42632/2024	NEELAM & ORS. V/s BIRNO DEVI & ORS.	RANJAN ROY, SANTOSH KUMAR ROUTA, V.P.KATIYAR, NARESH C SHARMA, SUKHDA DHAMIJA	
18	CS(OS)-347/2014 I.A. 2294/2014	DIVINE DEVELOPERS LTD V/s RAGHU NATH MATHUR & ORS	SONDHI NARULA DALAL ASSOCIATES, SONDHI NARULA DALAL, PRASHANTH R DIXIT, DINESH GARG	
19	CS(OS)-826/2022 I.A. 21966/2022 I.A. 21967/2022	MEKHALA BAHL V/s VIJENDRA DAULET SINGH & ORS.	TANMAYA MEHTA, SAMAR BANSAL	AT 2:00 P.M.

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R - 5, NEW COURTS BLOCK (GROUND FLOOR),
BEFORE MS. BHAWANI SHARMA, JOINT REGISTRAR (JUDICIAL)

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NOTE : HEARING OF THE FOLLOWING CASES AFTER THE APPELLATE SIDE LIST.

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	EX.P.-88/2022(Disposed off case)	M/S ALLIANCE TRADEVISION PVT. LTD V/s OM PRAKASH DHAR DWIVEDI	DILIP KUMAR, SAMIT KHOSLA, AMARJIT SINGH	
2	I.A. 644/2025 In O.M.P. (COMM)-156/2024	LIVLONG INSURANCE BROKERS LTD ERSTWHILE INDIA INFOLINE INSURANCE BROKERS LIMITED & ANR. V/s GOLDEN FALCON INDUSTRIES LTD & ANR.	VIDUR SIKKA, AKASH KUMAR SRIVASTAVA	
3	O.M.P. (COMM)-389/2024 I.A. 39102/2024 I.A. 45776/2024	NTPC LIMITED V/s LLOYD INSULATIONS (INDIA) LTD.	ADARSH TRIPATHI	

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R - 4, NEW COURTS BLOCK (GROUND FLOOR),(OS-E&I)
BEFORE MR. SIDHARTH MATHUR,JOINT REGISTRAR (JUDICIAL)

(NOTE : IN CASE ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT Mr. SUDHANSHU GUPTA, READER TO LD. PRESIDING OFFICER(9313414182)

NOTE : ALL COUNSEL/PARTIES, OTHER THAN THOSE WHOSE CASE IS BEING HEARD, PLEASE KEEP MIC & WEB CAM OFF AND WAIT FOR THEIR TURN.

NOTE : PLEASE GIVE APPEARANCE IN CHAT BOX/ MESSAGE WITH ITEM NUMBER, CASE NUMBER AND MOBILE NUMBER.

NOTE : LAWYERS APPEARING THROUGH VC SHALL SEND THEIR EXEMPTION TO THE COURT MASTER ALONGWITH PROPER REASON IN ADVANCE.

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	C.O. (COMM.IPD-TM)-61/2024	YASHODA SUPER SPECIALITY HOSPITAL AND ANR V/s YASHODA HOSPITAL AND RESEARCH CENTRE LTD. AND ANR	KUNAL KHANNA, AS PER DIRECTIONS OF ORDER DT. 24.01.2024 PASSED IN CA(COMM.IPD-TM) 40/2022	
2	CS(COMM)-431/2021 I.A. 11714/2021 I.A. 2634/2025	MUTHOOT FINANCE LIMITED V/s SHALINI KALRA & ORS.	PANKAJ KUMAR SRIVASTAV, SANDHYA CHAWLA, M/S KMNP LAW, AAKASH KUMAR	
3	CS(COMM)-295/2022 I.A. 7049/2022	NATCO PHARMA LTD V/s FMC AGRO SINGAPORE PTE LTD & ORS.	SANJAY KUMAR, SIDHANT GOEL, GEORGE VITHAYATHIL, NATARAJ GURUSWAMY	

4	CS(COMM)-348/2022 I.A. 8128/2022	FMC CORPORATION & ORS. V/s INSECTICIDES INDIA LIMITED	GEORGE VITHAYATHIL, SANJAY KUMAR	
5	CS(COMM)-349/2022 I.A. 8132/2022 I.A. 10886/2022 I.A. 21715/2023 I.A. 23043/2023	FMC CORPORATION & ORS. V/s NATCO PHARMA LIMITED	NATARAJ GURUSWAMY, SIDHANT GOEL, GEORGE VITHAYATHIL, SANJAY KUMAR, NATARAJ GURUSWAMY	
6	CS(COMM)-656/2024 I.A. 35701/2024 I.A. 1346/2025	HELL ENERGY MAGYARORSZAG KFT V/s VISHNU ENTERPRISES & ORS.	NATWAR RAI, BINDRA RANA, NATWAR RAI	
7	CS(COMM)-824/2024 I.A. 40310/2024 I.A. 40311/2024 I.A. 40312/2024	CROWN CRAFT (INDIA) PVT. LTD. V/s JAYSON INDUSTRIES, & ANR.	S K BANSAL	
8	CS(COMM)-897/2024 I.A. 42112/2024 I.A. 47280/2024 I.A. 2886/2025	HELL ENERGY MAGYARORSZAG KFT & ANR. V/s AGGARWAL DEPARTMENTAL STORE & ORS.	ANIL SHARMA, BINDRA RANA	
9	CS(COMM)-925/2024 I.A. 42938/2024	KHADI AND VILLAGE INDUSTRIES COMMISSION V/s KAILASH RANI GABA AND ORS	NISHANT SHOKEEN, PRITHVI SINGH	
ADMISSION DENIAL				
10	CS(COMM)-233/2018 I.A. 1086/2025 I.A. 1560/2025	AMIR CHAND JAGDISH KUMAR EXPORTS LTD. V/s MIRAJ PRODUCTS (P) LTD.	K.G BANSAL, S.K. BANSAL, MOHAN VIDHANI, AJAY A. SUMAN, MOHD. SAZID, PANKAJ	

			KUMAR, RAHUL VIDHANI, K.G.BANSAL, RAHUL VIDHANI	
11	CS(COMM)-300/2024 I.A. 8046/2024 I.A. 48486/2024 I.A. 49257/2024 I.A. 49258/2024 I.A. 49260/2024 I.A. 49261/2024	JAYPEE BROTHERS MEDICIAL PUBLISHERS PVT LTD V/s PREPLADDER PRIVATE LIMITED & ANR.	GAURAV ARORA, P. SRINIVASAN	
FOR EVIDENCE				
12	CS(COMM)-478/2018 I.A. 4351/2025	GODREJ SARA LEE LTD. V/s M/S KARAMCHAND APPLIANCES P. LTD. & ORS. B+	BISHWAJIT DUBEY, SUSHANT SINGH, M.M.SINGH, SUDEEP CHATTERJEE	

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R - 8, NEW COURTS BLOCK (GROUND FLOOR),(OS-F)
BEFORE MR.DEVENDER KUMAR GARG, JOINT REGISTRAR (JUDICIAL)

NOTE:- ADVOCATES ARE REQUESTED TO PLEASE GIVE THEIR APPEARANCE IN 'CHAT BOX' WITH THEM ITEM NUMBER, SUIT NUMBER AND ALSO FOR THE PARTY, THEY APPEARING FOR.

(NOTE : IN CASE of ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT MR. VED PRAKASH, READER TO LD. PRESIDING OFFICER (9220401146)

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	ARB.P.-1667/2024 I.A. 5006/2025	MONEYWISE FINANCIAL SERVICES PVT LTD V/s 5 CORE ACOUSTICS PVT LTD THROUGH ITS DIRECTORS AND ORS	MEHVISH KHAN	
2	ARB.P.-1668/2024 I.A. 4819/2025	MONEYWISE FINANCIAL SERVICES PVT LTD V/s SH AJAY KUMAR AND ANR	MEHVISH KHAN	
3	ARB.P.-1685/2024 I.A. 4132/2025	MONEYWISE FINANCIAL SERVICES PVT LTD V/s BEYOND TOYS AND GIFTS LLP THROUGH ITS DESIGNATED PARTNERS AND ORS	MEHVISH KHAN	
4	ARB.P.-1689/2024 I.A. 4978/2025	MONEYWISE FINANCIAL SERVICES PVT LTD	MEHVISH KHAN	

		V/s JN ROBOTIC AUTOMATION PVT LTD THROUGH ITS DIRECTORS AND ORS		
5	CS(COMM)-1034/2024 I.A. 45587/2024 I.A. 45588/2024 I.A. 45589/2024	CROMPTON GREAVES CONSUMER ELECTRICALS LIMITED V/s MS KAY ESS ELECTRONICS AND ELECTRICALS & ORS.	GURU DATT PARASHAR, HEMANT DASWANI	
6	CS(OS)-1361/2011	JASVINDER SINGH & ANR V/s M/S SWATI HOUSING & CONSTRUCTION PVT LTD	AAKRITI DAWAR, MEENESH DUBEY	
7	CS(OS)-1733/2011 I.A. 17368/2014 I.A. 5078/2019 I.A. 16696/2019 I.A. 14885/2023	JATINDER KAUR V/s ATINDER KAUR & ANR	ANIL KUMAR, JASDEEP SINGH, DEEPIKA MISHRA, D.D. SINGH, HIMRIT SINGH WADHWA, DEEPIKA MISHRA	
8	CS(OS)-1113/2013 I.A. 16660/2018	DELHI POWER COMPANY LTD V/s TATA POWER DELHI DISTRIBUTION LTD	K DATTA& ASSOCIATES, ASHISH KUMAR, S.K. DUBEY	
9	CS(OS)-1161/2013 I.A. 45800/2024	SRI KRISHAN V/s DHARAM PAL & ORS	TANMAYA MEHTA, TANMAYA MEHTA, SC SIGHAL, ANUNAYA MEHTA	
10	CS(OS)-493/2019 I.A. 13074/2019 I.A. 13075/2019 I.A. 24507/2023 I.A. 24508/2023	JYOTI CHOPRA V/s SANGEETA SETH & ORS.	SURENDER SINGH HOODA, AMIT SHARMA	

11	CS(OS)-664/2024 I.A. 37085/2024	MS VISHNU AND COMPANY TRADEMARKS PVT LTD V/s DEVINDER SINGH	VISHAL MAAN, ABHILASH VASHISHT, PARVINDER CHAUHAN	
12	CS(OS)-665/2024 I.A. 37090/2024	MS VISHNU AND COMPANY TRADEMARKS PVT LTD V/s RAMESH CHAND AND ORS	VISHAL MAAN, ABHILASH VASHISHT, PARVINDER CHAUHAN	
13	CS(OS)-666/2024 I.A. 37092/2024	MS VISHNU AND COMPANY TRADEMARKS PVT LTD V/s RAMESH CHAND AND ORS	VISHAL MAAN, ABHILASH VASHISHT, PARVINDER CHAUHAN	
14	CS(OS)-667/2024 I.A. 37094/2024	MS VISHNU AND COMPANY TRADEMARKS PVT LTD V/s RAMESH CHAND AND ANR	VISHAL MAAN, ABHILASH VASHISHT, PARVINDER CHAUHAN	
15	CS(OS)-720/2024 I.A. 38719/2024 I.A. 745/2025 I.A. 746/2025 I.A. 747/2025 I.A. 748/2025	SHRI SUNIL KUMAR @ SUNNY & ORS. V/s SHRI MAHIPAL & ORS.	SUBEY SINGH PANWAR	
16	TEST.CAS.-101/2011 I.A. 19221/2011	ANIL NARENDRA V/s STATE & ANR	S.K. SHARMA & CO	
17	TEST.CAS.-84/2024	MANISHA GANGAHAR AND ANR V/s STATE OF NCT OF DELHI AND ORS	ARMAN SHARMA, SHREYA SINGHAL	

ADMISSION DENIAL				
18	CS(COMM)-485/2019 I.A. 9152/2020 I.A. 3237/2021 I.A. 47859/2024	M/S. SUNRISE SALES CORPORATION V/s M/S. RAMA KRISHANA ELECTRO COMPONENTS PVT. LTD. & ORS.	RAJUL JAIN, KAMAL GARG, AMIT TEWARI, AMIT TEWARI, KAMAL GARG	
19	CS(OS)-413/2019	VISHAL GAUTAM V/s MONA SHARMA	ARVIND CHAUDHARY, FILED IN COMPLIANCE OF ORDER DT. 11.03.2019 BY THE HONBLE HIGH COURT IN CASE NO. SUIT-142/2019, TRANSFERRED SUIT- 149/2019 FROM THE COURT OF SACHIN SANGWAN, ACJ/CCJ/ARC, SOUTH, SAKET COURTS	
FOR EVIDENCE				
20	CS(OS)-105/2011	KULJIT KAUR & ANR V/s AMARJIT SINGH	R K SACHDEVA, SHADAB KHAN, GARIMA PRASHAD	AT 12:30 P.M.
21	CS(OS)-180/2019 I.A. 5443/2020 CRL.M.A. 12537/2020 I.A. 48245/2024 I.A. 4707/2025	MS. SUSHMA BHAMBARI V/s SMT. TARUNA JUNEJA & ORS.	ANSHUJ DHINGRA LAW OFFICES, SHUBHANDGA SINGH, SUSHIL KUMAR VERMA, ANIL KUMAR, SHARAD PANDEY, PRAVEEN SURI, PRASHANSA SHARMA, KOMAL CHHIBBER, KOMAL CHHIBBER, PRAVEEN SURI, ANSHUJ DHINGRA	

22	CS(OS)-219/2019 I.A. 10321/2022 I.A. 2374/2025	CAPT. KUNAL KHAJURIA & ANR. V/s MAJOR GENERAL SUDHIR MOHAN (RETD.) & ORS.	MOHINDER KUMAR MADAN, RISHI SOOD, UJJWAL JHA, NEHA KAPOOR, WITHOUT GENERATE, HARSH VARDHAN SINGH, AMIT GUPTA, ABHEY NARULA	AT 2:00 P.M.
23	TEST.CAS.-3/2019 I.A. 17103/2023 I.A. 17104/2023	ANURAG UMRE V/s STATE & ORS.	PRAMIT CHHETRI	

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R - 7, NEW COURTS BLOCK (GROUND FLOOR),(OS-G)
BEFORE MR. MANISH SHARMA,JOINT REGISTRAR (JUDICIAL)

(NOTE : IN CASE ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT MR. NARESH KUMAR, READER TO LD. PRESIDING OFFICER(9911776651)

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	CS(COMM)-58/2025	M/S DELHI PLASTICHEM PVT LTD V/s MR KRISHAN KUMAR	MANNAT KOHLI	
2	CS(OS)-936/2015 I.A. 4059/2025	M/S HERO MOTOCORP LTD V/s BANK OF BARODA & ANR	JOS CHIRAMEL, KARANJAWALA & CO., RAMESH KUMAR, SUDHIR KUMAR	
3	CS(OS)-268/2018 I.A. 7621/2018 I.A. 21883/2022 I.A. 22361/2022 I.A. 36445/2024 I.A. 36906/2024	SH. PRAMOD KUMAR KHOSLA V/s SH. PRAVEEN KUMAR KHOSLA & ORS	KUSH SHARMA, MANOJ KUMAR, ARUN AGGARWAL, DHIRAJ YADAV, SUBEY SINGH PANWAR, S.C. KALRA, RAJAT SHARMA, DIGVIJAY SINGH TOKAS	
4	CS(OS)-597/2018 I.A. 15999/2018 I.A. 16001/2018	PRADEEP KHULLAR V/s VARINDER KHULLAR & ANR.	AKSHAY SINGH, GAURAV DUA, A.K. TEWARI	
5	CS(OS)-868/2024 I.A. 43601/2024	SHRI GURBACHAN KHERA ORS V/s SHRI NARENDRA KHERA & ANR.	D.K. RUSTAGI	

6	CS(OS)-951/2024 I.A. 46724/2024	MS. ASHA AURORA V/s SMT. KAMLESH KUMARI ALAGH & ORS.	SURESH CHAND SINGHAL, KANIKA BHUTANI	
7	CS(OS)-41/2025 I.A. 1389/2025	JAGWATI DEVI AND ORS V/s ANOOP KUMAR	KUNAL ANAND	
8	I.A. 37870/2024 I.A. 1827/2025 In TEST.CAS.-66/2018 (Disposed off case)	MR. RAHUL SATIJA V/s GOVT. OF NCT OF DELHI AND ORS.	ARVIND KUMAR, VIKAS KUMAR	
ADMISSION DENIAL				
9	CS(COMM)-1117/2018	ICICI HOME FINANCE COMPANY LTD V/s MR RAMESH GUPTA & ANR	REENA JAIN MALHOTRA, NANDNI SAHNI, SATISH KUMAR	
10	CS(COMM)-1118/2018	VEERPRABHU PROJECTS PVT. LTD. & ORS. V/s JAYANT JAIN & ORS.	SHAGUN SAPROO, S.JALAN AND COMPANY	
FOR EVIDENCE				
11	CS(COMM)-765/2018	M/S BABBAR WRECKERS PRIVATE LTD. V/s M/S ASHOK LEYLAND LTD.	K.G.BANSAL & S. K. BANSAL, MAMTA RANI JHA, MANISH K. MISHRA, HEMANT SINGH & DEEPAK DEWAN	
12	CS(COMM)-998/2018 WITH CS(COMM) 1115/2018	SUPER CASSETTES INDUSTRIES PRIVATE LIMITED V/s POOJA ENTERTAINMENT & FILMS LIMITED AND ORS.	DSK LEGAL, PRIYAMBICA M K JHA, ANKIT AGARWAL, NIDHI MOHAN PARASHAR, NAMIT SURI, SUMEET ANAND, ANKIT RELAN	

13	CS(COMM)-1115/2018	POOJA FILM COMPANY V/s SUPER CASSETTES INDUSTRIES PVT. LTD. & ORS.	MASON & ASSO., SUMEET ANAND, ANKIT AGARWAL	
14	CS(OS)-683/2015 CC 55/2015 I.A. 36900/2024 WITH CS(OS) 1545/2015	SH. MAHIM PAL KOHLI AND ANR. V/s SH. RAJIV KOHLI & ORS.	VINAY KUMAR JAIN, SIDDHARTH JAIN, RENUKA SAWHNEY, ARJUN SYAL, ANUSUYA SALWAN, K SUNIL, ANUSUYA SALWAN, KUMAR SUNIL	
15	CS(OS)-1545/2015 CC 2/2016 I.A. 4730/2025	R C KOHLI V/s RAJIV KOHLI & ORS	VIJAY KUMAR, SIDDHARTH JAIN, RENUKA SAWHNEY, ARJUN SYAL, VINAY KUMAR JAIN, ANUSUYA SALWAN & ASSO, SIDDHARTH JAIN	
16	CS(OS)-1101/2015	SUBHASH SALUJA V/s CHANDRA SHEKHAR & ORS	SIDHARTH TYAGI, ANJUN DEWAN, ARJUN DEWAN, ROHIT SHARMA, S S KHATRI	
17	CS(OS)-3365/2015	SHRI OM DUTT SHARMA V/s SHRI HARMAN PREET SINGH & ORS	JATIN KUMAR, SUMESH GANDHI	
18	CS(OS)-37/2018 I.A. 5187/2025	USHA KAPILA & ORS V/s MRS. RAGINI UDHRAIN & ORS	NARESH BAKSHI, NEHA BHATNAGAR, ABDHESH CHAUDHARY, MANISHA SURI	

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R - 6, NEW COURTS BLOCK (GROUND FLOOR),(OS-D)
BEFORE MS. PRIYA MAHENDRA,JOINT REGISTRAR (JUDICIAL)

(NOTE : IN CASE ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT MR. SHAMSHER, READER (9999292525)

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	CS(OS)-1038/2010 I.A. 7010/2010	RAJ BHUSHAN GARG V/s BRIJ BHUSHAN GARG	RAKESH PATHAK, VARUN CHAWLA, GEETA MALHOTRA	
2	CS(OS)-81/2021	SUMAN GARG & ORS. V/s KAMAL KUMAR GARG & ORS.	MANORANJAN MEHER, RAJEEV, RAJEEV SHARMA, MANUJ AGGARWAL, RAJAT ANEJA	
3	CS(OS)-100/2021 I.A. 2202/2021 I.A. 2204/2021 I.A. 20625/2022	MANOJ KUMAR V/s RAMANAND	BRAHM DUTT SHARMA, DEVESH PRATAP SINGH, DEEPAK	
4	CS(OS)-122/2021	DR. SHIVPRIYA MANIVANNAN V/s NATIONAL BOARD OF EXAMINATIONS & ANR	KIRTIMAN SINGH, SHIVANSHU BHARDWAJ, SOURABH GUPTA	
5	CS(OS)-296/2021 I.A. 7894/2021 I.A. 7895/2021 I.A. 11839/2021 I.A. 12082/2021 I.A. 6978/2022 CCP(O) 66/2023 I.A. 10421/2023 I.A. 14832/2023 I.A. 14857/2023 I.A. 41041/2024	SANJAY GUPTA & ORS. V/s HARISH KUMAR KATHURIA & ORS.	MANISH KAUSHIK, ROUNAK RAMAKRISHNA NAYAK, KUMAR VIKRAM, ADITYA KAPOOR, MUKESH MOHAN, FAHEEM ALAM, VAGISHA KOCHAR, SUNIL KUMAR SHARMA, FAHEEM ALAM,	

			MANISH KAUSHIK, ARJU CHAUDHARY, VAGISHA KOCHAR	
6	CS(OS)-629/2021 I.A. 15690/2021	SUJATA TRIVEDI & ORS. V/s SHRI VIJAY KUMAR TRIVEDI	DEEPIKA MISHRA, RUCHIRA VASISHT ARORA	
7	CS(OS)-221/2024 I.A. 6059/2024 CC 3/2025	KESHAV GAUTAM @ AMAN GAUTAM V/s MRS. DIVYA GAUTAM	DAVINDER NARAIN GROVER, PRAMOD AHUJA, IN COMPLIANNCE OF ORDER DT. 29.11.2024	
8	CS(OS)-248/2024 I.A. 36355/2024 I.A. 42412/2024 I.A. 3377/2025	HARPREET KAUR V/s HARMAN KOUR SHARMA	VISHAL BHATNAGAR, SANJEEV SONI, VISHAL BHATNAGAR	
9	CS(OS)-258/2024 I.A. 36931/2024 I.A. 38997/2024	PUSHKAR SINGH PANCHPAL V/s HARDEV KAUR JANDO & ANR.	PARV GARG	
10	TEST.CAS.-9/2021 WITH TEST.CAS. 10/2021	HARINDER SINGH CHAWLA V/s STATE & ANR.	PUNEET SINGH BINDRA, SHAILENDRA SINGH, YOGENDER KUMAR	
11	TEST.CAS.-10/2021	MR HARINDER SINGH CHAWLA V/s STATE & ANR.	PUNEET SINGH BINDRA, SHAILENDRA SINGH, YOGENDER KUMAR	
FOR EVIDENCE				
12	CS(COMM)-507/2017	M/S TIRUPATI CEMENT PRODUCTS V/s DELHI JAL BOARD & ANR	ANUJ BHARGAVA, BIHU SHARMA, RAKESH KUMAR DUDEJA	

13	CS(COMM)-626/2017 I.A. 6577/2018	M/S SADHU FORGING LIMITED V/s M/S CONTINENTAL ENGINES LTD.	RAJIV ARORA, R.K.MISHRA, A.K. THAKUR, AQUIB ALI	
14	CS(OS)-1293/2007 I.A. 20526/2012 I.A. 8196/2016 WITH CS(OS) 1560/2007	ALLIED REALITY PVT. LTD. V/s SURAT SINGH (SINCE DECEASED THROUGH LR'S) & OTHERS	MADAN LAL SHARMA, B.K. SAINI, AMIET ANDLAY, ANIL SHARMA, ARUN, SHUBHANKAR SENGUPTA, AMIET ANDLAY, ARUN KUMAR SHARMA, YASHMEET KAUR, L.C. CHECHI, VARUN NISCHAL	
15	CS(OS)-1560/2007 I.A. 9631/2007 I.A. 2939/2008	M/S LOGICAL ESTATES PRIVATE LTD & ANOTHER V/s KAPOOR SINGH AND ORS.	VARUN, MADAN LAL SHARMA, AMIET ANDLAY, ANIL SHARMA, ARUN, SHUBHANKAR SENGUPTA, AMIET ANDLAY, ARUN KUMAR SHARMA, YASHMEET KAUR, L.C. CHECHI	
16	CS(OS)-141/2017	SMT. SHIPALI SHARMA V/s GAURAV SHARMA & ORS	S C SINGHAL, V.K. OHRI	

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Concluded
BY ORDER
REGISTRAR ORIGINAL

04.03.2025 **Advance List**

ROOM NO. 121, FIRST FLOOR, BLOCK-A
BEFORE SH. KANWAL JEET ARORA, REGISTRAR GENERAL

AT 11:30 A.M.

https://dhcdja.webex.com/meet/dja.dhc.vc4

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
CASES LISTED BEFORE REGISTRARS				
1	LA.APP.-164/2018	HINDUSTAN PETROLEUM CORPORATION LIMITED V/s ISHWAR SINGH & ORS	ASHISH RANA, SHUBHAM BHALLA	
		OTHER DETAILS OF ADVOCATES: ASHISH RANA()(9971882200)(PETITIONER) SHUBHAM BHALLA(SHUBHAMBHALLA@HOTMAIL.COM)(9654427273)(RESPONDENT)		
2	CM APPL. 65528/2024 In RFA(COMM)-26/2024	PANKAJ JANGIRA & ORS. V/s SANDEEP KUMAR BEDI	LUQMAN S HASAN, PRADEEP KUMAR MISHRA	
		OTHER DETAILS OF ADVOCATES: LUQMAN(LUQMAN.S.HASAN@OUTLOOK.COM)(0)(PETITIONER) ASHISH UPADHAYAY(ASHISHUPADHAYAY@GMAIL.COM)(9811215280)(RESPONDENT) ASHISH UPADHAYAY(UPADHAYAYLAWCHAMBERS@GMAIL.COM)(0)(RESPONDENT) PRADEEP KUMAR MISHRA(PM18289@GMAIL.COM)(9811538060)(RESPONDENT)		

04.03.2025 **Advance List**

ROOM NO. 101, FIRST FLOOR, BLOCK-A
BEFORE SH. PAWAN KUMAR KALRA, REGISTRAR
(PHYSICAL HEARING COURT)

AT 11:00 A.M.

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or

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ALL COUNSEL/PARTIES, OTHER THAN THOSE WHOSE CASE IS BEING HEARD ARE REQUESTED TO KEEP THEIR MIC MUTE AND WEBCAM IN OFF MODE.

[NOTE:IN CASE ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT, MR. AMIT PAUL (JUDL. TRANSLATOR) (PH:-9599060966) READER TO SHRI PAWAN KUMAR KALRA, REGISTRAR WRIT].

NOTE: PLEASE GIVE THE APPEARANCE IN CHAT BOX WITH ITEM NO. AND MOBILE NO.

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
CASES LISTED BEFORE REGISTRARS				
1	W.P.(C)-3441/2016	HARI SINGH & ORS V/s GOVT. OF NCT OF DELHI & ORS	RAJIV KUMAR GHAWANA, SANJEEV SAGAR, KRITIKA GUPTA	
		OTHER DETAILS OF ADVOCATES: KRITIKA GUPTA(KRITIKA0504@GMAIL.COM)(8826331177)(RESPONDENT)		
2	W.P.(C)-3208/2018	SATISH KUMAR BHARDWAJ V/s CONVENT OF JESUS & MARY SCHOOL & ANR	R K SAINI	
		OTHER DETAILS OF ADVOCATES: R K SAINI()(9310255162)(PETITIONER)		
3	CM APPL. 14466/2022 In W.P.(C)-2903/2019	HARICHAND V/s EXECUTIVE ENGINEER DDA & ORS	AA KHAN, RIZWAN AHMED, VIPIN V	
		OTHER DETAILS OF ADVOCATES: AA KHAN()(9718156319)(PETITIONER) ABHINAV THAREJA()(9953111011)(PETITIONER) VIPIN V(1980ADV@GMAIL.COM)(9213528073)(RESPONDENT)		
4	W.P.(C)-6228/2019	NARESH KUMAR V/s STATE (NCT OF DELHI) & ORS	RAVISH KUMARDEDHA	
		OTHER DETAILS OF ADVOCATES: RAVISH KUMARDEDHA()(9811887004)(PETITIONER)		
5	W.P.(C)-8272/2019 CM APPL. 34290/2019	SHRI RAJ KUMAR YADAV V/s UNIVERSITY OF DELHI AND ANR.	DAVINDER KUMAR, AADARSH KOTHARI	
		OTHER DETAILS OF ADVOCATES: DAVINDER KUMAR()(9868162370)(PETITIONER) AADARSH KOTHARI(AAADARSHKOTHARI@GMAIL.COM)(7980402727)(PETITIONER)		
6	W.P.(C)-5976/2020 CM APPL. 21620/2020 WITH W.P.(C) 13000/2021 W.P.(C) 12292/2022	CPIO,POLICY DIVISION,C.B.I V/s ABHISHEK SHUKLA	NIKHIL GOEL	
		OTHER DETAILS OF ADVOCATES: CPIO,POLICY DIVISION,C.B.I(DIRECTOR@CBI.GOV.IN)()(PETITIONER) CPIO,POLICY DIVISION,C.B.I(DIRECTOR@CBI.GOV.IN)()(PETITIONER)		

		CPIO,POLICY DIVISION,C.B.I(DIRECTOR@CBI.GOV.IN)()(PETITIONER) CPIO,POLICY DIVISION,C.B.I(DIRECTOR@CBI.GOV.IN)()(PETITIONER) CENTRAL BUREAU OF INVESTIGATION(DIRECTOR@CBI.GOV.IN)(9051613431)(PETITIONER) NIKHILGOEL(REACHNIKHILGOEL@GMAIL.COM)(9810133254)(PETITIONER) NIKHIL GOEL(SHARMAAJEET68@GMAIL.COM)(9810758083)(PETITIONER) ABHISHEK SHUKLA(ABHISHEKSHUKLA1122@GMAIL.COM)()(PETITIONER) ABHISHEK SHUKLA(ABHISHEKSHUKLA1122@GMAIL.COM)()(PETITIONER) ABHISHEK SHUKLA(ABHISHEKSHUKLA1122@GMAIL.COM)()(PETITIONER) ABHISHEK SHUKLA(ABHISHEKSHUKLA1122@GMAIL.COM)()(PETITIONER) ABHI SHEK SHUKLA(ABHISHEKSHUKLA1122@GMAIL.COM)()(RESPONDENT) ABHISHEK SHUKLA(ABHISHEKSHUKLA1122@GMAIL.COM)(9953100920)(RESPONDENT)		
7	W.P.(C)-13000/2021	DR. ASHOK KHEMKA V/s CENTRAL INFORMATION COMMISSION, NEW DELHI AND ORS.	SHREENATH ASHOK KHEMKA, RAJESH KUMAR GOGNA	
		OTHER DETAILS OF ADVOCATES: (PETITIONER GAURANG KANTH DETAILS REMOVED.) (RESPONDENT GAURANG KANTH DETAILS REMOVED.) (RESPONDENT GAURANG KANTH DETAILS REMOVED.) (RESPONDENT GAURANG KANTH DETAILS REMOVED.) RAJESH KUMAR GOGNA(OFFICE@GOGNA.CO.IN)(7703935727)(RESPONDENT)		
8	W.P.(C)-12292/2022 CM APPL. 36891/2022	CPIO, CENTRAL BUREAU OF INVESTIGATION V/s ASHOK KHEMKA	NIKHIL GOEL	
		OTHER DETAILS OF ADVOCATES: NIKHIL GOEL(OFFICEOFNIKHILGOEL@GMAIL.COM)()(PETITIONER) SHREENATH A. KHEMKA(SHREENATH.KHEMKA@GMAIL.COM)()(RESPONDENT)		
9	W.P.(C)-6904/2022 WITH W.P.(C) 11117/2022	DILIP KUMAR PRASAD AND ORS V/s GOVT OF NCT OF DELHI AND ORS	RASHMI CHOPRA, AVNISH AHLAWAT	
		OTHER DETAILS OF ADVOCATES: RASHMI CHOPRA AND ASSOCIATES(RASHMICHOPRA6897@GMAIL.COM)(8130653733)(PETITIONER) AVNISH AHLAWAT(AVNISH@AHLAWATASSOCIATES.IN)(9810134741)(RESPONDENT) AVNISH AHLAWAT(AVNISH@AHLAWATASSOCIATES.IN)(9810134741)(RESPONDENT)		
10	W.P.(C)-11117/2022 WITH W.P.(C) 6904/2022	MR PRADEEP AND OTHERS V/s GOVT OF NCT OF DELHI AND OTHERS	RASHMI CHOPRA	
		OTHER DETAILS OF ADVOCATES: RASHMI CHOPRA AND ASSOCIATES(RASHMICHOPRA6897@GMAIL.COM)(8130653733)(PETITIONER) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) MR. SHIVENDRA SINGH(SHIVENDRASINGH86@LIVE.COM)(9582194010)(RESPONDENT)		
11	W.P.(C)-11357/2022 CM APPL. 33426/2022	PROF. P. PARDHA SARADHI V/s UNIVERSITY OF DELHI & ORS.	NISHANT RAI GOEL	
		OTHER DETAILS OF ADVOCATES: DEVENDRA SINGH AND ANANT K. VATSYA()(9810141145)(PETITIONER) UNIVERSITY OF DELHI (REGISTRAR@DU.AC.IN, VC@DU.AC.IN, REGISTRAR@DU.AC.IN, TARUKD@GMAIL.COM)()(RESPONDENT) RUPAL MOHINDER (RUPALMOHINDER@GMAIL.COM)()(RESPONDENT)		
12	W.P.(C)-12217/2022 CM APPL. 36622/2022	ASHOK YADAV AND ANR V/s GOVT. OF NCT OF DELHI AND ORS	SIDDHARTH	
		OTHER DETAILS OF ADVOCATES: PANKAJ KUMAR(SIDDHARTH.KUMAR23@GMAIL.COM)(9811007330)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SHIVENDRA SINGH(SHIVENDRASINGH065@GMAIL.COM)()(RESPONDENT)		
13	W.P.(C)-1738/2023	EX. CT. RAKESH KUMAR, NO.09262257 V/s UNION OF INDIA & ANR.	ADITYA GAUR	
		OTHER DETAILS OF ADVOCATES: MANDEEP MALIK (MANDEEPMALIK255@GMAIL.COM)(9034653324)(PETITIONER)		

		UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) EDPDTE(EDPDTE@BSF.NIC.IN)()(RESPONDENT)		
14	W.P.(C)-1997/2023	JAYAN VISWANATH V/s UNION OF INDIA AND ORS	ANKUR CHHIBBER, PIYUSH BERIWAL	
		OTHER DETAILS OF ADVOCATES: ANKUR CHHIBER(ANKURCHHIBER@GMAIL.COM)(9810082847)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) PIYUSH BERIWAL(BERIWAL.LAWYER@GMAIL.COM)(9910396352)(RESPONDENT)		
15	W.P.(C)-3318/2023 CM APPL. 12885/2023 CM APPL. 12886/2023 CM APPL. 14382/2023	MAHENDRA KUMAR ARYA AND ORS V/s AIR PORT AUTHORITY OF INDIA AND ANR	SUMANT BHARADWAJ, GIRIJESH PANDEY	
		OTHER DETAILS OF ADVOCATES: DR. SUMANT BHARADAWAJ(SUMANTHBHARADWAJ@GMAIL.COM)()(PETITIONER) DIG VIJAY RAI(DIGVIJAYRAI@REDIFFMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) SUMANT BHARDAWAJ(SUMANTBHARADWAJ@GMAIL.COM)(1123386730)(PETITIONER) ANSHUMAN(ANSHUMAN@SCNLAWOFFCES.COM, ANSHUMAN@SCNLAWOFFICES.COM)()(RESPONDENT) DIGVIJAY RAI (DIGVIJAYRAI@REDIFFMAIL.COM)()(RESPONDENT) GIRIJESH PANDEY (GIRIJESHPANDEY1974@GMAIL.COM)(9213119564)(PETITIONER)		
16	W.P.(C)-11855/2023 CM APPL. 46283/2023	LOKESH & ORS. V/s UNION OF INDIA & ORS.	HIMANSHU GAUTAM	
		OTHER DETAILS OF ADVOCATES: HIMANSHU GAUTAM(HGAUTAM.ADV@GMAIL.COM)(9582620944)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT)		
17	W.P.(C)-12474/2023 CM APPL. 49181/2023	COMMISSIONER OF POLICE , DELHI POLICE AND ORS. V/s RAJ KUMAR	AVNISH AHLAWAT, MAHESH KUMAR BHARDWAJ	
		OTHER DETAILS OF ADVOCATES: AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)(931364463)(PETITIONER) MAHESH BHARDWAJ(MAHESHBHARDWAJ75@YAHOO.COM)()(RESPONDENT) MAHESH KUMAR BHARDWAJ(MAHESHKB75@GMAIL.COM)(9958076980)(PETITIONER)		
18	W.P.(C)-14874/2023 CM APPL. 59205/2023	M/S SHARARA BY PAVNEET ENTERPRISES V/s MD. RAZA	VISHAL GUPTA, RAMBHAKT AGRAWAL, CHANDAN KUMAR MANDAL, MOHIT WADHWA	
		OTHER DETAILS OF ADVOCATES: RAMBHAKT AGRAWAL(RAMBHAKT@GMAIL.COM)(9818107195)(PETITIONER) CHANDAN KUMAR MANDAL(ADVOCATE4LIVINGBEING@GMAIL.COM)(9891703623)(PETITIONER) MOHIT WADHWA(MOHITWADHWA331@GMAIL.COM)(8368180501)(PETITIONER)		
19	W.P.(C)-15420/2023	BADRUNNISA KHAN V/s UNION OF INDIA & ORS.	PANKAJ SHARMA	
		OTHER DETAILS OF ADVOCATES: PANKAJ SHARMA(PK197618@GMAIL.COM)(9811152065)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT)		
20	W.P.(C)-15446/2023 CM APPL. 61921/2023 CM APPL. 63133/2023	SHRAM VIHAR ABUL FAZAL ENCLAVE WELFARE SOCIETY V/s GOVT. OF NCT DELHI & ORS.	RAJ BAHADUR SINGH, MANIKA TRIPATHY	
		OTHER DETAILS OF ADVOCATES: R B SINGH AND ASSOCIATES(RBSINGHANDASSOCIATES1@GMAIL.COM)(9989973651)(PETITIONER) SANTOSH KUMAR TRIPATHY(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) COMMISSIONER OF POLICE(DELPOL.SERVICE@DELHIPOLICE.GOV.IN, CP.SANJAYARORA@DELHIPOLICE.GOV.IN)()(RESPONDENT) R B SINGH(RBSINGHANDASSOCIATES1@GMAIL.COM)(9899736510)(PETITIONER) SC SERVICE(SCSERVICESGNCTD@GMAIL.COM)()(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)()(RESPONDENT) UOI(UOIDHC@GMAIL.COM)()(RESPONDENT)		

		MANIKA (TRIPATHYMANIKA@GMAIL.COM)()(RESPONDENT) MANIKA TRIPATHY(TRIPATHYMANIKA@GMAIL.COM)(9811831835)(RESPONDENT)		
21	W.P.(C)-25/2024 CM APPL. 65/2024	RAJDEEP AND COMPANY INFRA PVT. LTD.. V/s DEPUTY LABOUR COMMISSIONER & ANR.	DHRUV CHAWLA, MADHU SUDAN BHAYANA	
		OTHER DETAILS OF ADVOCATES: DHRUV CHAWLA(DCLAWOFFICES9408@GMAIL.COM)(9815312248)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) MADHU SUDAN BHAYANA(MADHUSUDANBHAYANA@GMAIL.COM)(9891617861)(RESPONDENT)		
22	W.P.(C)-358/2024 CM APPL. 1628/2024	RAHUL SINGH V/s DELHI DEVELOPMENT AUTHORITY AND ORS	VISHAL MAAN	
		OTHER DETAILS OF ADVOCATES: VISHAL MAAN AND KARTIK DABAS(VISHALMAAN72@GMAIL.COM)(9899934315)(PETITIONER) DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)(8960896896)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
23	W.P.(C)-4688/2024	RAMESH KUMAR V/s UNION OF INDIA AND ORS	NIKHIL BHARDWAJ	
		OTHER DETAILS OF ADVOCATES: NIKHIL BHARDWAJ()(9910052133)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT)		
24	W.P.(C)-7055/2024 CM APPL. 29431/2024	SHRI MEHNDIPUR BALAJI TRADERS LLP V/s ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE 43(1) DELHI	DR RAKESH GUPTA	
		OTHER DETAILS OF ADVOCATES: DR. RAKESH GUPTA AND SOMILAGARWALA(RAKESH@TAXINDIA.NET)(40622291)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, CIT.JUDICIAL.DELHI@INCOMETAX.GOV.IN)()(RESPONDENT)		
25	W.P.(C)-7827/2024	HARTEJ SINGH BAINS V/s AIRPORTS AUTHORITY OF INDIA	SHASHANK MAHESH AGRAWAL, KIRAN KUMAR PATRA	
		OTHER DETAILS OF ADVOCATES: H S BHULLAR AND SARABJEET KAUR AND SHASHANK AGARWAL(BHULLARLAWFIRM@GMAIL.COM)(9873224400)(PETITIONER) DIG VIJAY RAI(DIGVIJAYRAI@REDIFFMAIL.COM)()(RESPONDENT) KIRAN KUMAR PATRA(ADVKKPATRA@GMAIL.COM)(9810663301)(PETITIONER)		
26	W.P.(C)-7834/2024	NEERAJ KUMAR V/s UNION OF INDIA AND ORS	ANKUR CHHIBBER	
		OTHER DETAILS OF ADVOCATES: ANKUR CHHIBBER(ANKURCHHIBBER@GMAIL.COM)(9810082847)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT)		
27	W.P.(C)-7986/2024	SOHAN LAL KASHYAP V/s DAV COLLEGE MANAGING COMMITTEE & ORS.	RAJAT	
		OTHER DETAILS OF ADVOCATES: RAJAT(RAJAGAUTAM.ADVOCATE@GMAIL.COM)(9999210275)(PETITIONER) DAV COLLEGE MANAGING COMMITTEE(PRESIDENT@DAVCMC.NET.IN, INFO@DAVCMC.NET.IN, DAVPS_1R@REDIFFMAIL.COM)()(RESPONDENT) GNCTD(SCSERVICESGNCTD@GMAIL.COM)()(RESPONDENT) DIRECTORATE OF EDUCATION(DIREDU@NIC.IN)()(RESPONDENT)		
28	W.P.(C)-8359/2024 CM APPL. 34349/2024	SANGEETA NEGI V/s BHARTI PUBLIC SCHOOL, & ORS.	SERMON RAWAT	
		OTHER DETAILS OF ADVOCATES: SERMON RAWAT AND SHIVANG RAWAT(SERMON.RAWAT@GMAIL.COM)(9873935601)(PETITIONER)		

		GNCTD (SCSERVICESGNCTD@GMAIL.COM)()(RESPONDENT) BHARTI PUBLIC SCHOOL(DDEZONE03@GMAIL.COM, SAVITA.ARORA@BPS.EDU.IN, RAJESH.BATRA@BPS.EDU.IN)()(RESPONDENT) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)()(RESPONDENT) GNCTD (SCSERVICESGNCTD@GMAIL.COM)()(RESPONDENT)		
29	W.P.(C)-11584/2024 CM APPL. 48160/2024	M/S PKMP ENTERPRISES PVT LTD V/s ASSISTANT COMMISSIONER CENTRAL GST DELHI WEST	ANURAG NASIAR	
		OTHER DETAILS OF ADVOCATES: ANURAG NASIAR, NIKITA JAIN(JAIN.NIKITA02775@GMAIL.COM)(9999683501)(PETITIONER) HARPREET SINGH(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM, LEGAL.CGSTDELHISOUTH@GOV.IN)(0)(RESPONDENT) GST(LEGALSTDELHI3@GMAIL.COM, COMMR.GSTDELWEST@GOV.IN)(0)(RESPONDENT)		
30	CM APPL. 1610/2025 CM APPL. 7865/2025 In W.P.(C)-11655/2024	KALU RAM AND ORS V/s DELHI URBAN SHELTER IMPROVEMENT BOARD AND ORS	SUMIT CHANDER, AJAY VIKRAM SINGH	
		OTHER DETAILS OF ADVOCATES: SUMIT CHANDER(SUMITCHANDER.OFFICE@GMAIL.COM)(9310024126)(PETITIONER) PARVINDER CHAUHAN, SANTOSH KUMAR TRIPATHI, (PARVINDERCHAUHAN.ADV@GMAIL.COM, STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SUMIT CHANDER()(9310024126)(PETITIONER) PARVINDER CHAUHAN(PARVINDERCHAUHAN.ADV@GMAIL.COM)(0)(RESPONDENT) SUMIT CHOUDHARY()(9310024126)(PETITIONER) DR. RAHUL CHHOKER(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT) AJAY VIKRAM SINGH(AJAYVIKRAMSINGH563@GMAIL.COM)(9868632122)(RESPONDENT)		
31	W.P.(C)-14657/2024 CM APPL. 61501/2024	SH ANIL JAIN V/s KISHAN DEO RAI SINCE DECEASED TROUGH LRS ANIL KUMAR SON & ANR.	PRIYANKA PUGLANI	
		OTHER DETAILS OF ADVOCATES: ANJUM KUMAR & VIVEK MALHOTRA(LESJURIS@HOTMAIL.COM)(8588901609)(PETITIONER)		
32	W.P.(C)-1126/2025	MS POOJA KAUL THUSOO AND ORS V/s DELHI SKILL AND ENTREPRENEURSHIP UNIVERSITY AND OTHERS	FIZA CHOPRA	
		OTHER DETAILS OF ADVOCATES: SEHR CHOPRA(CHOPRAANDCHOPRALAWFIRM@GMAIL.COM)(8130653733)(PETITIONER) GNCTD, SHIVENDRA SINGH, DSEU(SCSERVICESGNCTD@GMAIL.COM, SHIVENDRASINGH86@LIVE.COM, VCOFFICE@DSEU.AC.IN)(0)(RESPONDENT) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)(0)(RESPONDENT)		

04.03.2025 **Advance List**

ROOM NO. 104, FIRST FLOOR, BLOCK-A
BEFORE MS. PANNA DUTTA, REGISTRAR
(PHYSICAL HEARING COURT)

AT 11:00 A.M.

https://jrdhc.webex.com/meet/jrdhc11

PLEASE PROVIDE YOUR APPEARANCE IN CHAT BOX WITH ITEM NO.
ALL COUNSEL/PARTIES, OTHER THAN THOSE WHOSE CASE IS BEING HEARD ARE REQUESTED TO KEEP THEIR MIC MUTE AND WEBCAM IN OFF MODE.
[NOTE:IN CASE ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT, MR. VIJENDER KUMAR (PH:-9871782471) READER TO MS. PANNA DUTTA, REGISTRAR]

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
CASES LISTED BEFORE REGISTRARS				
1	CM APPL. 51770/2024 CM APPL. 51771/2024 In LA.APP.-374/2017 WITH LA.APP. 363/2017	RAM RATTAN (DEACASED) THR LRS V/s UNION OF INIDA &ANR	B D SHARMA, BRAHM DUTT SHARMA, AAKANKSHA KAUL	
		OTHER DETAILS OF ADVOCATES: BD SHARMA (ADV.BDSHARMAA@GMAIL.COM)(9811105381)(PETITIONER) GNCTD(GNCTD.SCLA.SKP@GMAIL.COM)(0)(RESPONDENT) DDA(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT)		
2	CM APPL. 22341/2023 In LA.APP.-215/2018	GRAM SABHA, HOLAMBI KALAN V/s UNION OF INDIA & ORS	MOHIT AGARWAL, ANANYA ROY	
		OTHER DETAILS OF ADVOCATES: MOHIT AGARWAL()(9911092666)(PETITIONER) ANANYA ROY(AROYADV2014@GMAIL.COM)(9971556889)(PETITIONER) PANCHAYAT(PANCHAYAT.DELHI@GMAIL.COM)()(RESPONDENT) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) YEESHU JAIN (YEESHUJAIN@YAHOO.CO.IN)()(RESPONDENT)		
3	LA.APP.-100/2023 CM APPL. 16848/2023 WITH LA.APP. 248/2023	UNION OF INDIA V/s OM PARKASH & ANR.	SANJAY KUMAR PATHAK	
		OTHER DETAILS OF ADVOCATES: SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(PETITIONER) DDA(DDACHAMBERHC@YAHOO.COM)()(RESPONDENT)		
4	LA.APP.-269/2023 CM APPL. 28434/2023	UNION OF INDIA V/s SH. PARTAP AND ANR	BIRAJA KANTA MAHAPATRA	
		OTHER DETAILS OF ADVOCATES: BIRAJA MAHAPATRA(BIRAJAMAHAPATRA@GMAIL.COM)(9810935526)(PETITIONER) DDA(DDACHAMBERHC@YAHOO.COM)()(RESPONDENT) RS DALAL(RSDALALADVOCATE@GMAIL.COM)()(RESPONDENT)		
5	LA.APP.-52/2024	UNION OF INDIA & ANR. V/s SHRI KARTAR SINGH & ANR.	SANJAY KUMAR PATHAK	
		OTHER DETAILS OF ADVOCATES:		
6	CM APPL. 28919/2024 In RFA-455/2015 WITH RFA 618/2015	ABHISHEK CHITTORIA V/s GANGA SARAN BHARDWAJ & ORS	SANJAY DEWAN	
		OTHER DETAILS OF ADVOCATES: SANJAY DEWAN (SANJAYDEWANADV@GMAIL.COM)(9811036782)(PETITIONER) LEGALLY CORRECTVIEW(LEGALLYCORRECTVIEW@YAHOO.COM)()(RESPONDENT)		
7	CM APPL. 41979/2022 CM APPL. 19958/2023 In RFA-842/2019	SNEH SOOD & ORS V/s MOHAN SINGH SUD	RAJESH BHATIA, NIDISH GUPTA	
		OTHER DETAILS OF ADVOCATES: RAJESH BHATIA()(9811331125)(PETITIONER)		

		RAKESH KUMAR, ANJANEYA MISHRA(RAKESH@REDENCELAW.COM)(41088222)(RESPONDENT) R BHATIA(RBHATIA.ADVOCATE@YAHOO.CO.IN)()(RESPONDENT) RAJESH BHATIA(RBHATIA_ADOVCATE@YAHOO.CO.IN)(9811331125)(PETITIONER) RAKESH(RAKESH@CREDENCELAW.COM)()(RESPONDENT) HEMANT KAKKAR(HEMANTKAKKAR73@GMAIL.COM)(9999302969)(PETITIONER) ANJANEYA (ANJANEYA.CREDENCE@GMAIL.COM)()(RESPONDENT)		
8	RFA-1055/2019 WITH RFA 1049/2019	SUNDER KUMAR JAIN @ SURINDER KUMAR JAIN & ANR V/s SWEETY KALRA & ORS	RAJENDER ARYA, SUMIT KUMAR SHUKLA, MOHIT, GAURAV ARORA, DRISTI BANA, HARISH MALIK	
		OTHER DETAILS OF ADVOCATES: RAJENDER ARYA()(9958593012)(PETITIONER) SUMIT KUMAR SHUKLA(ADVSUMITSHUKLA@GMAIL.COM)(8800652304)(RESPONDENT) MOHIT (ADVMOHITRAGHAV@GMAIL.COM)(7838757446)(RESPONDENT) GAURAV ARORA(GAURAVARORA358@GMAIL.COM)(9560019879)(PETITIONER) GAURAV ARORA(GAURAVARORA358@GMAIL.COM)(9560019879)(PETITIONER) DRISTI BANA(DRISHTI92BANA@GMAIL.COM)(7838209668)(PETITIONER) HARISH MALIK(MALIK.HARISH01@GMAIL.COM)(7838855710)(PETITIONER)		
9	CM APPL. 16826/2022 CM APPL. 63487/2023 In RFA-21/2021	SHRI KANWAL KISHORE CHAWLA DECEASED THROUGH LRS 1A- SMT KAMLA CHAWLA & ORS. V/s 1. SMT. KARTAR DEVI DECEASED THROUGH LRS 1A- MRS. PUSHPA RAHEJA & ORS.	FANISH KUMAR JAIN, SNEHAL KAILA	
		OTHER DETAILS OF ADVOCATES: 1B- MR VIKRAM CHAWLA(FANISHKJAIN@GMAIL.COM)(9811143749)(PETITIONER) SHRI KANWAL KISHORE CHAWLA DECEASED THROUGH LRS 1A- SMT KAMLA CHAWLA (FANISHKJAIN@GMAIL.COM)(9811143749)(PETITIONER) 3- SHRI MANOHAR LAL CHAWLA DECEASED THROUGH LRS 3A- MR. RAJESH CHAWLA (FANISHKJAIN@GMAIL.COM)(9811143749)(PETITIONER) 3B- MR. SANJAY CHAWLA (FANISHKJAIN@GMAIL.COM)(9811143749)(PETITIONER) 1C- MRS. JYOTI MONGA(FANISHKJAIN@GMAIL.COM)(9811143749)(PETITIONER) 2- SHRI INDER MOHAN CHAWLA DECEASED THROUGH LRS 2A- MRS TRIPTA CHAWLA(FANISHKJAIN@GMAIL.COM)(9811143749)(PETITIONER) 2B- MR. TARUN CHAWLA(FANISHKJAIN@GMAIL.COM)(9811143749)(PETITIONER) 2C- MR. ROHIT CHAWLA(FANISHKJAIN@GMAIL.COM)(9811143749)(PETITIONER) 2D- MR MANISH CHAWLA(FANISHKJAIN@GMAIL.COM)(9811143749)(PETITIONER) FANISH K JAIN(FANISHKJAIN@GMAIL.COM)(9811143749)(PETITIONER) FANISHJAIN(FANISHKJAIN@YAHOO.CO.IN)(9811143749)(PETITIONER) SHRI ASHOK KUMAR GUPTA(SCSINGHAL@REDIFFMAIL.COM)(9810061558)(PETITIONER) MS. SHOBHA GUPTA(SCSINGHAL@REDIFFMAIL.COM)(9810061558)(PETITIONER) SHRI VINOD KUMAR AGGARWAL(SCSINGHAL@REDIFFMAIL.COM)(9810061558)(PETITIONER) VINOD AGGARWAL()(9810061558)(RESPONDENT) ASHWANI KUMAR (ASHWANIKUMARSONI@GMAIL.COM)()(RESPONDENT) KARTAR DEVI()(9811606363)(RESPONDENT) ANOOP GIRDHAR()(9779797798)(RESPONDENT) MANMOHAN CHAWLA()(9888423565)(RESPONDENT) ASHOK KUMAR GUPTA ()(9810061558)(RESPONDENT) FANISH K JAIN(FANISHKJAIN@GMAIL.COM)(9811143749)(PETITIONER) SURESH SINGHAL(SCSINGHAL@REDIFFMAIL.COM)()(RESPONDENT) FANISH K JAIN(FANISHKJAIN@GMAIL.COM)(9811143749)(PETITIONER) SNEHA(SNEHAL.KAILA12@GMAIL.COM)()(RESPONDENT) SURESH(SCSINGHAL@REDIFFMAIL.COM)()(RESPONDENT) SNEHAL KAILA(CONTACTSNEHALKAILA@GMAIL.COM)(9999182837)(RESPONDENT)		
10	CM APPL. 10702/2021 In RFA-172/2021	NIRMAL AHUJA V/s DELHI DEVELOPMENT AUTHORITY AND ORS	VIVEK SINGH, VIVEK SINGH, MANIKA TRIPATHY PANDEY	
		OTHER DETAILS OF ADVOCATES: VIVEK SINGH(LEXALLIANCE.VIVEK@GMAIL.COM)(9810182555)(PETITIONER) VIVEK SINGH , STUTI GUPTA(LEXALLIANCE.VIVEK@GMAIL.COM)(9810182555)(PETITIONER) SHOBHNAN TAKIAR(SHOBHANA_TAKIAR@YAHOO.CO.IN)()(RESPONDENT) DDA(DDACHAMBERHC@GMAIL.COM)()(RESPONDENT) MANIKA TRIPATHY(TRIPATHYMANIKA@GMAIL.COM)(9811831835)(RESPONDENT)		
11	CM APPL. 28559/2021 CM APPL. 28560/2021 In RFA-305/2021	DELHI DEVELOPMENT AUTHORITY V/s SMT. NIRMAL AHUJA & ORS.	MANIKA TRIPATHY PANDEY	
		OTHER DETAILS OF ADVOCATES: MANIKA TRIPATHY PANDEY(TRIPATHYMANIKA@GMAIL.COM)(9811831835)(PETITIONER)		

		MANIKAPANDEY(TRIPATHYMANIKA@GMAIL.COM)(9811831835)(PETITIONER) VIVEK(LEXALLIANCE.VIVEK@GMAIL.COM)()(RESPONDENT)		
12	RFA-116/2024	M/S SAG CONSTRUCTION ASSOCIATES & ORS. V/s PAWAN KUMAR	KEDAR YADAV	
		OTHER DETAILS OF ADVOCATES:		
13	RFA-728/2024 CM APPL. 10019/2025	M/S AMBRYO VENTURES AND ORS V/s VIKAS HEMNANI	ABHAY KUMAR PANDEY	
		OTHER DETAILS OF ADVOCATES: AM & ASSOCIATES(AMLAWASSOCIATES2020@GMAIL.COM)(9013289801)(PETITIONER) VIKAS HEMNANI(VIKASHEMNANI@HOTMAIL.COM, MUKESHKJAG@REDIFFMAIL.COM)(0)(RESPONDENT)		
14	RFA-732/2024 CM APPL. 61911/2024	SEEMA & ANR. V/s DEVI SINGH & ORS.	SHANTANU KUMAR, RAKESH KUMAR	
		OTHER DETAILS OF ADVOCATES: SHANTANU KUMAR(SHANTANUADV@YAHOO.CO.IN)(8882520454)(PETITIONER) MCD(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT) RAKESH KUMAR (RAKESHNSDOI@GMAIL.COM)(8851884397)(RESPONDENT)		
15	RFA-736/2024 CM APPL. 62139/2024	BASANT KUMAR THAKUR V/s SURESH KUMAR & ORS.	MD SAHIL CHAUHAN	
		OTHER DETAILS OF ADVOCATES: SIDDHARTH YADAV & ASSOCIATES(NAVEEN90136@GMAIL.COM)(9910011189)(PETITIONER) SIDDHARTH YADAV & ASSOCIATES(NAVEEN 90136@GMAIL.COM)(9910011189)(PETITIONER) KULDEEP(KULDEEPKUMARVASHIST@REDIFFMAIL.COM)(8447732234)(RESPONDENT) SIDDHARTH(SIDDHARTHDWK@GMAIL.COM)(9868758722)(RESPONDENT) KULDEEP(KULDEEPKUMARVASHIST@REDIFFMAIL.COM)(8447732234)(RESPONDENT)		
16	RFA-743/2024	SH GAURAV JAIN V/s SMT MONEY JAIN	RATTANDIP SINGH KHARBANDA	
		OTHER DETAILS OF ADVOCATES: TRIPAKSHA LITIGATION(LAWYER@TRIPAKSHALITIGAITON.COM)(8178803130)(PETITIONER) GAURAV JAIN()(9911375324)(PETITIONER) MONEY(CAMONEYJAIN@GMAIL.COM)(9999234143)(RESPONDENT)		

04.03.2025 **Advance List**

J.R. COURT NO. 5, NEW COURTS BLOCK, GROUND FLOOR
BEFORE MS. BHAWANI SHARMA,(DHJS),JOINT REGISTRAR (JUDICIAL)
HYBRID MODE

AT 11:00 A.M.

https://jrdhc.webex.com/meet/jrdhc5

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
CASES LISTED BEFORE REGISTRARS				
1	CM APPL. 23418/2024 CM APPL. 23419/2024 In CM(M)-342/2015	SHAISH KUMAR V/s DHANPAT RAI & ORS	ASHISH SINGH & ANIRUDH K MUDGAL, DHRUV VARMA, KUSUM SHARMA, M N SINGH, DHRUV VARMA	
		OTHER DETAILS OF ADVOCATES: SAGAR CHAUHAN(R.D.KATHURIA@GMAIL.COM)(9868538516)(PETITIONER) SHIVANI(SHIVANI.LUTHRALOHIYA@LAWCHAMBERS.CO.IN)()(RESPONDENT) DHRUV VARMA, ROHIT(R.D.KATHURIA@GMAIL.COM)(8810310103)(PETITIONER) P SINGH(CHAMBERPPSINGH@GMAIL.COM)()(RESPONDENT) DHRUV VARMA(DHRUVVARMA.LAW@GMAIL.COM)(9999808017)(PETITIONER)		
2	CM APPL. 26353/2022 CM APPL. 14612/2023 In CM(M)-256/2020	SATYA NARAIN V/s MOHAN LAL (DECEASED) THR LRS	OJUSYA JOSHI, INSAAF DUGGAL, SHOBHIT CHAUDHARY, SUBHASH CHAND	
		OTHER DETAILS OF ADVOCATES: OJUSYA JOSHI()(9582434100)(PETITIONER) OJUSYA JOSHI & INSAAF DUGGAL()(9582434100)(PETITIONER) OJUSYA JOSHI & INSAAF DUGGAL()(9582434100)(PETITIONER) SAGAR(LAWSAGAR@YAHOO.COM)()(RESPONDENT) SAGAR(LAWSAGAR@YAHOO.COM)()(RESPONDENT) INSAAF DUGGAL, SHOBHIT CHUDHARY(LAWYERDUGGAL@GMAIL.COM)(9999234874)(PETITIONER) SUBHASH CHAND()(9868426305)(RESPONDENT) SHOBHIT CHAUDHARY(SHOBHIT9791@GMAIL.COM)(9999317996)(PETITIONER) SUBHASH CHAND(LAWSAGAR@YAHOO.CO.IN)(9868426305)(RESPONDENT) SUBHASH CHAND(LAWSAGAR@YAHOO.CO.IN)(9868426305)(PETITIONER)		
3	CRL.A.-487/2002	TARUN ALIAS ROCKY V/s STATE N.C.T. OF DELHI	K.K.SAREEN, RAVINDER CHADHA, V.K. RAINA, MR. M.N. SIDDIQUI, MR. K.A. ANSARI	
		OTHER DETAILS OF ADVOCATES: WITHOUT GENERATE ()()(PETITIONER)		
4	CRL.M.A. 14768/2023 In CRL.A.-1475/2019	SHRI VIKRAM SINGH V/s CBI	ASHWIN VAISH & VINOD PANDEY, ASHWIN VAISH	
		OTHER DETAILS OF ADVOCATES: ASHWIN VAISH & VINOD PANDEY()(9971582100)(PETITIONER) ASHWIN VAISH (ASHWIN.VAISH@GMAIL.COM)(9650022033)(PETITIONER) CBI (DLACBIDHC@GMAIL.COM)()(RESPONDENT)		
5	CRL.A.-607/2022 CRL.M.A. 11586/2017 CRL.M.A. 328/2023 WITH CRL.A. 369/2017	STATE GOVT OF NCT OF DELHI V/s TARIQ AHMAD DAR & ORS	AASHAA TIWARI, HARSH BORA, SUSHIL BAJAJ, NISHA K V NARAYANA, BHAVOOK CHAUHAN, RADHIKA K.	
		OTHER DETAILS OF ADVOCATES: HARSH BORA(HARSHBATWORK@GMAIL.COM)(9717114182)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
6	CRL.A.-1240/2024	SMT. KAMLESH V/s SHRI TEJPAL	S.K. AHLUWALIA	
		OTHER DETAILS OF ADVOCATES:		
7	CRL.A.-177/2025	BABITA V/s STATE GOVT. OF NCT OF DELHI AND ANR.	HEMANT SINGH	
		OTHER DETAILS OF ADVOCATES:		

		HEMANT SINGH(HEMANT_14SINGH@YAHOO.CO.IN)(9873816686)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		
8	CRL.L.P.-295/2015	DELHI ADMINISTRATION V/s VINOD GUMBER & ORS.	AS DIRECTED, RAJNI GUPTA, KRISHAN KKUMAR (DHCLSC)	
		OTHER DETAILS OF ADVOCATES:		
9	C.R.P.-53/2023 CM APPL. 10278/2023 CM APPL. 37569/2023	SMT. SUSHILA DEVI & ORS. V/s SMT. PUSHPA GOYAL & ORS.	AKSHAY CHOWDHARY, NISHANT DATTA, PAWAN KUMAR	
		OTHER DETAILS OF ADVOCATES: AKSHAY CHOWDHARY(AKSHAYCHOWDHARY.ADV@GMAIL.COM)(9899982488)(PETITIONER) KEWAL KRISHAN PASSI(TARASHARMA.ADVOCATE@GMAIL.COM)()(RESPONDENT) PUSHPA GOYAL(ADVOCATESASRI@GMAIL.COM)()(RESPONDENT) NISHI GOYAL(BOBY1973@GMAIL.COM)()(RESPONDENT) AKSHAY CHOWDHARY(AKSHAYCHOWDHARY.ADV@GMAIL.COM)(9899982488)(PETITIONER) PUSHPA GOYAL(GUPTA_RACHIT@YAHOO.IN)()(RESPONDENT) NISHI GOYAL(BOBY1973@GMAIL.COM)()(RESPONDENT) TARA SHARMA(TARASHARMA.ADVOCATE@GMAIL.COM)()(RESPONDENT) SUMAN PASSI(TARASHARMA.ADVOCATE@GMAIL.COM)()(RESPONDENT) NISHANT DATTA(NISHANT_DATTA@HOTMAIL.COM)(9810226434)(RESPONDENT) PAWAN KUMAR (BOBY1973@GMAIL.COM)(9310493702)(RESPONDENT)		
10	C.R.P.-219/2024 CM APPL. 40617/2024	MAHIPAL SINGH V/s DHARAMPAL SINGH SINCE DECEASED THR LRS AND ORS	MINATI MURARI, SULTAN SINGH KHATRI	
		OTHER DETAILS OF ADVOCATES: A K SEN & ASSOCIATES(ASHISSEN@YAHOO.COM)(9811057478)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) MCD(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT) SULTAN SINGH KHATRI (SSKHATRI1954@GMAIL.COM)(9818834488)(RESPONDENT)		
11	LPA-62/2019 CM APPL. 4376/2019 CM APPL. 25437/2023 CM APPL. 25438/2023	KRISHAN RANA & ANR V/s GOVT OF NCT OF DELHI & ANR	PARVINDER CHAUHAN, SATYAKAM, SUNIL CHAUHAN, VATSALA CHAUHAN	
		OTHER DETAILS OF ADVOCATES: PARVINDER CHAUHAN()(9868102274)(PETITIONER) PARVINDER CHAUHAN(PARVINDERCHAUHAN.ADV@GMAIL.COM)(9868102274)(PETITIONER) RAMESH SINGH(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) SUNIL(ADVOCATESUNIL12@YAHOO.COM)()(RESPONDENT) VATSALA CHAUHAN(VATSALACHAUHAN97@GMAIL.COM)(9873365154)(RESPONDENT)		
12	LPA-304/2019 CM APPL. 21402/2019 CM APPL. 21403/2019	NORTH DELHI MUNICIPAL CORPORATION V/s WORKMEN	AJJAY ARORA, ANUJ AGGARWAL	
		OTHER DETAILS OF ADVOCATES: AJJAY ARORA()(9868620151)(PETITIONER) ANUJ AGGARWAL (ANUJAGGARWALCOMPANY@GMAIL.COM)(9643609510)(RESPONDENT)		
13	MAC.APP.-15/2016 WITH MAC.APP. 312/2015	SAJID KHAN V/s SHANTI DEVI & ORS	O P MANNIE, MANISH MAINI	
		OTHER DETAILS OF ADVOCATES:		
14	CM APPL. 16134/2022 In MAC.APP.-940/2017 WITH MAC.APP. 693/2016	SALIL KUMAR DUTTA V/s THE NATIONAL INSURANCE CO LTD & ORS	S N PARASHAR, SOMNATH PARASHAR	
		OTHER DETAILS OF ADVOCATES: S N PARASHAR(PARASHACHAMBER@GMAIL.COM)(9811185863)(PETITIONER)		
15	MAC.APP.-349/2019 CM APPL. 11376/2019 CM APPL. 6410/2022 CM APPL. 12310/2024	THE ORIENTAL INSURANCE CO LTD V/s PRIYA JAIN & ORS	PRADEEP GAUR, CHIRAG MITTAL	
		OTHER DETAILS OF ADVOCATES: PRADEEP GAUR()(9871980203)(PETITIONER) PRADEEP GAUR(PRADEEPGAUR1@REDIFFMAILL.COM)()(RESPONDENT) PRADEEP GAUR(PRADEEPGAUR1@REDIFFMAILL.COM)(9871980203)(RESPONDENT)		

16	MAC.APP.-518/2019 CM APPL. 21040/2019 CM APPL. 5355/2022 CM APPL. 5356/2022 CM APPL. 5357/2022	HARI OM BHARTI & ORS V/s DEEPAK KUMAR & ORS (RELIANCE GENERAL INSURANCE CO LTD)	PARTAP SINGH, ARUN YADAV	
		OTHER DETAILS OF ADVOCATES: PARTAP SINGH()(9911099902)(PETITIONER) PARTAP SINGH & ARUN YADAV(ARUNYADAV8677@GMAIL.COM)(9911099902)(PETITIONER) ASHWANI KUMAR(ASHWANIKUMARSONI@GMAIL.COM)()(RESPONDENT)		
17	MAC.APP.-632/2019 CM APPL. 27913/2019	RELIANCE GENERAL INSURANCE CO LTD V/s SANGEETA & ORS	A K SONI, SOMNATH PARASHAR	
		OTHER DETAILS OF ADVOCATES: A K SONI()(9811404055)(PETITIONER) SOMNATH PARASHAR(SOMPARASHAR@YAHOO.COM)(9811185863)(PETITIONER)		
18	MAC.APP.-355/2022 CM APPL. 48107/2022 CM APPL. 8555/2023	DEEPAK KHANNA V/s JYOTI SHARMA & ORS.	MANISH BANSAL	
		OTHER DETAILS OF ADVOCATES: MANISH BANSAL(MANISHBANSAL.Y10@GMAIL.COM)(9811415557)(PETITIONER)		
19	MAC.APP.-58/2024	SMT. REHANA PERVEEN AND ORS. V/s BAJAJ ALLIANZ GEN. INS. CO. LTD. AND ORS.	PANKAJ GUPTA	
		OTHER DETAILS OF ADVOCATES: PANKAJ GUPTA (ADV.PANKAJ1@GMAIL.COM)(9646230101)(PETITIONER) ASHWANI(ASHWANIKUMARSONI@GMAIL.COM)()(RESPONDENT)		
20	MAC.APP.-61/2024	SMT MUSARRAT AND OTHERS V/s BAJAJ ALLIANZ GEN INS CO AND OTHERS	PANKAJ GUPTA	
		OTHER DETAILS OF ADVOCATES:		
21	MAC.APP.-75/2024	MOHAMMAD SOVRATI V/s BAJAJ ALLIANZ GEN. INS. CO. LTD. AND ORS.	PANKAJ GUPTA	
		OTHER DETAILS OF ADVOCATES: PANKAJ GUPTA(ADV.PANKAJ1@GMAIL.COM)(9646230101)(PETITIONER) ASHWANI SONO(ASHWANIKUMARSONI@GMAIL.COM)()(RESPONDENT)		
22	MAC.APP.-277/2024 CM APPL. 31290/2024 CM APPL. 31291/2024 CM APPL. 31292/2024 CM APPL. 31293/2024 CM APPL. 31294/2024 CM APPL. 31295/2024	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LTD V/s MOHAMMAD SOVRATI & ORS.	VIERAT K. ANAND	
		OTHER DETAILS OF ADVOCATES: CSK PARTNERS(SRISHTY@CSKPARTNERS.IN)(9560480489)(PETITIONER) PANKAJ(ADV.PANKAJ1@GMAIL.COM)()(RESPONDENT)		
23	MAC.APP.-298/2024 CM APPL. 34628/2024 CM APPL. 34631/2024	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LTD. V/s REHANA PERVEEN & ORS.	VIERAT K. ANAND	
		OTHER DETAILS OF ADVOCATES:		
24	MAC.APP.-343/2024 CM APPL. 39158/2024 CM APPL. 39159/2024 CM APPL. 39160/2024 CM APPL. 39161/2024 CM APPL. 39162/2024 CM APPL. 39163/2024	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LTD V/s SMT MUSARRAT & ORS.	VIERAT K. ANAND	
		OTHER DETAILS OF ADVOCATES: CSK PARTNERS(SRISHTY@CSKPARTNERS.IN)(9560480489)(PETITIONER) PANKAJ GUPTA(ADV.PANKAJ1@GMAIL.COM)(0)(RESPONDENT)		
25	MAC.APP.-523/2024	SMT.PREETI SINGH & ORS. V/s MANOJ KUMAR (SINCE DECEASED) THR LR AND ORS.	SHEKHAR AGGARWAL	

		OTHER DETAILS OF ADVOCATES: SHEKHAR AGGARWAL(SHEKHAR.AGGARWAL@YAHOO.CO.IN)(9999745011)(PETITIONER) PANKAJ SETH(PANKAJSETH74@SIFY.COM)(0)(RESPONDENT)		
26	RC.REV.-506/2012 CM APPL. 17482/2012 CM APPL. 7212/2018 CM APPL. 18830/2018 CM APPL. 74010/2024	TEJENDER SINGH V/s USHA RANI & ANR	VIVEK SINGH, FAHEEM SHAH, RAGHU VASISHTH, VIRENDRA KR SINGH, HIMANSHU JAW, RAGHU VASISHTH	
		OTHER DETAILS OF ADVOCATES: FAHEEM SHAH()(9717749644)(PETITIONER) VIVEK SINGH()(9717749644)(PETITIONER) RAGHU VASISHTH(RAGHUVASISHTH19@GMAIL.COM)(9873632733)(RESPONDENT)		
27	RSA-76/2017 CM APPL. 9413/2017 CM APPL. 21676/2024	JAI KISHAN DAS (SINCE DECASED) THR LRS V/s NENU MAL (SINCE DECEASED) THR LRS & ORS	SHOBHANA TAKIAR & ASSO, SHOBHANA TAKIAR, AVINASH CHANDER BHASIN, SHAHRUKH EJAZ	
		OTHER DETAILS OF ADVOCATES: SHOBHANA TAKIAR(SHOBHANA_TAKIAR@YAHOO.CO.IN)(9810962950)(PETITIONER) BHASIN ASSOCIATES(BHASINASSOCIATES01@GMAIL.COM)()(RESPONDENT) AVINASH CHANDER BHASIN(BHASINASSOCIATES01@GMAIL.COM)(9873270999)(RESPONDENT) AVINASH CHANDER BHASIN(BHASINASSOCIATES01@GMAIL.COM)(9873270999)(RESPONDENT) SHAHRUKH EJAZ(SHAHRUKHEJAZ@HOTMAIL.COM)(7838390214)(RESPONDENT) SHAHRUKH EJAZ(SHAHRUKHEJAZ@HOTMAIL.COM)(7838390214)(RESPONDENT)		
28	CM APPL. 55913/2024 CM APPL. 55914/2024 In RSA-22/2019	MOHINI V/s ASHOK KUMAR	RAVI VARMA, MILIND SRIVASTAVA, B SHANKAR BANERJEE, NAVEEN K SHARMA, MILIND SRIVASTAVA	
		OTHER DETAILS OF ADVOCATES: RAVI VARMA()(9312230588)(PETITIONER) JURAL SOLUTIONS(THEJURALSOLUTIONS@GMAIL.COM)(9210107303)(PETITIONER) JK (JK502RC@GMAIL.COM)(0)(RESPONDENT) MILIND SRIVASTAVA(THEJURALSOLUTIONS@GMAIL.COM)(8750391412)(PETITIONER)		
29	CM APPL. 42597/2021 In TR.P.(C.)-37/2021	TEK CHAND V/s MADAN LAL KAPOOR	SEEMA REWAL, SEEMA REWAL	
		OTHER DETAILS OF ADVOCATES: SEEMAREWAL(SEEMARISSAR@YAHOO.COM)(9810260053)(PETITIONER) V M ISSAR ASSOCIATES(SEEMARISSAR@GMAIL.COM)(9810260053)(PETITIONER) DINESH(DINESHROHILLA.ADVOCATE@GMAIL.COM)()(RESPONDENT) V.M. ISSAR(SEEMARISSAR@GMAIL.COM)(9810260053)(PETITIONER) DINESH ROHILLA(DINESHROHILLA.ADVOCATE@GMAIL.COM)()(RESPONDENT) SEEMA REWAL(SEEMARISSAR@YAHOO.COM)(9810260053)(PETITIONER)		
30	W.P.(CRL)-536/2025	MOHD MOBIN & ANR. V/s STATE (NCT OF DELHI) & ORS.	MALLIKA CHADHA	
		OTHER DETAILS OF ADVOCATES: PRATEEK BHALLAAND(MALLIKA.CHADHA0411@GMAIL.COM)(9958477909)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		

04.03.2025 **Advance List**

R-111, GROUND FLOOR LC -II,
SHRI SUMEET ANAND, Joint Registrar (Judicial)

AT 11:00 A.M.

https://jrdhc.webex.com/meet/jrdhc10

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
CASES LISTED BEFORE REGISTRARS				
1	CRL.M.C.-198/2025 CRL.M.A. 1021/2025	SHER MOHAMMAD @ PAPPU & ORS. V/s STATE NCT OF DELHI AND ANR	RAJ KUMAR	
		OTHER DETAILS OF ADVOCATES: AHMAD ALI HAIDRI (RAJKUMARADV818@GMAIL.COM)(9871698896)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
2	CRL.M.C.-360/2025 CRL.M.A. 1778/2025 CRL.M.A. 1779/2025 CRL.M.A. 1780/2025	GULFAM & ORS. V/s STATE OF NCT OF DELHI & ORS.	MUMTAZ AHMAD	
		OTHER DETAILS OF ADVOCATES: MUMTAZ AHMAD (MUMTAAZ512@GMAIL.COM)(9811884380)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
3	CRL.M.C.-361/2025 CRL.M.A. 1781/2025 CRL.M.A. 1782/2025 CRL.M.A. 1783/2025	MEHRAJ & ORS. V/s STATE OF NCT OF DELHI & ORS.	MUMTAZ AHMAD	
		OTHER DETAILS OF ADVOCATES: MUMTAAZ(MUMTAAZ512@GMAIL.COM)(9811884380)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
4	CRL.M.C.-448/2025 CRL.M.A. 2135/2025	VINAY KUMAR AND ORS V/s THE STATE GOVT. OF NCT OF DELHI AND ORS.	SEEMA GUPTA	
		OTHER DETAILS OF ADVOCATES:		
5	CRL.M.C.-712/2025 CRL.M.A. 3422/2025	DEEPAK NAYYAR & ORS. V/s STATE GOVT. OF NCT OF DELHI AND ANR.	MAYUR SINGHAL, MEENAKSHI GARG	
		OTHER DETAILS OF ADVOCATES: ADITYA KAPOOR ()(9990013964)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) MEENAKSHI GARG(MEENAKSHI.20GARG@GMAIL.COM)(9968063246)(PETITIONER) MEENAKSHI GARG(MEENAKSHI.20GARG@GMAIL.COM)(9968063246)(RESPONDENT)		
6	CRL.M.C.-758/2025 CRL.M.A. 3603/2025 CRL.M.A. 3604/2025	JALAJ POPLI V/s STATE GOVERNMENT OF NCT OF DELHI & ANR. & ORS.	MUMTAZ BHALLA, SEHDEV RANA	
		OTHER DETAILS OF ADVOCATES: MUMTAZ BHALLA(MUMTAZBHALLA@ELP-IN-COM)(8750200002)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SEHDEV RANA(LAWDANTA@GMAIL.COM)(9013166666)(RESPONDENT)		
7	CRL.M.C.-929/2025	SMT. PRAKASHI DEVI @ PRAKASH & ANR. V/s THE STATE (N.C.T OF DELHI) & ANR.	JAGRATI SINGH	
		OTHER DETAILS OF ADVOCATES: RAJPAL GULIA(ADVOCATERAJPAL@GMAIL.COM)(9811041141)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
8	CRL.M.C.-931/2025	SMT. PRAKASHI DEVI @ PRAKASH V/s THE STATE (N.C.T OF DELHI) & ANR.	JAGRATI SINGH	

		OTHER DETAILS OF ADVOCATES: RAJPAL GUPIA(ADVOCATERAJPAL@GMAIL.COM)(9811041141)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		
9	CRL.M.C.-1022/2025 CRL.M.A. 4657/2025	UDAY SONTHALIA & ANR. V/s STATE GOVT. OF NCT OF DELHI AND ANR.	VIPUL CHAUDHARY	
		OTHER DETAILS OF ADVOCATES: MANOJ CHOUDHARY(ADVVIPULCHAUDHARY@GMAIL.COM)(8700615101)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		
10	CRL.M.C.-1306/2025 CRL.M.A. 5821/2025	RUSHAL GARG V/s STATE NCT OF DELHI THROUGH STATION HOUSE OFFICER & ANR.	ABIHA ZAIDI, TRISHA MITTAL	
		OTHER DETAILS OF ADVOCATES: ABIHA ZAIDI(ABIHA@SAAZPARTNERS.COM)(9599337516)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) TRISHA MITTAL(TRISHA91@GMAIL.COM)(9871109553)(RESPONDENT)		
11	CRL.M.C.-1388/2025 CRL.M.A. 6196/2025	BIPLOB DAS & ORS. V/s STATE OF DELHI & ANR.	RAJAN	
		OTHER DETAILS OF ADVOCATES: RAJAN (CHOUTALARAJAN@GMAIL.COM)(8700930366)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
12	W.P.(CRL)-438/2025 CRL.M.A. 3939/2025	VISHWAS BHAGWANI & ANR. V/s STATE GOVT. OF NCT OF DELHI AND ANR.	RAJENDRA SINGH CHAGGAR, PANKAJ GUPTA	
		OTHER DETAILS OF ADVOCATES: R.S CHAGGAR(RSCHAGGAR@GMAIL.COM)(9891782970)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) PANKAJ GUPTA(ADV.PANKAJ1@GMAIL.COM)(9646230101)(RESPONDENT)		
13	W.P.(CRL)-476/2025 CRL.M.A. 4271/2025	ANAND KUMAR & ORS. V/s THE STATE GOVT DOF NCT OF DELHI & ANR.	JITENDAR SINGH	
		OTHER DETAILS OF ADVOCATES: JITENDAR SINGH(JPVLAWASSOCIATES@GMAIL.COM)(8800876270)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		
14	W.P.(CRL)-477/2025 CRL.M.A. 4274/2025	KARAN KUMAR SONI V/s STATE OF NCT OF DELHI & ANR.	GITESH ANEJA	
		OTHER DETAILS OF ADVOCATES: AK LAW (CONNECTAKLAWOFFICES@GMAIL.COM)(9560395392)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
15	W.P.(CRL)-500/2025 CRL.M.A. 4451/2025	NITIN AND ORS. V/s STATE OF NCT OF DELHI AND ANR.	NISHANT SHARMA, NISHANT SHARMA	
		OTHER DETAILS OF ADVOCATES: NISHANT SHARMA (SHARMA.NISHANT91.NS@GMAIL.COM)(9953681574)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) NISHANT SHARMA(SHARMA.NISHANT91.NS@GMAIL.COM)(9953681574)(PETITIONER)		
16	W.P.(CRL)-556/2025 CRL.M.A. 5067/2025	ARVIND @ PANKAJ AND ORS V/s STATE OF NCT OF DELHI AND ORS	KARUNA NIDHI	
		OTHER DETAILS OF ADVOCATES: ARUN SHEORAN (ARUNSHEORAN1966@GMAIL.COM)(9899075614)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
17	W.P.(CRL)-681/2025 CRL.M.A. 6359/2025	MRS. SUSHMA AHLUWALIA & ORS. V/s GOVT. OF NCT OF DELHI & ORS.	LALIT GUPTA	
		OTHER DETAILS OF ADVOCATES: LALIT GUPTA(LGADVOCATES@GMAIL.COM)(9810355699)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		

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